**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1038/2018**

**IN THE MATTER OF:-**

**NEWS ITEM PUBLISHED IN "THE ASIAN AGE" AUTHORED BY SANJAY KAW TITLED "CPCB TO RANK INDUSTRIAL UNITS ON POLLUTION LEVELS"**

**INDEX**


| S. No. | PARTICULARS | PAGE No. |
|---|---|---|
| 1. | **CONSOLIDATED STATUS REPORT** IN COMPLIANCE OF HON'BLE NGT ORDER DATED14.11.2019 IN THE MATTER OF O.A. NO. 1038/2018, NEWS ITEM PUBLISHED IN "THE ASIAN AGE" AUTHORED BY SANJAY KAW TITLED "CPCB TO RANK INDUSTRIAL UNITS ON POLLUTION LEVELS" | |
| 2. | **ANNEXURE- I:** COPY OF HON'BLE NGT ORDER DATED 13.12.2018 | |
| 3. | **ANNEXURE- II:** COPY OF HON'BLE NGT ORDER DATED 10.07.2019 | |
| 4. | **ANNEXURE- III:** COPY OF HON'BLE NGT ORDER DATED 23.08.2019 | |
| 5. | **ANNEXURE- IV:** COPY OF HON'BLE NGT ORDER DATED 14.11.2019 | |
| 6. | **ANNEXURE- V:** COPY OF HON'BLE NGT CORRECTED ORDER DATED 19.11.2019 | |
| 7. | **ANNEXURE- VI:** CPCB LETTER DATED 19.11.2019 ISSUED TO SPCBs/PCCs | |
| 8. | **ANNEXURE- VII:** CPCB LETTER DATED 29.11.2019 ISSUED TO SPCBS/PCCs | |
| 9. | **ANNEXURE- VIII:** CPCB LETTER DATED 30.12.2019 ISSUED TO SPCBs | |
| 10. | **ANNEXURE- IX:** MINUTES OF THE MEETING CONDUCTED THROUGH VIDEO CONFERENCING ON 07.01.2020 WITH SPCBs/PCC | |
| 11. | **ANNEXURE- X:** STATE-WISE DETAILS ON SUBMISSION OF INFORMATION AS PER THE HON'BLE NGT ORDER IN THE MATTER OF O.A. NO. 1038/2018 (AS ON 14.02.2020) | |
| 12. | **ANNEXURE- XI:** TABULATED INFORMATION PROVIDED BY SPCBs/PCCs REGARDING DETAILS OF NON-COMPLYING INDUSTRIES, CLOSURE DIRECTION ISSUED, ENVIRONMENTAL COMPENSATION LEVIED AND RECOVERED FOR NON COMPLIANCE | |
| 13. | **ANNEXURE- XI A:** INFORMATION PROVIDED BY ASSAM SPCB | |
| 14. | **ANNEXURE- XI B:** INFORMATION PROVIDED BY BIHAR SPCB | |

| | | |
|---|---|---|
| 15. | **ANNEXURE- XI C:** INFORMATION PROVIDED BY JHARKHAND SPCB | |
| 16. | **ANNEXURE- XI D:** INFORMATION PROVIDED BY ODISHA SPCB | |
| 17. | **ANNEXURE- XI E:** INFORMATION PROVIDED BY WEAT BENGAL SPCB | |
| 18. | **ANNEXURE- XI F:** INFORMATION PROVIDED BY MAHARASHTRA SPCB | |
| 19. | **ANNEXURE- XI G:** INFORMATION PROVIDED BY HARYANA SPCB | |
| 20. | **ANNEXURE- XI H:** INFORMATION PROVIDED BY HIMACHAL PRADESH SPCB | |
| 21. | **ANNEXURE- XI I:** INFORMATION PROVIDED BY PUNJAB SPCB | |
| 22. | **ANNEXURE- XI J:** INFORMATION PROVIDED BY UTTAR PRADESH SPCB | |
| 23. | **ANNEXURE- XI K:** INFORMATION PROVIDED BY UTTARAKHAND SPCB | |
| 24. | **ANNEXURE- XI L:** INFORMATION PROVIDED BY ANDHRA PRADESH SPCB | |
| 25. | **ANNEXURE- XI M:** INFORMATION PROVIDED BY KARNATAKA SPCB | |
| 26. | **ANNEXURE- XI N:** INFORMATION PROVIDED BY TAMIL NADU SPCB | |
| 27. | **ANNEXURE- XI O:** INFORMATION PROVIDED BY TELANGANA SPCB | |
| 28. | **ANNEXURE- XI P:** INFORMATION PROVIDED BY CHATTISGARH SPCB | |
| 29. | **ANNEXURE- XI Q:** INFORMATION PROVIDED BY RAJASTHAN SPCB | |
| 30. | **ANNEXURE- XI R:** INFORMATION PROVIDED BY MADHYA PRADESH SPCB | |

**(P.K. GUPTA)**
**SCIENTIST -E**
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**PARIVESH BHAWAN, EAST ARJUN NAGAR,**
**DELHI-110032**

**PLACE: DELHI**
**DATE: 14.02.2020**

B.

# Central Pollution Control Board, Delhi

## Consolidated Status Report in Compliance of Hon'ble NGT order dated 14/11/2019 in the matter of OA No. 1038/2018 based on the news item published in 'The Asian Age' authored by Sanjay Kaw titled "CPCB to rank industrial units on pollution level" [Comprehensive Environmental Pollution Index (CEPI) matter]

### 1.0 Background:

Central Pollution Control Board formulated concept of comprehensive environmental pollution index (CEPI) during 2009 and evaluated CEPI score for identified 88 industrial areas. CEPI, a rational number ranges from 0-100 aims to characterise the quality of environment and scores 70 and above are classified as critically polluted areas (CPAs), scores between 60 and 70 are classified as severely polluted areas (SPAs) and scores less than 60 are classified as other critically polluted areas(OPAs). Forty-three industrial clusters in 16 states were identified as critically polluted areas, MoEF&CC imposed moratorium and directed to implement action plans by concerned stakeholders and implementation of action plans were in progress. Based on implementation of action plans and improvement is CEPI score, the moratorium was lifted/re-imposed.

Meantime, based on representations received from State Governments and other stake holders and some of the factors in the CEPI frameworks were subjective, the concept has been revised in 2016 with concurrence of MoEF&CC and all the PCBs were directed to undertake monitoring as per the revised CEPI. Also, MoEF&CC sanctioned a project on **'Monitoring, sampling and analysis for ambient air quality, surface water quality and ground water quality in around 100 Polluted Industrial Areas (PIAs)'** during the year 2017-18. CPCB, conducted environmental quality monitoring during Dec. 2017-March 2018 by engaging four approved laboratories in 100 industrial clusters/areas located in 21 states across the country for CEPI evaluation based on the revised CEPI-2016.

### 2.0 Directions of Hon'ble NGT and Action taken by CPCB:

**2.1** Hon'ble NGT issued orders dated 13/12/2018 **(Annexure-I)** in the matter of O.A. No. 1038/2018, in view of the news item titled 'CPCB to rank industrial units on pollution

levels published in 'The Asian Age' dated 6/12/2018. In the said order, the Hon'ble NGT directed the MoEF&CC/CPCB/SPCBs/PCCs as follow:

i. *"...We direct the SPCBs/Committees to finalise the time bound action plans with regard to identified polluted industrial clusters in accordance with the revised norms laid down by the CPCB to restore environmental quality with in norms. Such action plan be finalised within three months from the date of receipt of copy of this order.*

ii. *The action plan may thereafter be looked into by CPCB and steps taken for implementation so as to ensure that all the industrial clusters comply with laid down parameters as per the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981. The CPCB will be the Nodal agency.*

iii. *CPCB will forward Assessment Report for 100 areas carried out during 2017-2018 to MoEF&CC before 28/02/2019 for appropriate action.*

iv. *CPCB may serve the copy of the said order to all the SPCBs and the Committees who may furnish the same to the concerned Chief Secretaries.*

v. *MoEF&CC may take necessary steps on its part based on CPCB report for 100 areas mentioned above in accordance with law. The report on the action taken by CPCB and MoEF&CC may be furnished to the Tribunal before 31/05/2019...".*

**2.2** In compliance to the Hon'ble NGT order dated 13/12/2018 in the matter of O.A. No. 1038/2018, CPCB has taken actions as follow:

i. Copy of the Hon'ble NGT order, dated 13/12/2018 regarding OA No. 1038/2018 was served to all SPCBs/PCCs vide CPCB letter of 21/12/2018, with a request to finalise the time bound action plans with regard to the identified polluted industrial clusters and also to furnish the aforesaid order to the concerned Chief Secretaries for necessary action and compliance.

ii. CEPI scores for all 100 PIAs were evaluated and submitted to MoEF&CC on 11/1/2019, although for few PIAs complete information was not provided by SPCBs/PCC.

iii. Subsequently, MoEF&CC requested the Principal Secretaries of the concerned eight States on 22/2/2019 to provide requisite additional information immediately to CPCB so as to complete the process of evaluating CEPI scores.

iv. Further, on the basis of additional information received from the concerned SPCBs/PCC, CPCB updated the CEPI scores and submitted the same to MoEF&CC on 10/4/2019 for consideration & appropriate action. Out of the 100 PIAs monitored across the country, 38 are critically polluted areas (CEPI score $\geq$70) and 31 are severely polluted areas (CEPI score $\geq$60 &<70).

v. A meeting was conducted by MoEF&CC with CPCB on 15/4/2019 and CPCB was requested to prepare a protocol to be followed by the SPCBs/PCCs. Accordingly, CPCB prepared the protocol for improvement of environmental quality in the identified critically/severely PIAs as well as format for submission of action plan and submitted the same to MoEF&CC, vide CPCB letter dated 17/5/2019 for consideration & appropriate action.

vi. In compliance of the order of Hon'ble NGT, Principal Bench, New Delhi, dated 13/12/2018, in OA No. 1038/2018, CPCB has submitted a report on the action taken to the Hon'ble NGT on 30/05/2019.

vii. MoEF&CC, vide OM dated 4/6/2019 communicated their observations and requested to revise the protocol & share with States/UTs. Accordingly, a revised protocol was forwarded to MoEF&CC with the request to take appropriate action/decision on CEPI scores and to issue necessary direction/instructions to all the concerned SPCBs/PCCs for submitting the action plans for the identified critically/severely polluted industrial areas, vide CPCB letter dated 19/6/2019.

viii. MoEF&CC was again requested to take appropriate action/decision on CEPI scores of 100 PIAs and to issue necessary direction/instructions to all the concerned SPCBs/PCCs for submitting action plans for the identified critically/severely polluted industrial areas, vide CPCB letter dated 26/6/2019.

**2.3** The case O.A No. 1038/2018 was again listed on 10/7/2019 and Hon'ble NGT issued orders (**Annexure-II**) as follow:

*i.* *'...CPCB in coordination with all State PCBs/PCCs to take steps in exercise of statutory powers to prohibit operation of polluting activities in the CPAs and SPAs within three months and furnish compliance report to the Tribunal.*

*ii.* *CPCB in coordination with the State PCBs may make assessment of compensation to be recovered from the polluting units for the period of last five years, taking into account the cost of restoration and cost of damage to public health and environment and the deterrence element.*

*Interim Environmental Compensation be recovered at the scale adopted by the Tribunal in case of Vapi industrial area*

a. *Large Scale Industries – Rs. One Crore each*
b. *Medium Scale Industries - Rs. Fifty Lakhs each*
c. *Small Scale Industries - Rs. Twenty-Five Lakhs each*

*iii.* *No further industrial activities or expansion be allowed with regard to red and orange category units till the said PIAs are brought within the prescribed parameters or till carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and environmental norms.*

*iv.* *CPCB with the assistance of SPCB/PCCs or other experts, to compile information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and other pollution norm separately and notify such information on public domain within three months. On completing this exercise, action against identified individual polluters may be initiated on the same pattern as above.*

**2.4** CPCB filled an Interim Application(IA) on 9/8/2019 with a request to reconsider the relevant directions in the order dated 10/7/2019 in the matter of O.A. No. 1038/2018. MoEF&CC also filed a review Application No. 44/2019 in O.A No. 1038/2018.

**2.5** The Hon'ble NGT issued the order on 23/8/2019 (**Annexure-III**) after due consideration of the submissions of MoEF&CC and CPCB as below:

*i.* *'...Prohibiting the polluting activity, initiating prosecution and assessing & recovering compensation has to be taken only against the non-complying Red & Orange category industries. If any unit is complaint with the norms, such unit is not affected.*

*ii.* *There is no absolute bar for establishment/expansion of Red and Orange category industries in the CPAs/SPAs, being set up if they are found to be viable.*

*iii.* *The MoEF&CC can forthwith devise an appropriate mechanism to ensure that new legitimate activity or expansion can take place after due precautions are taken in the areas in question by Red and Orange category of units... '.*

**2.6** In compliance of Hon'ble NGT Order dated 23/08/2019, CPCB has taken following actions:

i. CPCB sent letters to MoEF&CC on 9.9.2019 seeking advice to share the CEPI report with SPCBs and on 13.9.2019 for framing mechanism for establishment and expansion of legitimate activity.

ii. CPCB compiled the CEPI information based on air pollution norms separately, water pollution norms separately and land pollution norms separately and submitted for consideration and appropriate action of MoEF&CC vide CPCB letter dated 17.9.2019.

iii. A letter has also been sent to SPCBs on 23.9.2019 to ensure that environmental surveillance mechanism is in place and steps taken against polluting activities not complying with prescribed norms.

iv. MoEF&CC vide letter dated 9.10.2019 asked CPCB to hold a consultation meeting with stakeholders to finalise mechanism. Accordingly, a meeting was organised with concern stakeholders to consult draft mechanism prepared by MoEF&CC for environmental management of critically polluted areas (CPAs) and severely polluted areas (SPAs) and consideration of projects listed in Red and Orange categories in those areas. The minutes of the meeting along with mechanism evolved after consultation with stakeholders were sent to MoEF& CC vide letter dated 18/10/2019 for necessary action.

v. MoEF&CC vide letter dated 24/10/2019 asked CPCB to share the mechanism with the State/UT Govts and SPCBs/PCCs for implementation. Accordingly, CPCB vide letter dated 25/10/2019 communicated the mechanism to the concerned the State/UT Govts and SPCBs/PCCs for necessary action.



4.

**2.7** Again, the matter was listed in Hon'ble NGT on 14/11/2019 and issued following order **(Annexure-IV)**

i. *'...The Tribunal has thus no option except to reiterate that meaningful action has to be taken by the State PCBs/PCCs as already directed and action taken report furnished showing the number of identified polluters in polluted industrial areas mentioned above, the extent of closure of polluting activities, the extent of environmental compensation recovered, the cost of restoration of damage for the environment of the said areas, otherwise there will be no meaningful environmental governance.*

ii. *Such action taken reports strictly in terms of law and order of this Tribunal referred to above may be furnished by the State PCBs/PCCs on or before 31.01. 2020 to the CPCB. The CPCB may prepare a tabulated analysis of the same and file a consolidated report to this tribunal before February 15th, 2020 by email.*

iii. *The CPCB may also revise its mechanism for expansion and new activities by red and orange category of industries in critically/severely polluted areas consistent with the spirit of the earlier orders of this tribunal and principles of environmental law to bring down the pollution load and ensure that activities do not further add to such load.*

**2.8** The Hon'ble, NGT directed CPCB in the corrected order dated 19.11.2019 **(Annexure-V)** to provide assessment reports to the concerned SPCBs/PCCs for necessary action.

**2.9** In view of above directions, CPCB has taken following actions:

**i.** CPCB, vide letter dated 19/11/2019 requested all the concerned SPCBs/PCCs to comply with the orders and to provide information on list of industries prohibited due to non-compliance and details of environmental compensation levied in prescribed format so as to submit to Hon'ble NGT (**Annexure-VI**).

**ii.** CPCB vide letter dated 29.11.2019 has sent the CEPI calculation, monitoring data to the concerned SPCBs/PCC (**Annexure-VII**).

**iii.** CPCB vide letter dated 30.12.2019 again requested all the concerned SPCBs to submit the Action Plans for improving environmental quality including the demarcated boundaries of CPAs/SPAs (**Annexure-VIII**).

**iv.** A meeting through video conference was conducted on 7.1.2020 with all the concerned SPCBs/PCC highlighting the directions of Hon'ble NGT and to expedite submission of the reports on or before 31.1.2020 (a copy of minutes of the said meeting is annexed as **Annexure-IX)**.

v. CPCB constituted a committee of Senior Scientists to revise the mechanism evolved by MoEF&CC for allowing new projects /expansion of Red and Orange category of industries in CPAs/SPAs and the revised mechanism has been communicated to MoEF&CC for consideration and approval, vide letter dated 4.2.2020.

vi. Among the 100 PIAs identified for CEPI evaluation, 38 PIAs are categorised as critically polluted areas (CPAs) and 31 PIAs are categorised as severely polluted areas (SPAs) located in 20 states/UTs.

18 SPCBs (namely Assam, Bihar, Odisha, Jharkhand, West Bengal, Maharashtra, Haryana, Himachal Pradesh, Punjab, Uttar Pradesh, Uttarakhand, Andhra Pradesh, Karnataka, Tamil Nadu, Telangana, Chhattisgarh, Madhya Pradesh and Rajasthan) have provided the information on number of non-complying industries /activities, closure directions issued, environmental compensation levied for non-compliance in last 5 years and environmental compensation recovered. 2 SPCBs (namely, Gujarat and Delhi) have not provided such information (as on 14th February, 2020) **(Annexure-X).**

vii. CPCB tabulated the information provided by SPCBs/PCC regarding details of non-complying industries /activities, closure directions issued, environmental compensation levied for non-compliance in last 5 years & environmental compensation recovered and same is provided at **Annexure-XI.**

As per the Data received from 18 SPCBs/PCCs, there are total 3892 Non-complying industries/activities, out of which 1536 non-complying industries/activities have been issued closure directions. The incidences of violation by construction activity, stubble burning etc. have also been included by few SPCBs in no. of non-complying industries/activities. Further 5302 no. of industries/activities have been reported non-complying with environmental standards in last five years and environmental compensation of Rs. 59,285.675 lakhs have been imposed on them.

The information provided by 18 SPCBs/PCC is enclosed as **Annexure XI-A to Annexure XI-R.**

PK Gupta
14/2/2020
(P. K. Gupta)
SC. E.

ANNEXURE-I

Item No. 05 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1038/2018

**News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels"**

Date of hearing: 13.12.2018

**CORAM:** **HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON**
**HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER**
**HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

**ORDER**

1. The matter has been taken up on the basis of news item titled "CPCB to rank industrial units on pollution levels" authored by Mr. Sanjay Kaw published in the Asian Age dated 06.12.2018. Out of 88 identified industrial clusters, 43 industrial clusters in 16 States having Comprehensive Environmental Pollution Index (CEPI) score of 70 and above were identified as Critically Polluted Areas (CPAs). Further, 32 industrial clusters with CEPI scores between 60 and 70 were categorized as Seriously Polluted Areas (SPAs), and this was based on evaluation of CEPI carried out in the year 2009-10. In a later evaluation, the number of identified polluted industrial clusters went up to 100 in the year 2017-18.

2. CEPI is based on evaluation of environmental parameters including ambient air, surface water and health related statistics. Based on such study, directions have been issued by the Central Pollution Control Board (CPCB) under Section 18(1) (b) of the Water (Prevention and Control of Pollution) Act, 1974 for installation of Continuous Ambient Air Quality Monitoring Stations (CAAQMS) and



7.

Real Time Water Quality Monitoring Stations (RTWQMS) at various locations.

3. Revised CEPI (2016) is comprised of the following components:

"

| | | |
|---|---|---|
| Component A | Scale of Industrial Activity | 20 marks |
| Component B | Status of Ambient Env. Quality (Air/SW/GW) | 50 Marks |
| Component C | Health related statistics | 10 Marks |
| Component D | Compliance status of industries | 20 Marks |

"

4. As per direction of CPCB dated 26.04.2016, addressed to the State Pollution Control Boards (SPCBs), the SPCBs are required to take steps to ensure prevention, control and abatement of pollution in critically polluted industrial clusters by installing Environmental Quality Monitoring Systems for which purpose action plan in respect of monitoring mechanism are to be evolved, in the manner stated in the said order. Forty Three (43) Critically Polluted Areas and 32 Severely Polluted Areas were identified based on CEPI criteria in the Year 2009 are as follows:

| ***S.No.*** | ***Name of States*** | ***Clusters with CEPI >70 (43 Critically polluted Areas)*** | ***Clusters with CEPI 60-70 (32 Severely polluted areas)*** |
|---|---|---|---|
| *1.* | *Andhra Pradesh* | *Vishakhapatnam (70.82)* | *Vijayawada (60.57)* |
| *2.* | *Bihar* | -- | *West Singhbhum (67.30)* |
| *3.* | *Chhattisgarh* | *Korba (83.00)* | *Raipur (65.45)* |
| *4.* | *Delhi* | *Najafgarh Drain Basin (79.54) including Anand Parbat, Naraina, Okhla, Wazirpur* | -- |
| *5.* | *Gujarat* | *Ankleshwar (88.50), Vapi (88.09), Ahmedabad (75.28), Vatva (74.77),* | *Vadodara (66.91), Rajkot (66.76)* |



8.

| | | | |
|---|---|---|---|
| | | Bhavnagar (70.99), Junagarh (70.82) | |
| 6. | Haryana | Faridabad (77.07), Panipat (71.99) | -- |
| 7. | Himachal Pradesh | -- | Baddi (69.07), Kala Amb (68.77), Parwanoo (63.83) |
| 8. | Jharkhand | Dhanbad (78.63) | Jamshedpur (66.06), Saraikela (65.38), Ramgarh (65.11), Bada jamtara (64.47) |
| 9. | Karnataka | Mangalore (73.68), Bhadravati (72.33) | Raichur (68.07), Bidar (67.64), Pinia (65.11) |
| 10. | Kerala | Greater Kochin (75.08) | -- |
| 11. | Madhya Pradesh | Indore (71.26) | Dewas (68.77), Nagda-ratlam (66.67), Pitampur (65.09) |
| 12. | Maharashtra | Chandrapur (83.88), Dombivalli (78.41), Aurangabad (77.44), Navi Mumbai (73.77), Tarapur (72.01) | Nashik (69.25), Chembur (69.19), Pimpari – Chinchwad (66.06) |
| 13. | Orissa | Angul Talchar (82.09), IB-Valley (74.00) Jharsugula (73.34) | Pardeep (69.26) |
| 14. | Punjab | Ludhiana (81.66), Mandi Govindgarh (75.08) | Batala (68.59), Jalandhar (64.98) |
| 15. | Rajasthan | Bhiwadi (82.91), Jodhpur (75.19), Pali (73.73) | Jaipur (66.82) |
| 16. | Tamil Nadu | Vellore-North Arcot (81.79), Cuddalore (77.45), Manali (76.32), Coimbatore(72.38) | Tirupur(68.38), Mettur (66.98) |
| 17. | Telangana | Patancheru-Bollaram (70.07) | -- |
| 18. | Uttar Pradesh | Ghaziabad (87.37), Singrauli (81.73), Noida (78.90), Kanpur (78.09), Agra (76.48), Varanasi-Mirjapur (73.79) | Moradabad (64.71), Aligarh (63.83), Ferozabad (60.51) |
| 19. | Uttarakhand | -- | Haridwar (61.01) |



9.

| | | | |
|---|---|---|---|
| 20. | West Bengal | Haldia (75.43), Howrah (74.84), Asansole (70.20) | Durgapur (68.26) |

"

5. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.

6. Dust, smoke, fume and toxic gas emissions occur as a result of highly polluting industries such as thermal power plants, coal mines, cement, sponge iron, steel and ferrow alloys, petroleum and chemicals unless right technology is used and precaution taken. Industry specific clusters have not only become hazardous but also cause irreparable damage to our ecology and environment, often breaching the environment's carrying capacity, adversely affecting public health.

7. In *Karnataka Industrial Areas Development Board vs. C. Kenchappa & Ors*[1], the Hon'ble Supreme Court observed, as guiding rules for Sustainable Development, that humanity must take no more from nature than man can replenish and that people must adopt lifestyles and development paths that work within the nature's limit. In *Vellore Citizens Welfare Forum Vs. Union of India*[2], the Hon'ble Supreme Court recognized the Precautionary Principle and explained that environmental measures by the State Government and the

[1] (2006) 6 SSC 383
[2] AIR 1996 SC 2715

statutory authorities must anticipate, prevent and attack the causes of environmental degradation.

8. This Tribunal has applied the same principles in deciding matters[3] before it in terms of Section 20 of the National Green Tribunal Act 2010.

9. In view of above, we direct the SPCBs/ Committees to finalize the time bound action plans with regard to identified polluted industrial clusters in accordance with the revised norms laid down by the CPCB to restore environmental qualities within norms. Such action plan be finalized within three months from the date of receipt of copy of this order. In case of any left- out/missed areas in addition to 100 areas also, SPCBs should undertake CEPI assessment and formulate action plans.

10. The action plan may thereafter be looked into by the CPCB and steps taken for implementation so as to ensure that all the industrial clusters comply with laid down parameters as per the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981. The CPCB will be the Nodal agency. Meanwhile, CPCB will forward Assessment Report for 100 areas carried out during 2017-2018 to MoEF & CC before 28.02.2019 for appropriate action.

11. Needless to say that it will be open to the SPCBs/Committees and CPCB to take coercive measures including recovery of compensation for the damage to the environment on 'Polluter Pays' principle as well as also to direct taking of such precautionary

[3] Aditya N. Prasad & Ors. Vs. Union of India & Ors., Original Application No. 147/2016, Order dated 01.11.2018; We the People, Th. Gen. Secretary Vs Union of India & Ors. Original Application No. 214/2017, Order dated 01.11.2018; Westend Green Farms Society Vs. Union of India & Ors., Original Application No. 400 of 2017, Order dated 02.11.2018; Saloni Ailawadi Vs Union of India & Ors, Original Application No. 509/2015, Order dated 16.11.2018; Shantanu Sharma Vs Union of India & Ors, Original Application No. 117/2014, Order dated 20.11.2018; Dr. Arun Kumar Sharma Vs. Ministry of Environment, Forest and Climate Change & Anr., Original Application No. 312 of 2016, Order dated 26.11.2018.

measures as may be necessary on the basis of 'Precautionary principle'.

12. CPCB may serve copy of this order on all the SPCBs and the Committees who may furnish the same to the concerned Chief Secretaries. Ministry of Environment, Forest and Climate Change (MoEF&CC) may take necessary steps on its part based on CPCB Report for 100 areas mentioned above in accordance with law. The Report on the action taken by the CPCB and MoEF&CC in the matter may be furnished to this Tribunal by e-mail at ngt.filing@gmail.com before 31.05.2019. Copies of this order be sent by e-mail to CPCB and MoEF&CC for compliance.

13. The action plan to be prepared in the States may be done by the Committee constituted by the Chief Secretary within one month from today as several Departments may be involved in the exercise. The final preparation of the action plan including its execution may be overseen by the Chief Secretary of the concerned State, along with the other connected major environmental issues of the States, such as pollution of river stretches, non-attainment cities in terms of air quality and solid waste management, utilization of treated sewage, covered by order of this Tribunal dated 20.09.2018 in Original Application No. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", order dated 08.10.2018 in Original Application No. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15", order dated 20.08.2018 in Original Application No. 606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 and order dated 27.11.2018 in Original Application No. 148/2016, Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation &



12.

Ors. The Chief Secretary will take meetings on all these issues once in three months (quarterly) and will forward Report to NGT by e-mail.

14. List for consideration of report of MoEF&CC and the CPCB on 08.07.2019.

Adarsh Kumar Goel, CP

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

December 13, 2018
Original Application No. 1038/2018
AG



13.

ANNEXURE-II

Item No. 05 Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL**
**PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1038/2018

News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels"

Date of hearing: 10.07.2019

**CORAM:** **HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON**
**HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER**
**HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER**
**HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): NONE

For Respondent (s): Mr. Pradeep Misra, Advocate for UPPCB
Mr. TVS Raghavendra Sreyas, Advocate for APPCB
Mr. Dhanajay Baijal, Advocate for TSPCB
Mr. Jogy Scaria, Advocate for KSPCB
Ms. Sakshi Popli, Advocate for DPCC
Mr. Rajkumar, Advocate for CPCB

**ORDER**

1. The issue for consideration is the remedial action against the polluting industries in the identified polluting industrial clusters. The Tribunal, vide order dated 13.12.2018, treated the news item published in "The Asian Age" dated 06.12.2018 authored by Mr. Sanjay Kaw titled "CPCB to rank industrial units on pollution levels" as an application in view of substantial question of environment which could be dealt with by the Tribunal under Sections 14, 15 and 20 of the National Green Tribunal Act, 2010.

2. We may note the background of the issue briefly. The Central Pollution Control Board (CPCB) in exercise of its statutory functions under the Air (Prevention and Control of Pollution) Act, 1981 (the Air



14.

Act), the Water (Prevention and Control of Pollution) Act, 1974 (the Water Act) and the Environment (Protection) Act, 1986 (the EPA Act) carried out the physical study of the industrial clusters in the country with reference to the Comprehensive Environmental Pollution Index (CEPI) which includes weightages on nature of pollutants, ambient pollutant concentrations, receptors (number of people affected) and additional high risk element. On the basis of the study jointly carried out by the CPCB and State PCBs in 2009-10, 88 industrial clusters were notified as Polluted Industrial Areas (PIAs). These PIAs were ranked as 'critically polluted area' (CPA), 'severely polluted area' (SPA) and 'other polluted areas' (OPAs), depending upon the CEPI scores of each of these industrial areas. Where the CEPI score crossed 70, the areas are designated as CPAs, where the index was between 60-70, they are designated as SPAs and those below 60 as OPAs. As per the CPCB's monitoring of industrial clusters based on CEPI-2009, 43 industrial clusters in 16 cities were identified as CPAs and 32 were identified as SPAs. The CPAs and SPAs were to bring the pollution levels within the norms by formulating and implementing an action plan with short term and long term measures within one year or more. New units in the said areas were prohibited but such ban was later on lifted.

3. In 2016, the criterion for determining CEPI was revised. CPCB revised its CEPI criteria and laid out components which included, scale of industrial activity, scale of exceedance of environmental quality (level of exposure), health related statistics and compliance status of industries.

4. On 26.04.2016, the CPCB issued directions under Section 18 of the Air Act and the Water Act to the SPCB of Andhra Pradesh, Telangana,

Uttar Pradesh, Karnataka, Punjab, Jharkhand, Haryana, Gujarat, Govt. of NCT Delhi, Tamil Nadu, Maharashtra, Madhya Pradesh, Rajasthan, Chhattisgarh, West Bengal, Kerala, requiring continuous environmental quality monitoring in all CPAs and SPAs, installation of Continuous Ambient Air Quality Monitoring Stations (CAAQMS), Continuous Water Quality Monitoring Stations (CWQMS) for CEPI score evaluation as per revised formulae and to formulate their action plans before 15.06.2016. The polluting sources were required to be notified in public domain on websites, environmental quality data was also to be placed in public domain, State Governments were to notify the scaled maps of the industrial areas. The object of placing such data in public domain was to give warning for bringing the pollution levels within the prescribed limits. The polluted clusters were to be kept in mind for permitting setting up of further industries or expanding of the existing industries.

5. Based on the CEPI-2016 criterion, CPCB carried out further monitoring in the year 2017-18 where it was found that number of identified polluted industrial clusters went up to 100. The said number includes 38 critically polluted, 31 severely polluted and remaining 31 as other polluted areas.

6. The Tribunal vide order dated 13.12.2018 directed all the State Pollution Control Boards/Committees (PCCs) to finalize time bound action plans within three months so as to bring all polluted industrial clusters within the safe parameters under the provisions of the Air Act and the Water Act. The SPCBs and CPCB were free to take coercive measures, including recovery of compensation for damages to the environment on 'Polluter Pays' principle and also to adopt precautionary measures on 'Precautionary' principle. The CPCB was



12.

directed to serve a copy of the above mentioned order to all the SPCBs who were to furnish the same to the respective Chief Secretaries of the States for necessary action. The MoEF&CC was directed to take steps on the basis of report of the CPCB. Action taken reports were to be furnished by the CPCB and the MoEF&CC to this Tribunal before 31.05.2019. In the States, action plans were to be prepared by Committees headed by the Chief Secretaries.

7. Ill effects of industrial pollution on the environment and public health are well acknowledged. This has made it necessary to strictly apply the principles of 'Sustainable Development' and permit any activity to be carried out without degrading the environment. The statutory scheme under the Air Act, the Water Act and the EPA Act provides for standards for air and water quality which must be maintained and violation thereof is a criminal offence[1]. Any violation has to be visited with stopping of polluting activity, prosecution and compensation for restoration of environment. Accordingly, in the order dated 13.12.2018 this Tribunal observed:

> "5. *Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.*
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> 6. *Dust, smoke, fume and toxic gas emissions occur as a result of highly polluting industries such as thermal power plants, coal mines, cement, sponge iron, steel and ferrow alloys, petroleum and chemicals unless right technology is used and precaution taken. Industry specific clusters have not only become hazardous but*

[1] Section 7 read with Section 15 of the EPA Act, Section 24 read with Section 41 and Section 45A of the Water Act, Section 21 and Section 22 read with Section 37 of the Air Act.

*also cause irreparable damage to our ecology and environment, often breaching the environment's carrying capacity, adversely affecting public health.*

*7. In Karnataka Industrial Areas Development Board vs. C. Kenchappa & Ors[2], the Hon'ble Supreme Court observed, as guiding rules for Sustainable Development, that humanity must take no more from nature than man can replenish and that people must adopt lifestyles and development paths that work within the nature's limit. In Vellore Citizens Welfare Forum Vs. Union of India, the Hon'ble Supreme Court recognized the Precautionary Principle and explained that environmental measures by the State Government and the statutory authorities must anticipate, prevent and attack the causes of environmental degradation.*

*8. This Tribunal has applied the same principles in deciding matters before it in terms of Section 20 of the National Green Tribunal Act 2010.*

*13. The action plan to be prepared in the States may be done by the Committee constituted by the Chief Secretary within one month from today as several Departments may be involved in the exercise. The final preparation of the action plan including its execution may be overseen by the Chief Secretary of the concerned State, along with the other connected major environmental issues of the States, such as pollution of river stretches, non-attainment cities in terms of air quality and solid waste management, utilization of treated sewage, covered by order of this Tribunal dated 20.09.2018 in Original Application No. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", order dated 08.10.2018 in Original Application No. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15", order dated 20.08.2018 in Original Application No. 606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 and order dated 27.11.2018 in Original Application No. 148/2016, Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors. The Chief Secretary will take meetings on all these issues once in three months (quarterly) and will forward Report to NGT by e-mail."*

8. We may also note that on 16.01.2019, while considering the issue of compliance of Solid Waste Management Rules, 2016 and other Waste Management Rules in *O.A. No. 606/2018, Compliance of MSW Rules, 2016*, the Tribunal required the presence of the Chief Secretaries in

[2] (2006) 6 SSC 383



18.

person after monitoring the subjects mentioned in the said order which included polluted industrial clusters.

9. Accordingly, the Chief Secretaries appeared before this Tribunal and filed their respective versions on the subject. They have been asked to take necessary steps to enforce the environment norms and furnish periodical reports to this Tribunal. The directions include monitoring of important environmental issues including the issue of polluted industrial clusters by a Central Monitoring Committee with representatives from the Central Government and the Chief Secretaries of the States, undertaking carrying capacity study of the areas where violation of environmental norms is established, training programme of the officers concerned with the enforcement of the environmental norms, preparation of annual environmental plan for the country giving status of gaps in compliance of environmental norms.[3] The Tribunal noted the private studies which may need to be verified assessing the number of deaths and diseases from pollution[4]:

> *"38. Death attributable to pollution to be 2.51 million in 2015, highest in the world. Air pollution, the number of deaths in India from ambient air pollution was 1.09 million, while deaths from household air pollution from solid fuels were 0.97 million. In the case of water pollution, 0.5 million deaths were caused by unsafe water source, while unsafe sanitation caused 0.32 million deaths. Deaths from air pollution were a result of diseases such as heart disease, stroke, lung cancer, and chronic obstructive pulmonary disease (COPD). Pollution has been responsible for the most non-communicable disease deaths. India ranks a dismal 110 of 149 countries on the Sustainable Development Index. With rapid urbanization, the country is facing massive waste management challenge. Over 377 million urban people live in 7,935 towns and cities and generate 62 million tonnes of municipal solid waste per annum. Only 43 million tonnes (MT) of the waste is collected, 11.9 MT is treated and 31 MT is dumped in landfill sites. An alarming 80% of India's surface water is polluted. Indian cities generate 10 billion gallons or 38 billion litres of municipal waste water every day, out of which only 29% of it is treated.*
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> *40. In case extent of convictions for the environment related offences do not correspond to the extent of crime, paradigm shift in*

[3] O.A 606/2018, order dated 17.05.2019, at para 27
[4] *Ibid*


19.

*policies and strategies for implementation of law may need to be considered. Similarly, the mechanism for recovery of compensation may need to be revised on that pattern. Such review of policy cannot be left to the Local Bodies or the Pollution Control Boards but has to be at highest level in the State and further review at the national level. As noted in some of the studies, the ranking of the country in compliance of environmental norms needs to be brought to respectable higher position which may be possible only if there is change in policies and strategies for implementation of necessary norms at every level in right direction. The scale of compensation needs to be suitably revised so that the same is deterrent and adequate to meet the cost of reversing the pollution."*

10. Some of the States have also filed their reports in the present proceedings apart from the reports of the Chief Secretaries mentioned above. Further, a report has also been filed by the CPCB. According to the CPCB report, order dated 13.12.2018 stands served to all the State PCBs and the PCCs. The CPCB with the concurrence of MoEF&CC carried out environmental quality monitoring in 21 States across the country in respect of the said 100 industrial clusters based on the revised CEPI-2016, by engaging the services of approved laboratories. The said reports have been analysed. Further information has been sought from the State PCBs/ PCCs. Comprehensive exercise and consultative process has been undertaken and CEPI scores of all the 100 Polluted Industrial Areas (PIAs) were submitted to MoEF&CC on 11.01.2019 and the MoEF&CC replied in letter dated 25.02.2019 that there are some gaps in the information. Further information relating to such gaps were sought from the States by the MoEF&CC. Thereafter, updated CEPI scores for all 100 PIAs have been submitted by CPCB to MoEF&CC on 10.04.2019. The CPCB has also prepared a protocol and submitted the same to the MoEF&CC on 17.05.2019 for consideration and appropriate action.

11. During the hearing today, a copy of the letter dated 17.05.2019 was handed over by the Learned Counsel for the CPCB, indicating the

latest CEPI scores for 100 polluted industrial areas/clusters monitored during 2018. The said scores are as follows:

**The CEPI Scores in descending order for Industrial Areas/Clusters monitored during 2018**

| Sl. No. | Name of Polluted Industrial Areas (PIAs) | Air | Water | Land | * CEPI Score | # Status of Environment |
|---|---|---|---|---|---|---|
| 1. | Tarapur(Maharashtra) | 72.00 | 89.00 | 59.25 | 93.69 | Ac_Wc_Ls |
| 2. | Najafgarh-Drain basin including Anand Parbat, Naraina, Okhla, Wazirpur(Delhi) | 85.25 | 86.00 | 55.75 | 92.65 | Ac_Wc_Ls |
| 3. | Mathura(Uttar Pradesh) | 86.00 | 81.00 | 45.00 | 91.10 | Ac_Wc_Ln |
| 4. | Kanpur(Uttar Pradesh) | 66.00 | 85.00 | 45.00 | 89.46 | Ac_Wc_Ln |
| 5. | Vadodara(Gujarat) | 82.00 | 80.75 | 48.75 | 89.09 | Ac_Wc_Ln |
| 6. | Moradabad(Uttar Pradesh) | 76.00 | 71.50 | 68.75 | 87.80 | Ac_Wc_Lc |
| 7. | Varanasi-Mirzapur(Uttar Pradesh) | 67.50 | 80.00 | 39.63 | 85.35 | Ac_Wc_Ln |
| 8. | Bulandsahar-Khurza(Uttar Pradesh) | 79.50 | 76.00 | 36.75 | 85.23 | Ac_Wc_Ln |
| 9. | Gurgaon(Haryana) | 70.00 | 80.00 | 36.75 | 85.15 | Ac_Wc_Ln |
| 10. | Manali (Tamil Nadu) | 59.75 | 72.25 | 71.75 | 84.15 | As_Wc_Lc |
| 11. | Panipat(Haryana) | 66.00 | 72.75 | 60.00 | 83.54 | Ac_Wc_Lc |
| 12. | Firozabad(Uttar Pradesh) | 76.00 | 72.00 | 32.50 | 81.62 | Ac_Wc_Ln |
| 13. | Udham Singh Nagar (Uttarakhand) | 33.00 | 79.50 | 26.00 | 81.26 | An_Wc_Ln |
| 14. | Jodhpur (Rajasthan) | 67.00 | 66.00 | 65.00 | 81.16 | Ac_Wc_Lc |
| 15. | Pali (Rajasthan) | 66.00 | 65.00 | 65.50 | 80.48 | Ac_Wc_Lc |
| 16. | Ankleshwar (Gujarat) | 72.00 | 57.50 | 51.00 | 80.21 | Ac_Ws_Ls |
| 17. | Gajraula Area(Uttar Pradesh) | 71.00 | 70.00 | 45.00 | 80.14 | Ac_Wc_Ln |
| 18. | Vapi (Gujarat) | 66.00 | 75.00 | 30.00 | 79.95 | Ac_Wc_Ln |
| 19. | Siltara Industrial Area (Chhattisgarh) | 76.00 | 51.75 | 31.75 | 79.94 | Ac_Ws_Ln |
| 20. | Bhiwadi (Rajasthan) | 66.50 | 71.00 | 44.75 | 79.63 | Ac_Wc_Ln |
| 21. | Vellore -North Arcot (Tamil Nadu) | 49.00 | 75.00 | 35.75 | 79.38 | An_Wc_Ln |
| 22. | Sanganer Industrial Area (Rajasthan) | 65.00 | 71.88 | 39.50 | 79.10 | Ac_Wc_Ln |
| 23. | Byrnihat (Assam) | 67.00 | 70.50 | 39.50 | 78.31 | Ac_Wc_Ln |
| 24. | Peenya(Karnataka) | 41.00 | 66.00 | 70.00 | 78.12 | An_Wc_Lc |
| 25. | Jaipur (Rajasthan) | 61.88 | 71.88 | 31.75 | 77.40 | Ac_Wc_Ln |
| 26. | Surat (Gujarat) | 46.00 | 68.25 | 56.00 | 76.43 | An_Wc_Ls |
| 27. | Chandrapur (Maharashtra) | 75.00 | 23.75 | 23.75 | 76.41 | Ac_Wn_Ln |
| 28. | Agra(Uttar Pradesh) | 60.00 | 66.88 | 47.00 | 76.22 | Ac_Wc_Ln |
| 29. | Pattancheru Bollaram | 56.00 | 70.00 | 32.25 | 75.42 | As_Wc_Ln |



21.

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|---|---|---|---|---|---|---|
| | (Telangana) | | | | | |
| 30. | Jalandhar (Punjab) | 53.50 | 66.88 | 44.50 | 74.76 | As_Wc_Ln |
| 31. | Ludhiana (Punjab) | 53.50 | 71.00 | 16.00 | 73.48 | As_Wc_Ln |
| 32. | Tiruppur (Tamil Nadu) | 33.00 | 65.00 | 64.00 | 72.39 | An_Wc_Lc |
| 33. | Ghaziabad(Uttar Pradesh) | 57.50 | 66.00 | 32.25 | 72.30 | As_Wc_Ln |
| 34. | Mettur (Tamil Nadu) | 41.25 | 19.38 | 69.38 | 71.82 | An_Wn_Lc |
| 35. | KIADB Industrial Area, Jigini, Anekal (Bengaluru) | 52.00 | 66.00 | 28.25 | 70.99 | As_Wc_Ln |
| 36. | Vatva(Gujarat) | 57.00 | 66.00 | 25.50 | 70.94 | As_Wc_Ln |
| 37. | Raipur (Chhattisgarh) | 67.00 | 45.75 | 25.00 | 70.77 | Ac_Wn_Ln |
| 38. | Rajkot(Gujarat) | 51.75 | 61.50 | 45.75 | 70.62 | As_Wc_Ln |
| 39. | Aurangabad(Maharashtra) | 45.00 | 65.38 | 28.75 | 69.85 | An_Wc_Ln |
| 40. | Dombivali (Maharashtra) | 62.00 | 63.50 | 27.25 | 69.67 | Ac_Wc_Ln |
| 41. | Nashik(Maharashtra) | 56.50 | 60.00 | 42.00 | 69.49 | As_Wc_Ln |
| 42. | Batala (Punjab) | 63.00 | 62.75 | 25.50 | 68.92 | Ac_Wc_Ln |
| 43. | Noida(Uttar Pradesh) | 59.75 | 62.75 | 27.00 | 68.76 | As_Wc_Ln |
| 44. | Baddi(Himachal Pradesh) | 63.00 | 63.75 | 19.75 | 68.26 | Ac_Wc_Ln |
| 45. | Vijayawada(Andhra Pradesh) | 60.50 | 49.25 | 38.75 | 68.04 | Ac_Wn_Ln |
| 46. | Bandel (West Bengal) | 59.50 | 47.00 | 42.75 | 67.64 | As_Wn_Ln |
| 47. | Ramgarh(Jharkhand) | 56.75 | 50.00 | 46.25 | 66.75 | As_Ws_Ln |
| 48. | Kukatpally (Telangana) | 43.75 | 61.00 | 32.00 | 66.46 | An_Wc_Ln |
| 49. | Ib-Valley (Orissa) | 48.75 | 59.00 | 36.75 | 66.35 | An_Ws_Ln |
| 50. | Tuticorin (Tamil Nadu) | 29.75 | 46.00 | 61.00 | 66.34 | An_Wn_Lc |
| 51. | Navi Mumbai(Maharashtra) | 56.00 | 63.00 | 16.00 | 66.32 | As_Wc_Ln |
| 52. | Meerut(Uttar Pradesh) | 52.00 | 65.00 | 6.00 | 66.09 | As_Wc_Ln |
| 53. | Parwanoo(Himachal Pradesh) | 19.00 | 61.88 | 53.75 | 65.77 | An_Wc_Ls |
| 54. | Kala Amb(Himachal Pradesh) | 17.00 | 64.00 | 27.75 | 65.70 | An_Wc_Ln |
| 55. | Bidar(Karnataka) | 31.00 | 60.00 | 45.50 | 65.64 | An_Wc_Ln |
| 56. | Durgapur (West Bengal) | 62.50 | 43.50 | 18.75 | 65.56 | Ac_Wn_Ln |
| 57. | Aligarh(Uttar Pradesh) | 56.25 | 61.88 | 11.88 | 64.42 | As_Wc_Ln |
| 58. | Hajipur(Bihar) | 57.50 | 41.13 | 39.25 | 64.36 | As_Wn_Ln |
| 59. | Hazaribagh(Jharkhand) | 61.00 | 20.00 | 41.00 | 64.20 | Ac_Wn_Ln |
| 60. | Coimbatore (Tamil Nadu) | 47.25 | 53.75 | 45.25 | 63.64 | An_Ws_Ln |
| 61. | Singrauli (UP & MP) | 45.00 | 57.25 | 27.75 | 62.59 | An_Ws_Ln |
| 62. | Cuddalore (Tamil Nadu) | 25.00 | 58.25 | 41.25 | 62.56 | An_Ws_Ln |
| 63. | Faridabad(Haryana) | 55.25 | 53.75 | 28.75 | 62.17 | As_Ws_Ln |
| 64. | Bhavnagar (Gujarat) | 61.00 | 15.50 | 15.50 | 61.94 | Ac_Wn_Ln |
| 65. | Howrah (West Bengal) | 60.50 | 20.00 | 16.00 | 61.76 | Ac_Wn_Ln |
| 66. | Paradeep (Orissa) | 43.00 | 57.50 | 17.00 | 60.61 | An_Ws_Ln |
| 67. | Erode (Tamil Nadu) | 34.13 | 47.00 | 52.75 | 60.33 | An_Wn_Ls |
| 68. | Saraikela (Jharkhand) | 57.75 | 17.50 | 34.00 | 60.26 | As_Wn_Ln |

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|---|---|---|---|---|---|---|
| 69. | Kattedan(Telangana) | 42.25 | 50.75 | 45.25 | 60.17 | An_Ws_Ln |
| 70. | Dhanbad(Jharkhand) | 43.00 | 57.50 | 12.50 | 59.78 | An_Ws_Ln |
| 71. | Indore(Madhya Pradesh) | 18.50 | 56.88 | 20.75 | 58.53 | An_Ws_Ln |
| 72. | Bhadravati(Karnataka) | 45.00 | 52.00 | 30.00 | 58.48 | An_Ws_Ln |
| 73. | Mandideep (Madhya Pradesh) | 56.00 | 55.25 | 10.00 | 58.43 | As_Ws_Ln |
| 74. | Mangalore(Karnataka) | 15.00 | 54.50 | 54.25 | 58.20 | An_Ws_Ls |
| 75. | Barajamda(Jharkhand) | 51.88 | 25.63 | 46.75 | 57.64 | As_Wn_Ln |
| 76. | Korba (Chhattisgarh) | 43.75 | 17.75 | 54.00 | 57.57 | An_Wn_Ls |
| 77. | Ahmedabad(Gujarat) | 53.50 | 48.50 | 16.00 | 57.11 | As_Wn_Ln |
| 78. | Haridwar (Uttarakhand) | 50.75 | 52.38 | 13.75 | 55.70 | As_Ws_Ln |
| 79. | Asansol (West Bengal) | 54.00 | 16.25 | 13.75 | 55.03 | As_Wn_Ln |
| 80. | Chembur(Maharashtra) | 52.25 | 50.75 | 10.00 | 54.67 | As_Ws_Ln |
| 81. | Morbi (Gujarat) | 51.00 | 47.25 | 14.00 | 54.24 | As_Wn_Ln |
| 82. | Mandi Govindgarh (Punjab) | 23.75 | 53.75 | 1.50 | 53.91 | An_Ws_Ln |
| 83. | Raichur(Karnataka) | 32.75 | 47.88 | 32.50 | 53.42 | An_Wn_Ln |
| 84. | West Singhbhum(Jharkhand) | 51.88 | 25.88 | 11.25 | 53.28 | As_Wn_Ln |
| 85. | Greater Kochin (Kerala) | 47.38 | 35.88 | 29.50 | 52.94 | An_Wn_Ln |
| 86. | Pimpari-Chinchwad(Maharashtra) | 52.00 | 6.25 | 5.25 | 52.16 | As_Wn_Ln |
| 87. | Gwalior (Madhya Pradesh) | 50.00 | 43.13 | 7.75 | 51.67 | As_Wn_Ln |
| 88. | Junagarh (Gujarat) | 47.00 | 25.00 | 35.00 | 51.64 | An_Wn_Ln |
| 89. | Jajpur (Orissa) | 43.50 | 26.25 | 41.25 | 49.62 | An_Wn_Ln |
| 90. | Nagda -Ratlam (Madhya Pradesh) | 12.00 | 47.00 | 28.00 | 48.78 | An_Wn_Ln |
| 91. | Jamshedpur(Jharkhand) | 46.00 | 19.25 | 20.25 | 48.10 | An_Wn_Ln |
| 92. | Mahad(Maharashtra) | 41.00 | 35.75 | 29.00 | 47.12 | An_Wn_Ln |
| 93. | Bhillai-Durg (Chhattisgarh) | 43.00 | 32.75 | 19.75 | 46.69 | An_Wn_Ln |
| 94. | Angul Talchar (Orissa) | 44.75 | 13.25 | 23.00 | 46.43 | An_Wn_Ln |
| 95. | Haldia (West Bengal) | 45.00 | 35.00 | 3.75 | 45.72 | An_Wn_Ln |
| 96. | Vishakhapatam (Andhra Pradesh) | 27.25 | 12.75 | 42.75 | 44.74 | An_Wn_Ln |
| 97. | Dewas (Madhya Pradesh) | 28.00 | 31.63 | 31.75 | 37.79 | An_Wn_Ln |
| 98. | Jharsuguda (Orissa) | 36.00 | 21.50 | 8.75 | 37.20 | An_Wn_Ln |
| 99. | Digboi (Assam) | 23.50 | 25.25 | 6.50 | 26.39 | An_Wn_Ln |
| 100. | Pithampur (Madhya Pradesh) | 13.50 | 19.50 | 6.75 | 20.23 | An_Wn_Ln |

12. Question for consideration is whether mere making of action plans obviates the requirement of enforcing the law. Continued polluting activities are criminal offences under the law of the land. The rule of law requires prohibiting such activities to[5] safeguard the environment and the innocent victims[6].

13. The answer has to be in the negative. Once the industrial clusters have been notified as polluting, while action plans may certainly be prepared, the polluting activity, which is a criminal offence, cannot be allowed to be continued. The essence of rule of law is that no activity which is against the law is allowed to continue and the person violating the law is punished according to law.[7] Thus merely requiring improvement does not obviate the need for punishing the law violators/polluters; stopping polluting activity and recovering compensation for the damage already caused so as to recover the cost of restoration[8] is the mandate of law. This having not been done, the Tribunal is under a duty to direct the statutory regulators to perform their functions and take steps forthwith for stopping polluting activities, initiating prosecutions against the polluters and assessing and recovering compensation from such identified polluters at least for five years which is the period specified under Section 15(3) of the National Green Tribunal Act, 2010.

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[5] Under Section 5 of the EPA Act, Section 31A of the Air Act and Section 33A of the Water Act, the power of Board to give directions includes the power to direct the closure, prohibition or regulation of any industry, operation or process; or the stoppage or regulation of the supply of electricity or water or any other service.

[6] https://www.thelancet.com/journals/lanplh/article/PIIS2542-5196(18)30261-4/fulltext stating 1.24 million deaths in India in 2017, which were 12·5% of the total deaths, were attributable to air pollution, including 0.67 million from ambient particulate matter pollution and 0.48 million from household air pollution.

[7] Goa Foundation Vs. Union of India and Ors., (2014) 6 SCC 590, at para 72-75,the Supreme Court noted the power that rests with the Pollution Control Board under Section 31 A of the Air Act and Section 33 A of the Water Act and directed that the authorities should take stringent actions in line with these power in cases of polluting industries.

[8] Tirupur Dyeing Factory Owners Association Vs. Noyyal River Ayacutdars Protection Association & Ors., (2009) 9 SCC 737, in paras 26, 27, 33 & 34, the Supreme Court emphasis on developmental activities to be such that it does not compromises with the ability of the future generation to meet their needs and in this regard, authorities are to take into consideration the macro effect of wide-scale land and environmental degradation caused by absence of remedial measures.

14. We reiterate that economic development is not to be at the cost of health of the public and in violation of law of the land. Unless the polluting industries tackle the problem they have created, their operations have to be stopped/suspended.[9] Reference may be made to the judgement in the case of *Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors.*[10]:

> *"Respondents 4 to 8 have earned the dubious distinction of being categorised as "rogue industries". They have inflicted untold misery upon the poor, unsuspecting villagers, de-spoiling their land, their water sources and their environment – all in pursuance of their private profit. They have forfeited all claims of any consideration by this Court. Accordingly, we herewith order the closure of all plants and factories of Respondents 4 to 8 located in Bichhri village. The RPCB is directed to seal all factories/units/plants of the said respondents forthwith."*

15. We may note that this Tribunal has dealt with cases of industrial pollution and exercising its jurisdiction under Sections 14, 15 and 20 of the NGT Act, 2010 directed the regulatory authorities to prohibit polluting activities, prosecute the polluters and assess and recover compensation. In the case of Morbi Industrial Cluster[11], which ranks at 81 based on its CEPI score, (where air pollution is critical though overall index places it in OPA), the Tribunal noted the air quality as shown in the inspection report furnished in the said case, to be as follows:

> *"Ambient Air Quality Status: As per National Green Tribunal committee report average ambient air quality (7 Stations) monitored PM10 = 552.66 µg/m3, PM2.5 = 289.61 µg / m3, SO2 = 152.81 µg /m3. Compared to that, Average ambient air quality monitored (4 Stations) in last 3 months (Aug- 18 to Nov-18) is PM10 = 199.1 µg /m3,*

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[9] M.C Mehta (Badkhal and Surajkund Lakes Matters) vs. Union of India & Ors., (1997) 3 SCC 715 at para 10 & 11, where the Supreme Court prohibited any construction activities around the said lakes on account of precautionary principle to protect these lakes; Vellore Citizens Welfare Forum Vs. Union of India & Ors., (1996) 5 SCC 647 at para 9, where the Supreme Court discussed the rights guaranteed under Article 21 of the Constitution of India and directed that all tanneries which have not obtained the consents will be not reopened and that no new tanneries will be permitted to be open in the prohibited area.

[10] (1996) 3 SCC 212 at para 70.

[11] Order dated 06.03.2019 in Original Application No. 20/2017 (WZ), Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors.

*PM2.5 = 60.6 µg /m3. Though not meeting with standards, this shows improvement in air quality of Morbi-Wankner Region."*

16. Since the industries in the said area were operating in violation of Air Act, having adverse consequences on health and environment, applying the Sustainable Development and Precautionary principles, the Tribunal directed the GPCB to close all the coal gasifier industries and take steps for prosecution of such industries which violated the law and recover compensation for the damage to the public health to be assessed by a Joint Committee of GPCB, CPCB and NEERI, taking into account the cost of restoration of the environment and the element of deterrence.[12]

17. The Tribunal observed:

> *" 22. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.*
>
> *23. We may also note that as per data compiled by the CPCB Morbi Wankaner is one of the polluted industrial clusters. Vide order dated 13.12.2018 in Original Application No. 1038/2018, this Tribunal considered the subject matter of critically polluted industrial clusters and directed preparation of action plans by the respective States for remedying the situation.*
>
> *24. Even though, this area is polluted but not 'critically polluted', the same may not be covered by the said order, but the fact remains that there is high amount of pollution as shown by the latest report of the GPCB quoted above in para no. 13. PM10 is equal to 552.66 and PM2.5 is equal to 289.61. Stringent*

[12] Order dated 06.03.2019 in Original Application No. 20/2017 (WZ), Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors.



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*measures are, thus, required in the interest of protection of environment and public health.*

*25. Accordingly, we allow the applications and direct the GPCB to close all coal gasifiers industries and units operating with the help of coal gasifiers without prejudice to such units switching over to non-coal gasifiers or PNG or technology consistent with the above report. The GPCB must initiate immediate steps for prosecution of the industries which have operated in violation of law and recover compensation for causing damage to the environment and public health. This amount may be assessed by a Committee with representatives of CPCB, GPCB and NEERI. The CPCB will be the nodal agency for coordination and compliance. The Committee may suggest restoration plan."*

18. The Tribunal also considered the case of pollution in the Taloja industrial area[13] which finds mention under the title 'Navi Mumbai' at rank 51 based on its CEPI score. High level of pollution was found on the basis of joint inspection conducted by the CPCB and the Maharashtra PCB dated 02.01.2018, as the CETP was not functioning properly. The Maharashtra State PCB gave notice to 92 industries for closure. Apart from requiring the CETP operators to deposit a sum of Rs. 10 crores as compensation, steps were required to be taken to remedy the pollution. The Tribunal held that only option was to permit only such industries to function which had stand alone ETP and are fully compliant with the norms and to close the industries which were non-compliant.[14]

19. The Tribunal directed as follows:

> *"13. In view of above undisputed position that pollution is still continuing, the only option is to shut down the industries which are source of pollution till remedial action is taken. Learned Counsel for the MIDC as well as MPCB are unable to provide any other solution. It is made clear that mere fact that MIDC has assigned the work to a contractor does not absolve MDIC of its responsibility of operating CETP as per norms.*

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[13] O.A No. 125/2018, Arvind Pundalik Mhatre v. Ministry of Environment and Forest & Climate Change & Ors.

[14] O.A No. 125/2018, Arvind Pundalik Mhatre Vs. Ministry of Environment and Forest & Climate Change & Ors., order dated 09.04.2019



27.

> *14. Accordingly, we direct the MPCB to forthwith suspend the Consent to Operate to the industries in the area not meeting the norms and permit them to operate only after remedial steps are taken. Steps in this direction be taken within two weeks from today. Whether a particular industry is complying or not complying with the norms is the matter to be decided by the MPCB in accordance with law. Action taken report be furnished to the Committee and the Committee may take a final call in the matter, in case of any surviving issue."*

20. Taking cognizance of the untreated effluents being discharged by textile units in Tronica city, Loni area, Ghaziabad, the Tribunal in *Rashid Ali Warsi Vs. UPSIDC & Ors.*[15], directed closure of 53 units until the time CETP was made functional. Thereafter, vide order dated 13.11.2018, the Tribunal allowed operation of only those units which were later found to be achieving the norms.

21. The Tribunal in the case of *M.C Mehta vs. Union of India & Ors.*[16] dealt with the issues regarding continuous illegal discharge of untreated sewer and industrial effluents in Ganga and its tributaries and the connecting drains, apart from the dumping of solid waste, hazardous waste, plastic waste, muck and other wastes. The Tribunal after noting that leather industries at Jajmau, Banthar and Unnao were discharging untreated effluents in the river Ganga, directed that activities of such industries must be straightaway closed till they comply with the norms.[17]

22. In view of water pollution caused by absence/dysfunctional CETPs/ETPs/STPs, the Tribunal has, in the case of *Aryavart Foundation Vs. M/s Vapi Green Enviro Ltd. & Ors.*[18], directed all defaulting industries, other than green and white category, connected

[15] Order dated 25.05.2018
[16] O.A 200/2014, order dated 14.05.2019
[17] *Ibid* at Para 16 & 17
[18] O.A 95/2018, order dated 11.01.2019



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with CETP, to make deposits with the CPCB towards interim environmental compensation, pending assessment of actual compensation and further action [19], on the following scale:

(i) Large Industries – Rs. 1 crore each
(ii) Medium Industries – Rs. 50 Lakhs each
(iii) Small Industries – Rs. 25 Lakhs each

23. In the present case, in view of massive exercise already done by CPCB, it is not necessary to require any further verification about the existence of pollution in the said PIAs. The Tribunal can direct that the polluting activities cannot be allowed to continue till adequate measures are taken as the Tribunal is bound to apply the 'Sustainable Development'[20], 'Precautionary'[21] and 'Polluter Pays'[22] principle under Section 20 of the National Green Tribunal Act, 2010 to protect the environment and the victims. The statutory regulatory bodies can be required to straightaway identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the red and orange category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation. Pending such assessment, interim compensation may be recovered on the scale adopted by this Tribunal in the case of Vapi industrial area[23].

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[19] Para 55, of O.A 95/2018, order dated 11.01.2019

[20] M.C Mehta Vs. Union of India (1997) 2 SCC 353, where the Supreme Court of India held – The development of industry is essential for the economy of the country, but at the same time the environment and the ecosystems have to be protected. The pollution created as a consequence of development must be commensurate with the carrying capacity of our ecosystem.

[21] M.C Mehta vs. Union of India & Ors., (2009) 6 SCC 142, at para 23, 30 & 46, the Supreme Court addressed the issue of wide threat to forest ecology vis-à-vis the mining activities in the Aravalli hills and explained that it is important to evoke the precautionary principle to impose complete ban on mining in the Aravalli Range in state of Haryana.

[22] Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors., (1996) 3 SCC 212 Para 16, Vellore Citizens Welfare Forum Vs. Union of India & Ors. (1996) 5 SCC 647 Para 12-18 – holding that "Polluter Pay" principle is 'accepted principle and part of environmental law of the country, even without specific statute. M.C Mehta Vs. Union of India & Ors., W.P (C) No. 13029/2015 order dated 24.10.2017 of the Supreme Court of India., O.A 95/2018, order dated 11.01.2019 & O.A No. 593/2017, order dated 03.08.2018: The Tribunal directed CPCB to take penal action against those accountable for failure in setting up CETPs/STPs/STPs and to recover compensation for damage to the environment,

[23] *Supra 15*



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24. CPCB has compiled data of industrial clusters which are polluting in terms of air, water and other norms together. Under the law, even air pollution or water pollution or other pollution, are independent offences. The sustainable development and precautionary principle require any polluting activity to be prohibited and compensation recovered for damage caused from polluters. If there is air pollution, actionable under the Air Act, even if there is no violation of Water Act or EPA Act, such pollution cannot be ignored. There has to be prosecution, stopping of polluting activity and recovery of compensation for restoration of the environment. We have seen that even when norms of air, water and other pollution are being violated, prosecution, stopping of polluting activities and recovery of compensation is not taking place for which there is no justification. Likewise action to prohibit polluting activity, initiating prosecution and recovery of compensation is required not merely for the PIAs based on violation of norms under all the heads, but also for areas where air, water or other pollution is found individually. Thus areas not covered by PIAs are also required to be governed by our directions for enforcing the law by way of stopping polluting activity and taking other steps. The fact that such pollution is taking place is evidenced by there being acknowledged pollution in the form of 351 polluted river stretches[24] and 102 non-attainment cities[25].

25. CPCB must compile data of polluted industrial areas not confined to more than one parameters as is now being done, but also with respect to polluted areas based on water, air or other pollution individually. Compiling data for categorizing areas as polluted areas based on water pollution alone, or air pollution or other pollution

[24] O.A. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", Order dated 20.09.2018
[25] O.A. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15" order dated 08.10.2018

alone may be a step in the right direction. Let this be now done in the next three months, with the assistance of State PCBs/PCCs or other experts. In this regard we may note that dealing with the industrial water pollution, this Tribunal directed the CPCB to compile its monitoring report with reference to 97 CETPs installed in different states as this was linked to 100 PIAs also.[26]

26. Needless to state that there is no right to carry on business in violation of pollution norms and right of statutory authorities is coupled with duty. Such right, does not carry any unlimited discretion of not taking action when pollution norms are violated.

27. In view of the material compiled by the CPCB, with the assistance of SPCBs/PCCs, in respect of polluted industrial areas, where action is not being taken by statutory authorities, the Tribunal has to exercise its jurisdiction of directing performance of statutory functions and duties by the State boards/committees, following similar direction by the Apex Court[27].

28. Accordingly, we direct the CPCB in coordination with all State PCBs/PCCs to take steps in exercise of statutory powers under the Air (Prevention and Control of Pollution) Act, 1981, Water (Prevention and Control of Pollution) Act, 1974, Environment (Protection) Act, 1986 or any other law to prohibit operation of polluting activities in the said CPAs and SPAs within three months and furnish a compliance report to this Tribunal. The Central Pollution Control Board, in coordination with the State Boards/PCBs may make

[26] O.A No. 593/2017, order dated 19.02.2019, Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.
[27] M.C Mehta (Calcutta Tanneries' Matter) Vs. Union of India & Ors., (1997) 2 SCC 411, at para 17, the Supreme Court directed the Board to take action against defaulting tanneries which, including those which had not complied with the conditions under Water Act as mentioned in their consents. In M.C Mehta Vs. Union of India & Ors., (2004) 6 SCC 588, paras 37,48, 517 69, the Supreme Court passed direction on closure of industrial units which were illegally operating and were in violation of the Master Plan.



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assessment of compensation to be recovered from the said polluting units for the period of last 5 years, taking into account the cost of restoration and cost of damage to the public health and environment and the deterrence element. The scale of deterrence may be related to the period and the frequency of defaults. Such other factors as may be found relevant may also be taken into account. No further industrial activities or expansion be allowed with regard to 'red' and 'orange' category units till the said areas are brought within the prescribed parameters or till carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and environmental norms. Pending assessment of compensation, interim compensation be recovered at the scale adopted by this Tribunal in the case of Vapi Industrial area as mentioned in para 22 above.

29. We further direct CPCB, with the assistance of SPCBs/PCCs or other experts, to compile information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and other pollution norm separately and notify such information on public domain within three months. On completing this exercise, action against identified individual polluters may be initiated on the same pattern on which direction have been issued in para 28 and furnish a report to this Tribunal in this regard also, before the next date.

30. We direct the MoEF&CC to take steps for enforcement of action plan for improvement of the situation.

31. We may also mention that hearing individual industrial unit is not considered necessary for passing the above order as the CPCB/State

PCBs must exercise their respective statutory powers by following the procedure prescribed under the statute even without intervention of this Tribunal. The Tribunal is only requiring such statutory bodies to perform their duties to uphold the law without going into an individual case[28]. Direction is with reference to data compiled, or to be compiled, by the said bodies only.

32. It is made clear that white and green or non-polluting industries which are not causing any pollution will not be affected by this order except that the parameters thereof may be monitored with a view to see that under the garb of label of white/green or otherwise, the polluting activity is not continued.

33. We direct that the CPCB will be at liberty to have an appropriate panel of Experts to augment its capacity, in case the available man-power is found to be inadequate to execute the above order and for this purpose utilise the environment funds available under the environmental compensation head. In this regard, reference may also be made to order dated 22.01.2019, of this Tribunal in O.A No. 101/2019, *Central Pollution Control Board Vs. Assam State Pollution Control Board & Ors.* which enables CPCB to utilise the environment fund for the purpose.

34. Let a compliance report be filed by the CPCB after three months but before the next date by email on judicial-ngt@gov.in.

List for further consideration on 05.11.2019.

[28] M.C Mehta Vs. Union of India & Ors., (2001) 3 SCC 756, at para 8, the Supreme Court repeated the stand that in re M.C Mehta Vs. Union of India (1998) 6 SCC 63, the Court had passed directions to all bus operators in Delhi to make a shift from diesel and other fuels to CNG, the Supreme Court's directions are all *in rem* and not *in personam*.



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Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

July 10, 2019
Original Application No. 1038/2018
AK

ANNEXURE -III

Item Nos. 03 & 04 Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL**
**PRINCIPAL BENCH, NEW DELHI**

I.A. No. 479/2019
IN
Original Application No. 1038/2018
WITH
Review Application No. 44/2019
IN
Original Application No. 1038/2018

News item published in "The Asian Age" Authored by Sanjay Kaw

Titled

"CPCB to rank industrial units on pollution levels"

WITH

Union of India Applicant(s)

Versus

News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels" Respondent(s)

Date of hearing : 19.08.2019
Date of uploading of order : 23.08.2019

**CORAM:** **HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON**
**HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER**
**HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER**
**HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicants in the Review Application and the I.A. : Mr. Rajkumar, Advocate for CPCB
Mr. Attin Shankar Rastogi and Ms. Suman Kharb, Advocates for MoEF&CC

**ORDER**

1. This order will dispose of Review Application No. 44/2019 filed by the Ministry of Environment, Forest and Climate Change (MoEF&CC) for



35

review of the order of this Tribunal dated 10.07.2019 and I.A. No. 479/2019 filed by the Central Pollution Control Board (CPCB) for clarification of the said order.

2. Order dated 10.07.2019 dealt with the issue of remedial action against polluting industries in the identified polluting industrial clusters. The CPCB had carried out study of industrial clusters in the country with reference to the Comprehensive Environmental Pollution Index (CEPI) which includes weightages on nature of pollutants, ambient pollutant concentrations, receptors (number of people affected) and additional high-risk element. On the basis of the above study in 2009-10, 88 industrial clusters were notified as Polluted Industrial Areas (PIAs). These PIAs were ranked as 'critically polluted area' (CPA), 'severely polluted area' (SPA) and 'other polluted areas' (OPAs), depending upon the CEPI scores of each of these industrial areas. The CEPI criteria was revised in 2016 and, based on the CEPI-2016 criteria, CPCB carried out further monitoring in the year 2017-18 where it was found that number of identified polluted industrial clusters went up to 100. The said number includes 38 critically polluted, 31 severely polluted and remaining 31 as other polluted areas.

3. The Tribunal vide order dated 13.12.2018 directed all the State Pollution Control Boards (SPCBs)/Committees (PCCs) to finalize time bound action plans within three months so as to bring all polluted industrial clusters within the safe parameters under the provisions of

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the Air Act and the Water Act. The SPCBs and CPCB were free to take coercive measures, including recovery of compensation for damages to the environment on 'Polluter Pays' principle and also to adopt precautionary measures on 'Precautionary' principle. The CPCB was directed to serve a copy of the above mentioned order to all the SPCBs who were to furnish the same to the respective Chief Secretaries of the States for necessary action. The MoEF&CC was directed to take steps on the basis of report of the CPCB. Action taken reports were to be furnished by the CPCB and the MoEF&CC to this Tribunal before 31.05.2019. In the States, action plans were to be prepared by Committees headed by the Chief Secretaries.

4. The matter was thereafter considered on 10.07.2019. From the letter dated 17.05.2019 produced during the hearing, the Tribunal noted the CEPI Score for 100 PIAs monitored during 2018 and held that while strategies may be worked out for reducing the pollution load in the industrial clusters in question, the statutory regulators must perform their functions in the light of 'sustainable development' and 'precautionary' principle of stopping polluting activities and taking other coercive measures. It was observed:

> *"23. In the present case, in view of massive exercise already done by CPCB, it is not necessary to require any further verification about the existence of pollution in the said PIAs. The Tribunal can direct that the polluting activities cannot be allowed to continue till adequate measures are taken as the Tribunal is bound to apply the 'Sustainable Development'[1],*

[1] M.C Mehta Vs. Union of India (1997) 2 SCC 353, where the Supreme Court of India held – The development of industry is essential for the economy of the country, but at the same time the environment and the ecosystems have to be protected. The pollution created as a consequence of development must be commensurate with the carrying capacity of our ecosystem.

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*'Precautionary'[2] and 'Polluter Pays'[3] principle under Section 20 of the National Green Tribunal Act, 2010 to protect the environment and the victims. The statutory regulatory bodies can be required to straightaway identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the red and orange category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation. Pending such assessment, interim compensation may be recovered on the scale adopted by this Tribunal in the case of Vapi industrial area[4].*

*24. CPCB has compiled data of industrial clusters which are polluting in terms of air, water and other norms together. Under the law, even air pollution or water pollution or other pollution, are independent offences. The sustainable development and precautionary principle require any polluting activity to be prohibited and compensation recovered for damage caused from polluters. If there is air pollution, actionable under the Air Act, even if there is no violation of Water Act or EPA Act, such pollution cannot be ignored. There has to be prosecution, stopping of polluting activity and recovery of compensation for restoration of the environment. We have seen that even when norms of air, water and other pollution are being violated, prosecution, stopping of polluting activities and recovery of compensation is not taking place for which there is no justification. Likewise action to prohibit polluting activity, initiating prosecution and recovery of compensation is required not merely for the PIAs based on violation of norms under all the heads, but also for areas where air, water or other pollution is found individually. Thus areas not covered by PIAs are also required to be governed by our directions for enforcing the law by way of stopping polluting activity and taking other steps. The fact that such pollution is taking place is evidenced by there being acknowledged pollution in the form of 351 polluted river stretches[5] and 102 non-attainment cities[6].*

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[2] M.C Mehta vs. Union of India & Ors., (2009) 6 SCC 142, at para 23, 30 & 46, the Supreme Court addressed the issue of wide threat to forest ecology vis-à-vis the mining activities in the Aravalli hills and explained that it is important to evoke the precautionary principle to impose complete ban on mining in the Aravalli Range in state of Haryana.

[3] Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors., (1996) 3 SCC 212 Para 16, Vellore Citizens Welfare Forum Vs. Union of India & Ors. (1996) 5 SCC 647 Para 12-18 – holding that "Polluter Pay" principle is 'accepted principle and part of environmental law of the country, even without specific statute. M.C Mehta Vs. Union of India & Ors., W.P (C) No. 13029/2015 order dated 24.10.2017 of the Supreme Court of India., O.A 95/2018, order dated 11.01.2019 & O.A No. 593/2017, order dated 03.08.2018: The Tribunal directed CPCB to take penal action against those accountable for failure in setting up CETPs/STPs/STPs and to recover compensation for damage to the environment,

[4] *Supra 15*

[5] O.A. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", Order dated 20.09.2018

[6] O.A. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15" order dated 08.10.2018

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*25. CPCB must compile data of polluted industrial areas not confined to more than one parameters as is now being done, but also with respect to polluted areas based on water, air or other pollution individually. Compiling data for categorizing areas as polluted areas based on water pollution alone, or air pollution or other pollution alone may be a step in the right direction. Let this be now done in the next three months, with the assistance of State PCBs/PCCs or other experts. In this regard we may note that dealing with the industrial water pollution, this Tribunal directed the CPCB to compile its monitoring report with reference to 97 CETPs installed in different states as this was linked to 100 PIAs also.*[7]

*26. Needless to state that there is no right to carry on business in violation of pollution norms and right of statutory authorities is coupled with duty. Such right, does not carry any unlimited discretion of not taking action when pollution norms are violated.*

*27. In view of the material compiled by the CPCB, with the assistance of SPCBs/PCCs, in respect of polluted industrial areas, where action is not being taken by statutory authorities, the Tribunal has to exercise its jurisdiction of directing performance of statutory functions and duties by the State boards/committees, following similar direction by the Apex Court*[8]*."*

5. In the light of above findings, the Tribunal in its order dated 10.07.2019 directed:

*"28. Accordingly, we direct the CPCB in coordination with all State PCBs/PCCs to take steps in exercise of statutory powers under the Air (Prevention and Control of Pollution) Act, 1981, Water (Prevention and Control of Pollution) Act, 1974, Environment (Protection) Act, 1986 or any other law to prohibit operation of polluting activities in the said CPAs and SPAs within three months and furnish a compliance report to this Tribunal. The Central Pollution Control Board, in coordination with the State Boards/PCBs may make assessment of compensation to be recovered from the said polluting units for the period of last 5 years, taking into account the cost of*

[7] O.A No. 593/2017, order dated 19.02.2019, Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.
[8] M.C Mehta (Calcutta Tanneries' Matter) Vs. Union of India & Ors., (1997) 2 SCC 411, at para 17, the Supreme Court directed the Board to take action against defaulting tanneries which, including those which had not complied with the conditions under Water Act as mentioned in their consents. In M.C Mehta Vs. Union of India & Ors., (2004) 6 SCC 588, paras 37,48, 517 69, the Supreme Court passed direction on closure of industrial units which were illegally operating and were in violation of the Master Plan.

39.

*restoration and cost of damage to the public health and environment and the deterrence element. The scale of deterrence may be related to the period and the frequency of defaults. Such other factors as may be found relevant may also be taken into account. No further industrial activities or expansion be allowed with regard to 'red' and 'orange' category units till the said areas are brought within the prescribed parameters or till carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and environmental norms. Pending assessment of compensation, interim compensation be recovered at the scale adopted by this Tribunal in the case of Vapi Industrial area as mentioned in para 22 above.*

*29. We further direct CPCB, with the assistance of SPCBs/PCCs or other experts, to compile information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and other pollution norm separately and notify such information on public domain within three months. On completing this exercise, action against identified individual polluters may be initiated on the same pattern on which direction have been issued in para 28 and furnish a report to this Tribunal in this regard also, before the next date.*

*30. We direct the MoEF&CC to take steps for enforcement of action plan for improvement of the situation.*

*...*

*32. It is made clear that white and green or non-polluting industries which are not causing any pollution will not be affected by this order except that the parameters thereof may be monitored with a view to see that under the garb of label of white/green or otherwise, the polluting activity is not continued."*

6. We have heard learned Counsel for the MoEF&CC and the CPCB in support of their review application and application for clarification respectively.

7. Case of the MoEF&CC in seeking review is that the MoEF&CC is yet to take a final view in the matter of protocol to be followed by the States/UTs for implementation of the action plan for environmental improvement of CPAs after considering the report of the CPCB, as noted in para 10 of the order dated 10.07.2019. Current CEPI

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framework may need to be reviewed. CEPI score is to be used as a warning tool for formulating an action plan to restore environment quality. MoEF&CC will require six months for policy framework and one year for implementation and till then ban on expansion/setting up new industries may be kept in abeyance.

8. Case of CPCB in seeking clarification is that certain SPCBs/PCCs are not clear whether even compliant 'red' and 'orange' industries are to stop their operations and whether non-industrial 'red' and 'orange' category projects of public utility are also to be prohibited. Further, the units which have sought consent to establish (CTE) by abating the pollution or where EC and CTE is already granted are to be covered by order of this Tribunal. Industrial Associations have represented that compliant industries should not be affected and those who have already paid compensation should not be required to pay compensation again. CEPI score does not reflect contribution of individual sectors such as industrial, vehicular, generator sets, municipal and other solid wastes etc. separately which exercise was required to be undertaken.

9. We have given due consideration to the submissions. As regards the plea of MoEF&CC that CEPI policy framework will be finalized and implemented in six months and one year, we are of the view that the order of the Tribunal does not in any manner debar the MoEF&CC to take the proposed steps. However, pendency of such steps can be no justification for not enforcing the existing pollution norms and

41

applying the 'Sustainable' 'Precautionary' and 'Polluter Pays' principles on the basis of data available.

10. What the Tribunal has directed is *inter alia* to "*identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the 'red' and 'orange' category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation*"[9]. No ground whatsoever has been shown to review the said direction. Further direction of the Tribunal is that "*No further industrial activities or expansion be allowed with regard to 'red' and 'orange' category units till the said areas are brought within the prescribed parameters or till carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and environmental norms.*"[10] Objection to this direction is that there may be 'red' or 'orange' category units which may not in any manner add to the pollution. If it is so, all that is required is to determine viability of such units on 'Precautionary' principle by an appropriate mechanism. Reasons for doing so are that the area as per data available is polluted and 'red' and 'orange' category have higher potential for pollution. There is no absolute bar to such units being set up if they are found to be viable. This clarification should take care of any possible apprehension that the order of the Tribunal will obstruct any legitimate industrial activity. The MoEF&CC can forthwith devise an appropriate mechanism to ensure that new

[9] Para 23
[10] Para 28

42

legitimate activity or expansion can take place after due precautions are taken in the areas in question by 'red' and 'orange' category of units.

11. Coming to the apprehension of the CPCB, it is clear from paras 28 and 32 of the order reproduced above that action has to be taken only against polluting activities. If any unit is compliant with the norms, such unit is not affected. There is no basis for apprehension that compensation may have to be paid twice. The provisions of Air Act, Water Act and EPA Act and the rules or other environment norms are to be enforced not only against the industrial units but also against every polluting activity whether the same has already been set up or is yet to be set up in terms of provisions of the law in question. This being the undisputed legal position, no further clarification remains necessary.

The applications stand disposed of accordingly.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

43.

August 19, 2019
I.A. No. 479/2019 In O.A. No. 1038/2018
With
Review Application No. 44/2019 In O.A. No. 1038/2018
DV

44.

ANNEXURE-IV

Item No. 02 Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL**
**PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1038/2018

(With report dated 01.11.2019)

News item published in "The Asian Age" Authored by Sanjay Kaw
Titled "CPCB to rank industrial units on pollution levels"

Date of hearing: 14.11.2019

**CORAM:** **HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON**
**HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER**
**HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER**
**HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**
**HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER**

For Respondent(s): Mr. Raj Kumar, Advocate
Ms. Nandini Sen, Advocate for State of West Bengal
Mr. Attin Shankar Rastogi, Advocate
Mr. Dhananjay Baijal, Advocate for TSPCB

**ORDER**

1. The question for consideration is remedial action for control of pollution in identified polluted industrial clusters in compliance of earlier order of this Tribunal dated 10.07.2019 requiring the statutory authorities to take action by way closure, prosecution and recovery of compensation from identified polluters in polluted industrial clusters. The said directions are set out in later part of this order.

2. The matter has been earlier dealt with inter alia vide orders dated 13.12.2018 and 10.07.2019 in the light of Comprehensive Environmental Pollution Index (CEPI) which includes weightages on nature of pollutants, ambient pollutant concentrations, receptors

45

(number of people affected) and additional high risk element prepared by the CPCB in exercise of its statutory functions under the Air (Prevention and Control of Pollution) Act, 1981 (the Air Act), the Water (Prevention and Control of Pollution) Act, 1974, (the Water Act) and the Environment (Protection) Act, 1986 (the EPA Act). Based on the data with regard to pollution, the areas are ranked as 'critically polluted area' (CPA), 'severely polluted area' (SPA) and 'other polluted areas' (OPAs).

3. Vide order dated 13.12.2018, this Tribunal directed the Pollution Control Boards / Pollution Control Committees (PCBs/PCCs) to finalize time bound action plan to bring all the Polluted Industrial Areas (PIAs) within safe parameters as per the Air Act, the Water Act and the EPA Act. Accordingly, report was compiled by the CPCB and furnished to the MoEF&CC as shown by a letter dated 17.05.2019 which was handed over during the hearing before this Tribunal on 10.07.2019.

4. After considering the said data, this Tribunal in the order dated 10.07.2019 held that the Rule of Law required prohibiting polluting activities to protect the environment and public health. While remedial action may certainly be planned, current violation of law could not be ignored and was actionable by way of stopping polluting activities, initiating prosecution and recovering compensation on 'Polluter Pays' principle. The statutory authorities are accountable for performing their statutory duties. Referring to some of the earlier orders on the subject, this Tribunal observed:

> "7. *Ill effects of industrial pollution on the environment and public health are well acknowledged. This has made it necessary to strictly apply the principles of 'Sustainable*

46.

*Development' and permit any activity to be carried out without degrading the environment. The statutory scheme under the Air Act, the Water Act and the EPA Act provides for standards for air and water quality which must be maintained and violation thereof is a criminal offence[1]. Any violation has to be visited with stopping of polluting activity, prosecution and compensation for restoration of environment. Accordingly, in the order dated 13.12.2018 this Tribunal observed:*

> *"5. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.*
>
> *6. Dust, smoke, fume and toxic gas emissions occur as a result of highly polluting industries such as thermal power plants, coal mines, cement, sponge iron, steel and ferrow alloys, petroleum and chemicals unless right technology is used and precaution taken. Industry specific clusters have not only become hazardous but also cause irreparable damage to our ecology and environment, often breaching the environment's carrying capacity, adversely affecting public health.*
>
> *7. In Karnataka Industrial Areas Development Board vs. C. Kenchappa & Ors[2], the Hon'ble Supreme Court observed, as guiding rules for Sustainable Development, that humanity must take no more from nature than man can replenish and that people must adopt lifestyles and development paths that work within the nature's limit. In Vellore Citizens Welfare Forum Vs. Union of India, the Hon'ble Supreme Court recognized the Precautionary Principle and explained that environmental measures by the State Government and the statutory authorities must anticipate, prevent and attack the causes of environmental degradation.*

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[1] Section 7 read with Section 15 of the EPA Act, Section 24 read with Section 41 and Section 45A of the Water Act, Section 21 and Section 22 read with Section 37 of the Air Act.
[2] (2006) 6 SSC 383

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*8. This Tribunal has applied the same principles in deciding matters before it in terms of Section 20 of the National Green Tribunal Act 2010.*

*9 to 12....xxxx.....xxxx.....xxxx*

*13. The action plan to be prepared in the States may be done by the Committee constituted by the Chief Secretary within one month from today as several Departments may be involved in the exercise. The final preparation of the action plan including its execution may be overseen by the Chief Secretary of the concerned State, along with the other connected major environmental issues of the States, such as pollution of river stretches, nonattainment cities in terms of air quality and solid waste management, utilization of treated sewage, covered by order of this Tribunal dated 20.09.2018 in Original Application No. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", order dated 08.10.2018 in Original Application No. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15", order dated 20.08.2018 in Original Application No. 606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 and order dated 27.11.2018 in Original Application No. 148/2016, Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors. The Chief Secretary will take meetings on all these issues once in three months (quarterly) and will forward Report to NGT by e-mail."*

8. *We may also note that on 16.01.2019, while considering the issue of compliance of Solid Waste Management Rules, 2016 and other Waste Management Rules in O.A. No. 606/2018, Compliance of MSW Rules, 2016, the Tribunal required the presence of the Chief Secretaries in person after monitoring the subjects mentioned in the said order which included polluted industrial clusters.*

9. *Accordingly, the Chief Secretaries appeared before this Tribunal and filed their respective versions on the subject. They have been asked to take necessary steps to enforce the environment norms and furnish periodical reports to this Tribunal. The directions include monitoring of important environmental issues including the issue of polluted industrial clusters by a Central*

48

*Monitoring Committee with representatives from the Central Government and the Chief Secretaries of the States, undertaking carrying capacity study of the areas where violation of environmental norms is established, training programme of the officers concerned with the enforcement of the environmental norms, preparation of annual environmental plan for the country giving status of gaps in compliance of environmental norms.*[3] *The Tribunal noted the private studies which may need to be verified assessing the number of deaths and diseases from pollution.*[4]

> *"38. Death attributable to pollution to be 2.51 million in 2015, highest in the world. Air pollution, the number of deaths in India from ambient air pollution was 1.09 million, while deaths from household air pollution from solid fuels were 0.97 million. In the case of water pollution, 0.5 million deaths were caused by unsafe water source, while unsafe sanitation caused 0.32 million deaths. Deaths from air pollution were a result of diseases such as heart disease, stroke, lung cancer, and chronic obstructive pulmonary disease (COPD). Pollution has been responsible for the most non communicable disease deaths. India ranks a dismal 110 of 149 countries on the Sustainable Development Index. With rapid urbanization, the country is facing massive waste management challenge. Over 377 million urban people live in 7,935 towns and cities and generate 62 million tonnes of municipal solid waste per annum. Only 43 million tonnes (MT) of the waste is collected, 11.9 MT is treated and 31 MT is dumped in landfill sites. An alarming 80% of India's surface water is polluted. Indian cities generate 10 billion gallons or 38 billion litres of municipal waste water every day, out of which only 29% of it is treated.*
>
> *40. In case extent of convictions for the environment related offences do not correspond to the extent of crime, paradigm shift in policies and strategies for implementation of law may need to be considered. Similarly, the mechanism for recovery of compensation may need to be revised on that pattern. Such review of policy cannot be left to the Local Bodies or the Pollution Control Boards but has to be at highest level in the State and further review at the national level. As noted in some of the studies, the ranking of the country in compliance of environmental norms needs to be brought to respectable higher position which may be possible only if there is change in policies and*

[3] O.A 606/2018, order dated 17.05.2019, at para 27
[4] Ibid

49.

*strategies for implementation of necessary norms at every level in right direction. The scale of compensation needs to be suitably revised so that the same is deterrent and adequate to meet the cost of reversing the pollution."*

*10 xx xx xx*

*11. During the hearing today, a copy of the letter dated 17.05.2019 was handed over by the Learned Counsel for the CPCB, indicating the latest CEPI scores for 100 polluted industrial areas/clusters monitored during 2018. The said scores are as follows:*

***The CEPI Scores in descending order for Industrial Areas/Clusters monitored during 2018***

| Sl. No. | Name of Polluted Industrial Areas (PIAs) | Air | Water | Land | * CEPI Score | # Status of Environment |
|---|---|---|---|---|---|---|
| 1. | Tarapur(Maharashtra) | 72.00 | 89.00 | 59.25 | 93.69 | Ac_Wc_Ls |
| 2. | Najafgarh-Drain basin including Anand Parbat, Naraina, Okhla, Wazirpur(Delhi) | 85.25 | 86.00 | 55.75 | 92.65 | Ac_Wc_Ls |
| 3. | Mathura(Uttar Pradesh) | 86.00 | 81.00 | 45.00 | 91.10 | Ac_Wc_Ln |
| 4. | Kanpur(Uttar Pradesh) | 66.00 | 85.00 | 45.00 | 89.46 | Ac_Wc_Ln |
| 5. | Vadodara(Gujarat) | 82.00 | 80.75 | 48.75 | 89.09 | Ac_Wc_Ln |
| 6. | Moradabad(Uttar Pradesh) | 76.00 | 71.50 | 68.75 | 87.80 | Ac_Wc_Lc |
| 7. | Varanasi-Mirzapur(Uttar Pradesh) | 67.50 | 80.00 | 39.63 | 85.35 | Ac_Wc_Ln |
| 8. | Bulandsahar-Khurza(Uttar Pradesh) | 79.50 | 76.00 | 36.75 | 85.23 | Ac_Wc_Ln |
| 9. | Gurgaon(Haryana) | 70.00 | 80.00 | 36.75 | 85.15 | Ac_Wc_Ln |
| 10. | Manali (Tamil Nadu) | 59.75 | 72.25 | 71.75 | 84.15 | As_Wc_Lc |
| 11. | Panipat(Haryana) | 66.00 | 72.75 | 60.00 | 83.54 | Ac_Wc_Lc |
| 12. | Firozabad(Uttar Pradesh) | 76.00 | 72.00 | 32.50 | 81.62 | Ac_Wc_Ln |
| 13. | Udham Singh Nagar (Uttarakhand) | 33.00 | 79.50 | 26.00 | 81.26 | An_Wc_Ln |
| 14. | Jodhpur (Rajasthan) | 67.00 | 66.00 | 65.00 | 81.16 | Ac_Wc_Lc |
| 15. | Pali (Rajasthan) | 66.00 | 65.00 | 65.50 | 80.48 | Ac_Wc_Lc |
| 16. | Ankleshwar (Gujarat) | 72.00 | 57.50 | 51.00 | 80.21 | Ac_Ws_Ls |
| 17. | Gajraula Area(Uttar Pradesh) | 71.00 | 70.00 | 45.00 | 80.14 | Ac_Wc_Ln |
| 18. | Vapi (Gujarat) | 66.00 | 75.00 | 30.00 | 79.95 | Ac_Wc_Ln |
| 19. | Siltara Industrial Area (Chhattisgarh) | 76.00 | 51.75 | 31.75 | 79.94 | Ac_Ws_Ln |
| 20. | Bhiwadi (Rajasthan) | 66.50 | 71.00 | 44.75 | 79.63 | Ac_Wc_Ln |
| 21. | Vellore -North Arcot | 49.00 | 75.00 | 35.75 | 79.38 | An_Wc_Ln |

50

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|---|---|---|---|---|---|---|
| | (Tamil Nadu) | | | | | |
| 22. | Sanganer Industrial Area (Rajasthan) | 65.00 | 71.88 | 39.50 | 79.10 | Ac_Wc_Ln |
| 23. | Byrnihat (Assam) | 67.00 | 70.50 | 39.50 | 78.31 | Ac_Wc_Ln |
| 24. | Peenya(Karnataka) | 41.00 | 66.00 | 70.00 | 78.12 | An_Wc_Lc |
| 25. | Jaipur (Rajasthan) | 61.88 | 71.88 | 31.75 | 77.40 | Ac_Wc_Ln |
| 26. | Surat (Gujarat) | 46.00 | 68.25 | 56.00 | 76.43 | An_Wc_Ls |
| 27. | Chandrapur (Maharashtra) | 75.00 | 23.75 | 23.75 | 76.41 | Ac_Wn_Ln |
| 28. | Agra(Uttar Pradesh) | 60.00 | 66.88 | 47.00 | 76.22 | Ac_Wc_Ln |
| 29. | Pattancheru Bollaram (Telangana) | 56.00 | 70.00 | 32.25 | 75.42 | As_Wc_Ln |
| 30. | Jalandhar (Punjab) | 53.50 | 66.88 | 44.50 | 74.76 | As_Wc_Ln |
| 31. | Ludhiana (Punjab) | 53.50 | 71.00 | 16.00 | 73.48 | As_Wc_Ln |
| 32. | Tiruppur (Tamil Nadu) | 33.00 | 65.00 | 64.00 | 72.39 | An_Wc_Lc |
| 33. | Ghaziabad(Uttar Pradesh) | 57.50 | 66.00 | 32.25 | 72.30 | As_Wc_Ln |
| 34. | Mettur (Tamil Nadu) | 41.25 | 19.38 | 69.38 | 71.82 | An_Wn_Lc |
| 35. | KIADB Industrial Area, Jigini, Anekal (Bengaluru) | 52.00 | 66.00 | 28.25 | 70.99 | As_Wc_Ln |
| 36. | Vatva(Gujarat) | 57.00 | 66.00 | 25.50 | 70.94 | As_Wc_Ln |
| 37. | Raipur (Chhattisgarh) | 67.00 | 45.75 | 25.00 | 70.77 | Ac_Wn_Ln |
| 38. | Rajkot(Gujarat) | 51.75 | 61.50 | 45.75 | 70.62 | As_Wc_Ln |
| 39. | Aurangabad(Maharashtra) | 45.00 | 65.38 | 28.75 | 69.85 | An_Wc_Ln |
| 40. | Dombivali (Maharashtra) | 62.00 | 63.50 | 27.25 | 69.67 | Ac_Wc_Ln |
| 41. | Nashik(Maharashtra) | 56.50 | 60.00 | 42.00 | 69.49 | As_Wc_Ln |
| 42. | Batala (Punjab) | 63.00 | 62.75 | 25.50 | 68.92 | Ac_Wc_Ln |
| 43. | Noida(Uttar Pradesh) | 59.75 | 62.75 | 27.00 | 68.76 | As_Wc_Ln |
| 44. | Baddi(Himachal Pradesh) | 63.00 | 63.75 | 19.75 | 68.26 | Ac_Wc_Ln |
| 45. | Vijayawada(Andhra Pradesh) | 60.50 | 49.25 | 38.75 | 68.04 | Ac_Wn_Ln |
| 46. | Bandel (West Bengal) | 59.50 | 47.00 | 42.75 | 67.64 | As_Wn_Ln |
| 47. | Ramgarh(Jharkhand) | 56.75 | 50.00 | 46.25 | 66.75 | As_Ws_Ln |
| 48. | Kukatpally (Telangana) | 43.75 | 61.00 | 32.00 | 66.46 | An_Wc_Ln |
| 49. | Ib-Valley (Orissa) | 48.75 | 59.00 | 36.75 | 66.35 | An_Ws_Ln |
| 50. | Tuticorin (Tamil Nadu) | 29.75 | 46.00 | 61.00 | 66.34 | An_Wn_Lc |
| 51. | Navi Mumbai(Maharashtra) | 56.00 | 63.00 | 16.00 | 66.32 | As_Wc_Ln |
| 52. | Meerut(Uttar Pradesh) | 52.00 | 65.00 | 6.00 | 66.09 | As_Wc_Ln |
| 53. | Parwanoo(Himachal Pradesh) | 19.00 | 61.88 | 53.75 | 65.77 | An_Wc_Ls |
| 54. | Kala Amb(Himachal Pradesh) | 17.00 | 64.00 | 27.75 | 65.70 | An_Wc_Ln |
| 55. | Bidar(Karnataka) | 31.00 | 60.00 | 45.50 | 65.64 | An_Wc_Ln |
| 56. | Durgapur (West Bengal) | 62.50 | 43.50 | 18.75 | 65.56 | Ac_Wn_Ln |

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|---|---|---|---|---|---|---|
| 57. | Aligarh(Uttar Pradesh) | 56.25 | 61.88 | 11.88 | 64.42 | As_Wc_Ln |
| 58. | Hajipur(Bihar) | 57.50 | 41.13 | 39.25 | 64.36 | As_Wn_Ln |
| 59. | Hazaribagh(Jharkhand) | 61.00 | 20.00 | 41.00 | 64.20 | Ac_Wn_Ln |
| 60. | Coimbatore (Tamil Nadu) | 47.25 | 53.75 | 45.25 | 63.64 | An_Ws_Ln |
| 61. | Singrauli (UP & MP) | 45.00 | 57.25 | 27.75 | 62.59 | An_Ws_Ln |
| 62. | Cuddalore (Tamil Nadu) | 25.00 | 58.25 | 41.25 | 62.56 | An_Ws_Ln |
| 63. | Faridabad(Haryana) | 55.25 | 53.75 | 28.75 | 62.17 | As_Ws_Ln |
| 64. | Bhavnagar (Gujarat) | 61.00 | 15.50 | 15.50 | 61.94 | Ac_Wn_Ln |
| 65. | Howrah (West Bengal) | 60.50 | 20.00 | 16.00 | 61.76 | Ac_Wn_Ln |
| 66. | Paradeep (Orissa) | 43.00 | 57.50 | 17.00 | 60.61 | An_Ws_Ln |
| 67. | Erode (Tamil Nadu) | 34.13 | 47.00 | 52.75 | 60.33 | An_Wn_Ls |
| 68. | Saraikela (Jharkhand) | 57.75 | 17.50 | 34.00 | 60.26 | As_Wn_Ln |
| 69. | Kattedan(Telangana) | 42.25 | 50.75 | 45.25 | 60.17 | An_Ws_Ln |
| 70. | Dhanbad(Jharkhand) | 43.00 | 57.50 | 12.50 | 59.78 | An_Ws_Ln |
| 71. | Indore(Madhya Pradesh) | 18.50 | 56.88 | 20.75 | 58.53 | An_Ws_Ln |
| 72. | Bhadravati(Karnataka) | 45.00 | 52.00 | 30.00 | 58.48 | An_Ws_Ln |
| 73. | Mandideep (Madhya Pradesh) | 56.00 | 55.25 | 10.00 | 58.43 | As_Ws_Ln |
| 74. | Mangalore(Karnataka) | 15.00 | 54.50 | 54.25 | 58.20 | An_Ws_Ls |
| 75. | Barajamda(Jharkhand) | 51.88 | 25.63 | 46.75 | 57.64 | As_Wn_Ln |
| 76. | Korba (Chhattisgarh) | 43.75 | 17.75 | 54.00 | 57.57 | An_Wn_Ls |
| 77. | Ahmedabad(Gujarat) | 53.50 | 48.50 | 16.00 | 57.11 | As_Wn_Ln |
| 78. | Haridwar (Uttarakhand) | 50.75 | 52.38 | 13.75 | 55.70 | As_Ws_Ln |
| 79. | Asansol (West Bengal) | 54.00 | 16.25 | 13.75 | 55.03 | As_Wn_Ln |
| 80. | Chembur(Maharashtra) | 52.25 | 50.75 | 10.00 | 54.67 | As_Ws_Ln |
| 81. | Morbi (Gujarat) | 51.00 | 47.25 | 14.00 | 54.24 | As_Wn_Ln |
| 82. | Mandi Govindgarh (Punjab) | 23.75 | 53.75 | 1.50 | 53.91 | An_Ws_Ln |
| 83. | Raichur(Karnataka) | 32.75 | 47.88 | 32.50 | 53.42 | An_Wn_Ln |
| 84. | West Singhbhum(Jharkhand) | 51.88 | 25.88 | 11.25 | 53.28 | As_Wn_Ln |
| 85. | Greater Kochin (Kerala) | 47.38 | 35.88 | 29.50 | 52.94 | An_Wn_Ln |
| 86. | Pimpari-Chinchwad(Maharashtra) | 52.00 | 6.25 | 5.25 | 52.16 | As_Wn_Ln |
| 87. | Gwalior (Madhya Pradesh) | 50.00 | 43.13 | 7.75 | 51.67 | As_Wn_Ln |
| 88. | Junagarh (Gujarat) | 47.00 | 25.00 | 35.00 | 51.64 | An_Wn_Ln |
| 89. | Jajpur (Orissa) | 43.50 | 26.25 | 41.25 | 49.62 | An_Wn_Ln |
| 90. | Nagda –Ratlam (Madhya Pradesh) | 12.00 | 47.00 | 28.00 | 48.78 | An_Wn_Ln |
| 91. | Jamshedpur(Jharkhand) | 46.00 | 19.25 | 20.25 | 48.10 | An_Wn_Ln |
| 92. | Mahad(Maharashtra) | 41.00 | 35.75 | 29.00 | 47.12 | An_Wn_Ln |

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|---|---|---|---|---|---|---|
| 93. | Bhillai-Durg (Chhattisgarh) | 43.00 | 32.75 | 19.75 | 46.69 | An_Wn_Ln |
| 94. | Angul Talchar (Orissa) | 44.75 | 13.25 | 23.00 | 46.43 | An_Wn_Ln |
| 95. | Haldia (West Bengal) | 45.00 | 35.00 | 3.75 | 45.72 | An_Wn_Ln |
| 96. | Vishakhapatam (Andhra Pradesh) | 27.25 | 12.75 | 42.75 | 44.74 | An_Wn_Ln |
| 97. | Dewas (Madhya Pradesh) | 28.00 | 31.63 | 31.75 | 37.79 | An_Wn_Ln |
| 98. | Jharsuguda (Orissa) | 36.00 | 21.50 | 8.75 | 37.20 | An_Wn_Ln |
| 99. | Digboi (Assam) | 23.50 | 25.25 | 6.50 | 26.39 | An_Wn_Ln |
| 100 | Pithampur (Madhya Pradesh) | 13.50 | 19.50 | 6.75 | 20.23 | An_Wn_Ln |

12. *Question for consideration is whether mere making of action plans obviates the requirement of enforcing the law. Continued polluting activities are criminal offences under the law of the land. The rule of law requires prohibiting such activities to*[5] *safeguard the environment and the innocent victims.*[6]

13. *The answer has to be in the negative. Once the industrial clusters have been notified as polluting, while action plans may certainly be prepared, the polluting activity, which is a criminal offence, cannot be allowed to be continued. The essence of rule of law is that no activity which is against the law is allowed to continue and the person violating the law is punished according to law.*[7] *Thus merely requiring improvement does not obviate the need for punishing the law violators/polluters; stopping polluting activity and recovering compensation for the damage already caused so as to recover the cost of restoration*[8] *is the*

[5] Under Section 5 of the EPA Act, Section 31A of the Air Act and Section 33A of the Water Act, the power of Board to give directions includes the power to direct the closure, prohibition or regulation of any industry, operation or process; or the stoppage or regulation of the supply of electricity or water or any other service.

[6] https://www.thelancet.com/journals/lanplh/article/PIIS2542-5196(18)30261-4/fulltext stating 1.24 million deaths in India in 2017, which were 12·5% of the total deaths, were attributable to air pollution, including 0.67 million from ambient particulate matter pollution and 0.48 million from household air pollution. 7 Goa Foundation Vs. Union of India and Ors., (2014) 6 SCC 590, at para 72-75,the Supreme Court noted the power that rests with the Pollution Control Board under Section 31 A of the Air Act and Section 33 A of the Water Act and directed that the authorities should take stringent actions in line with these power in cases of polluting industries. 8 Tirupur Dyeing Factory Owners Association Vs. Noyyal River Ayacutdars Protection Association & Ors., (2009) 9 SCC 737, in paras 26, 27, 33 & 34, the Supreme Court emphasis on developmental activities to be such that it does not compromises with the ability of the future generation to meet their needs and in this regard, authorities are to take into consideration the macro effect of wide-scale land and environmental degradation caused by absence of remedial measures.

[7] Goa Foundation Vs. Union of India and Ors., (2014) 6 SCC 590, at para 72-75,the Supreme Court noted the power that rests with the Pollution Control Board under Section 31 A of the Air Act and Section 33 A of the Water Act and directed that the authorities should take stringent actions in line with these power in cases of polluting industries.

[8] Tirupur Dyeing Factory Owners Association Vs. Noyyal River Ayacutdars Protection Association & Ors., (2009) 9 SCC 737, in paras 26, 27, 33 & 34, the Supreme Court emphasis on developmental activities to be such that it does not compromises with the ability of the future

53.

*mandate of law. This having not been done, the Tribunal is under a duty to direct the statutory regulators to perform their functions and take steps forthwith for stopping polluting activities, initiating prosecutions against the polluters and assessing and recovering compensation from such identified polluters at least for five years which is the period specified under Section 15(3) of the National Green Tribunal Act, 2010.*

14. *We reiterate that economic development is not to be at the cost of health of the public and in violation of law of the land. Unless the polluting industries tackle the problem they have created, their operations have to be stopped/suspended.*[9] *Reference may be made to the judgement in the case of Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors.:*[10]

> *"Respondents 4 to 8 have earned the dubious distinction of being categorised as "rogue industries". They have inflicted untold misery upon the poor, unsuspecting villagers, de-spoiling their land, their water sources and their environment – all in pursuance of their private profit. They have forfeited all claims of any consideration by this Court. Accordingly, we herewith order the closure of all plants and factories of Respondents 4 to 8 located in Bichhri village. The RPCB is directed to seal all factories/units/plants of the said respondents forthwith."*

15. *We may note that this Tribunal has dealt with cases of industrial pollution and exercising its jurisdiction under Sections 14, 15 and 20 of the NGT Act, 2010 directed the regulatory authorities to prohibit polluting activities, prosecute the polluters and assess and recover compensation. In the case of Morbi Industrial Cluster,*[11] *which ranks at 81 based on its CEPI score, (where air pollution is critical though overall index places it in OPA), the Tribunal noted the air quality as shown in the inspection report furnished in the said case, to be as follows:*

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generation to meet their needs and in this regard, authorities are to take into consideration the macro effect of wide-scale land and environmental degradation caused by absence of remedial measures.

[9] M.C Mehta (Badkhal and Surajkund Lakes Matters) vs. Union of India & Ors., (1997) 3 SCC 715 at para 10 & 11, where the Supreme Court prohibited any construction activities around the said lakes on account of precautionary principle to protect these lakes; Vellore Citizens Welfare Forum Vs. Union of India & Ors., (1996) 5 SCC 647 at para 9, where the Supreme Court discussed the rights guaranteed under Article 21 of the Constitution of India and directed that all tanneries which have not obtained the consents will be not reopened and that no new tanneries will be permitted to be open in the prohibited area.

[10] (1996) 3 SCC 212 at para 70.

[11] Order dated 06.03.2019 in Original Application No. 20/2017 (WZ), Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors.

54.

*"Ambient Air Quality Status: As per National Green Tribunal committee report average ambient air quality (7 Stations) monitored PM10 = 552.66 µg/m3, PM2.5 = 289.61 µg / m3, SO2 = 152.81 µg /m3. Compared to that, Average ambient air quality monitored (4 Stations) in last 3 months (Aug- 18 to Nov-18) is PM10 = 199.1 µg /m3, PM2.5 = 60.6 µg /m3. Though not meeting with standards, this shows improvement in air quality of MorbiWankner Region."*

16. *Since the industries in the said area were operating in violation of Air Act, having adverse consequences on health and environment, applying the Sustainable Development and Precautionary principles, the Tribunal directed the GPCB to close all the coal gasifier industries and take steps for prosecution of such industries which violated the law and recover compensation for the damage to the public health to be assessed by a Joint Committee of GPCB, CPCB and NEERI, taking into account the cost of restoration of the environment and the element of deterrence.*[12]

17. *The Tribunal observed:*

> *"22. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.*
>
> *23. We may also note that as per data compiled by the CPCB Morbi Wankaner is one of the polluted industrial clusters. Vide order dated 13.12.2018 in Original Application No. 1038/2018, this Tribunal considered the subject matter of critically polluted industrial clusters and directed preparation of action plans by the respective States for remedying the situation.*
>
> *24. Even though, this area is polluted but not 'critically polluted', the same may not be covered by the said order, but the fact remains that there is high amount of pollution as shown by the latest report of the GPCB quoted above in para no. 13. PM10 is equal to 552.66 and PM2.5 is equal to*

[12] Order dated 06.03.2019 in Original Application No. 20/2017 (WZ), Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors

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*289.61. Stringent measures are, thus, required in the interest of protection of environment and public health.*

*25. Accordingly, we allow the applications and direct the GPCB to close all coal gasifiers industries and units operating with the help of coal gasifiers without prejudice to such units switching over to non-coal gasifiers or PNG or technology consistent with the above report. The GPCB must initiate immediate steps for prosecution of the industries which have operated in violation of law and recover compensation for causing damage to the environment and public health. This amount may be assessed by a Committee with representatives of CPCB, GPCB and NEERI. The CPCB will be the nodal agency for coordination and compliance. The Committee may suggest restoration plan."*

*18 to 21 xx xx xx*

22. *In view of water pollution caused by absence/dysfunctional CETPs/ETPs/STPs, the Tribunal has, in the case of Aryavart Foundation Vs. M/s Vapi Green Enviro Ltd. & Ors,*[13] *directed all defaulting industries, other than green and white category, connected with CETP, to make deposits with the CPCB towards interim environmental compensation, pending assessment of actual compensation and further action*[14]

*(i) Large Industries – Rs. 1 crore each*
*(ii) Medium Industries – Rs. 50 Lakhs each*
*(iii) Small Industries – Rs. 25 Lakhs each*

23. ***In the present case, in view of massive exercise already done by CPCB, it is not necessary to require any further verification about the existence of pollution in the said PIAs.*** *The Tribunal can direct that the polluting activities cannot be allowed to continue till adequate measures are taken as the Tribunal is bound to apply the 'Sustainable Development'*[15] *'Precautionary'*[16] *and 'Polluter Pays'*[17]

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[13] O.A 95/2018, order dated 11.01.2019

[14] Para 55, of O.A 95/2018, order dated 11.01.2019

[15] M.C Mehta Vs. Union of India (1997) 2 SCC 353, where the Supreme Court of India held – The development of industry is essential for the economy of the country, but at the same time the environment and the ecosystems have to be protected. The pollution created as a consequence of development must be commensurate with the carrying capacity of our ecosystem.

[16] M.C Mehta vs. Union of India & Ors., (2009) 6 SCC 142, at para 23, 30 & 46, the Supreme Court addressed the issue of wide threat to forest ecology vis-à-vis the mining activities in the Aravalli hills and explained that it is important to evoke the precautionary principle to impose complete ban on mining in the Aravalli Range in state of Haryana

[17] Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors., (1996) 3 SCC 212 Para 16, Vellore Citizens Welfare Forum Vs. Union of India & Ors. (1996) 5 SCC 647 Para 12-18 – holding that "Polluter Pay" principle is 'accepted principle and part of environmental law of the country, even without specific statute. M.C Mehta Vs. Union of India & Ors., W.P (C) No. 13029/2015 order dated 24.10.2017 of the Supreme Court of India., O.A 95/2018, order dated

56.

*principle under Section 20 of the National Green Tribunal Act, 2010 to protect the environment and the victims.* ***The statutory regulatory bodies can be required to straightaway identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the red and orange category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation. Pending such assessment, interim compensation may be recovered on the scale adopted by this Tribunal in the case of Vapi industrial area.***[18]

24. *CPCB has compiled data of industrial clusters which are polluting in terms of air, water and other norms together. Under the law, even air pollution or water pollution or other pollution, are independent offences. The sustainable development and precautionary principle require any polluting activity to be prohibited and compensation recovered for damage caused from polluters. If there is air pollution, actionable under the Air Act, even if there is no violation of Water Act or EPA Act, such pollution cannot be ignored. There has to be prosecution, stopping of polluting activity and recovery of compensation for restoration of the environment. We have seen that even when norms of air, water and other pollution are being violated, prosecution, stopping of polluting activities and recovery of compensation is not taking place for which there is no justification.* ***Likewise action to prohibit polluting activity, initiating prosecution and recovery of compensation is required not merely for the PIAs based on violation of norms under all the heads, but also for areas where air, water or other pollution is found individually. Thus areas not covered by PIAs are also required to be governed by our directions for enforcing the law by way of stopping polluting activity and taking other steps. The fact that such pollution is taking place is evidenced by there being acknowledged pollution in the form of 351 polluted river stretches.***[19] ***and 102 non-attainment cities.***[20]

25. *CPCB must compile data of polluted industrial areas not confined to more than one parameters as is now being done, but also with respect to polluted areas based on water, air or other pollution individually. Compiling data*

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11.01.2019 & O.A No. 593/2017, order dated 03.08.2018: The Tribunal directed CPCB to take penal action against those accountable for failure in setting up CETPs/STPs/STPs and to recover compensation for damage to the environment.

[18] Supra 15

[19] O.A. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", Order dated 20.09.2018

[20] O.A. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15" order dated 08.10.2018

57.

*for categorizing areas as polluted areas based on water pollution alone, or air pollution or other pollution alone may be a step in the right direction. Let this be now done in the next three months, with the assistance of State PCBs/PCCs or other experts. In this regard we may note that dealing with the industrial water pollution, this Tribunal directed the CPCB to compile its monitoring report with reference to 97 CETPs installed in different states as this was linked to 100 PIAs also.*[21]

26. *Needless to state that there is no right to carry on business in violation of pollution norms and right of statutory authorities is coupled with duty. Such right, does not carry any unlimited discretion of not taking action when pollution norms are violated.*

27. ***In view of the material compiled by the CPCB, with the assistance of SPCBs/PCCs, in respect of polluted industrial areas, where action is not being taken by statutory authorities, the Tribunal has to exercise its jurisdiction of directing performance of statutory functions and duties by the State boards/committees, following similar direction by the Apex Court.***[22]

28. ***Accordingly, we direct the CPCB in coordination with all State PCBs/PCCs to take steps in exercise of statutory powers under the Air (Prevention and Control of Pollution) Act, 1981, Water (Prevention and Control of Pollution) Act, 1974, Environment (Protection) Act, 1986 or any other law to prohibit operation of polluting activities in the said CPAs and SPAs within three months and furnish a compliance report to this Tribunal. The Central Pollution Control Board, in coordination with the State Boards/PCBs may make assessment of compensation to be recovered from the said polluting units for the period of last 5 years, taking into account the cost of restoration and cost of damage to the public health and environment and the deterrence element. The scale of deterrence may be related to the period and the frequency of defaults. Such other factors as may be found relevant may also be taken into account. No further industrial activities or expansion be allowed with regard to 'red' and 'orange' category units till the said areas are brought within the prescribed parameters or till***

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[21] O.A No. 593/2017, order dated 19.02.2019, Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.

58.

[22] M.C Mehta (Calcutta Tanneries' Matter) Vs. Union of India & Ors., (1997) 2 SCC 411, at para 17, the Supreme Court directed the Board to take action against defaulting tanneries which, including those which had not complied with the conditions under Water Act as mentioned in their consents. In M.C Mehta Vs. Union of India & Ors., (2004) 6 SCC 588, paras 37,48, 517 69, the Supreme Court passed direction on closure of industrial units which were illegally operating and were in violation of the Master Plan

***carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and environmental norms. Pending assessment of compensation, interim compensation be recovered at the scale adopted by this Tribunal in the case of Vapi Industrial area as mentioned in para 22 above.***

***29. We further direct CPCB, with the assistance of SPCBs/PCCs or other experts, to compile information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and other pollution norm separately and notify such information on public domain within three months. On completing this exercise, action against identified individual polluters may be initiated on the same pattern on which direction have been issued in para 28 and furnish a report to this Tribunal in this regard also, before the next date.***

***30 xx xx***

***31. Thus, while CPCB was to compile data separately with reference to different type pollution in addition to comprehensive pollution, the State Boards /Committees or other regulatory bodies were to take action against the polluters in the said areas where data already compiled established existence of pollution so that load of pollution could be brought down for compliance of law and for protection of environment and health."***

*5. The above order was clarified vide order dated 23.08.2019 as follows:-*

*"10. What the Tribunal has directed is inter alia to "identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the 'red' and 'orange' category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation" 9. No ground whatsoever has been shown to review the said direction. Further direction of the Tribunal is that "No further industrial activities or expansion be allowed with regard to 'red' and 'orange' category units till the said areas are brought within the prescribed parameters or till carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and*

59.

*environmental norms." 10 Objection to this direction is that there may be 'red' or 'orange' category units which may not in any manner add to the pollution. If it is so, all that is required is to determine viability of such units on 'Precautionary' principle by an appropriate mechanism. Reasons for doing so are that the area as per data available is polluted and 'red' and 'orange' category have higher potential for pollution. There is no absolute bar to such units being set up if they are found to be viable. This clarification should take care of any possible apprehension that the order of the Tribunal will obstruct any legitimate industrial activity. The MoEF&CC can forthwith devise an appropriate mechanism to ensure that new legitimate activity or expansion can take place after due precautions are taken in the areas in question by 'red' and 'orange' category of units.*

*11. Coming to the apprehension of the CPCB, it is clear from paras 28 and 32 of the order reproduced above that action has to be taken only against polluting activities. If any unit is compliant with the norms, such unit is not affected. There is no basis for apprehension that compensation may have to be paid twice. The provisions of Air Act, Water Act and EPA Act and the rules or other environment norms are to be enforced not only against the industrial units but also against every polluting activity whether the same has already been set up or is yet to be set up in terms of provisions of the law in question. This being the undisputed legal position, no further clarification remains necessary."*

6. Status report dated 01.11.2019 has been filed by the CPCB as follows:

***"2.0 Action taken by CPCB***

*Actions taken for complying Hon'ble NGT orders in the matter of OA No. 1038/ 2018 are as follows:*

- *Since CEPI report including CEPI score, industrial areas covered under CPA & SPA, list of critical pollutants in CPA & SPA etc. is under consideration of MoEF&CC, CPCB requested MoEF&CC vide letter dated 9/9/2019 seeking approval to share the information with SPCBs* ***(Annexure V).***

60.

- *To comply point no. (i) to (iii) of order dated 10/7/2109, CPCB requested all concerned SPCBs/PCCs vide letter dated 23/9/2019, to ensure that environmental surveillance mechanism is in place particularly in polluted industrial areas and steps taken against polluting activities not-complying with prescribed norms* ***(Annexure-VI).*** *Further, CPCB requested all concerned SPCBs/PCCs vide letter dated 25/10/2019, to provide the updated status on the action taken for compliance of Hon'ble NGT Order* ***(Annexure-VII).***

- *To comply point no. (iv) of the order dated 10/7/2019, CPCB compiled information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and ground water pollution norm separately and the list was submitted to MoEF&CC on 26/9/2019 for consideration and approval.*

- *To comply point no. (iii) of the order dated 23/8/2019, CPCB has requested MoEF&CC vide letters dated 13/9/2019 and 3/10/2019 to devise an appropriate mechanism to ensure that new legitimate activity or expansion can take place after due precautions are taken in the areas in question by Red and Orange category of units and circulate to SPCBs/PCCs for implementation* ***(Annexure-VIII & IX).***

- *MoEF&CC vide letter dated 9/10/2019 asked CPCB to hold a consultation meeting with stakeholders to finalise mechanism. Accordingly, a meeting was organised with concerned stakeholders to consult draft mechanism prepared by MoEF&CC for environmental management of Critically Polluted Areas (CPAs) and Severely Polluted Areas (SPAs) and consideration of projects listed in Red & Orange categories in those areas. The minutes of the meeting along with mechanism evolved after consultation with stakeholders were sent to MoEF&CC vide letter dated 18/10/2019 for necessary action.*

- *MoEF&CC vide letter dated 24/10/2019 asked CPCB to share the mechanism with the State /UT Govts. and SPCB/PCCs for implementation* ***(Annexure-X).*** *Accordingly, CPCB vide letter dated 25/10/2019 communicated the mechanism to the concerned State /UT Govts. and SPCB/ PCCs for necessary action* ***(Annexure-XI).***

61.

*MoEF&CC also asked CPCB that report regarding CEPI and EPI assessment study may be put up to Ministry for further deliberation, which has been done* ***(Annexure-XII).***"

7. Mechanism circulated by the CPCB by letter dated 24.10.2019 proposes environmental management of CPAs and SPAs and the mitigation measures proposed.

8. As already noted, while every mitigation measures must be taken, this cannot be ground not to take any legal action for violation of law. The status report does not refer to compliance of directions for taking coercive measures for enforcement of the Air Act, the Water Act and the EPA Act by prohibiting operation of polluting activities and assessing and recovering compensation on 'Polluter Pays' principle, including interim compensation of which scale was specified in the said order.

9. In view of the above, since the data compiled so far shows increasing trend of air, water and soil pollution, meaningful action must result in reversing such trend and the violators of law cannot be allowed to have a free run at the core of environment and public health. Inaction by the statutory authorities is also at the cost of Rule of Law which is the mandate of the Constitution and is necessary for meaningful enforcement of legitimate constitutional rights of citizens and basic duty of a welfare State under the Constitution.

10. We may note the observation of the Hon'ble Supreme Court in the subject of accountability of authorities for failing to discharge their duties. In **M.C. Mehta v. UOI & Ors.,** W.P Civil No. 13029/1985 vide order dated 04.11.2019, the Hon'ble Supreme Court observed:

62.

*".....Obviously, it is writ large that* ***the State Governments, Government of NCT of Delhi and civic bodies have miserably failed to discharge their liability as per the directive principles of State Policy which have found statutory expression, they are being made statutory mockery and also the directions of this Court and High Courts in this regard are being violated with impunity.***

*.... Time has come when we have to fix the accountability for this kind of situation which has arisen and is destroying right to life itself in gross violation of Article 21 of the Constitution of India.*

*....* ***Everybody has to be answerable including the top state machinery percolating down to the level of gram panchayat. The very purpose of giving administration power up to the panchayat level is that there has to be proper administration and there is no room for such activities.*** *The action is clearly tortuous one and is clearly punishable under statutory provisions, besides the violation of the Court's order."*

In **Techi Tagi Tara vs. Rajendra Singh Bhandari and Ors., (2018) 11 SSC 734,** it was observed:

*"2.....* ***There can be no doubt that the protection and preservation of the environment is extremely vital for all of us and unless this responsibility is taken very seriously, particularly by the State Governments and the SPCBs****, we are inviting trouble that will have adverse consequences for future generations. Issues of sustainable development, public trust and intergenerational equity are not mere catch words, but are concepts of great importance in environmental jurisprudence.*

*4. One of the principal attributes of good governance is the establishment of viable institutions comprising professionally competent persons and the strengthening of such institutions so that the duties and responsibilities conferred on them are performed with dedication and sincerity in public interest. This is applicable not only to administrative bodies but more so to statutory authorities- more so, because statutory authorities are the creation of a law made by a competent legislature, representing the will of the people."*

11. The Tribunal has thus no option except to reiterate that meaningful action has to be taken by the State PCBs/PCCs as already directed and action taken report furnished showing the number of identified polluters in polluted industrial areas mentioned above, the extent of

63.

closure of polluting activities, the extent of environmental compensation recovered, the cost of restoration of the damage to the environment of the said areas, otherwise there will be no meaningful environmental governance. This may be failure of rule of law and breach of trust reposed in statutory authorities rendering their existence useless and burden on the society. On default, the Tribunal will have no option except to proceed against the Chairmen and the Member Secretaries of the State PCBs/PCCs by way of coercive action under Section 25 of the National Green Tribunal Act, 2010 read with Section 51 CPC. Such action may include replacement of persons heading such PCBs/PCCs or direction for stopping their salaries till meaningful action for compliance of order of this Tribunal. The Tribunal may also consider deterrent compensation to be recovered from the State PCBs/PCCs. Such action taken reports strictly in terms of law and order of this Tribunal referred to above may be furnished by the State PCBs/PCCS on or before 31.01.2020 to the CPCB. The CPCB may prepare a tabulated analysis of the same and file a consolidated report before this Tribunal before February 15, 2020 by email at judicial-ngt@gov.in. The CPCB may also revise its mechanism for expansion and new activities by red and orange category of industries in critically/ severely polluted areas consistent with the spirit of the earlier orders of this Tribunal and principles of environmental law to bring down the pollution load and ensure that activities do not further add to such load.

12. A copy of this order may be communicated by the CPCB to all the State PCBs/PCCs forthwith.

64.

List for further consideration on 04.03.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

Saibal Dasgupta, EM

November 14, 2019
Original Application No. 1038/2018
AK

65.

ANNEXURE -V

Corrected on 19.11.2019

Item No. 02 Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL**
**PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1038/2018

(With report dated 01.11.2019)

News item published in "The Asian Age" Authored by Sanjay Kaw
Titled "CPCB to rank industrial units on pollution levels"

Date of hearing: 14.11.2019

**CORAM:** **HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON**
**HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER**
**HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER**
**HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**
**HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER**

For Respondent(s): Mr. Raj Kumar, Advocate
Ms. Nandini Sen, Advocate for State of West Bengal
Mr. Attin Shankar Rastogi, Advocate
Mr. Dhananjay Baijal, Advocate for TSPCB

**ORDER**

1. The question for consideration is remedial action for control of pollution in identified polluted industrial clusters in compliance of earlier order of this Tribunal dated 10.07.2019 requiring the statutory authorities to take action by way closure, prosecution and recovery of compensation from identified polluters in polluted industrial clusters. The said directions are set out in later part of this order.

2. The matter has been earlier dealt with inter alia vide orders dated 13.12.2018 and 10.07.2019 in the light of Comprehensive

66

Environmental Pollution Index (CEPI) which includes weightages on nature of pollutants, ambient pollutant concentrations, receptors (number of people affected) and additional high risk element prepared by the CPCB in exercise of its statutory functions under the Air (Prevention and Control of Pollution) Act, 1981 (the Air Act), the Water (Prevention and Control of Pollution) Act, 1974, (the Water Act) and the Environment (Protection) Act, 1986 (the EPA Act). Based on the data with regard to pollution, the areas are ranked as 'critically polluted area' (CPA), 'severely polluted area' (SPA) and 'other polluted areas' (OPAs).

3. Vide order dated 13.12.2018, this Tribunal directed the Pollution Control Boards / Pollution Control Committees (PCBs/PCCs) to finalize time bound action plan to bring all the Polluted Industrial Areas (PIAs) within safe parameters as per the Air Act, the Water Act and the EPA Act. Accordingly, report was compiled by the CPCB and furnished to the MoEF&CC as shown by a letter dated 17.05.2019 which was handed over during the hearing before this Tribunal on 10.07.2019.

4. After considering the said data, this Tribunal in the order dated 10.07.2019 held that the Rule of Law required prohibiting polluting activities to protect the environment and public health. While remedial action may certainly be planned, current violation of law could not be ignored and was actionable by way of stopping polluting activities, initiating prosecution and recovering compensation on 'Polluter Pays' principle. The statutory authorities are accountable for performing their statutory duties. Referring to some of the earlier orders on the subject, this Tribunal observed:

67

"7. *Ill effects of industrial pollution on the environment and public health are well acknowledged. This has made it necessary to strictly apply the principles of 'Sustainable Development' and permit any activity to be carried out without degrading the environment. The statutory scheme under the Air Act, the Water Act and the EPA Act provides for standards for air and water quality which must be maintained and violation thereof is a criminal offence*[1]*. Any violation has to be visited with stopping of polluting activity, prosecution and compensation for restoration of environment. Accordingly, in the order dated 13.12.2018 this Tribunal observed:*

> "*5. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.*
>
> *6. Dust, smoke, fume and toxic gas emissions occur as a result of highly polluting industries such as thermal power plants, coal mines, cement, sponge iron, steel and ferrow alloys, petroleum and chemicals unless right technology is used and precaution taken. Industry specific clusters have not only become hazardous but also cause irreparable damage to our ecology and environment, often breaching the environment's carrying capacity, adversely affecting public health.*
>
> *7. In Karnataka Industrial Areas Development Board vs. C. Kenchappa & Ors*[2]*, the Hon'ble Supreme Court observed, as guiding rules for Sustainable Development, that humanity must take no more from nature than man can replenish and that people must adopt lifestyles and development paths that work within the nature's limit. In Vellore Citizens Welfare Forum Vs. Union of India, the Hon'ble Supreme Court recognized the Precautionary Principle and explained that environmental measures by the State Government and the statutory authorities*

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[1] Section 7 read with Section 15 of the EPA Act, Section 24 read with Section 41 and Section 45A of the Water Act, Section 21 and Section 22 read with Section 37 of the Air Act.
[2] (2006) 6 SSC 383

68

*must anticipate, prevent and attack the causes of environmental degradation.*

*8. This Tribunal has applied the same principles in deciding matters before it in terms of Section 20 of the National Green Tribunal Act 2010.*

*9 to 12....xxxx.....xxxx.....xxxx*

*13. The action plan to be prepared in the States may be done by the Committee constituted by the Chief Secretary within one month from today as several Departments may be involved in the exercise. The final preparation of the action plan including its execution may be overseen by the Chief Secretary of the concerned State, along with the other connected major environmental issues of the States, such as pollution of river stretches, nonattainment cities in terms of air quality and solid waste management, utilization of treated sewage, covered by order of this Tribunal dated 20.09.2018 in Original Application No. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", order dated 08.10.2018 in Original Application No. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15", order dated 20.08.2018 in Original Application No. 606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 and order dated 27.11.2018 in Original Application No. 148/2016, Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors. The Chief Secretary will take meetings on all these issues once in three months (quarterly) and will forward Report to NGT by e-mail."*

8. *We may also note that on 16.01.2019, while considering the issue of compliance of Solid Waste Management Rules, 2016 and other Waste Management Rules in O.A. No. 606/2018, Compliance of MSW Rules, 2016, the Tribunal required the presence of the Chief Secretaries in person after monitoring the subjects mentioned in the said order which included polluted industrial clusters.*

9. *Accordingly, the Chief Secretaries appeared before this Tribunal and filed their respective versions on the subject. They have been asked to take necessary steps to enforce the environment norms and furnish periodical*

69

*reports to this Tribunal. The directions include monitoring of important environmental issues including the issue of polluted industrial clusters by a Central Monitoring Committee with representatives from the Central Government and the Chief Secretaries of the States, undertaking carrying capacity study of the areas where violation of environmental norms is established, training programme of the officers concerned with the enforcement of the environmental norms, preparation of annual environmental plan for the country giving status of gaps in compliance of environmental norms.[3] The Tribunal noted the private studies which may need to be verified assessing the number of deaths and diseases from pollution.[4]*

> *"38. Death attributable to pollution to be 2.51 million in 2015, highest in the world. Air pollution, the number of deaths in India from ambient air pollution was 1.09 million, while deaths from household air pollution from solid fuels were 0.97 million. In the case of water pollution, 0.5 million deaths were caused by unsafe water source, while unsafe sanitation caused 0.32 million deaths. Deaths from air pollution were a result of diseases such as heart disease, stroke, lung cancer, and chronic obstructive pulmonary disease (COPD). Pollution has been responsible for the most non communicable disease deaths. India ranks a dismal 110 of 149 countries on the Sustainable Development Index. With rapid urbanization, the country is facing massive waste management challenge. Over 377 million urban people live in 7,935 towns and cities and generate 62 million tonnes of municipal solid waste per annum. Only 43 million tonnes (MT) of the waste is collected, 11.9 MT is treated and 31 MT is dumped in landfill sites. An alarming 80% of India's surface water is polluted. Indian cities generate 10 billion gallons or 38 billion litres of municipal waste water every day, out of which only 29% of it is treated.*
>
> *40. In case extent of convictions for the environment related offences do not correspond to the extent of crime, paradigm shift in policies and strategies for implementation of law may need to be considered. Similarly, the mechanism for recovery of compensation may need to be revised on that pattern. Such review of policy cannot be left to the Local Bodies or the Pollution Control Boards but has to be at highest level in the State and further review at the national level. As noted in some of the studies, the ranking of the country*

70

[3] O.A 606/2018, order dated 17.05.2019, at para 27
[4] Ibid

*in compliance of environmental norms needs to be brought to respectable higher position which may be possible only if there is change in policies and strategies for implementation of necessary norms at every level in right direction. The scale of compensation needs to be suitably revised so that the same is deterrent and adequate to meet the cost of reversing the pollution."*

*10 xx xx xx*

*11. During the hearing today, a copy of the letter dated 17.05.2019 was handed over by the Learned Counsel for the CPCB, indicating the latest CEPI scores for 100 polluted industrial areas/clusters monitored during 2018. The said scores are as follows:*

***The CEPI Scores in descending order for Industrial Areas/Clusters monitored during 2018***

| Sl. No. | Name of Polluted Industrial Areas (PIAs) | Air | Water | Land | * CEPI Score | # Status of Environment |
|---|---|---|---|---|---|---|
| 1. | Tarapur(Maharashtra) | 72.00 | 89.00 | 59.25 | 93.69 | Ac_Wc_Ls |
| 2. | Najafgarh-Drain basin including Anand Parbat, Naraina, Okhla, Wazirpur(Delhi) | 85.25 | 86.00 | 55.75 | 92.65 | Ac_Wc_Ls |
| 3. | Mathura(Uttar Pradesh) | 86.00 | 81.00 | 45.00 | 91.10 | Ac_Wc_Ln |
| 4. | Kanpur(Uttar Pradesh) | 66.00 | 85.00 | 45.00 | 89.46 | Ac_Wc_Ln |
| 5. | Vadodara(Gujarat) | 82.00 | 80.75 | 48.75 | 89.09 | Ac_Wc_Ln |
| 6. | Moradabad(Uttar Pradesh) | 76.00 | 71.50 | 68.75 | 87.80 | Ac_Wc_Lc |
| 7. | Varanasi-Mirzapur(Uttar Pradesh) | 67.50 | 80.00 | 39.63 | 85.35 | Ac_Wc_Ln |
| 8. | Bulandsahar-Khurza(Uttar Pradesh) | 79.50 | 76.00 | 36.75 | 85.23 | Ac_Wc_Ln |
| 9. | Gurgaon(Haryana) | 70.00 | 80.00 | 36.75 | 85.15 | Ac_Wc_Ln |
| 10. | Manali (Tamil Nadu) | 59.75 | 72.25 | 71.75 | 84.15 | As_Wc_Lc |
| 11. | Panipat(Haryana) | 66.00 | 72.75 | 60.00 | 83.54 | Ac_Wc_Lc |
| 12. | Firozabad(Uttar Pradesh) | 76.00 | 72.00 | 32.50 | 81.62 | Ac_Wc_Ln |
| 13. | Udham Singh Nagar (Uttarakhand) | 33.00 | 79.50 | 26.00 | 81.26 | An_Wc_Ln |
| 14. | Jodhpur (Rajasthan) | 67.00 | 66.00 | 65.00 | 81.16 | Ac_Wc_Lc |
| 15. | Pali (Rajasthan) | 66.00 | 65.00 | 65.50 | 80.48 | Ac_Wc_Lc |
| 16. | Ankleshwar (Gujarat) | 72.00 | 57.50 | 51.00 | 80.21 | Ac_Ws_Ls |
| 17. | Gajraula Area(Uttar Pradesh) | 71.00 | 70.00 | 45.00 | 80.14 | Ac_Wc_Ln |
| 18. | Vapi (Gujarat) | 66.00 | 75.00 | 30.00 | 79.95 | Ac_Wc_Ln |
| 19. | Siltara Industrial Area | 76.00 | 51.75 | 31.75 | 79.94 | Ac_Ws_Ln |

| | | | | | | |
|---|---|---|---|---|---|---|
| | (Chhattisgarh) | | | | | |
| 20. | Bhiwadi (Rajasthan) | 66.50 | 71.00 | 44.75 | 79.63 | Ac_Wc_Ln |
| 21. | Vellore -North Arcot (Tamil Nadu) | 49.00 | 75.00 | 35.75 | 79.38 | An_Wc_Ln |
| 22. | Sanganer Industrial Area (Rajasthan) | 65.00 | 71.88 | 39.50 | 79.10 | Ac_Wc_Ln |
| 23. | Byrnihat (Assam) | 67.00 | 70.50 | 39.50 | 78.31 | Ac_Wc_Ln |
| 24. | Peenya(Karnataka) | 41.00 | 66.00 | 70.00 | 78.12 | An_Wc_Lc |
| 25. | Jaipur (Rajasthan) | 61.88 | 71.88 | 31.75 | 77.40 | Ac_Wc_Ln |
| 26. | Surat (Gujarat) | 46.00 | 68.25 | 56.00 | 76.43 | An_Wc_Ls |
| 27. | Chandrapur (Maharashtra) | 75.00 | 23.75 | 23.75 | 76.41 | Ac_Wn_Ln |
| 28. | Agra(Uttar Pradesh) | 60.00 | 66.88 | 47.00 | 76.22 | Ac_Wc_Ln |
| 29. | Pattancheru Bollaram (Telangana) | 56.00 | 70.00 | 32.25 | 75.42 | As_Wc_Ln |
| 30. | Jalandhar (Punjab) | 53.50 | 66.88 | 44.50 | 74.76 | As_Wc_Ln |
| 31. | Ludhiana (Punjab) | 53.50 | 71.00 | 16.00 | 73.48 | As_Wc_Ln |
| 32. | Tiruppur (Tamil Nadu) | 33.00 | 65.00 | 64.00 | 72.39 | An_Wc_Lc |
| 33. | Ghaziabad(Uttar Pradesh) | 57.50 | 66.00 | 32.25 | 72.30 | As_Wc_Ln |
| 34. | Mettur (Tamil Nadu) | 41.25 | 19.38 | 69.38 | 71.82 | An_Wn_Lc |
| 35. | KIADB Industrial Area, Jigini, Anekal (Bengaluru) | 52.00 | 66.00 | 28.25 | 70.99 | As_Wc_Ln |
| 36. | Vatva(Gujarat) | 57.00 | 66.00 | 25.50 | 70.94 | As_Wc_Ln |
| 37. | Raipur (Chhattisgarh) | 67.00 | 45.75 | 25.00 | 70.77 | Ac_Wn_Ln |
| 38. | Rajkot(Gujarat) | 51.75 | 61.50 | 45.75 | 70.62 | As_Wc_Ln |
| 39. | Aurangabad(Maharashtra) | 45.00 | 65.38 | 28.75 | 69.85 | An_Wc_Ln |
| 40. | Dombivali (Maharashtra) | 62.00 | 63.50 | 27.25 | 69.67 | Ac_Wc_Ln |
| 41. | Nashik(Maharashtra) | 56.50 | 60.00 | 42.00 | 69.49 | As_Wc_Ln |
| 42. | Batala (Punjab) | 63.00 | 62.75 | 25.50 | 68.92 | Ac_Wc_Ln |
| 43. | Noida(Uttar Pradesh) | 59.75 | 62.75 | 27.00 | 68.76 | As_Wc_Ln |
| 44. | Baddi(Himachal Pradesh) | 63.00 | 63.75 | 19.75 | 68.26 | Ac_Wc_Ln |
| 45. | Vijayawada(Andhra Pradesh) | 60.50 | 49.25 | 38.75 | 68.04 | Ac_Wn_Ln |
| 46. | Bandel (West Bengal) | 59.50 | 47.00 | 42.75 | 67.64 | As_Wn_Ln |
| 47. | Ramgarh(Jharkhand) | 56.75 | 50.00 | 46.25 | 66.75 | As_Ws_Ln |
| 48. | Kukatpally (Telangana) | 43.75 | 61.00 | 32.00 | 66.46 | An_Wc_Ln |
| 49. | Ib-Valley (Orissa) | 48.75 | 59.00 | 36.75 | 66.35 | An_Ws_Ln |
| 50. | Tuticorin (Tamil Nadu) | 29.75 | 46.00 | 61.00 | 66.34 | An_Wn_Lc |
| 51. | Navi Mumbai(Maharashtra) | 56.00 | 63.00 | 16.00 | 66.32 | As_Wc_Ln |
| 52. | Meerut(Uttar Pradesh) | 52.00 | 65.00 | 6.00 | 66.09 | As_Wc_Ln |
| 53. | Parwanoo(Himachal Pradesh) | 19.00 | 61.88 | 53.75 | 65.77 | An_Wc_Ls |
| 54. | Kala Amb(Himachal Pradesh) | 17.00 | 64.00 | 27.75 | 65.70 | An_Wc_Ln |

| | | | | | | |
|---|---|---|---|---|---|---|
| 55. | Bidar(Karnataka) | 31.00 | 60.00 | 45.50 | 65.64 | An_Wc_Ln |
| 56. | Durgapur (West Bengal) | 62.50 | 43.50 | 18.75 | 65.56 | Ac_Wn_Ln |
| 57. | Aligarh(Uttar Pradesh) | 56.25 | 61.88 | 11.88 | 64.42 | As_Wc_Ln |
| 58. | Hajipur(Bihar) | 57.50 | 41.13 | 39.25 | 64.36 | As_Wn_Ln |
| 59. | Hazaribagh(Jharkhand) | 61.00 | 20.00 | 41.00 | 64.20 | Ac_Wn_Ln |
| 60. | Coimbatore (Tamil Nadu) | 47.25 | 53.75 | 45.25 | 63.64 | An_Ws_Ln |
| 61. | Singrauli (UP & MP) | 45.00 | 57.25 | 27.75 | 62.59 | An_Ws_Ln |
| 62. | Cuddalore (Tamil Nadu) | 25.00 | 58.25 | 41.25 | 62.56 | An_Ws_Ln |
| 63. | Faridabad(Haryana) | 55.25 | 53.75 | 28.75 | 62.17 | As_Ws_Ln |
| 64. | Bhavnagar (Gujarat) | 61.00 | 15.50 | 15.50 | 61.94 | Ac_Wn_Ln |
| 65. | Howrah (West Bengal) | 60.50 | 20.00 | 16.00 | 61.76 | Ac_Wn_Ln |
| 66. | Paradeep (Orissa) | 43.00 | 57.50 | 17.00 | 60.61 | An_Ws_Ln |
| 67. | Erode (Tamil Nadu) | 34.13 | 47.00 | 52.75 | 60.33 | An_Wn_Ls |
| 68. | Saraikela (Jharkhand) | 57.75 | 17.50 | 34.00 | 60.26 | As_Wn_Ln |
| 69. | Kattedan(Telangana) | 42.25 | 50.75 | 45.25 | 60.17 | An_Ws_Ln |
| 70. | Dhanbad(Jharkhand) | 43.00 | 57.50 | 12.50 | 59.78 | An_Ws_Ln |
| 71. | Indore(Madhya Pradesh) | 18.50 | 56.88 | 20.75 | 58.53 | An_Ws_Ln |
| 72. | Bhadravati(Karnataka) | 45.00 | 52.00 | 30.00 | 58.48 | An_Ws_Ln |
| 73. | Mandideep (Madhya Pradesh) | 56.00 | 55.25 | 10.00 | 58.43 | As_Ws_Ln |
| 74. | Mangalore(Karnataka) | 15.00 | 54.50 | 54.25 | 58.20 | An_Ws_Ls |
| 75. | Barajamda(Jharkhand) | 51.88 | 25.63 | 46.75 | 57.64 | As_Wn_Ln |
| 76. | Korba (Chhattisgarh) | 43.75 | 17.75 | 54.00 | 57.57 | An_Wn_Ls |
| 77. | Ahmedabad(Gujarat) | 53.50 | 48.50 | 16.00 | 57.11 | As_Wn_Ln |
| 78. | Haridwar (Uttarakhand) | 50.75 | 52.38 | 13.75 | 55.70 | As_Ws_Ln |
| 79. | Asansol (West Bengal) | 54.00 | 16.25 | 13.75 | 55.03 | As_Wn_Ln |
| 80. | Chembur(Maharashtra) | 52.25 | 50.75 | 10.00 | 54.67 | As_Ws_Ln |
| 81. | Morbi (Gujarat) | 51.00 | 47.25 | 14.00 | 54.24 | As_Wn_Ln |
| 82. | Mandi Govindgarh (Punjab) | 23.75 | 53.75 | 1.50 | 53.91 | An_Ws_Ln |
| 83. | Raichur(Karnataka) | 32.75 | 47.88 | 32.50 | 53.42 | An_Wn_Ln |
| 84. | West Singhbhum(Jharkhand) | 51.88 | 25.88 | 11.25 | 53.28 | As_Wn_Ln |
| 85. | Greater Kochin (Kerala) | 47.38 | 35.88 | 29.50 | 52.94 | An_Wn_Ln |
| 86. | Pimpari-Chinchwad(Maharashtra) | 52.00 | 6.25 | 5.25 | 52.16 | As_Wn_Ln |
| 87. | Gwalior (Madhya Pradesh) | 50.00 | 43.13 | 7.75 | 51.67 | As_Wn_Ln |
| 88. | Junagarh (Gujarat) | 47.00 | 25.00 | 35.00 | 51.64 | An_Wn_Ln |
| 89. | Jajpur (Orissa) | 43.50 | 26.25 | 41.25 | 49.62 | An_Wn_Ln |
| 90. | Nagda –Ratlam (Madhya Pradesh) | 12.00 | 47.00 | 28.00 | 48.78 | An_Wn_Ln |

73.

| | | | | | | |
|---|---|---|---|---|---|---|
| 91. | Jamshedpur(Jharkhand) | 46.00 | 19.25 | 20.25 | 48.10 | An_Wn_Ln |
| 92. | Mahad(Maharashtra) | 41.00 | 35.75 | 29.00 | 47.12 | An_Wn_Ln |
| 93. | Bhillai-Durg (Chhattisgarh) | 43.00 | 32.75 | 19.75 | 46.69 | An_Wn_Ln |
| 94. | Angul Talchar (Orissa) | 44.75 | 13.25 | 23.00 | 46.43 | An_Wn_Ln |
| 95. | Haldia (West Bengal) | 45.00 | 35.00 | 3.75 | 45.72 | An_Wn_Ln |
| 96. | Vishakhapatam (Andhra Pradesh) | 27.25 | 12.75 | 42.75 | 44.74 | An_Wn_Ln |
| 97. | Dewas (Madhya Pradesh) | 28.00 | 31.63 | 31.75 | 37.79 | An_Wn_Ln |
| 98. | Jharsuguda (Orissa) | 36.00 | 21.50 | 8.75 | 37.20 | An_Wn_Ln |
| 99. | Digboi (Assam) | 23.50 | 25.25 | 6.50 | 26.39 | An_Wn_Ln |
| 100 | Pithampur (Madhya Pradesh) | 13.50 | 19.50 | 6.75 | 20.23 | An_Wn_Ln |

*2. Question for consideration is whether mere making of action plans obviates the requirement of enforcing the law. Continued polluting activities are criminal offences under the law of the land. The rule of law requires prohibiting such activities to[5] safeguard the environment and the innocent victims.[6]*

13. *The answer has to be in the negative. Once the industrial clusters have been notified as polluting, while action plans may certainly be prepared, the polluting activity, which is a criminal offence, cannot be allowed to be continued. The essence of rule of law is that no activity which is against the law is allowed to continue and the person violating the law is punished according to law.[7] Thus merely requiring improvement does not obviate the need for punishing the law violators/polluters; stopping polluting activity and recovering compensation for the damage already caused so as to recover the cost of restoration[8] is the*

[5] Under Section 5 of the EPA Act, Section 31A of the Air Act and Section 33A of the Water Act, the power of Board to give directions includes the power to direct the closure, prohibition or regulation of any industry, operation or process; or the stoppage or regulation of the supply of electricity or water or any other service.

[6] https://www.thelancet.com/journals/lanplh/article/PIIS2542-5196(18)30261-4/fulltext stating 1.24 million deaths in India in 2017, which were 12·5% of the total deaths, were attributable to air pollution, including 0.67 million from ambient particulate matter pollution and 0.48 million from household air pollution. 7 Goa Foundation Vs. Union of India and Ors., (2014) 6 SCC 590, at para 72-75,the Supreme Court noted the power that rests with the Pollution Control Board under Section 31 A of the Air Act and Section 33 A of the Water Act and directed that the authorities should take stringent actions in line with these power in cases of polluting industries. 8 Tirupur Dyeing Factory Owners Association Vs. Noyyal River Ayacutdars Protection Association & Ors., (2009) 9 SCC 737, in paras 26, 27, 33 & 34, the Supreme Court emphasis on developmental activities to be such that it does not compromises with the ability of the future generation to meet their needs and in this regard, authorities are to take into consideration the macro effect of wide-scale land and environmental degradation caused by absence of remedial measures.

[7] Goa Foundation Vs. Union of India and Ors., (2014) 6 SCC 590, at para 72-75,the Supreme Court noted the power that rests with the Pollution Control Board under Section 31 A of the Air Act and Section 33 A of the Water Act and directed that the authorities should take stringent actions in line with these power in cases of polluting industries.

[8] Tirupur Dyeing Factory Owners Association Vs. Noyyal River Ayacutdars Protection Association & Ors., (2009) 9 SCC 737, in paras 26, 27, 33 & 34, the Supreme Court emphasis on

*mandate of law. This having not been done, the Tribunal is under a duty to direct the statutory regulators to perform their functions and take steps forthwith for stopping polluting activities, initiating prosecutions against the polluters and assessing and recovering compensation from such identified polluters at least for five years which is the period specified under Section 15(3) of the National Green Tribunal Act, 2010.*

14. *We reiterate that economic development is not to be at the cost of health of the public and in violation of law of the land. Unless the polluting industries tackle the problem they have created, their operations have to be stopped/suspended.*[9] *Reference may be made to the judgement in the case of Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors.:*[10]

> *"Respondents 4 to 8 have earned the dubious distinction of being categorised as "rogue industries". They have inflicted untold misery upon the poor, unsuspecting villagers, de-spoiling their land, their water sources and their environment – all in pursuance of their private profit. They have forfeited all claims of any consideration by this Court. Accordingly, we herewith order the closure of all plants and factories of Respondents 4 to 8 located in Bichhri village. The RPCB is directed to seal all factories/units/plants of the said respondents forthwith."*

15. *We may note that this Tribunal has dealt with cases of industrial pollution and exercising its jurisdiction under Sections 14, 15 and 20 of the NGT Act, 2010 directed the regulatory authorities to prohibit polluting activities, prosecute the polluters and assess and recover compensation. In the case of Morbi Industrial Cluster,*[11] *which ranks at 81 based on its CEPI score, (where air pollution is critical though overall index places it in OPA), the Tribunal noted the air quality as shown in the inspection report furnished in the said case, to be as follows:*

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developmental activities to be such that it does not compromises with the ability of the future generation to meet their needs and in this regard, authorities are to take into consideration the macro effect of wide-scale land and environmental degradation caused by absence of remedial measures.

[9] M.C Mehta (Badkhal and Surajkund Lakes Matters) vs. Union of India & Ors., (1997) 3 SCC 715 at para 10 & 11, where the Supreme Court prohibited any construction activities around the said lakes on account of precautionary principle to protect these lakes; Vellore Citizens Welfare Forum Vs. Union of India & Ors., (1996) 5 SCC 647 at para 9, where the Supreme Court discussed the rights guaranteed under Article 21 of the Constitution of India and directed that all tanneries which have not obtained the consents will be not reopened and that no new tanneries will be permitted to be open in the prohibited area.

[10] (1996) 3 SCC 212 at para 70.

[11] Order dated 06.03.2019 in Original Application No. 20/2017 (WZ), Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors.

75

*"Ambient Air Quality Status: As per National Green Tribunal committee report average ambient air quality (7 Stations) monitored PM10 = 552.66 µg/m3, PM2.5 = 289.61 µg / m3, SO2 = 152.81 µg /m3. Compared to that, Average ambient air quality monitored (4 Stations) in last 3 months (Aug- 18 to Nov-18) is PM10 = 199.1 µg /m3, PM2.5 = 60.6 µg /m3. Though not meeting with standards, this shows improvement in air quality of MorbiWankner Region."*

16. *Since the industries in the said area were operating in violation of Air Act, having adverse consequences on health and environment, applying the Sustainable Development and Precautionary principles, the Tribunal directed the GPCB to close all the coal gasifier industries and take steps for prosecution of such industries which violated the law and recover compensation for the damage to the public health to be assessed by a Joint Committee of GPCB, CPCB and NEERI, taking into account the cost of restoration of the environment and the element of deterrence.*[12]

17. *The Tribunal observed:*

> *"22. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.*
>
> *23. We may also note that as per data compiled by the CPCB Morbi Wankaner is one of the polluted industrial clusters. Vide order dated 13.12.2018 in Original Application No. 1038/2018, this Tribunal considered the subject matter of critically polluted industrial clusters and directed preparation of action plans by the respective States for remedying the situation.*
>
> *24. Even though, this area is polluted but not 'critically polluted', the same may not be covered by the said order, but the fact remains that there is high amount of pollution as shown by the latest report of the GPCB quoted above in para no. 13.*

[12] Order dated 06.03.2019 in Original Application No. 20/2017 (WZ), Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors

76.

*PM10 is equal to 552.66 and PM2.5 is equal to 289.61. Stringent measures are, thus, required in the interest of protection of environment and public health.*

*25. Accordingly, we allow the applications and direct the GPCB to close all coal gasifiers industries and units operating with the help of coal gasifiers without prejudice to such units switching over to non-coal gasifiers or PNG or technology consistent with the above report. The GPCB must initiate immediate steps for prosecution of the industries which have operated in violation of law and recover compensation for causing damage to the environment and public health. This amount may be assessed by a Committee with representatives of CPCB, GPCB and NEERI. The CPCB will be the nodal agency for coordination and compliance. The Committee may suggest restoration plan."*

*18 to 21 xx xx xx*

*22. In view of water pollution caused by absence/dysfunctional CETPs/ETPs/STPs, the Tribunal has, in the case of Aryavart Foundation Vs. M/s Vapi Green Enviro Ltd. & Ors,[13] directed all defaulting industries, other than green and white category, connected with CETP, to make deposits with the CPCB towards interim environmental compensation, pending assessment of actual compensation and further action[14]*

*(i) Large Industries – Rs. 1 crore each*
*(ii) Medium Industries – Rs. 50 Lakhs each*
*(iii) Small Industries – Rs. 25 Lakhs each*

*23.* ***In the present case, in view of massive exercise already done by CPCB, it is not necessary to require any further verification about the existence of pollution in the said PIAs.*** *The Tribunal can direct that the polluting activities cannot be allowed to continue till adequate measures are taken as the Tribunal is bound to apply the 'Sustainable Development'[15] 'Precautionary'[16] and 'Polluter Pays'[17]*

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[13] O.A 95/2018, order dated 11.01.2019

[14] Para 55, of O.A 95/2018, order dated 11.01.2019

[15] M.C Mehta Vs. Union of India (1997) 2 SCC 353, where the Supreme Court of India held – The development of industry is essential for the economy of the country, but at the same time the environment and the ecosystems have to be protected. The pollution created as a consequence of development must be commensurate with the carrying capacity of our ecosystem.

[16] M.C Mehta vs. Union of India & Ors., (2009) 6 SCC 142, at para 23, 30 & 46, the Supreme Court addressed the issue of wide threat to forest ecology vis-à-vis the mining activities in the Aravalli hills and explained that it is important to evoke the precautionary principle to impose complete ban on mining in the Aravalli Range in state of Haryana

[17] Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors., (1996) 3 SCC 212 Para 16, Vellore Citizens Welfare Forum Vs. Union of India & Ors. (1996) 5 SCC 647 Para 12-18 – holding that "Polluter Pay" principle is 'accepted principle and part of environmental law of the

*principle under Section 20 of the National Green Tribunal Act, 2010 to protect the environment and the victims.* ***The statutory regulatory bodies can be required to straightaway identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the red and orange category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation. Pending such assessment, interim compensation may be recovered on the scale adopted by this Tribunal in the case of Vapi industrial area.***[18]

24. *CPCB has compiled data of industrial clusters which are polluting in terms of air, water and other norms together. Under the law, even air pollution or water pollution or other pollution, are independent offences. The sustainable development and precautionary principle require any polluting activity to be prohibited and compensation recovered for damage caused from polluters. If there is air pollution, actionable under the Air Act, even if there is no violation of Water Act or EPA Act, such pollution cannot be ignored. There has to be prosecution, stopping of polluting activity and recovery of compensation for restoration of the environment. We have seen that even when norms of air, water and other pollution are being violated, prosecution, stopping of polluting activities and recovery of compensation is not taking place for which there is no justification.* ***Likewise action to prohibit polluting activity, initiating prosecution and recovery of compensation is required not merely for the PIAs based on violation of norms under all the heads, but also for areas where air, water or other pollution is found individually. Thus areas not covered by PIAs are also required to be governed by our directions for enforcing the law by way of stopping polluting activity and taking other steps. The fact that such pollution is taking place is evidenced by there being acknowledged pollution in the form of 351 polluted river stretches.***[19] ***and 102 non-attainment cities.***[20]

25. *CPCB must compile data of polluted industrial areas not confined to more than one parameters as is now being*

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country, even without specific statute. M.C Mehta Vs. Union of India & Ors., W.P (C) No. 13029/2015 order dated 24.10.2017 of the Supreme Court of India., O.A 95/2018, order dated 11.01.2019 & O.A No. 593/2017, order dated 03.08.2018: The Tribunal directed CPCB to take penal action against those accountable for failure in setting up CETPs/STPs/STPs and to recover compensation for damage to the environment.

[18] Supra 15

[19] O.A. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", Order dated 20.09.2018

[20] O.A. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15" order dated 08.10.2018

*done, but also with respect to polluted areas based on water, air or other pollution individually. Compiling data for categorizing areas as polluted areas based on water pollution alone, or air pollution or other pollution alone may be a step in the right direction. Let this be now done in the next three months, with the assistance of State PCBs/PCCs or other experts. In this regard we may note that dealing with the industrial water pollution, this Tribunal directed the CPCB to compile its monitoring report with reference to 97 CETPs installed in different states as this was linked to 100 PIAs also.*[21]

26. *Needless to state that there is no right to carry on business in violation of pollution norms and right of statutory authorities is coupled with duty. Such right, does not carry any unlimited discretion of not taking action when pollution norms are violated.*

27. ***In view of the material compiled by the CPCB, with the assistance of SPCBs/PCCs, in respect of polluted industrial areas, where action is not being taken by statutory authorities, the Tribunal has to exercise its jurisdiction of directing performance of statutory functions and duties by the State boards/committees, following similar direction by the Apex Court.***[22]

28. ***Accordingly, we direct the CPCB in coordination with all State PCBs/PCCs to take steps in exercise of statutory powers under the Air (Prevention and Control of Pollution) Act, 1981, Water (Prevention and Control of Pollution) Act, 1974, Environment (Protection) Act, 1986 or any other law to prohibit operation of polluting activities in the said CPAs and SPAs within three months and furnish a compliance report to this Tribunal. The Central Pollution Control Board, in coordination with the State Boards/PCBs may make assessment of compensation to be recovered from the said polluting units for the period of last 5 years, taking into account the cost of restoration and cost of damage to the public health and environment and the deterrence element. The scale of deterrence may be related to the period and the frequency of defaults. Such other factors as may be found relevant may also be taken into account. No further industrial activities or expansion be allowed with regard to 'red' and***

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[21] O.A No. 593/2017, order dated 19.02.2019, Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.

[22] M.C Mehta (Calcutta Tanneries' Matter) Vs. Union of India & Ors., (1997) 2 SCC 411, at para 17, the Supreme Court directed the Board to take action against defaulting tanneries which, including those which had not complied with the conditions under Water Act as mentioned in their consents. In M.C Mehta Vs. Union of India & Ors., (2004) 6 SCC 588, paras 37,48, 517 69, the Supreme Court passed direction on closure of industrial units which were illegally operating and were in violation of the Master Plan

79.

***'orange' category units till the said areas are brought within the prescribed parameters or till carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and environmental norms. Pending assessment of compensation, interim compensation be recovered at the scale adopted by this Tribunal in the case of Vapi Industrial area as mentioned in para 22 above.***

***29. We further direct CPCB, with the assistance of SPCBs/PCCs or other experts, to compile information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and other pollution norm separately and notify such information on public domain within three months. On completing this exercise, action against identified individual polluters may be initiated on the same pattern on which direction have been issued in para 28 and furnish a report to this Tribunal in this regard also, before the next date.***

***30 xx xx***

***31. Thus, while CPCB was to compile data separately with reference to different type pollution in addition to comprehensive pollution, the State Boards /Committees or other regulatory bodies were to take action against the polluters in the said areas where data already compiled established existence of pollution so that load of pollution could be brought down for compliance of law and for protection of environment and health."***

5. *The above order was clarified vide order dated 23.08.2019 as follows:-*

> *"10. What the Tribunal has directed is inter alia to "identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the 'red' and 'orange' category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation" 9. No ground whatsoever has been shown to review the said direction. Further direction of the Tribunal is that "No further industrial activities or expansion be allowed with regard to 'red' and 'orange' category units till the said areas are brought within the prescribed parameters or till carrying capacity of area is assessed and new units*

80.

*or expansion is found viable having regard to the carrying capacity of the area and environmental norms." 10 Objection to this direction is that there may be 'red' or 'orange' category units which may not in any manner add to the pollution. If it is so, all that is required is to determine viability of such units on 'Precautionary' principle by an appropriate mechanism. Reasons for doing so are that the area as per data available is polluted and 'red' and 'orange' category have higher potential for pollution. There is no absolute bar to such units being set up if they are found to be viable. This clarification should take care of any possible apprehension that the order of the Tribunal will obstruct any legitimate industrial activity. The MoEF&CC can forthwith devise an appropriate mechanism to ensure that new legitimate activity or expansion can take place after due precautions are taken in the areas in question by 'red' and 'orange' category of units.*

*11. Coming to the apprehension of the CPCB, it is clear from paras 28 and 32 of the order reproduced above that action has to be taken only against polluting activities. If any unit is compliant with the norms, such unit is not affected. There is no basis for apprehension that compensation may have to be paid twice. The provisions of Air Act, Water Act and EPA Act and the rules or other environment norms are to be enforced not only against the industrial units but also against every polluting activity whether the same has already been set up or is yet to be set up in terms of provisions of the law in question. This being the undisputed legal position, no further clarification remains necessary."*

6. Status report dated 01.11.2019 has been filed by the CPCB as follows:

***"2.0 Action taken by CPCB***

*Actions taken for complying Hon'ble NGT orders in the matter of OA No. 1038/ 2018 are as follows:*

- *Since CEPI report including CEPI score, industrial areas covered under CPA & SPA; list of critical pollutants in CPA & SPA etc. is under consideration of MoEF&CC, CPCB requested MoEF&CC vide letter dated 9/9/2019 seeking*

81.

*approval to share the information with SPCBs* ***(Annexure V).***

- *To comply point no. (i) to (iii) of order dated 10/7/2109, CPCB requested all concerned SPCBs/PCCs vide letter dated 23/9/2019, to ensure that environmental surveillance mechanism is in place particularly in polluted industrial areas and steps taken against polluting activities not-complying with prescribed norms* ***(Annexure-VI).*** *Further, CPCB requested all concerned SPCBs/PCCs vide letter dated 25/10/2019, to provide the updated status on the action taken for compliance of Hon'ble NGT Order* ***(Annexure-VII).***

- *To comply point no. (iv) of the order dated 10/7/2019, CPCB compiled information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and ground water pollution norm separately and the list was submitted to MoEF&CC on 26/9/2019 for consideration and approval.*

- *To comply point no. (iii) of the order dated 23/8/2019, CPCB has requested MoEF&CC vide letters dated 13/9/2019 and 3/10/2019 to devise an appropriate mechanism to ensure that new legitimate activity or expansion can take place after due precautions are taken in the areas in question by Red and Orange category of units and circulate to SPCBs/PCCs for implementation* ***(Annexure-VIII & IX).***

- *MoEF&CC vide letter dated 9/10/2019 asked CPCB to hold a consultation meeting with stakeholders to finalise mechanism. Accordingly, a meeting was organised with concerned stakeholders to consult draft mechanism prepared by MoEF&CC for environmental management of Critically Polluted Areas (CPAs) and Severely Polluted Areas (SPAs) and consideration of projects listed in Red & Orange categories in those areas. The minutes of the meeting along with mechanism evolved after consultation with stakeholders were sent to MoEF&CC vide letter dated 18/10/2019 for necessary action.*

- *MoEF&CC vide letter dated 24/10/2019 asked CPCB to share the mechanism with the State /UT Govts. and SPCB/PCCs for implementation* ***(Annexure-X).*** *Accordingly, CPCB vide letter dated 25/10/2019 communicated the mechanism to the concerned State /UT Govts. and SPCB/ PCCs for necessary action* ***(Annexure-XI).***

82.

*MoEF&CC also asked CPCB that report regarding CEPI and EPI assessment study may be put up to Ministry for further deliberation, which has been done* ***(Annexure-XII).***"

7. Mechanism circulated by the CPCB by letter dated 24.10.2019 proposes environmental management of CPAs and SPAs and the mitigation measures proposed.

8. As already noted, while every mitigation measures must be taken, this cannot be ground not to take any legal action for violation of law. The status report does not refer to compliance of directions for taking coercive measures for enforcement of the Air Act, the Water Act and the EPA Act by prohibiting operation of polluting activities and assessing and recovering compensation on 'Polluter Pays' principle, including interim compensation of which scale was specified in the said order.

9. In view of the above, since the data compiled so far shows increasing trend of air, water and soil pollution, meaningful action must result in reversing such trend and the violators of law cannot be allowed to have a free run at the core of environment and public health. Inaction by the statutory authorities is also at the cost of Rule of Law which is the mandate of the Constitution and is necessary for meaningful enforcement of legitimate constitutional rights of citizens and basic duty of a welfare State under the Constitution.

10. We may note the observation of the Hon'ble Supreme Court in the subject of accountability of authorities for failing to discharge their duties. In **M.C. Mehta v. UOI & Ors.,** W.P Civil No. 13029/1985 vide order dated 04.11.2019, the Hon'ble Supreme Court observed:

83.

*".....Obviously, it is writ large that* ***the State Governments, Government of NCT of Delhi and civic bodies have miserably failed to discharge their liability as per the directive principles of State Policy which have found statutory expression, they are being made statutory mockery and also the directions of this Court and High Courts in this regard are being violated with impunity.***

*.... Time has come when we have to fix the accountability for this kind of situation which has arisen and is destroying right to life itself in gross violation of Article 21 of the Constitution of India.*

*....* ***Everybody has to be answerable including the top state machinery percolating down to the level of gram panchayat. The very purpose of giving administration power up to the panchayat level is that there has to be proper administration and there is no room for such activities.*** *The action is clearly tortuous one and is clearly punishable under statutory provisions, besides the violation of the Court's order."*

In **Techi Tagi Tara vs. Rajendra Singh Bhandari and Ors., (2018) 11 SSC 734,** it was observed:

*"2.....* ***There can be no doubt that the protection and preservation of the environment is extremely vital for all of us and unless this responsibility is taken very seriously, particularly by the State Governments and the SPCBs,*** *we are inviting trouble that will have adverse consequences for future generations. Issues of sustainable development, public trust and intergenerational equity are not mere catch words, but are concepts of great importance in environmental jurisprudence.*

*4. One of the principal attributes of good governance is the establishment of viable institutions comprising professionally competent persons and the strengthening of such institutions so that the duties and responsibilities conferred on them are performed with dedication and sincerity in public interest. This is applicable not only to administrative bodies but more so to statutory authorities- more so, because statutory authorities are the creation of a law made by a competent legislature, representing the will of the people."*

11. The Tribunal has thus no option except to reiterate that meaningful action has to be taken by the State PCBs/PCCs as already directed and action taken report furnished showing the number of identified polluters in polluted industrial areas mentioned above, the extent of

84.

closure of polluting activities, the extent of environmental compensation recovered, the cost of restoration of the damage to the environment of the said areas, otherwise there will be no meaningful environmental governance. This may be failure of rule of law and breach of trust reposed in statutory authorities rendering their existence useless and burden on the society. On default, the Tribunal will have no option except to proceed against the Chairmen and the Member Secretaries of the State PCBs/PCCs by way of coercive action under Section 25 of the National Green Tribunal Act, 2010 read with Section 51 CPC. Such action may include replacement of persons heading such PCBs/PCCs or direction for stopping their salaries till meaningful action for compliance of order of this Tribunal. The Tribunal may also consider deterrent compensation to be recovered from the State PCBs/PCCs. Such action taken reports strictly in terms of law and order of this Tribunal referred to above may be furnished by the State PCBs/PCCS on or before 31.01.2020 to the CPCB. The CPCB may prepare a tabulated analysis of the same and file a consolidated report before this Tribunal before February 15, 2020 by email at judicial-ngt@gov.in. The CPCB may also revise its mechanism for expansion and new activities by red and orange category of industries in critically/ severely polluted areas consistent with the spirit of the earlier orders of this Tribunal and principles of environmental law to bring down the pollution load and ensure that activities do not further add to such load.

12. A copy of this order may be communicated by the CPCB to all the State PCBs/PCCs forthwith.

85.

List for further consideration on 04.03.2020. CPCB may provide its assessment reports on the subject to the concerned SPCBs/PCCs.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

Saibal Dasgupta, EM

November 14, 2019
Original Application No. 1038/2018
AK

NATIONAL GREEN TRIBUNAL, NEW DELHI

86.

ANNEXURE-VI

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT OF INDIA

**Hon'ble NGT Matter**

CPCB/IPC-VII/CEPI/NGT Order/2019 Dated: 19.11.2019

**To**

The Member Secretary
(List as provided)

**Sub: Compliance of Hon'ble NGT Order dated 14.11.2019 in the matter of O.A. 1038/2019-reg.**

Sir,

With reference to Hon'ble NGT(PB) order of 14.11.2019 in the matter of OA. No. 1038/2018, please find enclosed copy of order of Hon'ble NGT (PB) for information and compliance.

The details of action taken report including no. of identified polluters in polluted industrial areas, the extent of closure of polluting activities, the extent of environmental compensation recovered and cost of restoration of damage to the environment of CPA/SPA may be provided as per format A and B on or before 31.1.2020.

Yours faithfully,

O/L

**(P.K. Gupta)**
AD & Div. Head, IPC-VII

**Encl:** As above

**Copy to:**

1. The Regional Directorate, CPCB (List enclosed) : To interact with SPCBs in the matter & ensure compliance of Hon'ble NGT order

2. Shri Sundeep
Scientist 'F'
CP Division
Ministry of Environment, Forest & Climate Change
Indira Paryavaran Bhavan,
Aliganj, Jor Bagh Road,
New Delhi-110003

O/L

**(P.K. Gupta)**

87

List of SPCBs/PCC

1. The Member Secretary,
Haryana State Pollution Control Board
C-11, Sector – 6,
Panchkula (Haryana)

2. The Member Secretary,
H. P. State Environment Protection &
Pollution Control Board
Him Bhawan, Phase-III,
Shimla-171 009, Himachal Pradesh

3. The Member Secretary
Chhattisgarh Environment Conservation
Board
Paryavas Bhavan, North Block Sector-19,
Naya Raipur (C.G.) - 492002.

4. The Member Secretary,
Punjab Pollution Control Board
Vatavaran bhawan, Nabha Road,
Patiala 147001, Punjab

5. The Member Secretary,
Uttar Pradesh Pollution Control Board
TC-12V, VibhuthiKhand,
Gomti Nagar,
Lucknow 226010, U.P.

6. The Member Secretary,
Uttarakhand Environment Protection &
Pollution Control Board
29/20, Nemi Road,
Dehradun, Uttarakhand

7. The Member Secretary,
Delhi Pollution Control Committee
4th Floor, ISBT Building,
Kashmiri Gate,
New Delhi-110006

8. The Member Secretary,
Madhya Pradesh Pollution Control Board
Paryavaran Parisar,E-5, Arera Colony,
Bhopal 462016,
Madhya Pradesh

9. The Member Secretary,
Rajasthan Pollution Control Board
A-4, Institutional Area, Jhalana Doongri,
Jaipur-302 004,
Rajasthan

10. The Member Secretary,
Andhra Pradesh Pollution Control Board,
Paryavaran Bhawan, A-III, Industrial
Estate, Sanath Nagar, Hyderbabad - 500
018, Andhra Pradesh

11. The Member Secretary,
Karnataka State Pollution Control Board
4th& 5th Floor, Parisara Bhawan,
No. 49, Church Street,
Bangalore - 560 001,
Karnataka

12. The Member Secretary,
Kerala State Pollution Control Board
Plamoodu Jn., Pattom Palace,
Trivandrum 695004,
Kerala

13. The Member Secretary,
Tamil Nadu Pollution Control Board,
No. 76, Mount Salai,
Guindy,
Chennai- 600 032

14. The Member Secretary,
Telangana State Pollution Control Board
A-3, Industrial Estate,
Sanath Nagar,
Hyderabad

15. The Member Secretary,
Gujarat Pollution Control Board
Sector 10-A, Gandhi Nagar 382043,
Gujarat

16. The Member Secretary,
Maharashtra Pollution Control Board,
Kalpataru Points, 3-4th floors, Opp. Cine
Planet, Sion Circle Sion (E),
Mumbai-400 022

17. The Member Secretary,
Jharkhand State Pollution Control Board
T.A. Building, HEC,
P.O. Dhurwa,
Ranchi - 834 004

18. The Member Secretary,
West Bengal Pollution Control Board
Paribesh Bhavan, 10-A, Block LA,
Sector III, Salt Lake City,
Kolkata - 700 091

19. The Member Secretary,
Pollution Control Board Assam
Maniram Dewan Rd, Anuradha, Railway Colony, Bamunimaidam, Guwahati,
Assam- 781021

20. The Member Secretary
Bihar State Pollution Control Board
Parivesh Bhawan, Plot No. NS-B/2
Patliputra Industrial Area,
Patliputra, Patna(Bihar)-800 023

21. The Member Secretary
State Pollution Control Board, Odisha,
Paribesh Bhawan, A/118,
Nilakantha Nagar, Unit-VIII,
Bhubaneshwar- 751012, Odisha

**List of Regional Directorate, CPCB:**

1. The Regional Director,
   Regional Directorate (East),
   Central Pollution Control Board
   Southend Conclave, Block 502,
   5th & 6th Floors,
   1582 Rajdanga Main Road,
   Kolkata-700107 (West Bengal)
   : To interact with SPCBs in the matter & ensure compliance of Hon'ble NGT order

2. The Regional Director,
   Regional Directorate (West),
   Central Pollution Control Board
   Parivesh Bhawan,
   Opp. VMC Ward Office No. 10,
   Subhanpura,
   Vadodara-390023 (Gujarat)
   : To interact with SPCBs in the matter & ensure compliance of Hon'ble NGT order

3. The Regional Director,
   Regional Directorate (North),
   Central Pollution Control Board
   Ground Floor, PICUP Bhawan,
   Vibhuti Khand, Gomti Nagar,
   Lucknow-226010 (U.P.)
   : To interact with SPCBs in the matter & ensure compliance of Hon'ble NGT order

4. The Regional Director,
   Regional Directorate (South),
   Central Pollution Control Board
   1st & 2nd Floors, Nisarga Bhavan,
   A-Block, Thimmaiah Main Road,
   7th D Cross, Shivanagar,
   (Opp. Pushpanjali Theatre)
   Bengaluru-560010 (Karnataka)
   : To interact with SPCBs in the matter & ensure compliance of Hon'ble NGT order

5. The Regional Director,
   Regional Directorate (Central),
   Central Pollution Control Board,
   3rd Floor, Sahkar Bhawan,
   North TT Nagar,
   Bhopal-462003 (M.P.)
   : To interact with SPCBs in the matter & ensure compliance of Hon'ble NGT order

6. The Regional Director,
   Regional Directorate (North-East),
   Central Pollution Control Board
   "TUM-SIR", Lower Motinagar,
   Near Fire Brigade H.Q.,
   Shillong-793014 (Meghalaya)
   : To interact with SPCBs in the matter & ensure compliance of Hon'ble NGT order

Format-A

Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial areas

Name of SPCB/PCC:

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of the Industrial area | Type of Industrial area (Severely polluted/Critically Polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not-complying with Environmental standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1 | | | Red | Small | | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Orange | Small | | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Other Polluting Activities | CETP | | | | |
| | | | | TSDF | | | | |
| | | | | Others | | | | |
| 2 | | | Red | Small | | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Orange | Small | | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Other Polluting Activities | CETP | | | | |
| | | | | TSDF | | | | |
| | | | | Others | | | | |

Format-B

Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas

Name of SPCB/PCC:

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of the Industrial area | Type of Industrial area (Critically/Severely Polluted Areas) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries Non-complying with Environmental standards in last 5 years | Total amount of Environmental compensation imposed in Lakhs | Total amount of Environmental Compensation received in Lakhs |
| 1 | | | Red | Small | | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Orange | Small | | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Other polluting activities | CETP | | | | |
| | | | | TSDF | | | | |
| | | | | Others | | | | |
| 2 | | | | | | | | |
| | | | | | | | | |
| | | | | | | | | |
| | | | | | | | | |
| | | | | | | | | |
| | | | | | | | | |

Note: 1. Separate list of industries to whom Environmental Compensation with amount imposed and received may be provided
2. Cost of restoration of the damage to the environment of each CPA/SPA may be provided

ANNEXURE-VII

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

**Hon'ble NGT Matter**

CPCB/IPC-VII/CEPI/NGT Order/2019 Dated: 29.11.2019

**To**

The Member Secretary
(List as provided)

**Sub: Compliance of Hon'ble NGT Order dated 14.11.2019 (corrected on 19.11.2019) in the matter of O.A. 1038/2018-reg.**

Sir,

With reference to Hon'ble NGT(PB) order of 14.11.2019 in the matter of OA. No. 1038/2018, corrected on 19.11.2019, CPCB has been directed to provide its assessment reports on the subjects (CEPI) to the concerned SPCBs/PCCs.

Accordingly, please find enclosed the details of CEPI score including criteria pollutants, list of industrial areas of each PIAs and CEPI data sheet. The environmental quality monitoring data will be sent by e-mail.

Yours faithfully,

**(Prashant Gargava)**
Member Secretary

**Encl:** As above

**Copy to:**

1. The Joint Secretary
   CP Division (Water Pollution)
   Ministry of Environment, Forest &
   Climate Change
   Indira Paryavaran Bhavan,
   Aliganj, Jor Bagh Road,
   New Delhi-110003

2. The Regional Directorate, CPCB : For follow up, please
   (List enclosed)

**(Prashant Gargava)**

(O/C)

93.

List of SPCBs/PCC

1. The Member Secretary,
Haryana State Pollution Control Board
C-11, Sector – 6,
Panchkula (Haryana)

2. The Member Secretary,
H. P. State Environment Protection &
Pollution Control Board
Him Bhawan, Phase-III,
Shimla-171 009, Himachal Pradesh

3. The Member Secretary
Chhattisgarh Environment
Conservation Board
Paryavas Bhavan, North Block Sector-
19, Naya Raipur (C.G.) - 492002.

4. The Member Secretary,
Punjab Pollution Control Board
Vatavaran bhawan, Nabha Road,
Patiala 147001, Punjab

5. The Member Secretary,
Uttar Pradesh Pollution Control Board
TC-12V, Vibhuthi Khand,
Gomti Nagar,
Lucknow 226010, U.P.

6. The Member Secretary,
Uttarakhand Environment Protection &
Pollution Control Board
29/20, Nemi Road,
Dehradun, Uttarakhand

7. The Member Secretary,
Delhi Pollution Control Committee
4th Floor, ISBT Building,
Kashmiri Gate,
New Delhi-110006

8. The Member Secretary,
Madhya Pradesh Pollution Control Board
Paryavaran Parisar, E-5, Arera Colony,
Bhopal 463016,
Madhya Pradesh

9. The Member Secretary,
Rajasthan Pollution Control Board
A-4, Institutional Area,
Jhalana Doongri, Jaipur-302 004,
Rajasthan

10. The Member Secretary,
Andhra Pradesh Pollution Control Board,
Paryavaran Bhawan, A-III,
Industrial Estate, Sanath Nagar,
Hyderbabad - 500 018, Andhra Pradesh

11. The Member Secretary,
Karnataka State Pollution Control Board
4th& 5th Floor, Parisara Bhawan,
No. 49, Church Street,
Bangalore - 560 001,
Karnataka

12. The Member Secretary,
Kerala State Pollution Control Board
Plamoodu Jn., Pattom Palace,
Trivandrum 695004,
Kerala

13. The Member Secretary,
Tamil Nadu Pollution Control Board,
No. 76, Mount Salai,
Guindy,
Chennai- 600 032

14. The Member Secretary,
Telangana State Pollution Control Board
A-3, Industrial Estate,
Sanath Nagar,
Hyderabad

15. The Member Secretary,
Gujarat Pollution Control Board
Sector 10-A, Gandhi Nagar 382043,
Gujarat

16. The Member Secretary,
Maharashtra Pollution Control Board,
Kalpataru Points, 3-4th floors, Opp. Cine
Planet, Sion Circle Sion (E),
Mumbai-400 022

17. The Member Secretary,
Jharkhand State Pollution Control Board
T.A. Building, HEC,
P.O. Dhurwa,
Ranchi – 834 004

18. The Member Secretary,
West Bengal Pollution Control Board
Paribesh Bhavan, 10-A, Block LA,
Sector III, Salt Lake City,
Kolkata - 700 091

19. The Member Secretary,
Pollution Control Board Assam
Maniram Dewan Rd, Anuradha,
Railway Colony, Bamunimaidam,
Guwahati, Assam- 781021

20. The Member Secretary
Bihar State Pollution Control Board
Parivesh Bhawan, Plot No. NS-B/2
Patliputra Industrial Area,
Patliputra, Patna(Bihar)-800 023

21. The Member Secretary
State Pollution Control Board, Odisha,
Paribesh Bhawan, A/118,
Nilakantha Nagar, Unit-VIII,
Bhubaneshwar- 751012, Odisha

**List of Regional Directorate, CPCB:**

1. The Regional Director,
   Regional Directorate (East),
   Central Pollution Control Board
   Southend Conclave, Block 502,
   5th & 6th Floors,
   1582 Rajdanga Main Road,
   Kolkata-700107 (West Bengal)

2. The Regional Director,
   Regional Directorate (West),
   Central Pollution Control Board
   Parivesh Bhawan,
   Opp. VMC Ward Office No. 10,
   Subhanpura,
   Vadodara-390023 (Gujarat)

3. The Regional Director,
   Regional Directorate (North),
   Central Pollution Control Board
   Ground Floor, PICUP Bhawan,
   Vibhuti Khand, Gomti Nagar,
   Lucknow-226010 (U.P.)

4. The Regional Director,
   Regional Directorate (South),
   Central Pollution Control Board
   1st & 2nd Floors, Nisarga Bhavan,
   A-Block, Thimmaiah Main Road,
   7th D Cross, Shivanagar,
   (Opp. Pushpanjali Theatre)
   Bengaluru-560010 (Karnataka)

5. The Regional Director,
   Regional Directorate (Central),
   Central Pollution Control Board,
   3rd Floor, Sahkar Bhawan,
   North TT Nagar,
   Bhopal-462003 (M.P.)

6. The Regional Director,
   Regional Directorate (North-East),
   Central Pollution Control Board
   "TUM-SIR", Lower Motinagar,
   Near Fire Brigade H.Q.,
   Shillong-793014 (Meghalaya)

95A

ANNEXURE - VIII

580

**Hon'ble NGT Matter**

CPCB/IPC-VII/CEPI/NGT Order/2019 10381-10400 Dated: 30.12.2019

To

The Member Secretary
(List as provided)

**Sub: Request for submission of Action Plan for improving environmental quality of CPAs/SPAs-reg.**

Sir,

This has reference to CPCB letter no. CPCB/IPC-VII/CEPI/NGT Order/2019, dated 25.10.2019 wherein it was requested to submit the action plan for improvement in environmental quality of CPAs/SPAs. Further, through letter no. CPCB/IPC-VII/CEPI/NGT Order/2019, dated 19.11.2019, monitoring data, CEPI calculation sheet and industrial areas monitored were communicated. It is requested to expedite preparation of Action plan. Please ensure that it is submitted before 15.01.2020 including demarcated maps of boundaries of CPAs and SPAs with latitude and longitude.

Yours faithfully,

for K. Gupta

**(P.K. Gupta)**
Addl. Director & Div. Head-IPC-VII

(QC)

31/12/19

SD(KP) File pl. 2/1/20

→ RA

96.

List of SPCBs/PCC

1. **The Member Secretary,**
**Haryana State Pollution Control Board**
C-11, Sector – 6,
Panchkula (Haryana)

2. **The Member Secretary,**
**H. P. State Environment Protection & Pollution Control Board**
Him Bhawan, Phase-III,
Shimla-171 009, Himachal Pradesh

3. **The Member Secretary,**
**Punjab Pollution Control Board**
Vatavaranbhawan, Nabha Road,
Patiala 147001, Punjab

4. **The Member Secretary,**
**Uttar Pradesh Pollution Control Board**
TC-12V, VibhuthiKhand,
Gomti Nagar,
Lucknow 226010, U.P.

5. **The Member Secretary,**
**UttarakhandEnvironment Protection &Pollution Control Board**
29/20, Nemi Road,
Dehradun, Uttrakhand

6. **The Member Secretary,**
**Delhi Pollution Control Committee**
4th Floor, ISBT Building,
Kashmiri Gate,
New Delhi-110006

7. **The Member Secretary,**
**Madhya Pradesh Pollution Control Board**
ParyavaranParisar, E-5, Arera Colony,
Bhopal 463016,
Madhya Pradesh

8. **The Member Secretary,**
**Rajasthan Pollution Control Board**
A-4, Institutional Area, JhalanaDoongri,
Jaipur-302 004,
Rajasthan

9. **The Member Secretary,**
**Andhra Pradesh Pollution Control Board,**
ParyavaranBhawan, A-III, Industrial Estate,
Sanath Nagar, Hyderbabad - 500 018, Andhra Pradesh

10. **The Member Secretary,**
**Karnataka State Pollution Control Board**
4th& 5th Floor, ParisaraBhawan,
No. 49, Church Street,
Bangalore - 560 001,
Karnataka

11. **The Member Secretary,**
**Tamil Nadu Pollution Control Board,**
No. 76, Mount Salai,
Guindy,
Chennai- 600 032

12. **The Member Secretary,**
**Telangana State Pollution Control Board**
A-3, Industrial Estate,
Sanath Nagar,
Hyderabad

13. **The Member Secretary,**
**Gujarat Pollution Control Board**
Sector 10-A, Gandhi Nagar 382043, Gujarat

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**Maharashtra Pollution Control Board,**
Kalpataru Points, 3-4th floors, Opp. Cine Planet, Sion Circle Sion (E),
Mumbai-400 022

15. **The Member Secretary,**
**Jharkhand State Pollution Control Board**
T.A. Building, HEC,
P.O. Dhurwa,
Ranchi – 834 004

16. **The Member Secretary,**
**West Bengal Pollution Control Board**
Paribesh Bhavan, 10-A, Block LA,
Sector III, Salt Lake City,
Kolkata - 700 091

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ManiramDewan Rd, Anuradha, Railway Colony,
Bamunimaidam, Guwahati, Assam- 781021

18. **The Member Secretary**
**Bihar State Pollution Control Board**
PariveshBhawan, Plot No. NS-B/2
Patliputra Industrial Area,
Patliputra, Patna(Bihar)-800 023

19. **The Member Secretary**
**State Pollution Control Board, Odisha,**
ParibeshBhawan, A/118,
Nilakantha Nagar, Unit-VIII, Bhubaneshwar-
751012, Odisha

20. **The Member Secretary**
**Chhattisgarh Environment**
**Conservation Board**
Paryavas Bhavan, North Block Sector-19,
Naya Raipur(C.G.) - 492002.

ANNEXURE - IX

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

**Hon'ble NGT Matter**

CPCB/IPC-VII/CEPI/NGT Order/2019 Dated: 10.1.2020

**To**

The Member Secretary
(List as provided)

**Sub: Minutes of Video Conference/meeting held on 7.1.2020 regarding Hon'ble NGT order in the matter of O.A. No. 1038/2018 (CEPI matter) reg.**

Sir,

With reference to above subject, please find enclosed minutes of the video conference/meeting held on 7.1.2020 at 3.00 pm for taking appropriate action.

Yours faithfully,

**(P.K. Gupta)**
Addl. Director & Div. Head-IPC-VII

**Encl:** As above

Copy to:

1. The Regional Directorate, CPCB (List as provided) : For follow up, please
2. PS to MS :For information, please

**(P.K. Gupta)**

O/C

99.

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली- 110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
दूरभाष/Tel : 43102030, 22305792 वेबसाईट/Website : www.cpcb.nic.in

List of SPCBs/PCC:

1. **The Member Secretary,**
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   Shimla-171 009, Himachal Pradesh

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   **Punjab Pollution Control Board**
   Vatavaran bhawan, Nabha Road,
   Patiala 147001, Punjab

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   Gomti Nagar, Lucknow 226010, U.P.

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   Bhopal 463016,
   Madhya Pradesh

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   **Rajasthan Pollution Control Board**
   A-4, Institutional Area, Jhalana Doongri,
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   Rajasthan

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   **Andhra Pradesh Pollution Control Board,**
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   Sanath Nagar, Hyderbabad - 500 018, Andhra Pradesh

10. **The Member Secretary,**
    **Karnataka State Pollution Control Board**
    4th& 5th Floor, Parisara Bhawan,
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    Bangalore - 560 001, Karnataka

11. **The Member Secretary,**
    **Tamil Nadu Pollution Control Board,**
    No. 76, Mount Salai,
    Guindy, Chennai- 600 032

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    **Gujarat Pollution Control Board**
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    Gujarat

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    **Jharkhand State Pollution Control Board**
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    Ranchi – 834 004

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    **West Bengal Pollution Control Board**
    Paribesh Bhavan, 10-A, Block LA,
    Sector III, Salt Lake City,
    Kolkata - 700 091

17. **The Member Secretary,**
    **Pollution Control Board Assam**
    Maniram Dewan Rd, Anuradha, Railway Colony, Bamunimaidam, Guwahati, Assam-781021

18. **The Member Secretary**
    **Bihar State Pollution Control Board**
    Parivesh Bhawan, Plot No. NS-B/2
    Patliputra Industrial Area,
    Patliputra, Patna(Bihar)-800 023

19. **The Member Secretary**
**State Pollution Control Board, Odisha,**
Paribesh Bhawan, A/118.
Nilakantha Nagar, Unit-VIII, Bhubaneshwar-751012, Odisha

20. **The Member Secretary**
**Chhattisgarh Environment Conservation Board**
Paryavas Bhavan, North Block Sector-19,
Naya Raipur (C.G.) - 492002.

List of **Regional Directorates, CPCB:**

1. The Regional Director,
   Regional Directorate (East),
   Central Pollution Control Board
   Southend Conclave, Block 502,
   5th & 6th Floors,
   1582 Rajdanga Main Road,
   Kolkata-700107 (West Bengal)

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   Regional Directorate (West),
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   Parivesh Bhawan,
   Opp. VMC Ward Office No. 10,
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   Vadodara-390023 (Gujarat)

3. The Regional Director,
   Regional Directorate (North),
   Central Pollution Control Board
   Ground Floor, PICUP Bhawan,
   Vibhuti Khand, Gomti Nagar,
   Lucknow-226010 (U.P.)

4. The Regional Director,
   Regional Directorate (South),
   Central Pollution Control Board
   1st & 2nd Floors, Nisarga Bhavan,
   A-Block, Thimmaiah Main Road,
   7th D Cross, Shivanagar,
   (Opp. Pushpanjali Theatre)
   Bengaluru-560010 (Karnataka)

5. The Regional Director,
   Regional Directorate (Central),
   Central Pollution Control Board,
   3rd Floor, Sahkar Bhawan,
   North TT Nagar,
   Bhopal-462003 (M.P.)

6. The Regional Director,
   Regional Directorate (North-East),
   Central Pollution Control Board
   "TUM-SIR", Lower Motinagar,
   Near Fire Brigade H.Q.,
   Shillong-793014 (Meghalaya)

**Minutes of meeting held through Video Conference with SPCBs/PCC to discuss action taken on the orders of Hon'ble NGT (PB) in the matter of OA. No. 1038/2018**

**Background:**

Hon'ble NGT (PB) issued various orders in the matter of O.A. No.1038/2018. One of the orders dated 14.11.2019 directs concerned SPCBs/PCCs and CPCB to implement below mentioned directions:

i. *'...meaningful action has to be taken by the State PCBs/PCCs as already directed and action taken report furnished showing the number of identified polluters in polluted industrial areas mentioned above, the extent of closure of polluting activities, the extent of environmental compensation recovered, the cost of restoration of the damage to the environment of the said areas.'*

ii. *'...Such action taken rapports strictly in terms of law and order of this Tribunal referred to above may be furnished by the State PCBs/PCCs on or before 31.01.2020 to the CPCB. The CPCB may prepare a tabulated analysis of the same and file the consolidated report before 15.02.2020 by e-mail ...'*

iii. *'...The CPCB may revise its mechanism for expansion and new activities by red and orange category of industries in critically/severely polluted areas consistent with the spirit of the earlier orders in this Tribunal and principles of environmental law to bring down the pollution load and ensure that activities do not further add to such load...'*

In this regard, CPCB vide letter dated 19.11.2019 requested all the concerned SPCBs/PCC to comply with above orders and to provide information of list of industries prohibited, details of environmental compensation levied and environmental damage restoration cost in prescribed format so as to analyze and submit to Hon'ble NGT. Also CPCB vide letter dated 30.12.2019 requested all concerned SPCBs/PCC to submit action plan including maps with boundaries of core and impact area of CPAs/SPAs.

Further, to expedite actions on the directions, a meeting through VC was arranged by CPCB with all the concerned SPCBs and Regional Directorates of CPCB on 7.1.2020 at 3.00 pm. Salient features of the meeting are depicted as below:

**Salient features of the meeting:**

1. Meeting was held with representatives of 20 SPCBs and Regional Directorates of CPCB and list of participation of SPCBs/RDs are provided at **Annexure-I.**

2. Shri P.K. Gupta, Div. Head/Additional Director, CPCB, Delhi, welcomed the participants and briefed objective of the meeting. He highlighted the necessity of submission of information to Hon'ble NGT as per the date scheduled in the said order and requested all the SPCBs/PCC for co-operation. The issues such as preparation and submission of

action plan for the CPAs/SPAs, details of non-complying polluting activities to be prohibited for operation, details of compensation to be levied and recovered and cost of restoration of environment damage were narrated. It was requested that all the concerned to provide the information as per the format A and B already circulated. Subsequently, state by state presentation to discuss the progress of action and doubts on some issues were made in the meeting.

3. SPCBs/PCC were requested to submit the action plans considering the identified critical pollutants along with the map of core area and 5 km impact area around the core area. SPCBs agreed to submit revised action plan. Telangana SPCB informed that action plans submitted by them have addressed all issues.

4. It was clarified that the non-compliance shall be considered based on the exceedance of discharge/emission standards and any other activity which causes damage to environment for the period of past five years.

5. SPCBs informed that the environmental compensation levied are too high and they want to collect damage as per number of days of violation as provided in the Hon'ble NGT order in the matter of Paryavaran Suraksha. It was informed that considering cost of restoration, Hon'ble NGT issued the order to collect 1 crore, 50 lakhs and 25 lakhs for large scale, medium scale and small scale units, respectively as interim environmental compensation. It is responsibility of all concerned SPCBs/PCC to abide the Hon'ble NGT order.

6. SPCBs requested clarification on the issue of CTO/CTE and it was informed that conditions provided in mechanism prepared by MoEF&CC and circulated by CPCB on 25.10.2019 are to be followed. Further informed that as per the order of Hon'ble NGT dated 14.11.2019, CPCB has been directed to revise the mechanism and once it is approved by MoEF&CC, it would be communicated to all SPCBs/PCCs. Accordingly, the SPCBs/PCCs may take further decision.

7. It was clarified that Madhya Pradesh PCB has to take action on non-complying industries located in Singrauli area as directed by Hon'ble NGT and also submit the action plan for improvement of environmental quality of the area.

8. **It was requested that all SPCBs should submit the information related to non-compliance industry, environmental compensation levied and one-page brief note on action taken by SPCBs/PCC (after 10.7.2019) for improvement of environmental quality of the said area by 31.1.2020.**

Meeting ended with thanks to all.

## IPC-VII Division, CPCB, Delhi

### Attendance Sheet

**Video Conference/meeting with SPCBs/PCC on 07.01.2020, at 3.00pm at 2nd floor, Conference Hall in compliance of Hon'ble NGT (PB) orders in the matter of OA. No. 1038/2018**

| Sl. No. | SPCB/PCC/RD | Name of the officer representing & Designation |
|---|---|---|
| 1. | RD-North East Zone-Shillong | Attended |
| 2. | Assam | SEE |
| 3. | RD-East Zone-Kolkata | Attended |
| 4. | Bihar | Shri Jaishwal, SEE |
| 5. | Jharkhand | Attended |
| 6. | Odisha | Shri. Shimanchal Das and Shri Sahu |
| 7. | West Bengal | SEE |
| 8. | RD-West | Not Attended |
| 9. | Gujarat | Shri. D. M. Thaker & G.K.Patel |
| 10. | Maharashtra | Shri V.M. Motghare, JD, Air & Shri Sameer, Field officer |
| 11. | RD-North Zone-Lucknow | Shri J.P.Meena, Sc. 'C' |
| 12. | Delhi | Shri Chandra Prakesh, SEE & team |
| 13. | Haryana | Shri. Vinay Gautham & team |
| 14. | Himachal Pradesh | Shri Chandan Kumar Singh, Sc. 'B'& team |
| 15. | Punjab | Shri. Rajiv Sharma SEE & team |
| 16. | Uttar Pradesh | Shri A.K. Tiwari, MS & team |
| 17. | Uttarakhand | Attended |
| 18. | RD-South Zone-Bengaluru | Shri S. Suresh, RD,Bengaluru, Shri G. Thirumurthy, SEE &team |
| 19. | Andhra Pradesh | Shri Prasad, MS & team |
| 20. | Karnataka | Shri Mahesh, SEE & team |
| 21. | Tamil nadu | Shri. Selvam, MS. TNPCB & Shri Gckul das |
| 22. | Telangana | Shri. D. Narender, SEE & team |
| 23. | RD-Central Zone-Bhopal | Shri P. Jagan, Sc. 'E' |
| 24. | Chhattisgarh | Shri Anup Behera, SEE & team |
| 25. | Madhya Pradesh | Shri Manoj Kumar, EE & team |
| 26. | Rajasthan | Shri Rajesh kumar Kathoria, SEE & team |

ANNEXURE-X

**State-wise details on submission of information as per the Hon'ble NGT order in the matter of OA. No. 1038/2018 (As on 14/02/2020)**

| S.I. No. | State | Date of submission of information on closure of industries/activities and EC imposed | Details are Annexed as |
|---|---|---|---|
| | | **East Zone** | |
| 1 | Assam | 27.01.2020 | Annexure XI-A |
| 2 | Bihar | 24.01.2020 | Annexure XI-B |
| 3 | Jharkhand | 12.02.2020 | Annexure XI-C |
| 4 | Odisha | 29.01.2020 | Annexure XI-D |
| 5 | West Bengal | 24.01.2020 | Annexure XI-E |
| | | **West Zone** | |
| 6 | Gujarat | Not Provided | - |
| 7 | Maharashtra | 30.01.2020 | Annexure XI-F |
| | | **North Zone** | |
| 8 | Delhi | Not Provided | - |
| 9 | Haryana | 12.02.2020 | Annexure XI-G |
| 10 | Himachal Pradesh | 28.01.2020 | Annexure XI-H |
| 11 | Punjab | 14.02.2020 | Annexure XI-I |
| 12 | Uttar Pradesh | 08.02.2020 | Annexure XI-J |
| 13 | Uttarakhand | 05.02.2020 | Annexure XI-K |
| | | **South zone** | |
| 14 | Andhra Pradesh | 27.01.2020 | Annexure XI-L |
| 15 | Karnataka | 31.01.2020 | Annexure XI-M |
| 16 | Tamil Nadu | 28.01.2020 | Annexure XI-N |
| 17 | Telangana | 31.01.2020 | Annexure XI-O |
| | | **Central zone** | |
| 18 | Chhattisgarh | 04.02.2020 | Annexure XI-P |
| 19 | Rajasthan | 11.02.2020 | Annexure XI-Q |
| 20 | Madhya Pradesh | 31.01.2020 | Annexure XI-R |
| | | | |

**ANNEXURE-XI**

**Consolidated details on number of non-complying Industries/Activities, no. of closure directions issued, Environmental Compensation levied and Environmental Compensation recovered**

| S.I. No. | State | Name of CPAs/SPAs (CEPI score) | No. of Industries/ Activities Not complying with standards | No. of polluting industries/ activities closed down based on direction issued | No. of polluting industries / activities not complying with Environmental standards in last 5 years | Environmental Compensation levied in lakhs | Environmental Compensation amount recovered in lakhs |
|---|---|---|---|---|---|---|---|
| | **EAST ZONE** | | | | | | |
| 1. | Assam | Byrnihat (78.31) | 1 | 1 | 1 | 0 | 0 |
| 2. | Bihar | Hajipur (64.36) | Not provided | 57 | 0 | 0 | 0 |
| 3. | Jharkhand | Hazaribagh (64.2) | 0 | 0 | 0 | 0 | 0 |
| 4. | | Ramgarh (66.75) | 0 | 0 | 0 | 0 | 0 |
| 5. | | Saraikela (60.26) | 0 | 0 | Not provided | Not provided | Not provided |
| 6. | Odisha | IB Valley (66.35) | 0 | 0 | 4 | 400 | 0 |
| 7. | | Paradeep (60.61) | 0 | 0 | 10 | 825 | 0 |
| 8. | West Bengal | Howarh (61.76) | 14 | 14 | 17 | 65.44 | 48.44 |
| 9. | | Bandel (67.64) | 0 | 0 | | | |
| 10. | | Durgapur (65.56) | 3 | 3 | | | |
| **TOTAL (East Zone)** | | | **18** | **75** | **32** | **1290.44** | **48.44** |
| **WEST ZONE** | | | | | | | |
| 11. | Gujarat | Ankleshwar (80.21) | Not Provided | | | | |
| 12. | | Bhavnagar (61.94) | | | | | |
| 13. | | Rajkot (70.62) | | | | | |
| 14. | | Surat (76.43) | | | | | |
| 15. | | Vadodara (89.09) | | | | | |
| 16. | | Vapi (79.95) | | | | | |
| 17. | | Vatva (70.94) | | | | | |

| S.I. No. | State | Name of CPAs/SPAs (CEPI score) | No. of Industries/ Activities Not complying with standards | No. of polluting industries/ activities closed down based on direction issued | No. of polluting industries / activities not complying with Environmental standards in last 5 years | Environmental Compensation levied in lakhs | Environmental Compensation amount recovered in lakhs |
|---|---|---|---|---|---|---|---|
| 18. | Maharashtra | Aurangabad (69.85) | 9 | 9 | 17 | 750 | Recovery under process |
| 19. | | Chandrapur (76.41) | 1 | 1 | 12 | 1200 | |
| 20. | | Dombivali (69.67) | 9 | 9 | 101 | 2825 | |
| 21. | | Nashik (69.49) | 12 | 12 | 48 | 1275 | |
| 22. | | Navi mumbai (66.32) | 33 | 33 | 185 | 8150 | |
| 23. | | Tarapur (93.69) | 15 | 15 | 104 | 5950 | |
| **TOTAL (West Zone)** | | | **79** | **79** | **467** | **20150** | |
| **NORTH ZONE** | | | | | | | |
| 24. | Delhi | Najafgarh-Drain basin including Anand Parbat, Naraina, Okhla, Wazirpur (92.65) | Not Provided | | | | |
| 25. | Haryana | Faridabad (62.17) | 60 | 45 | 72 | 100.53 | 19.53 |
| 26. | | Gurgoan (85.15) | 21 | 21 | 30 | 0 | 0 |
| 27. | | Panipat (83.54) | 12 | 10 | 27 | 70.07 | 31.07 |
| 28. | Himachal Pradesh | Baddi (68.26) | 0 | 0 | 64 | 238.4 | 39.24 |
| 29. | | Kala Amb (65.70) | 0 | 0 | 15 | 40.5 | 7.88 |
| 30. | | Parwanoo (65.77) | 0 | 0 | 58 | 15.5 | 15.5 |
| 31. | Punjab | Batala (68.92) | 19 | 16 | 19 | 0 | 0 |
| 32. | | Jalandhar (74.76) | 12 | 1 | 107 | 0.45 | 0.35 |
| 33. | | Ludhiana (73.48) | 51 | 5 | 386 | 196.65 | 51.5 |
| 34. | Uttar Pradesh | Agra (76.22) | 2921 | 611 | 2921 | 17247.85 | 826.81 |
| 35. | | Aligarh (64.42) | | | | | |

| S.I. No. | State | Name of CPAs/SPAs (CEPI score) | No. of Industries/ Activities Not complying with standards | No. of polluting industries/ activities closed down based on direction issued | No. of polluting industries / activities not complying with Environmental standards in last 5 years | Environmental Compensation levied in lakhs | Environmental Compensation amount recovered in lakhs |
|---|---|---|---|---|---|---|---|
| 36. | | Bulandshar-khurza (85.23) | | | | | |
| 37. | | Firozabad (81.62) | | | | | |
| 38. | | Gajraula area (80.14) | | | | | |
| 39. | | Ghaziabad (72.3) | | | | | |
| 40. | | Kanpur (89.46) | | | | | |
| 41. | | Mathura (91.10) | | | | | |
| 42. | | Meerut (66.09) | | | | | |
| 43. | | Moradabad (87.80) | | | | | |
| 44. | | Noida (68.76) | | | | | |
| 45. | | Singrauli (62.59) | | | | | |
| 46. | | Varanasi-mirzapur (85.35) | | | | | |
| 47. | Uttarakhand | Udham singh nagar (81.26) | 2 | 2 | 60 | 3725 | 0 |
| **TOTAL (North Zone)** | | | **3098** | **712** | **3759** | **21634.945** | **955.88** |
| **SOUTH ZONE** | | | | | | | |
| 48. | Andhra Pradesh | Vijayawada (68.04) | 2 | 0 | 0 | 0 | 0 |
| 49. | Karnataka | Bidar (65.64) | 3 | 3 | 1 | 50 | 0 |
| 50. | | Jigani (70.99) | 4 | 4 | 36 | 2350 | 0 |
| 51. | | Peenya (78.12) | 57 | 57 | 67 | 3775 | 0 |
| 52. | Tamil Nadu | Coimbatore (63.64) | 0 | 0 | 0 | 0 | 0 |
| 53. | | Cuddalore (62.56) | 0 | 0 | 3 | 0.91 | 0 |
| 54. | | Erode (60.33) | 41 | 41 | 163 | 31.25 | 0 |

| S.I. No. | State | Name of CPAs/SPAs (CEPI score) | No. of Industries/ Activities Not complying with standards | No. of polluting industries/ activities closed down based on direction issued | No. of polluting industries / activities not complying with Environmental standards in last 5 years | Environmental Compensation levied in lakhs | Environmental Compensation amount recovered in lakhs |
|---|---|---|---|---|---|---|---|
| 55. | | Manali (84.15) | 0 | 0 | 15 | 1450 | 0 |
| 56. | | Mettur (71.82) | 0 | 0 | 4 | 192 | 0 |
| 57. | | Tiruppur (72.39) | 2 | 2 | 44 | 35 | 0 |
| 58. | | Tuticorin (66.34) | 0 | 0 | 1 | 100 | 0 |
| 59. | | Vellore-north Arcot (79.38) | 0 | 0 | 29 | 666.38 | 0 |
| 60. | Telangana | Kattedan (60.17) | 0 | 0 | 1 | 25 | 0 |
| 61. | | Pattancheru bollaram (75.42) | 3 | 3 | 30 | 1175 | 0 |
| 62. | | Kukatpally (66.46) | 0 | 0 | 0 | 0 | 0 |
| **TOTAL (South Zone)** | | | **112** | **110** | **394** | **9850.54** | **0** |
| **CENTRAL ZONE** | | | | | | | |
| 63. | Chattisgarh | Raipur (70.77) | 2 | 2 | 17 | 525 | 25 |
| 64. | | Siltara industrial area (79.94) | 2 | 2 | 9 | 625 | 25 |
| 65. | Rajasthan | Bhiwadi (79.63) | 87 | 87 | 87 | 0 | 0 |
| 66. | | Jodhpur (81.16) | 186 | 186 | 223 | 322.9 | 51.87 |
| 67. | | Pali (80.48) | 199 | 174 | 205 | 105.95 | 10 |
| 68. | | Jaipur (77.4) | 109 | 109 | 109 | 0 | 0 |
| 69. | | Sanganer Industrial Area (79.10) | | | | | |
| | Madhya Pradesh | Singrauli (M.P) (62.59) | 0 | 0 | 0 | 4781.2 | 100 |
| **TOTAL (Central Zone)** | | | **585** | **560** | **650** | **6359.75** | **211** |

| S.I. No. | State | Name of CPAs/SPAs (CEPI score) | No. of Industries/ Activities Not complying with standards | No. of polluting industries/ activities closed down based on direction issued | No. of polluting industries / activities not complying with Environmental standards in last 5 years | Environmental Compensation levied in lakhs | Environmental Compensation amount recovered in lakhs |
|---|---|---|---|---|---|---|---|
| GRAND TOTAL | | | 3892 | 1536 | 5302 | 59285.675 | 1251.32 |

ANNEXURE-XIA


# Pollution Control Board:: Assam
## Bamunimaidam; Guwahati-21
(Department of Environment & Forests :: Government of Assam)
Phone: 0361-2652774 & 2550258; Fax: 0361-2550259
Website: www.pcbassam.org


NO.WB/LB-306/2017-18/259 Dated Guwahati the 27th January'2020.

To

Dr. P. K. Gupta
"Addl. Director & Div. Head IPC –VII
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar, Delhi – 110032.

**Sub: Compliance of Hon'ble NGT Order dated 14.11.2019 in the matter of O.A 1038/2018-reg.**

**Ref: i) CPCB/IPC-VII/CEPI/NGT order/2019/8830, dtd. 19/11/2019**

**ii) No. APCB/ROG/G-01/T-06/19-20/54, dtd. Guwahati the 24th January'2020.**

Sir,

With reference to the above subject, I have the honour to submit the details action taken report including no. of identified polluters in polluted industrial areas, the extent of closure of polluting activities, the extent of environmental compensation recovered as per the format A and B. The Board is planning to engage IIT Guwahati for assessing the cost of restoration of damage to the environment of Byrnihat (Assam).

This is for your information and necessary action.

Yours Sincerely

Member Secretary (I/C).

**Enclosed: As stated.**

NO.WB/LB-306/2017-18/259-A 2991 Dated Guwahati the 27th January'2020.

Copy to:

1. P.A to the Chairman, PCBA for kind appraisal of the honorable Chairman.
2. The Member Secretary, Central pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi – 110032.
3. I/C Lab, PCBA for favour of information.
4. The Nodal Officer (legal), PCBA for information.

Member Secretary (I/C).

SES (Air) & Nodal officer (CEPI) 24.01.20

Mr P. Das, AEE 24/01/2020

REGIONAL OFFICE: GUWAHATI-I
POLLUTION CONTROL BOARD: ASSAM
BAMUNIMAIDAM: GUWAHATI-21.

NO. APCB/ROG/G-01/T-06/19-20/54 Dated Guwahati, the 24th January, 2020.

To

The Addl. Chief Env. Engineer, (Z-II),
Head Office,
Pollution Control Board, Assam,
Bamunimaidam, Guwahati-21, Kamrup (M).

Sub: Submission of Compliance of Hon'ble NGT order on 14.11.19 in the matter of O.A. 1038/2019-Reg.

Ref: i. H.O. Letter No. WB/G-1197/15-16/176 dtd. 23.12.2019.
ii. H.O. Letter No. WB/LB-306/17-18/190/2923 dtd. 17.01.2020.

Sir,

With reference to the above, please find herewith filled up formats A & B for your kind consideration. Further regarding the cost of restoration of damage to the Environment may be assessed by engaging IIT Guwahati as per suggestion of last VC of CPCB.

Enclosed: As stated.

Yours faithfully

(G. Bhuyan)
Sr. Environmental Engineer
Regional Office: Guwahati-I.

Memo NO. APCB/ROG/G-01/T-06/19-20/54-A Dated Guwahati, the 24th January, 2020.

Copy to:-

1. The Member Secretary, Pollution Control Board, Assam, Bamunimaidam, Guwahati-21, for favour of kind information.
2. I/C Laboratory, Head Office, Pollution Control Board, Assam, Bamunimaidam, Guwahati-21, for favour of kind information and necessary action.

(G. Bhuyan)
Sr. Environmental Engineer
Regional Office: Guwahati-I.

113

Format-A

Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial areas.

Name of SPCB/PCC:

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl.No. | Name of the Industrial Area | Type of Industrial Area (Severely polluted/Critically polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries non-complying with Environmental standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of ndustries to whom closure order issued |
| 1 | Byrnihat | Critically/Severely Polluted Areas | Red | Small | 12 | | | |
| | | | | Medium | 1 | | | |
| | | | | Large | 7 | 1 | 1 | |
| | | | Orange | Small | 11 | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Other Polluting Activities | CETP | | | | |
| | | | | TSDF | | | | |
| | | | | Others | list enclosed | | | |
| 2 | | | Red | Small | | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Orange | Small | | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Other Polluting Activities | CETP | | | | |
| | | | | TSDF | | | | |
| | | | | Others | | | | |

Format-B

Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas.

Name of SPCB/PCC:

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl.No. | Name of the Industrial Area | Type of Industrial Area (Critically/Severely Polluted Areas) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries non-complying with Environmental standards in last 5 years | Total amount of Environmental Compensation imposed in Lakhs | Total amount of Environmental Compensation received in Lakhs |
| 1 | Byrnihat | (Critically/ Severely Polluted Areas) | Red | Small | 12 | | Nil | Nil |
| | | | | Medium | 1 | | | |
| | | | | Large | 7 | 1 | | |
| | | | Orange | Small | 11 | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Other Polluting Activities | CETP | | | | |
| | | | | TSDF | | | | |
| | | | | Others | list enclosed | | | |
| 2 | | | | | | | | |
| | | | | | | | | |
| | | | | | | | | |
| | | | | | | | | |
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| | | | | | | | | |
| | | | | | | | | |
| | | | | | | | | |

List of Industries in Critical Area, Byrnihat

| Sl.No. | Name & Address of the Unit | Category | Consent Status |
|---|---|---|---|
| 1 | Purbanchal Cement Ltd. Sarutari, Byrnihat, 14th Mile, G.S. Road, Kamrup. | Red (Large) | CTO Up to 2020. |
| 2 | JK Avtar Pvt. Ltd. Unit-II, Byrnihat, Dist. Kamrup, Assam, Pin-793101 | Red (Large) | CTO Up to 2020. |
| 3 | JSB Cement LLP, 12th mile, Ambher, Jorabat, Kamrup. | Red (Large) | CTO Up to 2019. Closed by CPCB. |
| 4 | Vinayak Cement, Sarutari, Byrnihat, Sonapur, Kamrup. | Red (Medium) | CTO Up to 2020. |
| 5 | Shivshakti Cements, 15th mile, G.S. Road, Byrnihat, Kamrup. | Red (Large) | Closed. |
| 6 | K.R. Associates (Cement), Ambher, 12th Mile, Jorabat, Sonapur, Kamrup (M) | Red (Large) | CTO Up to 2020. |
| 7 | Vinayak Energy, 12th Mile, Jorabat. | Red (Small) | CTO Up to 2020. |
| 8 | Sri Shyam Carbon Company, 12th Mile, Ambher, Jorabat. | Red (Small) | CTO Up to 2020. |
| 9 | Radha Coke Product (P) Ltd. 12th Mile, Jorabat. | Red (Small) | CTO Up to 2019. |
| 10 | Balaji Coke Industries, 15th Mile, Byrnihat. | Red (Small) | CTO Up to 2018. |
| 11 | Global Coke Products, 12th Mile, Ambher, Jorabat. | Red (Small) | CTO Up to 2020. |
| 12 | Pride Coke (P) Ltd. 12th Mile, Ambher, Jorabat. | Red (Small) | CTO Up to 2020. |
| 13 | R.P.G. Coke Products, 15th Mile, Byrnihat. | Red (Small) | CTO Up to 2020. |
| 14 | R.P. Associates (P) Ltd. Ambher, Jorabat. | Red (Large) | CTO Up to 2020. |
| 15 | Jal Coke Company, Burni, Byrnihat. | Red (Small) | CTO Up to 2020. |
| 16 | G.M. Coke Industries, 15th Mile, Byrnihat. | Red (Small) | CTO Up to 2020. |
| 17 | M.G.T. Motors, Jorabat, Kamrup(M). | Orange (Small) | CTO Up to 2020. |

Red (L) = 6 ; (S) : 9 ; (M) : 1

Orange (S) = 1

116.

## List of Industries in Critical Area in Byrnihat

| Sl. No. | Name & Address of Industry | Category | | Consent Status |
|---|---|---|---|---|
| | | Large/Small/Medium | Red/Orange | |
| 18 | Hiland Infratech, Sarutari, Bournigaon, Byrnihat | Small | Red | CTO for 2019-20 under process |
| 19 | Royal Industries, 15th Mile, Byrni | Small | Red | Not in operating condition |
| 20 | Kamakhya Power Solution, 15th Mile, Byrnihat | Small | Red | CTO granted till 31.03.2020 |
| 21 | Superlite AAC Block Industries, Sarutari, 14th Mile, Sonapur | Large | Red | CTO granted till 31.03.2020 |
| 22 | R.S.H. Agro Products, Ambher, 12th Mile, Jorabat | Small | Orange | CTO granted till 31.03.2020 |
| 23 | Yashvi Industries Pvt. Ltd., Maragdola, Sarutari, 14th Mile, Byrnahat, Sonapur | Small | Orange | CTO granted till 31.03.2020 |
| 24 | Bellefonds, Ambher, 12th Mile, Jorabat | Small | Orange | CTO granted till 31.03.2020 |
| 25 | R.B.C. Brick Industry, Bournigaon, Byrnihat | Small | Orange | CTO granted till 31.03.2020 |
| 26 | Das Brick Industry, Bournigaon, Byrnihat | Small | Orange | CTO granted till 31.03.2020 |
| 27 | J.S.B. Entrade, Pvt. Ltd., Unit-II, Ambher, 12th Mile, Jorabat | Small | Orange | CTO granted till 31.03.2020 |
| 28 | Navya Agro Products Pvt. Ltd., Ambher, 12th Mile, Jorabat | Small | Orange | CTO granted till 31.03.2020 |
| 29 | J.K. Avtar, Pvt. Ltd., 15th Mile, Byrnihat | Small | Orange | CTO granted till 31.03.2020 |
| 30 | Pride Coke Pvt. Ltd., Unit-II, 12th Mile, Jorabat | Small | Orange | CTO granted till 31.03.2020 |
| 31 | Superlite Solution, Sarutari, 14th Mile, Sonapur | Small | Orange | CTO granted till 31.03.2020 |



Red (L) : 1, (S) : 3

Orange : 10 (S)

## List of other polluting activities

| Sl.No. | Name & Address of the Unit |
|---|---|
| 1 | Warehouse, 12th mile, Ambher, Jorabat, Kamrup. |
| 2 | Warehouse, 12th mile, Ambher, Jorabat, Kamrup. |
| 3 | Warehouse, 12th mile, Ambher, Jorabat, Kamrup. |
| 4 | Warehouse, 12th mile, Ambher, Jorabat, Kamrup. |
| 5 | There are huge numbers of Heavy vehicles for carrying raw materials and final products of the industries and warehouses. |
| 6 | Lands sliding and earth cutting leading to emission of particulate matter in huge quantity. |

ANNEXURE-XI B

# BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, Patliputra Industrial Area, P.O.-Sadakat Ashram, Patna–800010
EPABX–0612-2261250/2262265, Fax–0612-2261050

Ref. No. Patna, dated-

From,

Alok Kumar, IFS,
Member Secretary.

To,

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.

Sub:-**Compliance of directions of order of the Hon'ble NGT dated-10.07.2019, 23.08.2019 and 14.11.2019 in O.A. No. 1038/2018 in the matter of News item published in "The Asian Age" authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels".**

Sir,

Please find enclosed herewith information and compliance report on the directions of order of the Hon'ble NGT dated-0.07.2019, 23.08.2019 and 14.11.2019 in O.A. No. 1038/2018 in the matter of News item published in "The Asian Age" authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels".

1. Action plan to maintain environmental quality and to bring down Comprehensive Environmental Pollution Index (CEPI) of Hajipur Industrial Area, Dist-Vaishali (listed under Severely Polluted Area) is enclosed as **Annexure-I.**
2. Notification related with constitution of State Level Monitoring Committee (SLMC) and District Level Implementation Committee (DLIC) and proceeding of the SLMC meeting held on 03.01.2020 and 06.01.2020 is enclosed as **Annexure-II.**
3. Dully filled up format A and B provided by CPCB on status of prohibition/ closure/environmental compensation in CPA/SPA.

Yours faithfully,

Encl: As above.

Sd/-
(Alok Kumar)
Member Secretary.

Memo no. B-395 Patna, dated-24/1/2020

Copy to Sri P.K. Gupta, Additional Director & Division Head-IPC-VII, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110 032 for information and necessary action.

24/1/20

(Alok Kumar)
Member Secretary.

Format-A

Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial areas.

Name of SPCB/PCC: BIHAR STATE POLLUTION CONTROL BOARD, PATNA

| I | II | III | IV | V | VI | VII | VII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of Industrial area | Type of Industrial area (Severely Polluted/ Critically Polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries Not-complying with Environmental Standards | No. of Industries closed down based on direction issued | Attach separate sheet with list of industries to whom closure order issued |
| 1. | Hajipur Industrial Area, Vaishali | SPI | Red | Small | 05 | | • Closure directions have been issued to 57 units.<br>• This includes 15 units, which were found closed during inspection. They have been directed not to resume operation till further permission is obtained from the Board. **(Enclosures attached)** | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Orange | Small | 53 | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Other Polluting Activities | Small | 99 | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |

Format-B

Status of Environmental Compensation recovered as per Hon' ble NGT Order in Critically/Severely Polluted Industrial Areas.
Name of SPCB/PCC: BIHAR STATE POLLUTION CONTROL BOARD, PATNA

| I | II | III | IV | V | VI | VII | VII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of Industrial area | Type of Industrial area (Severely Polluted/ Critically Polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries Not-complying with Environmental Standards in 5years | Total amount of Environmental compensation imposed in Lakhs | Total amount of Environmental compensation received in Lakhs |
| 1. | Hajipur Industrial Area, Vaishali | SPI | Red | Small | 05 | | NA | NA |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Orange | Small | 53 | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Other Polluting Activities | Small | 99 | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |

Note: 1. Separate list of industries to whom Environmental Compensation with amount imposed and received may be provided.
2. Cost of restoration of the damage to the environment of each CPA/SPA may be provided.

| Sl.No. | Name of Industries with Address | Closure Direction Issued Vide |
|---|---|---|
| 1 | Sri Jagannath Rai,<br>M/s. Bala Jee Agro Exim & Cold Storage Pvt. Ltd.<br>Plot No.-B-67, 68(P), Hajipur Industrial Area,<br>Dist.-Vaishali-844102 | 746/23.01.2020 |
| 2 | Sri Umesh Rai,<br>M/s Bambhole Idustries.<br>Plot No.- B-67, 68(P), (Inside boundary of M/S Bala Jee Agro Exim & Cold Storage Pvt. Ltd.) Hajipur Industrial Area, Dist.-Vaishali-844102 | 747/23.01.2020 |
| 3 | Smt. Abhilasha Kumari,<br>M/s Nandita Poultry Integraters Pvt. Ltd., Plot No.-B-64,65,37 (P), Hajipur Industrial Area,<br>Dist.-Vaishali-844102 | 748/23.01.2020 |
| 4 | Smt. Kamala Devi Sharma,<br>M/S Jayanti Industries,<br>PlotNo.-D-12,13,14,15, Hajipur Industrial Area,<br>Dist.-Vaishali -844102 | 749/23.01.2020 |
| 5 | Sri Chandan Kumar,<br>M/s Panna lal Agro Product P.Ltd.,<br>Plot No.-D-1(P), D-2, Hajipur Industrial Area,<br>Dist.-Vaishali -844102 | 750/23.01.2020 |
| 6 | Smt. Shudha Sangam,<br>M/s Bardhan Hume Pipe,<br>Land between Ganga Agro Product & Ponds, Hajipur Industrial Area,<br>Vaishali, Dist.-Vaishali-844102 | 751/23.01.2020 |
| 7 | Sri Ashok Jha,<br>M/s Ashok Industries<br>Plot No.-D-23, Hajipur Industrial Area, Vaishali,<br>Dist.-Vaishali -844102 | 752/23.01.2020 |
| 8 | Sri Prem Mittal,<br>M/s Addaux Wood, Diggi Kala, Hajipur (Near M/s-Fantacy Drug Pvt. Ltd., Plot No.-C-66 to 69 & D-33 to 36, Hajipur Industrial Area, Vaishali,<br>Dist. Vaishali -844102 | 753/23.01.2020 |
| 9 | Sri Subash Kumar,<br>M/s Samson Electro Control, Plot No.-D-30(P), Hajipur Industrial Area, Vaishali,<br>Dist.-Vaishali -844102 | 754/23.01.2020 |
| 10 | Sri Govind Rao,<br>M/s Uimay Steel Craft, Plot No.-D-27,28,29, Hajipur Industrial Area, Vaishali,<br>Dist. Vaishali -844102 | 755/23.01.2020 |
| 11 | Sri Sanjiv Kumar,<br>M/s S.K. Plastic, Diggi Kala,<br>(Near M/S Biscomman Mahua Co-operative Cold Storage, Plot No.-C-77,78,D-69 to 80, Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102 | 756/23.01.2020 |
| 12 | Sri Santosh Kumar Ray,<br>M/s Krishna Plastic, Diggi Kala, (Near M/S Biscomman Mahua Co-operative Cold Storage, Plot No.-C-77,78, D-69 to 80, Hajipur Industrial Area, Vaishali.<br>Dist.-Vaishali -844102 | 757/23.01.2020 |
| 13. | Sri Ranjan Kumar,<br>M/s R.M.R.Chemical,<br>Plot No.A-2 (P), Hajipur Industrial Area, Vaishali,<br>Dist.-Vaishali -844102 | 758/23.01.2020 |

| | | |
|---|---|---|
| 14 | Sri Santosh Kumar,<br>M/s Richu Fabrication,<br>Diggi Kala, Hajipur. (Near M/S R.D. Thermo Plast,<br>Plot No.-C-83, Hajipur Industrial Area, Vaishali,<br>Dist.-Vaishali -844102 | 759/23.01.2020 |
| 15 | Smt. Kumari Meena Singh,<br>M/s Quality Industries,<br>Plot No.C-84, Hajipur Industrial Area, Vaishali,<br>Dist.-Vaishali -844102 | 760/23.01.2020 |
| 16 | Sri Anup Kumar Verma,<br>M/s Rohit Industries,<br>Plot No. C-1(P), D-83, Hajipur Industrial Area,<br>Vaishali, Dist.-Vaishali -844102 | 761/23.01.2020 |
| 17 | Sri Maroranjan Singh,<br>M/s Shree Mataji Plastic Industry,<br>Diggi Kala, Hajipur. (Near M/s Sona Biscuits Ltd.,<br>Plot No. D-3, G-1, Hajipur Industrial Area,<br>Vaishali, Dist.-Vaishali -844102 | 752/23.01.2020 |
| 18 | Sri Narayan Das Rathi,<br>M/s Sri Sri Baladee Food Products,<br>Plot No.D-11,12, Hajipur Industrial Area, Vaishali,<br>Dist.-Vaishali -844102 | 763/23.01.2020 |
| 19 | Sri Bashukinath,<br>M/s Baba Chemical,<br>Plot No. D-13, Hajipur Industrial Area, Vaishali,<br>Dist.-Vaishali -844102 | 764/23.01.2020 |
| 20 | Sri Pramod Kumar,<br>M/s Shivani Food Products,<br>Dhanauti, Ishupur, Opps. Hajipur Industrial area,<br>Vaishali, Dist.-Vaishali -844102 | 765/23.01.2020 |
| 21 | Dr. Arvind Kumar,<br>M/s Boric Research Lab,<br>Plot No.C-44(P), 45(P), Hajipur Industrial Area,<br>Vaishali Dist.-Vaishali -844102 | 766/23.01.2020 |
| 22 | Md. Haider Ali,<br>M/s Indiflow,<br>Khata No.-160, Kheshra No.- 46,49, Diggi Kala,<br>(Near M/S Biscomman Mahua Co-operative Cold<br>Storage, Plot No.-C-77,78, D-69 to 80, Hajipur<br>Industrial Area, Vaishali,<br>Dist.-Vaishali -844102 | 767/23.01.2020 |
| 23 | Sri Prakash Jha,<br>M/s Bihar Healthcare Pvt. Ltd.,<br>Plot No.A-2, Hajipur Industrial Area, Vaishali,<br>Dist.-Vaishali -844102 | 768/23.01.2020 |

# BIHAR STATE POLLUTION CONTROL BOARD, PATNA

***•Closure direction issued to 15 units, which were found closed during inspection. They have been directed not to resume operation till further permission is obtained from the Board.***

| Sl. No. | Name and Address of Industry | Occupier/ Incharge |
|---|---|---|
| 1 | M/S Patliputra Paper Pvt.Ltd., Plot No.- D-16, 17, Hajipur Industrial Area, Vaishali | |
| 2 | M/S H.K. Polymers, Plot No.-D-30(P), Hajipur Industrial Area, Vaishali | Sri Kanishka Jayswal |
| 3 | M/S Dayal Product Pvt.Ltd., Dal Division, Plot No.-D-31,32,C-45(P),90, Hajipur Industrial Area, Vaishali | Sri Santlal Singh |
| 4 | M/S Amrapali Cement (P) Ltd., Plot No.C-53(P),54(P) [C-62,63,64(P)], Hajipur Industrial Area, Vaishali | Sri J.P. Sinha |
| 5 | M/S Pasupati Cold Storage Pvt. Ltd., Plot No.B-1(P),76,77, B-2, Hajipur Industrial Area, Vaishali | Sri Sanjay Kumar |
| 6 | M/s A – 1 System, Plot No.B-81,32,12,11& A-1, Hajipur Industrial Area, Vaishali | Sri Arun Kumar Agrawal |
| 7 | M/s Lark Peu Juta Factory, (Near M/S Amrapali Food (P) Ltd. Plot No.B-5,6,7, Hajipur Industrial Area, Vaishali | |
| 8 | M/S Sushila Chemical, Plot No.A-3,4, Hajipur Industrial Area, Vaishali | |
| 9 | M/S Das Homeo Laboratories, Plot No. C-9, Hajipur Industrial Area, Vaishali | Smt Savita Das |
| 10 | M/s Hailstrom Foods Private Limited. Plot No. C- 19& 20, Hajipur Industrial Area, Vaishali | Sri William R. Kumar |
| 11 | M/s Pratibha Printer & Stationary Industry, Diggi Kala, Hajipur. (Near M/S Sona Biscuits Ltd., Plot No. D-3, G-1, Hajipur Industrial Area, Vaishali) | |
| 12 | M/S Fun Choice, Plot No. B-67,68(P), Hajipur Industrial Area, Vaishali | Sri Ramesh Kumar |
| 13 | M/s Savitri Industries, Plot No. B-87(P), Hajipur Industrial Area, Vaishali | Smt Savitri Devi |
| 14 | M/s Royal Menucone Pvt. Ltd., Plot No. B-87(P), Hajipur Industrial Area, Vaishali | Sri Arun Kumar Singh |
| 15 | M/s Saraogi Oxyzen Pvt. Ltd., Plot No. B-9, 69,70, C-23(P), 31, Hajipur Industrial Area, Vaishali | Sri Kailash Jain |

ANNEXURE-XI C

Email JHARKHAND pkgupta.cpcb@nic.in

**Status of industries in severely & critically polluted industrial area and Environmental Compensation thereof in light of Hon'ble NGT order dated- 14.11.2019 in the matter of O.A. 1038/2019-reg.**

**From :** JSPCB RANCHI <ranchijspcb@gmail.com> Wed, Feb 12, 2020 09:34 PM

**Subject :** Status of industries in severely & critically polluted industrial area and Environmental Compensation thereof in light of Hon'ble NGT order dated- 14.11.2019 in the matter of O.A. 1038/2019-reg. 1 attachment

**To :** PK GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>

Dear Sir,

Please find enclosed herewith the attachment for your kind perusal and necessary action please.

Jharkhand State Pollution Control Board

Dhurwa Ranchi. (Head Office)

**JHARKHAND STATUS.pdf**
121 KB

for n/a pl

13/2/2020

SB (Media)

**Format - A**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of the Industrial area | Type of Industrial Area (Critically polluted/Severely Polluted) | Industrial Category | Scale of Operation | Total no. of Industries | No. of Industries not complying with Environmental Standards | No. of industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1 | Hazaribagh (Morangi, Marhand) | Severely Polluted | Red | Small | 8 | Nil | Nil | NA |
| | | | | Medium | 2 | Nil | Nil | NA |
| | | | | Large | Nil | Nil | Nil | NA |
| | | | Orange | Small | 1 | Nil | Nil | NA |
| | | | | Medium | Nil | Nil | Nil | NA |
| | | | | Large | Nil | Nil | Nil | NA |
| | | | Other Polluting Activities | CETP | Nil | Nil | Nil | NA |
| | | | | TSDF | Nil | Nil | Nil | NA |
| | | | | Others | Nil | Nil | Nil | NA |
| 2 | Ramgarh (Ramgarh Block) | Severely Polluted | Red | Small | 43 | Nil | Nil | NA |
| | | | | Medium | 2 | Nil | Nil | NA |
| | | | | Large | 5 | Nil | Nil | NA |
| | | | Orange | Small | 29 | Nil | Nil | NA |
| | | | | Medium | 2 | Nil | Nil | NA |
| | | | | Large | Nil | Nil | Nil | NA |
| | | | Other Polluting Activities | CETP | Nil | Nil | Nil | NA |
| | | | | TSDF | Nil | Nil | Nil | NA |
| | | | | Others | Nil | Nil | Nil | NA |

Abhinav Kr Sinha.

126.

**Format - B**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of the Industrial area | Type of Industrial Area (Critically polluted/Severely Polluted Areas) | Industrial Category | Scale of Operation | Total no. of Industries | No. of Industries non complying with Environmental Standards in last 5 years | Total amount of Environmental Compensation imposed in lakhs | Total amount of Environmental Compensation received in lakhs |
| 1 | Hazaribagh (Morangi, Marhand) | Severely Polluted Area | Red | Small | 8 | Nil | Nil | NA |
| | | | | Medium | 2 | Nil | Nil | NA |
| | | | | Large | Nil | Nil | Nil | NA |
| | | | Orange | Small | 1 | Nil | Nil | NA |
| | | | | Medium | Nil | Nil | Nil | NA |
| | | | | Large | Nil | Nil | Nil | NA |
| | | | Other Polluting Activities | CETP | Nil | Nil | Nil | NA |
| | | | | TSDF | Nil | Nil | Nil | NA |
| | | | | Others | Nil | Nil | Nil | NA |
| 2 | Ramgarh (Ramgarh Block) | Severely Polluted Area | Red | Small | 43 | Nil | Nil | NA |
| | | | | Medium | 2 | Nil | Nil | NA |
| | | | | Large | 5 | Nil | Nil | NA |
| | | | Orange | Small | 29 | Nil | Nil | NA |
| | | | | Medium | 2 | Nil | Nil | NA |
| | | | | Large | Nil | Nil | Nil | NA |
| | | | Other Polluting Activities | CETP | Nil | Nil | Nil | NA |
| | | | | TSDF | Nil | Nil | Nil | NA |
| | | | | Others | Nil | Nil | Nil | NA |

Abhinav Kr Sinha.

127,

Format -A

**Status of prohibition/ Closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial areas.**

**Name of SPCB/PCC : J.S.P.C. Board, Regional Office, Jamshedpur**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of the Industrial area | Type of Industrial area (Severely polluted/Critically Polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not-complying with Environmental Standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1 | | Saraikela (Adityapur-Gamharia) | Red | Small | 1 | Nil | Nil | N.A. |
| | | | | Medium | 13 | Nil | Nil | N.A. |
| | | | | Large | 12 | Nil | Nil | N.A. |
| | | | Orange | Small | 140 | Nil | Nil | N.A. |
| | | | | Medium | 28 | Nil | Nil | N.A. |
| | | | | Large | Nil | Nil | Nil | N.A. |
| | | | Other Polluting Activities | CETP | 1 | Nil | NIL | N.A. |
| | | | | TSDF | Nil | N.A. | N.A. | N.A. |
| | | | | Others | Nil | N.A. | N.A. | N.A. |
| 2 | | | Red | Small | | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Orange | Small | | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |
| | | | Other Polluting Activities | CETP | | | | |
| | | | | TSDF | | | | |
| | | | | Others | | | | |

128

Format -B

**Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/ Severely Polluted Industrial Areas**

**Name of SPCB/PCC : J.S.P.C. Board, Regional Office, Jamshedpur**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of the Industrial area | Type of Industrial area (Severely polluted/Critically Polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not-complying with Environmental Standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1 | | Saraikela (Adityapur-Gamharia) | Red | Small | Nil | | | |
| | | | | Medium | Nil | | | |
| | | | | Large | Nil | | | |
| | | | Orange | Small | Nil | | | |
| | | | | Medium | Nil | | | |
| | | | | Large | Nil | | | |
| | | | Other Polluting Activities | CETP | Nil | | | |
| | | | | TSDF | Nil | | | |
| | | | | Others | Nil | | | |
| 2 | | | | | | | | |
| | | | | | | | | |
| | | | | | | | | |
| | | | | | | | | |
| | | | | | | | | |
| | | | | | | | | |

**No Environmental Compensation recovered at R.O. Level.**

Note : 1 Separate list of industries to whom Environmental Compensation with amount imposed and received may be provided

2 Cost of restoration of the damage to the environmental of each CPA/ SPA may be provided.

129

ANNEXURE-XID

EPABX : 2561909/2562847
E-mail: paribesh1@ospcboard.org
Website: www.ospcboard.org

# STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST & ENVIRONMENT, GOVERNMENT OF ODISHA]
Paribesh Bhawan, A/118, Nilakantha Nagar, Unit – VIII
Bhubaneswar – 751 012, INDIA

No.: 1069 / IND-II-Misc-89(Vol-III) Dt. 29.01.2020 /

Email: ipc7.cpcb@gov.in

To

The AD & Div Head, IPC-VII
Central Pollution Control Board.
Paribesh Bhawan, East Arjun Nagar,
Delhi- 110032

**Sub: Compliance of Hon'ble NGT Order Dt. 14-11-2019 in the matter of OA 1038/2018-reg**

**Ref: CPCB Letter dtd. 19-11-2019 and 10-01-2020**

Sir,

With reference to the above, the report by SPC Board, Odisha in prescribed format, for complying the directions of Hon'ble NGT order dated 14-11-2019 in the matter of OA No-1038/2018 is enclosed for information.

Yours faithfully,

29/01/2020
Member Secretary

**Encl: As above**

## Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely and Critically polluted industrial areas

**Name of SPCB/PCC : State Pollution Control Board, Odisha**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **Sl.No.** | **Name of the Industrial Area** | **Type of Industrial area (severely polluted/critically polluted)** | **Industrial category** | **Scale of operation** | **Total No. of industries** | **No. of industries not-complying with Environmental standards** | **No. of industries closed down based on closure direction issued** | **Attach a separate sheet with list of industries to who closure order issued** |
| 1. | IB VALLEY | Severely Polluted Area<br><br>CEPI- 66.35 | Red | Small | 0 | 0 | 0 | Not applicable |
| | | | | Medium | 01 | 0 | 0 | Not applicable |
| | | | | Large | 13 | 0 | 0 | Not applicable |
| | | | Orange | Small | 12 | 0 | 0 | Not applicable |
| | | | | Medium | 01 | 0 | 0 | Not applicable |
| | | | | Large | 0 | 0 | 0 | Not applicable |
| | | | Other Polluting Activities | CETP | **0** | 0 | 0 | Not applicable |
| | | | | TSDF | 0 | 0 | 0 | Not applicable |
| | | | | Others | 0 | 0 | 0 | Not applicable |
| 2. | PARADEEP | Severely Polluted Area<br><br>CEPI-60.61 | Red | Small | 0 | 0 | 0 | Not applicable |
| | | | | Medium | 0 | 0 | 0 | Not applicable |
| | | | | Large | 16 | 0 | 0 | Not applicable |
| | | | Orange | Small | 31 | 0 | 0 | Not applicable |
| | | | | Medium | 0 | 0 | 0 | Not applicable |
| | | | | Large | 0 | 0 | 0 | Not applicable |
| | | | Other Polluting activities | CETP | 0 | 0 | 0 | Not applicable |
| | | | | TSDF | 0 | 0 | 0 | Not applicable |
| | | | | Others | 0 | 0 | 0 | Not applicable |

## Status of Environmental compensation recovered as per Hon'ble NGT order in Critically/Severely Polluted Industrial Areas

**Name of SPCB/PCC: State Pollution Control Board, Odisha**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl.No. | Name of the Industrial Area | Type of Industrial area (Critically/ severely polluted Areas) | Industrial category | Scale of operation | Total No. of industries | No. of industries not-complying with Environmental standards in last 5 years | Total amount of environmental compensation imposed in Lakhs | Total amount of Environmental compensation received in Lakhs |
| 1. | IB VALLEY | Severely Polluted Area<br><br>CEPI- 66.35 | Red | Small | 0 | 0 | 0 | 0 |
| | | | | Medium | 01 | 0 | 0 | 0 |
| | | | | Large | 13 | 04 | 400 | 0 |
| | | | Orange | Small | 12 | 0 | 0 | 0 |
| | | | | Medium | 01 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 |
| | | | Other Polluting Activities | Small | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 |
| 2. | PARADEEP | Severely Polluted Area<br><br>CEPI-60.61 | Red | Small | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 |
| | | | | Large | 16 | 05 | 700 | 0 |
| | | | Orange | Small | 31 | 05 | 125 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 |
| | | | Other Polluting activities | CETP | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | Others | 0 | 0 | 0 | 0 |

ANNEXURE-XI-E

West Bengal Pollution Control Board
*(Department of Environment, Government of West Bengal)*
Paribesh Bhawan, Bldg. 10A, Block I.A
Sector III, Bidhannagar, Kolkata 700 106
Tel: 2335-6730, 2335-9088/7428/8211/6731/0261/8861
Fax: (0091) (033) 2335-2813

Memo No. 745 -379/WPB/O&E/2019

Date 24/01/2020

To,
**The AD & Div. Head, IPC-VII**
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi-110032

**Kind Attention – Shri P.K.Gupta, AD & Div. Head, IPC-VII**

**Sub:** Action taken report including no. of identified polluters in polluted industrial areas for Complying directions of Hon'ble NGT Order dated 14.11.2019 in the matter OA No. 1038/2018- reg.

**Ref:** Your letter vide memo no. CPCB/IPC-VII/CEPI/NGT Order/2019/8817 dt 19.11.2019

Sir,
Enclosed pleased find herewith the action taken Report including no. of identified polluters in polluted industrial areas, closure of polluting industries, environmental compensation recovered etc as per format A & B provided in Pollution Industrial Area (PIA) of non-complying industries in West Bengal( Durgapur, Bandel, Howrah, Haldia & Asansol) for the period after 10.07.2019 to till date in compliance with the order of Hon'ble NGT, Principle Bench, New Delhi (O.A. No. 1038/2018) dated 14.11.2019.

Yours faithfully,

Enclo.: As Stated

**Chief Engineer**
**Operation & Execution Cell**
**West Bengal Pollution Control Board**



Scanned by CamScanner

Format- A

**Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically**

**Name of SPCB/PCC: WEST BENGAL POLLUTION CONTROL BOARD**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl No. | Name of the Industrial area | Type of Industrial area (Severely polluted/Critically polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not – complying with Environmental standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued. |
| 1. | Durgapur | Severely Polluted Area | Red | Small | 25 | 0 | 0 | List attached |
| | | | | Medium | 8 | 0 | 0 | |
| | | | | Large | 33 | 03 | 03 | |
| | | | Orange | Small | 70 | 0 | 0 | 0 |
| | | | | Medium | 04 | 0 | 0 | 0 |
| | | | | Large | 03 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | Nil | - | - | - |
| | | | | TSDF | Nil | - | - | - |
| | | | | Others(STPs) | 04 | - | - | - |
| 2. | Bandel | Severely Polluted Area | Red | Small | 02 | 0 | 0 | List attached |
| | | | | Medium | 0 | 0 | 0 | |
| | | | | Large | 03 | 0 | 0 | |
| | | | Orange | Small | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | Nil | - | - | - |
| | | | | TSDF | Nil | - | - | - |
| | | | | Others(STP) | 01 | - | - | - |

134.

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl No. | Name of the Industrial area | Type of Industrial area (Severely polluted/Critically polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not – complying with Environmental standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued. |
| 3. | Howrah | Severely Polluted Area | Red | Small | 144 | 10 | 10 | List attached |
| | | | | Medium | 02 | 0 | 0 | |
| | | | | Large | 09 | 0 | 0 | |
| | | | Orange | Small | 227 | 04 | 04 | List attached |
| | | | | Medium | 12 | 0 | 0 | |
| | | | | Large | 0 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | Nil | - | - | - |
| | | | | TSDF | Nil | - | - | - |
| | | | | Others | Nil | - | - | - |
| 4. | Haldia | Polluted Industrial Area ( CEPI score- 45.72 < 60.00 | Red | Small | 01 | 0 | 0 | List attached |
| | | | | Medium | 04 | 0 | 0 | |
| | | | | Large | 37 | 03 | 03 | |
| | | | Orange | Small | 20 | 0 | 0 | 0 |
| | | | | Medium | 5 | 0 | 0 | 0 |
| | | | | Large | 4 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | Nil | - | - | - |
| | | | | TSDF | 1 | 0 | 0 | 0 |
| | | | | Others | Nil | - | - | - |

135

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl No. | Name of the Industrial area | Type of Industrial area (Severely polluted/Critically polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not complying with Environmental standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued. |
| 5. | Asansol | Polluted Industrial Area ( CEPI score- 55.03 < 60.00 | Red | Small | 02 | 02 | 02 | List attached |
| | | | | Medium | 0 | 0 | 0 | |
| | | | | Large | 21 | 0 | 0 | |
| | | | Orange | Small | 59 | 0 | 0 | 0 |
| | | | | Medium | 02 | 0 | 0 | 0 |
| | | | | Large | 02 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | Nil | - | - | - |
| | | | | TSDF | Nil | - | - | - |
| | | | | Others | Nil | - | - | - |

136.

Format-A ( Separate sheet as per column no. VII &IX)

**Closure orders issued by the Board from 10/07/2019 onwards**

| Sl. No. | Name And Address of the Industry | Date Of Closure | Suspension of closure order [The unit were non compliance due to failed in Env. Standard norms ( Ref.-VII)] | Remarks with closure order still in effect ( Ref.-IX) |
|---|---|---|---|---|
| | **Durgapur - Severely Polluted Area** | | | |
| 1. | M/s. Sharp Ferro Alloys Ltd. located at Nachan Road, Kamalpur, P.O.+ P.S.- Durgapur, Dist.- PaschimBardhaman, Pin-713204 | 31/08/2019 | Suspension order dated 23/09/2019 issued with imposition of EC Rs.39,19,681/- | The unit resumed production |
| 2. | C.P. Sponge Iron Pvt. Ltd. Raturia, P.O. Angadpur, P.S. Coke Oven, Dist. PaschimBardhaman, Pin. 713215 | 08/04/2019 | Suspension order dated 29/04/2019 issued with imposition of BG Rs.5,00,000/- | The unit resumed production. |
| 3. | M/s. Ma ChandiDurgalspat Ltd. Kankilal Avenue, P.O. Durgapur, P.S. Coke Oven, Dist. PaschimBardhaman, Pin. 713210 | 23/05/2019 | Suspension order dated 15/07/2019 issued with imposition of BG Rs.10,00,000/- | The unit resumed production. |
| | **HOWRAH- Jalan Industrial Complex ( Severely Polluted Area)** | | | |
| 4. | M/s. Rangoli Printing located at Jalan Industria Complex, Gate No. 1, Lane No. 3, P.O.- Begri, P.S.- Domjur, Dist.- Howrah, Pin-711 411 | 09/09/2019 | | Closure due to non-compliance |
| 5. | M/s. Abhishek Dyeing & Bleaching located at Jalan Industrial Park, Baniara, P.O.- Begri, P.S.- Domjur, Howrah- 711 411 | 28/12/2019 | | Closure due to non-compliance |
| 6. | M/s. SaviTrexim Pvt. Ltd. located at Jalan Industrial Park, Sankaridaha, P.O.- Begri, P.S.- Domjur, Dist.- Howrah, Pin-711 411 | 28/12/2019 | | Closure due to non-compliance |

137

| Sl. No. | Name And Address of the Industry | Date Of Closure | Suspension of closure order [The unit werenon compliance due to failed in Env. Standard norms ( Ref.-VII)] | Remarks with closure order still in effect ( Ref.-IX) |
|---|---|---|---|---|
| 7 | M/s. Skipper Ltd. (Unit-I) located at Jalan Industrial Complex, Jangalpur, P.O.- Andul-Mouri, P.S.- Sankrail, Dist.- Howrah, Pin- 711 302 | 09/09/2019 | Suspension order dated 14/09/2019 issued with imposition of BG Rs.5,00,000/- ( BG valid upto 30.09.2020) | The unit resumed production. |
| 8. | M/s. Barsha G.I. Concern located at Jalan Industrial Complex, P.O.- Bipannapara, P.S.- Domjur, Dist.-Howrah, Pin-7'1 411 | 09/09/2019 | Suspension order dated 24/10/2019 issued with imposition of BG Rs.50,000/- ( BG valid upto 03.12.2020) & EC of Rs.25,000/- | The unit resumed production. |
| | **HOWRAH- Bamungachi Industrial Area ( Severely Polluted Area )** | | | |
| 9. | Supreme Co. Pvt. Ltd. (Unit - II) South Chamrial, P.O. Chamrail, P.S. Liluah, Dist. Howrah, Pin. 711114 | 30/07/2019 | | Closure due to non-compliance |
| 10. | M/s. Carnation Industries Ltd. (Unit-I) located at 14/1, Station Road, P.O. & P.S.- Liluah, Dist.- Howrah, Pin-711 204 | 28/11/2019 | | Closure due to non-compliance |
| 11. | M/s. Premier Metal Products (Unit-2) located at 1/1, Jheel Road, P.O.- Salkia P.S.- Liluah, Dist.- Howrah, Pin-711 106 | 28/11/2019 | | Closure due to non-compliance |
| 12. | M/s. J. R. Galvanizers located at 1/H Jheel Road, P. O. & P.S.: Liluah, Howrah Pin – 711 106 | 28/11/2019 | | Closure due to non-compliance |
| 13. | ShriManojJaiswal located at (adjacent to the unit at 4/A F Road), Belgachia P.O. Dasnagar, P.S.: Liluah, Howrah, Pin- 711 105 | 28/11/2019 | | Closure due to non-compliance |

138.

| Sl. No. | Name And Address of the Industry | Date Of Closure | Suspension of closure order [The unit werenon compliance due to failed in Env. Standard norms ( Ref.-VII)] | Remarks with closure order still in effect ( Ref.-IX) |
|---|---|---|---|---|
| 14. | M/s. Sakshi Enterprise. 8, K.D Jalan Road, P.O.: Ghusuri, P.S.: Malipanchghara, Howrah. Pin- 711 107 | 28/11/2019 | | Closure due to non-compliance |
| 15. | M/s. S.P. Moulding located at 69, Dharmotola Road, P.O. Ghusuri, P.S. Malipanchghara, Howrah. Pin- 711 107 | 28/11/2019 | | Closure due to non-compliance |
| 16. | M/s. SSP Screen Works. 8. K.D.Jalan Road. P.O.: Ghusuri, P.S.: Malipanchghara, Howrah. Pin- 711 107 | 28/11/2019 | | Closure due to non-compliance |
| 17. | M/s Ganesh Udyog located at 9/1. RamdhanGhosh Lane. P.O-Belurmath. P.S-Belur, Dist-Howrah, Pin-711 202 | 08/01/2020 | | Closure due to non-compliance |
| | **ASANSOL – PIA** | | | |
| 18. | M/s Saraf S licates at Nimakalali Road , Vill& P.O-Barakar . P.S-Kulti. Dist.-PaschimBardhaman. Pin-713 324 | 30/07/2019 | | Closure due to non-compliance |
| 19. | M/s. Hanuman Cement Ltd. located at A-25, Kanyapur Industrial Estate, Kanyapur Link Road, P.O.- R.K. Mission, P.S.-Asansol(N), Dist.- PaschimBardhaman, Pin-713305 | 09/09/2019 | Suspension order dated 18/11/2019 issued with imposition of BG Rs.10,00,000/- & EC of Rs.2,00,000/- | The unit resumed production |

139.

| Sl. No. | Name And Address of the Industry | Date Of Closure | Suspension of closure order [The unit werenon compliance due to failed in Env. Standard norms ( Ref.-VII)] | Remarks with closure order still in effect ( Ref.-IX) |
|---|---|---|---|---|
| | HALDIA - PIA | | | |
| 20 | M/s. Shree Renuka Sugars, located at City Centre, PO- Debhog, Dist – PurbaMedinipur, Pin–721651, West Bengal | 14/12/2019 | As per CPCB direction during inspection of third party inspection, unit was not in operation.The unit has been issued closure order. | Closure (closed down unit) |
| 21 | M/s UPL Ltd.located at Durgachak, Haldia, P.O.-Durgachak, Dist.-PurbaMedinipur, Pin-721602 | 31/12/2019 | | Closure due to non-compliance |
| 22 | M/s. Lalbaba Seamless Tubes (P) Ltd. located at Kashberia, Bardhanyaghata, HPL Link Road, P.O.- Debhog, P.S.-Bhabanipur, Haldia, Dist.-PurbaMedinipur, Pin – 721 657 | 23/05/2019 | Suspension order dated 12/09/2019 issued with imposition of BG Rs.5,00,000/- & EC of Rs.10,00,000/ | The unit resumed production |

**Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas:-**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl No. | Name of the Industrial area | Type of Industrial area (Severely polluted/Critically polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries Non – complying with Environmental standards in last 5 years | Total amount of Environmental Compensation imposed in Lakhs | Total amount of Environmental Compensation received in Lakhs |
| | | | | | | List attached | List attached | List attached |
| 1. | Durgapur | Severely Polluted Area | Red | Small | 25 | | | |
| | | | | Medium | 08 | | | |
| | | | | Large | 33 | | | |
| | | | Orange | Small | 70 | | | |
| | | | | Medium | 04 | | | |
| | | | | Large | 03 | | | |
| | | | Other Polluting Activities | CETP | Nil | | | |
| | | | | TSDF | Nil | | | |
| | | | | Others(STPs) | 04 | | | |
| 2. | Bandel | Severely Polluted Area | Red | Small | 02 | | | |
| | | | | Medium | 00 | | | |
| | | | | Large | 03 | | | |
| | | | Orange | Small | 0 | | | |
| | | | | Medium | 0 | | | |
| | | | | Large | 0 | | | |
| | | | Other Polluting Activities | CETP | Nil | | | |
| | | | | TSDF | Nil | | | |
| | | | | Others(STP) | 01 | | | |

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl No. | Name of the Industrial area | Type of Industrial area (Severely polluted/Critically polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries Non – complying with Environmental standards in last 5 years | Total amount of Environmental Compensation imposed in Lakhs | Total amount of Environmental Compensation received in Lakhs |
| 3. | Howrah | Severely Polluted Area | Red | Small | 144 | List attached | List attached | List attached |
| | | | | Medium | 02 | | | |
| | | | | Large | 09 | | | |
| | | | Orange | Small | 227 | | | |
| | | | | Medium | 12 | | | |
| | | | | Large | 0 | | | |
| | | | Other Polluting Activities | CETP | Nil | | | |
| | | | | TSDF | Nil | | | |
| | | | | Others | Nil | | | |
| 4. | Haldia | Polluted Industrial Area ( CEPI score- 45.72 < 60.00 | Red | Small | 01 | | | |
| | | | | Medium | 04 | | | |
| | | | | Large | 37 | | | |
| | | | Orange | Small | 20 | | | |
| | | | | Medium | 5 | | | |
| | | | | Large | 4 | | | |
| | | | Other Polluting Activities | CETP | Nil | | | |
| | | | | TSDF | 1 | | | |
| | | | | Others | Nil | | | |



142

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl No. | Name of the Industrial area | Type of Industrial area (Severely polluted/Critically polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries Non – complying with Environmental standards in last 5 years | Total amount of Environmental Compensation imposed in Lakhs | Total amount of Environmental Compensation received in Lakhs |
| 5. | Asansol | Polluted Industrial Area ( CEPI score- 55.03 < 60.00 | Red | Small | 02 | List attached | List attached | List attached |
| | | | | Medium | 0 | | | |
| | | | | Large | 21 | | | |
| | | | Orange | Small | 59 | | | |
| | | | | Medium | 02 | | | |
| | | | | Large | 02 | | | |
| | | | Other Polluting Activities | CETP | Nil | | | |
| | | | | TSDF | Nil | | | |
| | | | | Others | Nil | | | |

**Note:** 1. Separate list of industries to whom Environmental Compensation with amount imposed and received may be provided.

2. Cost of restoration of the damage to the environment of each CPA/SPA may be provided.



143.

Format-B ( Separate sheet as per column no. VIII &IX)

Action taken Report in Pollution Industrial Area (PIA) of non-complying industries in West Bengal(Asansol, Durgapur, Bandel, Howrah & Haldia) for the period 10/07/2019 to till date in compliance with the order of Hon'ble NGT, Principle Bench, New Delhi (O.A. No. 1038/2018) dated 14.11.2019

| Sl. No. | Name and address of the unit | Date of action | Nature of action(Closure/Direction) [The unit were non compliance due to failed in Env. Standard norms ( Ref.-VII)] | Environmental Compensation imposed ( Ref.-VIII) | Environmental Compensation received ( Ref.-IX) |
|---|---|---|---|---|---|
| 1. | M/s Ma Chandi Durga Ispat Ltd. located at Kanjilal Avenue, P.O.: Durgapur, P.S.: Coke Oven, District: Paschim Bardhaman, Pin -713 210 | 23.05.2019 | Closure order issued | | |
| | | 15.07.2019 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.1000000/- dated15/07/2019 | - | |
| 2. | M/s. Impex Ferro Tech Ltd. located at Kadavita Dendua Road, P.O.- Kalyaneswari, P.S.- Kulti, Dist.- Paschim Bardhaman, Pin- 713 369 | 30/07/2019 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs. 1200000/- | - | |
| 3. | M/s. Eloquent Steel Pvt. Ltd. (formerly Hira Concast Ltd.) located at Vill.- Nakrajoria, P.O. & P.S.- Salanpur, Dist.- Paschim Bardhaman, Pin-713 357 | 30/07/2019 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs. 1000000/- | - | |
| 4 | Joycity Minerals Pvt. Ltd. Vill. Jemari, P.O. Basudevpur Jemari, P.S. Salanpur, Dist. Paschim Bardhaman, Pin. 713335 | 18/12/2019 | Closure order issued | - | |
| | | 15/01/2020 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.200000/- and Environmental Compensation(EC) amounting to Rs. 100000/- | Rs.1,00,000/- | Rs.1,00,000/- |

| Sl. No. | Name and address of the unit | Date of action | Nature of action(Closure/Direction) **[The unit were non compliance due to failed in Env. Standard norms ( Ref.-VII)]** | Environmental Compensation imposed **( Ref.-VIII)** | Environmental Compensation received **( Ref.-IX)** |
|---|---|---|---|---|---|
| 5. | M/s. Durgapur Steel Plant, SAIL located at P.O. & P.S.: Durgapur, Dist: Paschim Bardhaman, Pin-713203 | 14/08/2019 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.500000/- | - | - |
| 6 | NSPCL (NTPC-SAIL Power Co. Ltd.), Waria, CPP-II, DSP Complex, Durgapur Main Gate, P.O. & P.S. Durgapur, Dist. Paschim Bardhaman, Pin. 713203 | 10/01/2020 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.1200000/- and Environmental Compensation(EC) amounting to Rs. 700000/- | Rs.7,00,000/- | Not deposited |
| 7. | M/s. Almal Industries Pvt. Ltd. located at 48, X' Road, Belgachia, P.O.: Netajigarh, P.S.: Liluah, District: Howrah, Pin -711 108 | 20/08/2019 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs. 100000/- | - | - |
| 8. | M/s. The Durgapur Projects Ltd. located at P.O.- Durgapur, P.S.- Coke Oven, Dist.- Paschim Bardhaman, Pin – 713 201 | 18/09/2019 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.1000000/- and Environmental Compensation(EC) amounting to Rs. 500000/- | Rs.5,00,000/- | Rs.5,00,000/- |
| 9. | M/s. Lalbaba Seamless Tubes (P) Ltd. located at Kashberia, Bardhanyaghata, HPL Link Road, P.O.- Debhog, P.S.- Bhabanipur, Haldia, Dist.- Purba Medinipur, Pin – 721 657 | 23.05.2019 | Closure order issued | | |
| | | 12/09/2019 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.500000/- and Environmental Compensation(EC) amounting to Rs. 1000000/- | Rs.10,00,000/- | EC not deposited |

| Sl. No. | Name and address of the unit | Date of action | Nature of action(Closure/Direction) [The unit were non compliance due to failed in Env. Standard norms ( Ref.-VII)] | Environmental Compensation imposed ( Ref.-VIII) | Environmental Compensation received ( Ref.-IX) |
|---|---|---|---|---|---|
| 10. | Tata Steel Ltd. - Hooghly Met Coke Division. Patikhali. P.O. Haldia Oil Refinery. Dist. Purba Medinipur. Pin. 721606Tata Steel Ltd. - Hooghly Met Coke Division. Patikhali. P.O. Haldia Oil Refinery. Dist. Purba Medinipur. Pin. 721606 | 10/01/2020 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.1200000/- | - | - |
| 11. | M/s. Skipper Ltd. (Unit-I) located at Jalan Industrial Complex. Jangalpur. P.O.- Andul-Mouri. P.S.- Sankrail. Dist.- Howrah. Pin-711 302 | 09.09.2019 | Closure order issued | -- | |
| | | 14/09/2019 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs. 500000/- | -- | - |
| 12. | M/s. Sylvan Chemicals located at 40/1. A Road. Bamungachi. Salkia. Dist.- Howrah. Pin-711 106 | 18/09/2019 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.100000/- and Environmental Compensation(EC) amounting to Rs. 100000/- | Rs.1.00.000/- | Rs.1.00.000/- |
| 13. | M/s. Sharp Ferro Alloys Ltd. located at Nachan Road. Kamalpur. P.O.+ P.S.- Durgapur. Dist.- Paschim Bardhaman. Pin-713204 | 31/08/2019 | Closure order issued | -- | |
| | | 23/09/2019 | Direction issued with imposition Environmental Compensation(EC) amounting to Rs.39.19.681/- | Rs.39.19.681/- | Rs.39.19.681/- |
| 14. | M/s. Barsha G.I. Concern located at Jalan Industrial Complex. P.O.- Bipannapara. P.S.- Domjur. Dist.- Howrah. Pin-711 411 | 09/09/2019 | Closure order issued | | |
| | | 24/10/2019 | Direction issued with imposition of Bank Guarantee(B.G) amounting to Rs.50,000/- and Environmental Compensation(EC) amounting to Rs.25,000/- | Rs.25,000/- | Rs.25,000/- |

| Sl. No. | Name and address of the unit | Date of action | Nature of action(Closure/Direction) [The unit were non compliance due to failed in Env. Standard norms ( Ref.-VII)] | Environmental Compensation imposed ( Ref.-VIII) | Environmental Compensation received ( Ref.-IX) |
|---|---|---|---|---|---|
| 15. | Skipper Ltd. (Unit BCTL), Jalan Industrial Complex, Jangalpur, P.O. Argori, P.S. Sankrail, Dist. Howrah, Pin. 711411 | 12/02/2019 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.300000/- | - | - |
| 16. | Quality Processing Howrah Amta Road, Baltikuri, P.O. Baltikuri, P.S. Jagacha, Dist. Howrah, Pin. 711113 | 26/10/2019 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.25000/- | - | - |
| 17. | M/s. Hanuman Cement Ltd. located at A-25, Kanyapur Industrial Estate, Kanyapur Link Road, P.O.- R.K. Mission, P.S.-Asansol(N), Dist.- Paschim Bardhaman, Pin-713305 | 09/09/2019 | Closure order issued | | |
| | | 18/11/2019 | Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.1000000/- and Environmental Compensation(EC) amounting to Rs. 200000/- | Rs.2,00,000/- | Rs.2,00,000/- |
| | | | TOTAL | Rs.65,44,681/- | Rs.48,44,681/- |

ANNEXURE-XI F

# MAHARASHTRA POLLUTION CONTROL BOARD

Tel.: 24010437/24020781/24014701
Fax : 24024068 / 24044531
Website : www.mpcb.gov.in
E-mail : jdair@mpcb.gov.in

Kalpataru Point, 2nd - 4th Floor,
Opp. PVR Cinema,
Near Sion Circle, Sion (E),
Mumbai - 400 022.

Towards the path of sustainable development

**No:BO/JD(APC)/CEPI/TB-2/B-** 309

**Date:** 30/01/2020

**To,**
**P. K.Gupta**
**Addl. Dorector & Div. Head-IPC-VII,**
**Central Pollution Control Board,**
**Parivesh Bhawan, East Arjun Nagar,**
**Delhi-110032.**

**Sub :** Compliance of Hon'ble NGT Order dtd. 14/11/2019 in Original Application No.1038/2018 - News item titled "CPCB to rank industrial units on pollution levels" published in "The Asian Age"....

**Ref:** 1. The Hon'ble NGT order dtd.14/11/2019 in the matter of O.A. No.1038/2018.
2. CPCB letter dtd.19/11/2019.
3. Video Conference conducted by CPCB on 07/01/2020.

Sir,

With reference to above subject, please find submitted herewith revised action plans of 2 CPAs namely, Tarapur & Chandrapur and 4 SPAs namely Aurangabad, Nashik, Dombivali & Navi Mumbai with addition of latitude & longitude of sampling location and critical parameter (identified by CPCB in 2017-18 monitoring) as per instruction given in video conference dtd.07/01/202.

Further attached herewith format "A" i.e Status of prohibition/closure of Non-complying activity in Red and Orange industries in severely & critically polluted Industrial areas and format "B" i.e Status of Environmental Compensation imposed Industries not-complying with Environmental standards in last 5 years in Critically/Severely Polluted Industrial Areas.

This is submitted for information. Softcopy sent through email also.

**D.A:** 1. Revised Action plan of 2 CPA & 4 SPA
2. filled up format A & B of 2 CPA & 4 SPA

(E. Ravendiren IAS)
**Member Secretary**

**Copy Submitted for information to:**

1. Hon'ble Chairman, M. P.C.Board, sion, Mumbai
2. Hon'ble Chairman, C. P.C.Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
3. Member Secretary, C. P.C.Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.

**Copy to:**

1. Joint Director (APC), MPC Board, Mumbai/ Legal Officer, MPC Board, Mumbai.
2. Regional Officer: Chandrapur/Aurangabad/Kalyan/Thane/Nashik/Navi Mumbai: You are directed to recover Environment Compensation form industry and submit report within 7 days. Action plan enclosed for implementation.

D.A: as above

Maharashtra
(Aurangabad)

## Aurangabad

FORMAT- A

Status of prohibition / closure of non-complying activity in Red and Orange category Industries in severely and critically polluted industrial areas Name of SPCB – Maharashtra Pollution Control Board, Aurangabad

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sr. No. | Name of Industrial area | Type of Industrial area (Severely polluted / Critically polluted) | Industrial Category | Scale of Operation | Total Nos of Industries | Nos of Industries not complying with Environmental Standards | Nos of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1 | Aurangabad (MIDC Shendra, Waluj, Chikalthana, Railway Station, Paithan Road) | Severely polluted (CEPI Score 69.85) | Red | Small | 214 | 7 | 7 | List enclosed as Annex-A |
| | | | | Medium | 37 | 0 | 0 | |
| | | | | Large | 84 | 2 | 2 | |
| | | | Orange | Small | 186 | 0 | 0 | |
| | | | | Medium | 14 | 0 | 0 | |
| | | | | Large | 17 | 0 | 0 | |
| | | | Other Polluting activities | CETP | 2 | 0 | 0 | |
| | | | | CBMWTSDF | 1 | 0 | 0 | |
| | | | | Other | 0 | 0 | 0 | |
| Total | | | | | 555 | 9 | 9 | |

FORMAT- B

Status of Environmental Compensation recoverd from non-complying activity in Red and Orange category Industries in severely and critically polluted industrial areas (aurangabad)

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sr. No. | Name of Industrial area | Type of Industrial area (Severely polluted / Critically polluted) | Industrial Category | Scale of Operation | Total Nos of Industries | Nos of Industries not complying with Environmental Standards | Total Amount of Envt. Compensation imposed (in Lakhs) | Compensation received (in Cr) |
| 1 | Aurangabad (MIDC Shendra, Waluj, Chikalthana, Railway Station, Paithan Road) | Severely polluted (CEPI Score 69.85) | Red | Small | 214 | 12 | 300.00 | Recovery under process |
| | | | | Medium | 37 | 1 | 50.00 | |
| | | | | Large | 84 | 4 | 400.00 | |
| | | | Orange | Small | 186 | 0 | 0 | |
| | | | | Medium | 14 | 0 | 0 | |
| | | | | Large | 17 | 0 | 0 | |
| | | | Other Polluting activities | CETP | 2 | 0 | 0 | |
| | | | | CBMWTSDF | 1 | 0 | 0 | |
| | | | | Other | 0 | 0 | 0 | |
| Total | | | | | 555 | 17 | 750.00 | |

Annex- A

## Action Taken Details (Closure Directions) of Aurangabad till date

| Sr. No. | Name of Industry | Category | Scale | Closure direction issued on |
|---|---|---|---|---|
| 1 | Best Powder Coating,Plot no. C-195,MIDC Waluj,Aurangabad | Red | SSI | 31.01.2017 |
| 2 | Trimurti Foodtech Pvt, Ltd., K-85, MIDC Waluj, Aurangabad | Red | SSI | 31.01.2017 |
| 3 | Rushikesh Engineering Works, M-2/1, MIDC Waluj, Aurngabad | Red | SSI | 25.09.2018 |
| 4 | Shriram Enterprises, K-144, MIDC Waluj, Aurangabad | Red | SSI | 12.11.2018 |
| 5 | Arush Industries, W-51, MIDC Waluj, Aurangabad | Red | SSI | 29.03.2019 |
| 6 | Coppertone, G-28, MIDC Waluj, Aurangabad | Red | SSI | 09.08.2019 |
| 7 | IPCA Laboutories Ltd, H-4, MIDC Waluj, Aurangabad | Red | LSI | 06.08.2019 |
| 8 | Cosmo Films Ltd, B-14/8 & 9, MIDC Waluj, Aurangbad. | Red | LSI | 06.08.2019 |
| 9 | TMS Enterprises Gat No. 53, Sajapur, Tal and Dist. Aurangabad. | Red | SSI | 05.02.2019 |

Annex-B

| List of industries Environmental Compensation imposed-Aurangabad | | | | |
|---|---|---|---|---|
| | | | | |
| | | | | |
| Sr. No. | Name of Industry | Category | Scale | EC amount in Lakhs |
| 1 | IPCA laboutoris Ltd, H-4, MIDC Walunj, Aurangabad | Red | LSI | 100.00 |
| 2 | Cosmo Films, B-14/8/9, MIDC Waluj, Aurangabad. | Red | LSI | 100.00 |
| 3 | Varroc Engineering Pvt.Ltd, L-4, MIDC Waluj, Aurangabad | Red | LSI | 100.00 |
| 4 | Shreya Llife Science Pvt.Ltd, B-9/2, MIDC Waluj, Aurangabad | Red | LSI | 100.00 |
| 5 | Akar Tools Ltd, E-5, MIDC Waluj, Aurangabad | Red | Msi | 50.00 |
| 6 | Arush Industries, W-51, MIDC Waluj, Aurangabad | Red | SSI | 25.00 |
| 7 | Shriram Enterprises, K-144, MIDC Waluj, Aurangabad | Red | SSI | 25.00 |
| 8 | Rushikesh Engineering Works, M-2/1, MIDC Waluj, Aurngabad | Red | SSI | 25.00 |
| 9 | Mandar Industries, Plot no- 110/10, MIDC Waluj, Aurangabad | Red | SSI | 25.00 |
| 10 | Best Powder Coating,Plot no. C-195,MIDC Waluj,Aurangabad | Red | SSI | 25.00 |
| 11 | Coppertone, G-28, MIDC Waluj, Aurangabad. | Red | SSI | 25.00 |
| 12 | Trimurti Foods Tech Pvt.Ltd, K-85, MIDC Waluj, Aurangabad | Red | SSI | 25.00 |
| 13 | A.D.Pharma Pvt.Ltd, G-39/9, MIDC Area Waluj, Aurangabad. | Red | SSI | 25.00 |
| 14 | Gurudatta Enterprises, Gat No. 48, P. No. 5 MIDC Waluj, Aurangabad | Red | SSI | 25.00 |
| 15 | Aurangabad Auto Ancillery Pvt Ltd., H-27, MIDC Waluj Aurangabad | Red | SSI | 25.00 |
| 16 | SAR Industries (M/s. Virbrant Industries) P.No. M-19 MIDC Waluj Auraangabad | Red | SSI | 25.00 |
| 17 | Dhanlaxmi Enterpries, P.No. F-75, MIDC Waluj Aurangabad | Red | SSI | 25.00 |
| | | Total | | 750.00 |

3/3

## Chandrapur

Format-A

Status of prohibition /closure of non-compllying activity in Red & Orange Category Industries in Severely & Critically polluted industrial areas

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sr. No. | Name of the Industrial Area | Type of Industrial Area (Severely polluted/Critically Polluted) | Industrial Category | Scale of Operation | Total no. of Industries | No. of Industries not complying with Environmental Standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1 | MIDC Chandrapur, MIDC Tadali, MIDC Ghuggus & Ballarpur | Critically Polluted | Red | Small | 40 | Nil | Nil | M/s. Lloyd Metals & Energy Ltd., Plot No. A-1, MIDC Ghuggus, Tal. Dist. Chandrapur |
| | | | | Medium | 1 | Nil | Nil | |
| | | | | Large | 18 | 1 | 1 | |
| | | | Orange | Small | 53 | Nil | Nil | |
| | | | | Medium | Nil | Nil | Nil | |
| | | | | Large | Nil | Nil | Nil | |
| | | | Other Polluting Activities | CETP | Nil | Nil | Nil | |
| | | | | TSDF | 1(CBMWTSDF) | Nil | Nil | |
| | | | | Others | Road Transportation, Storage of coal, Solid waste & raw material | | | |
| | | | | Total | 113 | 1 | 1 | |

Format-B

Status of of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/ Severely Polluted Industrial Areas

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sr. No. | Name of the Industrial Area | Type of Industrial Area (Critically/Severely Polluted Areas) | Industrial Category | Scale of Operation | Total no. of Industries | No. of Industries non-complying with Environmental Standards in last 5 years | Total amount of Environmental Compensation imposed Rs. in Lakhs | Total amount of Environmental Compensation received in Lakhs |
| 1 | MIDC Chandrapur, MIDC Tadali, MIDC Ghuggus & Ballarpur | Critically Polluted | Red | Small | 40 | Nil | 1200 | Recovery under process |
| | | | | Medium | 1 | Nil | | |
| | | | | Large | 18 | 12 | | |
| | | | Orange | Small | 53 | Nil | | |
| | | | | Medium | Nil | Nil | | |
| | | | | Large | Nil | Nil | | |
| | | | Other Polluting Activities | CETP | Nil | Nil | | |
| | | | | TSDF | 1(CBMWTSDF) | Nil | | |
| | | | | Others | Road Transportation, Storage of coal, Solid waste & raw material | | | |
| | | | | | 113 | 12 | 1200 | |

1/2

No. of Industries non-complying with Environmental Standards in last 5 years & amount of environment compensation imposed.

| Sr. No. | Name & Address of Industry | Category | Scale | EC imposed In Rs. |
|---|---|---|---|---|
| 1) | M/s. Gopani Iron & Power (I) Pvt. Ltd., Plot No. A-22, MIDC Tadali, Tal. Dist. Chandrapur | Red | LSI | 1 Crore |
| 2) | M/s. Grace Industries Ltd., Plot No. A-23, MIDC Tadali, Tal. Dist. Chandrapur | Red | LSI | 1 Crore |
| 3) | M/s. Dhariwal Infrastructure Pvt. Ltd., Plot No. C-6, 7 & 8, MIDC Tadali, Tal. Dist. Chandrapur | Red | LSI | 1 Crore |
| 4) | M/s. Lloyd Metals & Energy Ltd., Plot No. A-1, MIDC Ghuggus, Tal. Dist. Chandrapur | Red | LSI | 1 Crore |
| 5) | M/s. WCL Ghuggus Opencast Mines, WCL Wani Area, Po. Ghuggus, Tal. Dist. Chandrapur | Red | LSI | 1 Crore |
| 6) | M/s. Ballarpur Opencast Mines, WCL Ballarpur Area, Tal. Ballarpur, Dist. Chandrapur | Red | LSI | 1 Crore |
| 7) | M/s. Chaman Metallics Pvt. Ltd., Plot NO. A-26, MIDC Tadali, Tal. Dist. Chandrapur | Red | LSI | 1 Crore |
| 8) | M/s. Chandrapur Super Thermal Power Station, Urjanagar, Tal. Dist. Chandrapur | Red | LSI | 1 Crore |
| 9) | M/s. WCL Padmapur Opencast Mines, WCL Chandrapur Area, Po. Durgapur, Tal. Dist. Chandrapur | Red | LSI | 1 Crore |
| 10) | M/s. WCL Durgapur Opencast Mines, WCL Chandrapur Area, Po. Durgapur, Tal. Dist. Chandrapur | Red | LSI | 1 Crore |
| 11) | M/s. Steel Authority of India Ltd., Chandrapur Ferro Alloy Plant, Mul Road, Tal. Dist. Chandrapur | Red | LSI | 1 Crore |
| 12) | M/s. Hindustan Lalpeth Opencast Mines, WCL Chandrapur Area, Po. Lalpeth, Tal. Dist. Chandrapur | Red | LSI | 1 Crore |

## Dombivali

| Status of prohibition/closure of Non-complying activity in Red and Orange industries in severely & critically polluted Industrial areas. ( FORMAT-A) | | | | | | | |
|---|---|---|---|---|---|---|---|
| Name of the Industrial Area | Type of Industrial Area( severely polluted /sritically polluted) | Industrial Category | Scale of Operation | Total No. of industries | Nos of Industries not complying with Environmental Standards | No. of industryies closed down based on Closure direction issued | Attach a separate sheet of list of industries to whom Closure order issued. |
| MIDC Dombivali (Phase-I & II) | Severely polluted area (CEPI Score 69.67) | Red | Small | 212 | 9 | 9 | List enclosed as annex A |
| | | | Medium | 12 | 0 | 0 | |
| | | | Large | 7 | 0 | 0 | |
| | | Orange | Small | 15 | 0 | 0 | |
| | | | Medium | 1 | 0 | 0 | |
| | | | Large | 1 | 0 | 0 | |
| | | Other Polluting Activities | CETP | 2 | 0 | 0 | |
| | | | TSDF | Nil | 0 | 0 | |
| | | | Others | Nil | 0 | 0 | |
| | | | Total | 250 | 9 | 9 | |

Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas

Format B

| Name of the Industrial Area | Type of Industrial Area( severely polluted /sritically polluted) | Industrial Category | Scale of Operation | Total No. of industries | Nos of Industries not complying with Environmental Standards in last 5 years | Total Amount of Environmental Compensation imposed in Lakhs | Total Amount of Environmental Compensation received in Lakhs |
|---|---|---|---|---|---|---|---|
| MIDC Dombivali (Phase-I & II) | Severely polluted area (CEPI Score 69.67) | Red | Small | 212 | 92 | 2300 | Nil |
| | | | Medium | 12 | 6 | 300 | Nil |
| | | | Large | 7 | 2 | 200 | Nil |
| | | Orange | Small | 15 | 1 | 25 | Nil |
| | | | Medium | 1 | 0 | 0 | Nil |
| | | | Large | 1 | 0 | 0 | Nil |
| | | Other Polluting Activities | CETP | 2 | 0 | 0 | Nil |
| | | | TSDF | Nil | 0 | 0 | Nil |
| | | | Others | Nil | 0 | 0 | Nil |
| | | | Total | 250 | 101 | 2825 | |

1/6

Annex - I

**Action taken details: Unit closed down till date based on closure direction: Dombivali**

| Sr. No. | Name of Industry | Category | Scale | Closure direction issued date |
|---|---|---|---|---|
| 1 | M/s. Mojoco,<br>(M/s. Makson Chem –Tex Pvt. Ltd.)<br>Plot No. A-149, MIDC Phase-I,<br>Dombivali, Dist. Thane | Red | SSI | 18.04.2019 |
| 2 | M/s. Royal Resins,<br>(M/s. Makson Chem –Tex Pvt. Ltd.)<br>Plot No. A-149, MIDC Phase-I,<br>Dombivali, Dist. Thane | Red | SSI | 18.04.2019 |
| 3 | M/s. Om Sai Industries,<br>(M/s. Makson Chem Tex Pvt. Ltd.)<br>Plot No. A-149, MIDC Phase-I, Dombivali, Dist Thane | Red | SSI | 18.04.2019 |
| 4 | M/s. Chamunda Dye Chem Industries,<br>(M/s. Makson Chem –Tex Pvt. Ltd.)<br>Plot No. A-149, MIDC Phase-I,<br>Dombivali, Dist. Thane | Red | SSI | 18.04.2019 |
| 5 | Sainath Texmech Pvt Ltd., A-181, MIDC, Ph-I,<br>Dombivali | Red | SSI | 31.08.2018 |
| 6 | Calyx Chemicals & -Pharmaceuticals Ltd. W-216,<br>Phase-II, MIDC, Dombivali | Red | SSI | 16.12.2019 |
| 7 | Calyx Chemicals & -Pharmaceuticals Ltd. W-217,<br>(Unit-II), MIDC, PH-II, Dombivli | Red | SSI | 16.12.2019 |
| 8 | Calyx Chemicals &-Pharmaceuticals Ltd. W-212 ,<br>213 & W-212 Part, Phase-II, MIDC, Dombivali | Red | SSI | 16.12.2019 |
| 9 | Probace Enterprises, W-259 A, MIDC, Ph-II,<br>Dombivali | Red | SSI | 07.07.2016 |

2/6

155

Annex-B

## List of industries Environmental Compensation imposed :Dombivali

| Sr. No. | Name of Industry | Category | Scale | EC amount in Lakhs |
|---|---|---|---|---|
| 1 | Ashish Dyechem & Text. Proc P. Ltd., Pt No. A-55, 56 & B-18, MIDC, Phase-I, Dombivli | Red | SSI | 50 |
| 2 | Auchtel Products, C-22, A-85/86, Ph-I, MIDC, Dombivali, Dist-Thane. | Red | MSI | 25 |
| 3 | Dhanvarsha Dyeing Pvt. Ltd., Plot No. B-47, MIDC, Phase-I, Dombivli | Red | SSI | 25 |
| 4 | Imco Alloys Pvt Ltd., A-176, MIDC, Ph-I, Dombivali | Red | SSI | 25 |
| 5 | Jay Industrial Chemical Pvt. Ltd., Plot No. A-104, 116, MIDC, Phase-I, Dombivli | Red | MSI | 50 |
| 6 | Makson Chem Tex Pvt Ltd., A-149, MIDC, Ph-I, Dombivali | Red | SSI | 25 |
| 7 | Nagrik Textile Pvt Ltd, Plot No. B-34/1, MIDC, Phase-I, Dombivli | Red | SSI | 25 |
| 8 | Nalanda Textiles (P) Ltd., Plot No. B-34/2, MIDC, Phase-I, Dombivli | Red | SSI | 25 |
| 9 | Shailaja Chemicals Pvt. Ltd., Plot No. A-179, MIDC, Phase-I, Dombivli | Red | SSI | 25 |
| 10 | Sudevi Chemicals, Plot No. A-42, MIDC, Phase-I, Dombivli | Red | MSI | 50 |
| 11 | Total Lubricant<br>Now Acrylic Industries,<br>Plot No. A-57, Phase-I,<br>MIDC Dombivali, Dist. Thane | Orange | SSI | 25 |
| 12 | Alchemie Dye Chem Pvt Ltd,Plot No-D-55, MIDC, Ph-II,Dombivali,Dist-Thane. | Red | SSI | 25 |
| 13 | Quality Industries,Plot No-49, 50, MIDC, Ph-II,Dombivali,Dist-Thane | Red | SSI | 25 |
| 14 | Shree Mahabir Dyeing & Printing, F-36, MIDC Phase-II, Dombivali, Dist. Thane. | Red | SSI | 25 |
| 15 | Spak Orgochem Pvt. Ltd., W-141, MIDC Phase-II, Dombivali, Dist. Thane. | Red | SSI | 25 |
| 16 | Supra Chemicals, W-129, MIDC, Ph-II, Dombivali | Red | SSI | 25 |
| 17 | Seagull Chemicals Pvt Ltd., W-127, MIDC, Dombivali | Red | SSI | 25 |
| 18 | A. A. Chemical Industries, W-85, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 19 | Aarti Health Care Ltd., D-53, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 20 | Aarti Health Care, D-57, Phase-II, MIDC, Dombivali | Red | MSI | 50 |
| 21 | Aarti Industries Ltd D-54, Phase-II, MIDC, Dombivali | Red | LSI | 100 |
| 22 | Aceto Pharma (I) Pvt Ltd., W-116, MIDC, Ph-II, Dombivali | Red | SSI | 25 |
| 23 | Aceto Pharma (I) Pvt Ltd., W-117, MIDC, Ph-II, Dombivali | Red | SSI | 25 |
| 24 | Aerofine Chemical Industries A-18, Phase-II, MIDC, Dombivali | Red | SSI | 25 |

3/6

156

| | | | | |
|---|---|---|---|---|
| 25 | Akrur Chemicals P Ltd, W-130, MIDC, Ph-II, Dombivali | Red | SSI | 25 |
| 26 | Ala Industrial Corpn W-10, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 27 | Alchemie Dye Chem P. L. D-55, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 28 | Alu Fin W-153, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 29 | Amber Chemicals W-84, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 30 | Amudan Chemicals Pvt. Ltd. W-229, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 31 | Arch Pharmalab Pvt. Ltd C-21,22, Phase-II, MIDC, Dombivali | Red | MSI | 50 |
| 32 | Astec Lifesciences Ltd. F-39, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 33 | Asvik Pharma & Chemicals P.L. W-109, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 34 | Auromic Chemicals D-60, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 35 | Avinash Equipments Pvt Ltd.,W-187, MIDC, Ph-II, Dombivali, Dist-Thane. | Red | SSI | 25 |
| 36 | Beekay Finochem Pvt.Ltd F-19, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 37 | Brisk Chemical Indu. W-221, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 38 | Chem- Org W-122, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 39 | Chemstar W-100, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 40 | Chin Chem F-16, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 41 | Chromatic India Ltd., W-34, MIDC, Ph-II, Dombivali | Red | SSI | 25 |
| 42 | Cosmo Chemical pvt Ltd., TS-5, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 43 | Crystal Chem Corp, W-199, MIDC, Ph-II, Dombivlai | Red | SSI | 25 |
| 44 | Crystal India W-114, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 45 | Crystal India, Plot No. W-111, MIDC, PH-II, Dombivli. | Red | SSI | 25 |
| 46 | Deccan Colour & Chemi. P.L. W-232 D, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 47 | Dreamland Dyes Pvt Ltd W-133, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 48 | Enginemates Heat Transfer - P. Ltd. W-51, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 49 | EON Chemicals P.Ltd., W-45, MIDC, Ph-II, Dombivali | Red | SSI | 25 |
| 50 | ESBE Chem products W-61, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 51 | Evershine Chemical -Products W-110, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 52 | Fine Spciality Surfactant P. L. W-260,& 261, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 53 | Furia Chemical, A/35, MIDC, Ph-II, Dombivali | Red | SSI | 25 |
| 54 | Ganesh Poly Chem Ltd., Plot No.C-7, Phase-II, MIDC, Dombivali | Red | SSI | 25 |



157

| | | | | |
|---|---|---|---|---|
| 55 | Gem Chem Industries D-56, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 56 | Herbert Brown Pharma. &Research Laboratories - W-256, W-257 A, W- 258 A, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 57 | HI Media Laboratories P. L. W-239 (part), Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 58 | HI Media Laboratories W-239 B, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 59 | Hilton Chemicals W-214/D, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 60 | Holam Organics, Pvt Ltd., W-99,Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 61 | Indian Dyestuff & Chemi. - Mfg. Co. W-25, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 62 | Indo Amines Ltd. W-35, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 63 | Indo Amines Ltd. W-38/39, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 64 | Indo Amines Ltd. W-44, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 65 | Janardhana Chemicals P. Ltd. W-263, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 66 | Kamal Deep Colours Inds. Pvt. Ltd., Plot No. A-26, MIDC, PH-II, Dombivli | Red | SSI | 25 |
| 67 | Mechemo Industries A-34, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 68 | Medisynth Fine Chem W-33, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 69 | Metropolitan Exim Chem Ltd B-CFC, Phase-II, MIDC, Dombivali | Red | MSI | 50 |
| 70 | Moore Dye-chem P. Ltd W-165, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 71 | Narchem Industries, Plot No. W-137, MIDC, PH-II, Dombivli. | Red | SSI | 25 |
| 72 | Neo Orga Chem, W-196, MIDC, Ph-II, Dombivali | Red | SSI | 25 |
| 73 | Oasis Chemicals Industries W-57, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 74 | Omega Fine Chemicals W-231/D, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 75 | Omega Laboratories - Chemicals W-238, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 76 | Orgamine Chemicals (I) Pvt. LTD. W-8, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 77 | Peroxy Chem (India) W-161, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 78 | Prathmesh Dye Chem Pvt LTd., D-6, MIDC, Ph-II, Dombivali | Red | SSI | 25 |
| 79 | Precision Engg. & Equip-Mfg Corp W-222, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 80 | Progressive Dye Chem Industries, W-222, MIDC, Ph-Ii, Dombivali | Red | SSI | 25 |
| 81 | Ribopham Laboratories, W-243 (A), MIDC, Phase-II, Dombivali (E | Red | SSI | 25 |
| 82 | S.R. Fragrances W-262, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 83 | Safe A&T Technology P.L. D-4, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 84 | SAI Products W-54, Phase-II, MIDC, Dombivali | Red | SSI | 25 |

5/6

| | | | | |
|---|---|---|---|---|
| 85 | Samuh Chemicals W-101, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 86 | Saptavarna Colour P L W-230, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 87 | Sohan Dye Chem P. L. W-126/131, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 88 | Sohan Dye -chem Pvt. Ltd. W-124, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 89 | Solar Resins Pvt. Ltd. D-38, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 90 | Suvishrhu Speciality Chem. P.L. W-220, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 91 | Synthetics Dyes & Chemicals W-86, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 92 | Unilab Chem. & -Phramaceut. P. L. W-32, MIDC, Ph-II, Dombivali | Red | SSI | 25 |
| 93 | Versatile Chemicals Ltd D-58, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 94 | Versatile Chemicals Ltd, W-162, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 95 | VNS Industries Pvt. Ltd., A-9/10, PH-II, MIDC, Dombivli. | Red | SSI | 25 |
| 96 | Warkem Biotech Pvt. Ltd. W-145, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 97 | Zen Chemicals Pvt. Ltd. D-05, Phase-II, MIDC, Dombivali | Red | SSI | 25 |
| 98 | Alpic India<br>Plot No. F-1, MIDC Phase-II, Dombivali, Dist. Thane | Red | SSI | 25 |
| 99 | JSP Metal Works Pvt Ltd., W-92, MIDC, Ph-II, Dombivali | Red | SSI | 25 |
| 100 | Dombivali Common Effluent Treatment Plant<br>Plot No. R-4/2, MIDC Phase-II, Dombivali, Thane | Red | LSI | 100 |
| 101 | JSP Metal Works Pvt. Ltd.,<br>Plot No. W-92, MIDC Phase-II, Dombivali, Kalyan, Dist. Thane | Red | SSI | 25 |
| | **Total** | | | **2825** |

## Nashik

| Status of prohibition/closure of Non-complying activity in Red and Orange industries in severely & critically polluted Industrial areas. ( FORMAT-A) | | | | | | | | |
|---|---|---|---|---|---|---|---|---|
| Sr.No. | Name of the Industrial Area | Type of Industrial Area( severely polluted /sritically polluted) | Industrial Category | Scale of Operation | Total No. of industries | Nos of Industries not complying with Environmental Standards | No. of industries closed down based on Closure direction issued | Attach a separate sheet of list of industries to whom Closure order issued. |
| 1 | MIDC Ambad, Tq and Dist Nashik | Severely Polluted Area (SPA) | Red | Small | 201 | 1 | 1 | List encloed as Annex-A |
| | | | | Medium | 20 | 0 | 0 | |
| | | | | Large | 26 | 0 | 0 | |
| | | | Orange | Small | 127 | 3 | 3 | |
| | | | | Medium | 17 | 0 | 0 | |
| | | | | Large | 14 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | 0 | 0 | 0 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | Others | 0 | 0 | 0 | |
| 2 | MIDC Satpur Tq and Dist Nashik | Severely Polluted Area (SPA) | Red | Small | 119 | 7 | 7 | |
| | | | | Medium | 8 | 0 | 0 | |
| | | | | Large | 20 | 0 | 0 | |
| | | | Orange | Small | 76 | 1 | 1 | |
| | | | | Medium | 7 | 0 | 0 | |
| | | | | Large | 5 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | 0 | 0 | 0 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | Others | 0 | 0 | 0 | |
| | | | | Total | 640 | 12 | 12 | |

1/5

90

Status of Environmental Compensation recovered as per Hon'ble NGT Order in critically/severaly Polluted Industrial Areas (

FORMAT-B)

| Sr.No. | Name of the Industrial Area | Type of Industrial Area( severely polluted /sritically polluted) | Industrial Category | Scale of Operation | Total No. of industries | Nos of Industries not complying with Environmental Standards in last 5 years | Total Amount of Environmental Compensation imposed in Lakhs | Total Amount of Environmental Compensation received in Cr. |
|---|---|---|---|---|---|---|---|---|
| | MIDC Ambad | Severely Polluted Area (SPA) | Red | Small | 201 | 12 | 300 | Reovery under process |
| | | | | Medium | 20 | 0 | 0.0 | |
| | | | | Large | 26 | 1 | 100.0 | |
| | | | Orange | Small | 127 | 8 | 200 | |
| | | | | Medium | 17 | 0 | 0 | |
| | | | | Large | 14 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | 0 | 0 | 0 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | Others | 0 | 0 | 0 | |
| | MIDC Satpur | Severely Polluted Area (SPA) | Red | Small | 119 | 21 | 525 | |
| | | | | Medium | 8 | 0 | 0 | |
| | | | | Large | 20 | 0 | 0 | |
| | | | Orange | Small | 76 | 6 | 150 | |
| | | | | Medium | 7 | 0 | 0 | |
| | | | | Large | 5 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | 0 | 0 | 0 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | Others | 0 | 0 | 0 | |
| | | | | Total | 640 | 48 | 1275 | |

(6)

2/5

Annex- A

| Action taken details closure direction of Nashik till date | | | | |
|---|---|---|---|---|
| **Sr.No.** | **Name of Industries** | **Category** | **Scale** | **Closure direction issued on** |
| 1 | Shri Ganesh Enterpries, Plot no. F-34, MIDC Satpur | Red | SSI | 30.11.2016 |
| 2 | Prem Engineering, Plot no. F-107, MIDC Satpur | Red | SSI | 30.11.2016 |
| 3 | Shreeji Powder Coating, Plot no K-28, MIDC Ambad | Orange | SSI | 01.02.2017 |
| 4 | Golden Paints, Plot no K-28, MIDC Ambad | Orange | SSI | 01.02.2017 |
| 5 | Shubhlaxmi Powder Coating, Plot no B-36, MIDC Ambad | Orange | SSI | 01.02.2017 |
| 6 | Shree sai samarth Industries, Plot no D-40, MIDC Satpur | Red | SSI | 01.02.2017 |
| 7 | Kamil Electroplating , Shriram Nagar Kala Nagar Vijay Nagar, MIDC Ambad | Red | SSI | 01.02.2017 |
| 8 | Govind Melatain Plot No E-51, MIDC Satpur | Red | SSI | 01.02.2017 |
| 9 | Sanket Industries, Plot No F-81, MIDC Satpur | Red | SSI | 27.02.2018 |
| 10 | Sapta Sai Industries, Plot No F-73, MIDC Satpur | Red | SSI | 17.03.2018 |
| 11 | V-Max Rubber, Plot No B-58, MIDC Satpur | Red | SSI | 05.05.2018 |
| 12 | Bhavin wheels, Plot no. 64/B/2, MIDC Satpur | Orange | SSI | 21.12.2019 |

Annex- B

| List of industries Environmental Compensation imposed: Nashik | | | | |
|---|---|---|---|---|
| Sr.No. | Name of Industries | Category | Scale | EC Amount in Lakhs |
| 1 | J.K.Metalizers | Red | SSI | 25.0 |
| 2 | S.P.Industries | Red | SSI | 25.0 |
| 3 | Shri Ganesh Enterpries | Red | SSI | 25.0 |
| 4 | Prem Engineering | Red | SSI | 25.0 |
| 5 | Manisha Electroplaters | Red | SSI | 25.0 |
| 6 | Kuee Metal | Red | SSI | 25.0 |
| 7 | Dinanath Enterpries | Red | SSI | 25.0 |
| 8 | Sharp solution | Red | SSI | 25.0 |
| 9 | Yash Udyog | Orange | SSI | 25.0 |
| 10 | Sai Metal Industries | Red | SSI | 25.0 |
| 11 | Essey Engineering Comp. | Orange | SSI | 25.0 |
| 12 | Balaji coating | Orange | SSI | 25.0 |
| 13 | Sudhir Fastner | Red | SSI | 25.0 |
| 14 | Avdhoot Enterprises | Red | SSI | 25.0 |
| 15 | Suraj Enterpries | Red | SSI | 25.0 |
| 16 | Shri Swami Samarth Industries | Red | SSI | 25.0 |
| 17 | Panchavati Steel Industries | Orange | SSI | 25.0 |
| 18 | Bharati AHS Power Tech Pvt Ltd | Red | SSI | 25.0 |
| 19 | Kartik Industries | Red | SSI | 25.0 |
| 20 | Chetana Engineering comp. | Orange | SSI | 25.0 |
| 21 | Archit Inudustries | Orange | SSI | 25.0 |
| 22 | Industrial Powder Coating | Orange | SSI | 25.0 |
| 23 | Shreeji Powder Coating | Orange | SSI | 25.0 |
| 24 | Sadguru Industries | Red | SSI | 25.0 |
| 25 | Golden Paints | Orange | SSI | 25.0 |
| 26 | Shubhlaxmi Powder Coating | Orange | SSI | 25.0 |
| 27 | Shree sai samarth Industries | Red | SSI | 25.0 |
| 28 | Metafine Electrochem | Red | SSI | 25.0 |
| 29 | Samruddhi Metalizers | Red | SSI | 25.0 |
| 30 | Govind Melatain | Red | SSI | 25.0 |
| 31 | Janvi Auto Mech P.L. | Orange | SSI | 25.0 |
| 32 | P & C Coaters | Orange | SSI | 25.0 |
| 33 | Fine Carbon Papers Pvt Ltd | Red | SSI | 25.0 |
| 34 | Sanket Industries | Red | SSI | 25.0 |
| 35 | Sapta Sai Industries | Red | SSI | 25.0 |
| 36 | Ultra tech Cement | Orange | SSI | 25.0 |
| 37 | V-Max Rubber | Red | SSI | 25.0 |
| 38 | ESDS Software Solution | Red | SSI | 25.0 |
| 39 | Modern Metal industries | Red | SSI | 25.0 |
| 40 | Budha Halwi Food Corporation | Red | SSI | 25.0 |
| 41 | Shubham Enterpries | Red | SSI | 25.0 |
| 42 | Annapurna Packaging | Red | SSI | 25.0 |
| 43 | Macline Engineering | Red | SSI | 25.0 |

| | | | | |
|---|---|---|---|---|
| 44 | Pushkar Industries | Red | SSI | 25.0 |
| 45 | United Engineering Works | Red | SSI | 25.0 |
| 46 | Prathmesh Enterpries | Red | SSI | 25.0 |
| 47 | Bhavin wheels | Orange | SSI | 25.0 |
| 48 | Montex Glass Fibre Ind. | Red | LSI | 100.0 |
| | **Total** | | | **1275.0** |

## Navi Mumbai

Status of prohibition/closure of non-complying activity in Red and Orange Category industries in severely & critically polluted industrial areas.

Format-A

| Name of the Industrial Area | Type of Industrial area (Severely polluted /Critically polluted) | Industry category | Scale of operation | Total No. of industries | Nos. of industries not complying with environmental standards. | No. of industries closed down based on closure directions issued. | Attached separate sheet of list of industries to whom closure order issued. |
|---|---|---|---|---|---|---|---|
| TTC Industrial Area, Navi Mumbai | Severely polluted | Red | Small | 497 | 8 | 8 | List enclosed as Annex-A |
| | | | Medium | 20 | 0 | 0 | |
| | | | Large | 116 | 0 | 0 | |
| | | Orange | Small | 582 | 17 | 17 | |
| | | | Medium | 42 | 0 | 0 | |
| | | | Large | 92 | 0 | 0 | |
| | | Other polluting activity | CETP | 1 | 0 | 0 | |
| | | | TSDF | 1 | 0 | 0 | |
| | | | Other | 0 | 0 | 0 | |
| MIDC Taloja | | **Red** | **Small** | **271** | **6** | **6** | |
| | | | **Medium** | **9** | **1** | **1** | |
| | | | **Large** | **65** | **0** | **0** | |
| | | **Orange** | **Small** | **96** | **1** | **1** | |
| | | | **Medium** | **18** | **0** | **0** | |
| | | | **Large** | **16** | **0** | **0** | |
| | | **Other polluting activity** | **CETP** | **1** | **0** | **0** | |
| | | | **TSDF** | **1** | **0** | **0** | |
| | | | **Other** | **0** | **0** | **0** | |
| | | | | 1828 | 33 | 33 | |

Status of Environmental Compensation recovered as per Hon'ble NGT order in Critically/ Severaly Polluted Industrial Area.

Format-B

| Name of the industrial area | Type of Industrial area (Severely polluted /Critically polluted) | Industry category | Scale of operation | Total No. of industries | Nos .of industries not complying with environmental standards in last 5 years. | Total amount of environmental compensation imposed in lakhs. | Total amount of environmental compensation recovered in lakhs. |
|---|---|---|---|---|---|---|---|
| TTC industrial area , Navi Mumbai | Severely polluted | Red | Small | 497 | 11 | 275 | Recovery under process |
| | | | Medium | 20 | 0 | 0 | |
| | | | Large | 116 | 0 | 0 | |
| | | Orange | Small | 583 | 65 | 1,625 | |
| | | | Medium | 42 | 0 | 0 | |
| | | | Large | 92 | 0 | 0 | |
| | | Other polluting activity | CETP | 1 | 0 | 0 | |
| | | | TSDF | 1 | 0 | 0 | |
| | | | Other | 0 | 0 | 0 | |
| MIDC Taloja | | **Red** | **Small** | **271** | **37** | **925** | |
| | | | **Medium** | **9** | **3** | **150** | |
| | | | **Large** | **65** | **27** | **2700** | |
| | | **Orange** | **Small** | **96** | **13** | **325** | |
| | | | **Medium** | **18** | **15** | **750** | |
| | | | **Large** | **16** | **13** | **1300** | |
| | | **Other polluting activity** | **CETP** | **1** | **1** | **100** | |
| | | | **TSDF** | **1** | **0** | **0** | |
| | | | **Other** | **0** | **0** | **0** | |
| | | | **Total** | **1829** | **185** | **8150** | |

99

Annex- A

## Closure Direction issued and in force in Navi Mumbai.

| Sr. No. | Name | Category | Scale | Closure Direction issued on |
|---|---|---|---|---|
| 1 | M/s. Nirman Transformers Pvt. Ltd., Plot No. 847/3, TTC Indl. Area, MIDC Rabale, Navi Mumbai. | Red | SSI | 27.02.2015 |
| 2 | M/s. Shreenath Washing , Survey No.8,H.No.1, Next to Temple, Dahisar, Dist. Thane | Red | SSI | 05.04.2018 |
| 3 | M/s. Bharat Enterprises., plot no. 158, Vill Uttarshiv, Gotheghar, Dist-Thane | Red | SSI | 14.12.2018 |
| 4 | M/s. Dhiren Industries., plot no.2, Arvind Bros Compound opp. Unitop Aquacare, Ganpatipada, Hindalco Road, Digha, Nm | Red | SSI | 20.04.2019 |
| 5 | M/s. Goodluck Plastics., Sr no. 24, hissa no.1, Gotheghar, uttarshiv, Mumbra Panvel road, Navi mumbai | Red | SSI | 22.11.2019 |
| 6 | M/s. H.S.M. Logistics,Mishra Compound, Dahisar Naka, Thane | Red | SSI | 13.12.2019 |
| 7 | M/s. A.S. Trading, H.No. - 1802, Laxmi Compound, Thakur Pada, Dahisar, Thane. | Red | SSI | 21.12.2019 |
| 8 | M/s. Daatar Garment Processor (M/s. Dev Raj Enterpises) , Plot no A-668, TTC Ind. Area, Khairne, NM. | Red | SSI | 21.12.2019 |
| 9 | M/s. New Diamond Engineering Works,Plot No. PAP-A-91, TTC Indl. Area, MIDC Khairane, Navi Mumbai. | Orange | SSI | 27.02.2015 |
| 10 | M/s. Aniket Hotel, Plot No. P-25, TTC Inbdl. Area, MIDC Rabale, Navi Mumbai. | Orange | SSI | 27.02.2015 |
| 11 | M/s. Uma Stone Industries, Survey no. 94/A, Adaivali Bhatavali village, Shill Mahape Road, Navi Mumbai. | Orange | SSI | 19/06/2017 |
| 12 | M/s. Shreeram Stone Crushing Co,Survey Noi. 94/A, Adivali Bharawali, shil-Mahape road, Navi Mumbai. | Orange | SSI | 19/06/2017 |

2/16

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|---|---|---|---|---|
| 13 | M/s. Panchankur Stone Quarry (C/O Shri G.D. Lad), Survey No. 76, Plot No. Q-6/2 & Q-10/2, TTC Indl. Area, MIDC Mahape. | Orange | SSI | 19/06/2017 |
| 14 | M/s. Patel Qurarries, F.S. No.-102, Diva naka, Chinchavali, p.O.Ghansoli MIDC Road, NM | Orange | SSI | 19/06/2017 |
| 15 | M/s. Prabhat Qurry Stone CrushingPlant Plot no. 104, Village Bhandari Mumbra, panvel Road, Dist Thane. | Orange | SSI | 19/06/2017 |
| 16 | M/s. Raghuvansh Stone Mines, | Orange | SSI | 19/06/2017 |
| 17 | M/s. Ram Stone Quarries, | Orange | SSI | 19/06/2017 |
| 18 | M/s. Sanjay Stone Mines , | Orange | SSI | 19/06/2017 |
| 19 | M/s. Mangal Singh & Co., | Orange | SSI | 19/06/2017 |
| 20 | M/s. Mahaveer Stone & Metal Suppliers, | Orange | SSI | 19/06/2017 |
| 21 | M/s. Manoj Stone Crushing Co., | Orange | SSI | 19/06/2017 |
| 22 | M/s. Mukesh & co. | Orange | SSI | 19/06/2017 |
| 23 | M/s. Mukesh Stone crusher Co., | Orange | SSI | 19/06/2017 |
| 24 | M/s. Sageer Ahmed Shabeer Khan., | Orange | SSI | 02.12.2019 |
| 25 | M/s. Samsara, | Orange | SSI | 21.12.2019 |
| 26 | M/s. Jayashree Galva pvt.ltd, plot no.A-62, MIDC, Taloja, Tal- Panvel, Dist.- Raigad | Red | SSI | 08/05/2018 |
| 27 | M/s. Abhinandan Rasayan Pvt.Ltd., plot no.J-54, MIDC Taloja | Red | SSI | 26/06/2018 |
| 28 | M/s. Bushara Foods Pvt.Ltd., plot no. G-3, MIDC, Taloja, Tal- Panvel, Dist.- Raigad | Red | MSI | 30/06/2018 |
| 29 | M/s. Rachna Agrochem Pvt. Ltd., Plot No. J-38, MIDC Taloja, Tal. Panvel, Dist. Raigad. | Red | SSI | 15/09/2018 |
| 30 | M/s. Ariha Chemicals Pvt.Ltd., plot no. H-1, MIDC Taloja, Tal-Panvel | Red | SSI | 21.12.2018 |
| 31 | M/s. Raj Chemicals, plot no. W-141 A, MIDC, Taloja, Tal- Panvel, Dist.- Raigad | Red | SSI | 30/06/2018 |
| 32 | M/s. Brhma Steel Processes, Plot No.J-27,MIDC, Taloja, Tal- Panvel, Dist.- Raigad | Red | SSI | 26.04.2018 |
| 33 | M/s. Universal Marine Products, plot no.W-185/1, MIDC Taloja, Tal-Panvel | Orange | SSI | 19/03/2018 |

3/16

167

Annex- B

**List of Industries Environmenatl Compensation imposed in Navi Mumbai area.**

| Sr. No. | Name of Industry | Address | Category/ Scale | Compensation in Rupees |
|---|---|---|---|---|
| 1 | M/s. Dhiraj Agrawal Plot no. C-495, TTC, MIDC Pawane, Navi Mumbai. | Orange | SSI | 2500000 |
| 2 | M/s. Avani Auto World (Balaji Group)Plot No. C-7/4, TTC MIDC, Pawane, Navi Mumbai. | Orange | SSI | 2500000 |
| 3 | M/s. A. K. Tyre Retreading Services, Plot No. D-222/11, TTC MIDC Nerul Navi Mumbai. | Orange | SSI | 2500000 |
| 4 | M/s. S. B. Group, Plot No. C-497, TTC MIDC, Pawane, Navi Mumbai. | Orange | SSI | 2500000 |
| 5 | M/s. Satyam Concast Pvt. Ltd., Plot No. C-7/3, TTC, MIDC, Pawane, Navi Mumbai. | Orange | SSI | 2500000 |
| 6 | M/s. Sarfraz Shaikh, Plot No. D-222/9, TTC, MIDC Shiravane, Navi Mumbai. | Orange | SSI | 2500000 |
| 7 | M/s. Rock Worth InfraEquipment andServices, Plot No. D-222/6, TTC MIDC, Shiravane, Navi Mumbai. | Orange | SSI | 2500000 |
| 8 | M/s. National Book Binding, Plot No. C-233, TTC, MIDC Pawane, Navi Mumbai. | Orange | SSI | 2500000 |
| 9 | M/s. Mommn Tyre, (M. G. Tyre Services) Plot No. D-5/4, TTC MIDC Turbhe, Navi Mumbai. | Orange | SSI | 2500000 |
| 10 | M/s. Keshav Constructtion, (Akhil Bharat Vadar samajSangh) Survey No. 203, Bonsari Village, TTC Turbhe, Navi Mumbai. | Orange | SSI | 2500000 |
| 11 | M/s. International Auto & Engineering Work, Plot No. C-433, TTC, MIDC Pawane, Navi Mumbai. | Orange | SSI | 2500000 |
| 12 | M/s. Hotel Nivara, Plot No. PAP-D-154, TTC MIDC, Turbhe, Navi Mumbai. | Orange | SSI | 2500000 |

4/16

168

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|---|---|---|---|---|
| 13 | M/s. Sealord Diving and Salvage Pvt. Ltd., Plot No. D-222/34, TTC, MIDC Shirawane, Navi Mumbai. | Orange | SSI | 2500000 |
| 14 | M/s. G. L. Construction (Asphalt Plant), Survey No. 203, Bonsari Village, TTC Turbhe, Navi Mumbai. | Orange | SSI | 2500000 |
| 15 | M/s. Chetak Stone Quary.,sr.no.183, Kukshet vill, Turbhe, Navimumbai | Orange | SSI | 2500000 |
| 16 | M/s. V.G.Tandel Co., (Stone crushing unit) Sr.no.323 A, vill Shiravane, Navimumbai | Orange | SSI | 2500000 |
| 17 | M/s. Giriraj Metal, Survey No. 323 A, Village Shiravane, Navi Mumbai. | Orange | SSI | 2500000 |
| 18 | M/s. Vijay Pandurang Mhatre, Sr.no.203, Vill Bonsai Turbhe, TTC Indl are,Navimumbai | Orange | SSI | 2500000 |
| 19 | M/s. Sai City Stone Quary.,Sr.no. 387, village Turbe, TTC, Navi Mumbai | Orange | SSI | 2500000 |
| 20 | M/s. Ambey Stone Crushing Co., Survey No. 387, Pawane, Navi Mumbai. | Orange | SSI | 2500000 |
| 21 | M/s. Anand Yadav, Survey No. 387/163 , Navi Mumbai. | Orange | SSI | 2500000 |
| 22 | M/s. kukshet Construction & co (Akhil Bhatiya, vadari Samaj sangh, Sr.no. 203, Bonsari, Navi Mumbai | Orange | SSI | 2500000 |
| 23 | M/s. C.B.Gudinho, Sr.no.94/A, Adavali Bhutawali, Mhape sheel raod, Navimumbai | Orange | SSI | 2500000 |
| 24 | M/s. Dimond Stone Crusher., (Ramkrushan Balu Patil),Survey no. 163, Pawane, Navi Mumbai. | Orange | SSI | 2500000 |

5/16

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|---|---|---|---|---|
| 25 | M/s. Moriya Yadav Stone Crushing Co (Madhukar Maruti Patil)Survey No. 387/163, Turbhe, Navi Mumbai | Orange | SSI | 2500000 |
| 26 | M/s. Ashapura Infrasture, Sr.no. 387/203, Bonsari, Navi Mumbai | Orange | SSI | 2500000 |
| 27 | M/s. Shri Arun Ganpat Mhatre (Laxmi Stone) Sr.no.323/A, Shiravane, Navimumbai | Orange | SSI | 2500000 |
| 28 | Ajwani Infrastructure Pvt. Ltd. S.No. 76/Q, MIDC Quarry Zone, TTC Pawnae, Navi Mumbai | Orange | SSI | 2500000 |
| 29 | M/s. Material Peoneering Construction Company, Survey No. 76, Pawane MIDC Quarry Zone, Village Pawane, TTC Indl. Area, | Orange | SSI | 2500000 |
| 30 | M/s. Etco Motors pvt.ltd.,plot no.D-203, MIDC Turbhe Navimumbai | Orange | SSI | 2500000 |
| 31 | M/s. Apeejay Surendra Park Hotels., Sec-10, Cbd belapur, Navimumbai | Orange | SSI | 2500000 |
| 32 | M/s. Arihant Facilities Management ., Plot no.C-332, TTC Pawane vill Navi mumbai | Orange | SSI | 2500000 |
| 33 | M/s. Sufiyan Enterprises , plot no.C-314, TTC Pawane vill Nvai mumbai | Orange | SSI | 2500000 |
| 34 | M/s. Suditi Industries Ltd., plot no.C-253,254, TTC Pawane vill Nvai mumbai | RED | SSI | 2500000 |
| 35 | M/s. Merck Life Science Pvt.Ltd., plot no. D-116, MIDC Nerul, Navi Mumbai | Orange | SSI | 2500000 |
| 36 | M/s. G.L. Construction Pvt.Ltd., Sr no. 203, Bonsari vill, Turbhe, Navimumbai | Orange | SSI | 2500000 |
| 37 | M/s. Bharat Stone Industries (R.k. Madani) Sr no. 203, Bonsari vill, Turbhe, Navimumbai | Orange | SSI | 2500000 |
| 38 | M/s. Limon Process., (Nylon Carpet manufacturing com) Plot no. D-84, TTC MIDC Turbhe,NaviMumbai | Res | SSI | 2500000 |

6/16

180

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|---|---|---|---|---|
| 39 | M/s. New Diamond Engineering Works,Plot No. PAP-A-91, TTC Indl. Area, MIDC Khairane, Navi Mumbai. | Orange | SSI | 2500000 |
| 40 | M/s. Aniket Hotel, Plot No. P-25, TTC Inbdl. Area, MIDC Rabale, Navi Mumbai. | Orange | SSI | 2500000 |
| 41 | M/s. Nirman Transformers Pvt. Ltd., Plot No. 847/3, TTC Indl. Area, MIDC Rabale, Navi Mumbai. | RED | SSI | 2500000 |
| 42 | M/s. Mukesh & co.F.S. No.94/A, vill Adavali Bhutali, Mahape,Navi Mumbai | Orange | SSI | 2500000 |
| 43 | M/s. Raghuvansh Stone Mines, Survey No. 94/A, Adivali Bhatavali Village Shil-Mahape, Road, Navi Mumbai, Dist. Thane. | Orange | SSI | 2500000 |
| 44 | M/s. Shriram Stone Crushing Co., Sr.no.94/A, Adivali, bhutavali,Navi Mumbai | Orange | SSI | 2500000 |
| 45 | M/s. Manoj Stone Crushing Co., Survey no. 104, Village, Bhandari Mumbra road, Dist. Thane. | Orange | SSI | 2500000 |
| 46 | M/s. Prabhat Qurry Stone Crushing,Plant Plot no. 104, Village Bhandari Mumbra, panvel Road, Dist Thane. | Orange | SSI | 2500000 |
| 47 | M/s. Mahaveer Stone & Metal Suppliers, Survey no. 104, Khotr Bunglow, Village Bhandari Mumbra panvel Road Dist. Thane. | Orange | SSI | 2500000 |
| 48 | M/s. Uma Stone Industries,Survey no. 94/A, Adaivali Bhutavali village, Shill Mahape Road, Navi Mumbai. | Orange | SSI | 2500000 |
| 49 | M/s. Shreeram Stone Crushing Co, Survey Noi. 94/A, Adivali Bharawali, shil-Mahape road, Navi Mumbai. | Orange | SSI | 2500000 |
| 50 | M/s. Panchankur Stone Quarry (C/O Shri G.D. Lad),Survey No. 76, Plot No. Q-6/2 & Q-10/2, TTC Indl. Area, MIDC Mahape. | Orange | SSI | 2500000 |

7/16

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|---|---|---|---|---|
| 51 | M/s. Patel Qurarries, F.S. No.-102, Diva naka, Chinchavali, p.O.Ghansoli MIDC Road, Navi Mumbai | Orange | SSI | 2500000 |
| 52 | M/s. Prabhat Qurry Stone Crushing, Plant Plot no. 104, Village Bhandari Mumbra, panvel Road, Dist Thane. | Orange | SSI | 2500000 |
| 53 | M/s. Raghuvansh Stone Mines, Survey No. 94/A, Adivali Bhutavali Village Shil-Mahape, Road, Navi Mumbai, Dist. Thane. | Orange | SSI | 2500000 |
| 54 | M/s. Ram Stone Quarries, Survey No. 78-A, Elthanpada Dighe, Navi Mumbai. | Orange | SSI | 2500000 |
| 55 | M/s. Saket Engineering Construction Compay, Quarry no. 1, A-Block, MI+C74:C156DC Mahape, TTC Indl Area,Navi Mumbai | Orange | SSI | 2500000 |
| 56 | M/s. Sanjay Stone Mines ,S.no.230, Vishnu Nagar Dighe, Navi Mumbai | Orange | SSI | 2500000 |
| 57 | M/s. G.H.Ajwani., F.S.No.94/A, Asavali-Bhutavali vill, shil mahape road, Navi Mumbai | Orange | SSI | 2500000 |
| 58 | M/s. Mangal Singh & Co., Survey No. 78 A, Elthanpada, Dighe, Navi Mumbai. | Orange | SSI | 2500000 |
| 59 | M/s. Mahaveer Stone & Metal Suppliers, Survey no. 104, Khotr Bunglow, Village Bhandari Mumbra panvel Road Dist. Thane. | Orange | SSI | 2500000 |
| 60 | M/s. Manoj Stone Crushing Co., Survey no. 104, Village, Bhandari Mumbra road, Dist. Thane. | Orange | SSI | 2500000 |
| 61 | M/s. Mukesh & co., F.S. No 94/A, vill Adavali Bhutali, Mhape,Navi Mumbai | Orange | SSI | 2500000 |
| 62 | M/s. Mukesh Stone crusher Co., Survey No. 218/13, Mahape, Village, Shill, Navi Mumbai. | Orange | SSI | 2500000 |
| 63 | M/s. N.G. Ajwani, F.S. No. 94/A, Adivli Nutali Village Shil-Mahape Road, Navi Mumbai. | Orange | SSI | 2500000 |

8/16

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|---|---|---|---|---|
| 64 | M/s. Shreenath Washing, Survey No.8,H.No.1, Next to Temple, Dahisar, Dist. Thane | RED | SSI | 2500000 |
| 65 | M/s. Subhash Dairy., plot no.A-184, TTC Industrial Area, MIDC Mahape | Orange | SSI | 2500000 |
| 66 | M/s. Bhaskar Dairy., plot no.PAP-A-282, TTC Industrial Area, MIDC Mahape | Orange | SSI | 2500000 |
| 67 | M/s. Trimurti Dairy, plot no.PAP-A-246, TTC Industrial Area, MIDC Mahape, Navi Mumbai | Orange | SSI | 2500000 |
| 68 | M/s. Bharat Enterprises.,plot no. 158, Vill Uttarshiv, Gotheghar, Dist-Thane | red | SSI | 2500000 |
| 69 | M/s. Ujwal Apps.plot no. A-483, TTC Indl Area, MIDC Mahape, Navi Mumbai, | orange | SSI | 2500000 |
| 70 | M/s. Dhiren Industries., plot no.2, Arvind Bros Compound opp. Unitop Aquacare, Ganpatipada, Hindalco Road, Digha, Navi Mumbai | red | SSI | 2500000 |
| 71 | M/s. Praktan Industrues, Plot no. W-298, TTC Industrial area, Rabale, Navi Mumbai | RED | SSI | 2500000 |
| 72 | M/s. Goodluck Plastics., Sr no. 24, hissa no.1, Gotheghar, uttarshiv, Mumbra Panvel road, Navi mumbai | red | SSI | 2500000 |
| 73 | M/s. H.S.M. Logistics,Mishra Compound, Dahisar Naka, Thane | Red | SSI | 2500000 |
| 74 | M/s. Samsara, Sr.No. - 154, Laxmi Compound, Thakur Pada, Dahisar, Thane. | Orange | SSI | 2500000 |
| 75 | M/s. A.S. Trading, H.No. - 1802, Laxmi Compound, Thakur Pada, Dahisar, Thane. | RED | SSI | 2500000 |
| 76 | M/s. Daatar Garment Processor (M/s. Dev Raj Enterpises) , Plot no A-668, TTC Ind. Area, Khairne, Navi Mumbai | RED | SSI | 2500000 |

9/16

173

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|---|---|---|---|---|
| 77 | M/s. Alive Engineering, Plot No. W-179-C, MIDC Taloja, Tal. Pnvel, Dist. Raigad | ORANGE | SSI | 25 |
| 78 | M/s. Excell Autovista Pvt. Ltd., Plot No. 09, MIDC Taloja, Tal. Panvel, Dist. Riagad. | ORANGE | SSI | 25 |
| 79 | M/s. Alkem Laboratories., plot no.17/7, MIDC Taloja, Raigad | RED | LSI | 100 |
| 80 | M/s. Rupa Organics Pvt. Ltd., Plot No. C-73, MIDC, Taloja | RED | SSI | 25 |
| 81 | M/s. Lason India Pvt. Ltd., Plot No. C-18, MIDC Taloja, Dist- Raigad. | RED | LSI | 100 |
| 82 | M/s. Chemspec Chemicals Pvt. Ltd., Plot No. 3-C, MIDC Taloja, Dist- Raigad. | RED | LSI | 100 |
| 83 | M/s. Deepak Nitrite Ltd., Plot No. K-9 to K-10, MIDC Taloja | RED | LSI | 100 |
| 84 | M/s. Chemspec Chemicals Pvt. Ltd., Plot No. 3-C, MIDC Taloja, Dist- Raigad. | RED | LSI | 100 |
| 85 | Professional Polymers, Plot No. 83, New Chemical Zone, MIDC Taloja, Tal. Panvel, Dist. Raigad. | RED | SSI | 25 |
| 86 | M/s. Tejal Chemicles . Plot no.45, Taloja MIDC Panvel, Dist- Raigad | RED | SSI | 25 |
| 87 | M/s. Lason India Pvt. Ltd., Plot No. C-18, MIDC Taloja, Dist- Raigad. | RED | LSI | 100 |
| 88 | M/s. Indychem Industries, plot no.J-30/1, MIDC Taloja, Dist- Raigad. | RED | SSI | 25 |
| 89 | M/s. Srikem Laboratories Pvt. Ltd., Plot No. 17/24, MIDC Taloja, Tal- Panvel, Dist. Raigad. | RED | SSI | 25 |
| 90 | M/s. Ekvira Finechem Pvt.Ltd, plot no.84, Taloja MIDC Panvel, Dist- Raigad | RED | SSI | 25 |
| 91 | M/s. Sonia Fisheries Ltd., Plot no. M-40, Tal- MIDC Panvel, Dist. Raigad. | ORANGE | LSI | 100 |
| 92 | M/s. Noor Ice & Cold Storage Plot No. M-47, MIDC Taloja, Tal- Panvel, Dist. Raigad. | ORANGE | SSI | 25 |
| 93 | M/s. Kellogg India Pvt. Ltd., Plot No. L-2 & L-3, MIDC Taloja, Tal- Panvel, Dist- Raigad. | ORANGE | LSI | 100 |

10/16

12

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|---|---|---|---|---|
| 94 | M/s. Castlerock Fisheries Ltd., Plot No. M-33 & 34, MIDC Taloja, Tal- Panvel, Dist. Raigad. | ORANGE | LSI | 100 |
| 95 | M/s. Global Marine Exprerts P. No. G-02, MIDC Taloja, Tal-Panvel, dist. Raigad. | ORANGE | LSI | 100 |
| 96 | M/s.Marvel Drugs Pvt.ltd., plot no.W-24, MIDC Taloja, Tal Panvel | RED | SSI | 25 |
| 97 | M/s. Arihant Steel Processors Pvt.Ltd., plot no.B-44, Taloja MIDC Panvel, Dist- Raigad | RED | SSI | 25 |
| 98 | M/s. Ramdev chemi pharma pvt.ltd., plot no.H-9, MIDC Taloja, Tal- Panvel, dist. Raigad. | RED | SSI | 25 |
| 99 | M/s. Baba rang Udyog, Plot no.M-16, Taloja MIDC Panvel, Dist- Raigad | RED | SSI | 25 |
| 100 | M/s. Gausia Cold Storage Pvt.Ltd., Plot No.M-7, Taloja MIDC Panvel, Dist- Raigad | ORANGE | SSI | 25 |
| 101 | M/s. Ducol Organics & Colour Pvt. Ltd., Plot No. G-7, New Chemical one, MIDC Taloja, Tal- Panvel, Dist. Raigad. | RED | SSI | 25 |
| 102 | M/s. Forstar Frozen Foods Pvt.ltd, plot no.M-52, MIDC Taloja, Tal-Panvel | ORANGE | MSI | 50 |
| 103 | M/s. Forstar Frozen Foods Pvt.ltd, plot no.M-53, MIDC Taloja, Tal-Panvel | ORANGE | MSI | 50 |
| 104 | M/s. Kairav Chemofrabe Indusries ltd., plot no. V-22, MIDC Taloja | RED | SSI | 25 |
| 105 | M/s. Dolphin Marine Foods and processors pvt.ltd., plot no.M-13,MIDC, Taloja, Tal-Panvel, Dist.- Raigad | ORANGE | MSI | 50 |
| 106 | M/s. Stailer Marin Foods Pvt.ltd., plot no.M-45, Taloja MIDC Panvel, Dist- Raigad | ORANGE | LSI | 100 |
| 107 | M/s. Kairav Chemforbe Industries Pvt.Ltd., plot no. V-22, Taloja MIDC Panvel, Dist-Raigad | RED | SSI | 25 |
| 108 | M/s. VKM Food Pvt.Ltd., M-82, MIDC Taloja, Tal- Panvel, Dist. Raigad. | ORANGE | SSI | 25 |

11/16

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|---|---|---|---|---|
| 109 | M/s. Kairav Chemforbe Indi .Ltd., plot no. J-77, Taloja MIDC Panvel, Dist- Raigad | RED | SSI | 25 |
| 110 | M/s. Sidhivinayak Fish Meal, Plot No. V-34, MIDC Taloja. | ORANGE | MSI | 50 |
| 111 | M/s. Tejal Chemicles . Plot no.45, Taloja MIDC Panvel, Dist- Raigad | RED | SSI | 25 |
| 112 | M/s. Global Marine Exprerts P. No. G-02, MIDC Taloja, Tal-Panvel, dist. Raigad. | ORANGE | LSI | 100 |
| 113 | M/s. Kairav Chemforbe .Ltd., plot no. J-37, Taloja MIDC Panvel, Dist- Raigad | RED | SSI | 25 |
| 114 | M/s. Metallurgical Products Pvt. Ltd., Plot No. T-27, MIDC Taloja, Dist- Raigad. | Red | LSI | 100 |
| 115 | M/s. Dorf Ketal Chemicals India Pvt.ltd., plot no.W-165/B, MIDC Taloja, Dist-Raigad. | Red | LSI | 100 |
| 116 | M/s. Rexam Beverages can(India). Pvt,ltd., plot no.C-7, MIDC Indl Area, Taloja MIDC Panvel, Dist- Raigad | Red | LSI | 100 |
| 117 | M/s. Hindustan Copper ltd., Plot no.E-33 to 36, MIDC Indl Area, Taloja MIDC Panvel, Dist-Raigad | Red | LSI | 100 |
| 118 | M/s. Flamingo Pharmaceuticals Ltd., plot no.E-28, Near fir bridge, MIDC Taloja, Tal- Panvel, Dist. Raigad. | Orange | LSI | 100 |
| 119 | M/s. Mysore Petrochemicals Ltd., Plot No. T-1, MIDC Taloja. | Red | LSI | 100 |
| 120 | M/s. United Breweries Ltd., Unit Bombay Breweries M-1, Plot no.1 & 2, MIDC Indl Area, Taloja MIDC Panvel, Dist-Raigad | Red | LSI | 100 |
| 121 | M/s. Apcotex Industries Ltd., Plot No. 3/1, MIDC Taloja, Dist. Raigad. | Red | LSI | 100 |
| 122 | M/s. Kairav Chemforbe .Ltd., plot no. J-76, Taloja MIDC Panvel, Dist- Raigad | Red | MSI | 50 |
| 123 | M/s. Universal Marine Products, plot no.W-185/1, MIDC Taloja, Tal-Panvel | Orange | SSI | 25 |

12/16

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|---|---|---|---|---|
| 124 | M/s. Brhma Steel Processes, Plot No.J-27,MIDC, Taloja, Tal-Panvel, Dist.- Raigad | Red | SSI | 25 |
| 125 | M/s. Brhma Steel Processes, Plot No.J 27,MIDC, Taloja, Tal-Panvel, Dist.- Raigad | Red | SSI | 25 |
| 126 | M/s. Global Marine Exports, Plot No.G- 2,MIDC, Taloja, Tal-Panvel, Dist.- Raigad | Orange | SSI | 25 |
| 127 | M/s. Krison Chemicals Pvt.ltd, plot no.W-87 D, MIDC Taloja, Tal-Panvel, Dist-Raigad | Red | SSI | 25 |
| 128 | M/s. Vedant dyestuff & Intermediate Pvt. Ltd., Plot No. V-28 & 29, MIDC Taloja, Tal- Panvel, Dist. Raigad. | Red | LSI | 100 |
| 129 | M/s. Sahil Pharma Chemicals, plot no.V-8, MIDC, Taloja, Tal-Panvel, Dist.- Raigad | Red | SSI | 25 |
| 130 | M.s. Ducol Organics & Colours pvt.ltd, plot no.22/2, MIDC, Taloja, Tal- Panvel, Dist.- Raigad | Orange | MSI | 50 |
| 131 | M/s. Siddhivinayak Fish Mill, plot no.V-38, MIDC Taloja, Tal-Panvel, Dist. Raigad. | Orange | MSI | 50 |
| 132 | M/s. National Adhesives & Polymers., plot no.J-75, MIDC, Taloja, Tal- Panvel, Dist.- Raigad | Red | SSI | 25 |
| 133 | M/s. Bluefin Marine Foods Pvt.Ltd., plot no. L-72, MIDC Taloja | ORANGE | LSI | 100 |
| 134 | M/s. V K M Foods Pvt Ltd., plot no.M-82, MIDC Taloja, tal-Panvel | Orange | SSI | 25 |
| 135 | M/s. Danson Food., plot no.M-69, MIDC Taloja, tal-Panvel | Orange | SSI | 25 |
| 136 | M/s. Stellar Marine Food Processer(I) Pvt.ltd., (Libran Cold Storages Pvt.Ltd) plot no. M-50, MIDC Taloja, Tal-Panvel | Orange | LSI | 100 |
| 137 | M/s. Naik Frozen Foods Pvt.Ltd , M-9 & 10, MIDC Taloja, Tal- Panvel, Dist. Raigad. | Orange | MSI | 50 |

13/16

177

| | | | | |
|---|---|---|---|---|
| 138 | M/s. Vista Processed Foods Pvt Ltd., plot no.M-75, MIDC Taloja, Tal- Panvel, Dist. Raigad. | Orange | LSI | 100 |
| 139 | M/s. Abhinandan Rasayan Pvt.Ltd., plot no.J-54, MIDC Taloja | Red | SSI | 25 |
| 140 | M/s. Kairav Chemforbe industries ltd., plot no. V-22, MIDC Taloja | Red | SSI | 25 |
| 141 | M/s. Prime Toll & Metal Recoveries Pvt.Ltd., plot no.89, MIDC, Taloja, Tal-Panvel, Dist.- Raigad | Red | SSI | 25 |
| 142 | M/s. Enki Life science Ltd., plot no.W-33, MIDC, Taloja, Tal- Panvel, Dist.- Raigad | Orange | SSI | 25 |
| 143 | M/s. Pine Resine & Chemicals., plot no. 67, MIDC, Taloja, Tal- Panvel, Dist.- Raigad | Red | SSI | 25 |
| 144 | M/s. Yash Organics., plot no. W-80, MIDC, Taloja, Tal-Panvel, Dist.- Raigad | Red | SSI | 25 |
| 145 | M/s. Sanu Automation Pvt.Ltd., plot no.L-42, MIDC, Taloja, Tal- Panvel, Dist.- Raigad | Orange | SSI | 25 |
| 146 | M/s. Bushara Foods Pvt.Ltd., plot no. G-3, MIDC, Taloja, Tal-Panvel, Dist.- Raigad | Red | MSI | 50 |
| 147 | M/s. Eurofine Chemicals., plot no.91, MIDC, Taloja, Tal-Panvel, Dist.- Raigad | Red | SSI | 25 |
| 148 | M/s. Hiten Chemicals, plot no. W-178 C, MIDC, Taloja, Tal-Panvel, Dist.- Raigad | Red | SSI | 25 |
| 149 | M/s. Hindustan Speciality Chemicals Ltd., plot no. W-118 (B), MIDC, Taloja, Tal-Panvel, Dist.- Raigad | Red | SSI | 25 |
| 150 | M/s. Raj Chemicals, plot no. W-141 A, MIDC, Taloja, Tal-Panvel, Dist.- Raigad | Red | SSI | 25 |
| 151 | M/s. Health Secure (I) Pvt.Ltd., plot no. c-10, MIDC, Taloja, Tal-Panvel, Dist.- Raigad | Orange | SSI | 25 |
| 152 | M/s. Pro Files, plot no. W-5, MIDC, Taloja, Tal- Panvel, Dist.- Raigad | Red | SSI | 25 |
| 153 | M/s. Sunil Forging and Steel industries Pvt.ltd., plot no.-141, MIDC Taloja | Red | MSI | 50 |

| | | | | |
|---|---|---|---|---|
| 154 | M/s. Rachna Agrochem Pvt. Ltd., Plot No. J-38, MIDC Taloja, Tal. Panvel, Dist. Raigad. | Red | SSI | 25 |
| 155 | M/s. Mody Chemi Pharma Pvt. Ltd., Plot No. J-39, MIDC Taloja, Raigad | Red | SSI | 25 |
| 156 | M/s. Galaxy Surfactants Ltd., Plot no. V-23, MIDC Taloja | Red | LSI | 100 |
| 157 | M/s. Excell Autovista Pvt.Ltd., Plot no. C-9, MIDC Taloja | Orange | SSI | 25 |
| 158 | M/s. Lasons India Pvt.Ltd., Pt no C-18, MIDC Taloja | Red | LSI | 100 |
| 159 | M/s. VVF (India) ltd., plot no. V-41, MIDC Taloja | Red | LSI | 100 |
| 160 | M/s. Stratechem (India) Pvt.Ltd., Plot no. J-48, MIDC Taloja | Red | SSI | 25 |
| 161 | M/s. Ariha Chemicals Pvt.Ltd., plot no. H-1, MIDC Taloja, Tal-Panvel | Red | SSI | 25 |
| 162 | M/s. Chemspec Chemicals Pvt. Ltd., Plot No. 3-C, MIDC Taloja, Dist- Raigad. | Red | LSI | 100 |
| 163 | M/s. Apcotex Industries Ltd., Plot No. 3/1, MIDC Taloja, Dist. Raigad. | Red | LSI | 100 |
| 164 | M/s. Medigraph Pharmaceuticals pvt.Ltd., plot no. J-46/47, MIDC Taloja | Red | SSI | 25 |
| 165 | M/s. Nixon Chemicals Ltd., plot no. 17/10, MIDC Tloja | Red | SSI | 25 |
| 166 | M/s. Sharon Bio-Medical Ltd., plot no. L-6, MIDC TALOJA | Red | LSI | 100 |
| 167 | M/s. Forstar Frozen Foods pvt.ltd., plot no. M-52 & 53, MIDC Taloja | Orange | MSI | 50 |
| 168 | M/s. Naik Frozen foods ., plot no. M-9 & M-10, MIDC Taloja | Orange | MSI | 50 |
| 169 | M/s. Siddhivinayak Fish Mill., plot no. V-38, MIDC Taloja, | Orange | MSI | 50 |
| 170 | M/s. Naik Oceanic Exports Ltd ., plot no. M-5 MIDC Taloja | Orange | MSI | 50 |
| 171 | M/s. Ulka Seafoods Pvt.Ltd., plot no. M-79, MIDC Taloja, | Orange | MSI | 50 |
| 172 | M/s. Steller Marine Food Processor (I) Pvt.Ltd. Plot no. M-50, MIDC Taloja | Orange | LSI | 100 |

15/16

| | | | | |
|---|---|---|---|---|
| 173 | M/s. Hikal Ltd., plot no. T-21, MIDC Taloja | Red | LSI | 100 |
| 174 | M/s. Chemspec Chemicals Pvt.Ltd., plot no. 3-C, MIDC Taloja | Red | LSI | 100 |
| 175 | M/s. VVF India Ltd.,Plot no. V-41, MIDC Taloja | Red | LSI | 100 |
| 176 | M/s. Naik Frozen Pvt.Ltd., plot no.M-9/10, MIDC Taloja | Orange | MSI | 50 |
| 177 | M/s. Chemspec Chemicals Pvt.Ltd., plot no. 3-C, MIDC Taloja | Red | LSI | 100 |
| 178 | M/s. Sanchita Frozen Foods Pvt.Ltd., plot no. M-7A, MIDC Taloja, Tal-Panvel | Orange | MSI | 50 |
| 179 | M/s. Ravi Dye Ware Company Pvt.Ltd., plot no. G-13/17,18,19120, MIDC Taloja | Red | LSI | 100 |
| 180 | M/s. Godrej Tyson Foods Pvt.Ltd., plot no. M-31, MIDC Taloja | Red | LSI | 100 |
| 181 | M/s. Sonia Fisheries Pvt.Ltd, plot no. M-39, MIDC Taloja | Orange | LSI | 100 |
| 182 | M/s. Sanchita Marine Products Pvt.Ltd, plot no. M-11, MIDC Taloja | Orange | MSI | 50 |
| 184 | M/s. Chemspec Chemicals Pvt.Ltd., plot no. 3-C, MIDC Taloja | Red | LSI | 100 |
| 185 | M/s. Global Marine Export., Plot No. G-2, MIDC Taloja | Orange | LSI | 100 |
| | **Total** | | | **8150** |

16/16

180

# TARAPUR

**Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely and Critically polluted industrial areas**

**Format-A**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **Sl. No.** | **Name of the Industrial area** | **Type of Industrial area (Severely polluted/Critically Polluted)** | **Industrial Category** | **Scale of Operation** | **Total No. of Industries** | **No. of Industries not-complying with Environmental Standards** | **No. of industries closed down based on closure direction issued** | **Attach a separate sheet with list of industries to whom closure order issued** |
| 1 | MIDC Tarapur | Critically Polluted | Red | Small | 426 | 12 | 12 | List encloed as Annex: A |
| | | | | Medium | 20 | 1 | 1 | |
| | | | | Large | 71 | 2 | 2 | |
| | | | Orange | Small | 71 | 0 | 0 | |
| | | | | Medium | 13 | 0 | 0 | |
| | | | | Large | 6 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | 1 | 0 | 0 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | Others | 0 | 0 | 0 | |
| | | | | **Total** | **608** | **15** | **15** | |

## Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas

**Format-B**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **Sl. No.** | **Name of the Industrial area** | **Type of Industrial area (Critically/Severely polluted Areas)** | **Industrial Category** | **Scale of Operation** | **Total No. of Industries** | **No. of Industries not-complying with Environmental Standards in last 5 years** | **Total amount of Environmental compensation imposed in Lakhs** | **Total amount of Environmental compensation received in Lakhs** |
| 1 | MIDC Tarapur | CPA | Red | Small | 426 | 68 | 1700 | **Nil.** Hon'ble Supreme Court has passed Stay Orderon 18.12.2019 w.r.t. Civil Apeal no. 9409/2019 TIMA vs Akhil Bhartiya Mangela samaj |
| | | | | Medium | 20 | 5 | 250 | |
| | | | | Large | 71 | 29 | 2900 | |
| | | | Orange | Small | 71 | 0 | 0 | |
| | | | | Medium | 13 | 0 | 0 | |
| | | | | Large | 6 | 1 | 100 | |
| | | | Other Polluting Activities | CETP | 1 | 1 | 1000 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | Others | 0 | 0 | 0 | |
| | | | | | 608 | 104 | **5950** | |

**Note:** 1. Separate list of industies to whom Environmental Compensation with amount imposed and received may be provided.
2. Cost of restoration of the damage to the emvironment of each CPA/SPA may be provided.

182

2/9

Annexure-A

| List of Closure industries in MIDC Tarapur | | | | |
|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 |
| 1 | Auro Laboratries Ltd, Plot No. K-56, Tarapur | Red | Msi | 18.12.2019 |
| 2 | Ajmera Organics | Red | SSI | 03.09.2018 |
| 3 | Aarey Drugs & Pharmaceuticals ltd | Red | SSI | 27.02.2018 |
| 4 | Nutraplus India Ltd | Red | Lsi | 05.10.2019 |
| 5 | Vividh Global Inds Ltd | RED | SSI | 21.10.2019 |
| 6 | Anu Pharma Chem | RED | LSI | 30.11.2016 |
| 7 | Camlin Fine Science Ltd., | Red | SSI | 17.12.2019 |
| 8 | Oceanic Laboratories Pvt. Ltd., | Red | SSI | 03.01.2020 |
| 9 | Cosmic Chemical | Red | SSI | 03.01.2020 |
| 10 | Nutraplus India Ltd., | Red | SSI | 08.01.2020 |
| 11 | Atul Ltd., | Red | SSI | 08.01.2020 |
| 12 | Vikas Industries & Chemicals Pvt. Ltd., | Red | SSI | 13.01.2020 |
| 13 | ANK Pharma Pvt. Ltd., | Red | SSI | 13.01.2020 |
| 14 | NGL Fine Chem Ltd., | Red | SSI | 15.01.2020 |
| 15 | Aarti Industries Ltd., | Red | SSI | 16.01.2020 |

183

3/9

Annexure-B

## List of industries Environmenatl Compensation imposed In MIDC Tarapur

| 1 | 2 | 3 | 4 | 5 |
|---|---|---|---|---|
| Sr. No. | Name of Indutry | Categor | Scale | Environmenatl Compensation imposed in Lakhs |
| 1 | Aarti Drugs Ltd | Red | LSi | 100 |
| 2 | Aarti Industries Ltd | Red | LSi | 100 |
| 3 | Bombay Rayon Fashion Ltd | Red | LSi | 100 |
| 4 | Siyaram Silk Mills (Balkrishna Synthetics) | Red | LSi | 100 |
| 5 | Camlin Fine Chemicals | Red | LSi | 100 |
| 6 | M/s. Ciron Drugs & pharmaceuiical Pvt. LTD. | Orange | LSi | 100 |
| 7 | M/s. Dicitex home Furnishing Pvt. Ltd | Red | LSi | 100 |
| 8 | M/s Kriplon Synthtics pvt Ltd. | Red | LSi | 100 |
| 9 | Mandhana Dyeing | Red | LSi | 100 |
| 10 | E-Land Fashion (Mudra Life Style) | Red | LSi | 100 |
| 11 | Nipur Chemical | Red | LSi | 100 |
| 12 | Resonance | Red | SSI | 25 |
| 13 | Silwester Textiles P. Ltd. | Red | LSi | 100 |
| 14 | Sarex Overseas | Red | LSi | 100 |
| 15 | Zeus International Ltd. | Red | LSi | 100 |
| 16 | Valient Glass Pvt Ltd | Red | LSi | 100 |
| 17 | Iraa Clothing (P) Ltd (Shagun Clothing P Ltd) | Red | MSI | 50 |

| | | | | |
|---|---|---|---|---|
| 18 | Auro Laboratries Ltd | Red | MSI | 50 |
| 19 | Abhilasha Texchem Pvt Ltd | Red | SSI | 25 |
| 20 | Alexo Chemicals | Red | SSI | 25 |
| 21 | Ashwin Synthetics P Ltd | Red | SSI | 25 |
| 22 | Accusynth Speciality Chemical | Red | SSI | 25 |
| 23 | Ajmera Organics | Red | SSI | 25 |
| 24 | Aarey Drugs & Pharmaceuticals ltd | Red | SSI | 25 |
| 25 | Aradhana Energy Pvt Ltd | Red | SSI | 25 |
| 26 | Bostan Pharma | Red | SSI | 25 |
| 27 | Panchamrut Chemical Pvt Ltd (Dragon Drugs Pvt Ltd) | Red | SSI | 25 |
| 28 | DRV Organics | Red | SSI | 25 |
| | | | | 25 |
| 29 | Dufon Laboratories P ltd | Red | SSI | 25 |
| 30 | DH Organics | Red | SSI | 25 |
| 31 | Gangwal Chemical | Red | SSI | 25 |
| 32 | Haren TextilePvt Ltd | Red | SSI | 25 |
| 33 | Indo Amines Ltd ( Previously knownas Sri Sai Indsutries) | Red | SSI | 25 |
| 34 | Indaco Jeans Pvt Ltd | Red | SSI | 25 |
| 35 | Mehta API Pvt Ltd | Red | MSI | 50 |
| 36 | Moltus Research Laboratories | Red | SSI | 25 |
| 37 | K P Chemicals | Red | SSI | 25 |
| 38 | JPN Pharma | Red | SSI | 25 |
| 39 | Khanna & Khanna | Red | SSI | 25 |
| 40 | Keshav Organics P ltd | Red | SSI | 25 |
| 41 | Nayakem Organics Pvt Ltd | Red | SSI | 25 |

| | | | | |
|---|---|---|---|---|
| 42 | Nirbhay Rasayan Pvt Ltd | Red | SSI | 25 |
| 43 | Nutraplus India Ltd | Red | LSi | 100 |
| 44 | Sequent Scientific Ltd (Pi Drugs Pharmaceticals) | Red | SSI | 25 |
| 45 | Pulcra Chemicals India Ltd | Red | SSI | 25 |
| 46 | Pentagon Drugs Ltd | Red | SSI | 25 |
| 47 | Paramount Syncot Textile | Red | SSI | 25 |
| 48 | IPCA Laboratories (Ramdev Chemicals) | Red | MSI | 50 |
| 49 | Tryst Chemicals | Red | SSI | 25 |
| 50 | Shreenath Chemicals | Red | SSI | 25 |
| 51 | Salvi Chemicals Industries | Red | SSI | 25 |
| 52 | Sapna Detergent | Red | SSI | 25 |
| 53 | Sagitta P Ltd | Red | SSI | 25 |
| 54 | Surmount chemicals (I) P Ltd | Red | SSI | 25 |
| 55 | Shri Vinayak Chemical | Red | SSI | 25 |
| 56 | Sunil Great Processers | Red | SSI | 25 |
| 57 | Usha Fashion | Red | SSI | 25 |
| 58 | Visen Inds Ltd | Red | SSI | 25 |
| 59 | U. K. Aromatics & Che | Red | SSI | 25 |
| 60 | Ujwal Pharma P Ltd | Red | SSI | 25 |
| 61 | Vividh Global Inds Ltd | Red | SSI | 25 |
| 62 | Square Chemical | Red | SSI | 25 |
| 63 | Shree Chakra Organics Pvt Ltd | Red | SSI | 25 |
| 64 | Tarapur Environment Protection Society | Red | LSi | 100 |
| 65 | Arti Drugs | Red | LSi | 100 |

| | | | | |
|---|---|---|---|---|
| 66 | Omega Colurs Pvt Ltd | Red | SSI | 25 |
| 67 | REMI Edelstahi Tubulars Ltd. | Red | SSI | 25 |
| 68 | Gini Silk Mills Ltd | Red | LSi | 100 |
| 69 | Mayfair Bio tech (Ankit Petro) | Red | LSi | 100 |
| 70 | Rediant Intermediates | Red | LSi | 100 |
| 71 | Premier Intermediate | Red | LSi | 100 |
| 73 | Maharashtra Organo MettalicsPvt Ltd | Red | LSi | 100 |
| 74 | Anu Pharma Chem | Red | LSi | 100 |
| 75 | Ganesh Benzoplast | Red | LSi | 100 |
| 76 | Zorba Dyechem | Red | SSI | 25 |
| 77 | Prabhat Engineering | Red | LSi | 100 |
| 78 | Aarviam Dye Chem | Red | SSI | 25 |
| 79 | Dhanlaxmi Steel | Red | SSI | 25 |
| 80 | Sarswati Steel Shiv steel | Red | SSI | 25 |
| 81 | Deep Industries | Red | SSI | 25 |
| 82 | SR Steel | Red | SSI | 25 |
| 83 | JV Kem Industries | Red | SSI | 25 |
| 84 | Shriyans Chemical | Red | SSI | 25 |
| 85 | The Pharmaceutical Product of India Ltd | Red | LSI | 100 |
| 86 | Union Park Chemiclas Pvt. Ltd. | Red | SSI | 25 |
| 87 | Lavino Kapoor Cottans Pvt. Ltd. | Red | LSI | 100 |
| 88 | Pal Fashion Pvt. Ltd., | Red | MSI | 50 |
| 89 | Nikita Chemical Industries | Red | SSI | 25 |
| 90 | Anuh Pharma Ltd., | Red | SSI | 25 |
| 91 | Viraj Profile Ltd., (Unit-II) | Red | LSI | 100 |
| 92 | Viraj Profile Ltd., | Red | LSI | 100 |
| 93 | Aartii Drugs Ltd., | Red | SSI | 25 |



7/9

| | | | | |
|---|---|---|---|---|
| 94 | Newwork Polymers Pvt. Ltd., | Red | SSI | 25 |
| 95 | Camlin Fine Science Ltd., | Red | SSI | 25 |
| 96 | Oceanic Laboratories Pvt. Ltd., | Red | SSI | 25 |
| 97 | Cosmic Chemical | Red | SSI | 25 |
| 98 | Nutraplus India Ltd., | Red | SSI | 25 |
| 99 | Atul Ltd., | Red | SSI | 25 |
| 100 | Vikas Industries & Chemicals Pvt. Ltd., | Red | SSI | 25 |
| 101 | ANK Pharma Pvt. Ltd., | Red | SSI | 25 |
| 102 | NGL Fine Chem Ltd., | Red | SSI | 25 |
| 103 | Aarti Industries Ltd., | Red | SSI | 25 |
| 104 | CETP Tarapur (TEPA) | Red | SSI | 1000 |
| | **Total** | | | **5950** |

ANNEXURE-XIG

HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR-6, PANCHKULA
Ph-2577870-73 E-mail: hspcbaircell@gmail.com

No. HSPCB/SSC/2020/ 1781 Dated: 12/2/20

To

Sh. P.K. Gupta,
AD & Div. Head, IPC-VII,
Central Pollution Control Board, New Delhi.

Sub: - **Compliance of Hon'ble NGT order dated 14.11.2019 in the matter of O.A. No. 1038/2018-Reg.**

Please refer to your letter no. CPCB-IPC-VII/CEPI/NGT order/2019/8831. dated 19.11.2019.

In this connection, the details of polluted industrial areas under CPA / SPA have been enclosed in the format A & B as desired by CPCB vide letter referred above.

1. Panipat:- **Annexure-1**
2. Gurugram:- **Annexure-2**
3. Faridabad:- **Annexure-3**

**DA / As above.**

**Sr. Scientist (HQ)**
**For Member Secretary**

184

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Format - "A"

**Status of Prohibition / closure of non-complying activity in Red and Orange category Industries in Severely & Critically Polluted industrial areas.**

| Sr. No. | Name of the Industrial Area | Type of Industrial area (Severely polluted/ Critically Polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not-complying with Environmental standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
|---|---|---|---|---|---|---|---|---|
| 1 | Faridabad (Haryana) | Critically Polluted | Red | Small | 436 | 46 | 41 | List Attached |
| | | | | Medium | 40 | 3 | 0 | 0 |
| | | | | Large | 124 | 5 | 3 | List Attached |
| | | | Orange | Small | 414 | 0 | 0 | 0 |
| | | | | Medium | 64 | 0 | 0 | 0 |
| | | | | Large | 103 | 6 | 1 | 0 |
| | | | Other Polluting Activities | CETP | 2 | 0 | 0 | 0 |
| | | | | TSDF | 1 | 0 | 0 | 0 |
| | | | | Others | 1 | 0 | 0 | 0 |

Format - "B"

**Status of Environmental compensation recovered as as per Hon'ble NGT Order in Critically / Severly Polluted Industrial Areas.**

| Sr. No. | Name of the Industrial Area | Type of Industrial area (Critically / Severely Polluted Areas) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not-complying with Environmental standards in last 5 years | Total amount of Environmental Compensation imposed in Lakhs | Total amount of Environmental compensation received in Lakhs |
|---|---|---|---|---|---|---|---|---|
| 1 | Faridabad (Haryana) | | Red | Small | 436 | 50 | 0 | 0 |
| | | | | Medium | 50 | 4 | 375,000 | 375,000 |
| | | | | Large | 134 | 10 | 82.25 | 1.25 |
| | | | Orange | Small | 414 | 0 | 0 | 0 |
| | | | | Medium | 64 | 1 | 0 | 0 |
| | | | | Large | 103 | 7 | 14,53,125/- | 14,53,125/- |
| | | | Other Polluting Activities | CETP | 2 | 0 | 0 | 0 |
| | | | | TSDF | 1 | 0 | 0 | 0 |
| | | | | Others | 1 | 0 | 0 | 0 |

**Annexure A**

| Sr. No. | Name and Address of unit | Category | Scale |
|---|---|---|---|
| 1. | Aman Sai Products, Village-Budhena, P.O. Badoli, Ballabgarh, Faridabad. | Red | Small |
| 2. | Bhadana Concrete ( RMC Plant) Bhadan, Farm, Bhupani Road,. Sector 89, Tigaon, Faridabad. | Red | Small |
| 3. | DSG Beverages ,Manjhavali Road, Village-Sidola, Faridabad | Red | Small |
| 4. | Gran Das Enterproses in front of Devdharm Kanta, Vill. Bhakhri, Faridbad. | Red | Small |
| 5. | Hari Om Textiles, 11/7, Mathura Road, Faridabad | Red | Small |
| 6. | Lamba Chemical 16/6, Mathura Road, Faridabad | Red | Small |
| 7. | M/s Abdul Washing, Village Atmadpur, Kuta Farm, Faridabad. | Red | Small |
| 8. | M/s Aryan Association Concrete Plant, Opp. Police Chowki Manger, Village-Manger (Gurgaon), Faridabad. | Red | Small |
| 9. | M/s Design Edge Interiors Pvt. Ltd., 12/6, Plot no. 07, Gurukul Industrial Area, Faridabad | Red | Small |
| 10. | M/s Expert Concrete, Village Palla, Near Palla Pool Red Light, Faridabad. | Red | Small |
| 11. | M/s G and G Concrete Solution, V.P.O Manger, District, Faridabad. | Red | Small |
| 12. | M/s Ganpati Processors, 116 Surya Vihar, Agwanpur, Tilpat, Near Neta Ram Singh Farm House, Faridabad. | Red | Small |
| 13. | M/s Glorious Car Wash, Plot No. 1, Sector15A, Near Metro Pillar No. 759, Faridabad | Red | Small |
| 14. | M/s H.G. Graphics Pvt. Ltd., Plot no. 120, Gali no. 3, Gurukul I-A, Faridabad. | Red | Small |
| 15. | M/s ICMC Project, D-2/5, Village- Kanwra, Faridabad. | Red | Small |
| 16. | M/s Krishna Office Furniture Systems, Plot no. 129-130, Gurukul Inds. Area, Faridabad. | Red | Small |
| 17. | M/s M. S. Enterprises, Plot No. 2, Shed No. 6, Dabua Pali Road, Opp. Govt. school, Village - Dabua, NIT, Faridabad. | Red | Small |
| 18. | M/s M.S. Washing, Village Atmadpur, Kuta Farm, Faridabad. | Red | Small |
| 19. | M/s Mohit Washing, Village Aitmadpur, Kuta Farm, Faridabad. | Red | Small |
| 20. | M/s Om Sai Aqua (Mineral Supplier), Plot no. 9, Near Shree Krishan DhamMandir, Gurugram -Faridabad Road, Faridabad | Red | Small |
| 21. | M/s Perfect Ready Mix Solutions, Khsra No. 20, Darshan Farm, Opp. Police Chowki Mangar, Village-Manger, Faridabad. | Red | Small |
| 22. | M/s Raju Washing/SF Washing, Village Aitmadpur, "Neharpar, Kuta Farm, Faridabad. | Red | Small |
| 23. | M/s Reena Enterprise, Plot no. 5, Gali No. 21, Krishna Colony, Faridabad. | Red | Small |
| 24. | M/s Reliance Forge Plot no. 1 & 2, DabuaPali Road, Faridabad. | Red | Small |
| 25. | M/s S. S. Process, Atmadpur Industrial Area, Neharpar, Gali No. 2, (Near Brocken RMC), Faridabad. | Red | Small |
| 26. | M/s Sharma Wood, Plot no. 72, Guruku Inds. Area, Faridabad. | Red | Small |
| 27. | M/s Shiza Wash Care, Plot No. 1, Titu Colony, Mawai Road, Tilpat, Faridabad. | Red | Small |
| 28. | M/s Super Fine Enterprises, E/28, New Colony Railway Road, (Near Bhatia Colony Service), Faridabad. | Red | Small |

| | | | |
|---|---|---|---|
| 29. | M/s Tom Hermes Productions, Plot no. 7-B, Street No. 3, Gurukul Inds. Area, Faridabad. | Red | Small |
| 30. | Ocean (Health Giving Water), Plot no. 9, Near Shree Krishna Dham Mandir, Gurugram Road, Faridabd. | Red | Small |
| 31. | Om Enterprises Plot No. A 3945 SGM Nagar NIT Faridabad. | Red | Small |
| 32. | P. R. Enterprises D – 30 , Near Church Gate, Dabua Colony, NIT Faridabad. | Red | Small |
| 33. | Premier Processors, B 16, Om Enclave Part 1, 30 feet road, Agwanpur, Faridabad. | Red | Small |
| 34. | R.K. Enterprises Plot No. D26, Dabua Colony, Charach wali gali, Faridabad. | Red | Small |
| 35. | Raj Laxmi Polymers, Plot no. 10, Air Force Road, Dabau Colony Faridabad | Red | Small |
| 36. | S. S chemical works, 16/6, Mathura Road, Faridabad | Red | Small |
| 37. | Sansar Electronics, Palla No. 1, Tilpat Road, Faridabad. | Red | Small |
| 38. | Swastika Automobiles, Plot No. 2990, SGM Nagar, NIT Faridabad | Red | Small |
| 39. | Vishnu Plastics, B-75, Gali no. 2, Ward No. 10, Near Delhi Tent house, Feroz Gandhi Nagar, NIT, Faridabad. | Red | Small |
| 40. | Westend Enterprises Pvt. Ltd. Plot no. 14/7 shed no. 1 and 2, MR, Faridabad. | Red | Small |
| 41. | M/s A2K wash, Plot No. 68, Sector -58 Faridabad. | Red | Small |

**Annexure B**

| Sr. No. | Name and Address of unit | Category | Scale |
|---|---|---|---|
| 1. | M/s Godavari Shilpkala "Hotel Atrium" Shooting Range Road, Surajkund, Faridabad. | Red | Large |
| 2. | M/s Piyush Heights (Piyush Buildwell India Ltd.) Sector 89, Faridabad | Red | Large |
| 3. | M/s Zion Promoters and Developers Pvt. Ltd., (Project Lake View Appartment) Village-Badkhal, Sector-48, Faridabad (Regd. Off:-K-108, Atrium, Surajkund. | Red | Large |

194

**Format - "A"**

**Status of Prohibition / closure of non-complying activity in Red and Orange category Industries in Severely & Critically Polluted industrial areas.**

| Sr. No. | Name of the Industrial Area | Type of Industrial area (Severely polluted/ Critically Polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not-complying with Environmental standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
|---|---|---|---|---|---|---|---|---|
| 1 | Gurugram (Haryana) | Critically Polluted | Red | Small | 257 | 21 | 21 | List Attached |
| | | | | Medium | 191 | 0 | 0 | N/A |
| | | | | Large | 54 | 0 | 0 | N/A |
| | | | Orange | Small | 394 | 0 | 0 | N/A |
| | | | | Medium | 192 | 0 | 0 | N/A |
| | | | | Large | 27 | 0 | 0 | N/A |
| | | | Other Polluting Activities | CETP | 2 | 0 | 0 | - |
| | | | | TSDF | 0 | 0 | 0 | - |
| | | | | Others | 0 | 0 | 0 | - |

**Format - "B"**

**Status of Environmental compensation recovered as as per Hon'ble NGT Order in Critically / Severly Polluted Industrial Areas.**

| Sr. No. | Name of the Industrial Area | Type of Industrial area (Critically / Severely Polluted Areas) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not-complying with Environmental standards in last 5 years | Total amount of Environmental Compensation imposed in Lakhs | Total amount of Environmental compensation received in Lakhs |
|---|---|---|---|---|---|---|---|---|
| 1 | Gurugram (Haryana) | | Red | Small | 257 | 6 | 0 | 0 |
| | | | | Medium | 191 | 13 | 0 | 0 |
| | | | | Large | 54 | 0 | 0 | 0 |
| | | | Orange | Small | 534 | 0 | 0 | 0 |
| | | | | Medium | 192 | 11 | 0 | 0 |
| | | | | Large | 27 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | 2 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | Others | 0 | 0 | 0 | 0 |

196

| List of units whom closure order issued | |
|---|---|
| **Sr. No.** | **Name & Address of the units** |
| 1 | Balaji Minerals, Near Taj Nagar Railway Station, Jamalpur, Gurugram |
| 2 | Dhasu Aqua Minerals, Farukh Nagar, Gurugram |
| 3 | Eco Beverages, Khasra No. 285/9, Adjacent to JPS Residency, Opp. Sec-8, IMT Manesar, Gurugram |
| 4 | M/s J.K Textiles, House No-46, Anjana Colony, Gali No-3, Behind Hyundai Showroom, Sec-37, Gurugram |
| 5 | Maa Durga Industries, Gali No. 8, Line 6, Kadipur, Gurugram |
| 6 | Om Sweets P Ltd, Behind Radha Swami Satsang Bhawan, Kadipur, Gurugram |
| 7 | Parveen Platers App., Badshahpur Drain, Gaudali Khurd, Gurugram |
| 8 | R.S. Water, Rampur Ki Dhani, Tehsil Pataudi, Gurugram |
| 9 | RK Powder Coating, Gali No. 8, Line 6, Kadipur, Gurugram |
| 10 | Guru Nanak Washing, Village-Gaduali, Gurugram |
| 11 | Sai Finishers SKM, Near JBM Gate no. 2, Sector 36, Gurugram |
| 12 | Satguru Washing App, Badshahpur Drain, Vill. Gaudali Khurd, Gurugram |
| 13 | Shivam Coating, Opp Khandsa Truck Union, Gurugram |
| 14 | Sk Industreis, Behrampur Road Opp. Mahle filters india Pvt ltd, Gurugram |
| 15 | Shri Sai Skill Industries, Gali No. 8, Line 6, Kadipur, Gurugram |
| 16 | Sr. Enterprises, Bhora Kalan, Gurugram |
| 17 | Unnamed Unit of Sh. Chirag (Electroplating), Gali No. 8, Line 6, Kadipur, Gurugram |
| 18 | Unnamed Unit of Sh. Ravinder (Electroplating), Gali No. 8, Line 6, Kadipur, Gurugram |
| 19 | White House Laundry, Vill. Gaudali, Gurugram. |
| 20 | Yadav Beverages, Jauri Khurd PO Janaula, Farrukhnagar, Gurugam |
| 21 | Sahib shakti Industries, 611, Vishvkarma Nagar, Gurugram. |

Format - "A"

**Status of Prohibition / closure of non-complying activity in Red and Orange category Industries in Severely & Critically Polluted industrial areas.**

| Sr. No. | Name of the Industrial Area | Type of Industrial area (Severely polluted/ Critically Polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not-complying with Environmental standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
|---|---|---|---|---|---|---|---|---|
| 1 | Panipat (Haryana) | Critically Polluted | Red | Small | 285 | 10 | 10 | List Attached |
| | | | | Medium | 33 | 0 | 0 | |
| | | | | Large | 43 | 0 | 0 | |
| | | | Orange | Small | 134 | 0 | 0 | |
| | | | | Medium | 11 | 0 | 0 | |
| | | | | Large | 17 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | 3 | 2 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | Others | 0 | 0 | 0 | 0 |

Format - "B"

**Status of Environmental compensation recovered as as per Hon'ble NGT Order in Critically / Severly Polluted Industrial Areas.**

| Sr. No. | Name of the Industrial Area | Type of Industrial area (Critically / Severely Polluted Areas) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not-complying with Environmental standards in last 5 years | Total amount of Environmental Compensation imposed in Lakhs | Total amount of Environmental compensation received in Lakhs |
|---|---|---|---|---|---|---|---|---|
| 1 | Panipat (Haryana) | SPA | Red | Small | 285 | 21 | 5170400 | 1269500 |
| | | | | Medium | 33 | 1 | 0 | 0 |
| | | | | Large | 43 | 1 | 1837500 | 1837500 |
| | | | Orange | Small | 134 | 2 | 0 | 0 |
| | | | | Medium | 11 | 0 | 0 | 0 |
| | | | | Large | 17 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | 3 | 2 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | Others | 0 | 0 | 0 | 0 |

99

**List of industries to which closure order issued**

| Sr.No. | Name & Address of units | Category | Scale |
|---|---|---|---|
| 1. | Ess Ess Export, Plot No.652, Sector-29, Part-II, Panipat | Red | Small |
| 2. | Gobind Process, Plot No.53, Sector-25, Part-I, HUDA, Panipat | Red | Small |
| 3. | H.B. Wooltex Pvt. Ltd., Kabri Road, Panipat | Red | Small |
| 4. | Jai Udyog, H-3, Industrial Area, Panipat | Red | Small |
| 5. | Naveen Processors, Plot No.52, Sector-25, Phase-I, HUDA, Panipat | Red | Small |
| 6. | R.P. International, Bhaiswal Mod, Barsat Road, Panipat | Red | Small |
| 7. | Sainik Industries, H-53, Industrial Area, Panipat | Red | Small |
| 8. | Santosh Traders, Khasra No. 1/8/2/1/2/9/10, Village Kurar, Near Rathi Hatchery, Panipat | Red | Small |
| 9. | Triveni Industries, H-41-42, Industrial Area, Panipat | Red | Small |
| 10. | Vij Engineering & Consultants (P) Ltd., 78KM Mile Stone, G.T. Road, Vill. Karhans, Khalila Mor, Samalkha, Panipat | Red | Small |

| Detail of Environmental Compensation | | | |
|---|---|---|---|
| **Sr. No.** | **Name & Address of unit (M/s)** | **EC amount imposed** | **EC amount received** |
| 1 | Unnamed Bleach House owned by Sh. Naresh Kumar s/o Sh. Dharampal Singh, Panipat- Jattal road Vill- jattal Panipat. | 175000 | 30000 |
| 2 | Unnamed Bleach House owned by Sh. Ramesh Kumar S/o Sh.Shree Chand, Panipat- Jattal road Vill- jattal Panipat. | 212500 | Order issued but EC not deposited |
| 3 | Unnamed Bleach House owned by Sh. Rohit Jain S/o Sh.Sushil Jain, Gaini Ram Jain, Panipat- Jattal road Vill- jattal Panipat | 212500 | Order issued but EC not deposited |
| 4 | Jai Udyog, H-3, Industrial Area, Panipat | 1200000 | Order issued but EC not deposited |
| 5 | Haryana Organics, 4KM Stone, Chulkana Road, Samalkha, Panipat | 1837500 | 1837500 |
| 6 | Parveen Woollen & Spinning Mills, E-3, Industrial Area, Panipat | 1140000 | Order issued but EC not deposited |
| 7 | Naveen Processors, Plot No.52, Sector-25, Phase-I, HUDA, Panipat | 1550400 | Order issued but EC not deposited |
| 8 | Shanti Home Tex, Village Balana, Tehsil Israna, Panipat | 680000 | 680000 |

ANNEXURE-XIH

# H.P. STATE POLLUTION CONTROL BOARD
*HIM PARIVESH, PHASE III, SHIMLA-171 009.*

**No. HPSPCB/ NGT/CEPI/ OA No. 1038/2018-** 1524-25 **Dated:** 28.1.2020

To,

**The Member Secretary**
Central Pollution Control Board
Parivesh Bhawan, Delhi.

**Subject:** **Compliance of Hon'ble NGT Order dated 14-11-2019 in the matter of O.A. 1038/2018- reg.**

Sir,

Please refer to your letters no. CPCB/IPC-VII/CEPI/NGT Order/2019 dated 19-11-2019 & 30-12-19. In this regard, please find enclosed the detailed report covering all aspects mentioned in aforesaid directions w.r.t. severely polluted CEPI areas (Baddi, Nalagarh, Parwanoo & Kala Amb) in compliance to Hon'ble NGT directions in O.A. No. 1038/2018 vide order dated 10-07-20109 and 14-11-2019.

Yours faithfully

*Encl: As above*

**(Aditya Negi, IAS)**
**Member Secretary**
**HP State Pollution Control Board**
**0177-2673766**

Copy to: -

**Sh. P.K. Gupta, AD & Div. Head, IPC-VII**, CPCB,Parivesh Bhawan, East for information and further necessary action please. on its email ID on : pkgupta.cpcb@nic.in, pk64us@yahoo.com for information and further necessary action in compliance of NGT O.A. No. 1038/2018 Order dated 14.11.2019 w.r.t Status of action taken report of CEPI areas of Parwanoo, Baddi and Kala Amb.

31/1/2020

Sc 'B' (media)

**(Aditya Negi, IAS)**
**Member Secretary**
**HP State Pollution Control Board**
**0177-2673766**

202

Format -A

**Status of Prohibition /Closure of non-complying activity in Red and Orange category industries in Severely & Critically polluted Industrial area**

| **Name of SPCB/PCC** | **Regional Office Parwanoo** | | | | | | | |
|---|---|---|---|---|---|---|---|---|
| | | | | | | | | |
| I | II | III | IV | V | VI | VII | VIII | IX |
| **Sr. No** | **Name of the industrial area** | **Type of industrial area (severely polluted /critically polluted areas** | **Industrial category** | **Scale of Operation** | **Total no of industries** | **No. of industries not-complying with Environmental Standards** | **No of industries closed down based on closure directions issued** | **Attach a separate sheet with list of industries to whom closure orders issued** |
| **1** | Parwanoo | Severely Polluted | **Red** | Small | **12** | Nil | Nil | Nil |
| | | | | Medium | **1** | Nil | Nil | Nil |
| | | | | Large | **3** | Nil | Nil | Nil |
| | | | **Orange** | Small | **126** | Nil | Nil | Nil |
| | | | | Medium | **12** | Nil | Nil | Nil |
| | | | | Large | **4** | Nil | Nil | Nil |
| | | | **Other Polluting activiries** | CETP | Nil | Nil | Nil | Nil |
| | | | | TSDF | Nil | Nil | Nil | Nil |
| | | | | Others | Nil | Nil | Nil | Nil |

**Format-B**

**Status of Environmental Compensation recovered as per Hon'ble NGT order in Severely & Critically polluted Industrial area**

| **Name of SPCB/PCC** | **Regional Office Parwanoo** | | | | | | | |
|---|---|---|---|---|---|---|---|---|
| | | | | | | | | |
| I | II | III | IV | V | VI | VII | VIII | IX |
| **Sr. No** | **Name of the industrial area** | **Type of industrial area (severely polluted /critically polluted areas** | **Industrial category** | **Scale of Operation** | **Total no of industries** | **No. of industries not-complying with Environmental Standards in last 5 years** | **Total amount of Environmental Compensation imposed in Rs.** | **Total amount of Environmental compensation received in Rs.** |
| 1 | Parwanoo | Severely Polluted | **Red** | Small | **12** | **2** | **700000 .00 (list attached )** | **700000.00 (list attached )** |
| | | | | Medium | **1** | **Nil** | | |
| | | | | Large | **3** | **Nil** | | |
| | | | **Orange** | Small | **126** | **18** | | |
| | | | | Medium | **12** | **1** | | |
| | | | | Large | **4** | **2** | | |
| | | | **Other Polluting Activities** | CETP | **Nil** | **Nil** | | |
| | | | | TSDF | **Nil** | **Nil** | | |
| | | | | Others | **Nil** | **35** | **850103.00** | **850103.00** |

204

**Environmental Compensation calculation for last 5 years of violating industries in Parwanoo area in view of OA No. 1038/2018 pending before Hon'ble NGT**

| Sr. No. | Name of the unit | Category | Scale | Environmental Compensation (in Rs.) |
|---|---|---|---|---|
| 1 | M/s Aarge Helathcraft Pvt Ltd | Orange | Small | 25,000 |
| 2 | M/s Adhunik Packagers, Sector 2 Parwanoo | Orange | Small | 25,000 |
| 3 | M/s Ajanta Food Product Co Sector 2 Parwanoo | Orange | Small | 25,000 |
| 4 | M/s Ananya Precision ,Vill Naryal ,Parwanoo | Orange | Small | 25,000 |
| 5 | M/s Anuspa Heritage Product Ltd Parwanoo | Orange | Small | 25,000 |
| 6 | M/s Apex Industries ,Sector 5 Parwanoo | Red | Small | 50,000 |
| 7 | M/s Aryan Biological Corporation ,Sector-6 Pwn | Orange | Small | 25,000 |
| 8 | M/s AVI Technologies Sector 5 Parwanoo | Orange | Small | 25,000 |
| 9 | M/s Clevus Life Sciences Parwanoo | Orange | Small | 25,000 |
| 10 | M/s Daljeet Electroplating, Plot no 19-B Parwanoo | Red | Small | 25,000 |
| 11 | M/s HRTC Parwanoo | Orange | Small | 25,000 |
| 12 | M/s Ind Sphinix Precision Ltd ,Parwanoo | Orange | Large | 25,000 |
| 13 | M/s Mace Biotech ,Sector -1 Parwanoo | Orange | Small | 25,000 |
| 14 | M/s Mahle Filter System Pvt Ltd, Parwanoo | Orange | Large | 25,000 |
| 15 | M/s Maxwell Pharma, Plot no 6, Sector 5, Parwanoo | Orange | Small | 25,000 |
| 16 | M/s Morepen Lab Sector 2 Parwanoo | Orange | Small | 25,000 |
| 17 | M/s Real Care Life Sciences ,Sector 6 Parwanoo | Orange | Small | 75,000 |
| 18 | M/s Salico Trading Co Pvt Ltd Parwanoo | Orange | Medium | 25,000 |
| 19 | M/s Satol Chemicals Parwanoo | Orange | Small | 25,000 |
| 20 | M/s Shiv Industries Parwanoo | Orange | Small | 50,000 |
| 21 | M/s Spa Soaps & Surfactants Parwanoo | Orange | Small | 25,000 |
| 22 | M/s Sweet Industries, Sector-1, Parwanoo | Orange | Small | 50,000 |
| 23 | M/s Total Healthcare Pvt Ltd Sector 5 Parwanoo | Orange | Small | 25,000 |

**Annexure-II : Format A**

# Status of prohibition/closures of non-complying activity in red and orange category industries in severely polluted area of Kala Amb (H.P.)

Name of SPCB/PCC: **Himachal Pradesh State Pollution Control Board.**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sr. No. | Name of the Industrial area | Type of industrial area (severely polluted/critically polluted areas) | Industrial category | Scale of operation | Total No. of industries | No. of Industries not complying with Environmental Standards | No. of industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued. |
| 1. | **Kala Amb** | Severely Polluted area | Red | Small | 28 | 0 | Nil | Nil |
| | | | | Medium | 2 | | | |
| | | | | Large | 3 | | | |
| | | | Orange | Small | 216 | 0 | | |
| | | | | Medium | 24 | | | |
| | | | | Large | 8 | | | |
| | | | Other Polluting activities | CETP | 0 | 0 | | |
| | | | | TSDF | 0 | 0 | | |
| | | | | Others | 0 | 0 | | |

206

**Annexure-II : Format B**

# Status of Environmental Compensation recovered as per Hon'ble NGT in in severely polluted area of Kala Amb (H.P.)

Name of SPCB/PCC: **Himachal Pradesh State Pollution Control Board.**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **Sr. No.** | **Name of the Industrial area** | **Type of industrial area (severely polluted/critically polluted areas)** | **Industrial category** | **Scale of operation** | **Total No. of industries** | **No. of Industries not complying with Environmental Standards in last 5 years** | **Total amount of Environmental Compensation imposed in lakhs** | **Total Amount of Environmental Compensation received in Lakhs.** |
| 1. | **Kala Amb** | Severely Polluted area | Red | Small | 28 | 6 | Rs. 40,50,000=00 | Rs. 7,88,750=00 |
| | | | | Medium | 2 | 1 | | |
| | | | | Large | 3 | 0 | | |
| | | | Orange | Small | 216 | 7 | | |
| | | | | Medium | 24 | 1 | | |
| | | | | Large | 8 | 0 | | |
| | | | Other Polluting activities | CETP | 0 | 0 | | |
| | | | | TSDF | 0 | 0 | | |
| | | | | Others | 0 | 0 | | |
| **Total Amount** | | | | | | | | |

1. **List is annexed as below:**
2. **Cost of restoration of the Damage to the environment will be provided as soon as study will be completed by IIT Kanpur.**
3. **Note calculated as per Paryavaran Suraksha Samiti**

**Environmental Compensation calculation for last 5 years of violating industries in Kala Amb area in view of OA No. 1038/2018 pending before Hon'ble NGT**

| Sr. No. | Name of Unit | Category | Scale of Operation | Period/Days for EC Calculation | Environmental Compensation (in Rs.) Imposed | Environmental Compensation (in Rs.) Recovered |
|---|---|---|---|---|---|---|
| 1 | M/S Accura Care Pharmaceuticals, Vill. Moginand Nahan Road, Kala Amb | Orange | Small | 38 | 2,37,500/- | - |
| 2 | M/s Bothra Metals & Alloys Pvt. Ltd., Vill. Kheri, Trilokpur Road, Kala Amb | Red | Small | 25 | **2,50,000/-** | **2,50,000/-** |
| 3 | M/s Shivam Enterprises, Suketi Road, Kala Amb | Orange | Small | 28 | 1,75,000/- | - |
| 4 | M/s Oscar Remedies, Village Johron, Trilokpur Road, Kala Amb | Orange | Small | 38 | 2,37,500/- | - |
| 5 | M/s Primus Pharmaceuticals, Vill Ogli, Kheri, Sadhaura Road, Kala Amb | Orange | Small | 63 | 3,93,750/- | - |
| 6 | M/s SPT Industries, Vill. Ogli, Kheri, Sadhaura Road, Kala Amb | Red | Small | 138 | 13,80,000/- | - |
| 7 | M/s Aqua Parentral, Vill. Khari, Mauja Ogli, Kala Amb | Orange | Medium | 52 | 3,25,000/- | - |
| 8 | M/s Rama Krishna Industries Vill Johron, Kala Amb | Red | Small | 16 | **1,60,000/-** | **1,60,000/-** |
| 9 | M/s Sagar Katha Factory, Trilokpur Road, Kala Amb | Orange | Small | 37 | 2,31,250/- | - |
| 10 | M/s J.B Rolling mills Pvt. Ltd. Unit-III, Trilokpur Road Kala Amb | Orange | Small | 45 | 2,81,250/- | - |
| 11 | M/s Sirmaur Steel Meta Alloys, Suketi Road, Kala Amb | Red | Small | 16 | **1,60,000/-** | **1,60,000/-** |
| 12 | M/s Geeta Industries, Vill. Johron, Kala Amb | Red | Small | 3 | **30,000/-** | **30,000/-** |
| 13 | M/s Himalayan Pine Gold Resins and Chemicals Pvt. Ltd., Vill. Salani, The. Nahan, Sirmaur | Green | Small | 12 | **45,000/-** | **45,000/-** |
| 14 | M/s Medisys Biotech, Moginand, Kala Amb | Orange | Small | 23 | **143750/-** | **143750/-** |
| Total | | | | | **40,50,000=00** | **7,88,750=00** |

**Annexure-II : Format A**

**Status of prohibition/closures of non-complying activity in red and orange category industries in severely polluted area of Baddi (H.P.)**

Name of SPCB/PCC: **Himachal Pradesh State Pollution Control Board.**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sr. No. | Name of the Industrial area | Type of industrial area (severely polluted/critically polluted areas) | Industrial category | Scale of operation | Total No. of industries | No. of Industries not complying with Environmental Standards | No. of industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued. |
| 1. | Baddi Nalagarh | Severely Polluted area | Red | Small | 122 | Nil | Nil | Nil |
| | | | | Medium | 21 | | | |
| | | | | Large | 31 | | | |
| | | | Orange | Small | 776 | | | |
| | | | | Medium | 88 | | | |
| | | | | Large | 63 | | | |
| | | | Other Polluting activities | CETP | 1 | | | |
| | | | | TSDF | 1 | | | |
| | | | | Others | 1 | | | |

**Annexure-II : Format B**

**Status of Environmental Compensation recovered as per Hon'ble NGT in in severely polluted area of Baddi (H.P.)**

Name of SPCB/PCC: **Himachal Pradesh State Pollution Control Board.**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **Sr. No.** | **Name of the Industrial area** | **Type of industrial area (severely polluted/critically polluted areas)** | **Industrial category** | **Scale of operation** | **Total No. of industries** | **No. of Industries not complying with Environmental Standards in last 5 years** | **Total amount of Environmental Compensation imposed in lakhs** | **Total Amount of Environmental Compensation received in Lakhs.** |
| 1. | Baddi Nalagarh | Severely Polluted area | Red | Small | 122 | 16 | Rs. 46,76,826=00 | Rs. 38,56,826 =00 |
| | | | | Medium | 21 | | | |
| | | | | Large | 31 | | | |
| | | | Orange | Small | 776 | 46 | | |
| | | | | Medium | 88 | | | |
| | | | | Large | 63 | | | |
| | | | Other Polluting activities | CETP | 1 | 1 | Rs. 1,91,00,000=00 | Nil |
| | | | | TSDF | 1 | 0 | - | - |
| | | | | Others | 1 | 1 | Rs. 67,500 =00 | Rs. 67,500 =00 |
| Total Amount | | | | | | | Rs. 2,38,44,326=00 | Rs. 39,24,326=00 |

1. **List is annexed as below:**
2. **Cost of restoration of the Damage to the environment will be provided as soon as study will be completed by IIT Kanpur.**
3. **Note calculated as per Paryavaran Suraksha Samiti.**

210

**List of Environmental Compensation imposed and received for last 5 years of violating industries in Baddi area in view of OA No. 1038/2018 pending before Hon'ble NGT**

| Sr. No. | Name of the Unit | FY | Category | Scale | Environment Compensation raised in Rs. | Environment Compensation recovered in Rs. | Date of Clearing |
|---|---|---|---|---|---|---|---|
| 1 | Stylo Tableware, Village Kunjhal, Barotiwala Baddi Distt. Solan HP | 2019-20 | orange | small | 33750 | 33750 | 22.04.2019 |
| 2 | Santus Global Formulation, Khunjal , Barotiwala Distt. Solan HP | 2019-20 | orange | small | 110000 | 110000 | 1.05.2019 |
| 3 | Dabur India Ltd. Plot No. 109, HPSIDC, Ind area Baddi Distt. Solan HP | 2019-20 | orange | large | 476438 | 476438 | 14.05.2019 |
| 4 | IVM Pharmacia, Plot No. 5 Bhatoli Kalan Ind area Baddi Distt. Solan HP. | 2019-20 | orange | small | 213125 | 213125 | 14.05.2019 |
| 5 | Life Vision Health care, Plot No.140 EPIP, Jharmajri Baddi Distt. Solan HP | 2019-20 | orange | small | 121000 | 121000 | 14.05.2019 |
| 6 | Gopal Cylinders, Hill Top Ind Estate Jharmajri Baddi Distt. Solan | 2019-20 | red | small | 181500 | 181500 | 14.05.2019 |
| 7 | Gopal life sciences, Hill Top Ind estate,Jharmajri Baddi Distt. Solan HP | 2019-20 | orange | small | 181500 | 181500 | 14.05.2019 |
| 8 | Ashoka Spanners Pvt. Ltd, 88-89 Ind Area Baddi Distt. Solan HP | 2019-20 | red | small | 81250 | 81250 | 14.05.2019 |
| 9 | Ozone Ayurvedics (Unit-II) 216 HPSIDC Ind Area baddi Distt. Solan HP | 2019-20 | orange | small | 105875 | 105875 | 14.05.2019 |
| 10 | Smilex Healthcare Drug Co.23, EPIP-I, Jharmajri Baddi Distt. Solan HP. | 2019-20 | orange | small | 173938 | 173938 | 14.05.2019 |
| 11 | M/s DJ surfactants, Plot No. 15B, HPSIDC Industrial Area Baddi Distt. Solan HP. | 2019-20 | red | small | 210000 | 210000 | 26.09.2019 |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 12 | M/s Vee Aar Secruity Printers, Plot No. 111, EPIP IA, Phase- II Thana Tehsil Baddi Distt. Solan HP. | 2019-20 | red | small | 210000 | 210000 | 4.10.2019 |
| 13 | M/s Sunfine Health Care, Plot no. 63, IA Lodhimajra, Tehsil Baddi Distt. Solan HP. | 2019-20 | orange | small | 81250 | 81250 | 07.01.2020 |
| 14 | M/s Gorsi Industries, Plot no. 96 Industrial area, Lodhimajra, Tehsil Baddi Distt. Solan HP. | 2019-20 | green | small | 67500 | 67500 | 23.09.2019 |
| 15 | M/s Surya Enviro, Plot No. 22-C, Industrial Area, Lodhimajra, Tehsil Baddi Distt. Solan HP. | 2019-20 | red | small | 160000 | 160000 | 28.09.2019 |
| 16 | M/s SMS International Beverages Pvt. Ltd, Plot No. 49, Industrial Area, Lodhimajra Tehsil Baddi Distt. Solan HP. | 2019-20 | orange | small | 87500 | 87500 | 18.09.2019 |
| 17 | Kunal Aluminium Company, EPI Phase-I Jharmajri, Tehsil Baddi Distt. Solan HP | 2019-20 | red | small | 240000 | 240000 | 24.09.2019 |
| 18 | M/s Marc Enterprises Pvt. Ltd, Plot No. 3B, Industrial Area Katha Tehsil Baddi Distt. Solan HP. | 2019-20 | red | small | 210000 | 210000 | 25.09.2019 |
| 19 | M/s Asian industries near GP School, Katha, Tehsil Baddi Distt. Solan HP. | 2019-20 | orange | small | 131250 | 131250 | 26.09.2019 |
| 20 | The Cosmetic, Plot No. 8F, Industrial Area, Lodhimajra, Tehsil Baddi Distt. Solan HP. | 2019-20 | orange | small | 281250 | 281250 | 11.10.2019 |
| 21 | M/s RM Chemical Unit-I, Hadbast No. 214, Hill Top Ind Area Near EPIP Phase-I Jharmajri Tehsil Baddi Distt. Solan HP | 2019-20 | orange | large | 168750 | 168750 | 5.10.2019 |
| 22 | M/s Navkriti Builder Pvt. Ltd village - Malpur, Tehsil baddi Distt. Solan HP. | 2019-20 | orange | small | 237500 | 237500 | 31.11.2019 |
| 23 | Martin & Brown, Village Malkumajra Tehsil Nalagarh Distt. Solan HP. | 2019-20 | orange | small | 50000 | 50000 | 11.10.2019 |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 24 | M/s Wings Biotech. Plot No. 43,44 , HPSIDC Baddi Distt.Solan HP | 2019-20 | orange | medium | 43450 | 43450 | - |
| 25 | M/s Hills Food Agro Beverages Pvt. Ltd. Plot No. 21-C, Industrial Area Lodhimajra Distt. Solan HP. | 2019-20 | orange | small | 210000 | - | - |
| 26 | M/s Deepak Cosmos Limited, Ramsher road, Tehsil Nalagarh Distt. Solan HP. | 2019-20 | orange | small | 310000 | - | - |
| 27 | M/s Vaishnavi Kosmetice Pvt. Ltd, Village buranwala , PO Barotiwala, Tehsil Baddi Distt. Solan HP. | 2019-20 | orange | medium | 300000 | - | - |
| 28 | M/s Hitech Meta Cast, Plot No. 83-C, IA Lodhimajra, Tehsil Baddi Distt. Solan HP. | 2019-20 | orange | small | 100000 | - | - |
| 29 | M/s Himachal Trading Co. Village Bhatian Tehsil Nalagarh Distt. Solan HP. | 2019-20 | red | small | 190000 | - | - |
| 30 | Birla Textile limited Sai Road Baddi tehsil baddi District Solan H.P. | 2015-16 | red | large | 120000 | - | - |
| 31 | Navkar Lifescience Plot No 76 Industrial Area Lodhi majra Baddi District Solan H.P. | 2016-17 | orange | small | 318750 | - | - |
| 32 | Mass Pharmachem, Village Dttowal, Manali Road, Tehsil Nalagarh, H.P. | 2016-17 | orange | small | 600000 | - | - |
| 33 | Fontec Polymer Ltd., village Saned, PO & Teshil Nalagarah District Solan H.P. | 2016-17 | orange | small | 156250 | - | - |
| 34 | Panacea Biotech (Unit-II) village Malpur, PO Bhud, Tehsil District Solan H.P. | 2017-18 | orange | large | 112500 | - | - |
| 35 | Bansal Starch & Foods Pvt Ltd Village Buranwala PO Barotiwala Tehsil Baddi Distt Solan H.P. | 2017-18 | orange | small | 112500 | - | - |
| 36 | ANG Life Sciences Village Kishanpura PO Manpura Tehsil Nalagarh Distt Solan HP | 2017-18 | orange | small | 100000 | - | - |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 37 | Martin & brown Biosciences Village Malkumajra Tehsil Baddi Distt Solan H.P. | 2017-18 | orange | small | 106250 | - | - |
| 38 | M/s Kunal Aluminium, Baddi Barotiwala Road, Jharmajri Tehsil Baddi, District Solan, H.P. | 2016-17 to 2017-18 | red | small | 680000 | - | - |
| 39 | M/sSyivan Greens Pvt. Ltd., Village Kularhiwala, P.O. Barotiwala Tehsil Baddi Distt Solan H.P. | 2016-17 | red | large | 420000 | - | - |
| 40 | M/s Polo Pharmaceuticals (P) Ltd., Plot No 72 DIC Baddi Tehsil Baddi Distt Solan HP | 2015-16 | orange | small | 212500 | - | - |
| 41 | M/s Shrinivas (Gujrat) Laboratories Pvt. Ltd., Baddi-Nalagarh Highway Bagbania P.O. Manpura Tehsil Nalagarh Distt Solan H.P. | 2016-17 | orange | small | 56250 | - | - |
| 42 | M/s Haripur Kraft Company, Village Bated, PO Barotiwala, Tehsil Baddi, Distt. Solan, H.P. | 2016-17 | red | large | 270000 | - | - |
| 43 | M/s Haripur Paper Company, Village Bated, PO Barotiwala, Tehsil Baddi, Distt. Solan, H.P. | 2016-17 | red | large | 270000 | - | - |
| 44 | M/sAgri King Tractor and Equipment Pvt Ltd Vill manjholi Tehsil Nalagarh Distt Solan Nalagarhhsil Baddi, Distt. Solan, H.P. | 2015-16 | red | small | 140000 | - | - |
| 45 | M/s Nexus Health Beauty Care Pvt Ltd Plot No.96, EPIP Phase-I Jharmajari Tehsil Baddi Distt Solan HP | 2015-16 | orange | small | 37500 | - | - |
| 46 | M/s Claridge Moulded Co. UNIT 1 Vill Malkumajra Tehsil Nalagarh Distt Solan (H.P.) | 2017-18 | orange | small | 75000 | - | - |
| 47 | M/s Mahalakshmi Spintex Pvt Ltd 118/2/2 Village Katha P.O. Baddi Tehsil Baddi Distt Solan HP | 2017-18 | orange | medium | 203125 | - | - |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 48 | M/s Dagon Pharmaceuticals Pvt Ltd Village & P.O. Manpura Tehsil Nalagarh Distt Solan HP | 2015-16 | orange | small | 93750 | - | - |
| 49 | M/s Greef Formulations, Plot No 134 Ind Area Kolta Road Barotiwala Tehsil Baddi Distt Solan HP | 2015-16 | orange | small | 56250 | - | - |
| 50 | M/sUnison Pharmaceuticals, (New Name: Vadsp Pharmaceuticals) Plot No. 124, EPIP Phase I Jharmajri Tehsil Baddi Distt Solan HP | 2015-16 | orange | small | 93750 | - | - |
| 51 | M/s Magbro Healthcare Pvt Ltd Vill Mehsa Tibba Tehsil Nalagarh Distt Solan HP | 2017-18 | orange | small | 168750 | - | - |
| 52 | Alkem Laboratories Ltd UNIT I VPO Thana , Tehsil Baddi, Distt. Solan, H.P. | 2016-17 | orange | large | 56250 | - | - |
| 53 | Bonsai Pharmachem, Village Kishanpura, PO Gurumajra, Baddi, Distt Solan, HP | 2018-19 | orange | small | 256250 | - | - |
| 54 | Shivam Paper and Board Mills, (New Name: ACME Life Tech LLP) Plot No. 103-104-105, EPIP Phase-I Jharmajri, Tehsil Baddi, Distt. Solan H.P. | 2018-19 | orange | small | 62500 | - | - |
| 55 | surya enviro, Plot No. 22C, Lodhi Majra, IA, Baddi, Distt. Solan, H.P. | 2018-19 | red | small | 380000 | - | - |
| 56 | Sanshul Engineers Plot No 114 EPIP Phase-I Jharmajari Tehsil Baddi Distt Solan HP | 2018-19 | orange | small | 75000 | - | - |
| 57 | Trisis Venture (formerly as Trisis Corp Unit II) Plot No 116 Ind Area Baddi Distt Solan HP | 2018-19 | orange | small | 31250 | - | - |
| 58 | Garg Electronics, Unit-II Plot No 24 Bhatolikalan Ind Area Baddi Tehsil Baddi Distt Solan HP | 2018-19 | red | small | 50000 | - | - |
| 59 | Bhandora Organic Products Plot No 26 HIMUDA IA Phase-IV Vill Bhatoli Kalan Tehsil Baddi Distt Solan HP | 2018-19 | orange | small | 31250 | - | - |
| 60 | Naisa Laboratories, Village Kishanpura, PO Gurumajra, Tehsil Nalagarh, Distt. Solan,H .P. | 2018-19 | orange | small | 68750 | - | - |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 61 | Naxpar Pharma Pvt Ltd Plot No 182, Village Gurumajra Tehsil Baddi Distt Solan H.P. | 2018-19 | orange | small | 50000 | - | - |
| 62 | KN Papers & Packaging, Village Bated P.O. Barotiwala Tehsil Baddi Distt Solan HP | 2018-19 | orange | small | 56250 | - | - |
| 63 | Mission Laboratories Plot No 190 B HPSIDC Baddi Tehsil Baddi Distt Solan HP | 2015-16 | orange | small | 87500 | - | - |
| 64 | Baddi Infrastructure(CETP at Kenduwal) | 2019-20 | Red | Large | 19100000 | - | - |
| **Total Amount** | | | | | **Rs. 2,38,44,326=00** | **Rs. 39,24,326=00** | |

ANNEXURE-XI-I

# PUNJAB POLLUTION CONTROL BOARD
## ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

No. 5196 Dated: 14/2/2020

To

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Shahadra, New Delhi.

Subject: **Compliance of Hon'ble NGT order dated 14.11.2019 in the matter of O.A. 1038/2019-reg.**

Ref:- **CPCB letter no. CPCB/IPC-VII/CEPI/NGT order/2019/8833 dated 19.11.2019.**

Please refer to the letter dated 19.11.2019 on the subject cited above and find enclosed herewith the action taken report of Punjab Pollution Control Board in the prescribed format A & B.

2. The action taken by the Board in the last 5 years with regard to prohibition, closure of non-complying activities and imposition of financial penalty by way of encashment of Bank Guarantees as well as Environmental Compensation in Red & Orange category of industries in critically and severely polluted areas has been summarized in format C, enclosed herewith.

3. The perusal of the reports being submitted as above would reveal that meaningful environmental governance, in accordance with the mandate of the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, Environment (Protection) Act, 1986 and the Rules made there under as well as the directions / orders being issued by the Hon'ble National Green Tribunal with regard to protection to the environment from time to time, has been done by the Punjab Pollution Control Board.

4. In the last 5 years, the Punjab Pollution Control Board has taken action against the persons and industries found at default by the field staff. The action taken by the Board includes the closure of the industrial / polluting activities, encashment of Bank Guarantees, imposition and recovery of environmental compensation. The action by the Board was / has been taken against the industrial units after taking into account all the relevant factors. In the given circumstances, where action has already been taken by the State Pollution Control Board against the persons and industries at default and the industrial units or activities were / are only allowed to re-commission

after the adoption of necessary corrective measures as well as compliance of the directions of the Board, it would not be appropriate legally to take further action against the same cause of action by reopening the cases already stands decided. Any such action by the Board at this belated stage will lead to legal complications and will also be in violation of the principles of natural justice.

5. With regard to the direction given by the Hon'ble National Green Tribunal for taking remedial measures for restoration of damage to the environment caused by the industrial or other polluting activity, the State Pollution Control Board has initiated the process of conducting a detailed study with regard to the contaminated sites and drains in the cities of Ludhiana and Jalandhar which have been designated as critically polluted areas by the Central Pollution Control Board and issuance of notice inviting expression of interest in this regard. The work relating to the said study will be allotted by 31.03.2020.

6. It is further submitted that Action Plans for critically polluted area of Jalandhar and Severely polluted area of Batala have been prepared and forwarded to the State Government in the Department of Science Technology and Environment, Punjab for necessary approval at the level of the State Government. It is relevant to mention here that a copy of the said letter along with the copies of the Action Plans has also been endorsed to the Central Pollution Control Board.

7. The Action Plan for Critically polluted area of Ludhiana city has already been approved by the Central Pollution Control Board and is being implemented.

8. The Punjab Pollution Control Board has already brought to the notice of the Central Pollution Control Board that the environmental compensation to be imposed upon the defaulters of pollution is on the higher side and the imposition and recovery of environment compensation may be based on exceedance factor of discharge/ emission standards as well as number of days of violation.

9. It is further relevant to mention here that the Punjab Pollution Control Board has already written a letter bearing no. 33842 dated 20.11.2018 to the Central Pollution Control Board representing therein to consider the relevant factors / criteria pollutants by taking into account the preferred option mentioned at sr. no. 1 of the CPCB guidelines 2016 before finalizing the CEPI score. It was assured that PPCB will be consulted before finalization of CEPI, but the CEPI was finalized and submitted to Hon'ble NGT by CPCB without consulting PPCB. A copy of the said letter dated 20.11.2018 is enclosed herewith for reference.

10. With regard to the action taken by the Punjab Pollution Control Board after 10.07.2019 for improvement of environmental quality of the critically/ severely polluted areas, it is submitted that a common effluent treatment plant of capacity 15 MLD especially constructed for treatment of effluent of dyeing/ textile industrial units of Bahadurke Road, Ludhiana has recently been installed and commissioned in the month of January, 2020. Two other CETPs of 40 MLD and 50 MLD capacity at Ludhiana are under construction for the treatment of effluent being discharged by dyeing/ textile industrial units of Focal Point and Tajpur Road cluster, respectively at Ludhiana will be commissioned within a period of 3 to 6 months. With the installation and commissioning of these common effluent treatment plants, the environment of the area will improve. It is further submitted that the Leather Complex, Jalandhar has been closed due to non-compliance of environmental norms and will be allowed to operate after taking necessary remedial measures.

The action taken report, in compliance of the orders of the Hon'ble National Green Tribunal is hereby submitted for kind perusal and consideration of the aspects mentioned above.

**DA/As above**

13/2/2020

**Member Secretary**

**Endst. No.** _____ **Dated**_____

A copy of the above is forwarded to Sh. P.K. Gupta (AD & Div. Head IPC-VI), Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Shahadra, Delhi. for information please.

**Member Secretary**

219

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD
Zonal Office-II, E-648-B, Backside CICU Office, Phase-5, Focal Point, Ludhiana
Ph: 0161-2670141
E-Mail: seezo2ldhppcb@yahoo.com

No. PPCB/SEE/ZO-2/LDH/2018/3364 Dated 26/11/2018

To

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
New Delhi.

**Subject:- Revised information on pollution sources status and health statistics in polluted industrial Areas (PIAs) for CEPI calculations- regarding Ludhiana.**

It is intimated that details regarding CEPI calculations for Ludhiana were discussed with the officers of CPCB on 19-11-2018 and it was observed as under:-

1) In Calculation of A regarding surface water, selection of criteria pollutants has been selected on option B i.e. upto 3 most critical pollutants depending on the concentration and exceedance. Accordingly, CPCB has selected 3 parameters i.e. Phenol, TP and TNH4N (Total Nitrogen).

However, the preferred option 1 was not considered i.e. pollutants relevant with the area depending on the nature of industrial activity. Ludhiana being the major industrial hub in the Northern India, therefore, only option 1 should be considered and the following critical parameters i.e. Total Chrome, Nickle and BOD should be considered.

There are two types of major water polluting industries in Ludhiana i.e electroplating and dyeing industry. There are about 800 electroplating/surface coating units, therefore, Nickle and Total Chrome are the two critical parameters from this sector. Further, the metallic part (TCr) from the dyeing industry is also representative.

The other important sector in Ludhiana is textile/dyeing industry. The most critical parameter representing this industry is BOD. This is not only representing dyeing industry, but also represents other industries like dairy industry, milk plants, paper mills etc. operating in Ludhiana. Beside industrial representation, BOD is the most critical parameter for domestic effluent, which accounts for about 600 MLD contribution in surface waters. Thus, the following 3 critical parameters should be selected on the basis of quality and quantity of representing pollutants relevant with the area depending on the nature of industrial activity in Ludhiana.

i) Total Chrome
ii) Nickle
iii) BOD

2) Further, the data regarding no. of patients reported for last 05 years for 06 diseases has been obtained for 05 hospitals and as per this data, the corresponding increase in the diseases is less than 5%. The certificates obtained from these hospitals are enclosed herewith.
3) The information on pollution sources status in PIA, Ludhiana is enclosed as Annexure-A.

This is for your kind information and necessary action.

DA/ As above

26/11/18
Member Secretary

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220

Annexure-A

## INFORMATION ON POLLUTION SOURCES STATUS IN PIA

1. Name of the Polluted Industrial Area (PIA) : Area within Municipal Corporation Limits, Ludhiana.
2. Demarcated area of the PIA in sq. Km : 159.37 sq. km
3. Number of 17 category of industries covered under the area : 5
4. Number of Red category of industries covered under the area : 1968
5. Total human population :- 16,93,653 (According to 2011 census)

Atleast three critical criteria pollutants in each air, surface water and ground water:
Air:- Carbon Monoxide, Sulphur Dioxide and Particulate matter.

Ground water and surface water – Zinc, Chrome and Nickel

**Compliance status of industries, waste management facilitates:**

| S. No. | Category of industries | Total number of units | Number of units with inadequate facilities | Remarks, if any |
|---|---|---|---|---|
| 1. | Large scale industries | 88 | 0 | - |
| 2. | Medium & Small scale industries | 2190 | 11 | - |
| 3. | CETPs | 1 | 0 | - |
| 4. | TSDFs | 1 | 0 | - |
| 5. | STPs | 5 | 1 | - |
| 6. | CBMWMF | 1 | 0 | - |
| 7. | MSW management facilitates | 1 | 0 | - |

**Senior Environmental Engineer,**
**Zonal Office-II, Ludhiana.**

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**Status of prohibition/closure of non complying activity in Red and orange category industries in severely & critically polluted industrial areas.**

**Name of SPCB/PCC- PPCB**

| Sr.No | Name of the indsutrial Area | Type of industrial Area (Severely polluted/Criticallu polluted) | Industrial Category | Scale of Operation | Total no. of industries | No, of industries not complying with Environmental Standards | No. of industries closed down based on closure directions issued | Attach a separate sheet with list of industries to whom closure order issued. |
|---|---|---|---|---|---|---|---|---|
| 1 | Batala | Severely Polluted Area | Red | Small | 2 | 0 | 0 | Seperate list attached |
| | | | | Medium | 0 | 0 | 0 | |
| | | | | Large | 0 | 0 | 0 | |
| | | | Orange | Small | 133 | 17 | 16 | |
| | | | | Medium | 0 | 0 | 0 | |
| | | | | Large | 0 | 0 | 0 | |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | STP's | 1 | 1 | 0 | |
| | | | | MSW site | 1 | 1 | 0 | |
| | | | | HCF | 0 | 0 | 0 | |
| | | | | **TOTAL** | **137** | **19** | **16** | |

222

| Status of Environmental Compensation recovered as per Hon'ble NGT order in critically/serverely/polluted industrial areas<br>Name of SPCB/PCC- PPCB | | | | | | | | |
|---|---|---|---|---|---|---|---|---|
| **Sr.No** | **Name of the indsutrial Area** | **Type of industrial Area (Severely polluted/Criticallu polluted Areas)** | **Industrial Category** | **Scale of Operation** | **Total no. of industries** | **No, of industries not complying with Environmental Standards in last 05 years** | **Total amount of Environmental Compensation imposed in lakhs** | **Total amount of Environmental Compensation received in lakhs** |
| 1 | Batala | Severely Polluted Area | Red | Small | 2 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 133 | 17 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | STP's | 1 | 1 | 0 | 0 |
| | | | | MSW Site | 1 | 1 | 0 | 0 |
| | | | | HCF | 0 | 0 | 0 | 0 |
| | | | | **TOTAL** | **137** | **19** | **0** | **0** |

**Status of Prohibition/closure of non comlying activity in Red and Orange Category industries in serverely & Critically polluted industrial areas**
**Name of SPCB/PCC- PPCB**

| Sr.No | Name of the indsutrial Area | Type of industrial Area (Severely polluted/Criticallu polluted | Industrial Category | Scale of Operation | Total no. of identified Polluters for last 05 years from 01.01.2015 | Nos. of indutries closed down | Bank Guarantee encashed | | Environmental Compensation imposed | | Environmental Compensation received | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | | | No. | Amount in Rs. | No. | Amount in Rs. | No. | Amount in Rs. |
| 1 | Batala | Severely Polluted Area | Red | Small | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 17 | 16 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | STP's | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Site | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | HCF | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | **TOTAL** | **19** | **16** | **0** | **0** | **0** | **0** | **0** | **0** |

**Form-A (Batala SPA)**

**List of industries against whom closure order issued**

**Small / Orange**

| Sr. No. | Name and address of the industry/other bodies | Type of non-compliance(s) |
|---|---|---|
| 1 | Naveen Enterprises, G.T. Road, Batala | Copula furnace without APCD |
| 2 | M/s Dawn Foundry & Enginnering Works, Masit Wali Gali, G.T. Road, Batala. | Copula furnace without APCD |
| 3 | M/s Sunil Enterprises, G.T. Road, Bye Pass, Batala. | Copula furnace without APCD |
| 4 | M/s Golden Star Foundry, (Unit no. 2) Dhir Road, Batala. | Copula furnace without APCD |
| 5 | M/s New Tech Industry, Near Railway Crossing, Batala. | Copula furnace without APCD |
| 6 | M/s E.M.R. Industry, Amritsar Road, Batala. | Copula furnace without APCD |
| 7 | M/s New Max Engineers, Adarsh Foundry, Dhir Road, Batala. | Copula furnace without APCD |
| 8 | M/s Anand Foundry & Engg. Works, Bye Pass, Batala. | Copula furnace without APCD |
| 9 | M/s Sandhu Casting, Dhir Road, Batala. | Copula furnace without APCD |
| 10 | M/s Vikas Foundry & Engg. Works, Gali Shinning Star Wali, G.T. Road, Batala. | Copula furnace without APCD |
| 11 | M/s Hira Engg., G.T. Road, Batala | Copula furnace without APCD |
| 12 | M/s Malkiat Engg. Works, Dhir Road, Batala. | Copula furnace without APCD |
| 13 | J.S. Industries, Village- Allowal, Tehsil Batala, Distt. Gurdaspur | Copula furnace without APCD |
| 14 | AHLUWALIA AGRO MILLS, GRAIN MARKET, BATALA, GURDASPUR | Running without obtaining Consent to Operate |
| 15 | M/s Padda Trading Co., (Rice Mill), Aliwal Road, Batala. | Running without obtaining Consent to Operate |
| 16 | M/s R.B. Industries, (Rice Mill), Dera Baba Nanak Road, Batala. | Running without obtaining Consent to Operate |

Form-A (Batala SPA)

## List of industries / activities against whom action under processs

| Sr. No. | Name and address of the industry | Category | Scale | Type of non-compliance(s) |
|---|---|---|---|---|
| 1 | Novelty Hyundai, Batala Amritsar Road, Batala. | O | S | Not meeting with environmenetal standards |
| | | | | |

## Other polluting activites / STP

| Sr. No. | Name of the Local Bodies | Category | Scale | Type of non-compliance(s) |
|---|---|---|---|---|
| 2 | MC Batala | --------- | --------- | STP not installed |

## Other polluting activites / MSW

| Sr. No. | Name and address of the industry/other bodies | Category | Scale | Type of non-compliance(s) |
|---|---|---|---|---|
| 1 | Municipal Solid Waste dump site, Jalandhar | Municipal Solid Waste Dump site | Municipal Solid Waste Dump site | The Local Bodies Department has not provided any treatment to the leachate generated at site. There is no work started yet for the treatment of Solid Waste stored at site. |

Proforma-A (Jalandhar CPA)

**Status of prohibition/closure of non complying activity in Red and orange category industries in severely & critically polluted industrial areas.**

**Name of SPCB/PCC- PPCB**

| Sr.No | Name of the indsutrial Area | Type of industrial Area (Severely polluted/Criticallu polluted) | Industrial Category | Scale of Operation | Total no. of industries | No, of industries not complying with Environmental Standards | No. of industries closed down based on closure directions issued | Attach a separate sheet with list of industries to whom closure order issued. |
|---|---|---|---|---|---|---|---|---|
| 1 | Jalandhar | Critically Polluted Area | Red | Small | 240 | 3 | 0 | Separate list attached |
| | | | | Medium | 4 | 0 | 0 | |
| | | | | Large | 5 | 1 | 0 | |
| | | | Orange | Small | 238 | 1 | 0 | |
| | | | | Medium | 5 | 1 | 0 | |
| | | | | Large | 1 | 0 | 0 | |
| | | | Other polluting Activities | CETP | 1 | 1 | 1 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | STP's | 5 | 2 | 0 | |
| | | | | Municipal Solid Waste dump site | 1 | 1 | 0 | |
| | | | | HCF | 311 | 2 | 0 | |
| | | | | **TOTAL** | **811** | **12** | **1** | |

227

Proforma-B (Jalandhar CPA)

**Status of Environmental Compensation recovered as per Hon'ble NGT order in critically/serverely/polluted industrial areas**
**Name of SPCB/PCC- PPCB**

| Sr.No | Name of the indsutrial Area | Type of industrial Area (Severely polluted/Criticallu polluted Areas) | Industrial Category | Scale of Operation | Total no. of industries | No, of industries not complying with Environmental Standards in last 05 years | Total amount of Environmental Compensation imposed in lakhs | Total amount of Environmental Compensation received in lakhs |
|---|---|---|---|---|---|---|---|---|
| 1 | Jalandhar | Critically Polluted Area | Red | Small | 240 | 75 | 0.45 | 0.35 |
| | | | | Medium | 4 | 2 | 0 | 0 |
| | | | | Large | 5 | 4 | 0 | 0 |
| | | | Orange | Small | 238 | 16 | 0 | 0 |
| | | | | Medium | 5 | 1 | 0 | 0 |
| | | | | Large | 1 | 1 | 0 | 0 |
| | | | Other polluting Activities | CETP | 1 | 1 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | STP's | 5 | 2 | 0 | 0 |
| | | | | Municipal Solid Waste dump site | 1 | 1 | 0 | 0 |
| | | | | HCF | 311 | 4 | 0 | 0 |
| | | | | **TOTAL** | **811** | **107*** | **0.45** | **0.35**** |

*Out of 107 units, 68 industrial unit were closed

**Apart from this, Bank Guarantee amounting to Rs. 7.25 lakhs was encashed from 4 units.

228

Proforma-C (Jalandhar CPA)

**Status of Prohibition/closure of non comlying activity in Red and Orange Category industries in serverely & Critically polluted industrial areas**
**Name of SPCB/PCC- PPCB**

| Sr.No | Name of the indsutrial Area | Type of industrial Area (Severely polluted/Criticallu polluted Areas) | Industrial Category | Scale of Operation | Total no. of identified Polluters for last 05 years from 01.01.2015 | Nos. of indutries closed down | Bank Guarantee encashed | | Environmental Compensation imposed | | Environmental Compensation received | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | | | No. | Amount in Rs. | No. | Amount in Rs. | No. | Amount in Rs. |
| 1 | Jalandhar | Severely Polluted Area | Red | Small | 75 | 65 | 0 | 0 | 6 | 45,000 | 5 | 35,000 |
| | | | | Medium | 2 | 1 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 4 | 0 | 1 | 100000 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 16 | 2 | 1 | 25000 | 0 | 0 | 0 | 0 |
| | | | | Medium | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 1 | 0 | 1 | 500000 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | | 0 | 0 | 0 | 0 | 0 |
| | | | | STP's | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | Municipal Solid Waste dump site | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | HCF | 4 | 0 | 1 | 100000 | 0 | 0 | 0 | 0 |
| | | | | **TOTAL** | **107** | **68** | **4** | **725000** | **6** | **45000** | **5** | **35000** |

## List of industry / other bodies against whom closure order issued

| Sr. No. | Name and address of the industry/other bodies | Category | Date of non-compliance(s). | Type of non-compliance(s) |
|---|---|---|---|---|
| 1 | Punjab Effluent Treatment Society (PETS) Common Effluent Treatment Plant Leather Complex, Jalandhar | Common Effluent Treatment Plant | 10.10.2019 | Not meeting with environmental standards |

Form-A (Jalandhar CPA)

## List of industries against whom action is under progress

### Red/Small

| Sr. No. | Name and address of the industry /other bodies | Date of non-compliance(s). |
|---|---|---|
| 1. | M/s Shital Exports, C-77-78-79-80, Focal Point(Ext) Jalandhar, | 03.12.2019 |
| 2. | M/s Chinar Forge Ltd,C-84 & C-86, Focal Point Extn., Jalandhar | 03.12.2019 |
| 3. | M/s Shital Fibres LTD C-112, Focal Point, Jalandhar | 03.12.2019 |

### Orange / Small

| Sr. No. | Name and address of the industry /other bodies | Date of non-compliance(s). |
|---|---|---|
| 1. | M/s Paulson Food & Chemical Industries , C-84 Sports & Surgical Goods Complex, Kapurthala Road, Jalandhar. | 19.11.2019 |

### Red/Large

| Sr. No. | Name and address of the industry /other bodies | Date of non-compliance(s). |
|---|---|---|
| 1. | M/s Shital Fibres LTD A-17, Focal Point, Jalandhar. | 03.12.2019 |

### Orange/Medium

| Sr. No. | Name and address of the industry /other bodies | Date of non-compliance(s). |
|---|---|---|
| 1. | M/s Shital Spinning Mill Ltd.,C-114-115-116, Focal Point(Ext) Jalandhar, | 03.12.2019 |

### Other pollution activates / STP

| Sr. No. | Name and address of the industry /other bodies | Date of non-compliance(s). |
|---|---|---|
| 1. | STP Pholriwal, 100 MLD | 03.01.2020 |
| 2. | STP Basti Peer Dad 50 MLD | 03.01.2020 |

### Other pollution activates / MSW

| Sr. No. | Name and address of the industry/other bodies | Date of non-compliance(s). |
|---|---|---|
| 1. | Municipal Solid Waste dump site, Jalandhar | 23.12.2019 |

**Other pollution activates / HCF**

| Sr. No. | Name and address of the industry/other bodies | Date of non-compliance(s). |
|---|---|---|
| 1. | M/s Capitol Hospital, Pathankot Road, Jalandhar. | 03.12.2019 |
| 2. | M/s Aggarwal Liver & Gut Clinic, 275 J P Nagar, Opp Telephone Exchange, Jalandhar | 09.01.2020 |

Form-B (Jalandhar CPA)

## List of industries against whom closure order issued

| Sr. No. | Name and address of the industry/other bodies | Category | Scale | Date of non-compliance(s). | Type of non-compliance(s) |
|---|---|---|---|---|---|
| 1 | M/s Gee Kay International, 14-15 Leather Complex, Jalandhar | R | S | 03.03.2016 | Not meetingn with Environmental Standards |
| 2 | M/s Rajhans International, C-46 Focal Point, Jalandhar | R | S | 16.12.2016 | Effluent discharged directly into sewer |
| 3 | M/s Happy Steel Industries, C-36 Focal Point, Jalandhar | R | S | 16.12.2016 | Effluent discharged directly into sewer |
| 4 | S Dinesh Sales Corporation, D-168 & 192 Focal Point, Jalandhar | O | S | 15.10.2018 | Effluent discharged without treatment |
| 5 | A.V. Tanneries, Plot No. 37,38,39, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 6 | ABC Tanners Plot No. 128, Leather Complex, Jalandhar. | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 7 | Jupiter Tanning Co. Plot No. 4-C, Leather Complex, Jalandhar. | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 8 | Aero Club, Plot No. 125, Leather Complex, Jalandhar. | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 9 | Aero Club, Plot No. 72, Leather complex, Jalandhar. | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 10 | Akanksha tanneries, 41, leather complex, jalandhar, Jalandhar ,Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 11 | Angel Leather Pvt. Ltd, Plot No. 138, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 12 | Artisan Leather Pvt. Ltd, Plot No. 22, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 13 | Asim Leathers Pvt. Ltd, Plot No. 62 Leather Complex, jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 14 | Avinash Leather Pvt. Ltd, Plot No. 21, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 15 | Beavers Leathers Pvt. Ltd, Plot No. 13, Leather Complex, Jalandhar. | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 16 | B.M. Traders (Previously Known as Master Tanneries), Plot No. 56, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 17 | Chawla Tanneries Pvt. Ltd, Plot No. 9, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |

| | | | | | |
|---|---|---|---|---|---|
| 18 | Chetanaya Traders (Previously Prabhat Leather), Plot No. 46, Leahter Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 19 | Crew B.O.S. Products Ltd, Plot No. 140, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 20 | Fibre Tech Leather Pvt. Ltd, Plot No. 150, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 21 | G.K. Leather Company Pvt. Ltd, Plot No. 34, Leather Complex, Jalandhar. | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 22 | J.D. Leathers, Plot No. 19, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 23 | Jalandhar Leathers India (P) Ltd, Plot No. 3, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 24 | Jay Dee Leather (P) Ltd, Plot No. 50-53, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 25 | Jay Dee Leather Pvt. Ltd, Plot No. 28, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 26 | Jay Dee Leather Pvt. Ltd, Plot No. 29, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 27 | Jay Dee Leather Pvt. Ltd, Plot No. 57, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 28 | Jupiter Tanning Co., Plot No. 139, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 29 | Kaisi Sports (Earlier Known as Saneh Trading), Plot No. 131, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 30 | Kamal Tanneries, Plot No. 123, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 31 | Lakshay International Pvt. Ltd, Plot No. 27, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 32 | Leo Wet Blue Leathers Pvt. Ltd, Plot No. 6 & 7, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 33 | Modern Leather Industry, Plot No. 42, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 34 | Modern Leather Industry, Plot No. 31, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 35 | Monu Leathers India Pvt Ltd, Plot No. 69, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 36 | Nandan Exports, Plot no. 58-59, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |

| | | | | | |
|---|---|---|---|---|---|
| 37 | The Designer, Formely known as Natural Hide & Skin Co., Plot No. 133, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 38 | Prabhat Leathers, Plot No. 130, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 39 | Prabhat Leathers, Plot No. 137 Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 40 | Parveen Tanners, Plot No. 48-49, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 41 | Paulbro Leathers Pvt. Ltd, Plot No. 11, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 42 | Prime Leathers, Plot No. 148-149, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 43 | PUNJAB HIDE CO. (LEATHER DIVISION) Plot No. 124, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 44 | Rackman Tannery, Plot No. 73, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 45 | Raghu Export India (P) Ltd, Plot No. 12, Leather Complex, Jalandhar | R | M | 10.10.2019 | Not meetingn with Environmental Standards |
| 46 | Raghu Export India (P) Ltd, Plot No. 20, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 47 | Ravi Tanneries, Plot No. 17, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 48 | Regal Leathers Pvt ltd, Plot No. 26, Leather Complex, Jalandhar. | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 49 | Saiyog Enterprises Plot No. 47, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 50 | Sandhu Leather Industry, Plot No. 132, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 51 | Sidhu Leather, Plot No. 36, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 52 | Suraj Tanneries, Plot No. 40, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 53 | Taj Tanneries, Plot No. 129, Leather Complex, Jalandhar. | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 54 | Vasu Leather Pvt Ltd 1-A & 2-A, Leather Complex, Jalandhar. | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 55 | Amsan Leather Industries, Plot 66, Leather Complex, Jalandhar. | R | S | 10.10.2019 | Not meetingn with Environmental Standards |

| | | | | | |
|---|---|---|---|---|---|
| 56 | Amsan Tanneries Pvt. Ltd, Plot No. 67, Leather Complex, Jalandhar. | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 57 | The Vogue Global Lease of M/s. Gee Kay International, 15 Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 58 | Hawk Leathers (P) Ltd, Plot No. 23, Leather C.omplex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 59 | Hind Leather, Plot No. 63, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 60 | M/S M.A. TRADERS (EARLIER KNOWN AS PASSION GLOBAL) Plot No. 122, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 61 | Leather Sources Private Limited Plot No. 64, Leather Complex. Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 62 | Sarup Industries Ltd, Plot No. 142, Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 63 | Bhangali Industries) 32 Leather Complex. Jalandhar **(Fleshing proceesing unit)** | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 64 | Kalsi International, 144 Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 65 | M/s Deepak Leathers, 81 Leather Complex, Jalandhar | R | S | 10.10.2019 | Not meetingn with Environmental Standards |
| 66 | M/s J.S Engg, Works, B/S Industrial Estate, Jalandhar | R | S | 01.06.2017 | Copula furnace without wet cap as APCD |
| 67 | M/s Prince Engg Works, New Industrial Estate, Jalandhar | O | S | 01.06.2017 | Copula furnace without APCD |
| 68 | Anant Tool Unit, B-5, Focal Point, Jalandhar | R | S | 21.05.2019 | Not meetingn with Environmental Standards |

Form-B (Jalandhar CPA)

## List of industries against whom action is under progress

| Sr. No. | Name and address of the industry/other bodies | Category | Scale | Type of industry | Date of non-compliance(s). |
|---|---|---|---|---|---|
| 1 | M/s Shital Fibres LTD A-17, Focal Point, Jalandhar | R | L | Dyeing | 03.12.2019 |
| 2 | Food Coast International, A-23-A, Focal Point Extension, Jalandhar | R | L | Food Products | 26.03.2019 |
| 3 | SHITAL FIBRES LTD,C-114-15-16 FOCAL POINTEXTN, JALANDHAR | O | M | Dyeing | 03.12.2019 |
| 4 | M/s Metro Milk Prod. Pvt Ltd. SSGC Jalandhar | R | M | Food Products | 12.12.2018 |
| 5 | M/s Shital Spinning Mill Ltd.,C-109-110-111, Focal Point(Ext) Jalandhar, , | R | S | Dyeing | 03.12.2019 |
| 6 | M/s Shital Exports,C-77-78-79-80, Focal Point(Ext) Jalandahar, | R | S | Dyeing | 03.12.2019 |
| 7 | M/s Chinar Forge Ltd,C-84 & C-86, Focal Point Extn., Jalandhar | R | S | Dyeing | 03.12.2019 |
| 8 | M/s Shital Fibres LTD C-112, Focal Point, Jalandhar | R | S | Dyeing | 03.12.2019 |
| 9 | M/S MBD Enterprises ,Focal Point, Jalandhar | O | S | Printing Press | 04.07.2016 |
| 10 | M/S Sant Rubbers Ltd., 373-374, Leather Complex, Jalandhar | R | L | Rubber unit | 06.10.2016 |
| 11 | M/s Nivia Synthetics (P)Ltd., B-5, SS complex, Jalandhar | R | L | Sports Goods | 26.12.2016 |
| 12 | M/s Action Batteries, D-79, D-82 Focal Point, Jalandhar | O | S | Battery | 09.09.2014 |
| 13 | M/s Parveen Industrial corp., Industrial estate, Jalandhar | O | S | Induction Furnace | 04.05.2016 |
| 14 | Goyal &Sons D 22-23 Focal Poit Jalandhar | O | S | Pipe Fittings | 26.07.2016 |
| 15 | M/S Rajindra Ltd C-98 Focal Point Jalandhar | O | S | Induction Furnace | 29.08.2016 |
| 16 | M/s JMP Industries, A-5, Focal Point, Jalandhar | O | S | Induction Furnace | 08.11.2016 |
| 17 | M/s GD International C-56, Focal point Jalandhar | O | S | Induction Furnace | 22.11.2016 |
| 18 | M/s Jolly Malleables, C-118, Focal Point, Jalandhar | O | S | Induction Furnace | 30.11.2016 |
| 19 | KENT MALLEABLES PVT LTD, B-8, Focal Point Extn, Jalandhar | O | S | Induction Furnace | 26-12-2017 |
| 20 | Shiv Shakti Udyog, D-128 Focal Point Extn Jalandhar | O | S | Induction Furnace | 25-08-2017 |
| 21 | JOSHI AUTO INDUSTRIES,D-32, FOCAL POINT, JALANDHAR | O | S | Copula furnace | 09.05.2018 |

| | | | | | |
|---|---|---|---|---|---|
| 22 | Krishna International, C-32 Focal Point, Jalandhar | O | S | Casting | 11.06.2018 |
| 23 | Mahavir Valve Industries C-71 Focal Point, Jalandhar | O | S | Induction Furnace | 16.10.2018 |
| | | | | | |
| **Other polluting activities / STP** | | | | | |
| 1 | STP Pholriwal, 100 MLD | STP | STP | STP | 03.01.2020 |
| 2 | STP Basti Peer Dad 50 MLD | STP | STP | STP | 03.01.2020 |

**Other polluting activities / MSW**

| Sr. No. | Name and address of the industry/other bodies | Category | Scale | Type of industry | Date of non-compliance(s). |
|---|---|---|---|---|---|
| 1 | Municipal Solid Waste dump site, Jalandhar | Municipal Solid Waste Dump site | Municipal Solid Waste Dump site | Municipal Solid Waste Dump site | 23.12.2019 |

**Other polluting activities / HCF**

| Sr. No. | Name and address of the industry/other bodies | Category | Scale | Type of industry | Date of non-compliance(s). |
|---|---|---|---|---|---|
| 1 | M/s Aggarwal Liver & Gut Clinic, 275 J P Nagar, Opp Telephone Exchange, Jalandhar | HCF | O | Hospital | 09.01.2020 |
| 2 | M/s Capitol Hospital, Pathankot Road, Jalandhar. | HCF | O | Hospital | 03.12.2019 |
| 3 | Gulab Devi Hospital, Gulab Devi Hospital Road, Jalandhar | HCF | O | Hospital | 14.10.2017 |

Performa-A

# Status of prohibition/closure of non-complying activity in Red and Orange category industries in Severly & Critically polluted industrial area

## Name of SPCB/PCC- PPCB

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **S. No.** | **Name of the Industrial area** | **Type of industrial area (Severely polluted/ Critically Polluted)** | **Industrial Category** | **Scale of Operation** | **Total No. of Industrial units / activities** | **No. of Industries not complying with Environmental standards** | **No. of Industries closed down based on closure direction issued** | **Attach a seprate sheet with list of industries to whom closure order issued.** |
| 1 | Ludhiana | Critically Polluted Area | Red | Small | 2028 | 37 | 5 | Separate list attached. |
| | | | | Medium | 40 | 0 | 0 | |
| | | | | Large | 39 | 2 | 0 | |
| | | | Orange | Small | 632 | 4 | 0 | |
| | | | | Medium | 29 | 0 | 0 | |
| | | | | Large | 22 | 0 | 0 | |
| | | | Other Polluting Activity | CETP | 3 | 2 | 0 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | STPs | 5 | 3 | 0 | |
| | | | | Municipal Solid waste dump site | 1 | 1 | 0 | |
| | | | | HCF | 231 | 2 | 0 | |
| | | | | CBWTF | 1 | 0 | 0 | |
| | | | | **Total** | **3031** | **51** | **5** | **0** |

**Status of Environmental Compensation recovered as per Hon'ble NGT order in Critically/Severely Polluted Industrial (01.01.2015 to 31.12.2019)**
**Name of SPCB/PCC- PPCB**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| S. No. | Name of the Industrial area | Type of industrial area (Critically/Severely Polluted Area) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not complying with Environmental standards in last 5 years | Total Amount of Envrironmental compensation imposed in Lakhs | Total Amount of Envrironmental compensation received in Lakhs |
| | | | | | | | | |
| 1 | Ludhiana | Critically Polluted Area | Red | Small | 2028 | 313 | 67.5 | 49.5 |
| | | | | Medium | 40 | 3 | 0 | 0 |
| | | | | Large | 39 | 5 | 26.5 | 0 |
| | | | Orange | Small | 632 | 56 | 2 | 2 |
| | | | | Medium | 29 | 0 | 0 | 0 |
| | | | | Large | 22 | 0 | 0 | 0 |
| | | | Other Polluting Activity | CETP | 3 | 2 | 55.2 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | STPs | 5 | 3 | 44.45 | 0 |
| | | | | MSW Site | 1 | 1 | 0 | 0 |
| | | | | HCF | 231 | 2 | 1 | 0 |
| | | | | CBWTF | 1 | 1 | 0 | 0 |
| | | | | **Total** | **3031** | **386*** | **196.65** | **51.5**** |
| | | | | | | | | |
| | *Out of 386 units, 330 industrial unit were closed | | | | | | | |
| | **Apart from this, Bank Guarantee amounting to Rs. 88.2 lakhs was encashed from 52 units. | | | | | | | |

242

**Status of Prohibition/closure of non comlying activity in Red and Orange Category industries in serverely & Critically polluted industrial areas**

**Name of SPCB/PCC- PPCB**

| Sr.No | Name of the indsutrial Area | Type of industrial Area (Severely polluted/Critically polluted Areas) | Industrial Category | Scale of Operation | Total no. of identified Polluters for last 05 years from 01.01.2015 | Nos. of indutries closed down | Bank Guarantee encashed | | Environmental Compensation imposed | | Environmental Compensation received | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | | | No. | Amount (Rs. In Lakhs) | No. | Amount (Rs. In Lakhs) | No. | Amount (Rs. In Lakhs) |
| 1 | Ludhiana | Critically Polluted Area | Red | Small | 313 | 278 | 40 | 30.7 | 12 | 67.5 | 6 | 49.5 |
| | | | | Medium | 3 | 3 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 5 | 1 | 2 | 5 | 2 | 26.5 | 0 | 0 |
| | | | Orange | Small | 56 | 48 | 8 | 43.5 | 0 | 2 | 2 | 2 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 3 | 0 | 0 | 0 | 2 | 55.2 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | STP's | 3 | 0 | 0 | 0 | 3 | 44.45 | 0 | 0 |
| | | | | MSW Site | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | HCF | 2 | 0 | 1 | 1 | 1 | 1 | 0 | 0 |
| | | | | CBWTF | 1 | 0 | 1 | 8 | 0 | 0 | 0 | 0 |
| | | | | **Total** | 387 | **330** | **52** | **88.2** | **20** | **196.65** | **8** | **51.5** |

**Form-A (Ludhiana CPA)**

**List of industries against whom closure order issued**

**Red/Small**

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) |
|---|---|---|---|
| 1 | Mehta Fastners, Shanti Nagar, Opp. Avon Cycle, Sua Road, Industrial Area –C, Ludhiana. | 05.12.2019 | Untreated effluent into sewer |
| 2 | Hindustan Processors, Mahavir Jain Colony, Opp. Octrio Post, Tajpur Road, Ludhiana | 16.11.2019<br>21.11.2019 | Not meeting with effluent standards |
| 3 | R.S. Dyeing, Geeta Nagar, Tajpur Road, Ludhiana | 23.11.2019 | Not meeting with effluent standards |
| **Orange / Small** | | | |
| 4 | Lucky Plastics, St No. 1, Shanti Nagar, Adjoining Mishra Enterprises, Ludhiana | 5.12.2019 | APCD not provided on extruder. |
| 5 | Ram Karan, St No. 1, Shanti Nagar, Ludhiana | 5.12.2019 | APCD not provided on extruder. |

**Form-A (Ludhiana CPA)**

**List of non compliant industries against whom action is under progress**

Red/Small

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) |
|---|---|---|
| 1 | Ramal Dyeing, Jalandhar Bye Pass, Opp. Shakti Nagar, Ludhiana | 15.11.2019 |
| 2 | Rampal Scientific Dyers, 216, Industrial Area-A, Ludhiana | 19.12.2019 |
| 3 | Sagar ApparelsB-XXX-2586/87, Baba Gajja Jain Colony, Moti NagarLudhiana | 27.11.2019 |
| 4 | Om Processors Pvt. Ltd., K-3, Textile Colony, Industrial Area-A, Ludhiana | 15.11.2019 |
| 5 | Saachi Processors (P) Ltd. 3-A, Adjoining Focal Point, Ludhiana | 20.12.2019 |
| 6 | RIDDHI PROCESSORS PVT LTD (EARLIER KNOWN AS GULAB DYEING)D-83, Phase-5, Focal Point, Ludhiana | 20.12.2019 |
| 7 | Madan Dyeing & Finishing FactoryJ-1, Textile Colony, Industrial Area-ALudhiana | 21.11.2019 |
| 8 | Shivam Processors, 3-A, Hari Ram Dharam Kanda, Focal PointLudhiana | 21.11.2019 |
| 9 | Style In Fabrics, 683, Industrial Area -B, Ludhiana | 14.10.2019 |
| 10 | Masco Cycle Industry (Regd), 743-46, Indl Area-B, Ludhiana | 20.11.2019 |
| 11 | Gupta Shivam Dyeing Processors, Ajay Nagar, Tajpur road, Ludhiana | 4.10.2019 |
| 12 | Famina Fabrics, Plot no. 37, Jaswal Complex, Tajpur Road, Ludhiana | 10.10.2019 |
| 13 | Jai Shree Radhay Industry, St. No. 03, Geeta Nagar, Tajpur Road, Ludhiana | 15.10.2019 |
| 14 | Vidhata Processors, Mata KaramKaur Colony, Dyeing Complex, Tajpur Road, Ludhiana | 10.10.2019 |
| 15 | Hinglaj Processors, Tajpur Road, Ludhiana | 18.11.2019 |
| 16 | Webson Hosiery Factory, (Previously Known as: Shiv Processors), Jaswal Complex, Tajpur Road, Ludhiana | 19.11.2019 |
| 17 | Mahadev Washing, Tajpur Road, Opp. Central Jail, Mandir Wali Gali, Ludhiana | 28.12.2019 |

| | | |
|---|---|---|
| 18 | Top Gear Fashion, B-XXXII, E-14/1679, Bahadurke Road, Vill. Taraf Karaba, Hadbast no. 161, Ludhiana | 3.1.2020 |
| 19 | Intel Fabrics, Kasabad road, Vill. Bahadurke, Ludhiana | 2.1.2020 |
| 20 | Simran Ji Fabrics, Udyog Vihar, Bhattian, Bahadurke road, Ludhiana | 2.1.2020 |
| 21 | S.K. Washing (Near Khanna Dyeing), Tajpur road, Ludhiana | 17.1.2020 |
| 22 | Prabhat Dyeing & Finishing Industry, Tajpur Road, Ludhiana | 20.12.2019 |
| 23 | Ponahari Dyeing Works, Jaswal complex, Tajpur Road, Ludhiana | 20.12.2019 |
| 24 | Decent Finishers, 2296/3, Dyeing Complex, Bahadurke Road, Ludhiana | 21.11.2019 |
| 25 | Adinath Dyeing & Finishing Mills, Dyeing Complex, Bahadurke Road, Ludhiana | 21.11.2019 |
| 26 | M.R. Dyeing & Finishing Mills, Geeta Nagar, Tajpur Road, Ludhiana | 21.11.2019 |
| 27 | Gupta Shivam Processors (Previously known as M/s Shree Balaji Dyeing & Finishing Mill), 137, Mahavir Jain Colony, Tajpur Road, Ludhiana. | 21.11.2019 |
| 28 | Ranbir Enterprises Pvt. Ltd. (Opc), Dyeing Complex, Bahadurke Road, | 21.11.2019 |
| 29 | Golden Enterprises, HC-24, Phase-6, Focal Point, Ludhiana | 21.11.2019 |
| 30 | Amar Industries Limited, C-258, Phase-8, Focal Point, Ludhiana. | 21.11.2019 |
| 31 | Ganpati Industries, Phase-8, FocalPoint, Ludhiana. | 20.12.2019 |
| 32 | S.K Kohli Textile Industry, Phase-8, Focal Point, Ludhiana. | 20.12.2019 |
| 33 | Mahesh Dyeing House, Phase-8, Focal Point, Ludhiana. | 20.12.2019 |
| 34 | SKY Clothing, Phase-8, FocalPoint, Ludhiana. | 20.12.2019 |

**Red/Large**

| **Sr. No.** | **Name and address of the industry/ other bodies** | **Date of non-compliance(s)** |
|---|---|---|

| | | |
|---|---|---|
| 1 | Oriental Textile Processing Company Private LimitedSamrala Chowk, Industrial Area-ALudhiana | 21.11.2019 |
| 2 | Centex International Pvt. Ltd, Phase-7, Focal Point, Ludhiana. | 20.12.2019 |

**Orange/Small**

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) |
|---|---|---|
| 1 | Sumit Fabric, K-2, textile Industrial Area-A, Ludhiana | Industry is newly indetified operating without ETP & CTO of the Board. |
| 2 | Sandhu Automobiles Pvt Ltd, Link Road, Dholewal Chowk, Ludhiana | 07.11.2019 |

**Other polluting activity/ STP**

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s). |
|---|---|---|
| 1 | STP Jamalpur, 48 MLD, Ludhiana | last six months |
| 2 | STP Balloke 152 MLD, Ludhiana | 5.7.2019 |
| 3 | STP Balloke 105 MLD, Ludhiana | 5.7.2019 |
| | | |

**Other Polluting Activity / MSW Dump Site**

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) |
|---|---|---|
| 1 | Municipal Solid Waste dump site, Tajpur Road, Ludhiana | 21.5.2019<br>4.4.2019<br>16.2.2019 |
| | | |

**Other polluting activity/ HCF**

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s). |
|---|---|---|
| 1 | Lord Mahavir Civil Hospital, Field Ganj, Ludhiana | 04.12.2019 |
| 2 | Satguru Partap Singh Hospital, Sherpur Chowk, Ludhiana | 29.08.2019 |
| | | |

**Form-B (Ludiana CPA)**

## List of industries against whom closure order issued / polluting process sealed during last five years

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) |
|---|---|---|---|
| 1 | Emmkay Automobiles India (P) Ltd., E-40, Phase-IV, Focal Point, Ludhiana | 26.11.2015<br>19.07.2016 | No record, Bye pass arrangements operating without 'Consent to Operate' |
| 2 | Everest Engineering Corporation, D-105, Phase-5, Focal Point, Ludhiana | 4.09.2018 | Flexible pipe, unmetered Supply, Byepassing effluent, without CTO, No records |
| 3 | Global industries, E-330, Phase-4, Focal Point, Ludhiana | 30.03.2017 | Mismatch in the reading of water meters and was operating without CTO under Water Act, 1974. |
| 4 | Karan Fastners, E-212, Phase-IV, Focal Point, Ludhiana | 31.03.2016 | No record, No effluent lifted during last one year. |
| 5 | Malkit Singh & SonsC-7, Textile Colony, Industrial Area-A, Ludhiana | 27.12.2018 | Water meter not installed, No agreement with CETP, Record not maintained |
| 6 | New Raj Dyeing, Katara Nohria Sarafan Bazar, Dal Bazar, Ludhiana | 2016 | The industry had not provided the any treatment facility for the treatment of its effluent and same was being disacharged into sewer. |
| 7 | Niku Balmiki S/o Tara Chand, Old Madhopuri, Ludhiana | 11.07.2017 | The unterated effluent was being discharged into sewer. The industry has not made any agreement with the CETP operator for its effluent. |
| 8 | Pawan lakshami Processores, 35-36, Textile Colony, Industrial Area-A, Ludhiana | 20.09.2016 | The adeqaute treatment facilty was not provided by the industry . |
| 9 | Raj Industrial Corporation282, Industrial Area-A, Ludhiana | 15.02.2019 | 1.) Bye-Passing of effluent, Record Not maintained |
| 10 | Rajat Udyog, E-214, Phase-IV, Focal Point, Ludhiana | 31.03.2016 | No water meter, no record |
| 11 | Rajesh (Rahul Mobile Shop), 963/50, Harbaspura, Ludhiana | 11.07.2017 | The unterated effluent was being discharged into sewer. The industry has not made any agreement with the CETP operator for its effluent. |
| 12 | Rashtrya Cycles (india), Plot no.-74, Industrial Area-A, Ludhiana | 07.07.2017 | No record, Without CTO, No agreement |
| 13 | Shiva International, 392/1, Industrial Area-A, Ludhiana | 19.09.2019 | Record not maintained properly, Environmental Data Board not provided |
| 14 | Sond Impex, E-100, Phase-IV, Focal Point, Ludhiana | 13.10.2017 | No Record, NO lifting, Bye- pass arangements |
| 15 | Sumit Knitfabs, 3-B, Industrial Area-A Extension, Gore Wali Road, Ludhiana | 03.01.2019 | ETP not in operation, Record not maintained, D.G set without canopy |
| 16 | Swati Industries, D-71-A, Phase-V, Focal Point, Ludhiana | 24.06.2017 | The industry had provided the bypass arrangment to dischrage its untreated effluent into sewer. |
| 17 | Vinod Trading Corporation, E-213, Phase-IV, Focal Point, Ludhiana | 31.03.2016 | No record, Water meter not istalled , NO CTO |
| 18 | Awon Printers, St. No. 3, Baba Gajja Jain Colony, Near Moti Nagar,Ludhiana | 29.05.2019,<br>30.08.2019,<br>26.09.2019 | Not meeting with the Environmental Standards |
| 19 | Akal International, 49/3, St No. 11/1, Kabir Nagar, Daba Road, Ludhiana | 25.10.2018 | MOU not made with reprocessor for lifting of spent acid and discharged directly into sewer. |
| 20 | Ansari Powder Coating, Shanti Nagar, B/s Kamal Karyana Store, Sua Road, Ludhiana | 12.8.2017 | Effluent discharged into open plot for stagnation. |
| 21 | A.R. Manufacturing, Singla Colony, Near Ravi Kanda, Jaspal Bangar Road, Ludhiana | 05.08.2016 | Untreated trade effluent was being seepage as contemination of ground water. |
| 22 | Shivjyot Enterprises Earlier known as Acme Engineer India, Gali No.2, Shimlapuri Gill Road, Ludhiana | 26.9.2016<br><br>7.4.2017 | Untreated trade effluent discharged into sewer (Acme Engineer).<br>Untreated trade effluent discharged into sewer (Shivjyot Enterprises). |
| 23 | Adorn Industries, Sua Road, Industrial Area-C, Ludhiana | 12.08.2017<br>16.04.2019 | Effluent discharged into open plot for stagnation.<br>Storage tank was overflowing & untreated effluent is discharged into sewer. |
| 24 | Aman Enterprises, St.No.3, Near Daba Police Station, Ludhiana | 22.08.2017 | Untreated trade effluent discharged into sewer. |

| | | | |
|---|---|---|---|
| 25 | Aman Udyog, B-XXIX-542/9-D, Campa Cola Road, Dhandari Kalan, Industrial Area-C, Ludhiana. | 30.8.2017 | Untreated trade effluent discharged into sewer. |
| 26 | Amrit Electroplating, St No. 8/21, Baba Mukand singh Nagar, Daba Road, Ludhiana | 02.08.2016 | Untreated trade effluent discharged into sewer. |
| 27 | Anmol Enterprises, 1780, St No.38, Gill Road, Ludhiana | 28.7.2017 | No Agreement with CETP Operator |
| 28 | Apsara Fastners, 10306, St No.3, Bhagwan Chowk, Ludhiana | 18.01.2018 | Untreated trade effluent discharged nearby plot through bypass arrangement. |
| 29 | Atul Steels, 4261/1, St No.2, Shimlapuri, Ludhiana | 30.12.2017 | Bypass arrangement leads to sewer line provided. |
| 30 | Auto Tracto Spares, 4124/6A, Guru Nanak Street No.5, Shimlapuri, Ludhiana | 30.12.2017 | Bypass arrangement leads to sewer line provided. |
| 31 | Avtar Export, 6439 , St.No.3, New Janta Nagar, Ludhiana | 21.11.2018 | Untreated trade effluent discharged into sewer. |
| 32 | Avtar Singh S/o Harpreet Singh, St No.4, Amarpuri Nagar, Daba Giaspura Road, Near Baba Dharam Kanda, Ludhiana | 29.07.2016 | Untreated trade effluent discharged into sewer. |
| 33 | CFMS Pvt Ltd, B-297, Industrial Estate, Ludhiana | 3.12.2015 | Untreated trade effluent discharged into sewer. |
| 34 | Chaudhary & Sons, 4560, Kwality Chowk, Opp. St No. 15, Shimlapuri, Ludhiana | 27.12.2017 | Untreated trade effluent discharged into sewer. |
| 35 | D.K Industries, St No.2, B/s Avon Cycle, Shanti Nagar Sua Road, Ludhiana | 27.7.2017 | Untreated trade effluent discharged into sewer. |
| 36 | D.K Industries, Plot no. 458/2L, Near Nanaksar Dharam Kanda, Sua Road, Giaspura, Ludhiana | 8.8.2017 | Untreated trade effluent discharged into sewer. |
| 37 | Dhanjal Steel Industries, 11101/1, Partap Nagar, St No.7, Ludhiana | 4.3.2017 | Unmetered tap & haudi leads to sewer provided |
| 38 | Dahley Sons India, St No. 15, New Janta Nagar, Daba Road, Ludhiana | 22.8.2016 | Water meter not installed. MOU with JBR not shown. Consent not applied |
| 39 | Deep Chemicals India, St No. 8/1, BMS Nagar, Daba Road, Ludhiana | 6.8.2016 | Untreated trade effluent discharged into sewer. |
| 40 | Divya Metal Udyog, 489, Giaspura Road, Opp. Station Dharam Kanda, Ludhiana | 21.10.2016 & 27.2.18 | Not produce the record of water consumption, effluent given to CETP & copy of MOU made with CETP Operator |
| 41 | Durga Enterprises, St No. 7, Makkar Colony, Near Sunday Mandi, Sua Road, Giaspura, Ludhiana | 29.7.2017 | Untreated trade effluent discharged into toilet which is further connected to sewer. |
| 42 | Guru Nanak Trading Co., Shanti Nagar, Sua Road, Giaspura, (Previously at 536/2, Near Shanti Nagar), Ludhiana | 24.5.2018 | Not made MOU with CETP Operator. Record not maintained. Consent not applied. |
| 43 | Galaxy Bikes, B/s S.S Lotey Kanda, Dhandari Kalan, Indl Area-C, Ludhiana | 18.10.2016 | Untreated trade effluent discharged into sewer by unauthorized manner |
| 44 | Galaxy Industry, 3823, St No.8, New Janta Nagar, Ludhiana | 10.01.2018 | Untreated trade effluent discharged into sewer |
| 45 | H.A Industries, Hargobind Nagar, St No.8, B/s Jain Colony, Daba Road, ludhiana | 31.5.2016<br>25.7.2017 | Untreated trade effluent discharged into sewer.<br>Untreated trade effluent discharged into sewer. |
| 46 | H.M Products, VPO Jaspal Bangar, Indl Area-C, Ludhiana | 05.02.2016 | Untreated trade effluent discharged into unknown place |
| 47 | Jatinder Dhir S/o Lal Chand Dhir, 3959/2, St No. 14, Shimlapuri, Ludhiana | 20.04.2017 | Untreated trade effluent discharged into sewer. |
| 48 | Jaswinder Enterprises, 2503, Kot Mangal Singh Road, Janta Nagar, Ludhiana | 19.8.2016<br>9.01.2017 | 02 outlet provided, one leads to the storage tank and other leads to sewer. Water meter not installed.<br>Consent not applied. |
| 49 | Jai Durga Industries, Daba Road, BMS Ngar, St No.8, Ludhiana | 23.4.2018 | Water meter not provided. Not made MOU with JBR |
| 50 | Kamla Industry, Single Cycle Road, Dhandari Kalan, Ludhiana | 2.9.2016 | Untreated trade effluent discharged by unauthorized manner. |

| | | | |
|---|---|---|---|
| 51 | Mohit Enterprises, St No.2, Kabir Nagar, Daba Road, Ludhiana | 23.8.2017 | Untreated trade effluent discharged into sewer |
| 52 | Kiran Enterprises, Shanti Nagar, Sua Road, Giaspura, Ludhiana | 13.2.2016 | Not produce the record of MOU made with CETP Operator. Water meter not installed. Storage facility not provided. |
| 53 | K.S industries, Ravi kande wali gali, jaspal bangar, ludhiana, Ludhiana | 6.9.2016 | Record for water consumption & effluent given to JBR not maintained. Consent not applied. |
| 54 | Kanav International Adjoining Gill Property Adviser, Hargobind Nagar, B/s Hero Cycle, Sua Road, Ludhiana | 23.3.2017 | Untreated trade effluent discharged into sewer. |
| 55 | Kapil Industries, Guru Nanak Colony, Dhandari Kalan, Ludhiana | 5.8.2017 | Untreated trade effluent discharged into sewer. |
| 56 | Khural Industry, St No. 8/8, Baba Mukand Singh Nagar, Daba Road, Ludhiana | 9.8.2016<br>25.2.2017 | Untreated trade effluent discharged into sewer.<br>Not made MOU with M/s JBR & not complying with the hearing decisions dt 8.11.2016 |
| 57 | Kulwant Enterprises, #2421, St No.8, Janta Nagar, Ludhiana | 9.10.2015<br>23.12.2015 | Untreated trade effluent discharged into sewer.<br>Did not allow to seal the water polluting process. |
| 58 | Kundan Products India, Surjit Cinema Road, Near Lotey Kanda, Dhandari Kalan, Ludhiana | 4.8.2017 | Untreated trade effluent discharged into sewer. |
| 59 | Mehta Industry, St No. 1, B/s Kamal Karyana Store, Shanti Nagar, Ludhiana | 16.11.2016 | Untreated trade effluent discharged into sewer. |
| 60 | M.J Industry, Plot No. 157/47/11, St No.1, Guru Amardass Colony, Ludhiana | 25.11.2016<br>25.07.2017 | Untreated trade effluent discharged into sewer.<br>Untreated trade effluent discharged into sewer. |
| 61 | M.P Iron Enterprises, Plot No. B-XXIX-536/4G/35E/4-G, Sua Road, Near Ravi Dharam Kanda, Indl Area-C, Ludhiana | 14.7.2015 | Untreated trade effluent discharged into sewer. |
| 62 | Nectar Water System , Plot No. 261, Shanti Nagar, Sua Road, Ludhiana | 9.5.2016 & 3.12.2016 | Untreated trade effluent discharged by unauthorized manner. |
| 63 | M.G Industries, Mann Indl Estate, Vill Daba, Ludhiana | 4.8.2017 | Untreated trade effluent discharged into sewer. |
| 64 | Nagpal Industries (Regd), 3746/6, St No. 13-1/2, Shimlapuri, Ludhiana | 5.01.2018 | Untreated trade effluent discharged into sewer. |
| 65 | Nirmal Processing, 4773/3-E, Shanti Nagar, Indl Area-C, Giaspura, Ludhiana | 20.7.2017 | Bypass arrangement provided for discharge of effluent into sewer |
| 66 | Nirmal Industries, St No. 8/4, BMS Nagarr, Ludhiana | 23.8.2017 | Untreated trade effluent discharged into open plot. The industry has not made MOU with CETP Operator |
| 67 | Gulati Udyog, 708, Nirankari St No.4, Miller Ganj, Ludhiana | 7.11.2016 | Bypass arrangement provided for discharge of effluent& consent not applied. |
| 68 | R.R Industry, B/s Gahir Kanda, Surjit Cinema Road,. Indl Area-C, Ludhiana | 16.11.2016 | Untreated trade effluent discharged into sewer. |
| 69 | Ram Rahim Enterprises, St No. 14, Shanti Nagar, B/s Ralson India, Sua Road, Ludhiana | 12.8.2017 | Untreated trade effluent discharged into sewer. |
| 70 | R.S Industries, 726/2, Nirankari St No.4, Ludhiana | 03.05.2016<br>10.10.2016<br>12.05.2017 | Untreated T.E into sewer<br>Record not maintained<br>Untreated T.E into sewer |
| 71 | R.S Enterprises, 458/2-L/6-D/1, St No.5, Giaspura, Ludhiana | 29.3.2017 | Untreated trade effluent discharged into sewer |
| 72 | S.D Industries, T. Point, St No.1, Mann Industrial Estate, Daba Lohara Road, Ludhiana | 3.5.2017 | Untreated trade effluent partially discharged into sewer. |
| 73 | Saraswati Nickel Works, 105-R, Industrial Area-B, Ludhiana | 20.3.2017 | Untreated trade effluent discharged into sewer |
| 74 | Shree Ganesh Industry, B-XXIX, Sua Road, Indl Area-C, Ludhiana | 13.5.2017 | Untreated trade effluent discharged into sewer |
| 75 | S.K Auto, St. No.1, B/s ATI, New Janta Nagar, Ludhiana | 11.6.2016 | Untreated trade effluent discharged into sewer |
| 76 | S.R Engg. Works, 6303, St No. 1, New Janta Nagar, Ludhiana | 5.5.2017 | MOU not made with CETP Operator. Water meter not insta;;ed. Consent not applied. |

| | | | |
|---|---|---|---|
| 77 | S.S. Enterprises, B-XXIX, 458/2-L/6-D/1, St No.5, Giaspura, Ludhiana | 21.12.2015 | Untreated trade effluent discharged into sewer. |
| 78 | S.S Finishing Industries, St.No.6, Guru Amardass Colony, Near Jain colony, Ludhiana | 12.01.2017 | Untreated trade effluent discharged into sewer. |
| 79 | S.S Singla Udyog, Sua Road, Indl Area-C, Near Satyam Kanda, Jaspal Bangar Road, Ludhiana | 10.2.2016 | Untreated trade effluent discharged in open plot. |
| 80 | S.S. Industries, 1175/1A, St No.6, Partap Nagar, Near Sangeet Cinema, Ludhiana | 26.8.2015 | Water meter not installed. Record for water consumption & generation not maintained. Consent not applied. |
| 81 | Shiv Kirpa Enterprises, Near Old Dalip Kanda, Jaspal Bangar Road, Ludhiana | 14.8.2017 | Untreated trade effluent discharged into sewer. |
| 82 | Shrivashtwa Enterprises (Previously S.K Enterprises), 5594, St.No.22, Guru Gobind Singh Nagar, Shimlapuri, Ludhiana | 9.9.2017 | Untreated trade effluent discharged into sewer. |
| 83 | Subham Mishra, 6320, St.No.1, New Janta Nagar, Ludhiana | 5.5.2017 | Untreated trade effluent discharged into sewer. |
| 84 | Shri Hari Wire, Ekta Market 142, Single Cycle Road, Ludhiana | 04.12.2018 | Untreated trade effluent discharged in open plot. |
| 85 | Shyama Enterprises, Bihar T.V Centre Wali Gali, Atam Nagar, Near Kamal Karyana Store, Sua Road, Ludhiana | 4.8.2017 | Untreated trade effluent discharged into sewer. |
| 86 | Sky Con Industries, Indl Area-C, Jaspal Bangar, Ludhiana | 7.6.2016 | Untreated trade effluent discharged into soakage pit. |
| 87 | Seven Sky Components, Near sunny Khairay Kanda, Jaspal Bangar Road, Ludhiana | 14.8.2017 | Untreated trade effluent discharged into sewer. |
| 88 | LDH Threaded Rods and Fixing, Jaspal bangar Road, Indl Area-C, Ludhiana | 18.7.2016 | Untreated trade effluent discharged into sewer. |
| 89 | Sultan Enterprises, B-XXIX-536/26A, Single Cycle Road, Dhandari Kalan, Ludhiana | 29.5.2017 | Untreated trade effluent discharged into sewer. |
| 90 | U.P Enterprises, St No. 2 B/s Sharma Sweet Shop, Sua Road, Ludhiana | 12.8.2017 | Untreated trade effluent discharged into sewer. |
| 91 | Uma Industry, 511, St No. 1, B/s Shanti Nagar, Giaspura, Ludhiana | 4.8.2017 | Untreated trade effluent discharged into sewer. |
| 92 | Varun Industries, St no.2, Guru Amardass Colony, Near Jain Colony, Daba Road, Ludhiana | 22.8.2017 | Untreated trade effluent discharged into sewer. |
| 93 | Verma Powder Coating, Bihar t.V Wali Gali, Near Kamal Karyana Store, Sua Road, ludhiana | 4.8.2017 | Untreated trade effluent discharged into sewer. |
| 94 | Vishivkarma Auto Engineer, St.No.4, Amarpuri, Daba Giaspura Road, Near Baba Kanda, Ludhiana | 25.7.2017 | Untreated trade effluent discharged into sewer. |
| 95 | White Bright Industries, St No.2, Guru Amardass Colony, Giaspura, Ludhiana | 17.2.2017 & 07.10.2015 | Untreated trade effluent discharged into sewer. & The industry has not plugged outlet as per hearing decsions |
| 96 | Yuvraj Nickle, Plot No. B-XXIX-157/A, St No.1, Guru Amardass Colony, Giaspura, Ludhiana | 16.11.2016 | Untreated trade effluent discharged into sewer. |
| 97 | Ankita Industrial Corporation, Oswal Agro Indl Complex, Indl Area-C, Ludhiana | 08.08.2017 | Untreated trade effluent discharged into sewer. |
| 98 | Bains Steel Pvt Ltd, Mittal Dharam Kanda Lane, Indl Area-C, Dhandari Kalan, Ludhiana | 30.04.2016<br>21.08.2018 | The industry has not made MOU with CETP Operator<br>The industry discharge effluent in vacant area. |
| 99 | Baljeet Industries, 1055, St . No. 8, Partap Nagar, Ludhiana | 16.09.2016 | The industry has failed to produce the record of effluent generation and lifted to CETP Operator |
| 100 | Bewan Enterprises, 8361, St No.2 & 3, Gurpal Nagar, Ludhiana | 05.05.2016<br>20.02.2017<br>25.09.2019 | The industry has not made MOU with CETP Operator.<br>Untreated trade effluent discharge into sewer.<br>Untreated trade effluent discharge into sewer |
| 101 | Bhogal Sales Corporation, 1104/1, G.T. Road, Dhandari Kalan, Ludhiana | 03.01.2016 | Trade effluent drained out along G.T. Road through tanker |
| 102 | Core Engg., Jaspal Bangar Road, Ludhiana | 14.08.2017 | The industry has not made MOU with CETP Operator |

| | | | |
|---|---|---|---|
| 103 | G.G Cycle Industries, Campa Cola Road, Dhandari Kalan, Indl Area-C, Ludhiana | 29.07.2017 | The industry has directly discharge trade effluent into sewer and has not made MOU with CETP Operator |
| 104 | Gagan Products India, St. no.4, Shanti Nagar, Sua Road, Giaspura, Ludhiana | 12.08.2017 | The industry could not produc the fresh water consumption and trade effluent lifted |
| 105 | Gagan Steel Industries, Guru Nanak St No.7, Gill Road, Ludhiana | 28.12.2017 | Trade effluent discharge into sewer |
| 106 | GHP Auto Industries, B/s Souvenir International, 145/3, Giaspura Road, Opp PSPCL Office, Ludhiana | 12.08.2017 | The industry has not made MOU with CETP Operator |
| 107 | Goyal Knitwear Pvt Ltd, G.T. Road, Ludhiana | 17.06.2017 | Untreated trade effluent discharged into sewer. |
| 108 | Guru Kirpa Enterprises, St No.5, Baba Mukand Singh Nagar, Daba Road, G T Road, Ludhiana | 13.02.2019 | The industry has not produce the MOU made with CETP |
| 109 | Hari Om Auto Black, St. No. 8/4, Baba Mukand Singh Nagar, Daba Road, Ludhiana. | 19.08.2017 | The industry has not made MOU made with CETP |
| 110 | Harmilap Industries, St No.8/1, Baba Mukand Singh Nagar, Near S. Atma Singh School, Daba Road, Near Seeta Ram Mandir, Ludhiana | 09.08.2016 | The industry has not made MOU made with CETP |
| 111 | Jap Industries, JB Indl Estate, Near Sunny Khairay kanda, Jaspal Bangar Road, Ludhiana | 14.08.2017 | Discharge trade effluent into soakage pit |
| 112 | Jindal Iron & Steel Ind, Sua Road, Shanti Nagar, Giaspura, B/s Ralson India, ludhiaa | 21.11.2018 | The industry has not made MOU with CETP Operator |
| 113 | Label Grafix, 105 St No.5, Oswal Agro Complex, G.T Road, Ludhiana | 24.08.2017 | The industry has not made MOU with CETP Operator. |
| 114 | Luxmi Electroplating, St No. 5, Guru Amar Dass Colony, Giaspura, Ludhiana | 21.12.2015<br>12.08.2017 | The industry has discharge its trade effluent into sewer<br>The industry has not made MOU with CETP operator |
| 115 | Maha Kali, B/s Kharay Dharam Kanda, Sua Road, Indl Area-C, Ludhiana | 19.08.2017 | Trade effluent discharge into open plot for stagnation |
| 116 | Mehta Fastners St No.2 B/s Avon Cycle Sua Road, Ludhiana | 10.08.2017 | Trade effluent discharge into sewer |
| 117 | Parkash Industries, Plot No. 697, Indl Area-B, Ludhiana | 12.06.2018 | The industry has not made MOU with CETP Operator |
| 118 | Paul Tent Industry, Single Cycle Road, Dhandari Kalan, Ludhiana | 16.01.2016 | The industry has not maintaining the record fresh water lifted and consumed |
| 119 | Payal Bolt Pvt Ltd Merged In Payal Industrial Corporation Location-1, 4262, Payal Street, Near Gill Canal Bridge, Shimlapuri, Ludhiana | 30.12.2017 | The industry has provided bye-pass arrangments |
| 120 | Payal Industry, St No.1/4, Gurmeet Nagar, Near Hargobind School, Giaspura, Ludhiana | 19.08.2017 | Trade effluent discharge into sewer |
| 121 | Pooja Enterprises, 157/42, St No.2, Guru Amardass Colony, Daba Road, Giaspura, Ludhiana | 04.08.2017 | Trade effluent discharge into sewer |
| 122 | R.K Engineering Works, Plot No. 241, Near Campa Cola Godown, Dhandari Kalan, Ludhiana | 27.08.2015<br>21.11.2018 | The industry has not maintaining the record fresh water lifted and consumed |
| 123 | R.S. Enterprises, 11112, St No.7, Partap Nagar, Ludhiana | 26.11.2015 | The industry has not complying with the hearing decisions. |
| 124 | R.V International, Opp. Dhandari Railway Station, Single Cycle Road, Ludhiana | 20.06.2017 | The industry is discharge its effluent into sewer |
| 125 | Rahul Industry, St No.1, B/s Kamal Karyana Store, Shanti Nagar, Ludhiana | 05.08.2017 | Untreated trade effluent discharge into sewer |
| 126 | Ratra Powder Coating, 10963, St No.6, Partap Nagar, B/s Sangeet Cinema, Ludhiana | 24.01.2017 | The industry has not shown the fresh water consumption and trade effluent lifted record |
| 127 | Roop International, 748, Industrial Area-B, Ludhiana | 04.03.2017 | The industry has provided unmetered tap and haudi leads to sewer |
| 128 | Sahil Brothers, H.No. 1795, St No.22, Janta Nagar, Ludhiana | 16.09.2017 | Untreated trade effluent discharge into sewer |

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| 129 | Saini Industries, 536/25, C-I, Industrial AreaC, Sua Road, Ludhiana | 07.12.2018 | The industry discharging untreated trade effluent into sewer |
| 130 | Sandhu Electroplating, 13012, St.No.14, Vishkarma Colony, B/s Sangeet Cinema Ludhiana | 31.08.2016 | The industry has not made the MOU with CETP Operator |
| 131 | Shri Ganpati Enterprises, B/s Ralson India, Shanti Nagar, Indl Area-C, Giaspura, Ludhiana | 05.08.2017 | The industry has not made MOU with CETP Operator |
| 132 | Sumit Enterprises, 497, Industrial Area-B, Ludhiana | 26.04.2019 | The industry has not made MOU with CETP Operator |
| 133 | Tiwari Industries, 6-R, Industrial Area-B, Ludhiana | 12.06.2018 | The industry has not made MOU with CETP Operator and untreated effluent discharge into sewer |
| 134 | Unished Industries, St No.9, baba Mukand Singh Nagar, Ludhiana | 07.04.2017 | The industry has not made MOU with CETP Operator |
| 135 | Upkar Auto Black Industries, 105-R, Industrial Area-B, Ludhiana | 20.03.2017<br>15.10.2018 | The industry has not made MOU with CETP Operator |
| 136 | Usha Manufacturing Company, 619, Industrial Area-B, Near Satnam Avery Computer Kanda, Ludhiana | 04.03.2017 | The industry has provided bye-pass arrangments |
| 137 | Verma Enterprises, St No. 1, B/s Kamal Karyana Store, Shanti Nagar, Ludhiana | 30.05.2017 | The industry has not made MOU with CETP Operator |
| 138 | Vicky Enterprises, Plot No.458/16 G, St No.4, Near Radha Swami Satsung, Ludhiana | 08.08.2017 | Untreated trade effluent discharge into sewer |
| 139 | Welkin International, Jaspal Bangar Road, Industrial Area-C, Ludhian | 15.03.2017 | The industry has not made MOU with CETP Operator |
| 140 | Aggarwal Industry, Plot No. B-29, R-6, 02794, Sharma Sweet Wali Gali, Giaspura, Ludhiana | 13.10.2015 | The industry has not made MOU with CETP operator |
| 141 | Blue Stone Electroplating, St. No. 1, Parkash Karyana Store, Guru Amar Dass Colony, Ludhiana | 16.11.2016 | The industry has not made MOU with CETP operator |
| 142 | Balbir Singh Electroplating, 4560, Qualit Chowk, Opp. St. No. 15, Shimlapuri, Ludhiana | 27.12.2017 | The industry has not made MOU with CETP operator |
| 143 | Bansal Auto Black, St. No. 8/4, BMS Nagar, Ludhiana | 22.08.2017 | The industry has not made MOU with CETP operator |
| 144 | B.S Industry, St. No . 8, Hargobing Nagar, Near Om Auto Industry, Sua Road, Ludhiana | 10.02.2017 | The industry has not made MOU with CETP operator |
| 145 | Bansal Electroplaters, 625, Industrial Area -B, Ludhiana | 04.01.2018 | The industry has not made MOU with CETP operator |
| 146 | G.K. Industries, St. No. 2, Shanti Nagar, Atma Singh Nagar, Ralson India, Ludiana | 29.03.2017 | The industry has not made MOU with CETP operator |
| 147 | G.K. Industries, St. No. 7, Opp. East India Products, New Janta Nagar, Ludhiana | 08.03.2018 | The industry falls in non-designated area |
| 148 | Gobind Auto Industries, Plot No. 146/1, Giaspura Road, Opp. PSPCL Office, Industrial Area -C, Ludhiana | 12.08.2017 | The industry has not made MOU with CETP operator |
| 149 | Shivam Industry, St. No. 8/4, Baba Mukand Singh Nagar, Daba Road, Ludhiana | 12.08.2015 | The industry has not made MOU with CETP operator |
| 150 | Jawahar Impex, Eastman Chowk, Inside Ravi Dharam Kanda Street, Kanganwal, Ludhiana | 13.01.2016 | The industry has not made MOU with CETP operator |
| 151 | J.S.M Auto Industries, Near Satyam Kanda, Jaspal Bangar Road, Ludhiana | 08.10.2018 | The industry has not made MOU with CETP operator |
| 152 | Jagdish Electroplating, St. no. 5, Mann Nagar, Daba Road, Ludhiana | 05.08.2017 | The industry has not made MOU with CETP operator |
| 153 | Jaggi Electroplaters, St. No. 10, Hargovind Nagar, Ludhiana | 23.04.2016 | The industry has not made MOU with CETP operator |
| 154 | J.S. Gill Industry, 2972, St No. 10, New Janta Nagar, ATI Road, Ludhiana | 30.01.2018 | The industry has not made MOU with CETP operator |

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| 155 | Kalsi Industries, St. No. 1, ATI Road, New Janta Nagar, Ludhiana | 25.10.2017 | The industry has not made MOU with CETP operator |
| 156 | Krishan Lal Zinc Plating , 12708, St. No. 12, Vishkarma Colony, Ludhiana | 27.12.2017 | The industry has not made MOU with CETP operator |
| 157 | Lucky Electroplating, H.No. 157/11, St. No. 3, Guru Amardass Colony, Ludhiana | 05.08.2017 | The industry has not made MOU with CETP operator |
| 158 | M.K. Sharma Industries, St. No. 2, Madhav Nagar, Sua Road, Ludhiana | 10.01.2017 | The industry has not produce the record fresh water lifted and consumed |
| 159 | Lakhvir Electroplating, St. No. 6, B/s Satpal karyana Store, Near Giaspura Chowk, Ludhiana | 06.08.2016 | The industry has not made MOU with CETP operator |
| 160 | Merit Enterprises, St. No. 2, Kabir Nagar, Daba Road, Ludhiana | 23.08.2017 | The industry has not made MOU with CETP operator |
| 161 | Naresh Zinc, St. No. 2, Shanti Nagar, Ralson India, Ludhiana | 09.12.2017 | The industry has not made MOU with CETP operator |
| 162 | M.S. Industry, St. No. 1, Guru Amardass Colony, Daba Road, Ludhiana | 12.12.2016 | The industry has not made MOU with CETP operator |
| 163 | Parkash Industries, St. No. 2, Guru Amardass Colony, Daba Road, Ludhiana | 22.08.2017 | The industry has not made MOU with CETP operator |
| 164 | Pooja Sales, 625, Industrial Area -B, Ludhiana | 07.02.2018 | The industry has not made MOU with CETP operator |
| 165 | Perfect Industry, St. No. 2, Daba Road, Ludhiana | 12.12.2016 | The industry has not made MOU with CETP operator |
| 166 | R.P. Cycle, St. No. 1/4, Gurmeet Nagar, Near Hargobind School, Ludhiana | 19.08.2017 | Untreated trade effluent discharge into sewer |
| 167 | Raman Electroplating, St. No. 2, Opp. Dhand Dharam Kanda, Daba Road, Shimlapuri, Ludhiana | 11.02.2016<br>09.09.2017 | The industry has not made MOU with CETP operator |
| 168 | S.K. Power Coating, St. No. 1, Daba -Giaspura Road, Ludhiana | 19.08.2017 | The industry discharging untreated trade effluent into sewer |
| 169 | Sai Enterprises, 4560, St. No. 15, Shimlapuri, Ludhiana | 27.12.2017 | The industry has not made MOU with CETP operator |
| 170 | S.D. Electroplating, St. No. 1, Shanti Nagar, Giaspura, Ludhiana | 24.08.2017 | The industry has not made MOU with CETP operator |
| 171 | S.K. Chopra, B/s Bihar T.V. Centre, Sua Road, Ludhiana | 04.08.2017 | The industry discharging untreated trade effluent into sewer |
| 172 | Skipper Industries, Smith Kanda Road, Jaspal Bangar, Ludhiana | 08.10.2018 | Effluent from caustic barrel stagnated in front of industry |
| 173 | Toni Industries, 7437, St. No. 8, Gobind Nagar, Shimlapuri, Ludhiana | 09.09.2016 | The industry has not made MOU with CETP operator |
| 174 | Usha enterprises, 629, Nirankari St. No. 3, Miller Ganj, Ludhiana | 14.06.2018 | Untreated trade effluent discharge into sewer |
| 175 | Tangri Industries, St. No. 1, B/s Kamal Karyana Store, Shanti Nagar, Sua Road, Giaspura, Ludhiana | 08.11.2016 | The industry is operated without consents of the Board |
| 176 | Vikas Industry, Plot No. 158-B, St. No. 1, Parkash Karyana Store, Giaspura, Ludhiana | 16.11.2016 | The industry has not made MOU with CETP Operator |
| 177 | Vijay Zinc, ST. No. 4, Shanti Nagar, Sua Road, Ludhiana | 17.03.2017 | The industry has not made MOU with CETP Operator |
| 178 | Veena Steel, St. No. 1, Shanti Nagar, Industrial Area -C, Ludhiana | 17.01.2016 | The industry has not made MOU with CETP Operator |
| 179 | Vikas Finishing Industry, Nirankari St No. 3, Millar Ganj, Ludhiana | 14.06.2018 | The industry has not made MOU with CETP Operator |
| 180 | Waheguru Industrial Works, B-XXI-10240, ST. No. 5, Janta Nagar, Bhagwan Chowk, Ludhiana | 11.06.2016 | The industry has not made MOU with CETP Operator |

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| 181 | Shivkirpa Enterprises, Jaspal Bangar Road, Ludhiana | 29.05.2018 | The industry has not made MOU with CETP Operator |
| 182 | Sharma Auto Black, B-XXIX-53, Daba Road, G.T. Road, Ludhiana | 08.08.2017 | The industry has not made MOU with CETP Operator |
| 183 | Om Mahadev Zinc, Kwality Chowk, Shimlapuri | 29.02.2016 | The industry has not made MOU with CETP Operator |
| 184 | Sonu Electroplating, St. 1, Shanti Nagar, Ludhiana | 25.11.2016 | The industry has not made MOU with CETP Operator |
| 185 | Jatinder Industries, St. No. 5, Guru Amardass Colony, Glaspura, Ludhiana | 25.07.2017 | The industry has not made MOU with CETP Operator |
| 186 | Engineering Electroplating, Opp. Dhand Dharam Kanda, Daba Road, Shimlapuri, Ludhiana | 05.10.2016 | The industry is maintaining the record of fresh water consumption and trade effluent lifted by CETP operator |
| 187 | R.S Industries, St.No. 5, BMS Nagar, Ludhiana | 21.9.2016 | Untreated trade effluent discharged into sewer. |
| 188 | Jindal Fastners, Nr Sartaj Forging, Jaspal Bangar Rd, Ldh | 14.8.2017 | Untreated trade effluent discharged into sewer. |
| 189 | Modern Wire Industries, 1710/3A, St No-07, New Shimlapuri, Nr. Kwality Chowk, Ludhiana | 27.12.2017 | The industry is not maintaining the record of fresh water consumption and trade effluent lifted |
| 190 | R.S Zinc, Plot No-10956, Nr Namdhari Dharamshala, St. No-06, Partap Nagar, Ldh | 10.10.2017 | The industry has not made MOU with CETP Operator |
| 191 | S.J. Enterprises, Plot No. 3639, St. No. 16, New Janta Nagar, Gill Road, Ludhiana. | 11.06.2016 | The industry has not made MOU with CETP Operator |
| 192 | Shree Krishna Enterprises, Opp. Nanaksar Kanda, Indl. Area-C, Ldh | 22.02.2017 | The industry has provided bye-pass arrangments |
| 193 | Sond Industries, 7832, St No.9, New Janta Nagar, Ludhiana | 14.10.2019 | Untreated trade effluent discharged into sewer. |
| 194 | S.S. Suppliers & Designer, 1711/6, St. No.3, Nippi Public School Street, Kwality Chowk, Shimlapuri, Ludhiana | 05.02.2019 | MOU with CETP operator not shown. Water meter not installed. Record for water consumption & generation not maintained. Consent not applied. |
| 195 | Shiv Enterprises, St No.4, Amarpuri, Daba Road, Ludhiana | 18.10.2019 | Untreated trade effluent discharged into sewer. |
| 196 | N.K Kalsi Engg Works, 11127, St No.6, Partap Nagar, Ludhiana | 30.1.2019 | MOU with CETP operator not shown. Water meter not installed. Record for water consumption & generation not maintained. Consent not applied. |
| 197 | Shakti Sidh Deot Enterprises, St No.4, Glaspura Road, Ludhiana | 18.10.2019 | Untreated trade effluent discharged into sewer. |
| 198 | Geminy Industrial Corporation, 270, G.T Road, Dhandari Kalan, Ludhiana | 24.10.2017 & 9.10.2018 | Not meeting with the Environmental Standards |
| 199 | Avtar Singh S/o Harpreet Singh, St No.4, Amarpuri Nagar, Daba Glaspura Road, Near Baba Dharam Kanda, Ludhiana | 29.7.2016 | Hood/stack/pollution control device not provided with auto black furnace |
| 200 | Bansal Industrial Corporation, Near Plot No. 12620/5, St No. 0/4, Vishkarma colony, Partap Nagar, Ludhiana | 21.11.2016 | APCD not provided. |
| 201 | Ganpati Engineering Works (Earlier Ganpati Industry), Plot No.58, Jaspal Bangar Road, B/s Mann Kanda, Industrial Area-C, Ludhiana | 7.4.2017 | Not applied for consents & neither attended the hearing given to the industry on 9.11.16 & 7.12.16 |
| 202 | H.S Bhola Casting, 12664/2, St No.4, Vishkarm Colony, Near Partap Chowk, Miller Ganj, Ludhiana | 10.10.2016 | Did not allow to seal the kothali furnace |
| 203 | K.K Metal Works, B-1228/27, Dhandari Kalan, Indl Area-C, Ludhiana | 22.3.2017 | Seals were removed from the lead smelting furnace |
| 204 | S.R Tool Industries, B-XXIX-536/35-D, Eastman Chowk, Jaspal Bangar Road, Ludhiana | 29.10.2015 | Consent not applied. Not attended the hearings given by the officers of the Board from time to time. |
| 205 | Upkar Auto Black Industries, 105-R, Industrial Area-B, Ludhiana | 15.10.2018 | The industry has not provided hood on auto black furnace |
| 206 | Vikas spray Paint, Vill Daba Road, Near Dhillon Dairy, Ludhiana | 03.06.2016 | The industry has not installed water curtain in the spray section |

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| 207 | B.S Industry, 408, St. No. 8, Daba Road, Shimlapuri, Ludhiana | 27.07.2015<br><br>17.01.2018 | Noise Pollution |
| 208 | G.S. Fasteners, St. No. 9, Parbhat Nagar, Ludiana | 02.02.2016 | Noise Pollution |
| 209 | Kahlon Metal Works, Industrial Area -C, Dhandari Kalan, Ludhiana | 21.04.2017 | The industry is operating lead alloy and battery process without consent. |
| 210 | Maqbool Industries, Singla Colony, Dhandari Kalan, Sua Road, Near Ravi Kanda, Industrial Area -C, Ludhiana | 07.10.2016 | Crucible furnace without APCD |
| 211 | Silver Industries, Eastman Chowk, Dhandari Kalan, Ludhiana | 01.09.2016 | The industry has installed D.G set without canopy |
| 212 | Thaman Techno India, 6189/2, St. No. 1, New Janta Nagar, Ludhiana | 18.01.2018 | The industry is in operation in Non-designated area |
| 213 | Shama Fastners, Makkar Colony, Dhandari Kalan, ldh | 30.01.2016 | Noise Pollution |
| 214 | Surinder Singh Kuku S/o Sh. Gurbachan Singh, Ho No-4291, St. No-06, Shimlapuri, Ldh | 27.09.2017 | Noise Pollution |
| 215 | Dashmesh Industries, B-122/27, Dhandari Kalan, Industrial Area-C, Ludhiana | 13.11.2015 | Seals were removed from lead smelting furnace. Hazardous waste of category 9.1 was packed in non HDPE bags. Old batteries did not contain acid and were found to be dry. |
| 216 | A.D. Dyeing & Finishing Mills, Geeta Nagar, Tajpur road, Ludhiana | 7.6.2018 | The industry was byepassing the effluent into sewer without treatment. |
| 217 | G.R. Woollen Mills, Geeta Colony, Tajpur Road, Ludhiana | 7.6.2018 | Untreated effluent was being discharged into sewer. |
| 218 | Hinglaj Processors, Tajpur Road, Ludhiana | 12.6.2018 | The industry was byepassing the effluent into sewer without treatment. |
| 219 | M/s Aggarwal Dyeing, Guru Arjun Dev Nagar, Near Karma Hospital, Ludhiana | 6.7.2018 | Violations under water |
| 220 | Muskan Processor, Mahavir Jain Colony, Opp Central Jail Tajpur Road, Ludhiana | 21.2.2018 | Not meeting with the Environmental Standards |
| 221 | R.S. Dyeing, Geeta Colony, Tajpur road, Ludhiana | 23.11.2019 | The effluent was being discharged byepassing the filters and no chemical dosing was being done. |
| 222 | Ram Dyeing, Near Radha Swami Satsang House, Tibba Road, Ludhiana. | 21.8.2019 | Not meeting with the Environmental Standards |
| 223 | S.K. Industries, Geeta Nagar, Tajpur road, Ludhiana | 16.6.2019 | Untreated effluent into Buddha Nallah |
| 224 | Ashok Kumar Electroplating, 1709/3/3, ST. No.1, Tibba Road, Ludhiana | 11.7.2017 | Not agreement made with JBR and untreated effluent was being discharged into sewer. |
| 225 | Rakesh Kumar Electroplating, 1703/3, ST. No.1, Tibba Road, Ludhiana | 11.7.2.017 | Not agreement made with JBR and untreated effluent was being discharged into sewer. |
| 226 | Gurmehar International, Tajpur Road, Ludhiana | 18.7.2017 | Untreated effluent being discharged into sewer. |
| 227 | Luxmi Printing, Plot No.2, Karamsar Colony, Ludhiana | 29.12.2017 | Untreated effluent was being discharged into sewer. |
| 228 | Anmol Dyeing & Finishing, Tajpur Road, Ludhiana | 9.1.2015 | The ETP installed was found defunct. |
| 229 | M/s GMG Processors, Tajpur Road, Ludhiana | 10.12.2014 | The industry was using unauthorized fuel during visit. |
| 230 | M.Tech Processors), Mahavir Jain Colony, Tajpur Road, Ludhiana | 25.7.2018 | Water & Air Not Complying |
| 231 | s.s. Processor, B-IV, Plot no. 11, Mahavir Jain Colony, Opp. Central Jail, Tajpur Road, Ludhiana | 29.9.2018 | The industry was found using unauthorized fuel during visit. |
| 232 | J.P. Processors, Tajur Road, Ludhiana | 30.11.2017 | Thick black smoke and illegal fuel was found. |

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| 233 | J.K. Paint, St. No.2, Karamsar Colony, Ludhiana | 2.3.2017 | Broken the seals of the machinery. Heavy smoke and sharp smell of the paint and no agreement with authorized dealer of hazardous waste. |
| 234 | Jai Maa Dyeing & Finishing Mills, 485, Tajpur Road, Ludhiana | 5/15/2015 & 6/26/2014 & 06.12.2018 | Unauthorized fuel being used in boiler. & The industry was found emitting black smoke. And Untreated effluent being discharged into sewer. |
| 235 | Handa Processors, Tajpur Road, Ludhina | 27.7.2016 | Refused to visit the industry |
| 236 | Sangat Dyeing House, BahadurKe Road, Ludhiana | 26.9.2019 | ETP disfunction |
| 237 | Sangat Dyeing House, BahadurKe Road, Ludhiana | 5.11.2015 | Not meeting with the Environmental Standards |
| 238 | B.R. Industry, #3694, St. No. 4, Chet Singh Nagar, Radha Swami Road, Luhdiana | 21.10.2011 | Untreated effluner was being discharged into sewer. |
| 239 | C.K. Industry, 815/1, St. No. 2, Muradpura, Ludhiana. | 26.6.2017 | The industry was discharging untreated effluent into sewer |
| 240 | Deepu Industries, B-XXII, 2814, St. No. 6, Chet Singh Nagar, LDH | 11.1.2019 | No water meter was provided and the agreement made with JBR was expired and no lifting record was being maintained. |
| 241 | Gurdarshan Industries, B-22-1177/1, St. No. 8, Dashmesh Nagar, Gill Road, Ludhiana | 28.12.2018 | The agreement made with JBR was expired and no record regarding effluent generation and disposal, was being maintained |
| 242 | H.S. Industry, H. NO. 3262, St. NO. Chet Singh Nagar, LDH | 28.12.2018 | Untreated trade effluent into sewer |
| 243 | M/s Kanda Electroplaters (Unit-2), #2001, St. no. 2, Himmatpura, Kalsian Street, Gill Road, Ludhiana | 30.6.2018 | The industry was byepassing the effluent into sewer without treatment. |
| 244 | M/s Nachhater Electroplating Works, St. no. 5/4, Plot no. 676, Dashmesh Nagar, Ludhiana | 6.7.2018 | Untreated trade effluent into sewer and non designated area |
| 245 | Manav Enterprises, #1090/13, St. No. 2, Dera Kalsian, Himmatputa, Ludhiana | 4.3.2017 | The industry was not lifting the eflunet to M/s JBR Tech. Pvt. Ltd. |
| 246 | Mukhtiar Electroplating Works, 1121, St. No. 6-1/2, Dashmesh Nagar, Ludhiana | 6.11.2013 | water meter not installed and no record of JBR was maintained and no storage capacity tank was provided. |
| 247 | Noble Enterprises Unit-II, Earlier know as Rajinder Kaur, Plot No. 1342, St. No. 12/6, Dashmesh Nagar, Ludhiana | 23.4.2018 | The industry was discharging untreated effluent into sewer and operating in non-designated area. |
| 248 | Onkar International, #2099, Arjun Nagar, St. No.9, Radha Swami Road, Ludhiana | 5.7.2017 | The industry was discharging untreated effluent into sewer |
| 249 | Pankaj Enterprises, St. no. 8, H. no. 1177, Dashmesh Nagar, Ludhiana | 3.7.2017 | Untreated effluet being discharged into sewer |
| 250 | Pardeep Industry, #2709/1, St. No. 3, Chet Singh Nagar, Radha Swami Road, Ludhiana | 20.6.2017 | The industry was discharging untreated effluent into sewer |
| 251 | Seehra Enterprises, #1351, St. No. 12/5, Dashmesh Nagar, Gill Road, Ludhiana | 21.5.2017 | Untreated trade effluent being discharged into sewer |
| 252 | Simran Powder Coating Unit-II, 993, St. No. 07, Dashmesh Nagar, Gill Road, Ludhiana. | 3.10.2018 | No record of water consumption & unlifting of effluent to JBR |
| 253 | Tina Zinc Industries, #1765, St. No. 8, Muradpura, Miller Ganj, Ludhiana | 28.6.2017 | Untreated trade effluent being discharged into sewer |
| 254 | Ujala Fabric, Plot no. 2814, St. no. 2, Jammu Colony, Near Preet Palace, Ludhiana | 23.10.2018 | Untreated trade effluent being discharged into sewer |
| 255 | Vicky Engineer Works, #653, Vishkarma, St. No.2, Gill Road, Miller Ganj, Ludhiana | 28.6.2017 | Untreated trade effluent being discharged into sewer |
| 256 | G.K. Enterprises, 2569, St. No. 13/1/2, Dashmesh Nagar, Ludhiana | 4.3.2047 | Water meter not installed and effluent was not being lifted to JBR. Record of water consumption was also not maintained. |
| 257 | Kidar Sons, Kalsian Wali gali, Gill Road, Ludhiana | 4.3.2017 | Untreated efflunet being discharged into sewer. |
| 258 | R.K. Auto Industry, Guru Arjun Nagar, Gill Road, Ludhiana | 2.12.2017 | Untreated efflunet being discharged into sidhwan Canal |

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| 259 | Shanti Enterprises, Preet Nagar, Gil. Road, Ludhiana | 30.6.2017 | Untreated effluent was being discharged into sewer. |
| 260 | Hardco Enterprises, St. no. 1, Gill Road, Ludhiana | 4.7.2017 | The industry was discharging untreated effluent into sewer. |
| 261 | Ganesh Steel Industry, 3604/4, Chet Singh Nagar, Ludhiana | 26.11.2015 | *Untreated trade effluent into sewer & DG set without canopy |
| 262 | M/s Isher Forging, 249, St. no. ¾, Link Road, Dashmesh Nagar, Ludhiana | 4.7.2017 | Not agreement made with JBR and untreated effluent was being discharged into sewer. |
| 263 | J.B. Kapoor Electroplating, Old 1041 (New 1739) Muradpura, Miller Ganj, Ludhiana | 10.10.2018 | Not maintaining the record of water consumption and discharge |
| 264 | M/s Ess Aar Coating (INDIA), E-486, Focal Point, Phase-VI, Ludhiana | 20.02.2015 | Not meeting with the Environmental Standards |
| 265 | Kapoor Sales Corporation, Phase-7, Focal Point, Ludhiana | 21.12.2016 | 1. The industry had not provided separate tank for storage of pickling effluent.<br>2.Housekeeping of barrelling section. |
| 266 | S.K International , Village Jugiana | 28.06.2017 | 1. The trade effluent from the electroplating process was being discharged into the sewer without any treatment.<br>2. The industry was in operation without consents of the Board. |
| 267 | Surindra Industries, village Gobindgarh, Phase-7, Focal Point, Ludhiana | 24.06.2017 | The trade effluent from the caustic barrelling was being discharged into sewer without any treatment |
| 268 | S.R. International, Village Jugian, Phase-7, Focal Point, Ludhiana | 24.06.2017 | 1. The storage tank provided for electroplating process was full. Flexible pipes were provided in it. From which, the effluent could be discharged into sewer easily. |
| 269 | Gurneet Enterprises (Formaly M/s. BBJP & Co.) f-338, Phase-8, Focal Point, Ludhiana | 16.02.2017 | 1. The industry has not installed water meter at fresh water supply leading to acid pickling process area.<br>2. The industry could not produce any manifest for lifting of |
| 270 | Neelkanth Industries, Phase-7, Focal Point, Ludhiana | 10.07.2017 | 1.The industry was discharging its untreated trade effluent from washing of adhesive making vessels onto land for stagnation.<br>2. The industry was in operation without obtaining consents of |
| 271 | Swaran & Co., Phase-7, Focal Point, Ludhiana | 28.07.2017 | The trade effluent from pickling process was being discharged into the sewer directly without any treatment.<br>2. The industry was in operation without obtaining consents of |
| 272 | Narayan wire Industries, Opp. G.K. Estate, Chandigarh Road, Ludhiana | 12.07.2018 | The trade effluent from the pickling process was being discharged into sewer directly without any treatment |
| 273 | H.V Industries, e-357, Phase-6, Focal Point, Ludhiana | 15.11.2018 | 1. A tanker was intercepted by the officer on 14.11.2018 which was disposing of effluent on an open plot. The driver informed that the effluent was from M/s H.V. Industries, E-357, Phase-6, |
| 274 | Aggarwal Scientific Dyers, D-324, Phase-8, Focal Point, Ludhiana | 16.08.2019 | The industry was visited by the monitoring committee constituted by the Hon'ble NGT on 16.08.2019. It was observed that Some components of ETP installed by the industry were |
| 275 | Megaline Enterprises, D-292, Phase-8, Focal Point, Ludhiana | 16.08.2019 | The industry was visited by the monitoring committee constituted by the Hon'ble NGT on 16.08.2019 & the industry had provided an outlet to bye-pass the liquid sludge from the |
| 276 | Appu Cycle, E_515, Focal Point, Phase-VI, Ludhiana | 30.12.2014 | The industry was engaged in powder coating operation without consents of the Board. |
| 277 | Ferrohub Chemical, Gobindgarh, Focal Point,Ludhiana | 11.11.2016 | 1. Trade Effluent stagnating in adjusing plot.<br>2. The industry had not provided APCD on the reaction tank.<br>3. The industry had not obtained consents of the Board. |
| 278 | Neelam Dyeing & Printing House, D-327, Phase-8, Focal Point, Ludhiana | 16.08.2019 | The industry deliberately closed the door of the industry to avoid the entry of Monitoring Committee team thereby not allowing the team to enter the premises and check the pollution control |
| | | | |

## Red / Medium

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) |
|---|---|---|---|
| 1 | Evershine PapersC-81, Phase-5, Focal Point Ludhiana | 31.05.2018 | Results of treated trade effluent samples were found beyond limts during monitoring conducted by NGT team visit. |
| 2 | Shree Balaji Processors, Opp. Central Jail, Tajpur Road, Ludhiana | 14-05-2018 | The industry failed to convert its high liquor ratio winch machines to low liquor ratio machines and also not allowed to seal the winch machines. |
| 3 | M/s Monga Ispat Ltd., Adjoining Focal Point, Phase-VII, Ludhiana | 16.10.2014 | 1. The stack height of the boiler furnace was in adequate and no sampling arrangement were found provided for collection of emission samples from boiler stack. 2. The APCD was bye-passed and emissions were directly sent to chimney. |
| | | | |

## Red / Large

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) |
|---|---|---|---|
| 1 | Sudhir Forging Pvt Ltd, Kanganwal Road, VPO Jugiana, Ludhiana | 17.7.2015 | Domestic effluent discharged into Soakage pit. |

| Orange / Small | | | |
|---|---|---|---|
| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) |
| 1 | Delux Foundary Engg. Works, Opp Aarti Steels, Ludhiana | 1.12.2017 | The APCD provided by the indystry was found dameged and not in operational condition. |
| 2 | Gagan Motors, Sherpur Bye Pass, Opp. York export, Ludhiana | 08.01.2018 | No treatemnt facility was installed. The unit was operating without 'Consent to Operate' |
| 3 | Gulzar Trading Company, G.T Road, Ludhiana | 28.06.2017 | Industry was failed to achieve the prescirbed standards. |
| 4 | Hardeep Singh Service Station, Opp. J.B Dharam Kanda, Transport Nagar, Ludhiana | 30.07.2016 | No treatemnt facility was installed & untreated effluent was being dischraged into kachha pit for stagnation. The unit was operating without 'Consent to Operate'. |
| 5 | Harisar Udyog, Near Railway Crossing Dhandari Kalan, Ludhiana | 03.10.2018 | Non compliance of board decision of personal hearing regarding non emmision of black smoke. Regular incidence of black smoke |
| 6 | Kala Service Station, Opp. J.B Dharam Kanda, Transport Nagar, Ludhiana | 30.07.2016 | No treatemnt facility was installed & untreated effluent was being dischraged into kachha pit for stagnation. The unit was operating without 'Consent to Operate'. |
| 7 | Libra Auto Car Company, Transport Nagar, Opp. Moti Nagar, Ludhiana | 03.07.2017 | Proper treatment facility was not installed and was operating without Consents of the Board. |
| 8 | Platinum Automobiles, Near Shiv Chowk, Moti Nagar, Ludhiana | 21.04.2016 | The industry had not provided the any treatment facility for the treatment of its effluent and same was being disacharged into sewer. |
| 9 | Santokh Washing House , Madhopuri Ludhiana | 24.08.2017 | No treatemnt facility was installed & untreated effluent was being dischraged into sewer. The unit was operating without 'Consent to Operate'. |
| 10 | Sonu Service Station, Opp. J.B Dharam Kanda, Transport Nagar, Ludhiana | 30.07.2016 | No treatemnt facility was installed & untreated effluent was being dischraged into kachha pit for stagnation. The unit was operating without 'Consent to Operate'. |
| 11 | Aneja Enterprises, b/s S.S Lotey Kanda, Surjit Cinema Road, dhandari Kalan, Ludhiana | 22.11.2016 | APCD not provided on extruder machine |
| 12 | Davinder Plastic, B-XXIX, Guru Gobind Singh Nagar, B/s Apollo Hospital, Sherpur Chowk, Ludhiana | 7.4.2017 | APCD not provided on extruder machine. Consent not applied. |
| 13 | Ganesh Casting India, B-XXIX-3028B, Guru Gobind Singh Nagar, Sherpur Chowk, Ludhiana | 7.4.2017 | APCD not provided on cupola furnace |
| 14 | G.S Poly Pack, St No.10, H.No.8222/4, Gurpal Nagar, Shimlapuri, Ludhiana | 26.9.2016 | Consent not applied. Hearing not attended. |
| 15 | Jain Plastic, 1695, St No. 39, Janta Nagar, Ludhiana | 9.5.2019 | Plastic carry bags mfg. |
| 16 | Ladhoria Plastic, 15163, St No. 3, Guru Arjun Dev Nagar, Ludhiana | 13.11.2018 | Plastic carry bags mfg. |
| 17 | S.R Rehman Gitta Industry, B/s Gahir Kanda, Surjit cinema Road, Dhandari kalan, Ludhiana | 18.11.2016 | APCD not provided on extruder machine. Consent not applied. |
| 18 | Sudarshan Industries, 13600, St No. 8, Parbhat Nagar, Ludhiana | 21.11.2018 | Noise standards beyond limit. Consent not applied. |
| 19 | Sunrise Plastics, B-XXIX-1060/1-3A, Near S.S Lottey Kanda, Dhandari Kalan, Ludhiana | 29.06.2018 | Manufactruing plastic carry bag |
| 20 | K.S. Traders, Longowal Colony, Industrial Area -C, Mittal Kanda Road, Ludhiana | 08.10.2016 | The industry has not provided APCD on its Mixture and Extruder |
| 21 | Lovepreet Industry, Near Anand Steels Industry, Sua Road, Giaspura Ludhiana | 10.02.2017 | Cupola Furnace without APCD |
| 22 | Mahalakshmi Industry, B/s Hindustan Tyre, Kanganwal, Ludhiana | 24.11.2016 | Mixture and Grinder, extruder without APCD |

| | | | |
|---|---|---|---|
| 23 | Shiv Industries, B/s N.P. Transport Lane, G.T. Road, Ludhiana | 13.11.2015<br>21.03.2016 | The industry has installed cupola furnace without any APCD |
| 24 | Shiva Castings, 30/28, B/s Apollo Hospital, Ludhiana | 18.09.2015 | Cupola furnace without APCD |
| 25 | Jai Durga Poly Pack, Dhandari Kalan, Ludhiana | 18.11.2016 | APCD not provided |
| 26 | Bini Jain, 13531, St No 15, Vishkarma Colony, Ludhiana | 04.02.2019 | Manufacturing Plastic Carry Bags |
| 27 | Mahajan Steel Furnace Pvt Ltd, Opp Dhandari Railway Station, Dhandari Kalan, Ludhiana | 30.6.2018 | APCD was not in operation |
| 28 | Ishar Engg Works (Regd), St No 3, SAS Nagar, Ludhiana | 25.01.2016 | Operated without APCD |
| 29 | Mamta Processors, St. no. 1, New Preet Nagar, Tibba Road, Ludhiana | 12.3.2018 | The industry was not complying under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981. |
| 30 | R.K. Washing, Plot no. 22, Mahavir Jain Colony, Tajpur Road, Ludhiana | 16.8.2018 | The effluent samples collected during visit were found beyond limits. |
| 31 | R.S. Textile, St. no. 2, Geeta Nagar, Textile Colony, Tajpur Road, Ludhiana | 13.12.2018 | The indusry was found not complying the provisions of the Water (Prevention & Control of Pollution) Act, 1974. |
| 32 | Shambu Washing, B/s Mehak Enterprises, Mahavir Complex, Tajpur Road, Ludhiana | 1.10.2018 | The industry was not complying under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981. |
| 33 | Rajan Printing, Plot NO. 46, St. No.2, Karamsar Colony, Ludhiana | 29.12.2017 | Untreated effluent was being discharged into sewer. |
| 34 | Durga Washing), Mahabir jain Colony, Opp. Central Jail, Tajpur Road, Ludhiana | 13.10.2016 | No ETP was provided and untreated effluent was being discharged into sewer |
| 35 | AN Hosiery unit, St. No. 6/2, Opp. Sarkari Tubewell, Banda Bahadur Nagar, Bahadurke Road, Ludhiana | 26.9.2014 | Industry established in non-designated area. |
| 36 | G.K.Jain Hosiery, Bahadurke Road, Ludhiana | 25.6.2014 | Provision of bye-pass to ETP and disposal of untreated effluent. |
| 37 | Vardhman Print & Pack, Bahadurke Road, Ludhiana | 9.6.2017 | Untreated effluent onto land for stagnation at the main gate. |
| 38 | Isher Powder Coating, St. No. 12/1(R), Dashmesh Nagar, Ludhiana | 3.10.2015 | No stack was provided with the forging furnaces and operating the unit without consent in non-designated area. |
| 39 | Sai Motors, Gill Road, Ludhiana | 22.1.2018 | The industry was discharging untreated effluent into sewer. |
| 40 | Bharat International, GT Road, Miler Ganj, Ludhiana | 23.6.2017 | DG set without canopy and untreated trade effluent into sewer. |
| 41 | Static System Pvt. Ltd., Phase-7, Focal Point, Ludhiana | 07.04.2017 | The trade effluent from phosphating process was being discharged into sewer without any treatment and the industry had not obtained the consents of the Board. |
| 42 | M/s A.H Alloys, 3335, Durga Colony, Focal Point, Phase-VII, Ludhiana | 14.03.2015 | 1. The concentration of the SPM in the emission sample from the chimney of the rolling mill was beyond the prescribed limits of the Board.<br>2. The wet scrubber was found dry. |
| 43 | Rafeek Metal, Focal Point, Phase-VII, Ludhiana | 24.11.2015 | 1. The industry had not provided hood/stack over aluminium smelting furnace.<br>2. The industry was in operation without consents of the Board. |
| 44 | K.B.M. Cycle & Auto World, Phase-6, Focal Point, Ludhiana | 12.01.2016 | 1. The industry had not provided hood/stack with four diesel fired rotary furnaces.<br>2. The industry had not provided adequate stack height and canopy to the D.G. set of 10 KVA capacity.<br>3. The industry was in operation without consents of the Board. |

| | | | |
|---|---|---|---|
| 45 | MBS Garments, Phase-8, Focal Point, Ludhiana | 02.11.2016 | 1. The D.G. set installed by the industry was without canopy as well as had in-adequate stack height. |
| 46 | Oliva knits, Phase-8, Focal Point, Ludhiana | 16.02.2017 | 1. The industry had not provided adequate stack height with diesel fired boiler and D.G. set. |
| 47 | Anand Cranks, D-244, Phase-8, Focal Point, Ludhiana | 29.05.2018 | 1. The industry had not provided stack on two forging furnaces. Black smoke was observed being emitted from one furnace.<br>2. The shot blast machine installed by the industry was without any APCD as well as adequate stack height. |
| 48 | Jai Shanidev Industries, F-56, Phase-7, Focal Point, Ludhiana | 14.06.2018 | 1. The industry had not installed any device to control process emissions from the moulding section.<br>2. The industry was burning unusable plastic waste in the adjoining plot.<br>3. A lot of odour was felt observed in the premises. |

Form-B (Ludhiana CPA)

List of industries against whom Environmental Compensation Imposed / Recovered

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) | EC imposed (Rs. in Lakhs) | EC recovered (Rs. in Lakhs) |
|---|---|---|---|---|---|
| 1 | Capital Dyeing Company, 176, Industrial Area-A, Ludhiana | 1.06.2019 | The industry was found using illegal | 1 | 1 |
| 2 | R.P Processors848/11, Industrial Area-A, Ludhiana | 26.09.2019 | Not meeting with Environmental Standards | 4 | 0 |
| 3 | Megaline Enterprises, D-292, Phase 8, Focal Point, Ludhiana | 16.08.2019 | The industry was visited by the monitoring committee constituted by the Hon'ble NGT on 16.08.2019 & the industry had provided an outlet to bye-pass the liquid sludge from the sludge pit directly to sewer. Also the analysis result of effluent sample from bye-pass system indicate that the value of TSS and BOD are beyond the permissible limit. | 30 | 30 |
| 4 | Aggarwal Scientific Dyers, D-324, Phase-8, Focal Point, Ludhiana | 16.08.2019 | The industry was visited by the monitoring committee constituted by the Hon'ble NGT on 16.08.2019. It was observed that Some components of ETP installed by the industry were defunct. Also the analysis result of effluent sample for the parameters namely TSS, BOD, COD and sulphide were found beyond the permissible limit. | 20 | 12 |
| 5 | Yogita Collection, Mahavir Jain Complex, Opp. Central Jail, Tajpur Road, Ludhiana. | 26.9.2019 | Not meeting with Environmental Standards | 1 | 1 |
| 6 | Saral Dyers, Mahavir Colony, Tajpur Road, Ludhiana (Old Name Stylo Colour Art) | 27.9.2019 | Not meeting with Environmental Standards | 1 | - |
| 7 | Neelam Dyeing & Printing House, D-327, Phase-8, Focal Point, Ludhiana | 16.08.2019 | The industry deliberately closed the door of the industry to avoid the entry of Monitoring Committee team thereby not allowing the team to enter the | 10 | 5 |
| 8 | Megha Processors, Mahavir Dyeing Complex, Tajpur Road, Ludhiana. | 26.9.2019 | The ETP was not in operation and fresh water being adding to ETP. Further record of ETP was also not maintained. | 0.5 | 0.5 |
| 9 | Eveline International, G T Road, Dhandari Kalan, Ludhiana | - | Non installation of OCEMS. | 1 | - |
| 10 | Avon Cycle Ltd, G.T Road, Dhandari Kalan, Ludhiana | 16.08.2019 | The industry is ZLD based<br>But as per effluent sample collected from sewer by NGT Team, metals were found. | 25.5 | - |
| 11 | Sandhu Auto mobiles, Link Road, Dholewal, Ludhiana | 25.7.2019 | Not meeting with Environmental Standards | 1 | 1 |
| 12 | Lally Motor, G T Road, Dhandari Kalan, Ludhiana | 6.8.2019 | Not meeting with Environmental Standards | 1 | 1 |

**Other Polluting Activity / CETP**

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) | EC imposed/ to be imposed | Ec recovered/ to be recovered |
|---|---|---|---|---|---|
| 1 | 15 MLD CETP at Bahadurke Road, Ludhiana | 01-07-2019 | Not commissioned within prescribed timelines given in Action Plan of clean River Sutlej | 36.9 | 0 |
| 2 | M/s Punjab Dyers Association, Focal Point Module, Ludhiana (CETP 40 MLD) | | Environmental Compensation has been imposed by the Board upon the SPV for failing to construct the CETP within the prescribed timelines | 18.3 | 0 |

**Other Polluting Activity / STP**

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) | EC imposed (in Lakhs) | Ec recovered Rs. in Lakh |
|---|---|---|---|---|---|
| 1 | STP Balloke 152 MLD, Ludhiana | 07-05-2019 | Not meeting with Environmental Standards | 18.25 | 0 |
| 2 | STP Balloke 105 MLD, Ludhiana | 07-05-2019 | Not meeting with Environmental Standards | 19.5 | 0 |
| 3 | 48 MLD STP Jamalpur | 07-05-2019 | Not meeting with Environmental Standards | 6.7 | 0 |
| | | | | | |

**Other Polluting Activity / HCF**

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) | EC imposed (in Lakhs) | Ec recovered Rs. in Lakh |
|---|---|---|---|---|---|
| 1 | Satguru Partap Singh Hospital, Sherpur Chowk, Ludhiana | 29.08.2019 | Effluent sample failed | 1 | 0 |

**Form-B (Ludhiana CPA)**

## List of Industries from whom Bank Guarantee encashed for the last five years

### Red / Small

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) | BG enchased Rs. in Lakh |
|---|---|---|---|---|
| 1 | Pawan lakshami Processores, 35-36, Textile Colony, Industrial Area-A, Ludhiana | 20.09.2016 | The adeqaute treatment facilty was not provided by the industry . | 1 |
| 2 | Sangam Dye HouseH-8, Textile ColonyLudhiana | 22.04.2015 | Not meeting with Environmental Standards | 0.5 |
| 3 | Jaswinder Enterprises, 2503, Kot Mangal Singh Road, Janta Nagar, Ludhiana | 19.8.2016<br>9.01.2017 | 02 outlet provided, one leads to the storage tank and other leads to sewer. Water meter not installed. Consent not applied. | 0.25 |
| 4 | M.P Iron Enterprises, Plot No. B-XXIX-536/4G/35E/4-G, Sua Road, Near Ravi Dharam Kanda, Indl Area-C, Ludhiana | 14.7.2015 | Untreated trade effluent discharged into sewer. | 1 |
| 5 | R.S Industries, 158, Single Cycle Road, Ludhiana | 14.07.2015 & 05.08.2015 | Unmetered water supply for electroplating | 0.5 |
| 6 | A.H Export, G.T Road, Jugiana, Ludhiana | 17.7.2015 | Unmetered tap, soakage pit provided | 0.5 |
| 7 | Gupta Conduit Accessors, B-XXIX, Mann Nagar,St No.1, Ludhiana | 11.01.2019 | Unmetered tap provided. | 0.5 |
| 8 | Maharaja International, Sua Road, Dhandari Kalan, Ludhiana | 31.3.2017 | Unmetered tap provided. | 0.5 |
| 9 | Udho Industry, Nirankari St.No.5, G T Road, Miller Ganj, Ludhiana | 19.11.2015 | Unmetered tap provided. | 0.5 |
| 10 | Remax Fastener India, G.T Road, Dhandari Kalan, Ludhiana | 26.9.2015 | The industry is fabricating the record of water consumption & generation | 1 |
| 11 | Jarnail Hydrolics, Jaspal Bangar Road, Ludhiana | 10.2.2017 | Unmetered tap provided. | 0.5 |
| 12 | Verma Metals, Daba Giaspura Road, Ludhian | 19.7.2016 | Unmetered tap provided. | 0.25 |
| 13 | Summan Cycle Industry, G T Road, Dhandari Kalan, Ludhiana | 13.10.2017 | Untreated trade effluent discharged into open plot without treatment. | 1 |
| 14 | Siba Engineers, 10917, Basant Road, Main Road, Partap Nagar, Ludhiana | 12.2.2019 | Untreated trade effluent discharged into sewer. | 0.3 |
| 15 | Vishwakarma, Steel Tube Industries, B-XXI/1312, Link Road, Dholewal, Ludhiana | 23.6.2016 | Record for water consumption & generation not maintained. Consent not applied. | 0.5 |
| 16 | Shakti Mandal, Owner of Tractor/Tanker No. HR-07-1706, R/o Bangali Colony, Kanganwal, Ludhiana. | 12.2.2015 | Effluent discharged through Tractor Tanker. Not meeting with Environmental Standards | 0.4 |
| 17 | Manmeet Alloys Pvt Ltd, G.T Road, Jugiana, Ludhiana | 30.9.2015 | Hazardous waste category 34.1 (now category 35.1) disposed off at some unknown place | 5 |
| 18 | A.K. Dyeing, Jaswal Complex, Tajpur Road, Ludhiana. | 16-07-2015 | Not meeting with Environmental Standards | 1 |
| 19 | Komal Dyers, B-31, Preet Nagar, Kakka Road, Tajpur Road, Jamalpur Awana | 06-06-2019 | Not meeting with Environmental Standards | 0.5 |

| | | | | |
|---|---|---|---|---|
| 20 | New Amba Dyeing, Mata Karam Kaur Colony, Tajpur Road, Ludhiana | 12-06-2018 | ETP was found not in proper line. | 1 |
| 21 | Prem Industries, Mahavir Jain Complex, Mandir Wali Gali, Tajpur Road, Ludhiana | 13-04-2015 | Not meeting with Environmental Standards | 0.5 |
| 22 | Styllia Garments, Tajpur Road, Near Central Jail, Kakka Road, Ludhiana. | 24-05-2018 | Not meeting with Environmental Standards | 0.25 |
| 23 | Webson Hosiery Factory, (Previously Known as: Shiv Processors), Jaswal Complex, Tajpur Road, Ludhiana | 20/03/2017<br>04/10/2017 | Not meeting with Environmental Standards | 1 |
| 24 | Jai Maa Dyeing & Finishing Mills, 485, Tajpur Road, Ludhiana | 5/15/2015 &<br>6/26/2014 &<br>06.12.2018 | Unauthorized fuel being used in boiler. & The industry was found emitting black smoke. And Untreated effluent being discharged into sewer. | 0.25 |
| 25 | Hindustan Finishers, (Old M/s Hari Om Processors)), Tajpur Road,Opp. Central Jail, Ludhiana | 10-02-2015 | The industry had broken the seal of DG set. | 1 |
| 26 | Jai Shree Ram Enterprises, Opp. Central Jail, Tajpur Road, Ludhiana | 25-06-2015 | The industry was found using unauthorized fuel | 1 |
| 27 | Khanna Processors, Tajpur Road, Ludhiana | 14-08-2015 | The industry was found emitting black smoke. | 0.25 |
| 28 | Lovely Industries, Near Amrit Dharam Kanda, New Puli, Tajpur Road, Ludhiana | 27-06-2015 | The industry was found emitting black smoke. | 1 |
| 29 | N.V. Processors ( Eariler known as Veer Garment), 117, Mahavir Jain Colony, Tajpur Road, Ludhiana | 15-01-2016 | The industry was violating the Air (Prevention & Control of Pollution) Act, 1981 during visit. | 0.5 |
| 30 | Paras Knit, 2220-2C/1, Mahavir Dyeing Complex, Tajpur Road, | 06-12-2017 | The industry was violating the Air (Prevention & Control of Pollution) Act, 1981. | 2 |
| 31 | Rasila Processors, 13118, Mata Karam Kaur Colony, Tajpur Road, Ludhiana | 23-06-2015 | Not meeting with Environmental Standards | 0.5 |
| 32 | Shiva Processors (Formerly- Triveni Processors) Dyeing complex, Bahadurke Road, Ludhiana East. | 23/09/2014<br>13/02/2019 | Not meeting with Environmental Standards | 1 |
| 33 | Avtar Industry, Phase-7, Focal Point, Ludhiana | 14.01.2016 | The trade effluent from pickling and auto black process was being discharged into sewer. | 0.25 |
| 34 | M/s Kohli Textile, Phase VIII, Focal Point, Ludhiana | 26.6.2015 | Not meeting with Environmental Standards | 0.5 |
| 35 | M/s Jay Emm International, Phase VI, Focal Point, Ludhiana | 29.9.2017 | The industry was provided an underground byepass system to discharge the trdae effluent into sewer. | 0.25 |
| 36 | M/s Navyug Namdhari, Phase VI, Focal Point, Ludhiana | 29.12.2017 | The industry could not produce the record of fresh water consumption in process hence possibility of discharge of trade effluent in an unauthorized manner increased | 0.5 |
| 37 | M/s V.H. Scientific Dyers, Focal Point, Ludhiana | 28.11.2019 | Not meeting with Environmental Standards | 0.25 |
| 38 | M/s Vaneet Industries, Phase VIII, Focal Point, Ludhiana | 2.12.2019 | The industry was not maintained the record of fresh water consumption in process and the housekeeping of the industry was very poor | 0.25 |

| | | | | |
|---|---|---|---|---|
| 39 | M/s Raghav Industries, D-283, Phase VIII, Focal Point, Ludhiana | 14.01.2020 | Not meeting with Environmental Standards | 2.5 |
| 40 | Viney Knitwears Pvt. Ltd. (Unit-Ii), E-14/736/2-B, Dyeing Complex, Bahadurke Road, Ludhiana | 19-06-2019 | Not meeting with Environmental Standards | 0.25 |

**Red / Large**

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) | BG enchased Rs. in Lakh |
|---|---|---|---|---|
| 1 | Aarti steel Pvt. ltd. (Wire drying devision) Focal point ludhiana | 2015 | RO reject was being discharged into sewer. | 4 |
| 2 | Rockman Cycle Industries Ltd (Auto Division)A-7, Phase-5, Focal Point,Ludhiana | 20.07.2016 | Not meeting with Environmental Standards | 1 |

**Orange / Small**

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) | BG enchased Rs. in Lakh |
|---|---|---|---|---|
| 1 | Gulzar Motor Dholewal Ludhiana | 14.08.2017 | Not meeting with Environmental Standards | 1 |
| 2 | Santokh Washing House , Madhopuri Ludhiana | 24.08.2017 | No treatemnt facility was installed & untreated effluent was being dischraged into sewer. The unit was operating without 'Consent to Operate'. | 0.1 |
| 3 | Wings Field Knit Wear Pvt., Ltd., Focal Point , Phase-5 ludhiana | 18.05.2016 | Not meeting with Environmental Standards | 0.25 |
| 4 | Novelty Mohindra Pvt Ltd, G T Road, Dhandari Kalan, Ludhiana | 28.11.2018 | ETP is not being operated. | 1 |
| 5 | J.P. Processors, #53, Mahavir Jain Colony, Tajpur Road, Ludhiana | 14-06-2018 | Earlier found using unauthroized fuel and again found emitting black smoke. | 0.25 |
| 6 | Master Art Processors, Mata Karam Kaur Colony, Dyeing Complex, Tajpur Road, Ludhiana | 28-07-2015 | The industry was found using unauthroized fuel and found emitting black smoke. | 1 |
| 7 | Oliva knits, Phase-8, Focal Point, Ludhiana | 16.02.2017 | The industry had not provided adequate stack height with diesel fired boiler and D.G. set. | 0.5 |
| 8 | s.s. Processor, B-IV, Plot no. 11, Mahavir Jain Colony, Opp. Central Jail, Tajpur Road, Ludhiana | 29-08-2018 | The industry was found using unauthorized fuel | 0.25 |

**Other Polluting Activity / CBWTF**

| Sr. No. | Name and address of the industry/ other bodies | Date of non-compliance(s) | Type of non-compliance(s) | BG enchased Rs. in Lakh |
|---|---|---|---|---|

| | | | | |
|---|---|---|---|---|
| 1 | Medicare Environmental Management Pvt. Ltd (Previous name as Sembramky Environmental Management Pvt. Ltd.), Behind Satluj Action Plan, Tajpur Road, Opp. Central Jail, Ludhiana | 27/06/2015<br>26-07-2017<br>21-05-2019 | The facility was not shredding plastic waste and untreaed biomedical waste was being sent to recyclers.<br>The facility was not followings proper barcoding system and slips were manually made. The effluent samples were not achieving the standards for reuse of effluent. No proper partition for segregation of treated and untreated bio-medical waste | 8 |

| Other Polluting Activity / HCF | | | | |
|---|---|---|---|---|
| **Sr. No.** | **Name and address of the industry/ other bodies** | **Date of non-compliance(s)** | **Type of non-compliance(s)** | **BG enchased Rs. in Lakh** |
| 1 | Bhagwan Ram Charitable Hospital Society (Regd.) Daresi Ram Leela Ground Ludhiana | 17.12.2015 | The HCF was not complying with BMW rules, 2016 | 1 |

ANNEXURE-XIJ

# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
# UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०
Ref. No H47337 /सी–1/ NGT-93/2020

दिनाँक
Date - 08/2/2020

To,

Member Secretary
Central Pollution Control Board
East Arjun Nagar,
Shahadara,
**Delhi.**

**Subject: Compliance of Hon'ble NGT order dated 14-11-2019 in the matter of News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels**

Sir,

With reference to your letter no. CPCB/ IPC-VII/CEPI/NGT Order/2019 Dt. 19-11-2019 and subsequent letter regarding above mentioned subject, please find enclosed herewith the consolidated Action Taken Report including action against identified polluters in 13 Critically/Severely Polluted Areas in the State of Uttar Pradesh in prescribed format A and B.

Encl: As above.

Yours faithfully,

(Ashish Tiwari)
**Member Secretary**

**Copy**: - Regional Director, Zonal Office- North, Central Pollution Control Board, PICUP Bhawan, Vibhuti Khand, Lucknow.

PI cable
SB (media)
10/2/2020

**Member Secretary**

217

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई–मेल : info@uppcb.com
वेबसाइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010
Phone : 0522-2720828, 2720831
Fax : 0522-2720764, 2720676
E-mail : info@uppcb.com
Website : www.uppcb.com

**A. Status of prohibition/closure of non-complying activity in Red and Orange category Industries/Other Polluting Activities in 13 Critically & Severely polluted Industrial area and within 05 Km from the boundary of CPA/SPA in the State of Uttar Pradesh.**

**(Format-A)**

| Industrial Category | Scale of Operation | Total No. of Industries /other polluting activities | No. of industries/other polluting activities not complying with Environmental standards | No. of industries/other polluting activities closed down based on closure direction issued | No. of industries/other polluting activities against which prosecution filed Since Jan-2018 | No. of industries/other polluting activities convicted |
|---|---|---|---|---|---|---|
| Red | Small | 1392 | 409 | 260 | 99 | 4 |
| | Medium | 150 | 37 | 9 | 10 | 0 |
| | Large | 107 | 38 | 4 | 8 | 0 |
| Orange | Small | 2434 | 351 | 321 | 16 | 0 |
| | Medium | 321 | 9 | 1 | 0 | 0 |
| | Large | 34 | 3 | 2 | 0 | 0 |
| Others | CETP | 4 | 4 | 0 | 0 | 0 |
| | STP | 55 | 14 | 0 | 0 | 0 |
| | TSDF | 1 | 0 | 0 | 0 | 0 |
| | E-waste Facility | 55 | 24 | 4 | 0 | 0 |
| | MSW Facility/ Dump Sites | 10 | 6 | 0 | 0 | 0 |
| | CBWTF | 3 | 2 | 0 | 0 | 0 |
| | HCFs | 2989 | 40 | 0 | 0 | 0 |
| | Construction Activity | 1878 | 1878 | 0 | 29 | 0 |
| | Others (Garbage burning, stubble burning or any other activity not covered above) | 106 | 106 | 10 | 3 | 0 |
| **Total** | | **9539** | **2921** | **611** | **165** | **4** |

268

## B. Status of Environmental Compensation recovered as per Hon'ble NGT Order in 13 Critically/Severely Polluted industrial area in the State of Uttar Pradesh.

## (Format-B)

| Industrial Category | Scale of Operation | Total No. of Industries/ other polluting activities | No. of Industries/ other polluting activities not complying with Environmental standards in 05 years | *Total amount of Environmental Compensation imposed (Rs. in Lacs) | *Total amount of Environmental Compensation Recovered (Rs. in Lacs) | **Total amount of Environmental Compensation for which Show Cause Notice issued (Rs. in Lacs) |
|---|---|---|---|---|---|---|
| Red | Small | 1392 | 409 | 470.82 | 182.24 | 406.16 |
| | Medium | 150 | 37 | 288.925 | 159.67 | 614.79 |
| | Large | 107 | 38 | 2527.98 | 187.78 | 1395.5 |
| Orange | Small | 2434 | 351 | 851.92 | 49.07 | 0 |
| | Medium | 321 | 9 | 98.29 | 15 | 0 |
| | Large | 34 | 3 | 70.67 | 25.52 | 534.96 |
| Other polluting Activities | CETP | 4 | 4 | 1.37 | 0 | 2495.6 |
| | STP | 55 | 14 | 38.99 | 7 | 223.9 |
| | TSDF | 1 | 0 | 0 | 0 | 0 |
| | E-waste Facility | 55 | 24 | 15.5 | 1.5 | 0 |
| | MSW Facility/ Dump Sites | 10 | 6 | 33.78 | 9.5 | 4723 |
| | CBWTF | 3 | 2 | 12.1 | 0 | 7.75 |
| | HCFs | 2989 | 40 | 131.5 | 5.83 | 252 |
| | Construction Activity | 1878 | 1878 | 1350.49 | 176.15 | 0 |
| | Others (Garbage burning, stubble burning or any other activity not covered above) | 106 | 106 | 530.25 | 7.55 | 171.6 |
| **Total** | | **9539** | **2921** | **6422.59** | **826.81** | **10825.26** |

269

ANNEXURE-4

Format-A

**Summary of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted Industrial area and within 05 Km from the boundary of CPA/SPA**

| I | II | III | IV | V | VI | VII | VIII | IX | X |
|---|---|---|---|---|---|---|---|---|---|
| **Sr. no.** | **Name of Industrial area** | **Type of Industrial area (Severely polluted/Critically polluted)** | **Industrial Category** | **Scale of Operation** | **Total No. of Industries/other polluting activities** | **No. of industries/other polluting activities not complying with Environmental standards** | ***No. of industries/other polluting activities closed down based on closure direction issued** | **** No. of industries/other polluting activities against which prosecution filed (Since Jan-2018)** | ***** No. of industries/other polluting activities convicted** |
| 1 | Agra, Aligarh, Gajrola, Khurza-Bulandshar, Moradabad, Firozabad, Ghaziabad, Noida, Kanpur, Mathura, Varanasi-Mirzapur, Singrauli, Meerut. | Critically/ Severely Polluted Area | Red | Small | 1392 | 409 | 260 | 99 | 4 |
| | | | | Medium | 150 | 37 | 9 | 10 | 0 |
| | | | | Large | 107 | 38 | 4 | 8 | 0 |
| | | | Orange | Small | 2434 | 351 | 321 | 16 | 0 |
| | | | | Medium | 321 | 9 | 1 | 0 | 0 |
| | | | | Large | 34 | 3 | 2 | 0 | 0 |
| | | | Others | CETP | 4 | 4 | 0 | 0 | 0 |
| | | | | STP | 55 | 14 | 0 | 0 | 0 |
| | | | | TSDF | 1 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 55 | 24 | 4 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 10 | 6 | 0 | 0 | 0 |
| | | | | CBWTF | 3 | 2 | 0 | 0 | 0 |
| | | | | HCFs | 2989 | 40 | 0 | 0 | 0 |
| | | | | Construction Activity | 1878 | 1878 | 0 | 29 | 0 |
| | | | | Others (Garbage burning, stubble burning or any | 106 | 106 | 10 | 3 | 0 |
| | | | **Total** | | **9539** | **2921** | **611** | **165** | **4** |

*List of industries/other polluting activities to whom closure order issued is attached (Proforma-I)

**List of industries/other polluting activities against which prosecution filed is attached (Proforma-II)

***List of industries/other polluting activities convicted is attached (Proforma-III)

-32-

270

**Format- A**

## Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted Industrieal area and within 05 Km from the boundary of CPA/SPA

| Name of SPCB/PCC | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| I | II | III | IV | V | VI | VII | VIII | IX | X |
| Sl. No. | Name of Industrial area | Type of Industrial area (Severely polluted/Critically polluted) | Industrial Category | Scale of Operation | Total No. of Industries/other polluting activities | No. of industries/other polluting activities not complying with Environmental standards | *No. of industries/other polluting activities closed down based on closure direction issued | ** No. of industries/other polluting activities againts which prosecution filed | *** No. of industries/other polluting activities convicted |
| 1 | Industrial Area, Foundry Nagar, Agra | Critically polluted Area of Agra | Red | Small | 13 | 1 | 1 | 0 | 0 |
| 2 | Induatrial Area, Sikandra Site-A,B,C & EPIP, Agra | | | Medium | 0 | 0 | 0 | 0 | 0 |
| 3 | Industrial Estate-Nunhai, Agra | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 206 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |

Closed

-33-

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 4 | Industrial Estate, I.T. I. Road, Aligarh and UPSIDC Industrial Area, Talanagri, Ramghat Road, Aligarh | Severely Polluted Area of Aligarh | Red | Small | 18 | 8 | 6 | 5 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 4 | 4 | 1 | 0 | 0 |
| | | | Orange | Small | 28 | 12 | 4 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 1 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 5 | Gajraula Amroha | Critically | Red | Small | 0 | 0 | 0 | 0 | 0 |

-34-

Closed

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | Polluted Area of Gajraula | | Medium | 5 | 5 | 0 | 0 | 0 |
| | | | | Large | 8 | 8 | 0 | 1 | 0 |
| | | | Orange | Small | 5 | 5 | 5 | 5 | 0 |
| | | | | Medium | 1 | 1 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 1 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 41 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | |
| 6 | Industrial Area Khurja District Bulandshahar | Critically Polluted Area of Khurza-Bulandshahar | Red | Small | 13 | 0 | 0 | 0 | 0 |
| | | | | Medium | 6 | 3 | 1 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 200 | 3 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |

-35-

Closed

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | Other polluting Activities | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 42 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 2 | 2 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 21 | 21 | 0 | 0 | 0 |
| 7 | Industrial Area Sikandrbad District Bulandshahar | Critically Polluted Area of Sikandrabad-Bulandshahar | Red | Small | 53 | 16 | 13 | 0 | 0 |
| | | | | Medium | 19 | 1 | 0 | 0 | 0 |
| | | | | Large | 6 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 131 | 7 | 7 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 30 | 0 | 0 | 0 | 0 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | Activities | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 8 | Greater Industries Estate, Firozabad | Critically Polluted Area of Firozabad | Red | Small | 6 | 0 | 0 | 0 | 0 |
| | | | | Medium | 2 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 164 | 4 | 1 | 0 | 0 |
| | | | | Large | 10 | 0 | 0 | 0 | 0 |
| 9 | Greater Industries Estate, Shikohabad | | Red | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 8 | 0 | 0 | 0 | 0 |
| | | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 6 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| 10 | Mini industrial, estate, tundla, Firozabad | | Red | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |

Closed

| | |
|---|---|
| 11 | Mini industrial, estate, Usaini, Firozabad |
| 12 | UPSIDC Industrial Estate, Firozabad |
| 13 | Industrial Estate, Makkhanpur, Firozabad |
| | |
| | |
| | |
| | |
| | |

| | | | | | | |
|---|---|---|---|---|---|---|
| Red | Small | 0 | 0 | 0 | 0 | 0 |
| | Medium | 0 | 0 | 0 | 0 | 0 |
| | Large | 0 | 0 | 0 | 0 | 0 |
| Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | Medium | 0 | 0 | 0 | 0 | 0 |
| | Large | 0 | 0 | 0 | 0 | 0 |
| Red | Small | 0 | 0 | 0 | 0 | 0 |
| | Medium | 0 | 0 | 0 | 0 | 0 |
| | Large | 0 | 0 | 0 | 0 | 0 |
| Orange | Small | 1 | 1 | 1 | 0 | 0 |
| | Medium | 2 | 0 | 0 | 0 | 0 |
| | Large | 0 | 0 | 0 | 0 | 0 |
| Red | Small | 0 | 0 | 0 | 0 | 0 |
| | Medium | 0 | 0 | 0 | 0 | 0 |
| | Large | 0 | 0 | 0 | 0 | 0 |
| Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | Medium | 18 | 1 | 0 | 0 | 0 |
| | Large | 0 | 0 | 0 | 0 | 0 |
| Other | CETP | 0 | 0 | 0 | 0 | 0 |
| | STP | 0 | 0 | 0 | 0 | 0 |
| | TSDF | 0 | 0 | 0 | 0 | 0 |
| | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | CBWTF | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | polluting Activities | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 14 | Sub Cluster A- 1- Mohan Nagar Ind. Area. 2- Rajinder Nagar Industrial Area 3- Sahibabad Industrial Area | Critically Polluted area of Ghaizabad | Red | Small | 93 | 10 | 6 | 1 | 0 |
| | | | | Medium | 18 | 5 | 0 | 0 | 0 |
| | | | | Large | 9 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 51 | 6 | 1 | 0 | 0 |
| | | | | Medium | 16 | 1 | 0 | 0 | 0 |
| | | | | Large | 3 | 0 | 0 | 0 | 0 |
| | | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 3 | 3 | 0 | 0 | 0 |
| | | | | TSDF | 1 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 3 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 560 | 3 | 0 | 0 | 0 |
| | | | | Construction Activity | 39 | 39 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 51 | 51 | 0 | 0 | 0 |
| 15 | *Sub Cluster B - 1-* | | Red | Small | 65 | 8 | 3 | 8 | 0 |

-39-

Closed

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| | *Pandav Nagar Ind. Area. 2- Kavi Nagar Industrial Area 3- B.S. Road Industrial Area. 4- Amrit Nagar. 5- Arya Nagar Ind. Area.* | | Medium | 5 | 0 | 0 | 0 | 0 |
| | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 56 | 4 | 2 | 0 | 0 |
| | | | Medium | 4 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 53 | 0 | 0 | 0 | 0 |
| | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 16 | *Sub Cluster C Meerut Road Industrial Area* | Red | Small | 25 | 15 | 9 | 15 | 0 |
| | | | Medium | 2 | 0 | 2 | 0 | 0 |
| | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 7 | 4 | 0 | 2 | 0 |
| | | | Medium | 3 | 0 | 0 | 0 | 0 |
| | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | HCFs | 33 | 2 | 0 | 0 | 0 |
| | | Construction Activity | 9 | 9 | 0 | 0 | 0 |
| | | Others (Garbage burning, stubble burning or any other activity not covered above) | 3 | 3 | 0 | 0 | 0 |
| 17 | *Sub Cluster D - 1- Loni Ind. Area. 2- Loni Road Ind. Area. 3- Roop Nagar Ind. Area.* | Red | Small | 93 | 12 | 6 | 10 | 0 |
| | | | Medium | 3 | 1 | 1 | 0 | 0 |
| | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 9 | 0 | 0 | 0 | 0 |
| | | | Medium | 1 | 0 | 0 | 0 | 0 |
| | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 1 | 1 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 216 | 0 | 0 | 0 | 0 |
| | | | Construction Activity | 17 | 17 | 0 | 0 | 0 |
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 2 | 2 | 0 | 0 | 0 |
| 18 | *Sub Cluster E - 1-* | Red | Small | 16 | 4 | 0 | 6 | 0 |



279

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| | *Hapur Road Ind. Area 2- Dasna 3- Pilkhuwa* | | Medium | 6 | 3 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 3 | 0 | 0 | 0 | 0 |
| | | | Medium | 4 | 0 | 0 | 0 | 0 |
| | | | Large | 2 | 0 | 0 | 0 | 0 |
| | | Other polluting activities | CETP | 1 | 1 | | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 82 | 2 | 0 | 0 | 0 |
| | | | Construction Activity | 2 | 2 | 0 | 0 | 0 |
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 1 | 1 | 0 | 0 | 0 |
| 19 | *Sub Cluster F (Other scattered Industrial Area) 1- S.S. of G.T. Road Ind. Area 2- Kavi Nagar. 3- Tronica City. 4- Anand Nagar Ind. Area. 5- Jindal Nagar. 6- Prakash Nagar. 7- Rural Ind. Estate* | Red | Small | 97 | 47 | 36 | 30 | 0 |
| | | | Medium | 1 | 1 | 1 | 0 | 0 |
| | | | Large | 1 | 1 | 1 | 0 | 0 |
| | | Orange | Small | 39 | 1 | 0 | 0 | 0 |
| | | | Medium | 7 | 0 | 0 | 0 | 0 |
| | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | Other polluting activities | CETP | 1 | 1 | 0 | 0 | 0 |
| | | | STP | 3 | 2 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 2 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |



280

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 175 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 36 | 36 | 0 | 0 | 0 |
| | | | | Others (Garbage | 0 | 0 | 0 | 0 | 0 |
| 20 | Surajpur Industrial Area, Greater Noida Industrial Area, Village-Chhaparaula | Severely polluted Area of Noida | Red | Small | 57 | 16 | 11 | 6 | 0 |
| | | | | Medium | 29 | 16 | 4 | 10 | 0 |
| | | | | Large | 18 | 3 | 1 | 5 | 0 |
| | | | Orange | Small | 172 | 4 | 5 | 0 | 0 |
| | | | | Medium | 46 | 2 | 0 | 0 | 0 |
| | | | | Large | 13 | 3 | 2 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 4 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 5 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 1 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 202 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 231 | 231 | 0 | 6 | 0 |
| | | | | Others (Garbage burning, stubble burning or any | 15 | 15 | 0 | 3 | 0 |
| 21 | NOIDA PHASE-1 NOIDA PHASE-2 NOIDA PHASE-3 | | Red | Small | 104 | 0 | 19 | 0 | 0 |
| | | | | Medium | 2 | 0 | 0 | 0 | 0 |

closed

-43-

201

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 572 | 0 | 0 | 0 | 0 |
| | | | | Medium | 34 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 6 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 2 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 1 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 579 | 7 | 0 | 0 | 0 |
| | | | | Construction Activity | 1542 | 1542 | 0 | 23 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 10 | 10 | 10 | 0 | 0 |
| 22 | Dada Nagar | Critically Polluted Area Kanpur | Red | Small | 35 | 4 | 3 | 0 | 0 |
| | | | | Medium | 1 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 3 | 1 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |

- 44 -

282

? Noted

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | MSW Facility/ | 0 | 0 | 0 | 0 | 0 |
| | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | Construction | 0 | 0 | 0 | 0 | 0 |
| | | Others (Garbage | 0 | 0 | 0 | 0 | 0 |
| 23 | Panki | Red | Small | 98 | 10 | 2 | 0 | 0 |
| | | | Medium | 5 | 0 | 0 | 0 | 0 |
| | | | Large | 6 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 14 | 1 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ | 1 | 1 | 0 | 0 | 0 |
| | | | CBWTF | 1 | 1 | 0 | 0 | 0 |
| | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | Construction | 0 | 0 | 0 | 0 | 0 |
| | | | Others (Garbage | 0 | 0 | 0 | 0 | 0 |
| 24 | Fazalganj | Red | Small | 3 | 2 | 2 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 3 | 3 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | MSW Facility/ | 0 | 0 | 0 | 0 | 0 |
| | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | Construction | 0 | 0 | 0 | 0 | 0 |
| | | Others (Garbage | 0 | 0 | 0 | 0 | 0 |
| 25 | Vijay Nagar | Red | Small | 0 | 0 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ | 0 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | Construction | 0 | 0 | 0 | 0 | 0 |
| | | | Others (Garbage | 0 | 0 | 0 | 0 | 0 |
| 26 | Jajmau | Red | Small | 380 | 191 | 85 | 0 | 2 |
| | | | Medium | 7 | 1 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other polluting activities | CETP UP Jal Nigam | 1 | 1 | 0 | 0 | 0 |
| | | | Others (STPs) | 3 | 3 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | | MSW Facility/ | 1 | 1 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage | 0 | 0 | 0 | 0 | 0 |
| 27 | 1. Site-A, Industrial Area, Mathura, 2. Gaur Kendra, NH-2, Mathura, 3. Triveni Complex, Goverdhan Road, Mathura, 4. Sarswati Kund, Mathura. | Critically polluted Area of Mathura | Red | Small | 74 | 2 | 0 | 0 | 0 |
| | | | | Medium | 15 | 0 | 0 | 0 | 0 |
| | | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 18 | 0 | 0 | 0 | 0 |
| | | | | Medium | 4 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 1 | 1 | 0 | 0 | 0 |
| | | | | STP | 3 | 3 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 1 | 1 | 0 | 0 | 0 |
| | | | | HCFs | 3 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 28 | Moradabad | Critically polluted | Red | Small | 41 | 41 | 41 | 15 | 0 |
| | | | | Medium | 1 | 1 | 0 | 0 | 0 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | Area of Moradabad | | Large | 4 | 4 | 0 | 0 | 0 |
| | | | Orange | Small | 90 | 90 | 90 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 1 | 1 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 24 | 24 | 4 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 1 | 1 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 3 | 3 | 0 | 0 | 0 |
| 29 | Industrial Estate, Chunar, Mirzapur | Critically Polluted Area of Varanasi-Mirzapur | Red | Small | **5** | **1** | **1** | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | **2** | 0 | 0 | 0 | 0 |
| | | | Orange | Small | **13** | **1** | **1** | **0** | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| | | Other polluting Activities | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 22 | 1 | 0 | 0 | 0 |
| | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 30 | Industrial Estate, Patharahiya, Mirzapur | Red | Small | 9 | 4 | 4 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 45 | 42 | 42 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 2 | 1 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 51 | 4 | 0 | 0 | 0 |
| | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 31 | Industrial Area, Ramnagar, Chandauli | Red | Small | 23 | 4 | 3 | 0 | 0 |
| | | | Medium | 1 | 0 | 0 | 0 | 0 |
| | | | Large | 2 | 1 | 0 | 0 | 0 |
| | | Orange | Small | 27 | 0 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 1 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 5 | 5 | 0 | 0 | 0 |
| | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 32 | Industrial Estate, | | Small | 4 | 4 | 3 | 0 | 0 |

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208

| | | | | | | | | |
|---|---|---|---|---|---|---|---|---|
| | Chandpur, Varanasi. | Red | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 1 | 1 | 0 | 0 | 0 |
| | | Orange | Small | 15 | 0 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 5 | 0 | 0 | 0 | 0 |
| | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 33 | Industrial Area, Karkhiyaon, Varanasi. | Red | Small | 1 | 1 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 12 | 3 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | polluting Activities | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any | 0 | 0 | 0 | 0 | 0 |
| 34 | Singrauli Critically Polluted Area | Critically Polluted Area of Singrauli | Red | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 1 | 0 | 0 | 0 | 0 |
| | | | | Large | 17 | 10 | 0 | 2 | 0 |
| | | | Orange | Small | 315 | 15 | 15 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 11 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 45 | 8 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 35 | Meerut | Severely Polluted Area of Meerut | Red | Small | 66 | 8 | 6 | 3 | 2 |
| | | | | Medium | 13 | 0 | 0 | 0 | 0 |
| | | | | Large | 24 | 6 | 1 | 0 | 0 |
| | | | Orange | Small | 399 | 148 | 148 | 9 | 0 |
| | | | | Medium | 11 | 0 | 0 | 0 | 0 |
| | | | | Large | 3 | 0 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 18 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 18 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Site | 3 | 3 | 0 | 0 | 0 |
| | | | | CBWTF | 1 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 845 | 8 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| | | | **Total** | | **9539** | **2921** | **611** | **165** | **4** |

Closed

**Proforma-I**

**Industries/other polluting activities closed down based on closure direction issued (From 01.01.2018 to 31.12.2019)**

| I | II | III | IV | V |
|---|---|---|---|---|
| Sl. No. | Name of the Industry/Other Polluting Activity | Date of Closure Order | Water Act/ Air Act/ E(P) Act | Present Status of Closure Order (Effective/ Revoked) |
| | | | | |
| 1 | Agarwal Knitting Works, 138, Nunihai Agra | 14.09.2018 | Water | Effective |
| 2 | M/s Hind Agro Industries Ltd, CDF Complex, Anoopshahar Road, Aligarh | 04.01.2019 | Water | Revoked |
| 3 | M/s Prachi Industries, Near Khereswar Dham, Khair Road, Aligarh | 29.01.2019 | Water | Revoked against Inspection Report Sent to H.O. dated on 23.01.2020 for Procecution |
| 4 | M/s Yogesh Chaudhary S/o Shri Mohan Singh (Zinc Ingot Factory) Sarai Garhi, Nayi Abadi, Sasni Gate, Aligarh | 20.06.2018 | Air Act | Effective |
| 5 | M/s Deep Job Works, Sarai Garhi, Nayi Abadi, Sasni Gate, Aligarh | 20.06.2018 (Direction Issued) | Air Act | Effective |
| 6 | M/s Shri Ravi Kumar S/o Shri Ramji Lal (Zinc Ingot Factory) Sarai Garhi, Nayi Abadi, Sasni Gate, Aligarh | 19.06.2018 | Air Act | Effective |
| 7 | M/s Shri Sewa Ram S/o Shri Sundar Lal (Zinc Ingot Factory) Sarai Garhi, Nayi Abadi, Sasni Gate, Aligarh | 20.06.2018 (Direction Issued) | Air Act | Effective |
| 8 | M/s Subham Metal Sarai Garhi, Nayi Abadi, Sasni Gate, Aligarh | 20.06.2018 (Direction Issued ) | Air Act | Effective |
| 9 | M/s Shri Ram Thermocol, Nada Wazid Pur Khair Road, Aligarh | 08.04.2019 | Air Act | Revoke |
| 10 | M/s Chuttan Bailding Works, Mustaq Nagar, Aligarh | 15.03.2017 | Air Act | Revoke |
| 11 | M/s Heena Enterprises, Hemant Nagar, Ravan Teela, Aligarh | 31.10.2018 | Air Act | Revoke |
| 12 | M/s Mohan Industries, Sarai Garhi, Nayi Abadi, Sasni Gate, Aligarh | 01.06.2018 | Air Act | Effective |
| 13 | M/S Monu Ent Udyog, Gram-Bahlolpur, Gajraula, District- Amroha. | 27-04-18 | Air | Effective |
| 14 | M/S Durga Brick Works, Gram-Aharola Tejwan, Gajraula, District-Amroha. | 27-04-18 | Air | Effective |
| 15 | M/S Arsh Ent Udyog, Village-Kasherua, Gajraula, District-Amroha. | 27-04-18 | Air | Effective |
| 16 | M/S Kisan Ent Udyog, Village-Fatepur Sumali, Dhanaura Road Gajraula, District-Amroha. | 27-04-18 | Air | Effective |
| 17 | M/s Malik Ent Udyog, Tokra Patti, Gajraula Amroha. | 21-12-18 | Air | Effective |
| 18 | M/s Madina Frozen Foods (Slaughtering Unit), Mundakhera Road, Khurja, Distt. Bulandshahr | 30.11.17 | Water | Revoked |
| 19 | M/s Laghu Pakai Bhatti Chember Sahkari Samiti, D-4, 5, UPSIDC, Industrial area, Jalesar Road, Firozabad | Issued Closure order dated 17.01.2020 | Air act | Effective |

292

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|---|---|---|---|---|
| 20 | M/s Girdhari Lal Manohar Lal Glass Works, (Unit-2), C-12, Industrial area, Firozabad | Issued Closure order dated 17.01.2020 | Air act | Revoked |
| 21 | Shakshi Metal Works, D- 1A, Kavi Nagar Industrial area, Sector 7, Gzb | 02.01.2019 | Water | Revoked |
| 22 | Shivam Engineering and fabrication A-282, SS of GT road Ind. area, Ghaziabad | 02.01.2019 | Water | Effective |
| 23 | Continental Carbon India Ltd., (CCIL), A-14, S.S. of G.T. Road Ind. Area, GZB. | 05.01.2019 | Air | Effective |
| 24 | Ashoka Pulp & Paper P Ltd., 11, Site-2, Loni Road Ind. Area, GZB. | 30.01.2019 | Water | Revoked |
| 25 | Sara Export Ltd., 35, S.S. of G.T. Road Ind. Area, GZB. | 09.01.2019 | Water | Revoked |
| 26 | Maheshwari Textiles, 63, Rajinder Nagar Ind. Area, Mohan Nagar, GZB. | 18.01.2019 | Water | Revoked |
| 27 | Rajeev Kumar G-64 Sec-D1(P-3) Apparel Park Tronica C | 20.04.19 | water | Revoked |
| 28 | Shefali Rastogi G-84 Sec-D1(P-3) Apparel Park Tronica ( | 20.04.19 | water | Revoked |
| 29 | Pooja Pahwa K-11 Sec-D1(P-3) Apparel Park Tronica Cit | 20.04.19 | water | Revoked |
| 30 | M.S Tradings E-15 Sec-D1(P-3) Apparel Park Tronica Cit | 20.04.19 | water | Revoked |
| 31 | Chrish Garments G-109 Sec-D1(P-3) Apparel Park Troni | 20.04.19 | water | Revoked |
| 32 | Galaxy Garments Plot No- K-22 Sec-D1(P-3) Apparel Pa | 20.04.19 | water | Revoked |
| 33 | JVS Processors (New Name N.S Dyeing) G-104 Sec-D1(P | 20.04.19 | water | Revoked |
| 34 | Gulshan Rai Gents G-82 Sec-D1(P-3) Apparel Park Troni | 20.04.19 | water | Revoked |
| 35 | Vedanta states (new name A.N. Processors) I-12 Sec-D1 | 20.04.19 | water | Revoked |
| 36 | Shri Paras Coloration (UV Dyeing) Plot No -G-117 Sec-D | 20.04.19 | water | Revoked |
| 37 | Tushar Garments G-113 Sec-D1(P-3) Apparel Park Troni | 20.04.19 | water | Revoked |
| 38 | Ajayveer Shiroha K-23 Sec-D1(P-3) Apparel Park Tronica | 20.04.19 | water | Revoked |
| 39 | Omprakash Sharma J-11 Sec-D1(P-3) Apparel Park Tron | 20.04.19 | water | Revoked |
| 40 | Sidhdhi Vinayak Textiles H-11 Sec-D1(P-3) Apparel Park | 20.04.19 | water | Revoked |
| 41 | U-Like Industries G-110 Sec-D1(P-3) Apparel Park Troni | 20.04.19 | water | Revoked |
| 42 | Sidhdhi Vinayak (New Name Monty Charlie) G-103 Sec- | 20.04.19 | water | Revoked |
| 43 | Sandeep Tyagi (V.K Processors) G-271 Sec-D1(P-3) Appa | 20.04.19 | water | Revoked |
| 44 | Sudheer Kumar Jain G-80 Sec-D1(P-3) Apparel Park Tro | 20.04.19 | water | Revoked |
| 45 | Rachita Processors K-33-34 Sec-D1(P-3) Apparel Park T | 20.04.19 | water | Revoked |
| 46 | Ganshyam Textile A-19 Sec-D1(P-3) Apparel Park Tronic | 20.04.19 | water | Revoked |
| 47 | Shri Mani Bhadra overseas G-102 Sec-D1(P-3) Apparel P | 20.04.19 | water | Revoked |
| 48 | Nandi Enterprises K-14 Sec-D1(P-3) Apparel Park Tronic | 20.04.19 | water | Revoked |
| 49 | Tiwari Fab G-255 Sec-D1(P-3) Apparel Park Tronica City | 20.04.19 | water | Revoked |
| 50 | Sara International, G-265-66 Sec-D1(P-3) Apparel Park T | 20.04.19 | water | Revoked |
| 51 | S.D. Garment I-2 Sec-D1(P-3) Apparel Park Tronica City | 20.04.19 | water | Revoked |
| 52 | Nandi Enterprises J-15 Sec-D1(P-3) Apparel Park Tronic | 20.04.19 | water | Revoked |
| 53 | Laxmi Processors K-16 Sec-D1(P-3) Apparel Park Tronic | 20.04.19 | water | Revoked |
| 54 | Apex Udyog (NG Wash) I-4 Sec-D1(P-3) Apparel Park Tr | 20.04.19 | water | Effective |
| 55 | Tronica City CETP Association (SVP), Apparel Park, Tron | 20.04.19 | water | Revoked |
| 56 | Reliance chemoplast Industries E-37 BS Road Ghaziaba | 26.04.19 | air | Revoked |
| 57 | Sareen Plastic & Rubber Industries E-32 BS Road Ghazia | 26.04.19 | air | Effective |
| 58 | Ajay Enterprises,195, Rajinder Nagar Industrial area, Sector 7, Gzb | 24.07.19 | Water | Effective |
| 59 | M.I. Industries, Gali No. 5, Plot 51, Rajinder Nagar Industrial area, Sector 7, Gzb | 28.08.19 | Water | Effective |
| 60 | J.S. Enterprises, Gali No. 5, Plot 61, Rajinder Nagar Industrial area, Sector 7, Gzb | 28.08.19 | Water | Effective |
| 61 | Unknown Name, Gali No. 5, Plot 80, Rajinder Nagar Industrial area, Sector 7, Gzb | 28.08.19 | Water | Effective |
| 62 | Supreme Sales Corporation, Gali No. 5, Plot 55, Rajinder Nagar Industrial area, Sector 7, Gzb | 28.08.19 | Water | Revoked |
| 63 | C- Stone Concrete, C-10, Site-4, SBD., GZB. | 22.11.19 | Air | Revoked |

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| 64 | Northern India cyco parts, E-2, SS of GT road, Gzb | 03-08-19 | Water | Revoked |
| 65 | M/s Shri Guru Kripa Industries, E-25, SS Gt road, Ghaziabad | 03-08-19 | Water | Revoked |
| 66 | Tarun International C-15, SS of GT road, Ghaziabad | 03-08-19 | Water | Revoked |
| 67 | M/s Devtara Industries, Meerut Road, Duhai, Ghaziabad | 03-08-19 | Water | Revoked |
| 68 | M/s A&A, S-50, Loni road ind area, Mohan nagar, Gzb | 03-08-19 | Water | Revoked |
| 69 | A.N Fabric, 5/6, Site 2 loni road, Gzb | 03-08-19 | Water | Revoked |
| 70 | M/s Asha Tanu prints Ltd, A-5/4, Loni road, Mohan nagar, Ghaziabad | 03-08-19 | Water | Revoked |
| 71 | SR prints C-1, Loni road Ind area, Mohan nagar, Gzb | 03-08-19 | Water | Revoked |
| 72 | M/s Sunny prints, 5/7, Site 2 Loni road indusrial area, Mohan nagar, ghaziabad | 03-08-19 | Water | Revoked |
| 73 | ECE Ltd, A-20, Meerut road ind area, Gzb | 03-08-19 | Water | Revoked |
| 74 | Parle Agra P ltd , A-7, Sector 22, Meerut road ind area, Gzb | 03-08-19 | Water | Revoked |
| 75 | Hamdard (Wakf) Laboratories, B-2 and 3, Meerut road ind area, Ghaziabad | 03-08-19 | Water | Revoked |
| 76 | Kathuria Brothers A-12 Site 3, Meerut road ind area, ghaziabad | 03-08-19 | Water | Revoked |
| 77 | Kathuria brothers( cycle section), A-12, Meerut road industrial area, ghaziabad | 03-08-19 | Water | Revoked |
| 78 | Marshal cycles, B-17/18, Meerut road ind area, ghaziabad | 03-08-19 | Water | Effective |
| 79 | Northland cycle Co ltd, D-21, meerut road ind area, ghaziabad | 03-08-19 | Water | Effective |
| 80 | Ramsons Enterprises, D-21, Meerut road, Gzb | 03-08-19 | Water | Revoked |
| 81 | Techno Enterprises, A-13/12, Meerut road ind area, ghaziabad | 03-08-19 | Water | Revoked |
| 82 | Ultra Electroplaters, 46, Meerut road, Ghaziabad | 03-08-19 | Water | Revoked |
| 83 | NG textiles, 13A/10, Site 2 loni road, mohan n agar ghaziabad | 03-08-19 | Water | Revoked |
| 84 | M/s Denim Matching, G-141, Apparel Park, Tronica city, Ghazizbad | 03-08-19 | Water | Revoked |
| 85 | M/s Glaxi Garments, K-22, Apparel Park, Tronica City Ghaziabad | 03-08-19 | Water | Revoked |
| 86 | Roop Trading Company, E-14, Apparel Park, Tronica city, Ghaziabad | 03-08-19 | Water | Revoked |
| 87 | SVS fashions, J-22, Apparel Park, Tronica city, Ghaziabad | 03-08-19 | Water | Revoked |
| 88 | Vedanta Estate, J-12, Apparel Park, Tronica city, Ghaziabad | 03-08-19 | Water | Revoked |
| 89 | A STAR TANNNERS MANOHAR NGR. JAJMAU | 16.01.2015 | Water | Effective. |
| 90 | AIJAJ TANNERS 406/377 ASARFABAD JAJMAU | Closed by CPCB | Water | Effective |
| 91 | ASHU CHARM UDYOG 96/82 JAJAMAU RAOD JAJMAU | 16.01.2015 | Water | Effective |
| 92 | CHAUDHARI LEATHER FINISERS , OPP. SULTAN | 16.01.2015 | Water | Effective |
| 93 | CROWN TANNERS(PERFECT TANNERS) 531 , 150 FT. ROAD , JAJMAU | Not Having Vali | Water | Effective |
| 94 | DANISH LEATHER 111B ,CHHABEELEPURWA JAJMAU | 16.01.2015 | Water | Effective |
| 95 | FAHIM LARI KI TENNERY 56/55 GAJJUPURWA JAJMAU | 16.01.2015 | Water | Effective |

294

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| 96 | FALAK ENTERPRISES , 12/9 , GAJJUPURWA , JAJMAU | 16.01.2015 | Water | Effective |
| 97 | H.S. LEATHER 34/142 GAJJU PURWA JAJMAU | 16.01.2015 | Water | Effective |
| 98 | IQBAL AHAMAD KI TENNARY 12/9 BANAWARILAL KA BAGICHAA JAJMAU | 17.01.2006 | Water | Effective |
| 99 | JOHARA TANNERY 168 /161 GAJJU PURWA JAJMAU | 16.01.2015 | Water | Effective |
| 100 | KHALID TANNERY 9/6, ASARFABAD JAJMAU | 12.01.2017 | Water | Effective |
| 101 | LEATHER LIFE, 77/66, SEETLA BAZAR JAJMAU | 01.08.2018 | Water | Effective |
| 102 | LEBERTY TANNERS, 173/157 Burhiaghat , JAJMAU | 17.01.2006 | Water | Effective |
| 103 | ASLAM TANNERY , 42 A, BHURIYAGHAT , JAJMAU | 01.11.2018 | Water | Effective |
| 104 | MOIN TANNERS, 382/353, BANGALI GHAT JAJMAU | 16.01.2015 | Water | Effective |
| 105 | NAVI LEATHER FINISHER , 58 A, 150 FT. ROAD , JAJMAU | Not Having Vali | Water | Effective |
| 106 | NAZ TRADERS 150 FEET ROAD JAJMAU | 16.01.2015 | Water | Effective |
| 107 | PASHA TANNERS 8/5 B - 2 ASARFABAD JAJMAU | 02.01.2019 | Water | Effective |
| 108 | BRIGHT TANNING IND. , IQBAL STREET , JAJMAU | 09.01.2019 | Water | Effective |
| 109 | RAJA INTERPRISES 12/9 BANAWARI LAL KA BAGICHA, JAJMAU | 16.01.2015 | Water | Effective |
| 110 | SANNI LEATHER, B-3, 330 /306, BHALLA ESTATE JAJMAU | 16.01.2015 | Water | Effective |
| 111 | SUPER TRADE 12/9 BANWARILAL KA BAGICHA JAJMAU | 16.01.2015 | Water | Effective |
| 112 | EMCO IND. , 70 (A) 150 FT. ROAD , JAJMAU | 16.01.2015 | Water | Effective |
| 113 | GOLDSTAR LEATHER BOARD ,70, 150 FT. ROAD , JAJMAU | 16.01.2015 | Water | Effective |
| 114 | K.C.TAIN, 101/87 , VAJIDPUR JAJMAU | 16.01.2015 | Water | Effective |
| 115 | AWADH TANNERY ,333/307, BHALLA STATE , JAJMAU | Not Having Vali | Water | Effective |
| 116 | IQBAL TANNERS, 6-D , 92/87 , GAJJUPURWA JAJMAU, Kanpur | 16.01.2015 | Water | Effective |
| 117 | M.M. LEATHER FINISERS(ANNA TANNERY) 109/90 (E) WAJIDPUR , JAJMAU | 16.01.2015 | Water | Effective |
| 118 | N.R. TANNERS ,175/158 F-1, BHURIYAGHAT , JAJMAU | 16.01.2015 | Water | Effective |
| 119 | STANDARD TANNERY(KHALWA TANNERY)190/173 , DARGH SARIF ROAD , JAJMAU | 16.01.2015 | Water | Effective |
| 120 | TAJAMMUL KI TANNERY, 173 /157 C BHDHIA GHAT JAJMAU | 16.01.2015 | Water | Effective |
| 121 | ZINAT TANNERS 128 /88 RAMRAISARAI JAJMAU | Not Having Vali | Water | Effective |
| 122 | Yaseen Tanners, 150 Feet Road, jajmau, kanpur | 08.08.2011 | Water | Effective |
| 123 | NAZ TANNERS , 111/5, 150 FT. ROAD , JAJMAU | 16.01.2015 | Water | Effective |
| 124 | ALRAHBAR LEATHERS PVT.LTD. 173/157 , BHURIYAGHAT , JAJMAU | Closed by Board | Water | Effective |
| 125 | ALSABA TANNERS , 3-1 B , GAJJUPURWA , JAJMAU | 16.01.2015 | Water | Effective |
| 126 | AMAN TANNERS(UNIT-2) , 104/90 A ,(17A) SANJAY NAGAR | 06.01.2019 | Water | Effective |
| 127 | JAJMAU LEATHERS FIFNISHERS (BIHARI TENNERY) 16 B-1, JAJMAU | 09.01.2019 | Water | Effective |
| 128 | DANISH TANNERS, 913, WAZIDPUR JAJMAU | 16.01.2015 | Water | Effective |
| 129 | FAMOUS TANNERY , 163/165 , LALTUPURWA , JAJMAU | 16.01.2015 | Water | Effective |
| 130 | FIROJ TANNERS(II) , IQBAL STREET , JAJMAU | 16.01.2015 | Water | Effective |
| 131 | HAZI IQABAL AND CO. PURANA NAM NAJ TANNING IND. RAM RAI SARAI 17 A , JAJMAU | Closed by Board | Water | Effective |
| 132 | INTERNATIONAL TANNING IND. , SHITALA BAZAR , JAJMAU | 21.06.2017 | Water | Effective |
| 133 | KASIF TANNERY , 16 B, GAJJUPURWA,, JAJMAU | 17.01.2006 | Water | Effective |

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| 134 | HUDA HIDE AGENCY (KAZI LEATHER) 177-A, CHHABEELEPURWA JAJMAU | 16.01.2015 | Water | Effective |
| 135 | KHALID LEATHER FINISERS , 3 , GAJJUPURWA , JAJMAU | 17.01.2006 | Water | Effective |
| 136 | LEATHER TEND (FAYAJ TANNERS), D.T.S. ROAD , JAJMAU | 22.04.2013 | Water | Effective |
| 137 | M.I.SADDEL WORK , 24 C , WAJIDPUR , JAJMAU | 16.01.2015 | Water | Effective |
| 138 | NAUSAD LEATHER FINISERS , 30 A , IDGAH ROAD , JAJMAU | 05.11.2018 | Water | Effective |
| 139 | NEW JAVED TANNERY (AHIRWAR KI TANNERY) , 480/379 , GAJJPURWA JAJMAU | 08.12.2018 | Water | Effective |
| 140 | RAHMAT SONS LEATHER FINISERS(O.N.ATIF TANNERY) 103/96 , 150 FT. ROAD | 19.12.2006 | Water | Effective |
| 141 | S.A.TANNING IND. , 3 B , 150 FEET ROAD, JAJMAU | 16.01.2015 | Water | Effective |
| 142 | SADDAM TANNERS , 98/93 , GAJJPURWA , JAJMAU | 15.06.2017 | Water | Effective |
| 143 | SALU TANNERS , (ISARA TANNERY) 33,34 A, IDGAH ROAD , JAJMAU | 24.05.2011 | Water | Effective |
| 144 | SHAUKAT KI TANNERY(TRADE HOUSE) , 8/5 B , ASHARFABAD , JAJMAU | 24.08.2017 | Water | Effective |
| 145 | SHUBHAN TANNERS , 43/36 A , SHITLA BAZAR , JAJMAU | 16.01.2015 | Water | Effective |
| 146 | PACIFIC LEATHER PVT.LTD. , 198/200 , GAJJPURWA, JAJMAU | 09.01.2019 | Water | Effective |
| 147 | TANNERS POINT, 129 A, BLOCK-C, AHMAD NAGAR , JAJMAU | 17.09.2019 | Water | Effective |
| 148 | Z.R. LEATHER FINISHERS, 263 B, WAJIDPUR JAJMAU | 16.01.2015 | Water | Effective |
| 149 | New Taj leather finishers, 140 wajidpur, Jajmau, Kanpur | 16.01.2015 | Water | Effective |
| 150 | Karamat Tanning Industries (Old Name Allies Leather Export), 783A, Sanjay Nagar, wajidpur, Jajmau, Kanpur | 25.07.2019 | Water | Effective |
| 151 | S.K.S. Leather Finishers (Benefit Tanning Industry, 175/158B-4, Buiyaghat Jajmau, kanpur | 28.06.2017 | Water | Effective |
| 152 | NUSRAT TANNERY PVT.LTD. , 22/19 , GAJJPURWA , JAJMAU | 16.01.2015 | Water | Effective |
| 153 | ORIENTAL TANNING IND. , 5 BLOCK B , 150 FT. ROAD , JAJMAU | 25.05.2017 | Water | Effective |
| 154 | RIZWAN TANNING IND.104/90 A(22) , SANJAY NAGAR , JAJMAU | 06.01.2019 | Water | Effective |
| 155 | SOCIETY LEATHER , 85 A WAZIDPUR JAJMAU | 23.06.2017 | Water | Effective |
| 156 | CLASSIC TANNIG IND. 102 /88 JAJMAU | 07.02.2017 | Water | Effective |
| 157 | DIAMOND TANNERS , WAJIDPUR , JAJMAU | 16.01.2015 | Water | Effective |
| 158 | HILTON TANNING IND. 197 / 189 RAMRAISARAI JAJMAU | 19.12.2006 | Water | Effective |
| 159 | SHAMS LEATHER FINISERS, 150 FT. ROAD , JAJMAU | 16.01.2015 | Water | Effective |
| 160 | BEST TANNING IND. , 150 FT. ROAD , JAJMAU | Not Having Vali | Water | Effective |
| 161 | CARVAN TANNERS , 103 , 104 A , WAJIDPUR , JAJMAU | 16.01.2015 | Water | Effective |
| 162 | HAMID LEATHER FINISERS ,1-D, GAJJUPURWA, JAJMAU | 06.09.2018 | Water | Effective |
| 163 | IQBAL TANNERS , 16-C-1-A, 150 FT. ROAD , JAJMAU | Not Having Vali | Water | Effective |
| 164 | SHAHID TANNERY , 53 , 150 FT. ROAD , JAJMAU | 01.11.2018 | Water | Effective |
| 165 | JUNAID TANNING IND. , 93/79 A, IDGAH ROAD , JAJMAU | 09.09.2016 | Water | Effective |
| 166 | NADIRI LATHER FINISHERS 150 ROAD JAJMAU | Not Having Vali | Water | Effective |

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| 167 | TAJ TRADERS (UNIT-2) , 104/90 A (16)A , SANJAY NAGAR , JAJMAU | Not Having Vali | Water | Effective |
| 168 | ZAZ SONS EXPORT LTD. , 4 B , SHITLA BAZAR , JAJMAU | Not Having Vali | Water | Effective |
| 169 | AIJAJ TANNERS , 16-D, 150 FT. ROAD , JAJMAU | 16.01.2015 | Water | Effective |
| 170 | NEW UNIVERSAL TANNERY , 419/387, PURANI CHUNGI, JAJMAU | 16.01.2015 | Water | Effective |
| 171 | INDIAN NATIONAL TANNERY, PURANI CHUNGI JAJMAU | 01.08.2018 | Water | Effective |
| 172 | KAMAAL TANNING IND. , 43/36 , SHITLA BAZAR , JAJMAU | 28.12.2004 | Water | Effective |
| 173 | Minar Industries (Old Name Hindustan Tannery Pvt.LTd.), 1133/1134, Wajidpur, Jajmau, kanpur | 16.01.2015 | Water | Effective |
| 174 | Bhardwaj Textile, 76 A, Dada Nagar, Kanpur. | 04.09.2014 | Water | Effective |
| 175 | Jet Knitwears Pvt.Ltd., 57A, Dada Nagar, Kanpur | No Consent | Water | Effective |
| 176 | A.K. Industries, 85 B, Dadanagar, Kanpur | 14.01.2019 | Water | Effective |
| 177 | Shivam Textiles, J 49, Site 3, Panki, Kanpur | 14.01.2019 | Water | Effective |
| 178 | Usha Hosiery, G-30, Site-5, Panki Kanpur | 24.06.2017 | Water | Effective |
| 179 | Laxmi Dying & Bleaching, 123/436, Fazalganj, Kanpur | Dismentled | Water | Effective |
| 180 | Slaughter House, Fazalganj, Kanpur | | Water | Effective |
| 181 | New Style Handicrafts, Prince Road | 26.06.2015 | Water | Effective |
| 182 | S.D. Exports, Civil Lines | 23.04.2015 | Water | Effective |
| 183 | Brass World Exports, Barbalan | 23.04.2015 | Water | Effective |
| 184 | Paramount Home Collection, Tabela Street | 23.04.2015 | Water | Effective |
| 185 | Akbar Brass Product, Court Road | 23.04.2015 | Water | Effective |
| 186 | Arti Silver Wares Pvt. Ltd., Prince Road | 23.04.2015 | Water | Effective |
| 187 | Metal Handicrafts Service Centre, Peetal Basti | 23.04.2015 | Water | Effective |
| 188 | Peramount Exports, Ramlila Ground | 23.04.2015 | Water | Effective |
| 189 | Bharat Brass & Copper Ind., Galshaheed | 03.06.2015 | Water | Revoke |
| 190 | Exotic India, Delhi Road | 28.10.2015 | Water | Revoke |
| 191 | Manjushree Exports, Prem Nagar | 26.10.2005 | Water | Revoke |
| 192 | Om Sons Ind., Katghar | 26.10.2006 | Water | Revoke |
| 193 | Zevek India, Harthala | 26.10.2007 | Water | Revoke |
| 194 | Vorka Impex, Katghar | 26.10.2008 | Water | Revoke |
| 195 | Arts & Crafts Velley, Lakri | 26.10.2009 | Water | Revoke |
| 196 | Park Land Exports, Lakri | 26.10.2010 | Water | Revoke |
| 197 | Om Sons India Handicrafts, Katghar | 26.10.2011 | Water | Revoke |
| 198 | Sri Saurabh Sagar Builders & Developers, Delhi Road | 26.10.2012 | Water | Revoke |
| 199 | R.S Exports, Prabhat Market | 26.10.2013 | Water | Revoke |
| 200 | Decorative Crafts International, Lakri | 26.10.2014 | Water | Revoke |
| 201 | Designer Impex, Hanuman Murti | 26.10.2015 | Water | Revoke |
| 202 | Tanisk International (Shaurya International) Lakri | 26.10.2016 | Water | Effective |
| 203 | Acube Craft Pvt. Ltd. Rampur Road | 26.10.2107 | Water | Effective |
| 204 | Rozy International, Peetal Nagari | 26.10.2018 | Water | Revoke |
| 205 | Kapani Deco, Pakwara | 28.10.2015 | Water | Revoke |
| 206 | Stal world Trange, Delhi Road | 02.11.2015 | Water | Revoke |
| 207 | Finishco International, Old Rampur road | 02.11.2016 | Water | Revoke |
| 208 | B.K.P. Interprises, Harthala | 02.11.2017 | Water | Effective |
| 209 | Sanbin Art Metal Export, Majholi | 02.11.2018 | Water | Revoke |
| 210 | Kishori ji Exim, Delhi Road | 02.11.2019 | Water | Revoke |
| 211 | Dynatech Exports, Prem Nagar | 02.11.2020 | Water | Revoke |
| 212 | Univesal Art International, Bhesiya, Rampur Road | 02.11.2021 | Water | Revoke |
| 213 | Rajan Overseas Ink, Lakri Road | 02.11.2022 | Water | Revoke |
| 214 | Akansha International, Delhi Road | 02.11.2023 | Water | Revoke |
| 215 | Brasage, Lakri Fazalpur | 02.11.2024 | Water | Revoke |

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| 216 | Impression of India Export, Lakri | 02.11.2025 | Water | Revoke |
| 217 | Great City Mfg. Co., Pandit Nagala | 02.11.2015 | Water | Effective |
| 218 | Zed Impex, Ekta Vihar Colony | 14.12.2015 | Water | Effective |
| 219 | Hamza International, Milan Vihar | 11.01.2019 | Water | Effective |
| 220 | Meraz Exports, Delhi Road | 28.08.2019 | Water | Effective |
| 221 | Hastkala Exports, Milan Vihar | 30.09.2019 | Water | Effective |
| 222 | Planat Honda Auto Mobiles, Lakri | 23.04.2016 | Water | Revoke |
| 223 | Maa Sheetla Auto Wheels Pvt. Ltd., Lakri | 06.04.2016 | Water | Effective |
| 224 | BTC Nisan, Mini Bye Pass, Lakri | 22.03.2016 | Water | Revoke |
| 225 | R.A. Motors, Rampur Road | 05.07.2017 | Water | Revoke |
| 226 | Ganga Foundation, Rampur Road | 05.02.2018 | Air | Effective |
| 227 | Dynamic Metal, Milan Vihar | 28.08.2019 | Air | Effective |
| 228 | Metal Handicraft, Baldevpuri | 13.11.2019 | Air | Effective |
| 229 | Shahid S.0 Sri Abdul Wahid, Sirsva gaur | 01.11.2019 | Air | Effective |
| 230 | Bhurey Ali S/o Sri Abdul, Sirsva gaur | 03.07.2019 | Air | Effective |
| 231 | Shahnawaz S/o Akhtar Husain, Barbalan | 08.06.2019 | Air | Effective |
| 232 | Zuber S/o Aktar Husain, Barbalan | 08.06.2019 | Air | Effective |
| 233 | Nadeem, S/o Sri Ishyaq, Barbalan | 15.06.2019 | Air | Effective |
| 234 | Alam, S/o Sri Ishyad, Barbalan | 15.06.2019 | Air | Effective |
| 235 | Shamim, S/o Sri Nanhey Ali, Barbalan | 08.06.2019 | Air | Effective |
| 236 | Naeem S/o Sri Shafiq Ahmad, Barbalan | 03.07.2019 | Air | Effective |
| 237 | Ganga Bhola, S/o Bulaki Ram Bhola, Lal Bagh | 15.06.2019 | Air | Effective |
| 238 | Bhagwat S/o Sri Durga Pd., Lal Bagh | 15.06.2019 | Air | Effective |
| 239 | Munendra S/o Sri Uday Raj Singh, Lal Bagh | 15.06.2019 | Air | Effective |
| 240 | Raju S/o Sri Mohan Lal, Lal Bagh | 15.06.2019 | Air | Effective |
| 241 | Ram Singh S/o Late Ram Swaroop, Lal Bagh | 15.06.2019 | Air | Effective |
| 242 | Anil S/o Sri Chunni Lal, Lal Bagh | 15.06.2019 | Air | Effective |
| 243 | Nanhey S/o Sri Ram Prasad, Lal Bagh | 15.06.2019 | Air | Effective |
| 244 | Uttam S/o Sri Khamman, Singh Lal Bagh | 15.06.2019 | Air | Effective |
| 245 | Raman S/o Sri Rakesh Kumar, Lal Bagh | 15.06.2019 | Air | Effective |
| 246 | Narpat S/o Sri Ram Prasad, Lal Bagh | 15.06.2019 | Air | Effective |
| 247 | Ramesh S/o Sri Shiv Charan | 15.06.2019 | Air | Effective |
| 248 | Saleem Member S/o Shabbir Husain, Jayantipur | 01.11.2019 | Air | Effective |
| 249 | Hazi Rais S/o Sri Babu, Nawabpura | 01.11.2019 | Air | Effective |
| 250 | Gulam S/o Sri Khursheed Alam, Pachpera, | 01.11.2019 | Air | Effective |
| 251 | Shafeel S/o Moh. Hafiz, Nawabpura, | 01.11.2019 | Air | Effective |
| 252 | Moh. Abdul Gaffar S/o Sri Hazi Rashid, Khari | 01.11.2019 | Air | Effective |
| 253 | Nabi Ahmad S/o Sri Rais Ahmad, Baradari | 01.11.2019 | Air | Effective |
| 254 | Tanveer S/o Ibrahim, Rahmat Nagar | 01.11.2019 | Air | Effective |
| 255 | Hafij Suhail S.o Sri Rais, Jayantipur Manpur | 01.11.2019 | Air | Effective |
| 256 | Moh. Hasan S/o Mehmud, Vidhya Nagar, Harthala | 01.11.2019 | Air | Effective |
| 257 | Shahnawaz, S/o Sharfaraz, Shiv Nagar | 01.11.2019 | Air | Effective |
| 258 | Musa S/o Abrar Husain, Lal Imli Masjid | 01.11.2019 | Air | Effective |
| 259 | Shabban Khan S/o Sri Chamman Khan, Lal Imli Masjid, | 01.11.2019 | Air | Effective |
| 260 | Hazi Jafar S/o Sri Bashir Ahmad, Lal Masjid | 01.11.2019 | Air | Effective |
| 261 | Haji Kalim S.o Sri Zakir Husain, Lal Imli Masjid | 01.11.2019 | Air | Effective |
| 262 | Javed S/o Sri Abdul Mannan, Kuraghar, Lal Imli Masjid | 01.11.2019 | Air | Effective |
| 263 | Hazi Anzar S/o Sri Anwar, Hayatnagar | 01.11.2019 | Air | Effective |
| 264 | Babu Bhai S/o Sri Abiburrahman, Peerjada Lal Imli Masjid | 01.11.2019 | Air | Effective |
| 265 | Hazi Fajil S/o Sri Kasim, Kuraghar, Peerjada Road, | 01.11.2019 | Air | Effective |
| 266 | Shahabuddin S/o Sri Ansar, Lal Masjid | 01.11.2019 | Air | Effective |
| 267 | Moh. Ishhaq S/o Sri Mushtak, Hammam Wali Gali | 01.10.2019 | Air | Effective |
| 268 | Chotey Ali S/o Sri Abdul, Sirsva gaur | 01.11.2019 | Air | Effective |

298

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| 269 | Moh. Shakir S/o Sri Sajjad, Chakkar ki Milak, Near Gosiya Masjid | 25.11.2019 | Air | Effective |
| 270 | Moh. Sharif S/o Moh. Shakir, Chakkar ki Milak, Near Gosiya Masjid | 25.11.2019 | Air | Effective |
| 271 | Moh. Abid S/o Sri Abdul Majid, Chakkar ki Milak, Near Gosiya Masjid | 25.11.2019 | Air | Effective |
| 272 | Moh. Taslim S/o Sri Abdul Majid, Chakkar ki Milak, Near Gosiya Masjid | 25.11.2019 | Air | Effective |
| 273 | Hanif S/o Sri Bashir Ahmad, Chakkar ki Milak, Near Gosiya Masjid | 25.11.2019 | Air | Effective |
| 274 | Sri Ali Ahmad S/o Sri Habib Ahmad, Chakkar ki Milak, Near Gosiya Masjid | 25.11.2019 | Air | Effective |
| 275 | Moh. Shakir & Moh. Arif S/o Sri Dilawar Husain, Chakkar ki Milak, Near Gosiya Masjid | 25.11.2019 | Air | Effective |
| 276 | Nabi S/o Sri Habib Ahmad, Chakkar ki Milak, Near Gosiya Masjid | 25.11.2019 | Air | Effective |
| 277 | Moh. Shakil, Chakkar ki Milak, Near Gosiya Masjid | 25.11.2019 | Air | Effective |
| 278 | Moh. Shahnawaj S/o Sri Sajjad, Chakkar ki Milak, Near Gosiya Masjid | 25.11.2019 | Air | Effective |
| 279 | Moh. Yamin & Moh. Jimal S/o Moh. Abdul Rashid, Chakkar ki Milak, Near Gosiya Masjid | 25.11.2019 | Air | Effective |
| 280 | Kallu Chaudhari, Nawabpura, Chariyon ka Maidan | 25.11.2019 | Air | Effective |
| 281 | Prem Shankar S/o Sri Sewa Ram, Nawabpura, Chariyon ka Maidan | 25.11.2019 | Air | Effective |
| 282 | Rohit S/o Sri Subhash, Nawabpura, Chariyon ka Maidan | 25.11.2019 | Air | Effective |
| 283 | Pratap Singh S/o Late Natthi Singh, Nawabpura, Chariyon ka Maidan | 25.11.2019 | Air | Effective |
| 284 | Nitu S/o Sri Ram Chand, Nawabpura, Chariyon ka Maidan | 25.11.2019 | Air | Effective |
| 285 | Rohit S/o Sri Subhash Nawabpura, Chariyon ka Maidan | 25.11.2019 | Air | Effective |
| 286 | Israr S/o Moh. Yusuf, Miyan Colony, Jayantipur | 25.11.2019 | Air | Effective |
| 287 | Mohd. Zafar, Makbara-I, Dargah | 03.07.2019 | Air | Effective |
| 288 | Faheem S/o Sri Naeem, Barbalan, Mugalpura | 03.07.2019 | Air | Effective |
| 289 | Vikky, Nirariyan, Mugalpura, Nagfani | 03.07.2019 | Air | Effective |
| 290 | Matloob, Makbara-I, Katghar | 03.07.2019 | Air | Effective |
| 291 | Mohd. Faheem, Barbalan, Mugalpura | 03.07.2019 | Air | Effective |
| 292 | Mohd. Uvesh, Rahamatnagar, Gali No.-1 | 03.07.2019 | Air | Effective |
| 293 | Ashfaq Husain, Mansuri Colony | 03.07.2019 | Air | Effective |
| 294 | Sabir Husain, Makbara-I, Katghar | 03.07.2019 | Air | Effective |
| 295 | Abdul Rauf, Makbara-I, Katghar | 03.07.2019 | Air | Effective |
| 296 | Mohd. Rafeek, Makbara-I, Katghar | 03.07.2019 | Air | Effective |
| 297 | Afzal, Makbara-I, Katghar | 03.07.2019 | Air | Effective |
| 298 | Israr Husain,Makbara-I, Katghar | 03.07.2019 | Air | Effective |
| 299 | Sharif, Nirariyan, Nagfani | 03.07.2019 | Air | Effective |
| 300 | Golu, Nirariyan, Nagfani | 03.07.2019 | Air | Effective |
| 301 | Mohd. Kamar, Nirariyan, Nagfani | 03.07.2019 | Air | Effective |
| 302 | Mohd. Naeem, Barbalan, Mugalpura | 03.07.2019 | Air | Effective |
| 303 | Abrar, Makbara-I, Katghar | 03.07.2019 | Air | Effective |
| 304 | Mohd. Anish Ahmad, Narula Kunda | 03.07.2019 | Air | Effective |
| 305 | Rajeev Agarwal, Basant Vihar | 03.07.2019 | Air | Effective |
| 306 | Abdul Salam, Makbara-I | 03.07.2019 | Air | Effective |
| 307 | Mohd. Rizwan, Barbalan | 03.07.2019 | Air | Effective |
| 308 | Zishan Khan, Mansuri Colony, Majhola | 03.07.2019 | Air | Effective |
| 309 | Sultan, Makbara-I, Katghar | 03.07.2019 | Air | Effective |
| 310 | Tahir, Mansuri Colony, Majhola | 03.07.2019 | Air | Effective |

299

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| 311 | Hazi Alizan, Nirariyan Koni, Nagfani | 03.07.2019 | Air | Effective |
| 312 | Zamil S/o Abdul Wahid, Sirsawagaurh | 01.10.2019 | E-waste | Effective |
| 313 | Shahid Husain S/o Faiyaj Husain, Lal Imli Masjid | 01.11.2019 | E-waste | Effective |
| 314 | Zarrar Husain S/o Sri Guddu, Moh: Rehmat Nagar | 01.10.2019 | E-waste | Effective |
| 315 | Bhurey , Mansuri Colony, Majhola | 03.07.2019 | E-waste | Effective |
| 316 | M/s Shivam Ent Udyog, Jamuhar, Chunar, Mirzpaur | 08-05-18 | Air Act. | Effective |
| 317 | M/s Slaughter house, Chunar, Mirzpaur | 22-04-16 | Water Act | Effective |
| 318 | M/s SLAUGHTER HOUSE, RAMAI PATTI, MIRZAPUR | 22-04-16 | Water Act | Effective |
| 319 | M/s VISHAL DYEING, BARKACHHA, MIRZAPUR | 18-05-2017 (CPCB) | E(P)Act | Effective |
| 320 | M/s VINDHYA DYEING, RAJAPUR ROAD, MIRZAPUR | 26-04-2017 (CPCB) | E(P)Act | Effective |
| 321 | M/s GIRIJA DYEING, JANGI ROAD, MIRZAPUR | 18-05-2017 (CPCB) | E(P)Act | Effective |
| 322 | M/s Ram rollling Job works, Pakki saray, Mizapur | 02-01-18 | Air Act. | Effective |
| 323 | M/s Kakeshwari rolling job works, Tule Baba ki gali, Mizapur | 02-01-18 | Air Act. | Effective |
| 324 | M/s Kalika rolling mil, Tule Baba ki gali, Mizapur | 02-01-18 | Air Act. | Effective |
| 325 | M/s Vindhya rolling mil, Laholi, Mizapur | 02-01-18 | Air Act. | Effective |
| 326 | M/s Akhil Bhartiy Metal associtation, Pathrahiya, Mizapur | 02-01-18 | Air Act. | Effective |
| 327 | M/s Sai rolling mill job works, Lohandi kala, Lanka ki pahar, Mizapur | 02-01-18 | Air Act. | Effective |
| 328 | M/s Venketesh rolling mil, Bishpuri, Barkachha, Mizapur | 02-01-18 | Air Act. | Effective |
| 329 | M/s Anupam rolling mil, raja Badahar ki kothi, Sundar Gath, Mizapur | 02-01-18 | Air Act. | Effective |
| 330 | M/s Amar metal Tredars, Vill & Post- gautam lohali, Mizapur | 02-01-18 | Air Act. | Effective |
| 331 | M/S KRISHNA ROLLING MIL, LOHANDI KALA, KABIR PANTHI ASHRAM KE PICHHE, Mizapur | 02-01-18 | Air Act. | Effective |
| 332 | M/S VINDHYAVASINI ROLLING MIL, LAHOLI, Mizapur | 02-01-18 | Air Act. | Effective |
| 333 | M/S HRIDAY NARAYAN ROLLING MILL, LAHOLI, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 334 | M/S HIND ROLLING MILL, TIVARANI TOLA, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 335 | M/S SHREYA ROLLING MILL, BADALI GHAT, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 336 | M/S MANISH KUMAR ROLLING MILL, SUNDAR GHAT, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 337 | M/S LAKSHMI ROLLING MIL, BAIRIYA GALI, GANESH GANJ, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 338 | M/S ANGAD BELAN JOB WORKS, DURGA DEVI, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 339 | M/S SADGURU ROLLING MIL, DURGA DEVI, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 340 | M/S ANU SHREE METAL, EX NAME-M/S PRADEEP ROLLING MIL, MAKARI KHOG, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 341 | M/S ONKAR JOB BELAN WORK, TULASI CHOWK, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 342 | M/S BHAWANI ROLLIN JOB WORKS, BAHELIYA KI GALI, MIRZAPUR | 02-01-18 | Air Act. | Effective |

300

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| 343 | M/A ABHAY JOB BELAN MASHIN, PAKKI SARAY, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 344 | M/S AMAR NATH BELAN JOB WORKS, BADALI GHAT, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 345 | M/S BALWNT ROLLIN JOB WORKS, TIVARANI TOLA, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 346 | M/S OM ROLLING WORKS, DURGA DEVI, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 347 | M/S AJAY JOB BELAN WORKS, DURGA DEVI, TULE BABA KI GALI, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 348 | M/S VAIBHAY ROLLING MIL, MISHR LAHOLI, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 349 | M/S KAMALA JOB BELAN WORKS, H.NO. 408, TULASI CHOWK, SHAHAR KOTWALI, , MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 350 | M/S VIJAY SHANKAR ROLLING MIL, PAKKI SARAY,, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 351 | M/S SHREE RADHESHYAM ROLLING JOB WORKS, RAJA BADAHAR KI KOTHI, SUNDAR GHAT MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 352 | M/S BHAIRO ROLLING JOB WORKS, TAKIYA, DANUSHAH, , MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 353 | M/S JAY MAA TARA ROLLING JOB WORKS, DANKIN GANJ, HARNA KI GALI, , MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 354 | M/S SHANKAR LAL JOB WORKS, EX NAME AARATI ROLLING MIL, KADAMTAR, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 355 | M/S JAY MAA KALI ROLLIMG MIL, KADAMTAR, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 356 | M/S JAY MAA BELAN WORKS, BABHANAIYA TOLA, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 357 | M/S BHOLA NATH JOB WORKS, MAKARI KHOG, CHHIPI TOLA, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 358 | M/S RAMAKANT JOB WORKS, TIVARANI TOLA, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 359 | M/S SHRIRAM JOB WORKS, PAKKI SARAY, DURGA DEVI, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 360 | M/S CHANDRA JOB WORK, PAKKI SARAY, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 361 | M/S NEELKANTH JOB WORKS, TIVARANI TOLA, GANGARAM GHAT, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 362 | M/S SINGH JOB WORKS, HARNA KI GALI, DANKINGANJ, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 363 | M/S ABHISHEK JOB WORKS, KADAMTAR, MIRZAPUR | 02-01-18 | Air Act. | Effective |
| 364 | R.P. Metal, Patanawa, Ramnagar, Chandauli | 20.01.2017 | EP Act | Effective |
| 365 | Jai Ambe Metal, Patanawa, Ramnagar, Chandauli | 02.02.2017 | EP Act | Effective |
| 366 | S.S. Metal, Patanawa, Ramnagar, Chandauli | 18.05.2017 | EP Act | Effective |
| 367 | Nikil Ghar, Bauliya, Lahartara, Varanasi | 01.02.2016 | Water Act | Effective |
| 368 | Britech (Nilkilwala), Bauliya, Lahartara Varanasi. | 26.05.2015 | Water Act | Effective |
| 369 | Brijesh Prajapati Electroplaters, Maheshpur, Varanasi. | 19.01.2016 | Water Act | Effective |
| 370 | M/s OM SHAKTI ENTERPRISES, AUDI MOD, BICHHADI, SONBHADRA | 25-04-2018 | Under Section 31 A of Air Act, 1981 | Effective |

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| 371 | M/s VANSHIDHAR ENTERPRISES, NADHIRA, DUDDHI, SONBHADRA | 25-04-2018 | Under Section 31 A of Air Act, 1981 | Effective |
| 372 | M/s YASH ENTERPRISES (EX NAME-M.K. JAISWAL), BICHHADI, AUDI MOD, SONBHADRA | 25-04-2018 | Under Section 31 A of Air Act, 1981 | Effective |
| 373 | M/s SONALI ENT UDYOG, MIRCHADHURI, AUDI MOD, SONBHADRA | 06-06-19 | Under Section 31 A of Air Act, 1981 | Effective |
| 374 | M/s Haridarshan Stone, Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA | 15-02-2017 | Under Section 31 A of Air Act, 1981 | Effective |
| 375 | M/s J.M.V. Enterprises, Village- Bghmanwa, Billi, Rasphadhi, Robertsganj, SONEBHADRA | 03-01-2011 | Under Section 31 A of Air Act, 1981 | Effective |
| 376 | M/s VARDIYA STONE PRODUCT (Maa Vindhyavasini Stone Works,) Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA | 14-11-2017 | Under Section 31 A of Air Act, 1981 | Effective |
| 377 | M/S PITAMBARA SEVA SANSHTAN, KOTHA TOLA, BARI DALLA, SONBHADRA | 15-05-2007 | Under Section 31 A of Air Act, 1981 | Effective |
| 378 | M/s Prince Stone, Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA | 29-06-2012 | Under Section 31 A of Air Act, 1981 | Effective |
| 379 | M/S SAROJ VIKAS SAMITI, BARI DALLA, SONBHADRA | 24-06-2015 | Under Section 31 A of Air Act, 1981 | Effective |
| 380 | M/s Sharadah Stone Works (Unit-1), Village-Billi, Rasphadhi, Tehsil-Robertsganj, SONEBHADRA | 06-05-2012 | Under Section 31 A of Air Act, 1981 | Effective |
| 381 | M/s Sharadah Stone Works (Unit-2), Village-Billi, Rasphadhi, Tehsil-Robertsganj, SONEBHADRA | 29-06-2012 | Under Section 31 A of Air Act, 1981 | Effective |
| 382 | M/s Shubham Stone Company, Village-Billi, Rasphadhi, Robertsganj, SONEBHADRA | 29-06-2012 | Under Section 31 A of Air Act, 1981 | Effective |
| 383 | M/s Sadguru stone product, Billi Markundi, Sonbhadra | 29-06-2012 | Under Section 31 A of Air Act, 1981 | Effective |
| 384 | M/s Bol Bam Stone Crushing Co., Bari Dalla, Sonbhadra | 29-06-2012 | Under Section 31 A of Air Act, 1981 | Revoked |
| 385 | Tanya Marketing Pvt ltd, Alipur, Hapur road,Meerut | 22-11-2018 | Water | Effective |

302

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| 386 | Laxmi Cloths Dyes and Printing House Gali No. 3, Ghopla road,Rithani,Meerut | 23-07-2018 | Water | Revoked |
| 387 | Al - Yashir Exports Pvt ltd,Alipur, Hapur road,Meerut | 31-07-2018 | Air | Revoked |
| 388 | M.K Textile,453, Puttha , Rithani, Meerut | 01-11-19 | Water | Effective |
| 389 | Jai Gurudev Prints,Achhroda ,Meerut | 02-04-19 | Water | Effective |
| 390 | Sadman Nikil Electroplater, Humayu Nagar near Tomar Dairy,Hapur road,Meerut | 06-06-19 | Water | Effective |
| 391 | Pinki Prints, Indirapuram,Gagol road,Partapur,Meerut | 21-06-2019 | Water | Effective |
| 392 | Rahul Sharma and Manju Sharma Lemination, Janta Nagar,Garh road,Meerut | 16-03-2018 | Air | Effective |
| 393 | Sawariya Farms Pvt ltd,30,32,32, Rajvansh Vihar ,Garh road,Meerut | 02-05-18 | Water | Effective |
| 394 | Sachdeva Cotton Industries, Rajvansh Vihar ,Garh road,Meerut | 29-08-2018 | Air | Effective |
| 395 | Select Sports Industries ,34,Rajvansh Vihar ,Garh road,Meerut | 29-08-2018 | Air | Revoked |
| 396 | Fryo Foods Pvt ltd, Mohakampur , Delhi road\,Meerut | 09-05-18 | Water | Revoked |
| 397 | Tanya Automobile,Chhippi tank,Chaurasia Nursing Home wali gali,Meerut | 10-04-18 | Water | Revoked |
| 398 | V G Enterprises, rohta road,Meerut | 08-09-19 | Air | Effective |
| 399 | K K Industires ,Shiv lok Colony,Baghpat road,Meerut | 29-03-2019 | Air | Effective |
| 400 | S R Reclaiming Pvt ltd, Bahadurpur nanu\, Saradhna,Meerut | 28-08-2019 | Air | Effective |
| 401 | Ganpati Petrocamp, E-98, udhyogpuram,Partapur,Meerut | 22-11-2019 | Air | Effective |
| 402 | Paras Chemical , Vedvyaspuri,Meerut | 22-11-2019 | Air | Effective |
| 403 | Fahid Dwara Sanchalit Factory,Jagannathpuri,Meerut | 22-11-2019 | Air | Effective |
| 404 | Jamshed Son of Shamshad Black Salt, Singhawali,Meerut | 07-03-19 | Air | Effective |
| 405 | Imran Black Salt,Singhawali,rohta road,Meerut | 07-03-19 | Air | Effective |
| 406 | Imran Black Salt,Singhawali,rohta road,Meerut | 07-03-19 | Air | Effective |
| 407 | Harish Brick Field, Basibiran, Mawana, Meerut | Only Direction 3 | Air | Effective |
| 408 | Arora Brick Field, Ukhlina, Kalyanpur, Meerut | Only Direction 3 | Air | Effective |
| 409 | Bharat Entt Udyog, Murlipur Fool, Garh Road, Meerut | 26-06-19 | Air | Effective |
| 410 | Bharat Brick Field, Badam, Meerut | 24-06-19 | Air | Effective |
| 411 | Chauhan Gramodyog Santhan, Salahpur Khwazampur Mazra, Meerut | 04-04-19 | Air | Effective |
| 412 | Kisan Brick Field (Old Name - Ekta Brick Field),Bhagwanpur, Garh Road, Meerut | 24-06-19 | Air | Effective |
| 413 | Ganga Brick Field, Rohta , Badam Road,Meerut | 04-04-19 | Air | Effective |
| 414 | Shankar Brick Field,Village nangla Mukhtyarpur,Meerut | 25-06-19 | Air | Effective |
| 415 | Jai Hind Bhatta, Achhronda, Partapur, Meerut | 06-04-19 | Air | Effective |
| 416 | Jagdish Entt Udyog(Naveen Brick Field), Rohta, Meerut | 03-07-19 | Air | Effective |
| 417 | Chandra Brick Field (Formerly Kanhaiya Brick Co.) Chandodi, Rohta Road, Meerut | 24-06-19 | Air | Effective |
| 418 | ALM Brick Field, Kaili,Saradhana,Meerut | 24-06-19 | Air | Effective |
| 419 | Shanidev Brick Field,Vill. Kapsaad,Saradhana,Meerut | 24-06-19 | Air | Effective |
| 420 | Meerut Brick Works,Hasanpur Kadeem,Meerut | 05-07-19 | Air | Effective |

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| 421 | Mata Vaishnodevi Brick Field, Khiwai, Baraut Road,Meerut | 04-04-19 | Air | Effective |
| 422 | Maa Gayatri Brick Field, Dadari Sakauti,Saradhana,Meerut | 03-07-19 | Air | Effective |
| 423 | Maruti Eenth Udhyog,Nangla Mukhtiyarpur,Meerut | 24-06-19 | Air | Effective |
| 424 | Raj Brick Field, Rajapur Hasanpur,Meerut | 21-06-19 | Air | Effective |
| 425 | Jai Baba Ganga Siddh Brick Field,Pithlokar,Saradhana,Meerut | 24-06-19 | Air | Effective |
| 426 | Tyagi Brick Field,Julheda,Saradhana,Meerut | 20-06-19 | Air | Effective |
| 427 | Gupta Brick Field,Bhuma Nangli,Mawana,Meerut | 20-06-19 | Air | Effective |
| 428 | Satish Brick Field,Rasoolpur Rohta,Meerut | 06-04-19 | Air | Effective |
| 429 | Jai Shri Ganga Siddh Brick Field (Jai Ma Kali Brick Field),Nanglamal,Meerut | 24-06-19 | Air | Effective |
| 430 | Ganesh Brick Field,Peepli Khera, Brijrol, Meerut | 24-06-19 | Air | Effective |
| 431 | Bhagwan Badrinath Brick Field, Dadri, Sardhana, Meerut | 05-07-19 | Air | Effective |
| 432 | Chauhan Brick Field,Khiwai,Sardhana,Meerut | 25-06-19 | Air | Effective |
| 433 | Dharmguru Brick Field, Baparsi, Sardhana, Meerut | 24-06-19 | Air | Effective |
| 434 | Jain Brick Field, Rithali, Sardhana, Meerut | 24-06-19 | Air | Effective |
| 435 | Jai Durga Brick Field, Nangla Mukhtyapur, Sardhana, Meerut | 05-07-19 | Air | Effective |
| 436 | Indian Brick Field(old Name Jagdish Brick Works), Khiwai, Meerut | 25-06-19 | Air | Effective |
| 437 | Kabir Brick Field, Bharauta Jeetpur, Meerut | 24-06-19 | Air | Effective |
| 438 | Maruti Brick Field, Nagla Mukhtyarpur, Sardhana,Meerut | 25-06-19 | Air | Effective |
| 439 | Imdad Brick Field (Former Name -Mohammad Brick Field),Kherikalan, Sardhana,Meerut | 24-06-19 | Air | Effective |
| 440 | Panwar Brick Field, Jasad Sultannagar, Sardhana,Panchali,Meerut | 05-07-19 | Air | Effective |
| 441 | Yusuf Brick Field(old name Rana Ent Bhatta),Kaili,Sardhana,Meerut | 25-06-19 | Air | Effective |
| 442 | Sagar Brick Field,Pithlokar, Sardhana,Meerut | 05-07-19 | Air | Effective |
| 443 | Shri Mahaveer Ent Gramodyog,Mulheda, Sardhana,Meerut | 03-07-19 | Air | Effective |
| 444 | Vimla Brick Field,Village Bharala,Meerut | 24-06-19 | Air | Effective |
| 445 | Pradhan Brick Field,Khiwai,Sardhana ,Meerut | 24-06-19 | Air | Effective |
| 446 | Shiv Brick Field,Nahli,Sardhana,Meerut | 07-02-19 | Air | Effective |
| 447 | Ganga Sidh Brick Field, Rajpur,Sardhana Kalandi,Aurangnagar,Meerut | 24-06-19 | Air | Effective |
| 448 | Vishal Brick Field,Kaland,Sardhana,Meerut | 05-07-19 | Air | Effective |
| 449 | Saida Brick Field,Harra,Sardhana,Meerut | 24-06-19 | Air | Effective |
| 450 | Mahadev Brick Field,Patholi, Nangla, Sardhana,Meerut | 04-04-19 | Air | Effective |
| 451 | Padam Brick Field,Jewri , Sardhana,Meerut | 24-06-19 | Air | Effective |
| 452 | Saifi Brick Field,mahalka , Sardhana,Meerut | 24-06-19 | Air | Effective |
| 453 | B.M.R. Brick Field(SBS),Jalalpur,Sardhana ,Meerut | 24-06-19 | Air | Effective |
| 454 | Banwari Lal Bharti Brick Field, Bhadauli, Mahlawat, Sardhana, Meerut | 25-06-19 | Air | Effective |
| 455 | Balaji Brick Field,falawda Autaura, Mawana, meerut | 20-06-19 | Air | Effective |

304

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| 456 | Arav Brick Field (Chaudhary Brick Field) (old Name Dhanpur brick Field), Dhanpur, Mawana, Meerut | 24-06-19 | Air | Effective |
| 457 | Dinesh Brick Field, Salarpur tigri, Mawana, Meerut | 05-07-19 | Air | Effective |
| 458 | Prabhu Singh Chhida Singh Brick Field,Nagli Isha,mawana Meerut | 25-06-19 | Air | Effective |
| 459 | Rana Brick Field(Sudheer Kumar & Sons),Mandwari, Falawda,Meerut | 24-06-19 | Air | Effective |
| 460 | Durga Brick Field(old name Shri Ram Brick Field), Khurd Dayalpur,Mawan,Meerut | 24-06-19 | Air | Effective |
| 461 | Ganesh Brick Field (SP Enterprises),Batnaur,Falawda, Mawana, Meerut | 24-06-19 | Air | Effective |
| 462 | Mahmood Brick Field,Amhera Sani,Mawana,Meerut | 24-06-19 | Air | Effective |
| 463 | Deep Brick Field, Kithore,Garh Road, Meerut | 25-06-19 | Air | Effective |
| 464 | Om Brick Field,Saini, Mawana Road,Meerut | 13-06-18 | Air | Effective |
| 465 | Mahadev Brick Field,Sindhawali,Meeerut | 24-05-18 | Air | Effective |
| 466 | Gangotri Brick Field,Masoorie,meerut | 22-01-18 | Air | Effective |
| 467 | Ganesh Brick Field,Saini,Meerut | 13-06-18 | Air | Effective |
| 468 | Sidhbali Brick Field,Nanglashekhu,Meerut | 13-06-18 | Air | Effective |
| 469 | Shiv Brick Field,Saini,Meerut | 13-06-18 | Air | Effective |
| 470 | Kishore brick works Kheri, Khiwai, Sardhana, Meerut | 24-05-18 | Air | Effective |
| 471 | Bharat Brick Field, Julheda, Sardhana, Meerut | 26-12-17 | Air | Effective |
| 472 | Kunkura Brick field,Kunkura,Meerut | 13-06-18 | Air | Effective |
| 473 | Shanti Brick Field,Hasanpur Rajpur,Meerut | 24-05-18 | Air | Effective |
| 474 | Singhal Brick Field,Dalapur,Meerut | 24-05-18 | Air | Effective |
| 475 | Sangam Brick Field,Badam,Meerut | 24-05-18 | Air | Effective |
| 476 | S.K.Brick Field, Kudi,Hapur Road,Meerut | 13-06-18 | Air | Effective |
| 477 | Singhal Brick Field,Murlipur phool,Meerut | 13-06-18 | Air | Effective |
| 478 | Star Brick Field,salar, Rohta Road,,Meerut | 24-05-18 | Air | Effective |
| 479 | SS Udyog,Saini,Meerut | 26-12-17 | Air | Effective |
| 480 | Shri Durga Brick Field,satwai,Meerut | 24-05-18 | Air | Effective |
| 481 | Om Ent Udyog,Bhagwanpur Chittawan Garh Road,Meerut | 13-06-18 | Air | Effective |
| 482 | Shaifali brick field (formerly-Pooja Brick Field),Bhagwanpur,Naglamal,Meerut | 13-06-18 | Air | Effective |
| 483 | Praveen Bhatta Company ,mundali,Naglamal,Meerut | 13-06-18 | Air | Effective |
| 484 | Ram Bhatta Co,Mirpur,Meerut | 13-06-18 | Air | Effective |
| 485 | KD Enterprises Brick Field, Kaithwadi, meerut | 24-05-18 | Air | Effective |
| 486 | Jai Bharat Brick Works, Kaili, Hapur Road, Panchi, Meerut | 24-05-18 | Air | Effective |
| 487 | Kailash Brick field, Kastala Shamshernagar, Meerut | 22-01-18 | Air | Effective |
| 488 | A.K. Brick Field (formerly Harish Entt Udyog, Sisauli, Garh Road, Meerut | 13-06-18 | Air | Effective |
| 489 | Godawari Brick Field, Badam, Meerut | 13-06-18 | Air | Effective |
| 490 | RS Brick Field, Morna, Meerut | 13-06-18 | Air | Effective |
| 491 | RS Brick Industries, Ajrada, Garh Road, Meerut | 13-06-18 | Air | Effective |
| 492 | Atul Brick Field,Murlipur Phool, Garh Road,Meerut | 13-06-18 | Air | Effective |
| 493 | Bharat Bhatta, Mundali, Garh Road,Meerut | 13-06-18 | Air | Effective |
| 494 | Amit Brick Field, Sisauli, Garh Road, Meerut | 13-06-18 | Air | Effective |
| 495 | Arun Brick Works, Hasanpur Kadeem, Garh Road, Meerut | 13-06-18 | Air | Effective |

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| 496 | Dev Associates, Ikdi, Sardhana, Meerut | 26-12-17 | Air | Effective |
| 497 | Jay shree Ganga Sidh Brick Field, Naglamal, Garh Road, Meerut | 13-06-18 | Air | Effective |
| 498 | SK Brick Fileld, Sisoli,Meerut | 13-06-18 | Air | Effective |
| 499 | Laxmi Brick Field,Nagla Mukhtiyar,Meerut | 13-06-18 | Air | Effective |
| 500 | Kisan Brick Field,Khiwai,Sardhana,Meerut | 13-06-18 | Air | Effective |
| 501 | Mahadev Brick Field,Jainpur , Sardhana,Meerut | 22-01-18 | Air | Effective |
| 502 | Ma Bhawani Brick Field, julheda,Sardhana,Meerut(Old Name Ritesh BF) | 25-04-18 | Air | Effective |
| 503 | kunwar Brick Field, SadhoNangli,Meerut | 25-04-18 | Air | Effective |
| 504 | Jai Bharat Brick Works, Kaili, Hapur Road, Panchi, Meerut | 13-06-18 | Air | Effective |
| 505 | Umrao Singh Murarilal,ikri,Patholi,Sardhana,Meerut | 26-12-17 | Air | Effective |
| 506 | Vardhman Brick Works,Mohammadpur,Lawad Road,Sardhana,Meerut | 22-01-18 | Air | Effective |
| 507 | Shri Ganesh Brick Field,Daulatpur ,Meerut | 24-05-18 | Air | Effective |
| 508 | Ma Vaishno Brick Field,Baparsi,Sardhana Meerut | 06-07-18 | Air | Effective |
| 509 | Chandra Brick Field,chandori,Meerut | 24-05-18 | Air | Effective |
| 510 | Ma Bhagwati Brick Field,Bhooni ,Sardhana ,Meerut | 22-01-18 | Air | Effective |
| 511 | Kali Singh Brick Field,Alamgir Faridpur,Sardhana Meerut | 24-05-18 | Air | Effective |
| 512 | Dharam Guru Brick Field, Baparsi,Sardhana,Meerut | 24-05-18 | Air | Effective |
| 513 | Ganesh Brick Field, Aurang Nagar, Sardhana, Meerut | 24-05-18 | Air | Effective |
| 514 | Kalesingh Brick Field,Khera Faridpur,Sardhana,Meerut | 24-05-18 | Air | Effective |
| 515 | Anawari Brick Field, Mahmoodpur Sikhera, Bahsuma, Meerut | 25-04-18 | Air | Effective |
| 516 | Apna Brick Field, Puthl, Mawana, Meerut | 25-04-18 | Air | Effective |
| 517 | Dev Brick Industries, Kabirpur khatki, Parikshitgarh, Meerut | 26-04-18 | Air | Effective |
| 518 | Ganesh Brick Field, Ganeshpur, Mawana Road,Meerut | 26-04-18 | Air | Effective |
| 519 | Gupta Brick Field, Gumma Nangli, Mawana, Meerut | 26-04-18 | Air | Effective |
| 520 | Harsh Brick Industries, Ganeshpur, Mawana, Meerut | 26-04-18 | Air | Effective |
| 521 | India Brick Field, Laliyana, Mawana, Meerut | 26-04-18 | Air | Effective |
| 522 | Janta Brick Field, Meewa, Mawana, Meerut | 26-04-18 | Air | Effective |
| 523 | Jagdamba Brick Field, Kastala Shamshernagar, Meerut | 13-06-18 | Air | Effective |
| 524 | Kisan Brick Field, Hastinapur, Mawana, Meerut | 26-04-18 | Air | Effective |
| 525 | M.P.Brick Field, AkbarpurSadat,Mawana,Meerut | 25-04-18 | Air | Effective |
| 526 | Maroof brick Field ,Atalpur,Mawana,Meerut | 26-04-18 | Air | Effective |
| 527 | Adarsh Brick Field, Atora, Mawana,Meerut | 25-04-18 | Air | Effective |
| 528 | Malik Brick Field,Modkhurd,Mawana,Meerut | 25-04-18 | Air | Effective |
| 529 | Om Brick Field,Bisola,Mawana,Meerut | 25-04-18 | Air | Effective |
| 530 | Pradhan Brick Field,Jhinjharpur,Mawana, Niloha,Meerut | 25-04-18 | Air | Effective |
| 531 | R.con International,Nagla Hareru,Mawana,Meerut | 25-04-18 | Air | Effective |
| 532 | Saidpur Brick Field,saidpur Mawana,Meerut | 26-04-18 | Air | Effective |

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| 533 | Shri Ganesh Brick Industries,Kabirpur Khatki,Meerut | 26-04-18 | Air | Effective |
| 534 | Santosh Brick Field,Chitwana Sherpur,Mawana,Meerut | 26-04-18 | Air | Effective |
| 535 | Rana Brick Field (Former Name - Sudheer Kumar & Sons),Falawda,Mawana,Meerut | 25-04-18 | Air | Effective |
| 536 | Vishal Brick Field,Meewa,Mawana,Meerut | 25-04-18 | Air | Effective |
| 537 | Aradhya Brick Field,Falawda,mawana,meerut | 25-04-18 | Air | Effective |
| 538 | J.K.Brick Field,Tigri,Mawana,Meerut | 26-04-18 | Air | Effective |
| 539 | Ganesh Brick Field, Kabirpur Khatki, Mawana, Meerut | 26-04-18 | Air | Effective |
| 540 | Magic wash, Village - Sadarpur, Sector-45, Noida | 09-07-15 | Water Act | Effective |
| 541 | P.K. Dyeing, Vill. Sadaroyr, Sector-45, Noida | 07-09-15 | Water Act | Effective |
| 542 | M/s Royal colours, Sadarpur, Secor-45, Noida | 07-09-15 | Water Act | Effective |
| 543 | T.S Dyers & Trader, Vill- Sadarpur, Sector-45, Noida | 07-09-15 | Water Act | Effective |
| 544 | Vivek Dyeing, Vill- Sadarpur, Sector-45, Noida | 07-09-15 | Water Act | Effective |
| 545 | S.K. Overses, Vill.- Sadarpur, Sector-45, Noida | 07-09-15 | Water Act | Effective |
| 546 | D.K. Dyeing, Vill.- Mamura, Sector-66, Noida | 07-09-15 | Water Act | Effective |
| 547 | R.K. Overses, Vill- Mamura, Sector-66, Noida | 30-09-15 | Water Act | Effective |
| 548 | Amit Dyeing, Vill- Mamura, Sector-66, Noida | 30-07-15 | Water Act | Effective |
| 549 | Praveen Dyeing, Vill.- Mamura, Sector-66, Noida | 30-07-15 | Water Act | Effective |
| 550 | Mass Creation, Vill-Mamura, Sector-66, Noida | 30-07-15 | Water Act | Effective |
| 551 | Mohammd Ashiq, Vill- Mamura, Sector-66, Noida | 30-07-15 | Water Act | Effective |
| 552 | Sonu Chauhan Plating works, Vill-Mamura, Sector-66, N | 30-07-15 | Water Act | Effective |
| 553 | D.D. Hardware Pvt Ltd, B-25, Sector-8, Noida | 05-12-16 | Water Act | Effective |
| 554 | N.K.B. Infrastructer Pvt. Ltd., Yamuna Breage Kalindi ku | 06-01-17 | Air Act | Effective |
| 555 | Anant Associate Pvt Ltd, RMC Plant, Vill- Gadi chaukhar | 27-06-17 | Air Act | Effective |
| 556 | Maa Durga Dyers, Block F-120, Second Floor, Sector-8, | 26-03-18 | Water Act | Effective |
| 557 | Pratibha industries Ltd, RMC Plant, Sector-105, Noida | 08-08-18 | Air Act | Revoked |
| 558 | Karam Ji Chamical, B-69,70, Sector--8, Noida | 09-08-18 | Water Act | Effective |
| 559 | M/s Ramchandra Dyeing industry, Village – Barola, Sect | 28-02-19 | Water Act | Effective |
| 560 | M/s Sushil Kumar Dyelng industry, Village – Barola, Sec | 28-02-19 | Water Act | Effective |
| 561 | M/s Sidhi Vinayak Dyeing industry, Near Pump-2, Villag | 28-02-19 | Water Act | Effective |
| 562 | M/s Samay Singh Chauhan, Jhadiya colony, Gali-3, Dyei | 28-02-19 | Water Act | Effective |
| 563 | M/s Lal Singh Dyeing industry, Village – Barola, Sector-4 | 28-02-19 | Water Act | Effective |
| 564 | M/s Narayan Traders, In front of Nala, Dyeing industry, | 28-02-19 | Water Act | Effective |
| 565 | M/s Om veer S/o Chiranjiv, Dyeing industry, Village – B | 24-04-19 | Water Act | Effective |
| 566 | M/s Chaudhery Mahesh Gujjar, Dyeing industry, Village | 24-04-19 | Water Act | Effective |
| 567 | M/s Keshav Datt Sharma, Near Jatin general store, Dye | 24-04-19 | Water Act | Effective |
| 568 | M/s Prempal Dyeing industry, Village–Barola, Sector-49 | 24-04-19 | Water Act | Revoked |
| 569 | CNH India Ltd, Old Name New Holland Tractors (P) Ltd, Plot No.-3, Udyog Kendra, Greater Noida | 03.08.2018 | Water | Revoked |
| 570 | Shree Jagdamba Knits (P) Ltd, P.No.-95,105, Site-B, Surajpur, Greater Noida | 03.08.2018 | Water | Revoked |
| 571 | G.T. Cargo Fittings Pvt. Ltd. Plot no.92, Udyog Kendra, Gr.Noida. | 03.08.2018 | Water | Revoked |
| 572 | Material Movell India (P) Ltd, Plot.No.G-86/1, Site-5, UPSIDC, Gr.Noida | 03.08.2018 | Water | Revoked |
| 573 | Rahul IonTech Pvt. LTd, PLOT NO-143, Udyog Kendra, Gr.Noida | 03.08.2018 | Water | Revoked |
| 574 | R.S. Infrastructure Pvt. Ltd. PLOT NO.12/1 , Site -C, SURAJPUR, Gr.Noida | 03.08.2018 | Water | Revoked |
| 575 | S.P. Metaltech Pvt. Ltd., (Old name SP Wire Pvt. Ltd.,) PLOT NO. G-81, SITE -B, Industrial Area, Gr.Noida. | 03.08.2018 | Water | Revoked |
| 576 | Vimal Dyeing, PLOT NO.H-41, SITE-C, Gr.Noida | 03.08.2018 | Water | Revoked |
| 577 | EXPERT METALTECH PVT LTD, PLOT NO. 192,UDYOG KENDRA-1, KULESRA | 03.08.2018 | Water | Effective |
| 578 | Ecovillage-2, (Supertech) Group Housing | 28.12.2018 | Air | Effective |

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| 579 | Car Point | 21.01.2019 | Water | Effective |
| 580 | AMB Motors | 21.01.2019 | Water | Revoked |
| 581 | The Greater Noida Automobiles | 21.01.2019 | Water | Effective |
| 582 | Sports Motors | 21.01.2019 | Water | Effective |
| 583 | Speed Auto Solutions | 21.01.2019 | Water | Effective |
| 584 | Muskan Auto Mobiles Ltd, | 21.01.2019 | Water | Revoked |
| 585 | Prakash Honda | 21.01.2019 | Water | Revoked |
| 586 | Shree Ji Automobiles Ltd, | 21.01.2019 | Water | Revoked |
| 587 | Uttam Engineers Works | 21.01.2019 | Water | Revoked |
| 588 | Kavery Automobiles | 21.01.2019 | Water | Effective |
| 589 | Haveliya Velencia Homes | 21.01.2019 | Air | Revoked |
| 590 | Goodluck Engineering Co. | 21.01.2019 | Water | Revoked |
| 591 | M/s Rajput Knit Fab, F-27 UPSIDC, Industrial Area, Sikandrabad, Distt-Bulandshahar | 22.07.19 | Water | Effective |
| 592 | M/s Shabnam Process House, F-16 Ind. Area, Sikandrabad, Distt. Bulandshahr | 22.07.19 | Water | Revoked |
| 593 | M/s Shanti Dyeing & Finishing Mills, (Unit-2) B-10, Ind. Area, Sik. Distt. Bulandshahr | 03.09.19 | Water | Revoked |
| 594 | M/s OTR Paper P.Ltd. B-4, Ind. Area, Distt. Bulandshahr | 09.08.18 | Water | Revoked |
| 595 | M/s Chandok Textiles Export, P. Ltd. C-81, Ind. Area, Sikandrabad, Distt. Bulandshahr | 21.02.2019 | Water | Revoked |
| 596 | M/s Satyam Shakuntalam Engineering P. Ltd. R-65, Ind. Area, Sikandrabad, Distt. Bulandshahar | 22.22.19 | Water | Revoked |
| 597 | M/s S.M. Washing, R-48, Ind. Area, Sikandrabad, Distt. Bulandshahar | 19.12.18 | Water | Revoked |
| 598 | M/s Gangotri Chlorochem P. Ltd., J-17,18, Ltd. Ind. Area, Sik. Distt. Bulandshahr | 05.10.18 | Air | Revoked |
| 599 | M/s R.K. Chemicals, L-4,5 Ind. Area, Sik. Distt. Bulandshahr | 05.10.18 | Air | Revoked |
| 600 | M/s Rajat Enterprised, I-08, Ind. Area, Sikandrabad, Distt. Bulandshahar | 04.10.18 | Water | Revoked |
| 601 | M/s Balaji Washing, R-50, Ind. Area, Sikandrabad, Distt. Bulandshahar | 19.12.18 | Water | Revoked |
| 602 | M/s Faizan Garments, Oldname Babu Khan, N-18, Ind. Area, Sikandrabad, Distt. Bulandshahar | 19.12.18 | Water | Revoked |
| 603 | M/s M/s Wav Max Payro Private Limited. Plot No-E-42, 43, UPSIDC, Industrial Area, Bulandshahr | 27.06.18 | Air | Revoked |
| 604 | M/s Sri Someshwar Alloys P. Ltd. C-52, Ind. Area, Sikandrabad, Distt. Bulandshhar | 27.06.18 | Air | Revoked |
| 605 | SHREE METALLIC PVT LTDE24 gopalpur industrial area,BULAND SHAHAR | 15.11.18 | Air | Revoked |
| 606 | M/s Shri Balaji Industries D-9, Ind. Area, Sikandrabad, Distt. Bulandshahr | 22.02.19 | Water | Revoked |
| 607 | M/s Anshika Industries BO-9, Ind. Area, Sikandrabad, Distt. Bulandshahr | 14.11.17 | Air | Revoked |
| 608 | M/s Harsh Card Board, Ind. Area, Sikandrabad, Distt. Bulandshahr | 14.11.17 | Air | Revoked |
| 609 | M/s K.R. Industries, C-26, Ind. Area, Sikandrabad, Distt. Bulandshahar | 24.11.17 | Air | Effective |
| 610 | Mr. Mohammad Islam, Plot no-R-31, UPSIDC, Ind. Area, Sikandrabad, Distt-Bulandshahr | 27.06.18 | Air | Effective |
| 611 | M/s Raizada Exports,D-6, UPSDIC, Ind. Area, Sikandrabad, Distt-Bulandshahr. | 16.10.18 | Air | Effective |

308

**Proforma-II**

**Industries/Other polluting activities against which Prosecution filed before Special Judicial Magistrate (Air and Water Pollution Control) First Class, Lucknow/ CJM Courts**

| I | II | III | IV |
|---|---|---|---|
| Sl. No. | Name of the Industry/Other Polluting Activity | Water Act/ Air Act/ E(P) Act | Date of filing |
| 1 | M/s Deepak Gambhir E-12- Sector-D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 10-10-18 |
| 2 | M/s S.D. Garments I-2 Sector –D 1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 10-10-18 |
| 3 | M/s Zita Industries B-8 Sector D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 10-10-18 |
| 4 | M/s Glaxy Guarments K-22 Sector D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 10-10-18 |
| 5 | M/s S.T. Traders J-5 Sector-D 1, Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 10-10-18 |
| 6 | M/s Nandi Enterprises K-14 Sector D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 10-10-18 |
| 7 | M/s Om Prakash Sharma J-11 Sector D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 10-10-18 |
| 8 | M/s Vaishali Hozri I-17, Sector D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 10-10-18 |
| 9 | M/s Humdard Laborities Indis B-1 Meerut Road, I.A. Ghaziabad | U/S 43 WATER ACT | 10-10-18 |
| 10 | M/s Nandi Enterprises J-15, Sector D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 10-10-18 |
| 11 | M/s Denim Maiching J- 141, Sector D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 11-10-18 |
| 12 | M/sChacha Enterprises J-4, D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 11-10-18 |
| 13 | M/s Gulshon Roy Jain G-22, Sector D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 11-10-18 |
| 14 | M/s Sara Enternational G-265 Sector D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 11-10-18 |
| 15 | M/s M.H. Trading Co. E-14 Sector D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 11-10-18 |
| 16 | M/s Roop Trading Co. Sector D-1 Aprairal Park Tonika City, Ghaziabad | U/S 43 WATER ACT | 11-10-18 |
| 17 | M/s Sai Prosers 7/37, Site-2, Loni Road, Industrial Area Mohan Nagar, Ghaziabad | U/S 43 WATER ACT | 11-10-18 |
| 18 | M/s S.R. Printers C-1, Loni Road Industrial Area Ghaziabad | U/S 43 WATER ACT | 12-10-18 |
| 19 | M/s National Industries G-264 Aprial Park, Tronica City, Ghaziabad | U/S 43 WATER ACT | 12-10-18 |
| 20 | M/s Pooja Pahwa K-11, Aprial Park, Tronica City, Ghaziabad | U/S 43 WATER ACT | 12-10-18 |
| 21 | M/s S.B.S. Fashion J-22 Aprial Park, Tronica City, Ghaziabad | U/S 43 WATER ACT | 12-10-18 |
| 22 | M/s A & A Plant No. S-50 Loni Road, Industrial Area Ghaziabad | U/S 43 WATER ACT | 12-10-18 |
| 23 | M/s Altra Electro Platers Plot No. 46 Sector-22 Meerut Road Industrial Area Ghaziabad | U/S 43 WATER ACT | 12-10-18 |
| 24 | M/s Shivam Eng. and Fabricaters 22/9 S.S. of G.T Road I. A. Ghaziabad | U/S 43 WATER ACT | 12-10-18 |
| 25 | M/s Kathuria BrodersA-12, Meerut Road Industrial Area Ghaziabad | U/S 43 WATER ACT | 12-10-18 |
| 26 | M/s Indian Textlies Co. E-49 B.S. Road, Industrial Area Ghaziabad | U/S 43 WATER ACT | 12-10-18 |
| 27 | M/s National Industries G-264 Aprial Park, Tronica City, Ghaziabad | U/S 43 WATER ACT | 12-10-18 |
| 28 | M/s N/G WASH I-4,SAID-1,TRONICA CITY LONI Ghaziabad | U/S 43 WATER ACT | 12-10-18 |
| 29 | M/s Yadav Industries Plat No. C-11 Loni Road, Industrial Area | U/S 43 WATER ACT | 24-10-18 |
| 30 | M/s N.G. Textile Plot No. 13 A / 10-11 site _2 Loni Road, Industrial Area | U/S 43 WATER ACT | 24-10-18 |
| 31 | M/s Northland Cycle Co. D-21 B Meerut Road, Industrial Area | U/S 43 WATER ACT | 24-10-18 |
| 32 | M/s Triyash Enterprises Khasra No. 2751, 2752 Bhoorgari Dasna MRT,Road | U/S 43 WATER ACT | 24-10-18 |
| 33 | M/s Devtara Industries hisal Road, Meerut Road, Industrial Area | U/S 43 WATER ACT | 25-10-18 |
| 34 | M/s Marshal Cycle Plot No. B-17/18 Meerut Road | U/S 43 WATER ACT | 25-10-18 |
| 35 | M/s Kathoria Brothers A-12, Meerut Road | U/S 43 WATER ACT | 25-10-18 |
| 36 | M/s Futuro Components Pvt. Ltd. Hindan, Dasna | U/S 43 WATER ACT | 25-10-18 |
| 37 | M/s A.N. Fabrics Dyers 5/6 Site-2 Loni Road, Industrial Area | U/S 43 WATER ACT | 25-10-18 |
| 38 | M/s Asha Prints A-5/4 Site-2 Loni Road, Industrial Area Mohan Nagar | U/S 43 WATER ACT | 25-10-18 |
| 39 | M/s Agawal Galvanising A-8/6 Meerut Road, Industrial Area | U/S 43 WATER ACT | 25-10-18 |

309

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| 40 | M/s Non Stop Clour Plot No. 3 site 2 Loni Road, I. A. Mohan Nagar | U/S 43 WATER ACT | 24-10-18 |
| 41 | M/s Bansal Wirs Industries Ltd. Plot No. B- 3 Mohan Nagar | U/S 43 WATER ACT | 25-10-18 |
| 42 | M/s Chemo Pulp Tissues Ltd. A-4. Sector-22, Meerut Road | U/S 43 WATER ACT | 25-10-18 |
| 43 | M/s Exclusive Leather Khasra No. 2551 Bhoorgari Dasna | U/S 43 WATER ACT | 18-11-18 |
| 44 | M/s Unichem Laboratores Ltd. C-31,32 , Meerut Road | U/S 43 WATER ACT | 18-11-18 |
| 45 | M/s S.S. Metal Finishers 363 Pandav Nagar , Industrial Area | U/S 43 WATER ACT | 18-11-18 |
| 46 | M/s Laxmi Blich G-102, Arail Park Tronica City | U/S 43 WATER ACT | 18-11-18 |
| 47 | M/s Uttam Toita A-11 Meerut Road, Industrial Area | U/S 43 WATER ACT | 18-11-18 |
| 48 | M/s Sandeep Tyagi G-271 Arail Park Tronica City | U/S 43 WATER ACT | 18-11-18 |
| 49 | M/s Vedanta Estate Pvt. Ltd. I-11 Arail Park Tronica City | U/S 43 WATER ACT | 18-11-18 |
| 50 | M/s Vedanta Estate Pvt. Ltd. J-12 Arail Park Tronica City | U/S 43 WATER ACT | 18-11-18 |
| 51 | M/s Parle Agro A-7 Sector-22 Meerut Road, Industrial Area | U/S 43 WATER ACT | 18-11-18 |
| 52 | M/s Alverd Divid Ltd. B-12, 13 Meerut Road, Industrial Area | U/S 43 WATER ACT | 18-11-18 |
| 53 | M/s shriram Pistan & Rings Ltd. A-4 to A-7 Meerut Road, Industrial Area | U/S 43 WATER ACT | 18-11-18 |
| 54 | M/s Ambica Steels Ltd. Plot No. 32, Site-2 Mohan Nagar | U/S 43 WATER ACT | 18-11-18 |
| 55 | M/s Elin Etectrotics Ltd. C-142/144 B.S. Road | U/S 43 WATER ACT | 24-10-18 |
| 56 | M/s Sheetal Industries S-40 S.S.of GT Road | U/S 43 WATER ACT | 23-10-18 |
| 57 | M/s Amrit Food Amrit Nagar G.T. Road | U/S 43 WATER ACT | 23-10-18 |
| 58 | M/s A.B. Cycle Parts Pvt. Ltd. S.-24 S.S. of G.T. Road, Industrial Area | U/S 43 WATER ACT | 23-10-18 |
| 59 | M/s Devtara Industries hisal Road, Meerut Road, Industrial Area | U/S 43 WATER ACT | 23-10-18 |
| 60 | M/s Marshal Cycle Plot No. B-17/18 Meerut Road | U/S 43 WATER ACT | 16-11-18 |
| 61 | M/s Kathoria Brothers A-12, Meerut Road | U/S 37 AIR ACT | 14-08-19 |
| 62 | M/s Triyash Enterprises Khasra No. 2751, 2752 Bhoorgari Dasna MRT Road | U/S 43 WATER ACT | 24-10-18 |
| 63 | M/s Non Stop Clour Plot No. 3 site _2 Loni Road, I. A, Mohan Nagar | U/S 43 WATER ACT | 24-10-18 |
| 64 | M/s Bansal Wirs Industries Ltd. Plot No. B- 3 Mohan Nagar | U/S 43 WATER ACT | 24-10-18 |
| 65 | M/s Usha Cycle Pvt. Ltd. E-9 S S of G.T. Road. | U/S 43 WATER ACT | 18-11-18 |
| 66 | M/s ACESO Polymers Pvt. Ltd., Plot no. 186, Phase-1, UPSIDC, MG Road, | U/S 37 AIR ACT | 03-02-20 |
| 67 | M/s ADA Automobiles Pvt Ltd.Plot no. 13/18, Site-3, Meerut Road I.A. Ghaziabad. | U/s 43 Water Act | 03-02-20 |
| 68 | M/s Ultra Electroplaters, Plot no. 46/478, Sector 22, Meerut Road Ind. Area, Ghaziabad | U/S 37 AIR ACT | 03-02-20 |
| 69 | Sahibabad Printers, 182/3, G.T. Road, Sahibabad, Ghaziabad | U/S 37 AIR ACT | 03-02-20 |
| 70 | M/s J.B.M. Auto Take J-5 Site C, Soorajpur | U/S 37 AIR ACT | 06-09-19 |
| 71 | M/s Jaynita Export A-1, E.P.I.P. Kasna | U/S 37 AIR ACT | 06-09-19 |
| 72 | M/s Rahul Ion Tek Ltd. Plat No. 143, Udyog Vihar | U/S 37 AIR ACT | 07-09-19 |
| 73 | M/s Suchi Papers Ltd. Khasra No. 589/2 Bisrakh Road, Chapraula | U/S 43 WATER ACT | 23-10-18 |
| 74 | M/s Hero Motors Ltd. 10 Km. Stone G.T. Road, Dujana Dadri | U/S 43 WATER ACT | 23-10-18 |
| 75 | M/s J.M. B. Plus Ltd. J-12 Sitae B, Soorajpur Industral Area | U/S 43 WATER ACT | 15-10-18 |
| 76 | M/s Captital Driing Works C-6 Industrial Area Soorajpur | U/S 43 WATER ACT | 16-10-18 |
| 77 | M/s M.K. Leather Traning Co. D-33, Site –B Soorajpur Industrail Area | U/S 43 WATER ACT | 16-10-18 |
| 78 | M/s Shri Jagdambha Neets Plat No. G&95 Soorajpur Industrail Area | U/S 43 WATER ACT | 16-10-18 |
| 79 | M/s Chaudhary Screen Trading Co. D-34, Soorajpur Industral Area | U/S 43 WATER ACT | 16-10-18 |
| 80 | M/s Sky Lark Dring Pvt. Ltd. B-2/14 Site B. Soorajpur Industral Area | U/S 43 WATER ACT | 16-10-18 |
| 81 | M/s K.R.B.L. Ltd. 9 Mile Stone Dujana B.S. Road, Dadri | U/S 43 WATER ACT | 23-10-18 |
| 82 | M/s Clour and Style Plat No. A-1,2/8 Side B Soorajpur Industral Area | U/S 43 WATER ACT | 16-10-18 |
| 83 | M/s Kawaytra Papers Ltd. Khasra No. 606, Dhoom Manikapur Dadri | U/S 43 WATER ACT | 16-10-18 |
| 84 | M/s Indus Tube Ltd. Chapraula G.T. Road, Dadri | U/S 43 WATER ACT | 16-10-18 |
| 85 | M/s Nippan Tube Ltd. Khasra No. 1009 Bisrakh Road, Chapraula | U/S 43 WATER ACT | 16-10-18 |
| 86 | M/s India Dying & Textile F-75, Site-B, Grater Noida | U/S 43 WATER ACT | 16-10-18 |
| 87 | M/s Vimal Dying H-41, Grater Noida | U/S 43 WATER ACT | 23-10-18 |
| 88 | M/s Vikas Industries Plot No. J-37 Industrial Area, site-c, Soorajpur | U/S 43 WATER ACT | 16-11-18 |
| 89 | M/s India Yamha Motor Pvt. Ltd. Plot No. A-3, Industrial Area, , Soorajpur | U/S 43 WATER ACT | 24-10-18 |
| 90 | M/s C & S Etectric Ltd. Plot No. B-1, UPSIDC, Industrial Area, site-4, | U/S 43 WATER ACT | 16-11-18 |
| 91 | M/s Muscot Metal Manufacturers., C-23,24, D-11 A, ITI Road, Aligarh | U/S 43 WATER ACT | 07-02-20 |
| 92 | M/s Anil Locks Ltd, Sec-02, Talanagri, Ram Ghat Aligarh | U/S 43 WATER ACT | 07-02-20 |
| 93 | M/s Castol Hardware, A-3, Industrial Estate, ITI Road, Aligarh | U/S 43 WATER ACT | 07-02-20 |
| 94 | M/s Aristo International, D-5, Industrial Area, Aligarh | U/S 43 WATER ACT | 07-02-20 |
| 95 | Executive Officer, Nagar Palika Parishad, Dadri, Gautam Budh Nagar | E(P) Act | 23.10.2019 |

310.

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|---|---|---|---|
| 96 | Regional Manager, UPSIDA, Greater Noida. | E(P) Act | 23.10.2019 |
| 97 | Commercial Project M/s Galaxy Diamond Plaza, Plot No. C-01A, Sector-4, Greater Noida | E(P) Act | 10.10.2019 |
| 98 | Commercial Project M/s Bouldward Walk (Promoter- Regal Imporia Infratech | E(P) Act | 22.10.2019 |
| 99 | Commercial Project M/s Galaxy Blue Shaphire Plaza, Plot No. C-03, Sector-4, Greater Noida | E(P) Act | 22.10.2019 |
| 100 | M/s Manisha Projects Pvt. Ltd., Plot No. B-61, Pushpanjali Enclave Pritampura, Delhi 110034 (YEIDA) | E(P) Act | 08.02.2019 |
| 101 | M/s Pandit Deendayal Upadhyay Institute of Arceology, Plot No. 2, KP-2, Gr. Noida (M/s NBCC Ltd, and sub contractor M/s Rama Construction Co.) | E(P) Act | 11.12.2018 |
| 102 | M/s DFCC India Ltd, (M/s L&T Ltd,) | E(P) Act | 11.12.2018 |
| 103 | Regional Manager, UPSIDA, Greater Noida. (Prosecution Again) | E(P) Act | 01.01.2020 |
| 104 | M/S Krishna Ent udyog, Dayanatpur, GB Nagar | U/S 37 AIR ACT | 11-07-19 |
| 105 | M/s Mahmood Brick field, Amheda Saini, Mawana, Meerut. | U/S 37 AIR ACT | 02-09-19 |
| 106 | M/s Bharat brick field, Badam Meerut | U/S 37 AIR ACT | 09-09-19 |
| 107 | M/s Balaji Brick field, Falwada Ataur, Mawana Meerut | U/S 37 AIR ACT | 09-09-19 |
| 108 | M/s Deep Brick field, Lithauragarh, road, Meerut | U/S 37 AIR ACT | 09-09-19 |
| 109 | M/s jai Bharat Brick field, Kaili Hapur Road, Meerut. | U/S 37 AIR ACT | 21-08-19 |
| 110 | M/s Ramala Sahkari Chini Mills, Ramala, Bagpat Meerut | U/S 43 WATER ACT | 01-10-18 |
| 111 | M/s Bajaj Sugar Hindustan Sugar Ltd. Meerut | U/S 43 WATER ACT | 01-10-18 |
| 112 | M/S Ganesh Brick field, Batnaur, Phalwada, Mawana Meerut | U/S 37 AIR ACT | 13-08-19 |
| 113 | M/s Maruti Cycles Pvt. Ltd., S-1 Ind. Area, Partapur, Meerut. | U/S 43 WATER ACT | 04-02-20 |
| 114 | M/s Star Zippres Pvt. Ltd, Ind. Estate,Partapur, Meerut. | U/S 43 WATER ACT | 04-02-20 |
| 115 | M/s Akash Textiles, Rajvansh Garh Road, Meerut. | U/S 43 WATER ACT | 04-02-20 |
| 116 | M/s Durga Brick Works, Village Ahrola, Tejvan, Gajraula, Amroha. | U/S 37 AIR ACT | 04-02-20 |
| 117 | M/s Malik Ent Udyog, Village Tokarpatti, Gajraula, Amroha. | U/S 37 AIR ACT | 04-02-20 |
| 118 | M/s Monu Ent Udyog, Village Bahlolpur, Gajraula, Amroha. | U/S 37 AIR ACT | 04-02-20 |
| 119 | M/s Arush Ent Udyog, Village Kesherua, Gajraula, Amroha. | U/S 37 AIR ACT | 04-02-20 |
| 120 | M/s Kisan Ent Udyog, Village Fatehpur Dheura, Gajraula, Amroha. | U/S 37 AIR ACT | 04-02-20 |
| 121 | M/s Saraswati Sugar Factory, Near Thane Chauraha, Dhanua Road, Gajraula, Amroha. | U/S 37 AIR ACT | 04-02-20 |
| 122 | Israr S/o Sri Abdul Wahid R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 123 | Vicky @ Mohd. Javed S/o Mohd. Islaam R/o Mohalla- Nlrarlan Kohna, Mugalpura Imambara, Near Machali Bazar, P.S.- Nagfani, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 124 | Sultan S/o Sri Adbul Salam, Mohalla-Makbara Pratham, P.S.-Katghar, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 125 | Haji Alijan S/o Sri Haji Mohd. Rafique, Mohalla-Nirarian Kohana, Mughalpura Imambara, Near, Machali Bajar, P.S.-Nagfani, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 126 | Abdul Raoof S/o Sri Anwar Hussain, Mohalla-Makbara Pratham, P.S.-Katghar, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 127 | Sabir Hussain S/o Sri Sadik Hussain, Mohalla-Makbara Pratham, P.S.-Katghar, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 128 | Sharif S/o Sri Mohd. Banney, Mohalla- Nirarian Kohna, Mugalpura Imambara, Near Machali Bazar, P.S.- Nagfani, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 129 | Mohd. Kamar S/o Sri Mohd. Sadik, Mohalla- Nirarian Kohna, Mugalpura Imambara, Near Machali Bazar, P.S.- Nagfani, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 130 | Goltu @ Mohd. Riyasat S/o Sri Mohd. Yusuf R/o Mohalla- Nirarian Kohna, Mugalpura Imambara, Near Machali Bazar, P.S.- Nagfani, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 131 | Abdul Salam S/o Sri Abdul Gaffar R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 132 | Mohd. Jafar Hussain S/o Sri Vajir Ahmad R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 133 | Abrar S/o Sri Abdul Wahid R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad | U/S 37 AIR ACT | 07-02-20 |

| | | | |
|---|---|---|---|
| 134 | Mohd. Rafiq S/o Sri Adbul Kadir R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 135 | Afjal Hussain S/o Sri Ikhtyaar Hussain R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 136 | Matloob S/o Mangoo Khan R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad | U/S 37 AIR ACT | 07-02-20 |
| 137 | M/s Shri Gurunanak Steel, C-147, Ramghat, Aligarh | U/S 37 AIR ACT | 07-02-20 |
| 138 | M/ s Shri Giriraj Enterprises, Plot No-24, 25, Industrial Area, Ghaziabad | U/S 37 AIR ACT | 07-02-20 |
| 139 | M/s Balaji Exim Pvt. Ltd., F-46, 47, 48, M.G. Road, Industrial Area, Hapur | U/S 37 AIR ACT | 07-02-20 |
| 140 | M/s Albert David Ltd., B-12, 13, Site-3, Meerut Road, Industrial Area, Ghaziabad | U/S 37 AIR ACT | 07-02-20 |
| 141 | M/s Brick rise Developers Pvt Ltd SC-02, H&I, Sector - 150, Noida | E(P) Act | 18-01-19 |
| 142 | M/s Ajnara Times Square, Sector - 134, Noida | E(P) Act | 18-01-19 |
| 143 | M/s Seaview Developers Ltd, Sector - 135, Noida | E(P) Act | 20-12-18 |
| 144 | M/s Jaikan Infrastrucher Ltd. A-19, Sec - 62, Noida | E(P) Act | 15-02-19 |
| 145 | M/s Supertech, Plot no. GH-01, Sector-74, Noida | E(P) Act | 18-01-19 |
| 146 | M/s Gardeniya Gateway Plat No. -9,10 Sector-75, Noida | E(P) Act | 20-12-18 |
| 147 | M/s Great value Sharnam Sector-107, Noida | E(P) Act | 05-02-19 |
| 148 | M/s Shahi Project Sector- 16 B, Noida | E(P) Act | 31-07-19 |
| 149 | M/s Oxgen Bussniss Park Plat No.-07, Sector-144 Noida | E(P) Act | 31-07-19 |
| 150 | M/s S.T. Construction Pvt Ltd, D-70, Sector-30, Noida | E(P) Act | 15-08-19 |
| 151 | M/s Logix Infomedia pvt ltd. Plot No.03, Sector-142, Noida | E(P) Act | 15-08-19 |
| 152 | M/s Gulshan Homes Pvt Ltd. Sector - 129, Noida | E(P) Act | 27-09-19 |
| 153 | M/s Bayawear Ltd Plot No. C- 3A Sector- 129, Noida | E(P) Act | 27-09-19 |
| 154 | M/s Sun shine solors, Plot No- SC-01/D2, Sector-79, Noida | E(P) Act | 18-10-19 |
| 155 | M/s ATS Dreams Zone Plot No. A-2/2, Sector-132 Noida | E(P) Act | 18-10-19 |
| 156 | M/s Lotus Arina-03, Plot No. SC-01, Sector-79, Noida | E(P) Act | 01-11-19 |
| 157 | M/s Three C Project, Plot No.GH-01 Sector 168, Noida | E(P) Act | 01-11-19 |
| 158 | M/s Desnec, Sector - 75, Noida | E(P) Act | 14-01-20 |
| 159 | M/s Kamna Group Green, Sikka Group, GH-01, Sec-143, Noida | E(P) Act | 01-11-19 |
| 160 | M/s Golf Green Buildcon Plot No. -SC-01, B-02, Sector-79, Noida | E(P) Act | 16-11-19 |
| 161 | M/s Wave City Center, Sector-32, Noida | E(P) Act | 29-11-19 |
| 162 | M/s Ajnara the Belbedre Plot No. - SC-01A-01, Alfa, Sector-79, Noida | E(P) Act | 14-01-20 |
| 163 | M/s Infosys Ltd. (Noida Campus), Plot No-A-01 to A-06, Noida | E(P) Act | 14-01-20 |
| 164 | M/s N.C.L, KRISHNSHILA PROJECT, KRISHNSHILA, SONBHADRA | E(P) Act | Case No. 1799/14 |
| 165 | M/s N.C.L, BINA PROJECT, BINA, SONBHADRA | E(P) Act | Case No. 1798/14 |

312

**Proforma-III**

**Industries/Other polluting activities Convicted**

| I | II | III | IV | V |
|---|---|---|---|---|
| Sl. No. | Name of the Industry/Other Polluting Activity | Water Act/ Air Act/ E(P) Act | Date of Conviction | Details of punishment |
| 1 | Mohd. Kadir Kamela, Hapur Road Meerut. | Water Act | 19-02-18 | Penalty of Rs. 15000/- in Section 44 of Water Act & 2 Years imprisonment. |
| 2 | Hazi Irshad Kamela, Meerut. | Water Act | 13-12-19 | Penalty of Rs. 50000/- in Section 44 of Water Act & 2 Years imprisonment. |
| 3 | Evergreen Enterprises, Jajmau, Kanpur. | Water Act | 26-06-18 | Penalty of Rs. 45000/- in Section 41 of Water Act and Penalty of Rs. 45000/- in Section 44 of Water Act . |
| 4 | Kwaja Finishers, Jajmau, Kanpur. | Water Act | 27-11-19 | Penalty of Rs. 100,000/- in Section 44 of Water Act & Penalty of Rs. 20000 in Section 44 of Water Act with 2 Years imprisonment. |

313

**Format-B**

**Summary of status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted industrial area**

| I | II | III | IV | V | VI | VII | VIII | IX | X |
|---|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of Industrial area | Type of Industrial area (Critically/Severely polluted) | Industrial Category | Scale of Operation | Total No. of Industries/other polluting activities | No. of Industries/ other polluting activities not complying with Environmental standards in 05 years | *Total amount of Environmental Compensation imposed (Rs. in Lacs) | *Total amount of Environmental Compensation Recovered (Rs. in Lacs) | **Total amount of Environmental Compensation for which Show Cause Notice issued (Rs. in Lacs) |
| 1 | Agra, Aligarh, Gajrola, Khurza-Bulandshahar, Moradabad, Firozabad, Ghaziabad, Noida, Kanpur, Mathura, Varanasi-Mirzapur, Singrauli, Meerut. | Critically/ Severely Polluted Area | Red | Small | 1392 | 409 | 470.82 | 182.24 | 406.16 |
| | | | | Medium | 150 | 37 | 288.925 | 159.67 | 614.79 |
| | | | | Large | 107 | 38 | 2527.98 | 187.78 | 1395.5 |
| | | | Orange | Small | 2434 | 351 | 851.92 | 49.07 | 0 |
| | | | | Medium | 321 | 9 | 98.29 | 15 | 0 |
| | | | | Large | 34 | 3 | 70.67 | 25.52 | 534.96 |
| | | | Other polluting Activities | CETP | 4 | 4 | 1.37 | 0 | 2495.6 |
| | | | | STP | 55 | 14 | 38.99 | 7 | 223.9 |
| | | | | TSDF | 1 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 55 | 24 | 15.5 | 1.5 | 0 |
| | | | | MSW Facility/ Dump Sites | 10 | 6 | 33.78 | 9.5 | 4723 |
| | | | | CBWTF | 3 | 2 | 12.1 | 0 | 7.75 |
| | | | | HCFs | 2989 | 40 | 131.5 | 5.83 | 252 |
| | | | | Construction Activity | 1878 | 1878 | 1350.49 | 176.15 | 0 |
| | | | | Others (Garbage burning, stubble burning or any | 106 | 106 | 530.25 | 7.55 | 171.6 |
| | | | **Total** | | **9539** | **2921** | **6422.59** | **826.81** | **10825.26** |

*List of industries/other polluting activities to whom Environmental Compensation with amount imposed and recovered (Proforma-IV)

**List of industries/other polluting activities to whom Show Cause Notice issued for Environmental Compensation (Proforma-V)

**Format-B**

# Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted industrial area

Name of SPCB/PCC

| I | II | III | IV | V | VI | VII | VIII | IX | X |
|---|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of Industrial area | Type of Industrial area (Critically/Severely polluted) | Industrial Category | Scale of Operation | Total No. of Industries/other polluting activities | No. of Industries/ other polluting activities not complying with Environmental standards in 05 years | *Total amount of Environmental Compensation imposed (Rs. in Lacs) | *Total amount of Environmental Compensation Recovered (Rs. in Lacs) | **Total amount of Environmental Compensation for which Show Cause Notice issued (Rs. in Lacs) |
| 1 | Industrial Area, Foundry Nagar, Agra | Critically polluted Area of Agra | Red | Small | 13 | 1 | 0 | 0 | 8.12 |
| 2 | Induatrial Area, Sikandra Site-A,B,C & EPIP, Agra | | | Medium | 0 | 0 | 0 | 0 | 0 |
| 3 | Industrial Estate-Nunhai, Agra | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 206 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 4 | Industrial Estate, I.T. I. Road, Aligarh and UPSIDC Industrial Area, Talanagri, Ramghat Road, Aligarh | Severely Polluted Area of Aligarh | Red | Small | 18 | 8 | 0.5 | 0.5 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 4 | 4 | 9.6 | 9.6 | 0 |
| | | | Orange | Small | 28 | 12 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 1 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |

-86-

EC (1) EC (2) EC (3)

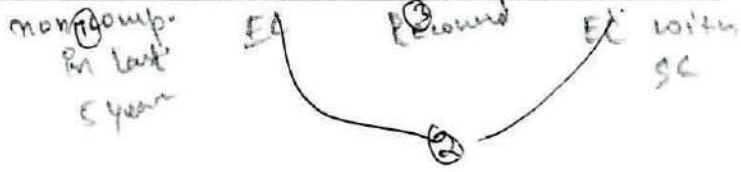
| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| 5 | Gajraula Amroha | Critically Polluted Area of Gajraula | Red | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 5 | 5 | 58.5 | 51 | 114.4 |
| | | | | Large | 8 | 8 | 140 | 140 | 984 |
| | | | Orange | Small | 5 | 5 | 0 | 0 | 0 |
| | | | | Medium | 1 | 1 | 15 | 15 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 1 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 41 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 6 | Industrial Area Khurja District Bulandshahar | Critically Polluted Area of Khurja-Bulandshar | Red | Small | 13 | 0 | 0 | 0 | 0 |
| | | | | Medium | 6 | 3 | 1.325 | 0.5 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 200 | 3 | 1.5 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |

-96-

L13

non comp. (1) EC (3) Renewal (0) EC within SC
5 years

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | Other polluting Activities | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 42 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 2 | 2 | 0.1 | 0.1 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 21 | 21 | 0.57 | 0.57 | 0 |
| 7 | Industrial Area Sikandrabad District Bulandshahar | Critically Polluted Area of Sikandrabad-Bulandshar | Red | Small | 53 | 16 | 38.59 | 38.09 | 0 |
| | | | | Medium | 19 | 1 | 1 | 0 | 0 |
| | | | | Large | 6 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 131 | 7 | 9.5 | 2.5 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 30 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |



| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 8 | Greater Industries Estate, Firozabad | Critically Polluted Area of Firozabad | Red | Small | 6 | 0 | 0 | 0 | 0 |
| | | | | Medium | 2 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 164 | 4 | 0 | 0 | 0 |
| | | | | Large | 10 | 0 | 0 | 0 | 0 |
| 9 | Greater Industries Estate, Shikohabad | | Red | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 8 | 0 | 0 | 0 | 0 |
| | | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 6 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| 10 | Mini industrial, estate, tundla, Firozabad | | Red | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| 11 | Mini industrial, estate, Usaini, Firozabad | | Red | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | | Small | 0 | 0 | 0 | 0 | 0 |

1-8-1

319

5 years EC Return. EC with SC

| | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|
| | | | Orange | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| 12 | UPSIDC Industrial Estate, Firozabad | | Red | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 1 | 1 | 0 | 0 | 0 |
| | | | | Medium | 2 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| 13 | Industrial Estate, Makkhanpur, Firozabad | | Red | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 18 | 1 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 (1) | 0 | 0 (3) (2) | 0 |
| 14 | Sub Cluster A - 1- Mohan Nagar Ind. Area. 2- Rajinder | Critically Polluted Area of | Red | Small | 93 | 10 | 86.81 | 40.09 | 70.02 |
| | | | | Medium | 18 | 5 | 167.45 | 88.02 | 0 |
| | | | | Large | 9 | 0 | 0 | 0 | 0 |

5 years EC Recovered EC with CC

-82-

320

| | | | | | | | | |
|---|---|---|---|---|---|---|---|---|
| | Nagar Industrial Area 3- Sahibabad Industrial Area | Ghaziabad | Orange | Small | 51 | 6 ✓ | 40.07 | 10.32 | 0 |
| | | | | Medium | 16 | 1 ✓ | 43.47 | 0 | 0 |
| | | | | Large | 3 | 0 | 0 | 0 | 26 |
| | | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 3 | 3 ✓✓ | 0.37 | 0 | 170.37 |
| | | | | TSDF | 1 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 3 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 560 | 3 | 31.9 | 0 | 0 |
| | | | | Construction Activity | 39 | 39 | 31.5 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 51 | 51 | 22.75 | 0 | 0 |
| 15 | *Sub Cluster B - 1- Pandav Nagar Ind. Area. 2- Kavi Nagar Industrial Area 3- B.S. Road Industrial Area. 4- Amrit Nagar. 5- Arya Nagar Ind. Area.* | | Red | Small | 65 | 8 | 1.75 | 1.75 | 0 |
| | | | | Medium | 5 | 0 | 0 | 0 | 0 |
| | | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 56 | 4 | 50 | 0.5 | 0 |
| | | | | Medium | 4 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 53 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 43.5 | 0 | 0 |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0.25 | 0 | 0 |
| 16 | *Sub Cluster C Meerut Road Industrial Area* | Red | Small | 25 | 15 | 6 | 6 | 0 |
| | | | Medium | 2 | 0 | 0 | 0 | 0 |
| | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 7 | 4 | 56 | 0 | 0 |
| | | | Medium | 3 | 0 | 0 | 0 | 0 |
| | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 33 | 2 | 31.4 | 0 | 0 |
| | | | Construction Activity | 9 | 9 | 6 | 0 | 0 |
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 3 | 3 | 1.25 | 0 | 0 |
| 17 | *Sub Cluster D - 1- Loni Ind. Area. 2- Loni Road Ind. Area. 3- Roop Nagar Ind. Area.* | Red | Small | 93 | 12 | 4.5 | 3 | 0 |
| | | | Medium | 3 | 1 | 0 | 0 | 0 |
| | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 9 | 0 | 0 | 0 | 0 |
| | | | Medium | 1 | 0 | 0 | 0 | 0 |
| | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | Other | CETP | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | | |
|---|---|---|---|---|---|---|---|---|
| | | | polluting activities | STP | 1 | 1 | 0 | 0 | 35.63 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 216 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 17 | 17 | 9 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 2 | 2 | 0.75 | 0 | 0 |
| | 18 | *Sub Cluster E - 1- Hapur Road Ind. Area 2- Dasna 3- Pilkhuwa* | Red | Small | 16 | 4 | 18.18 | 10.07 | 79.4 |
| | | | | Medium | 6 | 3 | 0.1 | 0.1 | 500.39 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 3 | 0 | 0 | 0 | 0 |
| | | | | Medium | 4 | 0 | 0 | 0 | 0 |
| | | | | Large | 2 | 0 | 0 | 0 | 0 |
| | | | Other polluting activities | CETP | 1 | 1 | 0 | 0 | 5.4 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 82 | 2 | 20.94 | 0 | 0 |
| | | | | Construction Activity | 2 | 2 | 0.1 | 0 | 0 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 1 | 1 | 0.25 | 0 | 0 |
| 19 | *Sub Cluster F (Other scattered Industrial Area) 1- S.S. of G.T. Road Ind. Area 2- Kavi Nagar. 3- Tronica City. 4- Anand Nagar Ind. Area. 5- Jindal Nagar. 6- Prakash Nagar. 7- Rural Ind. Estate* | | Red | Small | 97 | 47 | 12.6 | 7.5 | 0 |
| | | | | Medium | 1 | 1 | 0 | 0 | 0 |
| | | | | Large | 1 | 1 | 0 | 0 | 0 |
| | | | Orange | Small | 39 | 1 | 5.75 | 0 | 0 |
| | | | | Medium | 7 | 0 | 0 | 0 | 0 |
| | | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | | Other polluting activities | CETP | 1 | 1 | 0.37 | 0 | 0 |
| | | | | STP | 3 | 2 | 30.12 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 2 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 175 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 36 | 36 | 246.24 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 (1) | 0 | 0 (3) | 0 (2) |
| 20 | Surajpur Industrial Area, Greater Noida Industrial Area, Village-Chhaparaula | Severely polluted Area of Noida | Red | Small | 57 | 16 | 27.02 | 18.37 | 0 |
| | | | | Medium | 29 | 16 | 48.05 | 7.55 | 0 |
| | | | | Large | 18 | 3 | 31.88 | 0.5 | 0 |
| | | | Orange | Small | 172 | 4 | 25.19 | 7.59 | 0 |
| | | | | Medium | 46 | 2 | 39.82 | 0 | 0 |

- 28 -

324

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| | | | Large | 13 | 3 | 59.67 | 25.52 | 0 |
| | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 4 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 5 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 1 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 202 | 0 | 0 | 0 | 0 |
| | | | Construction Activity | 231 | 231 | 353.3 | 22.05 | 0 |
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 15 | 15 | 3.6 | 1.3 | 0 |
| 21 | NOIDA PHASE-1<br>NOIDA PHASE-2<br>NOIDA PHASE-3 | Red | Small | 104 | 0 | 0 | 0 | 0 |
| | | | Medium | 2 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 572 | 0 | 0 | 0 | 0 |
| | | | Medium | 34 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 11 | 0 | 508.96 |
| | | | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 6 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 2 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 1 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | Other polluting Activities | HCFs | 579 | 7 | 13.54 | 5.83 | 0 |
| | | | | Construction Activity | 1542 | 1542 | 660.75 | 154 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) Group Housing Societies | 10 | 10 (1) | 500.83 | 5.68 (2) | 0 |
| 22 | Dada Nagar | Critically Polluted Area of Kanpur | Red | Small | 35 | 4 | 1 | 0.5 | 0 |
| | | | | Medium | 1 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 3 | 1 | 15.62 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage | 0 | 0 | 0 | 0 | 0 |
| 23 | Panki | | Red | Small | 98 | 10 | 5 | 2 | 0 |
| | | | | Medium | 5 | 0 | 0 | 0 | 0 |
| | | | | Large | 6 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 14 | 1 | 15.62 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | | |
|---|---|---|---|---|---|---|---|---|
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ | 1 | 1 | 0 | 0 | 1973 |
| | | | CBWTF | 1 | 1 | 0 | 0 | 7.75 |
| | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 24 | Fazalganj | Red | Small | 3 | 2 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 3 | 3 | 46.87 | 15.62 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | Others (Garbage | 0 | 0 | 0 | 0 | 0 |
| 25 | Vijay Nagar | Red | Small | 0 | 0 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage | 0 | 0 | 0 | 0 | 0 |
| 26 | Jajmau | | Red | Small | 380 | 191 | 213.5 | 51 | 0 |
| | | | | Medium | 7 | 1 | 1 | 1 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 0 | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting activities | CETP UP Jal Nigam | 1 | 1 | 0 | 0 | 2450 |
| | | | | STP | 3 | 3 | 7 | 7 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Cantonment | 1 | 1 | 9.5 | 9.5 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble | 0 | 0 (1) | 0 | 0 (3) | 0 (2) |
| 27 | | | | Small | 74 | 2 | 1 | 0 | 0 |

328

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | 1. Site-A, Industrial Area, Mathura, 2. Gaur Kendra, NH-2, Mathura, 3. Triveni Complex, Goverdhan Road, Mathura, 4. Sarswati Kund, Mathura. | Critically Polluted Area of Mathura | Red | Medium | 15 | 0 | 0 | 0 | 0 |
| | | | | Large | 1 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 18 | 0 | 0 | 0 | 0 |
| | | | | Medium | 4 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 1 | 1 | 1 | 0 | 40.2 |
| | | | | STP | 3 | 3 | 1.5 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 1 | 1 | 12.1 | 0 | 0 |
| | | | | HCFs | 3 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 28 | Moradabad | Critically polluted Area of Moradabad | Red | Small | 41 | 41 | 49.5 | 0 | 18.95 |
| | | | | Medium | 1 | 1 | 11.5 | 11.5 | 0 |
| | | | | Large | 4 | 4 | 7.5 | 4.5 | 0 |
| | | | Orange | Small | 90 | 90 | 441.12 | 6.12 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 1 | 1 | 0 | 0 | 17.9 |
| | | | | TSDF | 0 | 0 | 0 | 0 | |
| | | | | E-waste Facility | 24 | 24 | 15.5 | 1.5 | 0 |
| | | | | MSW Facility/ Dump Sites | 1 | 1 | 0 | 0 | 2750 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | Other polluting Activities | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above)PWM | 3 | 3 (1) | 0 | 0 (3) | 171.6 |
| 29 | Industrial Estate, Chunar, Mirzapur | Critically Polluted Area of Varanasi-Mirzapur. | Red | Small | **5** | 1 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | **2** | 0 | 0 | 0 | 0 |
| | | | Orange | Small | **13** | 1 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | **22** | 1 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 30 | Industrial Estate, Patharahiya, Mirzapur | Red | Small | 9 | 4 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Orange | Small | 45 | 42 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 2 | 1 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 51 | 4 | 0 | 0 | 0 |
| | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 31 | Industrial Area, Ramnagar, Chandauli | Red | Small | 23 | 4 | 0.87 | 0.87 | 0.87 |
| | | | Medium | 1 | 0 | 0 | 0 | 0 |
| | | | Large | 2 | 1 | 0.5 | 0.5 | 0.5 |
| | | Orange | Small | 27 | 0 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | E-waste Facility | 1 | 0 | 0 | 0 | 0 |
| | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | HCFs | 5 | 5 | 0 | 0 | 252 |
| | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 32 | Industrial Estate, Chandpur, Varanasi. | Red | Small | 4 | 4 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | Large | 1 | 1 | 0 | 0 | 0 |
| | | Orange | Small | 15 | 0 | 0 | 0 | 0 |
| | | | Medium | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 5 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any other activity not covered above) | 0 | 0 | 0 | 0 | 0 |
| 33 | Industrial Area, Karkhiyaon, Varanasi. | | Red | Small | 1 | 1 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 12 | 3 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 0 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 0 | 0 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble burning or any | 0 | 0 | 0 | 0 | 0 |
| 34 | Singrauli Critically Polluted Area Uttar | Severely Polluted | | Small | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | Pradesh | Area of Singrauli, Uttar Pradesh | Red | Medium | 1 | 0 | 0 | 0 | 0 |
| | | | | Large | 17 | 10 | 2314.8 | 9.48 | 411 |
| | | | Orange | Small | 315 | 15 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 11 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 0 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 0 | 0 | 0 | 0 | 0 |
| | | | | CBWTF | 0 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 45 | 8 | 0 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble | 0 | 0 | 0 | 0 | 0 |
| 35 | Meerut | Severely Polluted Area of Meerut. | Red | Small | 66 | 8 | 4 | 2.5 | 228.8 |
| | | | | Medium | 13 | 0 | 0 | 0 | 0 |
| | | | | Large | 24 | 6 | 23.7 | 23.2 | 0 |
| | | | Orange | Small | 399 | 148 | 144.68 | 6.42 | 0 |
| | | | | Medium | 11 | 0 | 0 | 0 | 0 |
| | | | | Large | 3 | 0 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 | 0 |
| | | | | STP | 18 | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 | 0 |
| | | | | E-waste Facility | 18 | 0 | 0 | 0 | 0 |
| | | | | MSW Facility/ Dump Sites | 3 | 3 | 24.28 | 0 | 0 |
| | | | | CBWTF | 1 | 0 | 0 | 0 | 0 |
| | | | | HCFs | 845 | 8 | 33.72 | 0 | 0 |
| | | | | Construction Activity | 0 | 0 | 0 | 0 | 0 |
| | | | | Others (Garbage burning, stubble | 0 | 0 | 0 | 0 | 0 |
| | | | **Total** | | **9539** | **2921** | **6422.59** | **826.81** | **10825.26** |

Proforma-IV

**List of industries/other polluting activities to whom Environmental Compensation with amount imposed and recovered for default during last 05 years**

| I | II | III | IV | V | VI |
|---|---|---|---|---|---|
| Sr.no. | Name of the Industry/Other Polluting Activity | Nature of default (Water/Air/ Waste) | Date of imposition of Environmental Compensation | Amount of Environmnetal Compensation Imposed (Rs. in Lacs) | Amount of Environmnetal Compensation Recovered (Rs. in Lacs) |
| 1 | M/s Zubery Firbres Pvt Ltd, D-1, Industrial Area, Anoopshahar Road, Aligarh | Water | 17.09.2018 | 1 | 1 |
| 2 | M/s Hind Agro Industries Ltd, CDF Complex, Anoopshahar Road, Aligarh | Water | 04.01.2019 & 31.12.2019 | 7.6 | 7.6 |
| 3 | M/s Zydous Wellness ( Old Name-Heinze India Ltd) Manzoorgarho, Anoopshahar Road, Aligarh | Water | 29.09.2018 | 0.5 | 0.5 |
| 4 | M/s Kishan Sahkari Chini Mill, Village-Satha, Aligarh | Water | 21.01.2019 | 0.5 | 0.5 |
| 5 | M/s Prachi Industries, Near Khereswar Dham, Khair Road, Aligarh | Water & Air Both | 29.01.2019 | 0.5 | 0.5 |
| 6 | Kaushambi Paper Mill Pvt. Ltd., Khasra No-138, Vill, Naipura Khadar, Teh, Dhanaura, Gajraula, Amroha | Water | 12-05-17 | 5 | 5 |
| 7 | Kaushambi Paper Mill Pvt. Ltd., Khasra No-138, Vill, Naipura Khadar, Teh, Dhanaura, Gajraula, Amroha | Water | 27-08-18 | 0.5 | 0.5 |
| 8 | DAIRY INDIA PVT LTD. GAJRAULA, AMROHA. | Water | 12-05-17 | 10 | 10 |
| 9 | DAIRY INDIA PVT LTD. GAJRAULA, AMROHA. | Water | 22-02-19 | 14.5 | 14.5 |
| 10 | Kamakshi Papers Pvt. Ltd., Gajraula, Distt. Amroha | Water | 12-05-17 | 5 | 5 |
| 11 | Kamakshi Papers Pvt. Ltd., Gajraula, Distt. Amroha | Water | 11-01-19 | 1 | 1 |
| 12 | Jubilant Life Sciences Limited (Distillery Unit), Bhartiagram, Gajraula District- Amroha. | Water | 31-05-17 | 30 | 30 |
| 13 | Jubilant Life Sciences Limited (Distillery Unit), Bhartiagram, Gajraula District- Amroha. | Water | 30-10-19 | 30 | 30 |

335

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|---|---|---|---|---|---|
| 14 | Jubilant Agri and Consumer Products Limited (Fertiliser Unit) Bhartiagram, Gajraula, Amroha. | Water | 08-05-17 | 10 | 10 |
| 15 | Jubilant Agri and Consumer Products Limited (Polymer Unit) Bhartiagram, Gajraula, Amroha. | Water | 08-05-17 | 10 | 10 |
| 16 | Jubilant Life Sciences Limited (Chemical Unit I) Bhartiagram, Gajraula District- Amroha. | Water | 08-05-17 | 10 | 10 |
| 17 | Jubilant Life Sciences Limited (Chemical Unit II) Bhartiagram, Gajraula, District-Amroha. | Water | 08-05-17 | 10 | 10 |
| 18 | Jubilant Life Sciences Limited (Estergum Unit) Bhartiagram, Gajraula, District- Amroha. | Water | 08-05-17 | 10 | 10 |
| 19 | Teva API India Ltd, A- 2/1, A-2/2, UPSIDC Industrial Area, Bijnor Road, Gajraula Dist.-Amroha , Uttar Pradesh. | Water | 08-05-17 | 15 | 15 |
| 20 | Umang Dairies Ltd. 3 Km. Hasanpur road Gajraula, Amroha | Water | 04.05.2017 | 15 | 15 |
| 21 | A.S.P Sealing Ltd. Gajraula, Amroha | Water | 08-05-17 | 15 | 15 |
| 22 | M/s Insilco Ltd, Gajraula, Amroha | Water | 08-05-17 | 15 | 15 |
| 23 | Coral News Prints Ltd. Gajraula, J.P.Nagar | Water | 11.01.19 | 0.5 | 0 |
| 24 | Coral News Prints Ltd. Gajraula, J.P.Nagar | Water | 22.02.2019 | 7 | 0 |
| 25 | M/s Al Hamd Frozen Foods (Slaughtering Unit), Mundakhera Road, Khurja, Distt. Bulandshahr | Water | 17.02.19 | 0.5 | 0.5 |
| 26 | M/s Laham Exports Indian Pvt Ltd (Slaughtering Unit)Mundakhera Road, Khurja, Distt. Bulandshahr | Water | 18.12.2019 | 0.80 | 0.00 |
| 27 | Mr. Chaman Terrakota, Kappalpur Boroli Road, Khurja Distt Bulandshahar. | Air | 28.11.2019 | 0.5 | 0.5 |
| 28 | Mr. Haji Bindu, Sarai Murtuja Khurja Distt Bulandshahar. | Air | 03.11.19 | 0.5 | 0.5 |
| 29 | Mr. Mashror & Mr. Sakeel & Mr. Shamshad, Khurja Distt Bulandshahar. | Air | 03.11.19 | 0.5 | 0.5 |
| 30 | Khurja Development Authority Khuja Bulandshahar. | Air | 05.11.19 | 0.05 | 0.05 |
| 31 | Khurja Development Authority Khuja Bulandshahar. | Air | 05.11.19 | 0.05 | 0.05 |

336

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|---|---|---|---|---|---|
| 32 | M/s R K Pottery Junction road Khurja District Bulandshahar | Waste | 08.11.17 | 0.05 | 0.05 |
| 33 | M/s Mark Indsutries G T road Khurja District Bulandshahar | Waste | 08.11.17 | 0.05 | 0.05 |
| 34 | Excutive Officer, Nagar Palika Parishad, Khurja District Bulandshahar | Waste | 08.11.17 | 0.05 | 0.05 |
| 35 | Excutive Officer, Nagar Palika Parishad, Khurja District Bulandshahar | Waste | 08.11.17 | 0.05 | 0.05 |
| 36 | Excutive Officer, Nagar Palika Parishad, Khurja District Bulandshahar | Waste | 08.11.17 | 0.05 | 0.05 |
| 37 | Excutive Officer, Nagar Palika Parishad, Khurja District Bulandshahar | Waste | 08.11.17 | 0.05 | 0.05 |
| 38 | Excutive Officer, Nagar Palika Parishad, Khurja District Bulandshahar | Waste | 08.11.17 | 0.05 | 0.05 |
| 39 | M/s Universal Pottery G T road Khurja District Bulandshahar | Waste | 16.11.17 | 0.05 | 0.05 |
| 40 | M/s Chunnu Qureshi, Near Pottery CGCRI, G T road Khurja District Bulandshahar | Waste | 16.11.17 | 0.05 | 0.05 |
| 41 | M/s Maya Pottery G T road Khurja District Bulandshahar | Waste | 16.11.17 | 0.05 | 0.05 |
| 42 | Principal, Rifaheaam Inter College, G T road Khurja District Bulandshahar | Waste | 16.11.17 | 0.05 | 0.05 |
| 43 | M/s Unique International 980 D, Wajidpur, Jajmau, Kanpur | Water | 28-Nov-17 | 0.50 | 0.50 |
| 44 | M/s Abdullah Tannery Pvt Ltd, 16 B, 150 Feet Road, Jajmau, Kanpur | Water | 28-Nov-17 | 0.50 | 0.50 |
| 45 | M/s New Universal, 419/387, Jajmau, Kanpur | Water | 18-Jan-18 | 0.50 | 0.00 |
| 46 | M/s Firoz Ki Tannery, 36/37, Gajjupurwa, Jajmau, Kanpur | Water | 4-Jun-18 | 0.25 | 0.25 |
| 47 | M/s Junaid Tanning Ind, 150 Feet Road, Jajmau, Kanpur | Water | 4-Jun-18 | 0.50 | 0.00 |
| 48 | M/s Azan International, 93/78, 79A, Eidgah Road Jajmau Kanpur | Water | 20-Jun-18 | 0.25 | 0.00 |
| 49 | M/s Rana Tannery (Apollo Tanners) 102A, Wajidpur, Jajmau, Kanpur | Water | 6-Aug-18 | 0.50 | 0.50 |
| 50 | M/s Paramound Tanning Ind, 19 Ram Rai Sarai, Jajmau, Kanpur | Water | 6-Aug-18 | 0.25 | 0.25 |

337

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|---|---|---|---|---|---|
| 51 | M/s Akmal Sons (Saira Ind), 35A, 150 Ft Road, Jajmau, Kanpur | Water | 6-Aug-18 | 0.25 | 0.25 |
| 52 | M/s Tej Industries, 35A, 150 Ft Road, Jajmau, Kanpur | Water | 6-Aug-18 | 0.25 | 0.25 |
| 53 | M/s Gulzar Oversease, 73/74, 150 Ft Road, Jajmau Kanpur | Water | 6-Aug-18 | 0.25 | 0.25 |
| 54 | M/s Shalimar Leather Ind. 74A, 150 Ft Road, Jajmau, Kanpur | Water | 6-Aug-18 | 0.50 | 0.50 |
| 55 | M/s Tanners India, 38A, 150 Ft Road, Jajmau, Kanpur | Water | 6-Aug-18 | 0.50 | |
| 56 | M/s Navratan Ind. 532-533, 150 Ft Road, Jajmau, Kanpur | Water | 6-Aug-18 | 0.50 | 0.50 |
| 57 | M/s Sarfaraz Tanners, 382/353, Bangalighat, Jajmau, Kanpur | Water | 6-Aug-18 | 0.25 | 0.25 |
| 58 | M/s Sahara Tanning Ind. 104, C-1, Wajidpur Jajmau, Kanpur | Water | 6-Aug-18 | 0.25 | 0.25 |
| 59 | M/s AK Finishers, 44/37 A(5), Ramrai Sarai, Jajmau, Kanpur | Water | 6-Aug-18 | 0.25 | 0.25 |
| 60 | M/s Heena Leather Exim (Alvi Leather), 532/308, Bhalla Road, Jajmau, Kanpur | Water | 7-Aug-18 | 0.25 | 0.25 |
| 61 | M/s Star IA Enterprises (ZA leather), 42/41, Gajjupurwa, Jajmau, Kanpur | Water | 7-Aug-18 | 0.25 | 0.00 |
| 62 | M/s Akhtar Tanners, 112A, Wajidpur, Jajmau, Kanpur | Water | 7-Aug-18 | 0.25 | 0.25 |
| 63 | M/s Ahmad Leather Ind. 102/88A-9 Wajidpur, Jajmau, Kanpur | Water | 7-Aug-18 | 0.25 | 0.25 |
| 64 | M/s HR Traders, 111F, Chabilepurwa, Jaumau, Kanpur | Water | 7-Aug-18 | 0.25 | 0.25 |
| 65 | M/s Amin Enterprises, 71/60A, Sheetla Bazar, Jajmau, Kanpur | Water | 7-Aug-18 | 0.25 | 0.25 |
| 66 | M/s Eagle Tannery, 425/390, Makku Saeed Ka Bhatta, Jajmau, Kanpur | Water | 7-Aug-18 | 0.25 | 0.25 |
| 67 | M/s Crown Tanning Ind, 62A, Wajidpur, Jajmau, Kanpur | Water | 7-Aug-18 | 0.25 | 0.25 |
| 68 | M/s Central Leather Finishers 112A, Wajidpur, Jajmau, Kanpur | Water | 7-Aug-18 | 0.25 | 0.25 |
| 69 | M/s Asha Export, 286/268, Dargah Road, Jajmau, Kanpur | Water | 13-Aug-18 | 0.25 | 0.25 |
| 70 | M/s Aisha Tanning Ind, 3A, 150 feet Road, Jajmau, Kanpur | Water | 13-Aug-18 | 0.25 | 0.25 |
| 71 | M/s Alig International, 150 Feet Road, Jajmau, Kanpur | Water | 13-Aug-18 | 0.50 | 0.50 |

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| 72 | M/s Bright Tanning Industries, 380/1-D, Sir Iqbal Street, Jajmau, Kanpur | Water | 13-Aug-18 | 0.50 | 0.50 |
| 73 | M/s Babloo Enterprises, 90/76, Eidgah Road, Jajmau, Kanpur | Water | 13-Aug-18 | 0.25 | 0.25 |
| 74 | M/s Aslam Tannery, 42K, Budhiyaghat, Jajmau, Kanpur | Water | 13-Aug-18 | 0.25 | 0.25 |
| 75 | M/s Crown Tanners, 192/184, Ramrai Sarai, Jajmau, Kanpur | Water | 13-Aug-18 | 0.25 | 0.25 |
| 76 | M/s Ramsha Tanners 160 C Gajjupurwa, Jajmau, Kanpur | Water | 28-Aug-18 | 0.25 | 0.25 |
| 77 | M/s Irshad Split Works, 391/362, Sheetla Bazar, Jajmau, Kanpur | Water | 28-Aug-18 | 0.25 | 0.00 |
| 78 | M/s Shahid Tanner, 53, 150 Feet Road, Jajmau, Kanpur | Water | 28-Aug-18 | 0.25 | 0.00 |
| 79 | M/s RB Traders, 156/149, Gajjupurwa, Jajmau, Kanpur | Water | 28-Aug-18 | 0.25 | 0.25 |
| 80 | M/s Akhlaq Tanners, 104/99 Gajjupurwa, Jajmau, Kanpur | Water | 28-Aug-18 | 0.25 | 0.25 |
| 81 | M/s Sallan Enterprises, 104/90, Sanjay Nagar, Jajmau, Kanpur | Water | 28-Aug-18 | 0.25 | 0.25 |
| 82 | M/s Suleman Tanning Ind, 90/76 B(K) Eidgah Road, Jajmau, Kanpur | Water | 28-Aug-18 | 0.25 | 0.25 |
| 83 | M/s Qayum Leathers, 16 C-C, 150 Feet Road, Jajmau, Kanpur | Water | 28-Aug-18 | 0.50 | 0.50 |
| 84 | M/s Insha Leather Finishers, 160 C, Gajjupurwa, Jajmau, Kanpur | Water | 28-Aug-18 | 0.25 | 0.25 |
| 85 | M/s Amaan Tanners (Unit-I), 104/90A, Sanjay Nagar, Jajmau, Kanpur | Water | 28-Aug-18 | 0.25 | 0.25 |
| 86 | M/s Islam Tanners, 93/79 C, 150 Feet Road, Jajmau, Kanpur | Water | 28-Aug-18 | 0.50 | 0.50 |
| 87 | M/s Universal Tanning Ind, 407/377A, Asharfabad, Jajmau, Kanpur | Water | 28-Aug-18 | 0.25 | 0.25 |
| 88 | M/s New Light Tanning Ind, 125 Sir Iqbal Street, Jajmau, Kanpur | Water | 28-Aug-18 | 0.50 | 0.50 |
| 89 | M/s Hamraz Tanners, 175/158 Budhiyaghat, Jajmau, Kanpur | Water | 10-Sep-18 | 0.25 | 0.25 |
| 90 | M/s Noor Tanners, 5 Block-B, 150 Feet Road, Jajmau, Kanpur | Water | 10-Sep-18 | 0.25 | 0.25 |
| 91 | M/s Rambo International, 66, 150 Feet Road, Jajmau, Kanpur | Water | 10-Sep-18 | 0.25 | 0.25 |
| 92 | M/s Newada Tanners, 94/80, Dargah Road, Jajmau, Kanpur | Water | 10-Sep-18 | 0.25 | 0.25 |

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| 93 | M/s Khursheed Anwar Ki tannery, 12/9 Gajjupurwa, Jajmau, Kanpur | Water | 10-Sep-18 | 0.25 | 0.25 |
| 94 | M/s Shariq Tanners, 786, Chabilepurwa, Jajmau, Kanpur | Water | 10-Sep-18 | 0.25 | 0.25 |
| 95 | M/s Paradise Leather Finishers, 16 B-2, Chabilepurwa, Jajmau, Kanpur | Water | 10-Sep-18 | 0.25 | 0.25 |
| 96 | M/s Markari Leather ind. 265, Vajidpur, Jajmau, kanpur | Water | 4-Oct-18 | 0.25 | 0.25 |
| 97 | M/s Yaqoob Tanners, 112 F, Chabilapurva, Jajmau, Kanpur | Water | 4-Oct-18 | 0.25 | 0.25 |
| 98 | M/s Jaj Tannery, 150 Fit Road, Jajmau, Kanpur | Water | 4-Oct-18 | 1.00 | 1.00 |
| 99 | M/s Tasmiya leather Pvt.Ltd. (Takat Leather Pvt. Ltd) 29 A, 150 Feet Road, Jajmau Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |
| 100 | M/s Makhdoom Tanning Ind. 103/89, Vajidpur, Jajmau, Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |
| 101 | M/s Globe Tanners, 52 A, 150 Feet Road, Jajmau, Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |
| 102 | M/s Naaj Leather Finishers, 14-A, 150 Feet Road, Jajmau, Kanpur | Water | 12-Oct-18 | 0.50 | 0.50 |
| 103 | M/s Aftaab and Company (Soukat Ki Tannery), 396, Sanjaynagar, Jajmau, Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |
| 104 | M/s Firoj Tanners, 379/1D, Sir Iqbal Strete, Jajmau, Kanpur | Water | 12-Oct-18 | 0.50 | 0.50 |
| 105 | M/s Globe Leather Ind. (Globe Ind. Cop. Unit 1) 37A, 150 Feet Road, Jajmau, Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |
| 106 | M/s Prime Tanners, 150 Feet Road, Jajmau, Kanpur | Water | 12-Oct-18 | 0.50 | 0.50 |
| 107 | M/s Gauss Leather Finishers, 374/345 B, Bhalla State, Jajmau, Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |
| 108 | M/s Arafaat Leather Finishers, 201/194 B, Sitla Bajar, Jajmau, Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |
| 109 | M/s Zeenet Taners, 183A, Ram Roy saray, Jajmau Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |
| 110 | M/s International Tenning Ind, 645, Vajid[ur, Jajmau, Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |
| 111 | M/s Golden Interprises, 175/158 (4-D) Budhya Ghat, Jajmau, Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |

340

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| 112 | M/s J.N. International, (Jalalu Ki Tennery), 391/362, Sitla Bajar, Jajmau, Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |
| 113 | M/s Super Leather Finishers, 406, Sanjay nagar, Jajmau, Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |
| 114 | M/s H. K. Tanning Ind. 539/540. 150 Feet Road, Jajmau, Kanpur | Water | 12-Oct-18 | 0.25 | 0.25 |
| 115 | M/s Aman Tannery (Liyakat Leather Finisirs), 127, Sir Iqbql Strit, jajmau, Kanpur. | Water | 15-Oct-18 | 0.25 | 0.25 |
| 116 | M/s Islam Leather Finisirs, 141/134, Gajjupurva, Jajmau, Kanpur | Water | 15-Oct-18 | 0.25 | 0.25 |
| 117 | M/s V.T.I Export (Khursheed ki Tennery), 126/119 B, gajjupurva, jajmau, Kanpur | Water | 15-Oct-18 | 0.25 | 0.25 |
| 118 | M/s Sannu Interprises, B-13A, Bhalla State, Jajmau Kanpur. | Water | 15-Oct-18 | 0.25 | 0.25 |
| 119 | M/s Pahalwan Tannery (Unit-3), 2-A/3, Gajjupurva, Jajmau, Kanpur | Water | 15-Oct-18 | 0.25 | 0.25 |
| 120 | M/s Khatun Tanners (Rashid Tanners), 88/74, (22), Jajmau, Kanpur | Water | 15-Oct-18 | 0.25 | 0.25 |
| 121 | M/s Hafis Sons Tannery Pvt. Ltd. 93 A, Vajidpur, Jajmau, Kanpur | Water | 15-Oct-18 | 0.50 | 0.50 |
| 122 | M/s R.K. Tanners, 508, 150 Feet Road, Jajmau, Kanpur | Water | 15-Oct-18 | 0.50 | 0.50 |
| 123 | M/s Samsun Export, 88/74(7), Hindustan Kampound, Jajmau, Kanpur | Water | 15-Oct-18 | 0.25 | 0.25 |
| 124 | M/s Shakib Leather Traders. (Imtiyaj Traders), 157 B, Gajjupurva, Jajmau, Kanpur | Water | 15-Oct-18 | 0.25 | 0.25 |
| 125 | M/s Zeeshan Trading Com. 71/60-A(4) Sitla Bajar, Jajmau, Kanpur | Water | 25-Oct-18 | 0.25 | 0.25 |
| 126 | M/s Goodwill Tanners, 98 A, Vajidpur, Jajmau, Kanpur | Water | 25-Oct-18 | 0.25 | 0.25 |
| 127 | M/s Sunrise Tannery, 150 Feet Road, Jajmau, Kanpur | Water | 25-Oct-18 | 0.25 | 0.25 |
| 128 | M/s Vartex Leather, Plot No. 13A, 88/74, Hindustan Compound, Jajmau, Kanpur | Water | 25-Oct-18 | 0.25 | 0.25 |
| 129 | M/s Haq Tanners (Everist tanning Ind.) 97A, Vajidpur, Jajmau, Kanpur | Water | 25-Oct-18 | 0.25 | 0.25 |
| 130 | M/s Shine Leather Finishers(Wellcome Chemical Ind.) ID-11, Jajmau, Kanpur | Water | 25-Oct-18 | 0.25 | 0.25 |

341

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| 131 | M/s Meraj Tanning Ind. 102/87-A(1), Jajmau, Kanpur | Water | 25-Oct-18 | 0.50 | 0.50 |
| 132 | M/s Abdullah Tannery Pvt Ltd, 16 B, Jajmau, Kanpur | Water | 25-Oct-18 | 0.50 | 0.50 |
| 133 | M/s Shazid Tanners, 361-1D(30 B-2), Gajjupurva, Jajmau, Kanpur | Water | 25-Oct-18 | 0.25 | 0.25 |
| 134 | M/s ILAHI Tannery, 43/36, Shetla Bajar, Jajmau, Kanpur | Water | 25-Oct-18 | 0.25 | 0.25 |
| 135 | M/s G.N leather, 168/162, Laltupurva, Jajmau, Kanpur | Water | 25-Oct-18 | 0.25 | 0.25 |
| 136 | M/s Shagun Industries, 94A, Vajidpur, Jajmau, Kanpur | Water | 25-Oct-18 | 0.50 | 0.50 |
| 137 | M/s Khwaja Finishers, 389/360-A, Sheetla Bajar, Jajmau Kanpur | Water | 25-Oct-18 | 0.25 | 0.50 |
| 138 | M/s Indian Tanning ind. 150 Fit Road, Jajmau Kanpur | Water | 26-Oct-18 | 1.00 | 1.00 |
| 139 | M/s Vahid Tanners, 153-B, Gajjupurva, Jajmau, Kanpur | Water | 26-Oct-18 | 0.50 | 0.00 |
| 140 | M/s Tanners Co (Unit of merit leather ind.) 91-A,Vajidpur, Jajmau, Kanpur | Water | 26-Oct-18 | 0.25 | 0.25 |
| 141 | M/s Sahara Tanning Ind. 104, C-1, Wajidpur Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | 0.25 |
| 142 | M/s Central Leather Finishers 112A, Wajidpur, Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | 0.25 |
| 143 | M/s Aslam Tannery, 42K, Budhiyaghat, Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | 0.00 |
| 144 | M/s Dawn Tanning Ind. 76-A, Eidgah Road, Jajmau Kanpur | Water | 5-Nov-18 | 0.50 | 0.50 |
| 145 | M/s Arafaat Leather Finishers, 201/194 B, Sitla Bajar, Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | 0.00 |
| 146 | M/s Shahid Tannery, Plot no. 53, 150 Fit Road, Jajmau Kanpur | Water | 5-Nov-18 | 0.25 | 0.00 |
| 147 | M/s Navratan Ind. 532, 533 150 Fit Road, Jajmau Kanpur | Water | 5-Nov-18 | 0.50 | 0.50 |
| 148 | M/s Crown Tanning Ind, 62A, Wajidpur, Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | |
| 149 | M/s Noor Tanners, 5 Block-B, 150 Feet Road, Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | 0.25 |
| 150 | M/s Sahara Tanning Ind. 104, C-1, Wajidpur Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | 0.25 |
| 151 | M/s Central Leather Finishers 112A, Wajidpur, Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | 0.00 |

341

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| 152 | M/s Aslam Tannery, 42A, Budhiyaghat, Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | 0.25 |
| 153 | M/s Arafaat Leather Finishers, 201/194 B, Sitla Bajar, Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | 0.25 |
| 154 | M/s Shahid Tanner, 53, 150 Feet Road, Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | 0.25 |
| 155 | M/s Navratan industry, 532-533, 150 Feet road, Jajmau Kanpur | Water | 5-Nov-18 | 0.50 | 0.50 |
| 156 | M/s Crown Tanning Ind, 62A, Wajidpur, Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | 0.25 |
| 157 | M/s Noor Tanners, 5 Block-B, 150 Feet Road, Jajmau, Kanpur | Water | 5-Nov-18 | 0.25 | 0.25 |
| 158 | M/s India Enterprises, 90/76, 150 Feet Road, Jajmau, Kanpur | Water | 13-Nov-18 | 0.25 | 0.25 |
| 159 | M/s Hanif Leathers Finishers, 331/306 Bhalla State, jajmau Kanpur | Water | 13-Nov-18 | 0.25 | 0.25 |
| 160 | M/s Habib Leathers, 14-B, 150 Feet Road, Jajmau, Kanpur | Water | 13-Nov-18 | 0.50 | 0.50 |
| 161 | M/s Leathers world, 184-A (1), Wajidpur, Jajmau, Kanpur | Water | 13-Nov-18 | 0.50 | 0.50 |
| 162 | M/s Ahmad international, 367-368 A, Sanjaynagar, Jajmau Kanpur | Water | 13-Nov-18 | 0.25 | 0.25 |
| 163 | M/s Sofia international, 87 A, Vajidpur, jajmau Kanpur | Water | 13-Nov-18 | 0.25 | 0.25 |
| 164 | M/s Chaudhary Leather Finishers, 410/380, Asharfabad, Jajmau, Kanpur | Water | 13-Nov-18 | 0.25 | 0.25 |
| 165 | M/s Zeeshan international (Ahmad Bilal ki Tannery) 175/168 Jajmau, Kanpur | Water | 13-Nov-18 | 0.25 | 0.25 |
| 166 | M/s Naushad Leather finishers, 30-A, Eidgah Road, Jajmau Kanpur | Water | 13-Nov-18 | 0.25 | |
| 167 | M/s Ahmad international, 367-368 A, Sanjaynagar, Jajmau Kanpur | Water | 13-Nov-18 | 0.25 | 0.25 |
| 168 | M/s N. S. Tanners (unit-2) 83 A, Wajidpur, Jajmau, Kanpur | Water | 12-Dec-18 | 0.25 | 0 |
| 169 | Junaid Tanning Industries, Eidgah Road, 150 feet Road Kanpur | Water | 03.06.2019 | 113.38 | 0.00 |
| 170 | Shahid Tanner 53, 150 Ft Road, Jajmau, Kanpur | Water | 04.06.2019 | 3.75 | 0.00 |
| 171 | Leather Imbosing, 379/D-3, Sir Iqbal Street, Jajmau, Kanpur | Water | 04.06.2019 | 2.00 | 2.00 |
| 172 | M/s Whaeed Tanners, Jajmau, Kanpur | Water | 06.11.2018 | 0.50 | 0.50 |

343

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| 173 | M/s Universal Tanning Ind, 407/377A, Asharfabad, Jajmau, Kanpur | Water | 09.09.2019 | 0.25 | 0.00 |
| 174 | M/s Bright Tanning Industries, 380/1-D, Sir Iqbal Street, Jajmau, Kanpur | Water | 13.08.2019 | 1.25 | 1.25 |
| 175 | M/s Sultan Tanners, 230, Gajjupurwa, Jajmau, Kanpur | Water | 13.08.2019 | 1.00 | 1.00 |
| 176 | M/s Aman Tanners Unit-2, 104/90A (17A) Sanjay Nagar, Jajmau, Kanpur | Water | 13.08.2019 | 3.38 | 0 |
| 177 | M/s Zuric International (Shivli Tannery), 377DA, Iqbal Street, Jajmau, Kanpur | Water | 13.08.2019 | 0.88 | 0.88 |
| 178 | M/s Sunshine Industries (FR Leather) 69A, 150 Ft Road, Jajmau, Kanpur | Water | 13.08.2019 | 0.63 | 0.63 |
| 179 | Junaid Tanning Industries, Eidgah Road, 150 feet Road Kanpur | Water | 16-04-2019 | 10.38 | 0 |
| 180 | Junaid Tanning Industries, Eidgah Road, 150 feet Road Kanpur | Water | 16-04-2019 | 10.38 | 0 |
| 181 | Leather Imbosing, 379/D-3, Sir Iqbal Street, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 182 | Rizwan Tanning Ind. 104/90A Sanjay Nagar, Jajmau, Kanpur | Water | 18-05-2019 | 2.00 | 2.00 |
| 183 | Zeenat Tanners, 183m(1), Ramrai Sarai, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 184 | S.R. Tannery, 129A , Block-C, Gajjupurwa, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 185 | Crown Tanners, 192/184, Ramrai Sarai, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 186 | Omega International (Renets Eastern Export) 2B, 35 Ramrai Sarai, Jajmau, Kanpur | Water | 18-05-2019 | 1.00 | 1.00 |
| 187 | Blue Star Finishers 996-996, Wajidpur Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.75 |
| 188 | Gem Tanners, 112-m/3, Wazidpur, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 189 | Ghazal Tanning Industries, 104/90-1A, Wazidpur, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 190 | Yusuf Enterprises, 174, Wazidpur, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 191 | Haq Tanners, 97-A, Wazidpur, Jajmau, Kanpur | Water | 18-05-2019 | 0.50 | 0.50 |
| 192 | Goodwill Tanners, 98-A, Wazidpur, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 193 | Zuric International (Shivli Tannery), 377-D,A Iqbal Street Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 194 | Bright Tanning Ind, Iqbal Street, Jajmau, Kanpur | Water | 18-05-2019 | 0.50 | 0.50 |

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| 195 | Jamal Industries, 7/2, Gajjupurwa, Near Galla Godam Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 196 | Welcome Tannery (Arman Tanners), 77/66, Sheetla Bazar, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 197 | Khursheed Anwar Ki Tannery, 12/9, Banwari Lal Ka bagicha, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 198 | Ahmad International 367/368 A, Sanjay Nagar, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 199 | Karamat Tanning Industries, 783, Sanjay Nagar, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 200 | Bharat Tanning Industries, 150 Ft Road, Jajmau, Kanpur | Water | 18-05-2019 | 0.50 | 0.50 |
| 201 | Mahboob Sons 150 Ft Road, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 202 | Sunshine Industries (FR Leather), 69-A, 150 Ft Road, Jajmau, Kanpur | Water | 18-05-2019 | 0.25 | 0.25 |
| 203 | Mobin Tanners (Tanvir Leather Finishers), 91-A, Wazidpur, Jajmau, Kanpur, | Water | 18-05-2019 | 0.50 | 0.50 |
| 204 | Hamid Leather Finishers, 1-D, Gajjupurwa, Jajmau, Kanpur | Water | 24.07.19 | 3.88 | 0 |
| 205 | Hayat Tannery, 367A, Motinagar, Jajmau, Kanpur | Water | 27-06-19 | 0.25 | 0.25 |
| 206 | Finished Leather Job Work, 433/398, Makku Saeed Ka Bhatta, Jajmau, Kanpur | Water | 27-06-19 | 0.50 | 0.50 |
| 207 | M/s Sunshine Industries (FR Leather) 69A, 150 Ft Road, Jajmau, Kanpur | Water | 18.11.19 | 0.63 | 0 |
| 208 | M/S Blue Star Finishers, 996-999, Wajidpur, Jajmau, Kanpur | Water | 06.12.19 | 0.16 | 0 |
| 209 | M/S N.S. Tanners, 84A, Wajidpur, Jajmau, Kanpur | Water | 06.12.19 | 0.88 | 0 |
| 210 | Ahteshyam leather & Leather Product (Old Name Nasir Ki Tannery), Shitala Bajar, Jajmau, Kanpur | Water | 23.01.2020 | 0.25 | 0 |
| 211 | AISHA TANNING IND. , 3 A , 150 Fit Road JAJMAU | Water | 23.01.2020 | 0.75 | 0 |
| 212 | IQBAL AHAMAD KI TANNERY, 71/60 A, SEETALA BAZAR, JAJMAU | Water | 26.12.19 | 0.13 | 0 |
| 213 | JAMEEL AHAMAD 12/9 BANAWARILAL KA BAGICHA GAJJUPURWA | Water | 26.12.19 | 5.00 | 0 |
| 214 | EURO LEATHER (ISRAT KI TANNERY), 176/169, LALTUPURWA , JAJMAU | Water | 26.12.19 | 0.88 | 0 |

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| 215 | SUPER TRADE 12/9 BANWARILAL KA BAGICHA JAJMAU | Water | 26.12.19 | 0.63 | 0 |
| 216 | G.N. LEATHER 169 / 162 JAJMAU | Water | | 0.25 | 0 |
| 217 | Globe Leather Finishers (MUSTAQ AHMAD KI TANNERY), MAKKU SAEED KA BHATTA), 88 A Wajidpur, , JAJMAU | Water | 26.12.19 | 0.13 | 0 |
| 218 | GOODWILL TANNERS , 98 A , WAJIDPUR , JAJMAU | Water | 26.12.19 | 0.63 | 0 |
| 219 | I.A. Chemical (AMIN ENTERPRISES), 71 /60 A, SEETALABAZAR JAJMAU | Water | 26.12.19 | 0.13 | 0 |
| 220 | JAMAL IND , 7/2 , GAJJUPURWA , JAJMAU | Water | | 1.50 | 0 |
| 221 | DANISH TANNERS, 913, WAZIDPUR JAJMAU | Water | 20.12.19 | 0.88 | 0 |
| 222 | KAMAL ENTERPRISES, 331/306-B, BHALLA ESTATE JAJMAU | Water | 26.12.19 | 0.13 | 0 |
| 223 | PRIME TANNERS , 13 A , 150 FT. ROAD , JAJMAU | Water | 26.12.19 | 1.50 | 0 |
| 224 | PRINCE LEATHER, 331/306 A, BHALLA ESTATE JAJMAU | Water | 26.12.19 | 0.13 | 0 |
| 225 | New Taj leather finishers, 140 wajidpur, Jajmau, Kanpur | Water | 23.12.19 | 0.88 | 0 |
| 226 | ROSHAN AND COMP., 345/317 (A-1), BHALLA EASTATE JAJMAU | Water | 26.12.19 | 1.00 | 0 |
| 227 | SHAMS LEATHER FINISERS, 150 FT. ROAD , JAJMAU | Water | | 0.88 | 0 |
| 228 | SALLAN ENTERPRISES , 332 / 308 10 B, BHALLA ESTATE JAMAU | Water | 26.12.19 | 0.13 | 0 |
| 229 | SHINE LEATHER FINISHERS (WELCOME CHAMICAL IND.) 1 D-11, CHABEELEPURAWA JAJMAU | Water | 20.12.19 | 0.88 | 0 |
| 230 | SULTAN TANNERS , 230 JAJMAU ROAD , JAJMAU | Water | | 1.63 | 0 |
| 231 | SUNIL ENTERPRISES, 330/306, BHALLA ESTATE JAJMAU | Water | 26.12.19 | 0.13 | 0 |
| 232 | SUNSHINE INDUSTRY (F.R.LEATHER), 69 A , 150 FT. ROAD , JAJMAU | Water | 26.12.19 | 0.88 | 0 |
| 233 | GREATER ARAFAT TANNERY PVT. LTD., 12 C, 150 FEET ROAD, JAJMAU, KANPUR | Water | 17.01.2020 | 0.38 | 0 |

345.

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| 234 | M/s Upper India Tanning ind. (Old name- Uppper India Tannery pvt. Ltd.) Kanpur | Water | 13-Nov-18 | 1.00 | 1.00 |
| 235 | M/S Som Flavours Masala Pvt. Ltd., 123/69A, 32A, Saresh Bagh, Gardiyanpurwa, Kanpur | Plastic Rule 2016 | | 15.63 | 0 |
| 236 | M/S Prabhu Astha Enterprises Pvt. Ltd., 123/779] Fazalganj, Kanpur | Plastic Rule 2016 | | 15.63 | 15.63 |
| 237 | M/S Prabhu Kripa Infrastructure Pvt. Ltd., 123/778 Fazalgani, Kanpur | Plastic Rule 2016 | | 15.63 | 0 |
| 238 | M/s Jet Knitwear Pvt Ltd., 57A, Cooperative, Ind Estate, Dadanagar, Kanpur | Water | 7-Aug-18 | 0.50 | 0 |
| 239 | M/s Daimond Hosiery, 29 B, Dada Nagar, Kanpur | Dada Nagar | 4-Oct-18 | 0.50 | 0.50 |
| 240 | M/S Preeti Flavours, 89 B, Dada Nagar, Kanpur | Plastic Rule 2016 | 06.09.19 | 15.63 | 0.00 |
| 241 | M/s Mayank Metal-D-82, 83, Site-5, Panki, Kanpur | Panki | 20-Mar-18 | 0.50 | 0 |
| 242 | M/s Ravi Enterprises, F-8, Site-3, Panki, Kanpur | Panki | 20-Mar-18 | 0.50 | 0 |
| 243 | M/s Laxmi Metals, D-113, 114, Udyog Kunj, Panki, Site-5, Kanpur | Panki | 31-May-18 | 0.50 | 0 |
| 244 | M/s Prakash Textiles, E-5, Site-2, Panki Ind. Area, Kanpur | Panki | 7-Aug-18 | 0.50 | 0.50 |
| 245 | M/s Devine Synthetic Pvt Ltd. B-9,10, Panki Site-4, Kanpur | Panki | 7-Aug-18 | 0.50 | 0 |
| 246 | M/s Johnson Methey Chemicals, Pvt Ltd. Block-2A, Site-2B, Udyog Nagar, Kanpur | Panki | 10-Sep-18 | 0.50 | 0.50 |
| 247 | M/s Amber textiles, D-16, A-3, Panki, Ind. Area, Site-2, Kanpur | Panki | 4-Oct-18 | 0.50 | 0.50 |
| 248 | M/s Usha Hosiery, C-430, Panki, Side-5, Kanpur. | Panki | 4-Oct-18 | 0.50 | 0 |
| 249 | M/s Lohia Corp. Ltd. D-3A, Panki, Ind. Area, Site-1, Kanpur | Panki | 11-Feb-19 | 0.50 | 0 |
| 250 | M/s Mukund Industries, Panki site-3, Kanpur | Panki | | 0.50 | 0.50 |
| 251 | M/S A.J. Sugandhi Pvt. Ltd., A-5, 6, Site-1, Kanpur | Plastic Rule 2016 | 06.09.19 | 15.63 | 0 |
| 252 | Ganga Pollution Control Unit, Kanpur | 130, 05, 43 MLD STP Jajmau | 04.05.2019 | 1.50 | 1.50 |
| 253 | Ganga Pollution Control Unit, Kanpur | 210 MLD STP Bingwan Jajmau | 25.04.2019 | 2.50 | 2.50 |
| 254 | Ganga Pollution Control Unit, Kanpur | 43 MLD STP Jajmau | 16.04.2019 | 3.00 | 3.00 |

347.

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| 255 | Cantonment Board, Chhavni, Kanpur | Chhavni | Kanpur Nagar | 9.50 | 9.50 |
| 256 | Meraj Exports, Lodhi Rajpoot, Moradabad | Water | 28-08-19 | 49.50 | 0 |
| 257 | Vison Export, Kohinoor State Veerpur Ind. Area, NH24 bypass , Moradabad | Water | 19-07-19 | 11.50 | 11.50 |
| 258 | Rana Sugars Limited Vill-Belwara Post -Manpur & Distt.-Moradabad-244925(UP) | Water | 10-02-19 | 1.50 | 0 |
| 259 | Laxmi ji Sugar (Shre Ajudhia Sugar Mills) Raja Ka Sahaspur Distt.-Moradabad (UP) | Water | 31-08-18 | 0.50 | 0.50 |
| 260 | Genus Paper Product Ltd.,Kanth road,Village:Aghwanpur,District-Moradabad(UP) | Water | 27-12-2018<br>24-02-2019 | 3.00 | 3.00 |
| 261 | Dewans Sugars Ltd. Agwanpur Kanth Road,Moradabad | Water | 11-01-2019<br>24-01-2019 | 2.50 | 1.00 |
| 262 | Dynmic Metal, Milan Vihar Moradaba | Air | 28-08-19 | 6.12 | 6.12 |
| 263 | Metal Handicaps, Baldevpuri Road, Pnadit Nagla, Moradabad | Air | 13-11-19 | 115.02 | 0 |
| 264 | Mr. Shahnawaz Husain S/o Mr. Sarfarz Husain, Mohalla Shiv Nagar, Jayantipur Road, Majhola, Moradabad | Air | 01-11-19 | 15.70 | 0 |
| 265 | Mr. Abdul Gaffar S/o Mr. Haji Rashid, C/o Mohalla-Khari Kuan, Mughalpura,Hafiz Banney Ki Puliya, Moradabad | Air | 01-11-19 | 9.30 | 0 |
| 266 | Mr. Hafiz Suhail S/o Mr. Rais Ahmad C/o Mohalla-Jayantipur Meenanagar, Near Jannti Masjid, Majhola, Moradabad | Air | 01-11-19 | 14.30 | 0 |
| 267 | Mr. Mohd. Hasan S/o Mr. Mahmood C/o Mohalla-Vidiyasagar, Near Lal Masjid, Harthala, Moradabad | Air | 01-11-19 | 12.20 | 0 |
| 268 | Mr. Gulab S/o Mr. Khursheed Alam & Mohd. Iqram S/o Mohd. Anwar C/o Mohalla-Pachpera, Kumhar Wali Gali, Katghar, Moradabad | Air | 01-11-19 | 11.70 | 0 |
| 269 | Mr. Tanvir S/o Mr. Ibrahim, Rahmatnagar, Gali No.-1, Near Muslim Digree Collage, Moradabad | Air | 01-11-19 | 19.70 | 0 |

348

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| 270 | Mr. Mohd. Shakeel S/o Mr. Mohd. Hafiz, Mr. Haji Rais S/o Mr. Babu, Mr. Mohd. Taufiq S/o Mr. Shfiq & Mohd. Chand S/o Mr. Channu, C/o Mohalla-Nawabpur, Gudiya Bagh, Nagphani, Moradabad | Air | 01-11-19 | 9.30 | 0 |
| 271 | Mr. Haji Rais S/o Mr. Babu, C/o Mohalla-Nawabpur, Gudiya Bagh, Nagphani, Moradabad | Air | 01-11-19 | 9.30 | 0 |
| 272 | Mr. Saleem Member S/o Mr. Shabbir Husain C/o Mohalla-Jayantipur Meenanagar, Near Jannti Masjid, Majhola, Moradabad | Air | 01-11-19 | 1.15 | 0 |
| 273 | Mr. Mohd. Waseem S/o Mr. Mohd. Saleem, Mohalla-Khari Kuan, Mughalpura, Near Hafiz Banney Ki Pulia, Moradabad | Air | 01-11-19 | 9.30 | 0 |
| 274 | Mr. Jarrar Husain, Mr. Guddu Mr. Raja S/o Mr. Abrar Husain, Mohalla-Rahmatnagar, Gali No. 8, Bagdadi Masjid, Moradabad | Air | 01-11-19 | 10.90 | 0 |
| 275 | Mr. Ishaq, S/o Mr. Mushtaq, Mohalla-Hammam Wali Gali, Baradari, Moradabad | Air | 01-11-19 | 9.30 | 0 |
| 276 | Mr. Tasleem S/0 Mr. Abdul Majeed, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad | Air | 25-11-19 | 4.20 | 0 |
| 277 | Mr. Rohit S/o Mr. Subhash, Mohalla Nawabpura, Chadiyon ka maidan, Nagphani, Moradabad | Air | 25-11-19 | 11.90 | 0 |
| 278 | Mr. Mohd. Shakir S/o Mr. Sajjad, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad | Air | 25-11-19 | 4.20 | 0 |
| 279 | Mr. Mohd.Yamin & Mr. Jamil S/o Mr. Mohd. Abdul Rashid, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad | Air | 25-11-19 | 4.20 | 0 |
| 280 | Mr. Mohd.Shahnawaz S/o Mr. Sajjad, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad | Air | 25-11-19 | 4.20 | 0 |
| 281 | Mr. Shakeel, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad | Air | 25-11-19 | 4.20 | 0 |

349

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| 282 | Mr. Pratap Singh S/o Late Nathi Singh, Mohalla Nawabpura, Chadiyon ka maidan, Nagphani, Moradabad | Air | 25-11-19 | 11.90 | 0 |
| 283 | Mr. Mohd. Abid S/o Mr. Abdul Majeed, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad | Air | 25-11-19 | 4.20 | 0 |
| 284 | Mr. Mohd. Shariq S/o Mr. Mohd. Shakir, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad | Air | 25-11-19 | 4.20 | 0 |
| 285 | Mr. Nabi Ahmad S/o Mr. Habib Ahmad, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad | Air | 25-11-19 | 4.20 | 0 |
| 286 | Mr. Mohd.Shakir & Mr. Mohd. Asif S/o Mr. Dilawar Husain, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad | Air | 25-11-19 | 4.20 | 0 |
| 287 | Mr. Kallu Chaudary, Mohalla Nawabpura, Chadiyon ka maidan, Nagphani, Moradabad | Air | 25-11-19 | 11.90 | 0 |
| 288 | Mr. Israr S/o Mr. Mohd. Yousuf, Mohalla Miyan Colony, Jayantipur, Majhola, Moradabad | Air | 25-11-19 | 12.50 | 0 |
| 289 | Mr. Ali Ahmad S/o Mr. Habib Ahmad, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad | Air | 25-11-19 | 4.20 | 0 |
| 290 | Mr. Prem Shankar S/o Mr. Seva Ram, Mohalla Nawabpura, Chadiyon ka maidan, Nagphani, Moradabad | Air | 25-11-19 | 11.90 | 0 |
| 291 | Mr. Haneef Ahmad S/o Mr. Bashir Ahmad, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad | Air | 25-11-19 | 4.20 | 0 |
| 292 | Mr. Neetu S/o Mr. Ram Chander, Mohalla Nawabpura, Chadiyon ka maidan, Nagphani, Moradabad | Air | 25-11-19 | 11.90 | 0 |
| 293 | Mr. Rohit S/o Mr. Subhash, Mohalla Nawabpura, Chadiyon ka maidan, Nagphani, Moradabad | Air | 25-11-19 | 11.90 | 0 |

350.

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| 294 | Sri Nadeem, S/o Sri Ahmad, R/o Anwar Nagar, Thana Katghar, Distt. Moradabad | E-Waste | 02.04.2018 | 0.50 | 0 |
| 295 | Sri Nazir, S/o Sri Husain Zan, R/o Mohalla Naupur, Bhojpur, Thana Bhojpur, Distt. Moradabad. | E-Waste | 02.04.2018 | 1.00 | 0 |
| 296 | Sri Nazim, S/o Sri Tahir, R/o Jhadewala, R/o Bhojpur, Thana Bhojpur, Distt. Moradabad. | E-Waste | 02.04.2018 | 1.00 | 0 |
| 297 | Sri Atiq, S/o Sri Mahfooj, R/o Shahpur, Thana Bhojpur, Distt. Moradabad | E-Waste | 02.04.2018 | 1.00 | 0 |
| 298 | Sri Rahim, S/o Sri Hanif, R/o Hathat, Thana Bhojpur, Distt. Moradabad | E-Waste | 02.04.2018 | 0.50 | 0 |
| 299 | Sri Ansar, S/o Sri Hazi Ashfaq, Near Indra Chowk, Behind King Medical Store, Katghar, Distt.Moradabad. | E-Waste | 02.04.2018 | 0.50 | 0 |
| 300 | Sri Nafees, S/o Sri Mehdi Hasan, R/o Motajkhana, Rahamat Nagar, Thana Katghar, Distt. Moradabad. | E-Waste | 02.04.2018 | 0.50 | 0.50 |
| 301 | Sri Nafis, S/o Sri Mehdi Hasan, Rahamat Nagar Gali No.1, Motajkhana, Nafees Nagar, Katghar, Distt. Moradabad | E-Waste | 02.04.2018 | 0.50 | 0.50 |
| 302 | Sri Matlub, S/o Sri Nathua, R/o Bhojpur, Thana Bhojpur, Katghar, Distt. Moradabad | E-Waste | 02.04.2018 | 0.50 | 0 |
| 303 | Sri Arif, S/o Moh. Shahid, Near Sankalp School, Rahmat Nagar Gali No.1, Katghar, Distt. Moradabad | E-Waste | 02.04.2018 | 0.50 | 0.50 |
| 304 | Sri Arshad, S/o Sri Munnabar, R/o Miyan Colony, Thana Majhola, Distt. Moradabad | E-Waste | 02.04.2018 | 0.50 | 0 |
| 305 | Sri Taqi, S/o Sri Moh. Zahoor, R/o Hathat, Thana Bhojpur, Distt. Moradabad | E-Waste | 02.04.2018 | 0.50 | 0 |
| 306 | Sri Waris, S/o Sri Chote, R/o Hathat, Thana Bhojpur, Distt. Moradabad | E-Waste | 02.04.2018 | 0.50 | 0 |
| 307 | Sri Irfan, S/o Sri Bhura, R/o Jhadewala, Thana Bhojpur, Distt. Moradabad. | E-Waste | 02.04.2018 | 0.50 | 0 |
| 308 | Sri Bhura, S/o Sri Chote, R/o Hathat, Thana Bhojpur, Distt. Moradabad | E-Waste | 02.04.2018 | 0.50 | 0 |
| 309 | Sri Sonu, S/o Sri Asraf, R/o Anwar Nagar, Thana Katghar, Distt. Moradabad. | E-Waste | 02.04.2018 | 0.50 | 0 |

351

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| 310 | Sri Imran, S/o Sri Wali Ahmad, R/o Nayi Basti, Bhojpur, Thana Bhojpur, Distt. Moradabad. | E-Waste | 02.04.2018 | 0.50 | 0 |
| 311 | Sri Zulfqar, S/o Sri Mukha, R/o Jhadewala, Thana Bhojpur, Distt. Moradabad. | E-Waste | 02.04.2018 | 1.00 | 0 |
| 312 | Sri Shaqir Husain, S/o Sri Maqsud Ahmad, R/o Idgah Road, Nayi Basti, Thana Thakurdwara, Distt. Moradabad. | E-Waste | 02.04.2018 | 1.00 | 0 |
| 313 | Moh. Shafi, S/o Sri Abdul Karim, R/o Jhadewala, Thana Bojpur, Distt.Moradabad. | E-Waste | 02.04.2018 | 0.50 | 0 |
| 314 | Sri Raqib-urf-Nanhe, S/o Sri Abid Mulla, R/o Vill:Rooppur, Thaka Kundarki, Distt. Moradabad | E-Waste | 02.04.2018 | 0.10 | 0 |
| 315 | Sri Kasim, S/o Sri Riyaz, R/o Anwar Nagar, Thana Katghar, Distt. Moradabad. | E-Waste | 02.04.2018 | 0.50 | 0 |
| 316 | Sri Furkan, S/o Sri Afsar Ali, Nakhasa, Distt. Sambhal. | E-Waste | 21.04.2018 | 0.50 | 0 |
| 317 | Sri Irfan, S/o Sri Abbas, R/o Nakhasa, Thana Nakhasa, Distt. Sambhal | E-Waste | 21.04.2018 | 1.67 | 0 |
| 318 | M/s Dugdh Utpakak Sahkari Sangh Ltd., Industrial Area, Ramnagar, Chandauli | Water | 09.09.2019 | 0.5 | 0.5 |
| 319 | M/s Mahalakshami Yarn Pvt. Ldt. Industrial Area, Ramnagar, Chandauli | Water | 28.08.2019 | 0.87 | 0.87 |
| 320 | M/s NTPC Thermal Power Plant, at Shaktinagar, Sonebhadra (U.P.) | Water/Air/Waste | 04.10.2019 | 27 | 0 |
| 321 | M/s NTPC Thermal Power Plant at Rihandnagar, Sonebhadra (U.P.) | Water/Air/Waste | 04.10.2019 | 46 | 0 |
| 322 | M/s U.P. Rajya Vidyut Utpadan Nigam Ltd, Thermal Power Plant, Obra, Sonebhadra (U.P.) | Water/Air/Waste | 04.10.2019 | 611 | 0 |
| 323 | M/s U.P. Rajya Vidyut Utpadan Nigam Ltd., Thermal Power Plant, Anpara, Sonebhadra (U.P.) | Water/Air/Waste | 04.10.2019 | 611 | 0 |
| 324 | M/s LANCO Anpara Power Ltd, Thermal Power Plant, Anpara, Sonebhadra (U.P.) | Water/Air/Waste | 04.10.2019 | 24 | 9.48 |
| 325 | M/s Northern Coal Fields Limited (NCL) Project Dudhichua, Sonebhadra (U.P.) | Water/Air/Waste | 04.10.2019 | 130 | 0 |

352

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| 326 | M/s Northern Coal Fields Limited (NCL) Project Kakri, Sonebhadra (U.P.) | Water/Air/Waste | 04.10.2019 | 65 | 0 |
| 327 | M/s Northern Coal Fields Limited (NCL) Project Bina, Sonebhadra (U.P.) | Water/Air/Waste | 04.10.2019 | 65 | 0 |
| 328 | M/s Northern Coal Fields Limited (NCL) Project Khadia, Sonebhadra (U.P.) | Water/Air/Waste | 04.10.2019 | 125 | 0 |
| 329 | M/s Northern Coal Fields Limited (NCL) Project Krishnashila, Sonebhadra (U.P.) | Water/Air/Waste | 04.10.2019 | 611 | 0 |
| 330 | Bharat Entt Udyog, Murnpur Kool, Garh Road, Meerut | Air | 23-10-2019 | 2.06 | 0 |
| 331 | Bharat Brick Field, Badam, Meerut | Air | 24-10-2019 | 1.69 | 0 |
| 332 | Chauhan Gramodyog Sansthan, Salahpur Khwajanpur Maze- | Air | 23-10-2019 | 73.13 | 0 |
| 333 | Kisan Brick Field (Old Name - Ekta Brick Field) Bhagwanpur | Air | 23-10-2019 | 2.06 | 0 |
| 334 | Ganga Brick Field, Rohta, Badam Road Meerut | Air | 23-10-2019 | 73.13 | 0 |
| 335 | Shankar Brick Field, Village pargla Mukhtyarpur Meerut | Air | 22-10-2019 | 2.13 | 0 |
| 336 | Jai Hind Bhatta, Achhroda, Partapur, Meerut | Air | 23-10-2019 | 3.44 | 0 |
| 337 | Jagdish Entt Udyog(Naveen Brick Field), Rohta, Meerut | Air | 23-10-2019 | 1.50 | 0 |
| 338 | Chandra Brick Field (Formerly Kanhaiya Brick Co.) Chandodi | Air | 23-10-2019 | 2.06 | 0 |
| 339 | ALM Brick Field, Kaili Saradhana Meerut | Air | 23-10-2019 | 1.88 | 0 |
| 340 | Shamdev Brick Field, Vill. Kanpad Saradhana Meerut | Air | 23-10-2019 | 1.88 | 0 |
| 341 | Meerut Brick Works, Hasanpur Kadarya Meerut | Air | 23-10-2019 | 2.13 | 0 |
| 342 | Mata Vaishnodevi Brick Field, Khiwai, Baraut Road Meerut | Air | 23-10-2019 | 7.63 | 0 |
| 343 | Maa Gayatri Brick Field, Dadari | Air | 23-10-2019 | 2.06 | 0 |
| 344 | Maruti Entt Udhyog, Nangla Mukhtiyarpur Meerut | Air | 22-10-2019 | 2.06 | 0 |
| 345 | Raj Brick Field, Rajapur Hasanpur Meerut | Air | 24-10-2019 | 1.50 | 0 |
| 346 | Jai Baba Ganga Siddh Brick Field Pithlokar Saradhana Mee | Air | 23-10-2019 | 1.88 | 0 |
| 347 | Tyagi Brick Field Julheda Saradhana Meeru | Air | 23-10-2019 | 1.69 | 0 |
| 348 | Gupta Brick Field, Bhuma Nangli Mewana Meerut | Air | 22-10-2019 | 1.56 | 0 |
| 349 | Satish Brick Field, Rasoolpur Rohta Meerut | Air | 23-10-2019 | 35.05 | 0 |
| 350 | Jai Shri Ganga Siddh Brick Field (Jai Ma Kali Brick | Air | 23-10-2019 | 1.25 | 0 |
| 351 | Ganesh Brick Field, Peepli Khera, Brijirol, Meerut | Air | 24-10-2019 | 1.25 | 0 |
| 352 | Bhagwati Badrinath Brick Field, Dadri, Sardhana, Meerut | Air | 22-10-2019 | 1.56 | 0 |
| 353 | Chauhan Brick Field Khiwai Sardhana Meerut | Air | 22-10-2019 | 1.88 | 0 |
| 354 | Dharmguru Brick Field, Bangsi, Sardhana, Meerut | Air | 23-10-2019 | 1.75 | 0 |
| 355 | Jain Brick Field, Kithai, Sardhana, Meerut | Air | 23-10-2019 | 1.88 | 0 |
| 356 | Jai Durga Brick Field, Nangla Mukhtyarpur, Sardhana, Meerut | Air | 23-10-2019 | 1.56 | 0 |
| 357 | Multan Brick Field(old Name Jagdish Brick Works), Khiwai | Air | 24-10-2019 | 3.31 | 0 |
| 358 | Kabir Brick Field, Bharauta Jantour, Meerut | Air | 24-10-2019 | 2.13 | 0 |
| 359 | Maruti Brick Field, Nagla Mukhtyarpur, Sardhana, Meerut | Air | 24-10-2019 | 2.13 | 0 |
| 360 | Imdad Brick Field (Former Name, Mohammad Brick | Air | 22-10-2019 | 1.56 | 0 |
| 361 | Panwar Brick Field, Jasad Sultanpur | Air | 24-10-2019 | 1.69 | 0 |
| 362 | Yusuf Brick Field(old name Rana Ent | Air | 22-10-2019 | 2.38 | 0 |
| 363 | Sagar Brick Field, Pithlokar, Sardhana, Meerut | Air | 23-10-2019 | 1.56 | 0 |
| 364 | Shri Mahaveer Ent Gramodyog Mulheda | Air | 22-10-2019 | 1.69 | 0 |
| 365 | Vimla Brick Field, Village Pharala Meerut | Air | 23-10-2019 | 1.75 | 0 |
| 366 | Pradhan Brick Field Khiwai Sardhana, Meerut | Air | 22-10-2019 | 1.69 | 0 |
| 367 | Shiv Brick Field Nabli Sardhana Meerut | Air | 24-10-2019 | 1.88 | 0 |

353.

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| 368 | Ganga Sidh Brick Field, Rainur Sardhana | Air | 24-10-2019 | 1.88 | 0 |
| 369 | Vishal Brick Field,Kalaad Sardhana Meerut | Air | 22-10-2019 | 1.69 | 0 |
| 370 | Sahda Brick Field,Harra Sardhana Meerut | Air | 22-10-2019 | 1.69 | 0 |
| 371 | Mahadev Brick Field,Pathoni, Nangla, Sardhana,Meerut | Air | 23-10-2019 | 7.31 | 0 |
| 372 | Padam Brick Field,Jewri, Sardhana Meerut | Air | 22-10-2019 | 1.56 | 0 |
| 373 | Saini Brick Field,mahanka , Sardhana Meerut | Air | 22-10-2019 | 1.69 | 0 |
| 374 | B.M.K. Brick Field(SRS),Jalalpur Sardhana | Air | 23-10-2019 | 1.69 | 0 |
| 375 | Banwari Lal Bharti Brick Field, Bhadauli, Mahlawat, Sardhana | Air | 22-10-2019 | 2.06 | 0 |
| 376 | Balaji Brick Field,Jalawda Autowa, Mawana, meerut | Air | 24-10-2019 | 1.88 | 0 |
| 377 | Arav Brick Field (Chaudhary Brick Field) (old Name | Air | 23-10-2019 | 1.75 | 0 |
| 378 | Dinesh Brick Field, Sarpur tiari, Mawana, Meerut | Air | 23-10-2019 | 2.13 | 0 |
| 379 | Prabhu Singh Chhida Singh Brick Field Nyali Isha mawana | Air | 23-10-2019 | 2.06 | 0 |
| 380 | Rana Brick Field(Sudheer Kumar & Sons) Mandwari | Air | 23-10-2019 | 1.75 | 0 |
| 381 | Durga Brick Field(old name Shri Ram Brick Field), Khurd | Air | 23-10-2019 | 1.56 | 0 |
| 382 | Ganesh Brick Field (Sr Enterprises) Patpur Falawda | Air | 23-10-2019 | 3.44 | 0 |
| 383 | Mahmood Brick Field,Ahmeda Sani Mawana Meerut | Air | 23-10-2019 | 1.88 | 0 |
| 384 | Deep Brick Field, Kithore,Garh Road, Meerut | Air | 23-10-2019 | 2.06 | 0 |
| 385 | Anand Hospital, Garh road, Meerut | Waste | 08-09-19 | 3.75 | 0 |
| 386 | Sardar Bahadur Bhai Patel Hospital, Garh road, Meerut | Waste | 08-09-19 | 8.25 | 0 |
| 387 | Medwin Hospital, Garh road, Meerut | Waste | 13/09/2019 | 3.44 | 0 |
| 388 | Lokpriya Hospital, Garh road, Meerut | Waste | 13/08/2019 | 3.75 | 0 |
| 389 | Hope Hospital, Western Kutchary road, Meerut | Waste | 20/06/2019 | 3.44 | 0 |
| 390 | M Prakash Hospital Begum Bridge Meerut | Waste | 08-09-19 | 3.44 | 0 |
| 391 | Jaswant rai Hospital, Civil Line Meerut | Waste | 08-09-19 | 4.22 | 0 |
| 392 | Om Prabha & Neuro Hospital Jagriti Vihar, Opp. Medical | Waste | 08-09-19 | 3.44 | 0 |
| 393 | New Bonanza Infra Ltd, Village Saini, Mawana | Water | 19-12-19 | 4.2 | 4.2 |
| 394 | Tanya Marketing pvt ltd, Alipur Jijmana Hapur | Water | 13-12-18 | 10 | 10 |
| 395 | Daurala Distelry Unit Daurala Meerut | Water | 13-08-19 | 8.1 | 8.1 |
| 396 | Kanav Papers pvt ltd,Panchali, Baghpat road,Meerut | Water | 02-12-19 | 0.5 | 0.5 |
| 397 | Al Faheem Meatex pvt ltd, Alipur Jijmana, hapur road,Meerut | Water | 01-04-19 | 0.5 | 0.5 |
| 398 | Devpriya Papers pvt ltd , Mawana road, Meerut | Water | 15/1/2019 | 0.5 | 0.5 |
| 399 | Pinki Prints,Gagol road,Meerut | Water | 29-01-2019 | 0.5 | 0.5 |
| 400 | Vaseem Purana Kasba , Meerut | Water | 02-04-19 | 0.5 | 0 |
| 401 | Praveen son of Sanjay Singh Gayatripuram, Meerut | Water | 02-04-19 | 0.5 | 0 |
| 402 | Jay Gurudev, Village Ashkanda, Meerut | Water | 02-04-19 | 0.5 | 0 |
| 403 | Kanasni dairy, Ittihas road, Meerut | Water | 22/1/2019 | 0.5 | 0.5 |
| 404 | Kamal Dyeing House, B-56, Udhyognagar, Meerut | Water | 16/1/2019 | 0.5 | 0 |
| 405 | Ashoka Handloom Factory, Gesupur, Meerut | Water | 14/1/2019 | 0.5 | 0 |
| 406 | Ashoka Handloom pvt ltd, 64/7, Shyam nagar Meerut | Water | 18/12/2018 | 0.5 | 0.5 |
| 407 | V G Enterprises, rohta road,Meerut | Air | 08-09-19 | 9.23 | 3.34 |
| 408 | Tanya Automobiles, Alipur ,Hapur road,Meerut | Water | 22-11-2018 | 0.5 | 0.5 |
| 409 | Dayal Fertilizer,Meerut Delhi road,Partapur,Meerut | Air | 11-11-19 | 2.62 | 2.62 |

354

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| 410 | Jamshed son of shamshad Black Salt, Village Singhawali, rohta road,Meerut | Air | 07-03-19 | 1.33 | 0 |
| 411 | Imran Black Salt, Village Singhawali, rohta road,Meerut | Air | 07-03-19 | 1.33 | 0 |
| 412 | Azad Black Salt, Village Singhawali, rohta road,Meerut | Air | 07-03-19 | 1.33 | 0 |
| 413 | Gawadi Dumping site Kila Pariksihit garh road, Meerut | MSW | 07-08-19 | 24.28 | 0 |
| 414 | Mangatpuram, Delhi road, Meerut | MSW | | | 0 |
| 415 | Gesupur, Hapur road, Meerut | MSW | | | 0 |
| 416 | A.B. Cycle Parts Pvt Ltd, S-24, South side of G.T. Road, Gzb | Water | 06.08.2018 | 0.5 | 0.5 |
| 417 | Indian Textiles Co., E-49, B.S road , Gzb | Water | 06.08.2018 | 0.5 | 0.5 |
| 418 | Northern India cyco parts, E-2, SS of GT road, Gzb | Water | 03.08.2018 | 0.5 | 0.5 |
| 419 | Shivam Engineering and fabrication A-282, SS of GT road Industrial area, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 420 | M/s Shri Guru Kripa Industries, E-25, SS Gt road, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 421 | Tarun International C-15, SS of GT road, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 422 | M/s Al Nafees Frozen foods Export, Hapur Road, Dasna, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 423 | M/s Exclusive leathers, Khasra no 2751, Bhoorgardhi, Dasna, Ghaziabad | Water | 06.08.2018 | 0.5 | 0.5 |
| 424 | Triyash Enterprises, Bhoorghadi, Dasna, Ghaziabad | Water | 06.08.2018 | 0.5 | 0.5 |
| 425 | M/s Devtara Industries, Meerut Road, Duhai, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 426 | M/s A&A, S-50, Loni road ind area, Mohan nagar, Gzb | Water | 03.08.2018 | 0.5 | 0.5 |
| 427 | A.N Fabric, 5/6, Site 2 loni road, Gzb | Water | 03.08.2018 | 0.5 | 0.5 |
| 428 | M/s Asha Tanu prints Ltd, A-5/4, Loni road, Mohan nagar, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 429 | SR prints C-1, Loni road Ind area, Mohan nagar, Gzb | Water | 03.08.2018 | 0.5 | 0.5 |
| 430 | M/s Sai Processing 7/3, Site 2, loni road, Mohan nagarm Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |

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| 431 | M/s Sunny prints, 5/7, Site 2 Loni road indusrial area, Mohan nagar, ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 432 | ECE Ltd, A-20, Meerut road ind area, Gzb | Water | 03.08.2018 | 0.5 | 0.5 |
| 433 | Parle Agra P ltd , A-7, Sector 22, Meerut road ind area, Gzb | Water | 03.08.2018 | 0.5 | 0.5 |
| 434 | Hamdard (Wakf) Laboratories, B-2 and 3, Meerut road ind area, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 435 | Kathuria Brothers A-12 Site 3, Meerut road ind area, ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 436 | Kathuria brothers( cycle section), A-12, Meerut road industrial area, ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 437 | Marshal cycles, B-17/18, Meerut road ind area, ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 438 | Northland cycle Co ltd, D-21, meerut road ind area, ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 439 | Ramsons Enterprises, D-21, Meerut road, Gzb | Water | 03.08.2018 | 0.5 | 0.5 |
| 440 | Shri ram pistons and rings pvt ltd, Meerut road ind area, ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 441 | Techno Enterprises, A-13/12, Meerut road ind area, ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 442 | Ultra Electroplaters, 46, Meerut road, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 443 | NG textiles, 13A/10, Site 2 loni road, mohan n agar ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 444 | M/s ACE hardwareP ltd, B-5, BS road industrial area, Ghaziabad | Water | 06.08.2018 | 0.5 | 0.5 |
| 445 | M/s Chacha Enterprises, J-4, apparel park, Tronica city, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 446 | M/s Deepak Gambhir, E-12, Apparel Park, Tronica city, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 447 | M/s Denim Matching, G-141, Apparel Park, Tronica city, Ghazizbad | Water | 03.08.2018 | 0.5 | 0.5 |
| 448 | M/s Glaxi Garments, K-22, Apparel Park, Tronica City Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 449 | Roop Trading Company, E-14, Apparel Park, Tronica city, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 450 | SVS fashions, J-22, Apparel Park, Tronica city, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |

356.

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| 451 | Vedanta Estate, J-12, Apparel Park, Tronica city, Ghaziabad | Water | 03.08.2018 | 0.5 | 0.5 |
| 452 | M.A garments sahibabad industriel area gaziabad | Water | 20.12.2018 | 1.00 | 1.00 |
| 453 | Sara export ltd S.S.of G.T.road gaziabad | Water | 09.01.2018 | 0.5 | 0.5 |
| 454 | Delhi metro rail co. barakhamba road new delhi | Water | 10.01.2019 | 1.00 | 1.00 |
| 455 | Secectry JDA 70 MLD, UASBR STP viajyghat gaziabad | Water | 14.01.2019<br>08-02-2019<br>06-03-2019 | 1.38 | 0 |
| 456 | Secectry JDA 56 MLD, SBR STP morti gaziabad | Water | 14.01.2019<br>08-02-2019 | 1.00 | 0 |
| 457 | Secectry JDA 56 MLD, SBR STP duda hera vijaynagar Ghazibad | Water | 14.01.2019<br>08-02-2019<br>06-03-2019 | 1.37 | 0 |
| 458 | Secectry JDA 56 MLD, STP Transhinden Indirapuram Ghazibad | Water | 14.01.2019<br>08-02-2019<br>06-03-2019 | 1.38 | 0 |
| 459 | Ashoka pulp and paper Plot no 11 site 2 loni mohannagar Ghaziabad | Water | 08.01.2019 | 1.00 | 0 |
| 460 | Triyash Enterprises, Bhoorghadi, Dasna, Ghaziabad | Water | 22.01.2019 | 0.5 | 0.5 |
| 461 | Sir Ganga pepar mills pvt ltd Bhoorgari Dasna Ghaziabad | Water | 23.01.2019 | 0.5 | 0.5 |
| 462 | Secectry JDA 30 MLD, SBR STP Shadulhabad gaziabad | Water | 08.02.2019 | 0.50 | 0 |
| 463 | Shakhi metal wors D-1 A Sec tor 17 Kavinagar IA Gzb | Water | 05.03.2019 | 1.25 | 1.25 |
| 464 | Appreal Parth Tronica city Face-1 Far textile unit-(CETP) Gzb | Water | 06.03.2019 | 0.38 | 0 |
| 465 | Daber India Ltd Plot No. 22 Shahibad IA Gzb | Water | 06.03.2019 | 0.75 | 0 |
| 466 | Secectry JDA 74 MLD, STP SBR Indirapuram Gzb | Water | 06.03.2019 | 0.38 | 0 |
| 467 | Ratan Garments Plot No. 56/29 Site 4 Shaihibad IA Gzb | Water | 12.03.2019 | 0.50 | 0.50 |
| 468 | Shivam Engineering and fabrication A-282, SS of GT road Industrial area, Ghaziabad | Water | 09.05.2019 | 5.75 | 5.75 |
| 469 | Capital car Pvt.Ltd Plot No.-B-19 Site-4 Sahibabad Ghaziabad | Water | 06.06.2019 | 1.56 | 1.56 |
| 470 | Fab Care 79/1, rajendra nagar Ghaziabad | Water | 07.06.2019 | 1.75 | 1.75 |
| 471 | G.S. Das Applers Pvt Ltd, Plot No.4/43-44, Site-4 Shahibabad Ghaziabad | Water | 06.06.2019 | 1.88 | 1.88 |
| 472 | Krishna Prints Pvt Ltd Plot No.-A-47 Site-4 Shahibabad Ghaziabad | Water | 06.06.2019 | 3.38 | 3.38 |

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| 473 | Goyal Processing Plot No. 42/50, Site-4 Shahibabad Ghaziabad | Water | 06.06.2019 | 3.38 | 3.38 |
| 474 | Harpreet Ford Motors Pvt Ltd, Plot No. 8/1A, Site-4 Shahibabad Ghaziabad | Water | 07.06.2019 | 2.27 | 2.27 |
| 475 | Singla Engrevers Pvt Ltd, Plot No.7/26,Site-4 Shahibabad Ghaziabad | Water | 06.06.2019 | 3.63 | 3.63 |
| 476 | Sona Industries, Plot No.-56/7,Site-4 Shahibabad Ghaziabad | Water | 10.06.2019 | 4.25 | 4.25 |
| 477 | K.M. Processors, Plot No.72/3, Gali No.-5 Rajendra Nagar Ghaziabad | Water | 06.06.2019 | 1.63 | 1.63 |
| 478 | Special Tools Pvt ltd, Plot No.-41/20-21-22, Site-4 Shahibabad Ghaziabad | Water | 06.06.2019 | 3.50 | 3.50 |
| 479 | Fairdeel Car Pvt LTD, Plot No. 12/67, Site-4 Shahibabad Ghaziabad | Water | 07.06.2019 | 1.72 | 1.72 |
| 480 | S.B.L Pvt Ltd, Plot No.-A-3, Site-4 Shahibabad Ghaziabad | Water | 06.06.2019 | 3.38 | 3.38 |
| 481 | Mahaveer Enterprices, Plot No. 28/1/14-15, Site-4 Shahibabad Ghaziabad | Water | 10.06.2019 | 1.41 | 1.41 |
| 482 | Capital car Pvt.Ltd Ansal Plaza, Men Link Road Vaisali, Ghaziabad | Water | 06.06.2019 | 1.41 | 1.41 |
| 483 | Spark Engeenering Pvt Ltd, Plot No.-40/1, Site-4 Shahibabad Ghaziabad | Water | 06.06.2019 | 2.19 | 2.19 |
| 484 | Anuaradha Fabicraters, Plot No.42/10, Site-4 Shahibabad Ghaziabad | Water | 07.06.2019 | 3.50 | 3.50 |
| 485 | Regency Cycle Pvt. Ltd, Plot No.-16/01,B-3,4,Site-4 Shahibabad Ghaziabad | Water | 06.06.2019 | 2.63 | 2.63 |
| 486 | R.B. Enterprises, Plot No.-180/4, Rajendra Nagar Ghaziabad | Water | 06.06.2019 | 1.63 | 1.63 |
| 487 | Rachana Metal Industries Pvt Ltd, Plot No.-18/42 Site-4 Shahibabad Ghaziabad | Water | 06.06.2019 | 4.50 | 4.50 |
| 488 | Daber India Ltd, Plot No.22, Site-4 Shahibabad Ghaziabad | Water | 07.06.2019 | 8.25 | 8.25 |
| 489 | Right Wash Garments Processing, Rajendranagar, Mohannagar, Ghaziabad | Water | 24.06.2019 | 6.75 | 6.75 |
| 490 | Ambika Gartex Pvt.Lts Plot No. 42B Rajendranagar Industrieal Area Ghaziabad | Water | 25.06.2019 | 14.25 | 0 |
| 491 | Express Engineers And Spears Parts Ltd, A-36,37,38, Rampuri Suryanagar Ghaziabad | Air | 01.07.2019 | 1.37 | 0 |

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| 492 | Santosh Medical collage Hospital Ambedkar Road, Old Bus Stand, Ghaziabad | BMW | 04.07.2019 | 20.94 | 0 |
| 493 | Sri Krishna Hospital, N-H-02, Sectoe-15, Vasundhara Ghaziabad | BMW | 04.07.2019 | 10.31 | 0 |
| 494 | Bhuvika Medicare, B-194A, Lohiya Nagar Ghaziabad | BMW | 09.07.2019 | 10.47 | 0 |
| 495 | Verdhaman Hospital, Plot No.09, Sector-23, Sanjay Nagar Ghaziabad | BMW | 09.07.2019 | 10.47 | 0 |
| 496 | Jain Hospital & Research Centre, Plot No.636, Sector-14A, Vasundhara Ghaziabad | BMW | 09.07.2019 | 10.31 | 0 |
| 497 | Shivam Hospital R-3/4, Rajnagar Ghaziabad | BMW | 09.07.2019 | 10.47 | 0 |
| 498 | Gargi Hospital, R-9/182, Rajnagar, Ghaziabad | BMW | 09.07.2019 | 10.47 | 0 |
| 499 | Ajay Enterprices, Plot No. 195, Rajendra Nagar Ghaziabad | Water | 24.07.2019 | 16.75 | 0 |
| 500 | V.K. Plastic Enterprises 96/6, 1st Floor, Arya Nagar Inds. Area Ghaziabad | Air | 26.07.2019 | 3.79 | 0 |
| 501 | Himalaya Sahkari Awas Samiti Ltd, Sector-05, Vasundhara Ghaziabad | Air | 29.07.2019 | 6.02 | 0 |
| 502 | M.I. Industries, Gali No.-5, Plot No.-51, Rajendra nagar Ind.Area Shahibabad Ghaziabad | Water | 28.08.2019 | 10.55 | 0 |
| 503 | Supreme Sales Corporeation, Gali No.-5, Plot No.-55,Rajendra nagar Ind.Area Shahibabad Ghaziabad | Water | 28.08.2019 | 10.55 | 0 |
| 504 | J.S. Enterprises, Gali No.-5, Plot No.-61, Rajendra nagar Ind.Area Shahibabad Ghaziabad | Water | 28.08.2019 | 10.55 | 0 |
| 505 | M/s Agyaat Naam Udyog, Gali No.-5, plot No.-80, Rajendra nagar Ind.Area Shahibabad Ghaziabad | Water | 28.08.2019 | 10.55 | 0 |
| 506 | M/s Maheshwari Textile, Plot No. 63, Gali No.5 Rajendra Nagar, Ind. Area, Mohannagar Ghaziabad | Water | 03.09.2019 | 0.13 | 0.13 |
| 507 | M.Y. Garments, 20/6/14/ Site-4 Shahibabad, Ins Area Ghaziabad | Water | 11.09.2019 | 7.35 | 0 |
| 508 | Shri Guru Kripa Industries, E-25 S.S. Road Ghaziabad | Water | 04.10.2019 | 6.50 | 0 |
| 509 | Special Tools Pvt ltd, Plot No.-41/20-21-22, Site-4 Shahibabad Ghaziabad | Water | 11.10.2019 | 5.81 | 0 |

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|---|---|---|---|---|---|
| 510 | Himalaya Sahkari Awas Samiti Ltd (Aaivari tower), Sector-05, Vasundhara Ghaziabad | Air | 18.11.2019 | 6.02 | 0 |
| 511 | V.R.S. Foods Ltd, V-56 Site-4 Ind Area Ghaziabad | Water | 02.12.2019 | 17.00 | 0 |
| 512 | Mangeram Enterprises, Plot No. 28/1/4, Site-4, Shahibabd Ind. Area Ghaziabad | Water | 20.12.2019 | 1.48 | 0 |
| 513 | Ved cellolose limited 231,232 lakhan hapur | Water | 21.08.2018 | 0.5 | 0.5 |
| 514 | Textile centre pilkhuva hapur(CETP) | Water | 12.09.2018 | 0.5 | 0 |
| 515 | CTA apparels pvt ltd textile centre pilkhuva hapur | Water | 12.09.2018 | 0.5 | 0 |
| 516 | Shushila textile pvt ltd textile centre pilkhuva hapur | Water | 18.9.2018 | 0.5 | 0.5 |
| 517 | Motherdairy fruit and vegetable pvt ltd Hapur | Water | 15.01.2019 | 0.5 | 0.5 |
| 518 | M/s Girdhar processers G-111 M.G. road Hapur | Water | 29.01.2019 | 0.5 | 0 |
| 519 | Pooja pr ossers Unit 2 B25 M.G. road Hapur | Water | 29.01.2019 | 0.5 | 0.5 |
| 520 | Hapur Pilkhuva Vikas Pradhikaran Preet vihar Delhi road Hapur (CETP) | Water | 17.02. 2019 | 0.5 | 0 |
| 521 | M/s Sentramac, F-676 to 679, Phase-1, mansuri Gulavati Road Hapur | Air | 28.08.2019 | 4.13 | 4.13 |
| 522 | Yash Enterprices, Plot No.F 668 To 675, Phase-1 M.G.Road Hapur | Air | 05.09.2019 | 9.93 | 0 |
| 523 | Uniq Enginners, G-482 to 483, Phase-1, M.G. Road, Ind Area, Hapur | Air | 05.09.2019 | 9.93 | 0 |
| 524 | B.D.V.K Polymers, F367 to 368 Phase-1, M.G.Road Ind Area Hapur | Air | 05.09.2019 | 9.93 | 0 |
| 525 | Laxmi Metal Steel Polish Factory, Haridari Nagar, Modinagar Road, Hapur | Air | 09.09.2019 | 2.00 | 0 |
| 526 | I.S. Enterprises, F-443,444, Phase-1, UPIDC, M.G. Road Hapur | Air | 11.09.2019 | 3.59 | 0 |
| 527 | S. I. Associates, F-204-207, Phase-1, UPSIDC, MG Road, Hapur | Air | 09.10.2019 | 9.93 | 0 |
| 528 | Keshav Industries, Khasra No-290, Delhi Garh Road, Pilkhua, Dhaulana, Hapur | Water | 09.10.2019 | 7.60 | 0 |
| 529 | Himani Polymers, B-21, Phase-I, UPSIDC, MG Road, Hapur | Air | 10.10.2019 | 11.41 | 0 |
| 530 | S & S Industries, Plot No-61, Textile Centre Yojna, NH-24, Pilkhua, Hapur | Water | 15.10.2019 | 7.90 | 0 |

360

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| 531 | Amba Laminates Pvt Ltd, Khasra No.402, near Old Taal Gate, Gram- Tatarpur, Hapur | Air | 18.11.2019 | 12.70 | 0 |
| 532 | Yash tax, Khasra No-244 NH-9, Delhi Hapur Road, Pilkhuwa, Hapur | Air | 18.11.2019 | 46.20 | 0 |
| 533 | Aastik Buildcon India Pvt Ltd, Khasra No-48,49, M.G. Road, Coca Cola Plat Hapur | Air | 18.11.2019 | 37.13 | 0 |
| 534 | Trivedi Medicam Pvt Ltd, B-12, Fhase-1 UPSIDC Inds Area, Hapur | Air | 18.11.2019 | 8.25 | 0 |
| 535 | Vaishno Tharmopack, A-25, Fhase-2, UPSIDC Inds Area, Hapur | Air | 18.11.2019 | 26.86 | 0 |
| 536 | R.S. Fashion, G-169 M.G. road, Ind Area, Hapur | Air | 10.12.2019 | 6.25 | 0 |
| 537 | Shree Jagdamba Knits (P) Ltd, P.No.-95,105, Site-B, Surajpur, Greater Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 538 | CNH Industrial India Pvt. Ltd., (New Holland Tractors (P) Ltd), Plot No.-3, Udyog Kendra, Greater Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 539 | Expert Metal Tech Pvt. Ltd. Plot no-192, Udyog kendra, Gr.Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 540 | G.T. Cargo Fittings Pvt. Ltd. Plot no.92, Udyog Kendra, Gr.Noida. | Water | 08-03-18 | 0.5 | 0.5 |
| 541 | Material Movell India (P) Ltd, Plot.No.G-86/1, Site-5, UPSIDC, Gr.Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 542 | R.S. Infrastructure Pvt. Ltd. PLOT NO.12/1 , Site -C, SURAJPUR, Gr.Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 543 | Rahul IonTech Pvt. LTd, PLOT NO-143, Udyog Kendra, Gr.Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 544 | Vimal Dyeing, PLOT NO.H-41, SITE-C, Gr.Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 545 | S.P. Metaltech Pvt. Ltd., (Old name SP Wire Pvt. Ltd.,) PLOT NO. G-81, SITE -B, Industrial Area, Gr.Noida. | Water | 08-03-18 | 0.5 | 0.5 |
| 546 | Colour & Style (P) Ltd, A-1/2, 8/9, Site-B, Surajpur, Greater Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 547 | M.K. Leather Trading Company, D-33, Site B, Surajpur, Greater Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 548 | Sky Lark Dyeing (P) Ltd., Plot No.- B-2/14, Site-B, Surajpur, Greater Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 549 | India Yamaha Motor (P) Ltd., Noida-Dadri Road, Greater Noida | Water | 08-03-18 | 0.5 | 0.5 |

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| 550 | Suchi Paper Mills, Bisrakh Road, Chapraulla, G.T. Road, Greater Noida, G B Nagar. | Water | 08-03-18 | 0.5 | 0.5 |
| 551 | Kawatra Papers (P) Ltd., Dhoom Manikpur, G.T. Road, Dadri | Water | 08-03-18 | 0.5 | 0.5 |
| 552 | Amber Enterprises Ltd, Plot No-C-3, Site-4, Ksana Greater Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 553 | Capital Dyeing Works, Plot No.C-6, Site-C, Surajpur, Greater Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 554 | C & S Ltd.Plot No.B-1,Site-4, Kasna, Greater Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 555 | Indus Tubes Ltd. Vill. Chhaproulla, G.T.Road, Gr.Noida. | Water | 08-03-18 | 0.5 | 0.5 |
| 556 | Jayanita Export (P) Ltd. PLOT NO. A-1, EPIP, KASNA, G.NOIDA | Water | 08-03-18 | 0.5 | 0.5 |
| 557 | J.M.V.L.P.S. Ltd., (Ex Name J.M.V. Earthing Equipment pvt. Ltd) Plot No-J-12, Site-C, UPSIDC, GR.NOIDA | Water | 08-03-18 | 0.5 | 0.5 |
| 558 | JBM Autotech, PLOT NO- J-5, SITE-C , Gr.Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 559 | Nippon Tube Ltd, Bisrakh Road, Vill- Chapraulla, Gr.Noida. | Water | 08-03-18 | 0.5 | 0.5 |
| 560 | Vikas Indusrries PLOT NO.J-37 SITE-C, Gr.Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 561 | METAL TECH DESIGN (P) LTD, PLOT NO.-7 D, UDYOG KENDRA, Gr.Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 562 | INDIA DYEING & TEXTILES PLOT NO.,F-75 SITE-B G.NOIDA | Water | 08-03-18 | 0.5 | 0.5 |
| 563 | NEUMAN COMPONENTS PVT LTD, PLOT NO-35, SEC-31, KASNA, GR.NOIDA | Water | 08-03-18 | 0.5 | 0.5 |
| 564 | Surya Fresh Foods Ltd., 14, Dadri Road, Surajpur, Greater Noida. | Water | 08-03-18 | 0.5 | 0.5 |
| 565 | Chaudhary Skin Trading Company, D-34, Site-B, Surajpur, Greater Noida | Water | 08-03-18 | 0.5 | 0.5 |
| 566 | मेसर्स इण्डस ट्यूब्स लि0, छपरौला, जी0टी0 रोड, दादरी, गौतमबुद्धनगर। | Water | 15-05-19 | 12.375 | 12.375 |
| 567 | मेसर्स गुडलक इंजीनियरिंग कं0, (यूनिट ऑफ गुडलक स्टील ट्यूब्स लि0), खसरा नं0– 28, 29, ग्राम घूममानिकपुर, जी0टी0 रोड, दादरी, ग्रेटर नोएडा, गौतमबुद्धनगर। | Water | 15-05-19 | 25.52 | 25.52 |
| 568 | मेसर्स राठी इण्डस्ट्रीज लिमिटेड, ग्राम छपरौला, जी0टी0 रोड, दादरी, ग्रेटर नोएडा, गौतमबुद्धनगर। | Water | 17-07-19 | 22.95 | 22.95 |



362

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| 569 | मेसर्स मुस्कान ऑटोमोबाइल्स लि0, शॉप नं0– 210, एफ0एस0 प्लाजा, जगत फार्म मार्केट, ग्रेटर नोएडा, गौतमबुद्धनगर। | Water | 27-08-19 | 8.8 | 0 |
| 570 | मेसर्स स्पोंटेक मोटर्स, प्लॉट नं0– ई–93, यू0पी0एस0आई0डी0सी0, साइट–4, सूरजपुर, ग्रेटर नोएडा, गौतमबुद्धनगर। | Water | 29-07-19 | 8.8 | 0 |
| 571 | मेसर्स प्रकाश हॉण्डा, जगत फार्म मार्केट, ग्रेटर नोएडा, गौतमबुद्धनगर। | Water | 08-08-19 | 0.5 | 0.5 |
| 572 | मेसर्स बीर होरिजन्स, प्लॉट नं0– एफ–79, साईट–बी, सूरजपुर, ग्रेटर नोएडा, गौतमबुद्धनगर। | Air | 06-09-19 | 4.05 | 4.05 |
| 573 | मेसर्स कलर एन स्टाइल, प्लॉट नं0– ए–1/2–8,9, साइट–बी, औद्योगिक क्षेत्र सूरजपुर, ग्रेटर नोएडा, गौतमबुद्धनगर। | Air | 27-08-19 | 29.86 | 29.86 |
| 574 | मेसर्स ईस्ट इण्डिया टेक्नॉलॉजी प्रा0लि0, प्लॉट नं0– ई–18, 19, 20 साइट–बी, औद्योगिक क्षेत्र सूरजपुर, ग्रेटर नोएडा, गौतमबुद्धनगर। | Air | 27-08-19 | 13.27 | 13.27 |
| 575 | मेसर्स एम0आर0एल0 टायर्स लि0 (पूर्व नाम मेसर्स मल्होत्रा रबर्स लि0), प्लॉट नं0–ए–1/2–10, 11, 12, साइट–बी, औद्योगिक क्षेत्र सूरजपुर, ग्रेटर नोएडा, गौतमबुद्धनगर। | Air | 27-08-19 | 26.55 | 0 |
| 576 | मेसर्स सोगो फैशन्स प्रा0लि0, डी–1, 2, साईट–बी, सूरजपुर, औद्योगिक क्षेत्र, ग्रेटर नोएडा, गौतमबुद्धनगर। | Air | 27-08-19 | 1.35 | 0 |
| 577 | मेसर्स वोल्गा ट्रांसमिशन्स प्रा0लि0, 44.6 कि0मी0 स्टोन, जी0टी0 रोड, ग्राम कोट, दादरी, ग्रेटर नोएडा, गौतमबुद्धनगर। | Air | 29-07-19 | 7.09 | 7.09 |
| 578 | मेसर्स सूर्या प्रोसेसर्स प्रा0लि0, खसरा नं0– 619, बिसरख रोड, ग्राम छपरौला, ग्रेटर नोएडा, गौतमबुद्धनगर | Air | 30.11.2019 | 7.65 | 0 |
| 579 | मेसर्स हवेलिया वेलेन्सिया होम्स, प्लॉट नं0– जी0एच0–07, सेक्टर–1, ग्रेटर नोएडा, गौतमबुद्धनगर | Air | 06.12.2019 | 11.2 | 0 |
| 580 | मेसर्स ओप्पो मोबाईल इण्डिया प्रा0लि0, प्लॉट नं0– ए–1, इकोटेक–7, ग्रेटर नोएडा | Air | 08.11.2019 | 25 | 0 |
| 581 | Indo gulf Hospital, B-498A, Sec-19 | Water | 22-11-19 | 2.71 | 0 |
| 582 | J R Chaudhary Hospital Pvt Ltd, Main Market, Nagla Charandas, | Water | 22-11-19 | 1.81 | 0 |
| 583 | Bharat Hospital,Main Road, Sec-66, In front of THANA Phase-II, | Water | 22-11-19 | 1.80 | 0 |
| 584 | Global Hospital, FNG Road, Sec-65 | Water | 22-11-19 | 1.84 | 0 |
| 585 | Tripathi Hospital,Sec-119 | Water | 22-11-19 | 2.89 | 0 |
| 586 | Prakash Hospital, D-12, Sec-33 | Water | 22-11-19 | 1.36 | 0 |
| 587 | Motherland Hospital,Sec-119 | Water | 22-11-19 | 1.14 | 0 |

363

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| 588 | M/s Apllo Metex, Plot No-22 Ind. Area, Sikandrabad, Distt. Bulandshahr | Air | 14.11.19 | 1.0 | 0 |
| 589 | M/s OTR Paper P.Ltd. B-4, Ind. Area, Distt. Bulandshahr | water | 09.08.18 | 0.5 | 0 |
| 590 | M/s Rajat Enterprised, I-08, Ind. Area, Sikandrabad, Distt. Bulandshahar | water | 04.10.18 | 0.5 | 0.5 |
| 591 | M/s Babu Khan, N-18, Ind. Area, Sikandrabad, Distt. Bulandshahar | water | 20.02.19 | 1.0 | 1.0 |
| 592 | M/s Geetanjali Enterprises, F-23, Ind. Area, Sik. Distt. Bulandshahr | water | 01.02.19 | 0.5 | 0.5 |
| 593 | M/s Chandok Textiles Export, P. Ltd. C-81, Ind. Area, Sikandrabad, Distt. Bulandshahr | water | 21.02.19 | 6.12 | 6.12 |
| 594 | M/s Satyam Shakuntalam Engineering P. Ltd. R-65, Ind. Area, Sikandrabad, Distt. Bulandshahar | water | 22.02.19 | 2.5 | 2.5 |
| 595 | M/s Sunrise Textiles, D-5, Ind. Area, Sikandrabad, Distt. Bulandshahr | water | 20.02.19 | 3.0 | 3.0 |
| 596 | M/s Shanti Dyeing & Finishing Mills, (Unit-2) B-10, Ind. Area, Sik. Distt. Bulandshahr | water | 20.02.19 | 3.0 | 3.0 |
| 597 | M/s Balaji Washing, Plot No-R-50, Ind. Area, Sikandrabad, Distt. Bulandshahr | water | 26.03.19 | 1.0 | 1.0 |
| 598 | M/s Shri Balaji Enterprises, HC-16, UPSIDC, Industrial Area, Sikandrabad, Distt-Bulandshahar | water | 09.08.19 | 0.5 | 0.5 |
| 599 | M/s Jai Shri Balaji Industries, D-9, UPSIDC, Industrial Area, Sikandrabad, Distt-Bulandshahar | water | 02.04.19 | 2.0 | 2.0 |

364

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| 600 | M/s Shanti Dyeing & Finishing Mills, (Unit-2) B-10, Ind. Area, Sik. Distt. Bulandshahr | water | 02.04.19 | 8.0 | 8.0 |
| 601 | M/s Vallabh Dyeing, (Old Name M/s Sunrise dyeing mills), E-40,41, Ind. area, Sikandrabad, Distt. Bulandshahar | water | 22.07.19 | 3.45 | 3.45 |
| 602 | M/s Vansh Enterprises, F-43, UPSIDC, Industrial Area, Sikandrabad, Distt-Bulandshahar | water | 22.07.19 | 3.45 | 3.45 |
| 603 | M/s Bharat Prints, C-59, Ind. area, Sikandrabad, Distt. Bulandshahar | water | 22.07.19 | 1.57 | 1.57 |
| 604 | M/s Surya Processors Pvt.Ltd, Plot no-21, Industrial Area, Sikandrabad, Distt. Bulandshahar | water | 22.07.19 | 1.5 | 1.5 |
| 605 | M/s K.R. Industries, C-26, Ind. Area, Sikandrabad, Distt. Bulandshahar | Air | 22.02.19 | 1.5 | 1.5 |
| 606 | M/s R.V. Industries, D-41, Ind. Area, Sikandrabad, Distt. Bulandshhar | Air | 14.11.19 | 0.5 | 0.5 |
| 607 | M/s Sri Someshwar Alloys P. Ltd. C-52, Ind. Area, Sikandrabad, Distt. Bulandshhar | Air | 14.11.19 | 0.5 | 0.5 |
| 608 | M/s Saini Alloys P. Ltd. Plot no. 16/1, Ind. Area, Sikandrabad, Distt. Bulandshahr | Air | 30.10.19 | 0.5 | 0 |
| 609 | M/s Cocofoam Industries, C-75, . Area, Sikandrabad, Distt. Bulandshahr | Air | 19.11.19 | 5.57 | 0 |
| 610 | M/s Soniya Steel India P. Ltd. C-30, Ind. Area, Sikandrabad, Distt. Bulandshahar | Air | 21.01.20 | 0.95 | 0 |
| | | | | **4541.85** | **643.11** |

Note:-

365

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| 611 | Construction Activity | Penalty levied at District Level on 1894 Construction activities | | 1350.49 | 176.15 |
| 612 | *Others (Garbage burning, stubble burning or any other activity not covered above) | Penalty levied at District Level on 107 incidents | | 530.25 | 7.55 |
| | | | | **1880.74** | **183.7** |
| | | | **Grand Total** | **6422.59** | **826.81** |

366

Proforma-V

**List of industries/other polluting activities to whom Show Cause Notice issued for Environmental (From 01.01.2018 to 31.12.2019)**

| I | II | III | IV | V |
|---|---|---|---|---|
| Sl. No. | Name of the Industry/Other Polluting Activity | Nature of default (Water/Air/Waste) | Date of issue of Show Cause Notice for imposition of Environmental Compensation | Amount of Environmnetal Compensation for which Show Cause Notice issued (Rs. in Lacs) |
| 1 | Khandelwal Industrial Enterprises, 72-80, Nunhai, Agra. | Water | 13.12.2019 | 8.12 |
| 2 | Dairy India Pvt. Ltd., Gajraula, Amroha. | Plastic waste | 16.09.2019 | 57.2 |
| 3 | Umang Dairies Ltd. 3 Km. Hasanpur road Gajraula, Amroha | Plastic waste | 16.09.2019 | 57.2 |
| 4 | Jubilant Life Sciences Limited (Distillery Unit), Bhartiagram, Gajraula District-Amroha. | water | 30.10.2019 | 984 |
| 5 | M/s. Sanjeev Prints, Shiva Ji nagar, Sarswati Kund, Mathura | Water Act. | 12-05-19 | 0.5 |
| 6 | M/s. Brijraj Cloth Printing Co., Shiva Ji nagar, Sarswati Kund, Mathura | Water Act. | 02-04-19 | 0.5 |
| 7 | M/s. Mathura Audhyogic Chetra pradushan Nivaran Co., Site-A, Mathura | Water Act. | 12-08-19 | 40.2 |
| 8 | Nagar Nigam Moradadbad | water | 30.08.2019 | 17.9 |
| 9 | Moradabad Dugdh Utpadak Sangh Ltd, Dalpatpur, Rampur Road, Moradabad | PWM | 16-09-19 | 5.72 |
| 10 | Milk Food Ltd, Agwanpur, Kanth Road, Mordabad | PWM | 16-09-19 | 5.72 |
| 11 | Pratishtha Dairy Farmers Pvt. Ltd, Dilari, Raipur, N.H.-24, Moradabad | PWM | 16-09-19 | 5.72 |
| 12 | Heritage Institite of Medical Science (A unit of heritage Hospital limited) Ramnagar, Chaunduli | Waste | 31-01-20 | 120 |
| 13 | Ramkishan Mission Home of Service Luxa Road, Varanshi | Waste | 31-01-20 | 56 |
| 14 | Oriyana Hospital Pvt. Ltd, Ravanderpuri, Varanshi | Waste | 31-01-20 | 12 |
| 15 | Highway Hospital (SwamiParam Welfere Soeity) Amraakhri, Varanshi | Waste | 31-01-20 | 40 |
| 16 | Popular Medicare Ltd. Kakarmatta, Varanshi | Waste | 31-01-20 | 24 |
| 17 | M/s U.P. Rajya Vidyut Utpadan Nigam Ltd., Thermal Power Plant, Anpara, Sonebhadra (U.P.) | Waste | 16-01-20 | 411 |
| 18 | Nagar Aayukt, Nagar Nigam Ghaziabad, Avantika Colony Ghaziabad | Water | 27.07.2019 | 99.12 |
| 19 | Nagar Aayukt, Nagar Nigam Ghaziabad 70 MLD, STP (UASBR) Dundhahedha Ghaziabad | Water | 29.07.2019 | 35.63 |
| 20 | Nagar Aayukt, Nagar Nigam Ghaziabad 56 MLD, STP Transhindan, Indirapuram, Ghaziabad | Water | 29.07.2019 | 35.63 |
| 21 | Maha Prabhandhak U.P. Jal Nigam 30 MLD, STP, Shadullabad Loni Ghaziabad | Water | 29.07.2019 | 35.63 |



367

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| 22 | Antariksh kenball, G.H.-003B, Sec-77 | Water | 29-11-19 | 328.00 |
| 23 | CivilTech Developers Pvt Ltd,GH-02, Sec-77 | Water | 22-11-19 | 34.15 |
| 24 | Golf city, G.H.-11, Sec-75 | Water | 08-07-19 | 15.60 |
| 25 | Prateek Visteriya, GH-01,Sec-77 | Water | 08-07-19 | 15.60 |
| 26 | J.M. Orchid, G.H.-1C, Sec-76 | Water | 08-07-19 | 15.60 |
| 27 | Supertech Cape town, G.H.-01, Sec-74 | Water | 08-07-19 | 18.00 |
| 28 | Assotech Windsor Court,GH-04A, Sec-78 | Water | 08-07-19 | 15.60 |
| 29 | Lotus Boulevard espacia (Cloud-9), G.H.-02, Sec-100 | Water | 27-08-19 | 18.00 |
| 30 | Supertech Eco city, G.H.-03, Sec-137 | Water | 04-06-19 | 35.10 |
| 31 | Great Value Sharnam, G.H.- 02, Sec-107 | Water | 08-07-19 | 4.68 |
| 32 | Bhartiya Rashtriya Raj Marg Pradhikaran, House No-518, Neeti Khand-1, Indirapuram, Ghaziabad | Water | 22.11.2019 | 26.87 |
| 33 | Fhirigo Rifiko Alama Ltd. Unit-2 A/14/1 Site-4 Shahibabad Ins Area Ghaziabad | Air | 26.12.2019 | 79.00 |
| 34 | Yash tax, Khasra No-244 NH-9, Delhi Hapur Road, Pilkhuwa, Hapur | Air | 18.11.2019 | 46.50 |
| 35 | Alcon Alise Pvt.Ltd Khasra No-252-256 Gram Parsona Galand Daulana Hapur | Air | 09.12.2019 | 33.45 |
| 36 | CETP Pilkhua, Hapur. | CETP | | 5.40 |
| 37 | Al nafees Frozen Foods Pvt. Ltd, Dasna, Ghaziabad | water | | 500.39 |
| 38 | Ganga Pollution Control Unit, U.P. Jal Nigam, Kanpur | water | 20.11.2019 | 2,450.00 |
| 39 | Nagar Nigam Kanpur (MSW Plant, Bhausingh, Kanpur) | water | 23.01.2020 | 1,973.39 |
| 40 | Medical Pollution Control Committee, Bhailamau Bhauti, Kanpur | water | 31.01.2020 | 7.75 |
| 41 | Solitaire Foosds pvt ltd Gagol road, Meerut | Waste | 16-09-19 | 57.2 |
| 42 | Gagol Sahkari Dugdh Utpadak Sangh ltd Partapur,Meerut | Waste | 16-09-19 | 57.2 |
| 43 | Kailash Dairy ltd, Village Rithani, Delhi road, Meerut | Waste | 16-09-19 | 57.2 |
| 44 | Harbansh lal Foods Pvt ltd, Mohiuddinpur, Meerut | Waste | 16-09-19 | 57.2 |
| 45 | Nagar Nigam Moradadbad | Waste | 08-02-20 | 2750 |
| | | | | **10653.66** |

Note:-

| | | | | |
|---|---|---|---|---|
| | *Others (Garbage burning, stubble burning or any other activity not covered above) | | | 171.6 |
| | | | **Grand Total** | **10825.26** |

368

ANNEXURE-XI K

HEAD OFFICE

गौरा देवी पर्यावरण भवन

Uttarakhand Pollution Control Board
46-B, SIDCUL IT Park, Sahastradhara Road,
Dehradun(Uttarakhand)

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
46–बी, सिडकुल, आई0टी0 पार्क, सहस्त्रधारा रोड, देहरादून (उत्तराखण्ड)

UEPPCB/HO/Gen /2020/1766 Dated: 5-2-2020
183-361

To

Sh P.K. Gupta,
Additional Director and Div. head IPC-VII
Central Pollution Control Board,
East Arjun Nagar,
Delhi-32

**Sub: Compliance of Hon'ble NGT order dated 14.11.2019 in the matter of O.A. No. 1038/2019 regarding.**

Sir,

This has reference to your letter noCPCB/IPC-VII/CEPI/NGT order/2019 dated 19.11.2019 on the above-mentioned subject. In this connection, this is to inmform that the information of Critically Polluted Area in format-A and B is enclosed.

As far as Environment Memegement Plan is concern, this is to inform that SPCB in consultation with various stakeholders and Industry Association has prepared the Environment Management Plan for Integrated Industrial Area Rudrapur, Udham Singh Nagar (CPA). This plan was presented before the Committee headed by Chief Secretary, Government of Uttarakhand. As soon as approval is accorded, it will be forwarded to CPCB separately.

***Encls: as above***

Yours faithfully

5.2.2020

(S.P. Subudhi)
Member Secretary

SB(Mayank) SPS 10/2

(9(1)L

369

## FORMAT-A

**STATUS OF PROHIBITION/CLOSURE OF NON-COMPLYING ACTIVITY IN RED AND ORANGE CATEGORY INDUSTRIES IN SEVERELY & CRITICALLY POLLUTED INDUSTRIAL AREAS**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of the Industrial area | Type of Industrial area (Severely polluted/ Critically polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of industries not complying with Environmental Standards | No. of Industries closed down based on Closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1. | Integrated Industrial Area, Rudraopur, Udham Singh Nagar | Critically Polluted Area | Red | Small | 24 | | | |
| | | | | Medium | 09 | | | Name of the units mentioned at the bottom of the table. |
| | | | | Large | 34 | 01 | 01 | |
| | | | Orange | Small | 65 | | | |
| | | | | Medium | 29 | | | |
| | | | | Large | 64 | 01 | 01 | |
| 2. | | | Other Polluting Activities | CETP | 01 | | | |
| | | | | TSDF | | | | |
| | | | | Others | | | | |

IX: List of Industries to whom closure order issued:-

1. M/s VHB Mediscences Ltd, Sector-05, Plot No 20 to 22 & 49-51, IIE Rudrapur, Udham Singh Nagar.
2. M/s Karolia Lighting Pvt Ltd, Sector-03, Plot No 69-A & 70, IIE Rudrapur, Udham Singh Nagar.

378

**FORMAT-B**

**STATUS OF ENVIRONMENTAL COMPENSATION RECOVERED AS PER HON'BLE NGT ORDER IN CRITICALLY/SEVERELY POLLUTED INDUSTRIAL AREAS**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **Sl. No.** | Name of the Industrial area | Type of Industrial area (Severely polluted/ Critically polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of industries not complying with Environmental Standards in last 5 years | Total amount of Environmental Compensation Imposed in Lakhs* | Total amount of Environmental Compensation received in Lakhs |
| **1.** | | | Red | Small | 24 | 15 | 325 | |
| | | | | Medium | 09 | 07 | 350 | |
| | | | | Large | 34 | 18 | 1800 | |
| | | | Orange | Small | 65 | 05 | 125 | |
| | | | | Medium | 29 | 06 | 300 | |
| | | | | Large | 64 | 08 | 800 | |
| | | | Other Polluting Activities | CETP (small) | 01 | 01 | 25 | |
| | | | | TSDF | | | | |
| | | | | Others | | | | |
| | | | Total | | **226** | **60** | | |

* Levying of Environment Compensatrion is under process.

ANNEXURE XII-L

ANDHRA PRADESH POLLUTION CONTROL BOARD
D. No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada - 520010
Website: www.pcb.ap.gov.in

**Lr. No.APPCB/UH-IV/CEPI/2020-** 1892 **Date:27.01.2020**

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
03 JAN 2020
Central Pollution Control Board

for MS 2/1/20
IPC-VII

**To**
**The Member Secretary,**
**Central Pollution Control Board,**
**Parvesh Bhavan, East Arjun Nagar,**
**Delhi – 110 032.**

**Sir,**

| | |
|---|---|
| **Sub:** | Hon'ble NGT Order in O.A. No. of 1038/2018, Dt.14.11.2019 – Revised Action Plan for Critically polluted and Severely polluted cities i.e., Visakhapatnam and Vijayawada of Andhra Pradesh State – Submitted – Reg. |
| **Ref:** | 1. Hon'ble NGT Order Dt.10.07.2019 in O.A. No. of 1038/2018.<br>2. Hon'ble NGT Order Dt.23.08.2019 in O.A. No. of 1038/2018.<br>3. Hon'ble NGT Order Dt.14.11.2019 in O.A. No. of 1038/2018.<br>4. CPCB/IPC-VII/CEPI/NGT Order/2019, Dt.30.12.2019.<br>5. Lr.No. APPCB/UH-IV/CEPI/2019-1704, Dt.30.12.2019.<br>6. CPCB Video conference held on 07.01.2020. |

***

Vide reference 3rd cited, the Hon'ble National Green Tribunal, Order Dt.14.11.2019 in O.A. No.1038/2018, directed the State PCBs for furnishing revised action plan and action taken report before 31.01.2020 for bringing down the pollution load in the industrial areas covered under CPA and SPA.

The Board requested the CPCB vide reference 5th cited, for considering Vijayawada under other polluted areas i.e. the CEPI score is less than 60, as per the recalculation of APPCB, the CEPI score of Vijayawada is assessed as 22.10.

Vide reference 4th & 6th cited, the CPCB conducted video conference, in which the Board reminded the request made for considering Vijayawada under other polluted areas i.e. the CEPI score is less than 60 (Actual value is 22.10). However, the CPCB directed for furnishing the revised action plan for industrial areas of Kondapalli & Ibrahimpatnam under Vijayawada, which is identified as Severely Polluted Areas (SPA).

Accordingly, the revised action plan for industrial areas of Kondapalli & Ibrahimpatnam (Vijayawada area) is prepared and submitted for necessary action. Further, it is to submit that the Board is closely monitoring the industries in industrial areas of Visakhapatnam & Vijayawada and taking necessary action from time to time for restoration of environment quality.

Yours faithfully,

27.1.2020

**CHAIRMAN**

27/01/2020

Encl : Revised Action Plan for SPA of Vijayawada.

372

A.P. POLLUTION CONTROL BOARD
ZONAL OFFICE VIJAYAWADA

dt: 31.01.2020

FORMAT - A

**Status of prohibition / closure of non-complying activity in Red and Orange category industries in severely & critically polluted industrial areas.**

**Name of SPCB/PCC**: APPCB, Regional Office, Vijayawada

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| S.No. | Name of the industrial area | Type of industrial area (severely polluted / critically polluted) | Industrial category | Scale of operation | Total no. of industries | No. of industries not complying with environmental standards | No. of industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1 | IDA, Kondapalli & Ibrahimpatnam | Severely Polluted | Red | Small | 18 | -- | -- | -- |
| | | | | Medium | 4 | -- | -- | -- |
| | | | | Large | 9 | 1 | 0* | 0 |
| | | | Orange | Small | 19 | -- | -- | -- |
| | | | | Medium | 3 | -- | -- | -- |
| | | | | Large | 1 | -- | -- | -- |
| | | | Other polluting activities | CETP ** | 1 | 1 | 0* | 0 |
| | | | | TSDF | -- | -- | -- | -- |
| | | | | Others | 1 | -- | -- | -- |
| | | | | | | | | |

*Directions are issued to M/s. NTTPS and CETP for non compliance.

** M/s. Kondapalli Envirotech Ltd., (CETP) is having adequate capacity to treat the total effluent generated from the units located in the IDA Kondapalli and is operating with the zero liquid discharge system. No treated effluent is discharged outside premises.

373

FORMAT - b

**Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically / Severely Polluted Industrial Areas**

**Name of SPCB/PCC:** APPCB, Regional Office, Vijayawada

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| S No. | Name of the industrial area | Type of industrial area (severely polluted / critically polluted) | Industrial category | Scale of operation | Total no. of industries | No. of industries not complying with environmental standards in last 5 years | Total amount of environmental compensation imposed in lakhs | Total amount of environmental compensation received in lakhs |
| 1 | IDA, Kondapalli & Ibrahimpatnam | | Red | Small | 18 | -- | -- | -- |
| | | | | Medium | 4 | -- | -- | -- |
| | | | | Large | 9 | -- | -- | -- |
| | | | Orange | Small | 19 | -- | -- | -- |
| | | | | Medium | 3 | -- | -- | -- |
| | | | | Large | 1 | -- | -- | -- |
| | | | Other polluting activities | CETP | 1 | -- | -- | -- |
| | | | | TSDF | -- | -- | -- | -- |
| | | | | Others | 1 | -- | -- | -- |
| | | | | | | | | |

Note: No compensation is levied on any of the industries due to non compliance with environmental standards in last 5 years.

34

ANNEXURE - XI M

ಫ್ಯಾಕ್ಸ್ / Fax : 080-25586321
ಈಮೇಲ್ / Email : ho@kspcb.gov.in
ವೆಬ್‌ಸೈಟ್ / Website : http://kspcb.gov.in

080-25581383, 25589112
080-25589113, 25589114

MS for IPC-VII 6/2/20

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

# Karnataka State Pollution Control Board

"ಪರಿಸರ ಭವನ", 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ. 49, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು - 560 001, ಕರ್ನಾಟಕ ರಾಜ್ಯ, ಭಾರತ
"Parisara Bhavan", 1st to 5th Floor, # 49, Church Street, Bangalore - 560 001, Karnataka State, India

**NO. KSPCB/ CEO-2(NEIA-BNG) /CEPI /Form A &B /2019-20 / 5753 Date: 31.01.2020**

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
14698 ₹
05 FEB 2020
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110

To,

The Member Secretary,
CPCB,
Parivesh Bhavan, East Arjun Nagar,
New Delhi-110032

14698 ₹/MS 6/2/20

Sir,

Sub: Compliance of Hon'ble NGT Oder dated 14.11.2019 in the matter of O.A.1038/2018 – reg.

Ref: CPCB/IPC-VII/CEPI/NGT Order/2019, dated: 19.11.2019.

****

With reference to Hon'ble NGT(PB) order dated 14.11.2019 in the matter of OA No. 1038/2018 and CPCB letter cited above, please find herein enclosed the filled in details in Format A and B pertaining to KIADB Industrial Area, Jigani Anekal(Bengaluru), Peenya and Bidar(Karnataka). Further, the latest will be updated within a weeks time.

This is for kind information

Yours faithfully,

**Member Secretary.**

~~AEE(SW)~~ SD 6/2/2020
SD(KP)

375

## Format-A

**Status of prohibition/Closure of non-complying activity in red and Orange category industries in .**

**Name of the SPCB/PCC : Karnataka State Pollution Control Board.**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl No. | Name of the industrial area | Type of industrial area (severelly polluted/ critically polluted) | Industrial Category | Scale of Operation | Total No. of industries | No. of industries not complying with Environmental standards | No. of Industries closed down based on closure direction issued | Attached as separate sheet with list of industries to whom closure order issued |
| 1 | **KIADB Kolhar Industrial Area, Bidar** | Severally polluted | Red | Small | **13** | 3 | 3 | **Annexure-I** |
| | | | | Medium | **4** | | | |
| | | | | Large | **4** | | | |
| | | | Orange | Small | **3** | | | |
| | | | | Medium | **1** | | | |
| | | | | Large | - | | | |
| | | | Other polluting Activities | CETP | | | | |
| | | | | TSDF | - | | | |
| | | | | Others | | | | |
| | | | Red | Small | | | | |
| | | | | Medium | | | | |
| | | | | Large | | | | |

Note:

1) The closure Order issued to the two industries viz M/s Stereo Drugs Pvt ltd., and M/s Chiral Bio-Science Pvt ltd.,, KIADB Kolhar Indl. Area, Bidar is for not obtaining Environmental Clearance.
2) The Closure Order issued to M/s Wholar Laboratories Pvt. Ltd., in KIADB , Kolhar Indl. Area, Bidar for the violations.

**Format-B.**

Status of Environmental Compensation recovered as per Hon'ble NGT Order in critically /Severally Polluted **Bidar industrial Areas.**

**Name of the SPCB/PCC : Karnataka State Pollution Control Board.**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl No. | Name of the industrial area | Type of industrial area (severelly polluted/critically polluted) | Industrial Category | Scale of Operation | Total No. of industries | No. of industries not complying with Environmental standards last 5 years. | Total amount of Environmental compansation imposed in lakhs | Total amount of Environmental compansation received in lakhs |
| 1 | **KIADB Kolhar Industrial Area, Bidar** | Severally polluted | Red | Small | **13** | 1 | 50 Lakhs | **0** |
| | | | | Medium | **4** | | | |
| | | | | Large | **4** | | | |
| | | | Orange | Small | **3** | | | |
| | | | | Medium | **1** | | | |
| | | | | Large | - | | | |
| | | | Other polluting Activities | CETP | - | - | | |
| | | | | TSDF | | | | |
| | | | | Others | | | | |

**Note: List enclosed as Annexure- II.**

## Annexure I

**List of industries Issued with Closure Directions, in Bidar.**

| Sl. No. | Name & address of the industry | Date of Issue of Closure |
|---|---|---|
| 1 | M/s. Wohlar Laboratory, Kolhar Industrial Area, Bidar. | 31.01.2020 |
| 2 | M/s. Stereo Drugs Pvt Ltd, Kolhar Industrial Area, Bidar. | 19.11.2019 |
| 3 | M/s. Chiral Biosciences, Kolhar Industrial Area, Bidar. | 19.11.2019 |

Annexure II

**List of Industries leived with Interim Environmental Compensation, Bidar.**

| Sl. No. | Name & address of the industry | Classification | Category | Amount of EC levied in Lakhs |
|---|---|---|---|---|
| 1 | M/s. Wohlar Laboratory, Kolhar Industrial Area, Bidar. | Small | Red | 50 |

# FORMAT A

**Satus of prohibition/closure of non-complying activity in Red & Orange category Industries in Jigani and Bommasandra industrial cluster.**

**Name of SPCB: Karnataka State Pollution Control Board**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| SL.No | Name of the Industrial area | Type of Industrial area (Severely polluted/Critically polluted) | Industrial Category | Scale of Operation | Total No.of Industries | No.of Industries not complying with Environmental Standards | No.of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1 | Jigani Industrial Area | Critically Polluted | Red | Small | 116 | 4 | 4 | List enclosed as Annexure -I |
| | | | | Medium | 15 | 0 | 0 | |
| | | | | Large | 74 | 0 | 0 | |
| | | | Orange | Small | 79 | 0 | 0 | |
| | | | | Medium | 16 | 0 | 0 | |
| | | | | Large | 55 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | 0 | 0 | 0 | |
| | | | | TSDF | 1 | 0 | 0 | |
| | | | | Others | 1 | 0 | 0 | |
| | | | | TOTAL | 357 | 4 | 4 | |

# FORMAT B

**Status of Environmental Compensation recovered as per Hon'ble NGT Order in Jigani and Bommasandra industrial cluster**

**Name of SPCB: Karnataka State Pollution Control Board**

| SL.No | Name of the Industrial area | Type of Industrial area (Critically polluted /Severely polluted Area) | Industrial Category | Scale of Operation | Total No.of Industries | No.of Industries not complying with Environmental Standards in last 5 years | Total Amount of Environmental compensation imposed in lakhs | Total Amount of Environmental compensation received in lakhs |
|---|---|---|---|---|---|---|---|---|
| 1 | Jigani Industrial Area | Critically Polluted | Red | Small | 116 | 10 | 250 | 0 |
| | | | | Medium | 15 | 5 | 250 | 0 |
| | | | | Large | 74 | 12 | 1200 | 0 |
| | | | Orange | Small | 79 | 2 | 50 | 0 |
| | | | | Medium | 16 | 2 | 100 | 0 |
| | | | | Large | 55 | 5 | 500 | 0 |
| | | | Other Polluting Activities | CETP | 0 | 0 | 0 | 0 |
| | | | | TSDF | 1 | 0 | 0 | 0 |
| | | | | Others | 1 | 0 | 0 | 0 |
| | | | | | 357 | 36 | 2350 | 0 |

**Note: List enclosed as Annexure -II.**

Annexure -I

## LIST OF CLOSURE DIRECTIONS ISSUED PERTAINING TO JIGANI AND BOMMASANDRA INDUSTRIAL CLUSTER AS ON 31.01.2020

| Sl No | Name and Address of the industries for which Closure Directions have been issued | Date of Issue of Closure Order | Remarks |
|---|---|---|---|
| 1. | Bharath Metal Finishers<br>Shed No.B-86, Bommasandra Industrial Area, 1st Stage, Hosur Road, Attibele Hobli<br>Anekal Taluk, Banagalore Urban District | Dated: 14.01.2019 | The industry is closed permanently after issue of closure Directions and shifted all machineries |
| 2 | Mayur Yarns and Thread Pvt Ltd No.265/1-1, KSSIDC Industrial Area, Anekal Taluk, Banagalore Urban District | Dated: 25.01.2019 | The Closure Directions issued is inforce. |
| 3 | M/s Anand Industries,<br>Shed No.B-87, Bommasandra Industrial Estate, I Stage, Hosur Road, Anekal Tq,<br>Bengaluru Urban District – 560099 | Dated: 28.01.2020 | The Closure Directions issued is in force. |
| 4 | Sri Shivashakthi Rubbers, No.84-P4, 1st Phase, Jigani Industrial Area, Jigani Hobli, Anekal Taluk, Banagalore Urban District | Dated: 02.01.2020 and 02.01.2020 | The Closure Directions issued is in force. |

## Annexure -II

**List of Industries levied with Environmental Compensation as per NGT Order OA NO. 1038/2018**

**Jigani Industrial Area Cluster**

| Sl No | Name and Address of the industry | Category | Interim compensation levied |
|---|---|---|---|
| 1 | M/s.Saify Industries, Plant 3, Plot No.75, Jigani Industrial Area, Anekal Taluk, Bangalore Urban District | MR | Rs.50 lakhs |
| 2 | M/s.Rathna Enterprises, Sy No. 577, 85 CI, 1st Phase,Jigani Indsutrial Area, Jigani, Anekal Taluk, Bangalore Urban District | SR | Rs.25 lakhs |
| 3 | M/s. Sun Clad Coaters, Plot No. 18/A, KSSIDC Industrial Area, Jigani 2nd Phase, Anekal Taluk, Bengaluru Urban District . | SR | Rs.25 lakhs |
| 4 | Kumar Organic Products Private Limited, ; Plot NO:62, Road NO:3 & 5, Jigani Industrial Area, Anekal Taluk, Bangalore Urban District – 560105 | LR | Rs.100 lakhs |
| 5 | Kumar Organic Products Limited ; Plot No.60/65, Road No.3, Jigani Industrial Area, Anekal, Bangalore Urban – 562106 | LR | Rs.100 lakhs |
| 6 | M/s. Power Control Equipments. , Unit II, Plot No. 40-A, KIADB Industrial Area, Jigani I Phase, Jigani, Anekal Taluk, Bangalore | MR | Rs.50 lakhs |
| 7 | M/s. Keshav Industries, Plot No. SPL-1, KSSIDC, 2nd Phase, Jigani Industrial Area, Anekal Taluk, Bengaluru Urban District-560105 | SR | Rs.25 lakhs |
| 8 | M/s.Govardhan Accumulators, Plot No. 81-E , 2nd Phase, Jigani Industrial Area, Anekal Taluk, Bengaluru Urban District | SR | Rs.25 lakhs |
| 9 | M/s. Arihant Metals and Extruded Pvt. Limited, Plot No. 9-L, Yarandahalli,Bommasandra Industrial Area 1st Phase, Anekal Taluk, Bangalore | MR | Rs.50 lakhs |
| 10 | M/s. Ravi Industries, No. 206, Sy.No. 239P, Bommasandra Jigani Link Road, Industrial Area, Anekal Taluk, Bangalore | SR | Rs.25 lakhs |
| 11 | M/s. K. K Industries, Plot No. 162/A, Bommasandra Jigani Link Road, 4th Phase, Bommasandra Industrial Area, Rajapura Village, Jigani Hobli, Anekal Taluk,Bangalore Urban District | SR | Rs.25 lakhs |
| 12 | M/s. Omax Autos Limited.,Plot No. 06, 4th Phase, Bommasandra Jigani Link Road, Anekal Taluk, Bangalore Urban District | LR | Rs.100 lakhs |
| 13 | M/s. Stellance Pharma science Private Limited.,(Formerly M/s. KarnatakaChemsyn Limited)., Plot No.456 A & B, Road No. 3, Industrial Area, Jigani, Anekal Taluk, Bangalore. | LR | Rs.100 lakhs |

383

| | | | |
|---|---|---|---|
| 14 | M/s. Hitech Powder Coating System, Plot No. 36, Bommasandra Jigani Link Road, Opp HCL, Jigani I A, Anekal Taluk, Bangalore | SR | Rs.25 lakhs |
| 15 | M/s. Aron Universal Limited. Sy.No. 25/1, 2nd Phase, Jigani Industrial Area, Jigani, Anekal Taluk, Bangalore | LR | Rs.100 lakhs |
| 16 | M/s. Adcock ingram Limited Plot No. 49, B C & D Bommasandra Indl Area, 1st Stage, Hosur Road, Attibele Hobli, Anekal Taluk, Bengaluru - 560099 | LO | Rs.100 lakhs |
| 17 | M/s Anand Industries, Shed No.B-87, Bommasandra Industrial Estate, I Stage, Hosur Road, Anekal Tq, Bengaluru Urban District – 560099 | SR | Rs.25 lakhs |
| 18 | M/s Switchgear & Control Technics Pvt. Ltd.,<br>Plot No. 152, Bommasandra Industrial Area, Hosur Road, Anekal Taluk, Bangalore – 560 099. | LO | Rs.100 lakhs |
| 19 | M/s GRG Fine Foods Pvt. Ltd. Plot No.121H, Bommasandra Industrial Area, Hosur Main Road, Anekal Taluk, Bangalore Urban Dist-560 099 | SO | Rs.25 lakhs |
| 20 | M/s. Saify Industry, Plant -1, Plot No. 49 A-1, Bommasandra Industrial Area, 5th Cross, Off: Hosur Road, Anekal Taluk, Bengaluru 560 099 | MR | Rs.50 lakhs |
| 21 | M/s. Sansera Engineering Ltd,(Formley Known as Gearock Forge Private Limited, Plot No. 143-B3, BIA,Hebbagodi Post, Anekal Taluk,Bangalore Urban District. | MO | Rs.50 lakhs |
| 22 | M/s Mysore Fruit Products, Sy No.39 to 69, Veerasandra Village, Anekal Taluk, Bangalore Urban District. | LO | Rs.100 lakhs |
| 23 | M/s. Ramsons Garment Finishing Equipment Pvt Ltd, (IFB industries Ltd., ) Plot No. 3-B, Bommasandra Industrial Area, I Phase, Anekal Taluk, Bangalore Urban District | MR | Rs.50 lakhs |
| 24 | M/s. Vinir Engineering Private Limited, Plot No. 102/104, Bommasandra Industrial Area, Anekal Taluk, Bangalore Urban District. | LO | Rs.100 lakhs |
| 25 | M/s Ananda Motors No. 55, Opp. SKF, Hebbagodi, MBT Compound, Bommasandra Industrial Area Anekal Taluk, Attibele Hobli, Bengaluru | SO | Rs.25 lakhs |
| 26 | Bill forge Pvt. Ltd., Plot No. 9C Bommasandra Indl Area, Hosur Road, Attibele Hobli, Anekal Taluk | LR | Rs.100 lakhs |
| 27 | Siera Silk Mills Private Limited, Plot No. 51, Bommasandra - Jigani Link Road Industrial Area, 4th Phase, Anekal Taluk, Bangalore Urban District- 560 099 | LR | Rs.100 lakhs |
| 28 | Golden Enviro Creators, # 278, Bommasandra - Jigani Link Road, Jigani Hobli, Anekal Taluk, Bangalore | SR | Rs.25 lakhs |
| 29 | Hikal Ltd., (Ralchem Limited,,) ; Plot No:82/A, Kiadb, , Jigani Industrial Area, Anekal, Bangalore Urban - 562106, | LR | Rs.100 lakhs |
| 30 | Toyota Industries Engine (I) Pvt Limited (Formerly known as Kirloskar Toyota Textile Machinery Private Limited), (TIEI) Plot NO: 9, Jigani Industrial Area, Anekal Taluk, Bangalore Urban District - 562 106 | LR | Rs.100 lakhs |
| 31 | Taegutec India Private Limited, Plot No. 119 & 120, 4th Phase, Bommasandra Industrial Area, Anekal Taluk, Bangalore Urban District | LR | Rs.100 lakhs |
| 32 | Radhamani Textiles Private Limited ( Formerly known as Radhamani Exports Limited) , Plot No. 314(P), 315(P), 316- 318 & 319(P), Bommasandra - Jigani Link Road Industrial Area, 4th Phase, Anekal Tq | MO | Rs.50 lakhs |

| | | | |
|---|---|---|---|
| 33 | Sandhar Automotives ( SLD Auto (A Unit of Sandhar Technologies Limited), Plot No. 8, Bommasandra - Jigani Link Road Industrial Area, 4th Phase, Anekal Taluk, Bangalore Urban District- 560 099 | LR | Rs.100 lakhs |
| 34 | Indo Nissin Foods Private Limited, Plot ; NO:18-A2., Jigani Industrial Area, Anekal Taluk, Bangalore Urban District - 562 106 | LO | Rs.100 lakhs |
| 35 | Anand Sweets & Savouries, ; NO.31-A, Road No.2, 1st Phase, Anekal Taluk, Bangalore. | SR | Rs.25 lakhs |
| 36 | Resil Chemicals Private Limited, Plot No. 53-57, IV Phase, Bommasandra Industrial Area, Anekal Taluk, Bangalore Urban Dist | LR | Rs.100 lakhs |
| | **Total** | | **Rs. 2350 Lakhs** |

**Format A**

**Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial areas.**

**Name of SPCB/PCC: Karnataka State Pollution Control Board**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl.No. | Name of the Industrial area | Type of Industrial area (Critically/ Severely Polluted Area) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries Not-complying with Environmental standards | No.of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1 | **Peenya Industrial Cluster** | Critically polluted | Red | Small | 285* | 10 | 10 | **Annexure I & IA** |
| | | | | Medium | 14 | 0 | 0 | - |
| | | | | Large | 40 | 2 | 2 | **Enclosed as Annexure II** |
| | | | Orange | Small | 432** | 45 | 45 | **Enclosed as Annexure III & IIIA** |
| | | | | Medium | 26 | 0 | 0 | - |
| | | | | Large | 58 | 0 | 0 | - |
| | | | Other polluting activities | CETP | 0 | 0 | 0 | - |
| | | | | TSDF | 0 | 0 | 0 | - |
| | | | | Others | 0 | 0 | 0 | - |
| | | | | | 855 | 57 | 57 | |

Note:

*Out of 285 small Red industries, 5 industries were identified as illegally operating without consent of the Board. The list is enclosed as **Annexure IA**
**Out of 432 small Orange industries, 42 industries were identified as illegally operating without consent of the Board. The list is enclosed as **Annexure IIIA**

# Format - B

**Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas**

**Name of SPCB/PCC: Karnataka State Pollution Control Board**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl.No. | Name of the Industrial area | Type of Industrial area (Critically/ Severely Polluted Area) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries Non-complying with Environmental standards in last 5 years | Total amount of Environmental compensation imposed in Lakhs | Total amount of Environmental Compensation received in Lakhs |
| 1 | Peenya Industrial Cluster | Critically polluted | Red | Small | 285 | 23 | 575 | 0 |
| | | | | Medium | 14 | 2 | 100 | 0 |
| | | | | Large | 40 | 17 | 1700 | 0 |
| | | | Orange | Small | 432 | 12 | 300 | 0 |
| | | | | Medium | 26 | 4 | 200 | 0 |
| | | | | Large | 58 | 9 | 900 | 0 |
| | | | Other polluting activities | CETP | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | Others | 0 | 0 | 0 | 0 |
| | | | | **Total** | **855** | **67** | **3775** | **0** |

**Note: List enclosed as Annexure -IV**

## Annexure I

Small Red industries to which Closure Order was issued in Comprehensive Environmental Pollution Index area - Peenya Industrial Cluster

| Sl. No. | Name & address of the industry | Classification | Category | Present status of compliance |
|---|---|---|---|---|
| 1 | Srinivasa Metal Coats, No.293, IV Phase, PIA, Bengaluru-58 | Small | Red | Closure Order issued on15.4.2019 is in force |
| 2 | Fine Crafts, No.18-B, II Phase, PIA,Bengaluru-58 | Small | Red | Closure Order issued on 25.6.2019 is in force |
| 3 | M/s. Sri Balaji Industries, Plot No. 293, 4th Main, 4th Phase, Peenya Industrial Area, Bengaluru-560 058. | Small | Red | Closure Order issued on 07.02.2019 is in force |
| 4 | M/s. Annode Tech, Plot No. 342, IV Phase, Peenya Indl. Area, Bengaluru-560 008. | Small | Red | Closure Order issued on 07.02.2019 is in force. |
| 5 | Shrinidhi Hardcrome, No.48/4, Maruthi Industrial Estate, 10th Main, Thigalarapalya Main Road, Near Peenya Industries, II Stage, Bangalore 560058 | Small | Red | Closure Order issued vide NO.42 dated: 22.04.2019. Now CO is in force. |

## Annexure IA

Small Red Illegally operating industries to which Closure Order was issued in Comprehensive Environmental Pollution Index area - **Peenya Industrial Cluster**

| Sl. No. | Name & address of the industry | Classification | Category | Present status of compliance |
|---|---|---|---|---|
| 1 | Angalamma Prameshwari platers, No 074, Shivananda Nagar, near puliogre factory, Anndhrahalli main road, Bangalore-560091 | Small | Red | Closure Order issued on 06.08.2019. Industry was closed. |
| 2 | Jayalakshmi Industrial Enterprises, no 12, maruthi Indl Estate, Off thigalarapalya main road, Near peenya 2nd stage Bangalore-560058 | Small | Red | Closure Order issued on 23.04.2019. Industry was closed. |
| 3 | Agni industries, No.93, 7th Cross, Ganapathinagara, peenya 3rd Phase, Bnagalore - 560058 | Small | Red | Closure Order issued on 19.12.2018. |
| 4 | Illegal Electroplating Unit, Opp Shilpashree Higher Primary and high School, 6th Cross, Hoysalanagara, Venkateshwaranagara, Vishwaneedam post, Sunkadaktte, Bangalore - 560091 | Small | Red | Closure Order issued on 21.02.2019. Industry was closed. |
| 5 | New Power Systems, no.40, Srigandhakavalu, Near Pillappanakatte, Hegganahalli, Bangalore | Small | Red | Closure Order issued on 17.09.2019. |

## Annexure II

Large Red industries to which Closure Order was issued in Comprehensive Environmental Pollution Index area - Peenya Industrial Cluster

| Sl. No. | Name & address of the industry | Classification | Category | Present status of compliance |
|---|---|---|---|---|
| 1 | M/s Eshwari Textiles Processing Pvt. Ltd, No.109, 6th Main, 1st Cross, III Phase, Peenya Industrial Area, Bengaluru-560058. | Large | Red | Closure Order issued on 22.11.2018 is in force. and Criminal Case has been filed against the industry. |
| 2 | Gemini Dyeing & Printing Mills Limited, No.16, 1st Phase, Peenya Industrial Area, Bangalore-560058 | Large | Red | Closure Order was issued to the industry on 26.03.2019. Abeyance of the Closure order was issued to the industry for the period up to 16.08.2019 vide letter No: 35 dtd:16.04.2019. The Addendum to the Closure order was issued by the Board keeping in Abeyance of the Closure order for the period up to 30.11.2019 vide letter No: 753 dtd:10.10.2019. Now CO is in force. |

## Annexure III

Small Orange industries to which Closure Order was issued in Comprehensive Environmental Pollution Index area - Peenya Industrial Cluster

| Sl. No. | Name & address of the industry | Classification | Category | Present status of compliance |
|---|---|---|---|---|
| 1 | Hind Forge Tech, No.B-353, I Stage, PIE, Bengaluru-58 | Small | Orange | Closure Order issued on 30.4.2019 is in force. RSEO forwarded a letter to BO on 11.12.2019 recommending to extend the Closure abeyance order for the period of 2 months i.e. up to 15.02.2020. |
| 2 | M/s. Washport Processing, No. 288, IV Phase, Peenya Industrial Area, Bengaluru-560 008. | Small | Orange | Closure Order issued on 15.02.2019 is in force. |
| 3 | Uma Metal Work, No.41/A, Karihobanmahalli, Peenya 3rd Stage,Bangalore - 560058 | Small | Orange | Closure Order issued on 23.03.2018 is in force. |

## Annexure IIIA

Small Orange Illegally Operating industries to which Closure Order is issued in Comprehensive Environmental Pollution Index area - Peenya Industrial Cluster

| Sl. No. | Name & address of the industry | Classification | Category | Present status of compliance |
|---|---|---|---|---|
| 1 | SK Creations, No.45, 2nd A Cross, Kasturinagar Main Road, Rajagopalanagara, Near maruthi Theatr, Peenya 2nd Stage, Bangalore | Small | Orange | Closure Order issued on 06.06.2018. Industry is closed. |
| 2 | Sri Krishnappa, Illegal Dyeing & ishing Unit, Beside Benaka Plastics, Suprabhatanagara, Near Nice Road, Bangalore - 560057 | Small | Orange | Closure Order issued on 06.06.2018. Industry is closed. |
| 3 | Sri Nagesh Dyeing Unit, No.05, 06, 1st Main Road, Markandeshwara Extension, Pipeline Road, Near Metro Quarters, Bangalore | Small | Orange | Closure Order issued on 13.06.2018. Industry is closed. |
| 4 | Kamala ishing Unit, SriShakthi Gramodyogh Samsthe, Khadi Bhandar Building, Near BBMP Commity Hall, Ward No.72, Herohalli, Magadi Main Road, Bangalor - 560091 | Small | Orange | Closure Order issued on 26.07.2018.Industry is closed. |
| 5 | Cotton Effect, No.11, 1st Floor, Byraveshwara Indl Estate, Vinayaka layout, andhrahalli main road, peenya 2nd stage, bnagalore - 560091 | Small | Orange | Closure Order issued on 21.01.2019. Industry is closed. |
| 6 | Sri lakshmi Desing, No.10 & 11, 10th main road, Maruthi Indl Town, Dasarahalli, Bangalore - 560058 | Small | Orange | Closure Order issued on 07.02.2019. Industry is closed. |
| 7 | Sara Metal Works, Adjacent to Balaji Metal Works, No.41/1B2, Karihobanahalli, Peenya 3rd Stage, Bangalore - 560058 | Small | Orange | Closure Order issued on 28.04.2017.Industry is closed. |
| 8 | Gurusing ishing Unit. No.83, 4th Cross, Word No.70, Opp SGR Nanjundeshwara Provision Store, Annapoorneshwari Nagara, Laggere, Bangalore - 560058 | Small | Orange | Closure Order issued on 28.04.2017.. Industry is closed. |
| 9 | Super ishing, No.1040, Mathrushree Nilaya, 3rd Cross, Rajagopalnagara, Near maruthi theatre, Bangalore | Small | Orange | Closure Order issued on 28.04.2017. Industry is closed. |

| | | | | |
|---|---|---|---|---|
| 10 | Sri Mahakali Fabs, No.35/1, Thirumalapura, Nagasandhra Post, Yeshwanthpura Hobli, Bnagalore - 560073 | Small | Orange | Closure Order issued on 13.03.2018. Industry is closed. |
| 11 | Anand ishing, Adjacent to SP Circuit, No.582, 1st Main Road, 2nd Cross, Kalika Nagara, Andhrahlli Main road, Bangalore | Small | Orange | Closure Order issued on 19.07.2019. Industry is closed. |
| 12 | Ganesh Exports, No.42, Shambhavi Nagara, GKW Layout, Laggare, Near Peenya 2nd Stage, Bangalore | Small | Orange | Closure Order issued on 19.07.2019. Industry is closed. |
| 13 | SS Designers, No.33, Muneshwara Nagara, Karihobanahalli, Thigalarapalya main road, Bangalore | Small | Orange | Closure Order issued on 19.07.2019. Industry is closed. |
| 14 | Hemanth Apparels, No.136, Balaji Nagara, Thigalarapalya Main road, 18th Cross, Peenya 2nd Stage, Bangalore | Small | Orange | Closure Order issued on 19.07.2019. Industry is closed. |
| 15 | Sri Sai Samrudhi, sidappa compound reddy katte, behind parle biscuit factory, tumkur road, Nagasandhra post, Bangalore | Small | Orange | Closure Order issued on 03.08.2019. Industry is closed. |
| 16 | SB Enterprises, No.30 & 31, 5th main, Archarya college road, Andhrahlli main road, vishwaneedam post, Bangalore | Small | Orange | Closure Order issued on 03.08.2019. Industry is closed. |
| 17 | Mufir Pasha, No.142/143, Sri Annapoorneshwari Krupa, Near Anupama school road, vishwaneedam post, Andhrahlli main road, peenya 2nd Stage, Bangalore - 560058 | Small | Orange | Closure Order issued on 03.09.2019. Industry is closed. |
| 18 | Mukesh ishing, Adjacent to SP Circuit, No.582, 1st Main road, 2nd Cross, Kalika Nagara, Andhrahlli main road, Bangalore | Small | Orange | Closure Order issued on 17.09.2019. Industry is closed. |
| 19 | SLNS Enterprises, No.367, Patelapa Garden, Suvamanagar, Doddabedarakalu, Nagasandhra post, Bangalore - 560073 | Small | Orange | Closure Order issued on 30.09.2019. Industry is closed. |
| 20 | RV Enterprises ishing unit-1, No.11, 13th cross, Karimsab layout, Srigandha nagara main road, vishwaneedam post, Bangalore - 560091 | Small | Orange | Closure Order issued on 30.09.2019. Industry is closed. |
| 21 | RS Industries, No.28, Chetan Circle, Vinayaka layout, Andhrahalli main road, Peenya 2nd Stage, Bangalore | Small | Orange | Closure Order issued on 01.10.2019. Industry is closed. |
| 22 | Print Solution, No.8/1, 16th Cross, Doddanna Indl Estate, Near Peenya 2nd Stage, Bangalore - 560091 | Small | Orange | Closure Order issued on 09.10.2019. |

| | | | | |
|---|---|---|---|---|
| 23 | Illegal ishing unit, Opp to Jeeva metal works, No.96, 8th Cross, Kasthuri Badavane, Rajagopallanagara, Peenya 2nd Stage, Bangalore - 560091 | Small | Orange | Closure Order issued on 20.11.2019. Industry is closed. |
| 24 | Nandi ishing unit, No.01, B 18th Main, Ragavendhra Layout, Thigalarapalya Main road, Peenay 2nd Stage, Bangalore-560091 | Small | Orange | Closure Order issued on 29.11.2019. Industry is closed. |
| 25 | Shubodhya Fertilizer Pvt Ltd., No.258, 259, 14th Cross, Karimsab Layout, Srigandhanagar, VN Post, Bangalroe - 560091 | Small | Orange | Closure Order issued on 10.01.2020. |
| 26 | Arun Polymers, Sy No.22/2, Sri Venkateshwara Indl Estate, Near Arunodaya School, Vigneshwara Nagara, Sunkadakatte, Bangalore - 560091 | Small | Orange | Closure Order issued on 10.01.2020. |
| 27 | Quick ish, No. MEC Layout, Peenya 3rs Phase, Bangalore - 560058 | Small | Orange | Closure Order issued on 10.01.2020. |
| 28 | Dustven Pvt Ltd, 10th Cross, Ganapathinagar, Rajgoplanagara Main Road, Bangalore-560058 | Small | Orange | Closure Order issued on 10.01.2020. |
| 29 | Tomhermes Production, No. 73/4, Doddanna Indl Estate, Peenya 2nd Stage, Bangalore-560091 | Small | Orange | Closure Order issued on 10.01.2020. |
| 30 | Platinum Motors, Sy No. 88/89, Pipeline Road, Magadi Main Road, Anjana Nagara, next to JK Bar (DK Bar), Bangalore-560091 | Small | Orange | Closure Order issued on 10.01.2020. |
| 31 | Construction Care Chemicals,66,6th cross, Ganapathinagar, Bangalore-560091 | Small | Orange | Closure Order issued on 10.01.2020. |
| 32 | Trust Motors, Sy No. 6/1B, Srigandakaval, Magadi Main Road, Sunkadakatte, Bangalore-560091 | Small | Orange | Closure Order issued on 10.01.2020. |
| 33 | Sri Datta Enterprises, No. 45, Ground and First Floor, Indl Area Srigandha Kaval, Sunkadakatte, Bangalore | Small | Orange | Closure Order issued on 10.01.2020. |
| 34 | Neo Power Coating Powders, No. 03 & 4, 17th Cross, Doddanna Indl Estate, Peenya 2nd Stage, Bangalore-560091 | Small | Orange | Closure Order issued on 10.01.2020. |

| | | | | |
|---|---|---|---|---|
| 35 | Madhanakumar ishing, Near Pillapanalatte, No.144, 5th Cross, behind veerabramendraswamy matha, annapoorneshwari nagara, Srigandhadakavalu, Bangalore - 560091 | Small | Orange | Closure Order issued on 01.04.2019. Industry is closed. |
| 36 | RK Creations, 4th cross, 2nd main, Hoysala Nagara,Sunkadaktte,Bangalore-560091 | Small | Orange | Closure Order issued on 01.04.2019. Industry is closed. |
| 37 | Subash ishing, No.15, 4th Cross, Behind Veerabramendhra matha, Annapoorneshwari nagara, Srigandhakaval, Bangalore - 560091 | Small | Orange | Closure Order issued on 01.04.2019. Industry is closed. |
| 38 | Gagan ishing, Sri ranganatha swamy nilaya, No.02, near nanjundeshwara temple, annapoorneshwari nagara, Srigandhadakavalu, bangalore - 560091 | Small | Orange | Closure Order issued on 01.04.2019. Industry is closed. |
| 39 | Sri balaji polymers, No.08, Sy no.41/2, 41/3, Ground & 1st Floor, Karihobanahalli, Thigalarapalya main road, Peenya, Bangalroe - 560058 | Small | Orange | Closure Order issued on 23.04.2019. |
| 40 | AS Fashion, No.74/1, 15th Crosss, Byraveshwara Indl Estate, Hegganahalli main road, Vishwaneedam post, Bangalore - 560091 | Small | Orange | Closure Order issued on 23.04.2019. Industry is closed. |
| 41 | Annapurneshwari condiments Unit-II, No. 19 & 20, Kareemsab Layout, Srigandanagar, Behind Konika Garments, Vishwaneesam Post, Bangalore-91 | Small | Orange | Closure Order issued on 10.01.2020. |
| 42 | SRS Condiments, Next to No. 347, 15th Cross, Kareemsab Layou, Srigandanagar, Behind Konika Garments, Vishwaneedam Post, Bangalore- 560091 | Small | Orange | Closure Order issued on 10.01.2020. |

Annexure - IV

**List of industries levied with Interim Environmental Compensasion as per NGT order in OA No.1038/2018 -Peenya Industrial Cluster,- Bengaluru**

| Sl No. | Name of the industry | Address of the Industry | Size | Category | Amount of EC levied in Lakhs |
|---|---|---|---|---|---|
| 1 | Greys Exim Pvt Ltd, | No.477-B, IV Phase, PIA, Bangalore-5600588, | Medium | Orange | 50 |
| 2 | Rinse Top Tex Pvt Ltd, ( Armon Textile) | No.A-418(A), 9th Main, II Stage, PIE, Bangalore-560058, | Small | Orange | 25 |
| 3 | Mallya Fine Chem (P) Ltd., Unit-2, | No.V-40, 9th Main Road, II Stage, PIE, Bangalore-560058 | Small | Orange | 25 |
| 4 | Arvind Motors Pvt Ltd, | No.65-B, III Phase, PIA, Bangalore-560058 | Small | Orange | 25 |
| 5 | P.C.Process Pvt Ltd, | No.V-3(C), 14th cross, II Stage, PIE, Bangalore-560058 | Small | Red | 25 |
| 6 | Anode tech (Formerly Profal Coters), | No.342, 9th cross, IV Phase, PIA, Bangalore-560058 | Small | Red | 25 |
| 7 | Metro Fashions | No.A-313 &A-314, 7th Main, II Stage, PIE, Bengaluru-560058 | Medium | Orange | 50 |
| 8 | Wonder Fex, (Old name Washwinn Processors), | No.270, IV Phase PIA, Bengaluru-560 058 | Small | Red | 25 |
| 9 | Madhur Pharma & Research Lab, | No.292-294, IV Phase, PIA, Bengaluru-560 058 | Small | Orange | 25 |
| 10 | Prithvi Fabrications Pvt Ltd, | No.189, 11th Main,2nd Cross, III Phase, PIA, Bangalore-560058 | Small | Red | 25 |
| 11 | I.G.Workshop., | No.207& 208, III Phase, Bengaluru-560 058 | Small | Orange | 25 |
| 12 | Garden City Fashion Pvt. Ltd., | No.B-175, II Stage, PIE, Bengaluru-560 058 | Small | Orange | 25 |
| 13 | TUV SUD South Asia | No.A-151/152, 2nd C Main, II Stage, PIE, Bangalore-560058 | Large | Red | 100 |
| 14 | Dynamatic Technologies Limited, | No. 11, Dynametic park, II Phase, PIA, Bengaluru-560 058 | Large | Red | 100 |
| 15 | Healthium Medtech Pvt Ltd (Formerly Sutures India Pvt Ltd, | No.472/D, IV Phase, PIA, Bengaluru-560058 | Large | Red | 100 |
| 16 | Microtex Energy Pvt Ltd., | No.42 & 43,2nd Main, II Phase, PIA, Bangalore-560058, | Large | Red | 100 |
| 17 | Pearl Global Industries Ltd., | No.19/A, II Phase, PIA, Bengaluru-560 058 | Large | Orange | 100 |
| 18 | Thermal Transfer Products Pvt. Ltd.,(TTP), | No.486-D, 13th Cross, IV Phase, PIA, Bengaluru-560 058. | Large | Orange | 100 |
| 19 | Paragon Polymer Products Pvt Ltd., | No.397/398, III Main, IV Phase PIA Bengaluru-58 | Large | Orange | 100 |
| 20 | Paragon Polymer Products Pvt Ltd (Formerly Elastrex Polymers Pvt Ltd)., | No.489, 14th cross, IV Phase, PIA, Bengaluru-560 058 | Medium | Orange | 50 |
| 21 | Advinus Therapeutics Private Ltd, Unit - 1, | Unit -1, No 21/ 22, II Phase, PIA, Bengaluru-560 058 | Large | Red | 100 |
| 22 | Shalini Enterprises, | No.A-6, III Stage, PIE, Bengaluru-560 058 | Small | Red | 25 |
| 23 | Bentley & Remington, | No.473C, IV Phase, PIA, Bengaluru-560 058 | Medium | Orange | 50 |
| 24 | Micro Labs Pvt Ltd, | No.67/68-A, III Phase, PIA, Bangalore-560058 | Large | Orange | 100 |
| 25 | Vijaya Seamless Containers (P) Ltd, | No.189, 11th Main, III Phase, PIA, Bangalore-560058, | Small | Red | 25 |
| 26 | KDDL Ltd (formerly know as Kamala Dials & Devices), | No.296 & 297 IV Phase, PIA, Bengaluru-560 058, | Large | Red | 100 |
| 27 | Quenby Transfer (I) (P) Ltd., | No.542, 14th Cross, IV Phase. PIA, Bengaluru-560 058 | Large | Red | 100 |
| 28 | Sami Labs Ltd, | No.19/1 & 19/2, 1st Main, II Phase, PIA, Bangalore-560058 | Large | Red | 100 |
| 29 | Fouress Engineering India Ltd, N | No.2, II Phase, PIA, Bengaluru-560 058 | Large | Red | 100 |
| 30 | P & S Galvasols, | No.490-1, IV Phase, PIA, Bengaluru-560 058, | Small | Red | 25 |
| 31 | Hind Forge Tech (Formerly Known as M/s.D F Forging), | No.B-353, I Stage, PIE, Banglaore-58 | Small | Orange | 25 |
| 32 | BengaluruElectroplating, | No.C-75, II Stage, PIE, Bengaluru-560 058 | Small | Red | 25 |
| 33 | Protective Coatings Pvt Ltd, | No.B-264, II Stage, PIE, Bengaluru-560 058 | Small | Red | 25 |
| 34 | Srinivasa Metal Coats., | No. 293, IV Phase, Peenya Industrial Area, Bengaluru-560 058 | Small | Red | 25 |
| 35 | E-Parisara Pvt Ltd., Unit-2, | Unit-2, No P-10(A), III Stage, PIE, Bengaluru-560 058 | Small | Red | 25 |
| 36 | Amar Powder Coating, | No.470-A, Shed No 2, IV Phase, PIA, Banglore-560058 | Small | Red | 25 |
| 37 | ENNARR Enterprises, | No. 57/A, II Stage, PIE, Bengaluru-560 058 | Small | Red | 25 |
| 38 | Global Food Specialities, | No.529, IV Phase, PIA, Banglaore-58 | Small | Orange | 25 |

| | | | | | |
|---|---|---|---|---|---|
| 39 | Balaji Hard Chrome, | No.473-D, IV Phase, PIA, Bengaluru-560 058 | Small | Red | 25 |
| 40 | Lakshmi Electro platers, | No.338, 9th Cross, IV Phase,PIA, Bengaluru-560 058 | Small | Red | 25 |
| 41 | Alufit (India) Pvt Ltd, | No 17-A, II Phase, PIA, Bengaluru-560 058, | Medium | Red | 50 |
| 42 | Indo Motors, | KIADB 100 Feet Road, I Stage, PIE, Bengaluru-560 058 | Small | Orange | 25 |
| 43 | Radiant Research Services Pvt Ltd | No.99/A, 8th Main Road, III Phase, PIA, Bengaluru-560058 | Small | Red | 25 |
| 44 | D.C Autoparts, | No. A-267, 6th Mian, II Stage, PIE, Bengaluru-560 058 | Medium | Red | 50 |
| 45 | Teal Power Coatings, | No.49A, III Phase, PIA, Bangalore-560058, | Small | Orange | 25 |
| 46 | Fine crafts | No.18-B, II Phase, PIA, Bengaluru-560058 | Small | Red | 25 |
| 47 | Standard Screws Industries, | No.471-C, 13th Cross, IV Phase, PIA, Bengaluru-560 058, | Small | Red | 25 |
| 48 | Eshwari Textiles Processing Pvt Ltd. | No.109, 6th Main, 1st Cross, III Phase, Peenya Industrial Area, Bengaluru-560058 | Large | Red | 100 |
| 49 | Washport processing Pvt Ltd, | 288, 4th Phase, Peenya Industrial Area, Peenya, Bengaluru-560 058 | Small | Orange | 25 |
| 50 | R.K Engineering Industries , | No.B-87, 2nd Cross, 1st Stage, Peenya Industrial Estate, Bengaluru-560058 | Small | Red | 25 |
| 51 | Vinumac. | No. 205-A, III Phase, Peenya Industrial Area, Bengaluru-560058. | Small | Red | 25 |
| 52 | Surin Automotives(Krishna Fabrications Limited), | No.6a, 1st Phase, Peenya Industrial Area, Bangalore, Peenya Industrial Area 1Phase, BengaluruUrban 560058 1st Phase, Peenya Industrial Area, Bangalore | Large | Red | 100 |
| 53 | Volvo Group India Private Limited, | No.7 & 8, 1st Phase, Peenya Industrial Area, Bangalore-560058 | Large | Orange | 100 |
| 54 | ITC Limited, ITC LIFE Sciences & Technology Centre, | No.3, 1st Main Road, 1st Phase, Peenya Industrial Area, Bangalore-560058 | Large | Red | 100 |
| 55 | Welcast Steels Limited, | 1st Phase, Peenya Industrial Area, Bangalore-560058 | Large | Red | 100 |
| 56 | Wipro Enterprises Pvt. Ltd., | No.9B-10A, 1st Phase, Peenya Industrial Area, Bangalore-560058 | Large | Red | 100 |
| 57 | Gemini Dyeing & Printing Mills Limited, | No.16, 1st Phase, Peenya Industrial Area, Bangalore-560058 | Large | Red | 100 |
| 58 | Hanuman Weaving Factory, | 1st Phase, Peenya Industrial Area, Bangalore-560058 | Small | Red | 25 |
| 59 | John Crane Sealing System, | No.11, 1st Phase, Peenya Industrial Area, Bangalore-560058 | Large | Red | 100 |
| 60 | Kennametal Widia (I) Limited, | 8/9th Mile, Tumkur Road, 16th Km, Bangalore-560073 | Large | Red | 100 |
| 61 | Avery Dennison India Private Limited, | Plot No 6B, 1st Main Road, KIADB, Phase I, Peenya Industrial Area, Bangalore-560058 | Large | Orange | 100 |
| 62 | Shrinidhi Hardcrome, | No.48/4, Maruthi Industrial Estate, 10th Main, Thgalarapalya Main Road, Near Peenya Industries, II Stage, Bengaluru560058 | Small | Red | 25 |
| 63 | Sri Balaji Metal Works, | No. 41/1A2, Karihobanahalli Village, Maruthi Industrial Town, Peenya 2nd stage, Bengaluru | Small | Red | 25 |
| 64 | Uma Metal Works , | No-41/A, Karihobanahalli, Maruthi Industrial Town, Peenya 3rd Stage, Bengaluru-560058 | Small | Orange | 25 |
| 65 | Texport Industries Pvt Ltd, | Unit-8,<br>Plot. No. 154, 3rd Cross, 6th Main Industrial Suburb, Yeshwanthpura, Bengaluru-560 022 | Large | Orange | 100 |
| 66 | Texport Syndicate (I) Ltd , Washing Unit-10 | No 173,2nd stage, Industrial Suburb, Yeshwanthpura, Bengaluru -22 | Large | Orange | 100 |
| 67 | Shahi Export Pvt Ltd,<br>Unit-9 | No. 171, 7th main Road, Yeshwanthpura, Bengaluru -22 | Large | Orange | 100 |

ANNEXURE – XIN

# TAMILNADU POLLUTION CONTROL BOARD

CHAIRMAN OFFICE
C. P. C. B.
No. 146349
Date 30.01.2020

Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
146349
30 JAN 2020

146349/MS
31/1/20

**From**

Thiru. A.V. Venkatachalam, I.F.S
Chairman,
Tamil Nadu Pollution Control Board,
76, Mount Salai, Guindy,
Chennai – 600 032.

**To**

The Chairman,
Central Pollution Control Board,
Ministry of Environment , Forests &
Climate Change ,Parivesh Bhavan,
East Arjun Nagar, New Delhi- 110032

for 31/1/20

**Letter No. TS4/TNPCB/ F.2643/2020, Dated: 28.01.2020**

**Sir,**

**Sub:** TNPCB-CEPI (Comprehensive Environmental Pollution Index)— Details along with enclosures as prescribed by CPCB in Format A and Format B for 8 Polluted Industrial Areas located in Tamil Nadu -Furnished Regarding

**Ref:**
1. Hon'ble NGT in O.A.No.1038/2018 dated: 14.11.2019
2. CPCB Letter No: CPCB/IPC-VII/CEPI/NGT order/2019, dt:19.11.2019
3. CPCB/IPC-VII/CEPI/NGT order/2019/11276 , dated:10.01.2020

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I invite your kind attention to the reference (1) cited and it is informed that the action plan prepared to reduce the CEPI scores for 8 Polluted Industrial Areas in Tamil Nadu have been approved by the committee constituted by the Chief Secretary on 9.1.2020 and the same have been sent to CPCB vide Govt. letter No.143/EC-2/2020-3, Dt.22.01.2020.

Further as per CPCB letter cited under reference 2nd and 3rd the following details are enclosed.

1. Details of industries which have been closed down for not complying with the environmental standards in the format-A along with the enclosures.
2. Details of industries which have not complied with environmental standards in the last five years in the Format B along with the enclosures.
3. One page brief note on action taken by TNPCB after 10.07.2019 for improvement of Environmental quality of 8 CEPI areas.

The receipt of this letter may be acknowledged.

**Encl:** 1. Format A & Format B with enclosures
2. One page note

28/1/2020.

**For Chairman**

→ SC. B (Medha)

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.
Tel : 22353134, 22353135, 22353136, 22353137, 22353138, 22353139, 22343140, 22353141
Fax : 044 - 22353068
Email : tnpcb@md3.vsnl.net.in Web : www.tnpcb.gov.in

# Format A:

**Status of prohibition/closure of non-complying activity in Red and Orange category Indstries in Severly & Critically polluted industrial areas**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **SL NO** | **Name of the Industrial area** | **Type of Industrial area (Severely Polluted/ Critically Polluted** | **Industrial Category** | **Scale of Operation** | **Total No. of Industries** | **No. of Industries not-complying with Environmental Standards** | **No. of Industries closed down based on closure direction issued** | **Attach a separate sheet with list of indstries to whom closure order issued** |
| **1.** | **Manali** | **Critically Polluted Area** | Red | Small | 1 | - | - | - |
| | | | | Medium | 3 | - | - | - |
| | | | | Large | 28 | - | - | - |
| | | | Orange | Small | - | - | - | - |
| | | | | Medium | - | - | - | - |
| | | | | Large | 5 | - | - | - |
| | | | Other Polluting Activities | CETP | - | - | - | - |
| | | | | TSDF | - | - | - | - |
| | | | | Others | - | - | - | - |
| **A.** | | | | | **37** | - | - | - |
| **2.** | **SIPCOT Ranipet** | **Critically Polluted Area** | Red | Small | 117 | NIL | NIL | NA |
| | | | | Medium | 2 | - | - | - |
| | | | | Large | 9 | - | - | - |
| | | | Orange | Small | 179 | - | - | - |
| | | | | Medium | 3 | - | - | - |
| | | | | Large | 11 | - | - | - |
| | | | Other Polluting Activities | CETP | 2 | - | - | - |
| | | | | TSDF | - | - | - | - |
| | | | | Others | - | - | - | - |
| **B.** | | | | | **323** | - | - | - |

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **SL NO** | **Name of the Industrial area** | **Type of Industrial area (Severely Polluted/ Critically Polluted** | **Industrial Category** | **Scale of Operation** | **Total No. of Industries** | **No. of Industries not-complying with Environmental Standards** | **No. of Industries closed down based on closure direction issued** | **Attach a separate sheet with list of indstries to whom closure order issued** |
| **3.** | **Coimbatore** | **Severely Polluted Area** | Red | Small | 4 | NIL | NIL | NA |
| | | | | Medium | - | - | - | - |
| | | | | Large | - | - | - | - |
| | | | Orange | Small | 36 | - | - | - |
| | | | | Medium | 1 | - | - | - |
| | | | | Large | 1 | - | - | - |
| | | | Other Polluting Activities | CETP | - | - | - | - |
| | | | | TSDF | - | - | - | - |
| | | | | Others | - | - | - | - |
| **C.** | | | | | **42** | - | - | - |
| **4** | **Cuddalore** | **Severely Polluted Area** | Red | Small | 3 | - | - | - |
| | | | | Medium | 2 | - | - | - |
| | | | | Large | 16 | - | - | - |
| | | | Orange | Small | 3 | - | - | - |
| | | | | Medium | 0 | - | - | - |
| | | | | Large | 3 | - | - | - |
| | | | Other Polluting Activities | CETP | 0 | - | - | - |
| | | | | TSDF | 0 | - | - | - |
| | | | | Others | 0 | - | - | - |
| **D.** | | | | | **27** | - | - | - |

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **SL NO** | **Name of the Industrial area** | **Type of Industrial area (Severely Polluted/ Critically Polluted** | **Industrial Category** | **Scale of Operation** | **Total No. of Industries** | **No. of Industries not-complying with Environmental Standards** | **No. of Industries closed down based on closure direction issued** | **Attach a separate sheet with list of indstries to whom closure order issued** |
| **5** | **Mettur, Salem District** | **Critically Polluted Area** | Red | Small | 57 | 0 | 0 | Nil |
| | | | | Medium | 0 | 0 | 0 | Nil |
| | | | | Large | 10 | 0 | 0 | Nil |
| | | | Orange | Small | 24 | 0 | 0 | Nil |
| | | | | Medium | 1 | 0 | 0 | Nil |
| | | | | Large | 0 | 0 | 0 | Nil |
| | | | Other Polluting Activities | CETP | 0 | 0 | 0 | Nil |
| | | | | TSDF | 0 | 0 | 0 | Nil |
| | | | | Others | 0 | 0 | 0 | Nil |
| **E.** | | | | | **92** | 0 | 0 | Nil |
| **6** | **Erode** | **Severely Polluted Area** | Red | Small | 670 | 40 | 40 | Attached |
| | | | | Medium | 3 | - | - | |
| | | | | Large | 9 | 0 | 0 | |
| | | | Orange | Small | 268 | 1 | 1 | Attached |
| | | | | Medium | 2 | - | - | |
| | | | | Large | 5 | - | - | |
| | | | Other Polluting Activities | CETP | 0 | - | - | |
| | | | | TSDF | 0 | - | - | |
| | | | | Others | 0 | - | - | |
| **F.** | | | | | **957** | **41** | **41** | |

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **SL NO** | **Name of the Industrial area** | **Type of Industrial area (Severely Polluted/ Critically Polluted** | **Industrial Category** | **Scale of Operation** | **Total No. of Industries** | **No. of Industries not-complying with Environmental Standards** | **No. of Industries closed down based on closure direction issued** | **Attach a separate sheet with list of indstries to whom closure order issued** |
| **7** | **Thoothukodi** | **Severely Polluted Area** | Red | Small | 3 | Nil | Nil | NA |
| | | | | Medium | - | Nil | Nil | NA |
| | | | | Large | 5 | Nil | Nil | NA |
| | | | Orange | Small | 21 | Nil | Nil | NA |
| | | | | Medium | 4 | Nil | Nil | NA |
| | | | | Large | 3 | Nil | Nil | NA |
| | | | Other Polluting Activities | CETP | Nil | Nil | Nil | NA |
| | | | | TSDF | Nil | Nil | Nil | NA |
| | | | | Others | Nil | Nil | Nil | NA |
| **G.** | | | | | **36** | Nil | Nil | |
| **8** | **Tiruppur** | **Critically Polluted Area** | Red | Small | 137 | 0 | 0 | |
| | | | | Medium | 4 | 0 | 0 | |
| | | | | Large | 1 | 0 | 0 | |
| | | | Orange | Small | 6 | 2 | 2 | Attached |
| | | | | Medium | 0 | 0 | 0 | |
| | | | | Large | 0 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | 7 | 0 | 0 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | Others | 0 | 0 | 0 | |
| **H.** | | | | | **155** | **2** | **2** | |
| | **Total (A+B+C+D+E+F+G+H)** | | | | **1669** | **43** | **43** | - |

## ANNEXURE for Format A ( column IX):

**List of industries to whom closure order issued:**

| Sl. No | Name and Address of the Closure order issued Unit | CATEGORY |
|---|---|---|
| **Erode (SPA):** | | |
| 1 | M/s. Sri Vela Washing, S.F.No.: 178/1C Part, Periyasemur Village, Erode Taluk & Erode District. | RS |
| 2 | M/s. Shree Sujatha Textile Mills, S.F.No. 225/2, Vettukattu Valasu, Nasiyanoor Main Road, Erode-638 011 | RS |
| 3 | M/s.Aathee Tie and Dye Printing, 343 Vivekandhar street, Narayanavalasu,Erode-11 | RS |
| 4 | M/s.Rathnam and Rathnam C Unit, Karunvelankadu R.N. Pudur Post, Erode-638 005. | RS |
| 5 | M/s. Thirumalai Bleaching Works, S. F. No. 240/1, Veerappanchatram Village, Erode | RS |
| 6 | M/s. Kamala Tannery, S. F. No. 181/2, B.P. Agraharam Village, Erode Taluk, Erode District | RS |
| 7 | M/s. A.V. Textiles, R.S. No. 145/2,3,4, Nallagoundampalayam Village, Erode Taluk and Erode District | RS |
| 8 | M/s. Saromani Tannery, S.F.No.127/4, 134/4 & 134/5, Gangapuram Village, Sathy Road, Naripallam, Chithode, Erode | RS |
| 9 | M/s. Samy Leather Tannery, S.F.No. 1/3A2, 4A2,5,6,7A,12B,13B and 136/7 to 12, Gangapuram Village, Sathy Road, Naripallam, Chithode, Erode | RS |
| 10 | M/s. Sri Bhuvana Bleaching Factory, S.F.No.97/2 and 98/2, Surampatti Village, Erode Taluk and Erode District. | RS |

| Sl. No | Name and Address of the Closure order issued Unit | CATEGORY |
|---|---|---|
| 11 | M/s. Erode Weavers and Co-Operative Production and Sales Society Limited, T.S.No.577/1 and 593/2, Erode Village, Erode Taluk and Erode. | RS |
| 12 | M/s. Raja Bleaching, S.F.No.42/1c (Part), B.P.Agraharam Village, Erode Taluk, Erode District. | RS |
| 13 | M/s. Sri Diamond Bleaching, S.F.No.277, Periyasemur Village, Erode Taluk and Erode District. | RS |
| 14 | M/s. Sri Amman Dyeing, S.F.No.61/2,3,4,5 Part, Vairapalayam Village, Erode Taluk and Erode District. | RS |
| 15 | M/s. Anbu Murugan Bleaching Factory,T.S.No:85/10-B, Kumilamparappu Village, Erode Taluk, Erode District. | RS |
| 16 | M/s.Revathi Bleaching Works, S.F.No.10/2, B.P.Agraharam Village, Erode Taluk. | RS |
| 17 | M/s.Shivani Bleachers, S.F.No.10/2,5 & 6, B.P.Agraharam Village, Erode Taluk. | RS |
| 18 | M/s.Sakthi Vinayaga Bleaching, S.F.No.374/1, Seeanankadu, Periasemur Village, Erode District. | RS |
| 19 | M/s.Novelty Wash, S.F.No.10/4 & 8/1A, Erode Village, Erode Taluk & District. | RS |
| 20 | M/s. Narmadaa Bleaching Works, S.F.No.192-2, Periyasemur Village,PKD Nagar, K.Kulam, Erode Taluk, Erode District. | RS |
| 21 | M/s. Ragava Dye House, S.F.No.250/1, Erode Village, Erode Taluk and Erode District. | RS |
| 22 | M/s.Sri Cottaisamy Bleachers, SF No.200/1A1, Erode Village, Erode Taluk, Erode District | RS |

| Sl. No | Name and Address of the Closure order issued Unit | CATEGORY |
|---|---|---|
| 23 | M/s.Sri Manavalan Printing and Processing Mills, SF No.189/2,3,4,5,6 and 8 part, Erode Village, Erode Taluk, Erode District | RS |
| 24 | M/s. Mahesh Process, S.F.No.14/2 Part & 14/2c Part, Periyasemur Village, Erode Taluk, Erode District. | RS |
| 25 | M/s. Sri Madhan Bleachers, S.F.No.7/1, Periyasemur Village, Erode Taluk, Erode District. | RS |
| 26 | M/s Sri Senthil Andavar Bleaching Works S.F No.: 382/1,171/5A,5B,5C,5D, Erode Village, Erode Taluk & Erode District | RS |
| 27 | M/s Viknesh Dyeing Factory S.F. No. 1152/1, Erode Village, Erode Taluk & Erode District | RS |
| 28 | M/s Sree Balaji Bleaching Works S.F. No. 164/2, Erode Village, Erode Taluk & Erode District | RS |
| 29 | M/s Samy Bleaching S.F. No. 167/3,6,9,11, 168/1,3,5, Erode Village, Erode Taluk, Erode District | RS |
| 30 | M/s.Annamar Colour Printing, S.F.No.:80, Surampatti Viilage, Erode Taluk & Erode District. | RS |
| 31 | M/s.Ashock Bleaching Factory, S.F.No.: 61/4,5 part, Periyasemur Village, Erode Taluk & Erode District. | RS |
| 32 | M/s.Shrie Amman Tex,Maniyakarar Senathipathi Gounder Thottam, Gangapuram Chithode Post, Erode. | RS |
| 33 | M/s. Kamatchi Dyeing, S.F.No.:3/1K, B.P.Agraharam Village, Erode Taluk & Erode District | RS |
| 34 | M/s.Sudhama Process, S.F.No.: 2/4, Erode Village, Erode Taluk & Erode District. | RS |
| 35 | M/s. Sree Ganesh Dyeing Mills, S.F.No.: 107/6,7,108/2, Nanjai Thalavaipalayam Village, Erode District. | RS |

| Sl. No | Name and Address of the Closure order issued Unit | CATEGORY |
|---|---|---|
| 36 | M/s. Afraz dry Bone Mill,S.F.No.: 178/1D, Periyasemur Village, Erode Taluk & Erode District. | RS |
| 37 | M/s. Parani Screen Printers, Manikkampalayam Road, Erode | RS |
| 38 | M/s. Fashion Textile Printers, Manikkampalayam Road, Erode. | RS |
| 39 | M/s. Karthikeyan Printing Mills, S.F.No.: 159/2 & 160, Periyasemur Village, Erode Taluk & Erode District. | RS |
| 40 | M/s. Sri Sivasakthi Printing Works,S.F.No.: 96/1, Erode Village ,Erode Taluk 7 Erode District. | RS |
| 41 | M/s. SGMET Hospital, Erode Village, Erode Taluk & Erode District. | OS |
| **Tiruppur ( CPA):** | | |
| 42 | M/s.Sarathi Washing, SF No.3/7 & 8, Andipalayam Village, Tiruppur South Taluk, Tiruppur District | OS |
| 43 | M/s .Balaa Fabrics Finishers, T.S.No.5/2B2 (P), Ward-G, Block-1, Tiruppur Village, Tiruppur South Taluk, Tiruppur District | OS |

Note: The category of Red Small and Orange Small indicated is the present status which can be subjected to changes in future based on the GFA and activities undertaken.

## Format B:

### Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **SL NO** | **Name of Industrial Area** | **Type of Industrial Area (Critically /Severely Polluted Areas)** | **Industrial Category** | **Scale of Operation** | **Total No. of Industries** | **No. of Industries Non-complying with Environmental standard in last 5 years** | **Total amount of Environmental compensation imposed in Lakhs** | **Total amount of Environmental Compensation received in Lakhs** |
| **1.** | **Manali** | **Critically Polluted Area** | Red | Small | 1 | - | - | - |
| | | | | Medium | 3 | 1 | 50 | - |
| | | | | Large | 28 | 14 | 1400 | - |
| | | | Orange | Small | - | - | - | - |
| | | | | Medium | - | - | - | - |
| | | | | Large | 5 | - | - | - |
| | | | Other Polluting Activities | CETP | - | - | - | - |
| | | | | TSDF | - | - | - | - |
| | | | | Others | - | - | - | - |
| **I.** | | | | | **37** | **15** | **1450** | |

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **SL NO** | **Name of Industrial Area** | **Type of Industrial Area (Critically /Severely Polluted Areas)** | **Industrial Category** | **Scale of Operation** | **Total No. of Industries** | **No. of Industries Non-complying with Environmental standard in last 5 years** | **Total amount of Environmental compensation imposed in Lakhs** | **Total amount of Environmental Compensation received in Lakhs** |
| **2** | **SIPCOT, RANIPET** | **Critically Polluted Area** | Red | Small | 117 | - | - | 0 |
| | | | | Medium | 2 | 1 | 8.6 | 0 |
| | | | | Large | 9 | 6 | 428.6 | 18.6 Lakhs EC received from M/s. THIRUMALAI CHEMICALS LIMITED vide Dt 13.12.2019. |
| | | | Orange | Small | 179 | 20 | 29.18 | 0 |
| | | | | Medium | 3 | 0 | 0 | 0 |
| | | | | Large | 11 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | 2 | 2 | 200 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | Others | 0 | 0 | 0 | 0 |
| **J.** | | | | | **323** | **29** | **666.38** | **18.6** |

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **SL NO** | **Name of Industrial Area** | **Type of Industrial Area (Critically /Severely Polluted Areas)** | **Industrial Category** | **Scale of Operation** | **Total No. of Industries** | **No. of Industries Non-complying with Environmental standard in last 5 years** | **Total amount of Environmental compensation imposed in Lakhs** | **Total amount of Environmental Compensation received in Lakhs** |
| **3.** | **Coimbatore** | **Severely Polluted Area** | Red | Small | 4 | - | - | - |
| | | | | Medium | - | - | - | - |
| | | | | Large | - | - | - | - |
| | | | Orange | Small | 36 | - | - | - |
| | | | | Medium | 1 | - | - | - |
| | | | | Large | 1 | NIL | NIL | - |
| | | | Other Polluting Activities | CETP | - | - | - | - |
| | | | | TSDF | - | - | - | - |
| | | | | Others | - | - | - | - |
| **K.** | | | | | **42** | **Nil** | **NIL** | - |
| **4.** | **Cuddalore** | **Severely Polluted Area** | Red | Small | 3 | - | - | - |
| | | | | Medium | 2 | - | - | - |
| | | | | Large | 16 | 2 | 0.60 | - |
| | | | Orange | Small | 3 | 1 | 0.31 | - |
| | | | | Medium | 0 | - | - | - |
| | | | | Large | 3 | - | - | - |
| | | | Other Polluting Activities | CETP | - | - | - | - |
| | | | | TSDF | - | - | - | - |
| | | | | Others | - | - | - | - |
| **L.** | | | | | **27** | **3** | **0.91** | |

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **SL NO** | **Name of Industrial Area** | **Type of Industrial Area (Critically /Severely Polluted Areas)** | **Industrial Category** | **Scale of Operation** | **Total No. of Industries** | **No. of Industries Non-complying with Environmental standard in last 5 years** | **Total amount of Environmental compensation imposed in Lakhs** | **Total amount of Environmental Compensation received in Lakhs** |
| **5** | **Mettur Salem District** | **Critically Polluted Area** | Red | Small | 57 | 0 | 0.00 | Nil |
| | | | | Medium | 0 | 0 | 0.00 | Nil |
| | | | | Large | 10 | 1 | 189.00 | Nil |
| | | | Orange | Small | 24 | 3 | 3.00 | Nil |
| | | | | Medium | 1 | 0 | 0 | Nil |
| | | | | Large | 0 | 0 | 0 | Nil |
| | | | Other Polluting Activities | CETP | 0 | 0 | 0 | Nil |
| | | | | TSDF | 0 | 0 | 0 | Nil |
| | | | | Others | 0 | 0 | 0 | Nil |
| **M.** | | | | | **92** | **4** | **192** | NIL |
| **6** | **Erode** | **Severely Polluted Area** | Red | Small | 670 | 157 | 29.2 | Nil |
| | | | | Medium | 3 | 0 | 0 | Nil |
| | | | | Large | 9 | 3 | 1.8 | Nil |
| | | | Orange | Small | 268 | 3 | 0.25 | Nil |
| | | | | Medium | 2 | 0 | 0 | Nil |
| | | | | Large | 5 | 0 | 0 | Nil |
| | | | Other Polluting Activities | CETP | 0 | 0 | 0 | Nil |
| | | | | TSDF | 0 | 0 | 0 | Nil |
| | | | | Others | 0 | 0 | 0 | Nil |
| **N.** | | | | | **957** | **163** | **31.25** | |

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| **SL NO** | **Name of Industrial Area** | **Type of Industrial Area (Critically /Severely Polluted Areas)** | **Industrial Category** | **Scale of Operation** | **Total No. of Industries** | **No. of Industries Non-complying with Environmental standard in last 5 years** | **Total amount of Environmental compensation imposed in Lakhs** | **Total amount of Environmental Compensation received in Lakhs** |
| **7** | **Thoothukodi** | **Severely Polluted Area** | Red | Small | 3 | - | Nil | NA |
| | | | | Medium | - | - | Nil | NA |
| | | | | Large | 5 | 1 | 100 | Nil |
| | | | Orange | Small | 21 | - | Nil | NA |
| | | | | Medium | 4 | - | Nil | NA |
| | | | | Large | 3 | - | Nil | NA |
| | | | Other Polluting Activities | CETP | Nil | - | Nil | NA |
| | | | | TSDF | Nil | - | Nil | NA |
| | | | | Others | Nil | - | Nil | NA |
| **O.** | | | | | **36** | **1** | **100** | |
| **8** | **Tiruppur** | **Critically Polluted Area** | Red | Small | 137 | 33 | 15.00 | Nil |
| | | | | Medium | 4 | 2 | 4.00 | Nil |
| | | | | Large | 1 | 0 | 0 | Nil |
| | | | Orange | Small | 6 | 4 | 1.00 | Nil |
| | | | | Medium | 0 | 0 | 0 | Nil |
| | | | | Large | 0 | 0 | 0 | Nil |
| | | | Other Polluting Activities Red | CETP | 7 | 5 | 15.00 | Nil |
| | | | | TSDF | 0 | 0 | 0 | Nil |
| | | | | Small | 0 | 0 | 0 | Nil |
| **P.** | | | | | **155** | **44** | **35** | |
| | **Total ( I+J+K+L+M+N+O+P)** | | | | **1669** | **259** | **2475.54** | **18.6** |

**ANNEXURE for Format-B**

**List of industries to whom Environmental Compensation with amount imposed and received:**

**Manali (CPA):**

| Sl. No. | Name of the industry non-complying with Environmental Standards | Category | Amount imposed in lakhs (as per *case of Aryavart Foundation Vs. M/s. Vapi Green Enviro Ltd. &Ors. (interim Compensation)* | Amo unt recei ved |
|---|---|---|---|---|
| 1. | Chennai Petroleum Corporation Limited REFINERY I II CPP | 17 category (Red-Large) | 100 | |
| 2. | Chennai Petroleum Corporation Limited REFINERY III | 17 category (Red-Large) | 100 | |
| 3. | Chennai Petroleum Corporation Ltd Propylene Butylene Lube Plt | 17 category (Red-Large) | 100 | |
| 4. | Chennai Petroleum Corporation Limited Resid Upgradation Plant | 17 category (Red-Large) | 100 | |
| 5. | Chennai Petroleum Corporation Limited, DHDS Plant | 17 category (Red-Large) | 100 | |
| 6. | Chennai Petroleum Corporation Limited, GTG Power plant | Red-Large | 100 | |
| 7. | TAMIL NADU PETRO PRODUCTS LTD , LAB Plant | 17 category (Red-Large) | 100 | |
| 8. | TAMIL NADU PETRO PRODUCTS LTD , HCD Plant | 17 category (Red-Large) | 100 | |
| 9. | Manali petrochemicals Limited, Plant I | 17 category (Red-Large) | 100 | |
| 10. | Manali petrochemicals Limited, Plant II | 17 category (Red-Large) | 100 | |
| 11. | Kothari petrochemicals Limited | 17 category (Red-Large) | 100 | |
| 12. | Indian Additives Ltd, | 17 category (Red-Large) | 100 | |
| 13. | Balmer Lawrie & Co Ltd., (Leather Chemical Division) | Red-Large | 100 | |
| 14. | Madras Fertilizers Limited, | 17 category (Red-Large) | 100 | |
| 15. | Chennai Petroleum Corporation Limited, Hexane plant | 17 category (Red-edium) | 50 | |
| **Total** | | | **1450** | |

SIPCOT Ranipet (CPA):

| SL.No | Industry Name and Address | Industry category | Environmental compensation imposed in Lakhs | Environmental Compensation received in Lakhs |
|---|---|---|---|---|
| 1 | ALCHYMARS ICM SM PRIVATE LTD UNIT II,(PREVIOUSLY RAMNATH CHEMICALS), PLOT NO.38 SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632403. | **Red Medium** | 8.6 | 0 |
| 2 | THIRUMALAI CHEMICALS LIMITED, 25/A, SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK RANIPET DISTRICT(FORMERLY VELLORE DISTRICT ) -632403. | **Red Large** | 118.6 | 18.6 |
| 3 | MALLADI DRUGS AND PHARMACEUTICALS LTD UNIT-I, 67 SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) -632 403 | **Red Large** | 100 | 0 |
| 4 | MALLADI DRUGS AND PHARMACEUTICALS LTD,UNIT-III,7B,7C,SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK , RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) - 632 403 | **Red Large** | 100 | 0 |
| 5 | ULTRAMARINE PIGMENTS LTD, 25B, SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) - 632 403 | **Red Large** | 100 | 0 |
| 6 | ARJUN CHEMICALS PVT LTD., 78, 79 , PHASE –II, SIPCOT, INDUSTRIAL COMPLEX RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) - 632 403 | **Red Large** | 5 | 0 |

| | | | | |
|---|---|---|---|---|
| 7 | GREAVES COTTON LIMITED 72, SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) - 632 403 | **Red Large** | 5 | 0 |
| 8 | BRIGHTSUN LEATHERS, PLOT NO. 477/10 AND 11,MUKUNDARAPURAM VILLAGE, SIPCOT, RANIPET, WALAJAH TALUK , RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632403. | **Orange Small** | 1 | 0 |
| 9 | HIDE CRAFT(TAN LEATHERS & CHEMICAL PVT LTD), PLOT. NO. 133 & 134, SIDCO INDUSTRIAL ESTATE, SIPCOT, RANIPET, WALAJAH TALUK ,RANIPETDISTRICT (FORMERLY VELLORE DISTRICT ) -632403. | **Orange Small** | 1 | 0 |
| 10 | HI Q LEATHERS, PLOT NO 50, SIDCO INDUSTRIAL ESTATE, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) -632403. | **Orange Small** | 1 | 0 |
| 11 | PRESTIGE INTERNATIONAL, PLOT NO.5 SIDCO INDUSTRIAL ESTATE, SIPCOT RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) 632 403. | **Orange Small** | 1 | 0 |
| 12 | STANDARD CHEMICALS AND LEATHERS, PLOT NO.95/A, SIDCO INDUSTRIAL ESTATE, RANIPET , WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) -632 403. | **Orange Small** | 1.18 | 0 |
| 13 | TITAN LEATHER EXPORTS UNIT II, S.F.NO.224/1 PART NARASINGAPURAM VILLAGE, SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )- 632 403. | **Orange Small** | 1 | 0 |
| 14 | VKS EXPORTS, Plot No. 48, SIDCO INDUSTRIAL ESTATE, NARASINGAPURAM VILLAGE, RANIPET, WALAJAH | **Orange Small** | 1 | 0 |

| | | | | |
|---|---|---|---|---|
| | TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) 632 403. | | | |
| 15 | WINNER LEATHER CREATION, NO. 33 PART - I, PHASE - I, SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403 | **Orange Small** | 1 | 0 |
| 16 | SNAP NATURAL AND ALGINATE PRODUCTS P LTD, S.F No. 285 PART, ,Plot No.1 , SIPCOT INDUSTRAIL COMPLEX, VANAPADI VILLAGE, RANIPET, WALAJAH TALUK ,RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632403. | **Orange Small** | 10 | 0 |
| 17 | JOSEPH EXPORTS PLOT NO. 475/2B PART, COROMANDEL LEATHERS ROAD, MUKUNDRAYAPURAM, SIPCOT, RANIPET, WALAJA TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403 | **Orange Small** | 1 | 0 |
| 18 | JAY AR ENTERPRISES 205, SIDCO INDUSTRIAL ESTATE RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403 | **Orange Small** | 1 | 0 |
| 19 | PIONEER LEDER TEX P LTD PLOT No.196, SIDCO INDUSTRIAL ESTATE,RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403 | **Orange Small** | 1 | 0 |
| 20 | SRI HARI LEATHERS 476/5B1, CORMANDEL LETHERS ROAD, MUKUNDRAYAPURAM, SIPCOT, RANIPET, WALAJAH TALUK RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403 | **Orange Small** | 1 | 0 |
| 21 | HARIHARAN LEATHERS S.F NO.475/4B, MUKUNDARAYAPURAM VILLAGE, CORMANDEL LEATHER ROAD, SIPCOT, RANIPET, WALAJAPET TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403 | **Orange Small** | 1 | 0 |

| | | | | |
|---|---|---|---|---|
| 22 | SIVA LEATHERS PVT. LTD<br>PLOT NO.35, SIPCOT INDUSTRIAL ESTATE, RANIPET,<br>WALAJAH TALUK,RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403. | **Orange Small** | 1 | 0 |
| 23 | SUNRISE TANNERS<br>S.F NO. 70, KARAI VILLAGE ,<br>PLOT NO: 110,111,<br>SIDCO INDUSTRIAL ESTATE,<br>SIPCOT,RANIPET, WALAJAH TALUK,<br>RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403 | **Orange Small** | 1 | 0 |
| 24 | VINYORK LEATHER WORKS<br>S.F NO.53 (PART), PLOT NO. 173,180,SIDCO INDUSTRIAL ESTATE, SIPCOT, RANIPET,<br>WALAJAHPET TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403. | **Orange Small** | 1 | 0 |
| 25 | SNS LEATHERS<br>S.F NO.53 ,64,65,66,PLOT NO. 206,<br>SIDCO INDUSTRIAL ESTATE,<br>KARAI VILLAGE, RANIPET,<br>WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403. | **Orange Small** | 1 | 0 |
| 26 | SRI THIRUMALAI LEATHERS<br>PLOT NO. 55 & 56, SIDCO INDUSTRIAL ESTATE, RANIPET,<br>SIPCOT, WALAJAH TALUK ,RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403 | **Orange Small** | 1 | 0 |
| 27 | MAHALAKSHMI INTERNATIONAL<br>PLOT NO.95, SIDCO INDUSTRIAL ESTATE, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403 | **Orange Small** | 1 | 0 |
| 28 | RANIPET SIDCO FINISHED LEATHERS EFFLUENT TREATMENT CO. LTD,(PHASE I CETP) , 199 SIDCO INDUSTRIAL ESTATE,<br>RANIPET, WALAJAH TALUK ,RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403 | **Red Large (CETP)** | 100 | 0 |

| | | | | |
|---|---|---|---|---|
| 29 | SIPCOT - SIDCO PHASE II-ENTREPRENEUR FINISHED LEATHER EFFLUENT TREATMENT CO. PVT.LTD.S.F.NO.239/1 ,PLOT NO.105- SIPCOT, RANIPET, WALAJAH TALUK,RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403. | **Red Large (CETP)** | 100 | 0 |
| **Total** | | | 666.38 | |

Coimbatore (SPA):NIL

Cuddalore (SPA):

| **Sl. No.** | **Name of the industry non-complying with Environmental Standards** | **Category** | **Amount of Environmental Compensation claimed in Lakhs** | **Amount received in Lakhs** |
|---|---|---|---|---|
| 1. | Clariant Chemicals [India] Limited | Red-Large | 0.30 | - |
| 2. | DFE Pharma India LLP | Red-Large | 0.30 | - |
| 3. | Golden Fish Meal & Fish Oil Company | Orange small | 0.31 | - |
| **Total** | | | **0.91** | - |

Mettur, Salem District ( CPA):

| Sl. No. | Name of the industry non-complying with Environmental Standards | Category | Amount of Interim /Environmental Compensation claimed in Lakhs | Amount received in Lakhs |
|---|---|---|---|---|
| 1. | M/s. Mettur Thermal Power Station Unit I,P.N.Patti ,Mettur Dam Salem District | Red-Large | 189 | - |
| 2. | M/s. PMV SERVICE STATION, S.F.No.4,(Plot No.B-16B),SIDCO Industrial Estate,Mettur Taluk and Salem District.,636402 | Orange small | 1.0 | - |
| 3. | M/s.Paramasivam Water Service Station, TS.No.4/1a19, Ward-D, Block-13, Potanerinallagoundampatti Village, Mettur Taluk , Salem District.,636402 | Orange small | 1.0 | - |
| 4. | M/s. VENKATESHWARA SERVICE STATION, S.F No.4,(Plot No.B-15D), SIDCO Industrial Estate, Mettur Taluk Salem District.,636402 | Orange small | 1.0 | |
| **Total** | | | **192** | - |

Erode (SPA):

| S.No | Name and Address of the unit | Scale and Category | Interim Environmental Compensation imposed in Lakhs | Environmental Compensation received in Lakhs |
|---|---|---|---|---|
| 1. | M/s. Phoenix Textiles Processors,17BabuThottam Balathandayutham 2ndstreet,Gandhipuram Vendipalayam,Karur Road Erode 638 002 | Red - Small | 0.10 | 0 |
| 2. | M/s. Sri Alagunachiammal Bleaching works,191-1 Periasemur Village,Chinnathottam Erode Taluk,Erode District 638 004 | Red - Small | 0.10 | 0 |
| 3. | M/s. Sakthi Bleachers,335-5B Poonthottam, Veerappanchatram Periasemur Post,Erode 638 004 | Red - Small | 0.10 | 0 |
| 4. | M/s. Saiva Mariamman Bleaching,109 Mottaiyappa Gounder Thottam,Vettukattu Valasu ,Erode 638 011 | Red - Small | 0.10 | 0 |
| 5. | M/s. Sun Process,RSF No235-2part Veerappanchatram Village,148-35 H Pothankattu Thottam,Thindal Erode638 012 | Red - Small | 0.10 | 0 |
| 6. | M/s. Sree Mahalakshmi Dyeing Printing Mills,Bhavani Main Road,,Veerappanchattram Post,Erode-638 004 | Red - Small | 0.10 | 0 |
| 7. | M/s. Shalimar Textile Industries,Nanjai Thalavaipalayam,Village,Bhavani Main Road B P ,Agraharam,Erode -638 005 | Red - Small | 0.10 | 0 |
| 8. | M/s. Senthur Bleaching Factory,Valayakaran Thottam,Vendipalayam, Erode 638 002 | Red - Small | 0.10 | 0 |
| 9. | M/s. Palanimurugan Printers,1296- 1 2 Kuthiraikarar, Thottam,Vendipalayam Lakshmi Nagar | Red - Small | 0.10 | 0 |

| | | | | |
|---|---|---|---|---|
| | Backside,Railway Colony Post Erode 638 002 | | | |
| 10. | M/s. Sakthi Bleaching,Savadikattu Thottam,Sengunthar Nagar Road Chinnasemur,Periyasemur Post Erode 638 005 | Red - Small | 0.10 | 0 |
| 11. | M/s. Sakthivel Prints,Chemmanpalayam Cross, Nasiyanoor Road,,Ondikaran Palayam, Villarasampatti,,Erode 638 107 | Red - Small | 0.10 | 0 |
| 12. | M/s. Sri Krishna Bleachers,1287 1A1Apt Kasipalayam Village,Neettuparaithottam,Vendipalayam Erode 638 002 | Red - Small | 0.10 | 0 |
| 13. | M/s. Selliamman Bleaching,Konakadu Thottam,Subramaniyam Nagar,Thindal Po Erode 638 012 | Red - Small | 0.10 | 0 |
| 14. | M/s. Rukmani Wax Printers,45-A, Bhavani Main Road,,Veerappan Chatram,,Erode-638 004. | Red - Small | 0.10 | 0 |
| 15. | M/s. SRV Bleachers,Periasemur Village Chettikattu Thottam,Mamarathupalayam Sathy Main Road, Erode - 638 004 | Red - Small | 0.10 | 0 |
| 16. | M/s. Rajavel Textiles,Chetty Kattu Thotam Opp to Hindu Kalvi N,Mamarathupalayam, Periyasemur, Erode 638004 | Red - Small | 0.10 | 0 |
| 17. | M/s. K.Ramasamy Gounder Bleaching ,Previously Sunshine Textile Process ,No2UradithottamPTaanneerpanthalpalayam, Veerappanchatram Erode-4 | Red - Small | 0.10 | 0 |
| 18. | M/s. Abirami Textile Printers,KCP THottam Kumalankuttai, Perundurai Road Erode – 11 | Red - Small | 0.10 | 0 |

| | | | | |
|---|---|---|---|---|
| 19. | M/s. Om Sakthi Process,D No 30 New No 104 ,Saivamariamman Kovil Opposite ,Vettukattu Valasu, Erode-638 011. | Red - Small | 0.10 | 0 |
| 20. | M/s. Deepam Bleachers,100-4 Villarasampatti Village,Velappagoundenvalasu, Erode 638107 | Red - Small | 0.10 | 0 |
| 21. | M/s. Swathi Process,145-5,Ramasamy Gounder Thottam,, Gangapuram Village Mamarathupalayam, , Erode-638 004. | Red - Small | 0.10 | 0 |
| 22. | M/s. Sunrise Textile Processors - Formerly ,Sunrise Bleaching Works,278 - D1 Bankers Thottam,,Veerappanchattram post Erode-638 004. | Red - Small | 0.10 | 0 |
| 23. | M/s. Sri Anandhalakshmi Bleaching Company,Nattuvankadu,M.O.Thaneerpandalpalayam,, S.P.Agraharam,Erode-5 | Red - Small | 0.10 | 0 |
| 24. | M/s. Sri Ragavanandaa Bleachers,M.Thanneerpanthalpalayam,RN Pudur Post,Erode -5 | Red - Small | 0.10 | 0 |
| 25. | M/s. Sabari Process,No-18 S P Agraharam Village,M Thanneerpandalpalayam Road,B P Agraharam T P Erode 638 005 | Red - Small | 0.10 | 0 |
| 26. | M/s. Kavitha Bleaching Factory ,140 Kiluvankadu,Veerappampalayam thindal post ,Erode Taluk 638 012 | Red - Small | 0.10 | 0 |
| 27. | M/s. Shri Balaji Dyeing Factory,Magesh Thottam,,Bye Pass Road, ,Chittode, Erode.638 102 | Red - Small | 0.10 | 0 |
| 28. | M/s. SRILALITHAMBIKATEXTILE PROCESSORS P LTD,67/2 BY PASS ROAD,KUMILAMPARAPPU,CHITHODE 638102 | Red - Small | 0.10 | 0 |

| | | | | |
|---|---|---|---|---|
| 29. | M/s. Sri Venkateswara Screen Printing Works,58, Thirumal Nagar, ,Narayanavalasu,,Erode - 638 011. | Red - Small | 0.10 | 0 |
| 30. | M/s. Sri Bharani Bleachers,54-1,Ponnusamy Goundar Thottam,Thaneerpanthalpalayam, Periasemur, Erode 638 004 | Red - Small | 0.10 | 0 |
| 31. | M/s. Subramaniam Bleaching,Pitchankadu,,Periasemur Village, T.P. Palayam,,Erode - 638 004. | Red - Small | 0.10 | 0 |
| 32. | M/s. Mass Creations Formerly Amman Dyeing,11 Kothukaran Thottam,,Asokapuram,,Erode-638 004. | Red - Small | 0.10 | 0 |
| 33. | M/s. SPM Bleachers,404-1 Muniappampalayam,Periyasemur Village Villarasampatty Post,Erode 638 107 | Red - Small | 0.10 | 0 |
| 34. | M/s. Thindal Murugan Dyeing,70, Nasiyanoor Main Road,,Veerappampalayam Pirivu, Thindal Post,Erode-638 012 | Red - Small | 0.10 | 0 |
| 35. | M/s. Revathy Dyeing Factory,236 Perundurai Road,,Kumalankuttai,Erode | Red - Small | 0.10 | 0 |
| 36. | M/s. Shanthi Dyeing,No-1 V.V.C.R. Nagar II,Erode-638 001,- | Red - Small | 0.10 | 0 |
| 37. | M/s. Sri Raja Bleaching Works,Periasemur Village Periya Thottam,Periya Thottam Periyasemur Post, Erode 638 004 | Red - Small | 0.10 | 0 |
| 38. | M/s. Sri Renugambal Bleaching Company,Periasemur Village,Periya Thottam Periyasemur Post,Erode District 638 004 | Red - Small | 0.10 | 0 |
| 39. | M/s. Jai Murugan Bleachers,52 Periathottam,Periasemur Village,Erode 638 004 | Red - Small | 0.10 | 0 |

| | | | | |
|---|---|---|---|---|
| 40. | M/s. VIGNESH PROCESS,NEETTAPARAI THOTTAM,VENDIPALAYAM, ERODE 638002 | Red - Small | 0.10 | 0 |
| 41. | M/s. JAYASOORYA BLEACHERS,KUMILANPARAPPU VILLAGE,VAIKKALMEDU, CHITHODE, ERODE DIST 638 102 | Red - Small | 0.10 | 0 |
| 42. | M/s. Sri Meenakshi Textiles,24-2B Kumilamparappu Village,Rayapalayam Pudur,Erode 638 102 | Red - Small | 0.10 | 0 |
| 43. | M/s. Sree Rajalakshmi Processing Mills,Gangapuram Village,Chithode,Erode 638 102 | Red - Small | 0.10 | 0 |
| 44. | M/s. Elumalai Process - National Dyeing ,113, Paraiyankattu Thottam,,Vettukattuvalasu, Collector Office PO,, Erode - 638 011. | Red - Small | 0.10 | 0 |
| 45. | M/s. Thangam Textile Printers,Nasiyanoor Road, Kaikatti Valasu,Villarasampatti, , Erode 638 107 | Red - Small | 0.10 | 0 |
| 46. | M/s. Arun Murugan Textile Printers,Kaikatti Valasu, ,Villarasampatti,,Erode. | Red - Small | 0.10 | 0 |
| 47. | M/s. Sree Ganapathi Process,S F No 127 4 Panangadu,Chithode PO Erode 638 102,Erode District | Red - Small | 0.10 | 0 |
| 48. | M/s. Ramsons Process Unit,3-2, Perumalmalai Road, ,Rayapalayam ,Pudur,,Chithode, Erode | Red - Small | 0.10 | 0 |
| 49. | M/s. Jai Textile Unit Private Limited,No-3 Perumalmalai Road ,Rayapalayam Pudur ,Chittode Erode 638102 | Red - Small | 0.10 | 0 |
| 50. | M/s. S.A. ABDUL AZEEZ AND CO,BHAVANI MAIN ROAD,SUNNAMBU ODAI RN PUDUR POST,ERODE 638 005 | Red - Small | 0.10 | 0 |

| | | | | |
|---|---|---|---|---|
| 51. | M/s. Naveenkumar Textiles-New India Textiles,180-1 Veerappanchatram Village ,Vivekanandhar Salai Vettukattu Valasu,, Erode-638 009. | Red - Small | 0.10 | 0 |
| 52. | M/s. Sri Kishore Dyeing,18 - Perumal Malai Road,,Rayapalayam Pudur,,Chithode-638 102. | Red - Small | 0.10 | 0 |
| 53. | M/s. KKSK Leather Processors P Ltd.,Bhavani Main Road,R.N. Pudur ,Erode-638 005 | Red - Small | 0.10 | 0 |
| 54. | M/s. Sri Anandha Processing,27 Bhavani Main Road,,B.P. Agraharam,, Erode - 638 005. | Red - Small | 0.10 | 0 |
| 55. | M/s. Sri Annapoorna Chemicals,Near Milk Dairy, Chithode,,Erode-638 102.,- | Red - Small | 0.10 | 0 |
| 56. | M/s. Sanjai Process, Baarakadu,Thanneerpandalpalayam,Erode 638 004 | Red - Small | 0.10 | 0 |
| 57. | M/s. SAIZROL INDUSTRIES,64 THANNERPANDALPALAYAM ROAD,SUNNAMBU ODAI,ERODE 638005 | Red - Small | 0.10 | 0 |
| 58. | M/s. Lakshmi Mills,375 Seenankadu, Periyasemur,,Erode-638 004. | Red - Small | 0.10 | 0 |
| 59. | M/s. SCM TEXTILE PROCESSING-BLEACHINGDIV,29, Marapalam Road, Karungalpalayam, Erode-638 003. | Red - Small | 0.10 | 0 |
| 60. | M/s. SCM TEXTILE PROCESSING-PRINTING DIV,29, Marapalam Road,,Karungalpalayam,, Erode-638 003. | Red - Small | 0.10 | 0 |
| 61. | M/s. Best Printers,20 Subramaniya Nagar,Kenathukadu thottam,Thindal Post Erode 638 009 | Red - Small | 0.10 | 0 |
| 62. | M/s. RajKumar Screen Printers,59, NathaKadu Sulai,,Veerappan Chatram Post,Erode - 638 004 | Red - Small | 0.10 | 0 |

| | | | | |
|---|---|---|---|---|
| 63. | M/s. Jaya Maruthi Mills,120 Nalli Thottam,Nasiyanur Road,Erode 638 011 | Red - Small | 0.10 | 0 |
| 64. | M/s. GOWTHAM PROCESS,Formerly S K A Elavarasu Screen Printers,Mariamman Koil St EPB Nagar Periyasemur , Village Veerappan Chatram PO Erode-4 | Red - Small | 0.10 | 0 |
| 65. | M/s. Velmani Screen Printers-Arun Tie Dye,140 - 211 EPB Nagar,,Mariamman Kovil Street,,Veerappan Chatrampost, Erode-638 004. | Red - Small | 0.10 | 0 |
| 66. | M/s. Dharani Prints,73, Nasiyanoor Road,,Vettukkattu Valasu,,Veerappampalayam, Thindal PO, Erode. | Red - Small | 0.10 | 0 |
| 67. | M/s. Dhivya Prints,73, Nasiyanor Road,,Vettukattu Valasu,,Veerappampalayam, Erode-638 009. | Red - Small | 0.10 | 0 |
| 68. | M/s. D.MOHAMED ISMAIL,1,MSAM.TANNERY STREET,B.P.Agraharam, Erode-5,- | Red - Small | 0.10 | 0 |
| 69. | M/s. KAMADHENU TANNERY,21SATHI BHAVANI CONNECTION ROAD,B.P.Agraharam, Erode-5,- | Red - Small | 0.10 | 0 |
| 70. | M/s. Shri Sai Process-Old NameSri Om Angalamm,Muniappanpalayam , Rasampalayam Road,Peri,Erode,, Erode-638 004. | Red - Small | 0.10 | 0 |
| 71. | M/s. Nithya Sarees,Vettukattuvalasu,Opp Postal Nagar,Erode 638 107 | Red - Small | 0.10 | 0 |
| 72. | M/s. A.M.K Textile,R.S.No. 1317/9 A1, A4,Aaraa Gounder Thottam,Vendipalayam, Erode - 638002 | Red - Small | 0.10 | 0 |
| 73. | M/s. Indu Colours,No-27, Bharathi Nagar,, Chinnathottam, Chinnasemur,,Erode 638004 | Red - Small | 0.10 | 0 |

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| 86. | M/s. Siva Shanmuga Wax Printers,20, Kothukarar Thottam,,Kumalankuttai,, Erode-638 011 | Red - Small | 0.10 | 0 |
| 87. | M/s. Sree Ambal Textile Printers,Vaddichikadu, Muthugounderpalayam,,Nanjai Uthukuli,,Modakurichi, Erode. | Red - Small | 0.10 | 0 |
| 88. | M/s. SVM BLEACHING - FORMERLY PNP TEXTILES,45 -1 Sangu Nagar,,Surampatti, Erode Taluk,Erode 638 009 | Red - Small | 0.10 | 0 |
| 89. | M/s. SHRI HARIOHM PROCESSING MILLS- FORMERLY G,PERUMALMALAI ROAD RAYAPALAYAM PUDUR,CHITHODE ERODE TALUK, ERODE638 102 | Red - Small | 0.10 | 0 |
| 90. | M/s. Siddeswaran Bleaching Works,45-Thaneerpandal Thottam,,Bhavani Main Road, B.P.Agraharam,,Erode-5 | Red - Small | 0.10 | 0 |
| 91. | M/s. Durai Process,14, Pitchankadu Tholuvan Thottam,,Rajiv Nagar Veerappanchatram Post,Erode 638 004 | Red - Small | 0.20 | 0 |
| 92. | M/s. Abirami Washing,13-4 ,Sathy Main Road,,Opp Hindu Kalvi Nilayam ,,Mamarathu Palayam Erode-638 004. | Red - Small | 0.20 | 0 |
| 93. | M/s. Naveen Process,Pallakattu Thottam Near Sathy Main Road,Mamarathupalayam, Erode 638 004 | Red - Small | 0.20 | 0 |
| 94. | M/s. Sri Sai Process,Pallakattu Thottam,Near Sathy Main Road,Mamarathupalayam Erode 638 004 | Red - Small | 0.20 | 0 |
| 95. | M/s. Ramesh Kumar Screen Printers,Seenankadu Thottam,,Periyasemur ,Veerappanchatrampost,,Erode -4 | Red - Small | 0.20 | 0 |
| 96. | M/s. Sumathi Bleachers anThirumalai Printers,Edayan Thottam,Vairapalayam,Erode 638 003 | Red - Small | 0.20 | 0 |

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| 74. | M/s. The Yahood Bleachers,Appachi Ayya Thottam,Bhavani Main Road Vasavi College Post, Erode-638 316. | Red - Small | 0.10 | 0 |
| 75. | M/s. Sri Thirumalai Bleaching Works,Thundukattu Thottam,Veerappampalayam Thindal post,Erode - 9 | Red - Small | 0.10 | 0 |
| 76. | M/s. Sri Vinayaga Bleachers,Old name Vetri Bleachers,93,BHAVANI MAIN ROAD,,Sunnambu Odai, B.P.AGRAHARAM,ERODE-5 | Red - Small | 0.10 | 0 |
| 77. | M/s. Sri Ranga Tannery ,Bhavani Main Road,Peria Agraharam,Erode 638 005 | Red - Small | 0.10 | 0 |
| 78. | M/s. Jayavel Processing Mill,213-4 Kongampalayam Road,Gangapuram Post Chithode Erode 638 012,- | Red - Small | 0.10 | 0 |
| 79. | M/s. Kavi Tex,346 Subramaniya Gounder Valasu,,Ashokapuram Main Road,,Erode - 638 004. | Red - Small | 0.10 | 0 |
| 80. | M/s. Sri Karthick Textile Printers,M.G.R. Nagar, Thotta Kadu,,Velappa Gounder Valasu,,Villarasampatti post, Erode - 638 107. | Red - Small | 0.10 | 0 |
| 81. | M/s. Aiswarya Leathers,258 Maravapalayam ,R N Pudur Post,Erode638 005 | Red - Small | 0.10 | 0 |
| 82. | M/s. Siva Sakthi Processors,337-5, Maravapalayam, ,R.N. Pudur Po,,Erode-638 005. | Red - Small | 0.10 | 0 |
| 83. | M/s. Sri Kamatchiamman Bleachers,Suriyampalayam Village,Maravapalayam RN Pudur Post,Erode 638 005 | Red - Small | 0.10 | 0 |
| 84. | M/s. Ragava Screen Printers,86, Thirumal Nagar, ,Narayanavalasu, Nasiyanur Road,,Erode-11. | Red - Small | 0.10 | 0 |
| 85. | M/s. Sabari Screen Printers,36, Sivasamy Thottam,,Kumalankuttai,, Erode - 638 011 | Red - Small | 0.10 | 0 |

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| 97. | M/s. KUMAR COLOURS-VETRIVEL DYEINGS ,New No 409-5 Old No 231 Anaikattu Road,Surampattivalasu ,Erode-638 009. | Red - Small | 0.20 | 0 |
| 98. | M/s. Kowsalya Bleachers,32/2, Sarcar Perya Agaraharam village,Anandankadu, Opp. to IDM,R.N.Pudur, Erode-638 005. | Red - Small | 0.20 | 0 |
| 99. | M/s. JananiProcessMills - KrishnarajBleaching,Anandan Kadu, ,Thannerpanthal Palayam,,R.N. Pudur Post, Erode 638 005 | Red - Small | 0.20 | 0 |
| 100 | M/s. Sri Shanmuga Bleachers,32-2, Sarcar Periya Agaraham Village ,Anandankadu, Opp. to IDM,R.N.Pudur, Erode-638 005. | Red - Small | 0.20 | 0 |
| 101 | M/s. SHREE VENKATESHA PRIME TANNERY,221,BHAVANI ROAD,ASHOKAPURAM,Erode 638 004 | Red - Small | 0.20 | 0 |
| 102 | M/s. Sasithara Dyers,Chinnusamy Gounder Thottam,Palayapalayam, Erode 638 011 | Red - Small | 0.20 | 0 |
| 103 | M/s. Sangeetha Textile Printers,53, K.C.P. Thottam,,Kumalankuttai,,Erode-638 011. | Red - Small | 0.20 | 0 |
| 104 | M/s. Sre Venkateswara Process,Old Name Priyadharshini Textile Process,31A Vettukattuvalasu Near Saiva ,Mariamman Koil Erode 638011 | Red - Small | 0.20 | 0 |
| 105 | M/s. Sri Maruthi Fabrics,Pothankattu Thottam,Veerappampalayam,Thindal Post Erode 638 012 | Red - Small | 0.20 | 0 |
| 106 | M/s. Annam Bleaching Factory,142-1, Onnappara kadu ,Veerappampalayam,,Thindal Po, Erode-638 011. | Red - Small | 0.20 | 0 |

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| 107 | M/s. Sree Amman Textile Processing,63 -1 Surampatti Village,No 341 Pallakattu Thottam ,Surampattivalasu Anaikattu Road Erode 9 | Red - Small | 0.20 | 0 |
| 108 | M/s. Prabhu Bleaching Factory,140-1 Gangapuram Village,Annaiyappan Thottam Sakthi Main Road,Mamarathupalayam Erode 638 004 | Red - Small | 0.20 | 0 |
| 109 | M/s. Sri Krishna Dyeing Works,Muniappan Koil Street, Muthakadu,,Near Vakil Thottam, ,Erode-638 004. | Red - Small | 0.20 | 0 |
| 110 | M/s. Mohamoda Tanning Company, 114-364,Bhavani Main Road,B P Agraharam,Erode 638 005,- | Red - Small | 0.20 | 0 |
| 111 | M/s. Sri Hari Bleachers,Pitchan Kadu Thaneerpandalpalayam,Periyasemur ,Erode 638 004 | Red - Small | 0.20 | 0 |
| 112 | M/s. Sri Karthik Mills,11 Periya Kattu Thottam,Asokapuram, Erode 638 004 | Red - Small | 0.20 | 0 |
| 113 | M/s. K P K Bleaching,404-1 Periasemur Village,Muthumanickam Nagar Thulukkankadu,Rasampalayam Periasemur PoErode | Red - Small | 0.20 | 0 |
| 114 | M/s. Sri Karthikeya Bleaching Company,Manthilikkattu Thottam,P.Thanneerpandhalpalayam,Periyasemur Village Erode 638 004 | Red - Small | 0.20 | 0 |
| 115 | M/s. Sree Mahasree Mills,9, Vaniamman Koil Street, ,B.P. Agraharam,,Erode -638 005. | Red - Small | 0.20 | 0 |
| 116 | M/s. Sri Lakshmi Narasimma Textile Process,Sivakumaran Dyeing,6, Vanniamman Koil Street,, Bhavani Main Road, Erode-638 005. | Red - Small | 0.20 | 0 |

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| 117 | M/s. The Periya Agraharam Leather Tanners,Co-op Cottage Industrial Society Limited,Sathy-Bhavani connection Road,B P Agraharam Erode 638 005 | Red - Small | 0.20 | 0 |
| 118 | M/s. Kaviraj Dyeing Factory,66-3 and 36-4 Kumilamparapu Village,241 West St Sengunthapuram Vaikkalmedu,Chithode Post Erode 638 102 | Red - Small | 0.20 | 0 |
| 119 | M/s. Shree Velavan Mills,155-4 Vivekananda Salai , Narayanavalasu. Nasianoor Road,,Erode-638 011. | Red - Small | 0.20 | 0 |
| 120 | M/s. SIVAMOHAN DYE HOUSE - DRY PROCESS,Subramaniyam Nagar,Veerappampalayam Road,Erode 638 012 | Red - Small | 0.20 | 0 |
| 121 | M/s. Sri Velmurugan Textiles,Pothankattu Thottam,35-111 Veerappampalayam Thindal Post,Erode 638 009 | Red - Small | 0.20 | 0 |
| 122 | M/s. Sri Abirami Textile Mills,Formerly Sri Sabari Dyeing Mills,Saiva Mariamman Koil Backside ,Vettulattuvalasu Erode 638 011 | Red - Small | 0.20 | 0 |
| 123 | M/s. JAYAKRISHNA PROCESS ,Formerly M/s Sri Amutha Dyeing,10 Water office Road, Vairapalayam,Erode 638003 | Red - Small | 0.20 | 0 |
| 124 | M/s. Sri Sakthi Textile Processors,213-3, Gangapuram Village,,Erode Taulk,,Erode District.638 004 | Red - Small | 0.20 | 0 |
| 125 | M/s. Sree Krishnaa Processors ,Ondikaruppanna Koil Thottam ,Kongampalayam,Chithode Post Erode 638 102 | Red - Small | 0.20 | 0 |
| 126 | M/s. LALITHA AND ASSOCIATES,No-14 MSAM Habibullah Street,Sarkar Periya Agraharam, ERODE 638 005 | Red - Small | 0.20 | 0 |

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| 127 | M/s. V Rangasamy and Company,207,Sathy Main Road Naripallam,Chithode Kongampalayam, Erode 638 102 | Red - Small | 0.20 | 0 |
| 128 | M/s. Sakthivel Bleaching Works,VMP Thottam,,Vairapalayam,, Erode - 638 003 | Red - Small | 0.20 | 0 |
| 129 | M/s. Santhi Processing Unit Pvt Ltd,Bhavani Road,Sunnambu Odai,R N Pudur Post Erode 638005 | Red - Small | 0.20 | 0 |
| 130 | M/s. Sri Sakthi Textiles,Karuvilparai Valasu,Villarasampatti, Nasianoor Via,,Erode-638 107 | Red - Small | 0.20 | 0 |
| 131 | M/s. V.K. Textile Processors,Gangapuram Village Kongampalayam Road,Gangapuram Chithode Post,Erode 638 102 | Red - Small | 0.20 | 0 |
| 132 | M/s. K.R.P. Process,NathakaaduThottam, ,Vani Amman Koil Street ,B.P. Agraharam, Erode-638 005. | Red - Small | 0.20 | 0 |
| 133 | M/s. Angalamman Dyeing Factory,80-6, Suriyampalayam Village,,Perumal Malai Road,RayapalayamPudur, , Chithode Erode 638 102. | Red - Small | 0.20 | 0 |
| 134 | M/s. Sri Sakthi Mills,Pitchankadu,,C.D. Thottam Backside,,B.P. Agraharam, Erode - 5. | Red - Small | 0.20 | 0 |
| 135 | M/s. A Kathan Textile Process,1317/9 Vaikkal Road Vendipalayam,Karur Bye-pass Road,,Erode-638 002. | Red - Small | 0.20 | 0 |
| 136 | M/s. Century Processing Mills,7, MSAM Tannery Street,,Sathy Cross Road,,B.P. Agraharam, Erode - 638 005. | Red - Small | 0.20 | 0 |
| 137 | M/s. Mayavar Processig, SF No.87/2E, Villarasarampatti Village, Erode, Kandasamy Kadu , Karuvilparaivalasu, Villarasampatti Post, Erode 638 107 | Red - Small | 0.20 | 0 |

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| 138 | M/s. Sri Vidya Mills,8, Mudali Thottam,Periasemur,Veerappan chatram Post,Erode 638 004 | Red - Small | 0.20 | 0 |
| 139 | M/s. Jayasree Textile Processors,Formerly Evershine Textile Processors,Kongampalayam Road,56-6 Gangapuram Village Erode-638 102. | Red - Small | 0.20 | 0 |
| 140 | M/s. Naveena Printing Mill,Gangapuram Village,Chithode,Erode 638 102 | Red - Small | 0.20 | 0 |
| 141 | M/s. Sri Akilandeswari Bleaching and Printers,93-1 Vettukattu Valasu,Nasiyanur Road,Erode 638 011 | Red - Small | 0.40 | 0 |
| 142 | M/s. Sri Thangam Bleaching,1267-1A Erode Village,Loganathapuram Kollampalayam,Railway Colony Post Erode 638 002 | Red - Small | 0.40 | 0 |
| 143 | M/s. Arun Process,150- 1 Ondi Karupanna Koil Thottam,Kongampalayam, Erode District | Red - Small | 0.40 | 0 |
| 144 | M/s. Sincears Dyeing,Nethaji Nagar,Manickampalayam Road,Erode 638 004 | Red - Small | 0.40 | 0 |
| 145 | M/s. Madhan Dyeing Factory,27-65A Odakadu Indra Nagar,Chitthode 638102,Erode Tk Erode | Red - Small | 0.40 | 0 |
| 146 | M/s. Armstrong Process,No -4- Vanniamman Koil Street,,B.P.Agraharam,Erode-5 | Red - Small | 0.40 | 0 |
| 147 | M/s. Nature Bleachers,133-3 4 5 Naripallam ,Gangapuram Village,Chithode Post Erode 638 102 | Red - Small | 0.40 | 0 |
| 148 | M/s. Ajantha Fabrics,57 Madhavan Krishna street,VeerappanchatramVillage Vettukattuvalasu, Nasiyanor Road Erode 638 011 | Red - Small | 0.80 | 0 |
| 149 | M/s. Ambal Printers,K.C.P. Thottam,,Kumalankuttai,, Erode - 638 011. | Red - Small | 0.80 | 0 |

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| 150 | M/s. SREE DHANALAKSHMI BLEACHING WORKS,KILAKKU THOTTAM GONGAMPALAYAM,GANGAPURAM CHITHODE POST ,ERODE 638 102 | Red - Small | 0.80 | 0 |
| 151 | M/s. Kiruthika Bleachers,S.S.P. Nagar, ,Rasampalayam, Villarasampatti Post, Erode-638 107. | Red - Small | 0.80 | 0 |
| 152 | M/s. KAS LEATHERS ,16 SATHY MAIN ROAD,NARIPALLAM,,CHITHODE-638102,ERODE DISTRICT | Red - Small | 0.80 | 0 |
| 153 | M/s. Sekar Bleachers,C. S. Subramaniyam Nagar,,Sathy Main Road,,Erode-638 05. | Red - Small | 0.80 | 0 |
| 154 | M/s. Arul Murugan Dyeing,66 Bhavani Bye Pass Road,Kumilamparappu Village,Chithode Erode District 638 102 | Red - Small | 0.80 | 0 |
| 155 | M/s. RAJALAKSHMI TEXTILE PROCESSORS PVT LTD,Bhavani Main Road,R N Pudur Post,Erode 638 005 | Red-Large | 1.20 | 0 |
| 156 | M/s. Rithanya Colours ,Oonappar Kadu,Veerappampalayam Thindal Post,Erode -638 012 | Red - Small | 1.60 | 0 |
| 157 | M/s. Sri Sabari Sizing Mills,D No 7-D Rasugounder Thottam,Veerappanchatram Periyasemur Village,Erode | Orange-Small | 0.0625 | 0 |
| 158 | M/s. S.Navinkumar,131-1 Mamarathupalayam,Periyasemur Gangapuram Village,Erode 638 004 | Orange-Small | 0.125 | 0 |
| 159 | M/s. Pioneer Processing India - A Division of,Jansons Industries Ltd,Bhavani Main Road,Ramanathapuram pudur Post Erode 638005 | Red - Large | 0.30 | 0 |
| 160 | M/s. SCM Textile Processing Mills,29 -C Marapalam Road,K A S Nagar , Karungal Palayam Erode 03 | Red - Large | 0.30 | 0 |

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| 161 | M/s. V R Mercerising Works,No-18 Seenankadu,Periyasemur Post,Erode 638 004 | Red - Small | 0.10 | 0 |
| 162 | M/s. Sri Amerthaa Textiles,Formerly Amertha Sree Textile Processers,Villarasampatti Village, Karuvilparaivalasu Erode | Red - Small | 0.10 | 0 |
| 163 | M/s. Deivamani Sizing Mills,119-1, KONGAMPALAYAM,GANGAPURAM VILLAGE,CHITHODE, ERODE 638 102 | Orange-Small | 0.0625 | 0 |
| | Total | | **31.25** | |

Thoothukodi (SPA):

| **Sl. No.** | **Name of the industry non-complying with Environmental Standards** | **Category** | **Amount of Interim Environmental Compensation claimed in Lakhs** | **Amount received in Lakhs** |
|---|---|---|---|---|
| 1. | M/s. V V Titanium Pigments Private Ltd | Red-Large | 100 | - |
| **Total** | | | **100** | - |

**Tiruppur ( CPA):**

| Sl. No. | Name and address of the unit | Scale and category | Interim Environmental Compensation imposed in lakhs | Environmental Compensation received in lakhs |
|---|---|---|---|---|
| 1 | M/s. Mangalam Common Effluent Recycling Technologies India (P) Ltd R.S. No. 179-182, 185/1-B, 182/1, Andipalayam Village, Tirupur South Taluk, Tirupur District. | Red/Large | 3.00 | 0 |
| 2 | M/s. Sirupooluvapatti Common Effluent Treatment Plant Private Limited R.S. No. 622/2, 623, 15-Velampalayam Village, Aathuvazhi Thottam , Sirupooluvapatti (post),Tiruppur. | Red/Large | 3.00 | 0 |
| 3 | M/s. Andipalayam Common Effluent Treatment Plant Pvt.Ltd, S.F. No. 96/1,97/3, Andipalayam Village, Tiruppur South Taluk, Tiruppur District. | Red/Large | 3.00 | 0 |
| 4 | M/s. Mannarai Common Effluent Treatment Plant (P) Limited S.F.No.209/2A, 2B1, 2B2, S.Periyapalayam (P.O), Tirupur. | Red/Large | 3.00 | 0 |
| 5 | M/s.Eastern Common Effluent Treatment Company Private Limited S.F.NO.3/1 & 4/2,Kasipalayam, Nallur Village, Vijayapuram Post, Tiruppur. | Red/Large | 3.00 | 0 |

| Sl. No. | Name and address of the unit | Scale and category | Interim Environmental Compensation imposed in lakhs | Environmental Compensation received in lakhs |
|---|---|---|---|---|
| 6 | M/s. Chemtech Processors, S.F. No. 137, 138 & 779, Nallur Village, Tiruppur Taluk, Tiruppur District | Red/Medium | 2.00 | 0 |
| 7 | M/s. Poomer Textile Process, S.F.No. SF.NO:114/2, NALLUR village, Tiruppur south Taluk and Tiruppur District. | Red/Medium | 2.00 | 0 |
| 8 | M/s. Harini Colours [Formerly Veereswari Process], SF No. 648, 651[T.S.NO.11, BLOCK 7, WARD A], Velamapalayam Village, Tiruppur North Taluk, Tiruppur District. | Red/Small (Dyeing) | 1.00 | 0 |
| 9 | M/s.Greenwich Colors, S.F.No.651 Part,648 Part (T.S. No. 10/4, Block No 7, Ward-A) 15, Velampalayam Village, Tiruppur North Taluk, Tiruppur District. | Red/Small (Dyeing) | 1.00 | 0 |
| 10 | M/s. VADIVEL KNIT PROCESS , S.F.No. 56, MUDALIPALAYAM villageTiruppur south Taluk and Tiruppur District | Red/Small (Dyeing) | 1.00 | 0 |
| 11 | M/s. DYEXPO TEXTILE PROCESSORS PRIVATE LIMITED , S.F.No. 125/2, NALLUR villageTiruppur south Taluk and Tiruppur District | Red/Small (Dyeing) | 1.00 | 0 |
| 12 | M/s. NATURAL PROCESS , S.F.No. 23, TIRUPPUR villageTiruppur south Taluk and Tiruppur District | Red/Small (Dyeing) | 1.00 | 0 |
| 13 | M/s. FLOWER DYEING , S.F.No. 228, MANNARAI villageTiruppur north Taluk and Tiruppur District | Red/Small (Dyeing) | 1.00 | 0 |

| Sl. No. | Name and address of the unit | Scale and category | Interim Environmental Compensation imposed in lakhs | Environmental Compensation received in lakhs |
|---|---|---|---|---|
| 14 | M/s. AISWARYA TEXTILES , S.F.No. T.S.No. 26/1 , Block No.9, Ward -F, MANNARAI villageTiruppur north Taluk and Tiruppur District | Red/Small (Dyeing) | 1.00 | 0 |
| 15 | M/s. SELVAM PROCESS , S.F.No. 4/5A, ANDIPALAYAM villageTiruppur south Taluk and Tiruppur District | Red/Small (Dyeing) | 1.00 | 0 |
| 16 | M/s. KARTHIK DYERS AND PRINTERS , S.F.No. TS.No: 27, Block No: 56, Ward : K, THOTTIPALAYAM village Tiruppur north Taluk and Tiruppur District | Red/Small (Dyeing) | 1.00 | 0 |
| 17 | M/s. Moorthi Printing T.S No. 15/2, Block-6, Ward-H, Tiruppur Village, Tiruppur South Taluk, Tiruppur District. | Red/Small (Printing) | 0.25 | 0 |
| 18 | M/s. G V FLOCK PRINT , S.F.No. 8/2A (Part), 7/1 (Part), ANDIPALAYAM village, Tiruppur south Taluk and Tiruppur District | Red/Small (Printing) | 0.25 | 0 |
| 19 | M/s. METRO PRINT TECH , S.F.No. 8 /2A (part), ANDIPALAYAM villageTiruppur south Taluk and Tiruppur District | Red/Small (Printing) | 0.25 | 0 |
| 20 | M/s. Maha Machine Printing, SF No. 4/5B, 7/4B,7/4E - Pt, Andipalayam Village, Tiruppur South Taluk, Tiruppur District. | Red/Small (Printing) | 0.25 | 0 |
| 21 | M/s. SUVETHA PRINTERS, S.F.No. 194, Nallur Village, Tiruppur South Taluk, Tiruppur District | Red/Small (Printing) | 0.25 | 0 |

| Sl. No. | Name and address of the unit | Scale and category | Interim Environmental Compensation imposed in lakhs | Environmental Compensation received in lakhs |
|---|---|---|---|---|
| 22 | M/s. Venttura Garments (Printing Division) SF No. 93/2B2, Andipalayam Village, Tiruppur South Taluk, Tiruppur District. | Red/Small (Printing) | 0.25 | 0 |
| 23 | M/s. Sri Vari Printers SF No. 134/1B & 2B, Nallur Village, Tiruppur South Taluk, Tiruppur District. | Red/Small (Printing) | 0.25 | 0 |
| 24 | M/s. Sivan Knit Prints SF No. 140, Nallur Village, Tiruppur South Taluk, Tiruppur District. | Red/Small (Printing) | 0.25 | 0 |
| 25 | M/s. Dinaar Garments, SF No. 47/2B1, Andipalayam Village, Tiruppur South Taluk, Tiruppur District. | Red/Small (Printing) | 0.25 | 0 |
| 26 | M/s. OM SHAKTHI SCREEN PRINT , S.F.No. TS No.10/2A Part,Ward-G,Block.03, TIRUPPUR village, Tiruppur South Taluk Tiruppur District | Red/Small (Printing) | 0.25 | 0 |
| 27 | M/s. GK Printing, TS No.22/3C(P), Ward-H. Block-6, Tiruppur Village, Tiruppur South Taluk, Tiruppur District. | Red/Small (Printing) | 0.25 | 0 |
| 28 | M/s. SKS Screen Printing, TS No.3/2A Part, Ward - G, Block No.01, Tiruppur Village, Tiruppur South Taluk, Tiruppur District | Red/Small (Printing) | 0.25 | 0 |
| 29 | M/s. Sky Blue Prints, SF No. 114/7A Part & 114/6 Part, Nallur Village, Tiruppur South Taluk, Tiruppur District. | Red/Small (Printing) | 0.25 | 0 |
| 30 | M/s. S.L.S Printing, Kombai Thottam, Mission Street, Kangayam Road, Tiruppur-641 604. | Red/Small (Printing) | 0.25 | 0 |

| Sl. No. | Name and address of the unit | Scale and category | Interim Environmental Compensation imposed in lakhs | Environmental Compensation received in lakhs |
|---|---|---|---|---|
| 31 | M/s. Nice Printing,<br>Kombai Thottam,<br>Pala godown Street,<br>Tiruppur- 641 604. | Red/Small (Printing) | 0.25 | 0 |
| 32 | M/s. Versa Garments,<br>No.63, Venkateshwara Nagar Main Road, Kangeyam Road,<br>Tiruppur – 641 604. | Red/Small (Printing) | 0.25 | 0 |
| 33 | M/s. Selvanayaki Printss<br>21, NGR Nagar Main Road,<br>Tiruppur – 641 601. | Red/Small (Printing) | 0.25 | 0 |
| 34 | M/s Star Printers,<br>TS.No.36 Part & 41 Part, Ward - M, Block No.07, Tiruppur Village, Tiruppur South Taluk,<br>Tiruppur District. | Red/Small (Printing) | 0.25 | 0 |
| 35 | M/s. Navin Printers,<br>Naduvalavu Thottam, Opposite to MPS Theatre, Mangalam Road, Parapalayam, Tiruppur – 641 604. | Red/Small (Printing) | 0.25 | 0 |
| 36 | M/s. Best Printers,<br>2/969, Naduvalavu Thottam,<br>Opposite to MPS Theatre,<br>Mangalam Road, Tiruppur – 641 604. | Red/Small (Printing) | 0.25 | 0 |
| 37 | M/s. S.M Printers,<br>Old.No.7/1, New No.2/267,<br>Naduvalavu Thottam, Opposite to MPS Theatre, Mangalam Road, Parapalayam,<br>Tiruppur - 641 604. | Red/Small (Printing) | 0.25 | 0 |
| 38 | M/s. Sri Velavan Artss,<br>D.No.2/97-2 , Naduvalavu Thottam, Opposite to MPS Theatre, Mangalam Road,<br>Tiruppur – 641 604. | Red/Small (Printing) | 0.25 | 0 |

| Sl. No. | Name and address of the unit | Scale and category | Interim Environmental Compensation imposed in lakhs | Environmental Compensation received in lakhs |
|---|---|---|---|---|
| 39 | M/s. Colour Drive, 2/142, Pechi Amman Kovil Kadu, Maniyakarampalyam Road, Kasipalayam, Vijayapuram Post, Tiruppur – 641606. | Red/Small (Printing) | 0.25 | 0 |
| 40 | M/s. Blue Star Print Park, A.K.P. Thottam, E.B. office Backside, Periyandipalayam Pirivu, Mangalam Road, Tiruppur – 641 687. | Red/Small (Printing) | 0.25 | 0 |
| 41 | M/s. Aruna Process ,S.F.No:621/2,15Velampalayam village , Tiruppur Taluk,Tiruppur District | Orange/ Small (Washing) | 0.25 | 0 |
| 42 | M/s. Annamalaiyar Garments,S.F.No.143/1C,Nallur Village, Tiruppur South Taluk, Tiruppur District | Orange/ Small (Washing) | 0.25 | 0 |
| 43 | M/s. K.R.S Knit Finishers, S.F.No:623/2 Part, Velampalayam Village, Tiruppur North Taluk, Tiruppur District | Orange/ Small (Washing) | 0.25 | 0 |
| 44 | M/s. Sri Selvanayaki Washing, SF No. 161/1A, Kulathupudur, Andipalayam Post, Tiruppur. | Orange/ Small (Washing) | 0.25 | 0 |
| | **Total** | | **35.00** | |

**BRIEF NOTE ON ACTION TAKEN BY TAMIL NADU POLLUTION CONTROL BOARD FOR IMPROVEMENT OF ENVIRONMENTAL QUALITY IN CEPI AREAS OF TAMIL NADU.**

Based on the CEPI scores arrived by Central Pollution Control Board in 2018, there are 4 severely polluting and 4 critically polluting areas in Tamil Nadu viz Tuticorin , Erode Industrial clusters, SIDCO Industrial Estate, Kurichi, Coimbatore, Cuddalore, Manali, SIPCOT Ranipet, Vellore, SIPCOT Industrial Complex, Mettur, Salem District and Tiruppur.

With the continuous efforts taken by the Tamil Nadu Pollution Control Board and Government of Tamil Nadu, the CEPI scores have come well below 50 during the post monsoon of December 2019 conducted by the Tamil Nadu Pollution Control Board through third party.

The details on action taken and ongoing action plans for improvement of environmental quality in these areas are detailed below:

a) In addition, to the existing sampling stations identified by CPCB during 2018 for monitoring Ambient Air Quality, Surface Water Quality and Ground Water, new stations were also identified to cover the entire core industrial areas.
b) Industries were made to provide proper air pollution control devices and the major industries are monitored through online monitoring system.
c) CETPs and many of the large scale industries have installed ZLD system to achieve zero level discharge/ marine disposal or reusing their treated effluents.
d) ETP/Chemical sludge is presently disposed to cement industries for co processing.
e) Hazardous waste generating industries are made to comply with the Hazardous Waste Rules 2016 and thus leachates from the hazardous wastes were prevented.
f) Decentralizing Solid Waste Management by micro composting activities and undertaking bio mining of legacy wastes

g) The Health data statistics shows that the number of incidents percentage have come down.

h) Forty three industries have been closed for non compliance of environmental standards.

i) For further reduction in the pollution load, action plans have been obtained from industries with respect to best practices and available technologies.

**********

ANNEXURE-X10

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar,
Hyderabad – 500018, Phone: 040 – 23887500

**Lr. No. 25/NGT-New Delhi/TSPCB/Legal/2018-** **Date:31-01-2020**

**To**
**The Member Secretary,**
**Central Pollution Control Board,**
**Parivesh Bhavan, East Arjun Nagar,**
**Delhi – 110032**

Sir,

**Sub:** TSPCB- Hon'ble NGT, New Delhi – Original Application No. 1038 of 2018 - Action Plan for restoration of Environmental Qualities with regard to the indentified polluted industrial clusters – Compliance of Hon'ble NGT Order dated 14.11.2019 in the matter of O.A. 1038/2018 - Submitted - Reg.

**Ref:**
1. Hon'ble NGT Order dated 13.12.2018 in OA No. 1038 of 2018.
2. CPCB Lr.No.CPCB/IPC-VII/CEPI/2018-14221, dt. 21.12.2018.
3. GO Rt No. 2, dated 10.01.2019 issued by EFS&T Dept., Govt of Telangana.
4. Lr. No. 25/NGT-New Delhi/TSPCB/Legal/2018, Date:11-03-2019.
5. CPCB Lr.No.CPCB/IPC-VII/CEPI/NGT Order/2019, dt. 19.11.2019.
6. CPCB Lr.No.CPCB/IPC-VII/CEPI/NGT Order/2019-10381, dt. 30.12.2019.

****

Kind attention is invited to the subject and references cited above. CPCB through reference 2nd cited above informed to submit an action plan for restoration of Environmental Qualities with regard to the indentified polluted industrial clusters (Patancheru-Bollaram, Kattedan and Kukatpally) in the light of the Hon'ble NGT, New Delhi – Original Application No. 1038 of 2018.

Government of Telangana issued a GO constituting the Committee for preparation of Action plan for restoration of Environmental Qualities with regard to the identified polluted industrial Cluster through reference 3rd cited with the following members.

| | | | |
|---|---|---|---|
| 1). | Spl. Chief Secretary / Prl. Secretary / Secretary to Govt., EFS&T Dept., Govt of Telangana. | -- | Chairman. |
| 2). | Commissioner / Director of Industries, Govt of Telangana. | -- | Member |
| 3). | Representative of Medical, Health & Family Welfare Dept. | -- | Member |
| 4). | VC&MD, TSIIC, Govt of Telangana. | -- | Member |
| 5). | MD, HMWS&SB, Govt of Telangana. | -- | Member |
| 6). | Commissioner, PR&RD Dept. | -- | Member |
| 7). | Member Secretary, TSPCB, Hyderabad. | -- | Member - Convenor |

443

The 1st meeting of the committee for preparation of Action plan for restoration of Environmental Qualities with regard to the identified polluted industrial cluster was held under Chairmanship of Special Chief Secretary, EFS&T on 11.03.2019. The Committee noted the background, the actions initiated by the TSPCB under the Joint Action Plan submitted to Hon'ble Supreme Court, Action Plan furnished to CPCB and successful implementation of all the action points. The committee noted that an action plan has to be submitted for only Patancheru-Bollaram Industrial Area where the CEPI index is falling under Critically Polluted category. However, Action plan for Kukatpally and Kattedan are also prepare even though the index is not falling under the Critically Polluted Area as these two IDAs are figuring in the list of CPCB of Polluted Industrial Areas (PIAs).

The Committee reviewed the back ground and approved the proposed action plan for the identified polluted industrial clusters (Patancheru-Bollaram, Kattedan and Kukatpally) in the State of Telangana. Accordingly, a copy of final action plan including demarcated maps of boundaries of CPAs and SPAs with latitude and longitude was submitted to the Member Secretary, CPCB vide letter dt:11.03.2019.

Subsequently, the CPCB through reference 5th cited, above informed to submit an action plan including demarcated maps of boundaries of CPAs and SPAs with latitude and longitude and through reference 6th cited above informed to submit an action taken report including no. Of identified polluters in polluted industrial areas, the extent of closure of polluting activities, the extent of environmental compensation recovered may be provided as per format A and B on or before 31.01.2020.

In view of above, copies of action plan including demarcated maps of boundaries of CPAs and SPAs and action taken report in the format A and B is enclosed for favour of information and updating the same to Hon'ble NGT in O.A No: 1038/2018 about the submission of Action Plan and Action Taken Report by Telangana State for the Polluted Industrial Areas (PIAs).

Yours faithfully
Sd/-
**MEMBER SECRETARY**

Encl:a/a

**//T.C.F.B.O //**

**Senior Environmental Engineer (FAC)**

**(UH–V)**

444

Status of Prohibition/ Closure of non-complying activity in Red and Orange category Industriaes in Severely & Critically Polluted Industrial areas

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl.No. | Name of the indusrial area | Type of industrial area (Severely Polluted / Critically Polluted) | Industrial Category | Scale of Operations | Total No. of Industries | No. of industries not-complying with Environmental Standards | No. of industries closed down based on closure directions issued | Attach a seperate sheet with list of industries to whom closure order issued |
| 1 | Pattancheruvu-Bollaram | Critically Polluted Area | Red | Small | 20 | 1 | 1 | List attached. |
| | | | | Medium | 21 | Nil | NA | NA |
| | | | | Large | 29 | Nil | NA | NA |
| | | | Orange | Small | 55 | 2 | 2 | List attached. |
| | | | | Medium | 25 | Nil | NA | NA |
| | | | | Large | 21 | Nil | NA | NA |
| | | | Other polluteig Activities | CETP | 1 | Nil | NA | NA |
| | | | | TSDF | Nil | NA | NA | NA |
| | | | | Others | Nil | NA | NA | NA |
| 2 | Kukatpally | Severely Polluted Area | Red | Small | 2 | Nil | NA | NA |
| | | | | Medium | 1 | Nil | NA | NA |
| | | | | Large | Nil | NA | NA | NA |
| | | | Orange | Small | 4 | Nil | NA | NA |
| | | | | Medium | 1 | Nil | NA | NA |
| | | | | Large | Nil | NA | NA | NA |
| | | | Other polluteig Activities | CETP | Nil | NA | NA | NA |
| | | | | TSDF | Nil | NA | NA | NA |
| | | | | Others | Nil | NA | NA | NA |
| 3 | Kattedan | Severely Polluted Area | Red | Small | 1 | NA | NA | NA |
| | | | | Medium | Nil | NA | NA | NA |
| | | | | Large | Nil | NA | NA | NA |
| | | | Orange | Small | 3 | Nil | NA | NA |
| | | | | Medium | 3 | NA | NA | NA |
| | | | | Large | 5 | NA | NA | NA |
| | | | Other polluteig Activities | CETP | Nil | NA | NA | NA |
| | | | | TSDF | Nil | NA | NA | NA |
| | | | | Others | Nil | NA | NA | NA |

**Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically / Severely Polluted industrial Areas**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl.No. | Name of the indusrial area | Type of industrial area (Severely Polluted / Critically Polluted) | Industrial Category | Scale of Operations | Total No. of Industries | No. of industries non-complying with Environmental Standards in last 5 years | Total amount of Environmental Compensation imposed in Lakhs | Total amount of Environmental Compensation received in Lakhs |
| 1 | Pattancheruvu-Bollaram | Critically Polluted Area | Red | Small | 20 | 11 | 275 | NIL |
| | | | | Medium | 21 | 0 | NIL | NIL |
| | | | | Large | 29 | 2 | 200 | NIL |
| | | | Orange | Small | 55 | 12 | 300 | NIL |
| | | | | Medium | 25 | 2 | 100 | NIL |
| | | | | Large | 21 | 3 | 300 | NIL |
| | | | Other polluting Activities | CETP | 1 | -- | -- | -- |
| | | | | TSDF | -- | -- | -- | -- |
| | | | | Others | -- | -- | -- | -- |
| 2 | Kukatpally | Severely Polluted Area | Red | Small | 2 | Nil | NA | NA |
| | | | | Medium | 1 | Nil | NA | NA |
| | | | | Large | Nil | Nil | NA | NA |
| | | | Orange | Small | 4 | Nil | NA | NA |
| | | | | Medium | 1 | Nil | NA | NA |
| | | | | Large | Nil | Nil | NA | NA |
| | | | Other polluting Activities | CETP | Nil | Nil | NA | NA |
| | | | | TSDF | Nil | Nil | NA | NA |
| | | | | Others | Nil | Nil | NA | NA |
| 3 | Kattedan | Severely Polluted Area | Red | Small | 0 | 0 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 4 | 1 | 25 | 0 |
| | | | | Medium | 3 | 0 | 0 | 0 |
| | | | | Large | 4 | 0 | 0 | 0 |
| | | | Other polluting Activities | CETP | 0 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | Others | 0 | 0 | 0 | 0 |

Note: 1. Separate list of industries to whom Environmental Compensation with amount imposed and received is herewith attached as annexure-I.

Note: 2. Cost of restoration of the damage to the environment of each CPA / SPA is yet to be estimated.

| LIST OF INDUSTRIES ISSUED WITH CLOSURE ORDERS IN CPA / SPAs | | | | | |
|---|---|---|---|---|---|
| **S.No** | **Name and addresses of the industry** | **Name of the CPA/SPA** | **Category** | **Scale of the industry** | **Interim compensation imposed.** |
| 1 | M/s Punjab Steels, Sy No. 296/7/7, IDA, Bollaram Jinnaram Mandal, Sangareddy District | Patancheru – Bollaram CPA | Orange | Small | Rs. 25 lakhs |
| 2 | M/s Hyderabad Castings Ltd., Sy. No. 177, 178 & 179, IDA, Bollaram, Jinnaram Mandal, Sangareddy District | Patancheru – Bollaram CPA | Orange | Small | Rs. 25 lakhs |
| 3 | M/s Transgene Biotek Ltd., Plot No. 68, 69 & 70, Anrich Industrial Area, IDA, Bollaram, Jinnaram Mandal, Sangareddy District. | Patancheru – Bollaram CPA | Red | Small | Rs. 25 lakhs |

*Annexure-I*

**List of industries imposed interim compensation as per Hon'ble NGT orders dt.10.07.2019 & 14.11.2019 (industries non-complying with Environmental Standards in last 5 years):**

| S.No. | Name of the industry non-complying with Environmental Standards in last 5 years | Category | Scale of the industry | Interim compensation imposed** | Interim compensation received |
|---|---|---|---|---|---|
| 1. | M/s Rampex Labs Pvt Ltd., Sy. No. 172, Plot No. 151, S.V. Co-op. Industrial Estate, Village Road, IDA, Bollaram, Jinnaram Mandal, Sangareddy District. | Red | Large | Rs. 01 Crore | Nil |
| 2. | M/s. Hygro Chemicals Pharmtek Pvt Ltd, (Formerly M/s Hygro Chemicals Pvt Ltd) Plot No.174, IDA Bollaram, Jinnaram Mandal, Sangareddy District. | Red | Large | Rs. 01 Crore | Nil |
| 3. | M/s. Trident Fine Chem & Laboratories, Unit-II (Formerly M/s. Srinivasa Chemicals), Sy No. 296/4/E, 296/7/3, IDA Bollaram, Jinnaram Mandal, Sangareddy District. | Red | Small | Rs. 25 Lakhs | Nil |
| 4. | M/s Sri Ram IndustriesSy. No. 296/7/7/E, IDA Bollaram, Jinnaram Mandal, Sangareddy District. | Red | Small | Rs. 25 Lakhs | Nil |
| 5. | M/s Lakshmi Saraswathi Chemicals & Organics Pvt Ltd.,Plot No. 8-17, Sy. No. 296/7/7, IDA, Bollaram, Jinnaram Mandal, Sangareddy District. | Red | Small | Rs. 25 Lakhs | Nil |
| 6. | M/s Hexagon Drug Laboratories Pvt Ltd., Plot No. 103/D, SVCIE, IDA, Bollaram, Jinnaram | Red | Small | Rs. 25 Lakhs | Nil |

| | | | | | |
|---|---|---|---|---|---|
| | Mandal, Sangareddy District | | | | |
| 7. | M/s Sree Harsha Organics,Sy. No. 296/7/7, IDA, Bollaram, Jinnaram Mandal, Sangareddy District. | Red | Small | Rs. 25 Lakhs | Nil |
| 8. | M/s Amrutha Chemicals Pvt. Ltd, Sy. No. 296/7/5, IDA Bollaram, Jinnaram (M), Sangareddy District. | Red | Small | Rs. 25 Lakhs | Nil |
| 9. | M/s. KKS Organics Ltd., B - 6, IE, Patancheru, Sangareddy District. | Red | Small | Rs. 25 Lakhs | Nil |
| 10. | M/s. Sheetal Chemicals, Sy.No.296/7/9, IDA Bollaram, Jinnaram Mandal, Sangareddy District | Red | Small | Rs. 25 Lakhs | Nil |
| 11. | M/s SG Chemicals, Plot No. 73/B2, Anrich Industrial Estate, IDA Bollaram, Sangareddy District | Red | Small | Rs. 25 Lakhs | Nil |
| 12. | M/s Shree Ram Enterprises, Sy. No. 172/C 154, A7, Bollaram, Jinnaram Mandal, Medak District. | Red | Small | Rs. 25 Lakhs | Nil |
| 13. | M/s Tushar Enterprises, Sy. No. 174 & 176, IDA Bollaram, Jinnaram Mandal, Sangareddy District | Red | Small | Rs. 25 Lakhs | Nil |
| 14. | M/s Meenakshi Smelters & Rollers Pvt Ltd., Sy. No. 296/4, 5 & 6, 210 - 213, IDA, Bollaram, Jinnaram Mandal, Sangareddy District. | Orange | Small | Rs. 25 Lakhs | Nil |
| 15. | M/s Shri Shakambari Packing Industries, Bollaram, Jinnaram Mandal, Sangareddy District. | Orange | Large | Rs. 01 Crore | Nil |
| 16. | M/s. Super Hitech Engineers and Contractors, | Orange | Medium | Rs. 50 Lakhs | Nil |

| | | | | | |
|---|---|---|---|---|---|
| | Sy.No.842/1,843/3 & 84/2, Patancheru (M), Sangareddy District. | | | | |
| 17. | M/s. Feno Plast Ltd., Unit-I, Sy. No. 21/a, IDA, Patancheru, Sangareddy District. | Orange | Medium | Rs. 50 Lakhs | Nil |
| 18. | M/s Medreich Ltd., (Formerly Medreich Cephtech Pvt Ltd., /Medikon Laboratories Pvt Ltd.,), Plot. No. 45 A & B, Anrich Industrial Estate, Bollaram, Jinnaram Mandal, Sangareddy | Orange | Small | Rs. 25 Lakhs | Nil |
| 19. | M/s. Shree Sai Alloy Casting, Shed No. 44-B, Phase-V, IDA, Patancheru, Sangareddy District. | Orange | Small | Rs. 25 Lakhs | Nil |
| 20. | M/s. Suraj Bhanu Industries, Plot No. Shed No. 5, Phase-III, IDA, Patancheru, Sangareddy District. | Orange | Small | Rs. 25 Lakhs | Nil |
| 21. | M/s. Annapurna Alloy Castings, Plot No. 43/B1, IDA, Phase-V, Patancheru, Sangareddy District | Orange | Small | Rs. 25 Lakhs | Nil |
| 22. | M/s. Bhaskar Alloy Castings, Shed No. 7/2, IDA, Phase-III, Patancheru, Sangareddy District | Orange | Small | Rs. 25 Lakhs | Nil |
| 23. | M/s. Jeevan Alloy Castings, Shed No. 13/B, IDA, Phase-III, Patancheru, Sangareddy District | Orange | Small | Rs. 25 Lakhs | Nil |
| 24. | M/s. Kohinoor Alloy Castings, Sy. No. 463, Plot No. 11, Phase-V, IDA, Patancheru, Sangareddy District | Orange | Small | Rs. 25 Lakhs | Nil |
| 25. | M/s. Nova Industries, E-25, IDA Kattedan, Rangareddy District | Orange | Small | Rs. 25 Lakhs | Nil |
| 26. | M/s Impact Metals Limited, Sy. No. | Orange | Large | Rs. 1 crore | Nil |

| | | | | | |
|---|---|---|---|---|---|
| | 296/7/4, IDA, Bollaram, Jinnaram Mandal, Sangareddy District | | | | |
| 27. | M/s. Amulya Polymers Pvt Ltd., Sy. No. 270/A, IDA Bollaram, Jinnaram Mandal, Sangareddy (D) | Orange | Small | Rs. 25 Lakhs | Nil |
| 28. | M/s. Bhagyalaxmi Industries, Sy. No. 81&84, Plot No. 47, IDA, Bollaram, Jinnaram (M), Sangareddy district. | Orange | Small | Rs. 25 Lakhs | Nil |
| 29. | M/s SOM Phyto Pharma (INDIA) Ltd., Plot No. 154/A5, Sy. No. 172 (U), SVCIE, IDA, Bollaram, Jinnaram Mandal, Sangareddy District | Orange | Large | Rs. 01 Crore | Nil |
| 30. | M/s Commercial Steel Industries, (Formerly Sri Saibaba Steel Rolling Mills / Jagadamba Steels), Sy. No. 296/7/5, IDA Bollaram, Jinnaram Mandal, Sangareddy District | Orange | Small | Rs. 25 Lakhs | Nil |
| 31. | M/s Oblum Ceramics, Sy. No. 147, IDA Bollaram, Jinnaram Mandal, Medak District | Orange | Small | Rs. 25 Lakhs | Nil |

Note: The Board vide orders dated:31.01.2020 imposed interim environmental compensation.

451

ANNEXURE-XI-D

147568
10 FEB 2020

147568/MS
12/2/20

# HEAD OFFICE
# CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
**Paryawas Bhawan, North Block, Sector-19**
**Nava Raipur Atal Nagar, Raipur (C.G.)**

No. 9851 / TECH / H.O. / CECB / 2020 Raipur, Dated: 04/02/2020

To,

**The Member Secretary,**
Central Pollution Control Board,
'Parivesh Bhawan' C.B.D.Cum-Office Complex,
East Arjun Nagar, Shahdara,
**Delhi - 110 032**

MS fa 12/2/20
IPC VII
SB C Medhi 13/2/

Sub. : - Compliance of Hon'ble NGT Order dated 14/11/2019 in the matter of O.A. 1038/2019-reg.

Ref. : - CPCB letter No. CPCB/IPC-VII/CEPI/NGT order/2019/8828 dated 19/11/2019.

-----00-----

With reference to your letter on the above subject, the details of action taken report including no. of identified polluters in polluted industrial areas, the extent of closure of polluting activities, the extent of environmental compensation recovered and cost of restoration of damage to the environment of CPA/SPA in prescribed format is enclosed with this letter for your information and necessary action please. Action plan for CPAs industrial area Siltara and Raipur is being finalized and will be submitted at the earliest.

**Enclosed :- As above.**

**Member Secretary**
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

Endt. No. / TECH / H.O. / CECB / 2020 Raipur, Dated: / / 2020

Copy to :-

1. Secretary, Govt. of Chhattisgarh, Housing and Environment Department, Mantralaya, Mahanadi Bhawan, Nava Raipur Atal Nagar for information please.
2. Deputy Secretary, Office of the Chief Secretary, Govt. of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nava Raipur Atal Nagar for information please.

**Member Secretary**
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

**Format –A**

# Chhattisgarh Environment Conservation Board, Raipur
## Status of prohibition/closure of non-complying activity in Red and Orange category industries in severely and critically polluted industrial areas

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of the Industrial area | Type of Industrial area (Severely polluted/Critically polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not-complying with Environmental standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1 | Siltara Industrial Area/Cluster | Critically polluted Area | Red | Small | 44 | 02 | 02 | Attached as annexure-$A_1$ |
| | | | | Large/ Medium | 36 | - | - | - |
| | | | | | | - | - | - |
| | | | Orange | Small | 86 | - | - | - |
| | | | | Large/ Medium | 09 | - | - | - |
| | | | | | | - | | |
| | | | Other Polluting Activities | CETP | Presently, there is no CETP in the State. | | | |
| | | | | TSDF | Presently, there is no TSDF in the State. | | | |
| | | | | Others | - | - | - | - |
| 2 | Raipur Industrial Cluster (Urla and Bhanpuri Industrial Areas/Cluster) | Critically polluted Area | Red | Small | 83 | 01 | 01 | Attached as annexure- $A_2$ |
| | | | | Large/ Medium | 20 | - | - | - |
| | | | | | | - | - | - |
| | | | Orange | Small | 398 | 01 | 01 | Attached as annexure- $A_2$ |
| | | | | Large/ Medium | 21 | - | - | - |
| | | | | | | | | |
| | | | Other Polluting Activities | CETP | Presently, there is no CETP in the State. | | | |
| | | | | TSDF | Presently, there is no TSDF in the State. | | | |
| | | | | Others | - | - | - | - |

**Annexure-$A_1$**

# CHHATTISGARH ENVIRONMENT CONSERVATION BOARD, RAIPUR

Siltara Industrial Area/Cluster
List of violating industries – Red and Orange category
(From 01.01.2015 to 31.12.2019)

| S.NO | Name and Address of Industry | Scale of Industry | Date Of Direction | Air/ Water | Category | Industrial Cluster |
|---|---|---|---|---|---|---|
| 1. | M/s Suryoday Wires<br>Plot No. 79 B & 79 C, Phase-II, Industrial Area Siltara, Raipur, Dist.-Raipur (C.G.) | Small | Dated 15.11.2019 (for Environmental interim compensation)<br>Dated 19.12.2019 | Air/ Water<br>Air/ Water | Red | Siltara |
| 2. | M/s B.K. Infrastructure Pvt. Ltd. P.H. No. – 98, Kh.No.-379, Village-Dhaneli, Dist.-Raipur (C.G.) | Small | Dated 14.11.2019 (for Environmental interim compensation)<br>Dated 19.12.2019 | Air/ Water<br>Air/ Water | Red | Siltara |

**Annexure-$A_2$**

# CHHATTISGARH ENVIRONMENT CONSERVATION BOARD, RAIPUR

Raipur Industrial Cluster (Urla and Bhanpuri Industrial Areas/Cluster)
List of Violating Industries – Red and Orange Category
(From 01.01.2015 to 31.12.2019)

| S.No. | Name and Address of Industry | Scale of Industry | Date Of Direction | Air/ Water | Category | Industrial Cluster |
|---|---|---|---|---|---|---|
| 1. | M/s Vijay Transmission Pvt. Ltd. Village – Kanhera, Dist. – Raipur (C.G.) | Small | Dated 15.11.2019 (for Environmental Interim Compensation) Dated 28.12.2019 | Air/ Water Air/ Water | Red | Urla |
| 2. | M/s Rahul Chemicals Village – Jarway, Tendua Road, Hirapur, Dist. – Raipur (C.G.) | Small | Dated 14.11.2019 (for Environmental Interim Compensation) Dated 12.01.2017 Dated 10.10.2019 | Water Air Water | Orange | Urla |

**Format –B**

# Chhattisgarh Environment Conservation Board, Raipur

Status of Environment Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted industrial areas

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of the Industrial area | Type of Industrial area (Critically/ Severely polluted Areas) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries Non-complying with Environmental standards in last 5 years | Total amount of Environmental compensation imposed in Lakhs | Total amount of Environmental compensation received in Lakhs |
| 1 | Siltara Industrial Area/Cluster | Critically polluted Areas | Red | Small | 44 | 02 | 50.00 | 25.00 |
| | | | | Large/ Medium | 36 | Large – 04 | 400.00 | - |
| | | | | | | Medium -- 01 | 50.00 | |
| | | | Orange | Small | 86 | 01 | 25.00 | - |
| | | | | Large/ Medium | 09 | Large – 01 | 100.00 | - |
| | | | | | | Medium - | - | - |
| | | | Other Polluting Activities | CETP | - | - | - | - |
| | | | | TSDF | - | - | - | - |
| | | | | Others | - | - | - | - |
| 2 | Raipur Industrial Cluster (Urla and Bhanpuri Industrial Areas/Cluster) | Critically polluted Areas | Red | Small | 83 | 02 | 50.00 | 25.00 |
| | | | | Large/ Medium | 20 | Large – 01 | 100.00 | - |
| | | | | | | - | - | - |
| | | | Orange | Small | 398 | 13 | 325.00 | - |
| | | | | Large/ Medium | 21 | Large - | - | - |
| | | | | | | Medium – 01 | 50.00 | |
| | | | Other Polluting Activities | CETP | - | - | - | - |
| | | | | TSDF | - | - | - | - |
| | | | | Others | - | - | - | - |

Note : (1) Separate list of Industries to whom Environmental Compensation With Amount Imposed and received (2) Cost of restoration of the damage to the environment of each CPA – (1) List of Siltara Industrial Area/Cluster as annexure – $B_1$
(2) List of Raipur Industrial Cluster (Urla and Bhanpuri Industrial Areas/Cluster - as annexure –$B_2$

**Annexure- B1**

# CHHATTISGARH ENVIRONMENT CONSERVATION BOARD, RAIPUR

Siltara Industrial Area/Cluster

List of Violating Large/Medium/Small Scale Industries – Red/Orange Category

(From 01.01.2015 to 31.12.2019)

| S.NO | Name and Address of Industry | Scale of Industry | Date Of Direction | Air/ Water | Category | Industrial Cluster | Amount Imposed for Environmental Compensation (in Lakhs) | Amount Received Environmental Compensation (in Lakhs) |
|---|---|---|---|---|---|---|---|---|
| 1. | M/s Agrawal Sponge Limited Plot No. 91-92, Siltara Growth Center, Phase – II, Raipur, District – Raipur (C.G.) | L | Date 03.03.2017 (SOP) Date 26.12.2017 | Air | Red | Siltara | 100.00 | Amount to be received. |
| 2. | M/s SKS Ispat and Power Limited, Industrial Growth Centre, Siltara, Tehsil – Dharsiwa, District – Raipur (C.G.) | L | Date 16.02.2018 | Air | Red | Siltara | 100.00 | Amount to be received. |
| 3. | M/s Maa Usha Urja Limited, Village – Giroud, District – Raipur (C.G.) | L | Date 08.02.2017 (SOP) | Air | Red | Siltara | 100.00 | Amount to be received. |
| 4. | M/s Sunil Sponge Pvt. Ltd. Plot No.-96 & 97, Siltara Industrial Growth Centre, Phase-II, District-Raipur (C.G.) | L | Date 12.07.2018 | Air | Red | Siltara | 100.00 | Amount to be received. |
| 5. | M/s Indian Steel & Power Pvt. Limited, Village-Charouda, Mohandi Road, Siltara, District – Raipur (C.G.) | M | Date 29.12.2017 Date 22.01.2019 | Air | Red | Siltara | 50.00 | Amount to be received. |
| 6. | M/s Fortune Metaliks Limited, 23 Milestones, Bilaspur Raipur Highway, VPO Kapsada, Dharsiwa, District - Raipur | L | Date 25.01.2019 (SOP) | Air | Orange | Siltara | 100.00 | Amount to be received. |
| 7. | M/s Agrawal Channel Mills Pvt. Ltd., Plot No. – 34-35, Phase –II, Industrial Area Siltara, District – Raipur (C.G.) | S | Date 10.07.2019 (SOP) | Air | Orange | Siltara | 25.00 | Amount to be received. |

| | | | | | | | | |
|---|---|---|---|---|---|---|---|---|
| 8. | M/s Suryoday Wires<br>Plot No. 79 B & 79 C,<br>Phase-II,<br>Industrial Area Siltara,<br>Raipur,<br>Dist.-Raipur (C.G.) | S | Date 15.11.2019 (Environmental Interim Compensation)<br>Date 19.12.2019 | Air / Water<br><br>Air/ Water | Red | Siltara | 25.00 | 25.00 |
| 9. | M/s B.K. Infrastructure Pvt. Ltd.<br>P.H. No. – 98, Kh.No.-379, Village-Dhaneli,<br>Dist.-Raipur (C.G.) | S | Date 14.11.2019 (Environmental Interim Compensation)<br>Date 19.12.2019 | Air / Water<br><br>Air / Water | Red | Siltara | 25.00 | Amount to be received. |
| **Total** | **Number of Industry - 09** | - | **Number of Direction Isseud to Industry-09** | - | - | - | **625.00** | **25.00** |

**Annexure- $B_2$**

# CHHATTISGARH ENVIRONMENT CONSERVATION BOARD, RAIPUR

Raipur Industrial Cluster
(Urla and Bhanpuri Industrial Areas/Cluster)
List of Violating Large/Medium/Small Scale Industries – Red/Orange Category
(From 01.01.2015 to 31.12.2019)

| S.NO | Name and Address of Industry | Scale of Industry | Date Of Direction | Air/ Water | Category | Industrial Cluster | Amount Imposed for Environmental Compensation (in Lakhs) | Amount Received Environmental Compensation (in Lakhs) |
|---|---|---|---|---|---|---|---|---|
| 1. | M/s Hira Power & Steels Limited Unit II, Urla Industrial Area, District – Raipur (C.G.) | L | Date 17.02.2017 (SOP) | Air | Red | Urla | 100.00 | Amount to be received. |
| 2. | M/s Goyal Energy and Steels Pvt Ltd Tatibandh, Ring Road No. 2, Distt – Raipur (C.G.) | M | Date 08.02.2017 (SOP) | Air | Orange | Urla | 50.00 | Amount to be received. |
| 3. | M/s Vijay Transmission Pvt. Ltd. Village – Kanhera, Dist. – Raipur (C.G.) | S | Date 15.11.2019 (Environmental Interim Compensation) Date 28.12.2019 | Air / Water<br>Air / Water | Red | Urla | 25.00 | 25.00 |
| 4. | M/s Krishna Iron Strips And Tubes Pvt Ltd, Plot No. – 821/A, Urla Industrial Area, Distt – Raipur (C.G.) | S | Date 08.02.2017 (SOP) | Air | Red | Urla | 25.00 | Amount to be received. |
| 5. | M/s Shree Hanuman Loha Pvt. Ltd., Plot No. – 251-252, 256, Industrial Area Urla, Raipur (C.G.) | S | Date 02.05.2019 | Air | Orange | Urla | 25.00 | Amount to be received. |
| 6. | M/s Pankaj Ispat Limited Ring Road No. -2, Gogaon Industrial Area, Dist. - Raipur (C.G.) | S | Date 08.02.2017 (SOP) | Air | Orange | Urla | 25.00 | Amount to be received. |
| 7. | M/s Chhattisgarh Steel Products, Plot No. – 190, 192, 193, Sector – C, Industrial Area Urla, District – Raipur (C.G.) | S | Date 15.01.2016 And 08.02.2017 (SOP) | Air | Orange | Urla | 25.00 | Amount to be received. |

| | | | | | | | | |
|---|---|---|---|---|---|---|---|---|
| 8. | M/s Agrawal Round Rolling Mills Ltd. G.E. Road, Tatibandh, District – Raipur (C.G.) | S | Date 20.05.2019 | Air | Orange | Urla | 25.00 | Amount to be received. |
| 9. | M/s Rahul Chemicals Village – Jarway, Tendua Road, Hirapur, Dist. – Raipur (C.G.) | S | Date 12.01.2017<br>Date 10.10.2019<br><br>Date 14.11.2019 (Environmental Interim Compensation) | Air<br><br>Water<br><br>Water | Orange | Urla | 25.00 | Amount to be received. |
| 10. | M/s U.P.Structure (P) Ltd., Village – Sondongri, Distt – Raipur (C.G.) | S | Date 08.02.2017 (SOP) | Air | Orange | Urla | 25.00 | Amount to be received. |
| 11. | M/s Manav Energy and Steel Private Limited (Formerly known as M/s Rampuria Steel Pvt. Ltd.) Village-Bana, District – Raipur (C.G.) | S | Date 09.02.2017 (SOP) | Air | Orange | Urla | 25.00 | Amount to be received. |
| 12. | M/s Mahendra Strips Pvt. Ltd., Plot No. 384, Industrial Area Urla, Distt – Raipur (C.G.) | S | Date 08.02.2017 (SOP) | Air | Orange | Urla | 25.00 | Amount to be received. |
| 13. | M/s Radha Rani Steels Pvt. Ltd., Village – Bendri Urla, Distt–Raipur (C.G.) | S | Date 08.02.2017 (SOP) | Air | Orange | Urla | 25.00 | Amount to be received. |
| 14. | M/s Karni Steels Pvt. Ltd., Plot No. 618, Urla Industrial Area, Distt – Raipur (C.G.) | S | Date 08.02.2017 (SOP) | Air | Orange | Urla | 25.00 | Amount to be received. |
| 15. | M/s B.K.Rolling Mill Pvt Ltd, Village – Sarora, Distt – Raipur (C.G.) | S | Date 08.02.2017 (SOP) | Air | Orange | Urla | 25.00 | Amount to be received. |
| 16. | M/s Chhattisgarh Ispat Udyog, Ring Road No.–2, Sondongri, Distt–Raipur (C.G.) | S | Date 08.02.2017 (SOP) | Air | Orange | Urla | 25.00 | Amount to be received. |
| 17. | M/s Raipur Forgings (P) Ltd., (Unit-II), Plot No. 2 & 3, Industrial Area Urla, District–Raipur (C.G.) | S | Date 08.02.2017 (SOP) | Air | Orange | Urla | 25.00 | Amount to be received. |
| **Total** | **Number of Industry - 17** | - | **Number of Direction Issued to Industry - 17** | - | - | - | **525.00** | **25.00** |

ANNEXURE-XIQ

# Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004
Phone : 0141-2711263, 2709821 e-mail : member-secretary@rpcb.nic.in
TollFree HelpLine No. : 18001806127 Ext. 7

No. F.14 (99) Corres/ RPCB/Plg/ 3507 Date: 10-3-2020

Add. Director & Div.Head-IPC-VII,
Center Pollution Control Board
Parivesh Bhawan,East Arjun Nagar,
Delhi-110032

Sub: Compliance of the decision taken in the Video Conferencing/meeting held on 07/01/2020 in the matter of O.A. No 1038/2018(CEPI Matter)
Ref: Your letter number CPCB/IPC-VV/CEPI/NGT order/2019/11268 dated 10/01/2020

Madam,

With reference to above, please find enclosed herewith information related to non compliance industries, environmental compensation levied in the prescribed format A & B and note on action taken by the State Board (After 10/07/2019) for improvement of environmental quality of the CEPI areas for required action at your level.

Yours Sincerely

Encl:-As above

Member Secretary

Pl in Corporate in Affidavit.

SBC (Health)

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Format A

Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted Industrial areas

Name of SPCB/PCC :

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| S. No. | Name of the Industrial area | Type of Industrial area (Severely polluted/Critically Polluted) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not-complying with Environmental standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1 | Jaipur South (RIICO Industrial Area Sitapura, Mansarovar Industrial Area, Malviya Nagar Industrial Area, Bais Godam Industrial Area, Kartarpura Industrial Area, Sudarshanpura Industrial Area, Sanganer Industrial Area) | Critically Polluted | Red | Small | 1026 | 103 | 101 | Annexure -1 |
| | | | | Medium | 5 | 1 | 1 | |
| | | | | Large | 0 | 0 | 0 | |
| | | | Orange | Small | 309 | 3 | 3 | |
| | | | | Medium | 20 | 2 | 2 | |
| | | | | Large | 0 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | 1 | 0 | 0 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | Others | 0 | 0 | 0 | |
| | | | | Total | 1361 | 109 | 109 | |
| 2 | Jodhpur (Mondore Industrial Area, Industrial Estate, IIIA, LIA, BNPH, Basni Phase I & II, Tanawara, Sangaria Industrial Area Phase I & II, Boranada and Salawas) | Critically Polluted | Red | Small | 562 | 186 | 186 | Annexure -2 |
| | | | | Medium | 3 | 0 | 0 | |
| | | | | Large | 6 | 0 | 0 | |
| | | | Orange | Small | 29 | 0 | 0 | |
| | | | | Medium | 2 | 0 | 0 | |
| | | | | Large | 2 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | 1 | 0 | 0 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | Others | 0 | 0 | 0 | |
| | | | | Total | 605 | 186 | 186 | |
| 3 | Bhiwadi (RIICO Industrial Area, Phase I to IV, Bhiwadi Town, sorrounding areas Chopanki, Rampur, Mundana, Khuskhera, Kebrani, Keroli, Patluedi, Tapukda, Sare Khurd) | Critically Polluted | Red | Small | 432 | 61 | 61 | Annexure -3 |
| | | | | Medium | 30 | 4 | 4 | |
| | | | | Large | 50 | 5 | 5 | |
| | | | Orange | Small | 445 | 12 | 12 | |
| | | | | Medium | 20 | 5 | 5 | |
| | | | | Large | 20 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | 1 | 0 | 0 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | Others | 0 | 0 | 0 | |
| | | | | Total | 998 | 87 | 87 | |
| 4 | Pali (Mandia Road Industrial Area, Punayata Road Industrial Area, Pali Town, Sumerpur Road,) | Critically Polluted | Red | Small | 649 | 192 | 172 | Annexure -4 (I) to 4(VI) |
| | | | | Medium | 0 | 0 | 0 | |
| | | | | Large | 0 | 0 | 0 | |
| | | | Orange | Small | 77 | 2 | 2 | |
| | | | | Medium | 0 | 0 | 0 | |
| | | | | Large | 0 | 0 | 0 | |
| | | | Other Polluting Activities | CETP | 5 | 5 | 0 | |
| | | | | TSDF | 0 | 0 | 0 | |
| | | | | Others | 0 | 0 | 0 | |
| | | | | Total | 731 | 199 | 174 | |
| | | | Total | | 3695 | 581 | 556 | |

462

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**Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely polluted industrial areas**

Name of SPCB/PCC:

Format-B

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| S. No. | Name of the Industrial area | Type of Industrial area (Critically/ Severely Polluted Area) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries Non-complying with Environmental standards in last 5 years | Total amount of Environmental compensation Imposed in Lakhs | Total amount of Environmental compensation received in Lakhs |
| 1 | Jaipur South (RIICO Industrial Area Sitapura, Mansarovar Industrial Area, Malviya Nagar Industrial Area, Bais Godam Industrial Area, Kartarpura Industrial Area, Sudarshanpura Industrial Area, Sanganer Industrial Area) | Critically Polluted | Red | Small | 1026 | 103 | 0 | 0 |
| | | | | Medium | 5 | 1 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 309 | 3 | 0 | 0 |
| | | | | Medium | 20 | 2 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | 1 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | Others | 0 | 0 | 0 | 0 |
| | | | | **Total** | 1361 | 109 | 0 | 0 |
| 2 | Jodhpur (Mondore Industrial Area, Industrial Estate, HIA, LIA, BNPH, Basni Phase I & II, Tanawara Sangaria Industrial Area Phase I & II, Boranada and Salawas) | Critically Polluted | Red | Small | 562 | 223 | 322.9 | 51.87 |
| | | | | Medium | 3 | 0 | 0 | 0 |
| | | | | Large | 6 | 0 | 0 | 0 |
| | | | Orange | Small | 29 | 0 | 0 | 0 |
| | | | | Medium | 2 | 0 | 0 | 0 |
| | | | | Large | 2 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | 1 | 0 | 0 | 0 |
| | | | | TSDF | 1 | 0 | 0 | 0 |
| | | | | Others | 0 | 0 | 0 | 0 |
| | | | | **Total** | 606 | 223 | 322.9 | 51.87 |
| 3 | Bhiwadi (RIICO Industrial Area, Phase I to IV, Bhiwadi Town, sorrounding areas Chopanki, Rampur, Mundana, Khuskhera, Kebrani, Keroli, Pathredi, Tapukda, Sare Khurd) | Critically Polluted | Red | Small | 432 | 61 | 0 | 0 |
| | | | | Medium | 30 | 4 | 0 | 0 |
| | | | | Large | 50 | 5 | 0 | 0 |
| | | | Orange | Small | 445 | 12 | 0 | 0 |
| | | | | Medium | 20 | 5 | 0 | 0 |
| | | | | Large | 20 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | 1 | 0 | 0 | 0 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | Others | 0 | 0 | 0 | 0 |
| | | | | **Total** | 998 | 87 | 0 | 0 |
| 4 | Pali (Mandi Road Industrial Area, Punayata Road Industrial Area, Pali Town, Sumerpur Road.) | Critically Polluted | Red | Small | 649 | 192 | 5.95 | 5 |
| | | | | Medium | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 |
| | | | Orange | Small | 77 | 8 | 0 | 0 |
| | | | | Medium | 0 | 0 | 0 | 0 |
| | | | | Large | 0 | 0 | 0 | 0 |
| | | | Other Polluting Activities | CETP | 5 | 5 | 100 | 5 |
| | | | | TSDF | 0 | 0 | 0 | 0 |
| | | | | Others | 0 | 0 | 0 | 0 |
| | | | | **Total** | 731 | 205 | 105.95 | 10 |
| | | | **Grand Total** | | 3696 | 624 | 428.85 | 61.87 |



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Annexure-1

## Closure Direction of Industeries under water & air Act from Jan 2015 to Dec 2019

| S. no | Name of Industry | Address of Industry | Area | Category | Scale | Closure direction date |
|---|---|---|---|---|---|---|
| 1 | M/s Gori Fashion | 29, Ajaz Nagar, Choudhary Petrol Pump, Tonk Road, Sanganer Road, Jaipur | Sanganer | Red | Small | 10.05.2016 |
| 2 | M/s Krishna Dyeing, | Hashanpura Mode, Near Nevta Dam, Sanganer, Jaipur | Sanganer | Red | Small | 10.05.2016 |
| 3 | M/s Maya Udhyog | Hashanpura Mode, Near Nevta Dam, Sanganer, Jaipur | Sanganer | Red | Small | 10.05.2016 |
| 4 | M/s Madina Dyeing | Hashanpura Mode, Near Nevta Dam, Sanganer, Jaipur | Sanganer | Red | Small | 10.05.2016 |
| 5 | M/s Raghav Export | Hashanpura Mode, Near Nevta Dam, Sanganer, Jaipur | Sanganer | Red | Small | 10.05.2016 |
| 6 | M/s Patel Frabrics | Hashanpura Mode, Near Nevta Dam, Sanganer, Jaipur | Sanganer | Red | Small | 10.05.2016 |
| 7 | M/s Laxmi Dyeing | Hashanpura Mode, Near Nevta Dam, Sanganer, Jaipur | Sanganer | Red | Small | 10.05.2016 |
| 8 | M/s Laxmi Handycraft | Tonk Road, Bilwa, Sanganer Road, Jaipur | Sanganer | Red | Small | 10.05.2016 |
| 9 | M/s Vinayak Udhyog | Near Petrol Pump, Tonk Road, Bilwa, Sanganer Road, Jaipur | Sanganer | Red | Small | 10.05.2016 |
| 10 | M/s Royal Finishing Centre | Nahar Road, Bilwa, Sanganer Road, Jaipur | Sanganer | Red | Small | 10.05.2016 |
| 11 | M/s Choudhary Fashion Centre | Shiv Shakti Nagar, Nahar Road, Bilwa, Sanganer Road, Jaipur | Sanganer | Red | Small | 10.05.2016 |
| 12 | M/s Varsha Royal Dyeing | Shiv Shakti Nagar, Nahar Road, Bilwa, Sanganer Road, Jaipur | Sanganer | Red | Small | 10.05.2016 |
| 13 | M/s Ramjan Print | 35, SMS Colony, Maharani Farm, Sanager, Jaipur | Mansarovar | Red | Small | 10.05.2016 |
| 14 | M/s Magic Test Fashion | SMS Colony, Maharani Farm, Sanager, Jaipur | Mansarovar | Red | Small | 10.05.2016 |
| 15 | M/s Shri Krishna | SMS Colony, Maharani Farm, Sanager, Jaipur | Mansarovar | Red | Small | 10.05.2016 |
| 16 | M/s Surendra & Sons | E-33, Maharani Farm, Sanager, Jaipur | Mansarovar | Red | Small | 10.05.2016 |
| 17 | M/s Mangalam Art (Prem Sarovar) | D-3, Maharani Farm, Sanager, Jaipur | Mansarovar | Red | Small | 10.05.2016 |
| 18 | M/s Go Dugdh Plant | G-251 D, RIICO Ind. Area, Mansarovar, Jaipur | Mansarovar | Red | Small | 29.06.2016 |
| 19 | M/s Cretive Print | 9-10, Sharma Colony, Bais Godam, Jaipur | 22 Godam | Red | Small | 06.07.2016 |
| 20 | M/s Sanvariya Sweets Pvt. Ltd. | G-959, RIICO Ind. Area, Sitapura, Jaipur | Sitapura | Orange | Medium | 24.10.2016 |
| 21 | M/s Sanvariya Sweets Pvt. Ltd. | F-838, RIICO Ind. Area, Sitapura, Jaipur | Sitapura | Orange | Medium | 24.10.2016 |
| 22 | M/s Tijariya polypipes Ltd. | SP-1-2315,2316, RIICO Ind. Area, Sitapura, Jaipur | Sitapura | Red | Small | 26.10.2016 |
| 23 | M/s Bosch Ltd, | SP 663, RIICO Ind. Area, Sitapura, Jaipur | Sitapura | Red | Medium | 27.10.2016 |
| 24 | M/s Jaipur Paper Board Miles, | Sanganer Jaipur | Sanganer | Red | Small | 25.12.2016 |
| 25 | M/s Radha Govind Print | Khakha Bas, Gulab Vihar, Sanganer, Jaipur | Sanganer | Red | Small | 23.12.2016 |
| 26 | M/s Royal Export | Plot No. 2, Pagdi Bandh Colony, Sushilpura Nala Pulya, Aimer Raod, Jaipur | Sanganer | Red | Small | 23.12.2016 |
| 27 | M/s Santosh Khulai works | Back Side of Power House, Gulab Vihar, Sanganer, Jaipur | Sanganer | Red | Small | 23.12.2016 |
| 28 | M/s Jaipura Handycraft, | Back Side of Power House, Gulab Vihar, Sanganer, Jaipur | Sanganer | Red | Small | 23.12.2016 |
| 29 | M/s Guljar Bhai Dyeing Factory | Plot No. 23, Pagdi Bandh Colony, Sushilpura Nala Pulya, Aimer Raod, Jaipur | Sanganer | Red | Small | 23.12.2016 |
| 30 | M/s Pink City Dyeing | Plot No. 20, Pagdi Bandh Colony, Sushilpura Nala Pulya, Aimer Raod, Jaipur | Sanganer | Red | Small | 23.12.2016 |
| 31 | M/s Harpal Sing | Plot No. 8, shyam Vihar, Sushilpura Nala Pulya, Aimer Raod, Jaipur | Sanganer | Red | Small | 23.12.2016 |
| 32 | M/s Salim Khan | Plot No. 8, shyam Vihar, Sushilpura Nala Pulya, Aimer Raod, Jaipur | Sanganer | Red | Small | 23.12.2016 |

464

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| | | | | | | |
|---|---|---|---|---|---|---|
| 33 | M/s Hand Print | Plot No. 19-20 IndraPuri Colony Sanganer, Jaipur | Sanganer | Red | Small | 24.06.2016 |
| 34 | M/s Khandelwal Udhyog | IndraPuri Colony Sanganer, Jaipur | Sanganer | Red | Small | 24.06.2016 |
| 35 | M/s Vikash Enterpises | Shikarpura Road Jotra Wala, Sanganer, Jaipur | Sanganer | Red | Small | 15.09.2016 |
| 36 | M/s Indian Art Furniture Pvt. Ltd. | F-830-831, RIICO Ind. Area, Sitapura, Jaipur | Sitapura | Orange | Small | 24.10.2016 |
| 37 | M/s Khyati Tredecom Pvt. Ltd. | E-2213, RIICO Ind. Area, Ramchndrapura, Sitapura, Jaipur | Ramchndrapura | Red | Small | 03.05.2016 |
| 38 | M/s Om Sai Enterpises, | Mahatma Gandhi Hospital ke pas RIICO Ind. Area, Ramchndrapura, Sitapura, Jaipur | Ramchndrapura | Red | Small | 15.01.2018 |
| 39 | M/s J.K. Sons | Khasra No. 622-623 Village RIICO Ind. Area, Ramchndrapura, Jaipur | Ramchndrapura | Red | Small | 31.01.2018 |
| 40 | M/s Bhagar Fabric | Ganesh Colony, Sanganer, jaipur | Sanganer | Red | Small | 06.03.2018 |
| 41 | M/s Khusbu Dyeing | Khatri Nagar, Sanganer, Jaipur | Sanganer | Red | Small | 06.03.2018 |
| 42 | M/s M S Dyeing C/o Mohamadd Ekbal. | Govt. Sr. Senior School Ke samne, Shikarpura Road | Sanganer | Red | Small | 01.11.2018 |
| 43 | M/s Sanjay Chemical, | H-2094 RIICO Ind. Area, Ramchndrapura Jaipur | Ramchndrapura | Red | Small | 26.02.2018 |
| 44 | M/s Moti Indstries | H-248A (A & B) PHED office ke samne, RIICO Ind. Area Mansarovar, Jaipur | Mansarovar | Orange | Small | 07.05.2018 |
| 45 | M/s Kansal Polymers Ltd. | F-55 Kartapura Ind. Area, Bais Godam, Jaipur | 22 Godam | Red | Small | 18.07.2018 |
| 46 | M/s Angeera Electro plating | B-32, RIICO Ind. Area, Bais Godam, Jaipur | 22 Godam | Red | Small | 18.07.2018 |
| 47 | M/s Anita Electro plating | A K Gopalan Nagar, High Street Fashiion Ke Pas, RIICO Ind. Area, Bais Godam, Jaipur | 22 Godam | Red | Small | 18.07.2018 |
| 48 | M/s RK Matel Finish | C-8, Power house ke samne, SBI bank ke pas, RIICO Ind. Area, Bais Godam, Jaipur | 22 Godam | Red | Small | 18.07.2018 |
| 49 | M/s Mangalam Dyeing Factory | SMS Colony, Maharani Farm, Durgapura Jaipur | Sanganer | Red | Small | 06.07.2018 |
| 50 | M/s Imaran Dyeing | Shri Ram Colony, Ramshighpura Bas, Sanganer, Jaipur | Sanganer | Red | Small | 06.07.2018 |
| 51 | M/s Ashok Khatik, | Khatiko ki Dal, Dal Mile ke samne, Shikarpura Road, Jaipur | Sanganer | Red | Small | 01.11.2018 |
| 52 | M/s Alriza Dyeing | Dal Mile Shikarpura Road, Jaipur | Sanganer | Red | Small | 01.11.2018 |
| 53 | M/s R.K. Dhulai & Dyers | Dal Mile Shikarpura Road, Jaipur | Sanganer | Red | Small | 01.11.2018 |
| 54 | M/s Ratan Textile | Khatiko ki Dal, Dal Mile ke samne, Shikarpura Road, Jaipur | Sanganer | Red | Small | 01.11.2018 |
| 55 | M/s Ratan Textile | Rambari Ke pas, Shikarpura Road, Jaipur | Sanganer | Red | Small | 01.11.2018 |
| 56 | M/s Neha Textile Print | Dal Mile ke samne, | Sanganer | Red | Small | 01.11.2018 |
| 57 | M/s M.S. Dyeing C/o Mohamad Ekbal. | Govt. Sr, Sec. School ke samne Shikarpura Road, Jaipur | Sanganer | Red | Small | 01.11.2018 |
| 58 | M/s Aman Craft | Dal Mile Shikarpura Road, Jaipur | Sanganer | Red | Small | 01.11.2018 |
| 59 | M/s Dastkar Bandej | Khatiko ki Dal, Dal Mile ke samne, Shikarpura Road, Jaipur | Sanganer | Red | Small | 01.11.2018 |
| 60 | M/s Ashok Print | Gular ka Bandha, Shikarpura Road, Sanganer Jaipur | Sanganer | Red | Small | 31.01.2019 |
| 61 | M/s Ramchandra Karnani | Shri Kalyan Nagar, Gular ka Bandha, Shikarpura Road, Sanganer Jaipur | Sanganer | Red | Small | 31.01.2019 |
| 62 | M/s Pragati Dyeing | Gular ka Bandha, Shikarpura Road, Sanganer Jaipur | Sanganer | Red | Small | 31.01.2019 |
| 63 | M/s Shiv Process | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 22.08.2019 |
| 64 | M/s Maya Udhyog | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 22.08.2019 |
| 65 | M/s Ganesh Print | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 22.08.2019 |
| 66 | M/s Salma Dyeing | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 22.08.2019 |
| 67 | M/s Chetan Dyeing | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 22.08.2019 |
| 68 | M/s Tirupat Dyeing | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 22.08.2019 |
| 69 | M/s Gurunanak Khulai Works | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 22.08.2019 |
| 70 | M/s Jyoti Fashion | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 22.08.2019 |
| 71 | M/s Laxmi Screen Print Works | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 22.08.2019 |



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|---|---|---|---|---|---|---|
| 72 | M/s Rajani Fashining (Seema) | Govrdhan Nagar, Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 22.08.2019 |
| 73 | M/s Kanhaiya Lal Soni, | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 22.08.2019 |
| 74 | M/s Krishna Dyeing | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 22.08.2019 |
| 75 | M/s Vinayak Contraction C/o Shri Ramvtar Ihakad, | Radha Krishna Engineer Colege Road, Village Kalwada, Tehsil Sanganer, Jaipur | Sanganer | Red | Small | 07.08.2019 |
| 76 | M/s Githala Contraction Co. | Chalwariyo Ki dhani, Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 07.08.2019 |
| 77 | M/s New Contraction Co. C/o Shri Kailash Goshlya | Village paldi near Kalwada, Sanganer, Jaipur | Sanganer | Red | Small | 07.08.2019 |
| 78 | M/s Riya Contraction Co. | Near Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 07.08.2019 |
| 79 | M/s Avani Contraction Co. | Chalwariyo Ki dhani, Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 07.08.2019 |
| 80 | M/s Gyarshi Devi & Udham Saini | Jaipur Gate, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 81 | M/s National Dyeing | 98-B, 98-C, Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 82 | M/s M.S. Dyeing | Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 83 | M/s Sumangalam Print | Jaipur Gate, Sanganer, Jaipur | Sanganer | Red | Small | 12.12.2019 |
| 84 | M/s Sudhesingh Dyeing | Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 85 | M/s Pooja Dyeing, | Shikarpura Road Gular ka Bandha, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 86 | M/s National Tai & Dye | 7-C, Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 87 | M/s Pariniti Process | Shikarpura Road Gular ka Bandha, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 88 | M/s Saf Fashion Art | Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 89 | M/s Mohamadd Emran | 71-C, Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 90 | M/s Rinku Finishing house | Shikarpura Road Gular ka Bandha, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 91 | M/s High Fashion (Shriram Textile | Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 92 | M/s Dabar Art | Shikarpura Road Gular ka Bandha, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 93 | M/s Dusad Textile | Jaipur Gate, Sanganer, Jaipur | Sanganer | Red | Small | 12.12.2019 |
| 94 | M/s Anita Tax Print | Jaipur Gate, Sanganer, Jaipur | Sanganer | Red | Small | 12.12.2019 |
| 95 | M/s M.R. Centre | Jaipur Gate, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 96 | M/s Laxmi Dyeing | Jaipur Gate, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 97 | M/s Kaveri Dyeing | Shikarpura Road Gular ka Bandha, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 98 | M/s M.K. Textile | Shikarpura Road Gular ka Bandha, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 99 | M/s Ganesh Dyers | Village madau, Near Sharma Farm house Muhana Road, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 100 | M/s Yash Process | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 101 | M/s Sita Enterpises | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 102 | M/s Trupati Dyeing | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 103 | M/s Madina Dyeing | Nevta, Sanganer, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 104 | M/s Bhagar Fabric | Laxmi Colony, Near Sanganer Staduim, Jaipur | Sanganer | Red | Small | 09.10.2019 |
| 105 | M/s Sethlya Hand print (Thakul mal Sethiya) | Jaipur Gate, Sanganer, Jaipur | Sanganer | Red | Small | 12.12.2019 |
| 106 | M/s Ram Print (Deepak Sharma) | Jaipur Gate, Sanganer, Jaipur | Sanganer | Red | Small | 12.12.2019 |
| 107 | M/s Atul Print (Kainhaiya Lal Khatri) | Jaipur Gate, Sanganer, Jaipur | Sanganer | Red | Small | 12.12.2019 |
| 108 | M/s A.R. (Ayub Khan) | Jaipur Gate, Sanganer, Jaipur | Sanganer | Red | Small | 12.12.2019 |
| 109 | M/s Deepak WireProduct | G-21, Kartapura Ind. Area, Bais Godam, Jaipur | 22 Godam | Orange | Small | 25.10.2019 |



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Annexure - 2

| Sr. No. | Name of Industry | Plot no. | Address | District | Date of closure direction issued |
|---|---|---|---|---|---|
| 1 | Bhawani Industries | Plot No. 1-A, Khasra No. 470, | Village-Dhinana Ki Dhani, Near Junao Ki Dhani, Pal | Jodhpur | 10/12/2014 |
| 2 | Anusha Fashion | 12-A | Ram Nagar Ind. Area, Near Sangria Phanta | Jodhpur | 16/01/2015 |
| 3 | RAJENDRA FASHION PRINTS | Plot no. H-700, Road No. 8 | MIA Phase II, Basni | Jodhpur | 20/01/2015 |
| 4 | JMD Industries | Plot No. 12, Khasra No 468/1 & 470/1 | Dhionano Ki Dhani, Pal | Jodhpur | 28/01/2015 |
| 5 | Mamta Fab Prints, (Kesa ram gaur) | Kh. No. , 115/3 | Gram, Salawas, Salawas-Boranada Road | Jodhpur | 30/01/2015 |
| 6 | Adarsh Industries | 51-A, BNPH | Heavy Industrial Area | Jodhpur | 01/02/2015 |
| 7 | BUILDING MATERIAL STORE | F-143 | MIA Phase II, Basni | Jodhpur | 06/02/2015 |
| 8 | ZAM ZAM Textile | 6/1, Near Masjid | MIA Phase II, Basni | Jodhpur | 06/02/2015 |
| 9 | Adarsh Saree Prints | 63-B, Road No.-4, Behind New Power House | Industrial Area | Jodhpur | 09/02/2015 |
| 10 | Western Wooden Handicrafts | Plot No. 7/E, Kh. No. 1096/740, Road No. 6 | MIA Phase II, Basni | Jodhpur | 12/02/2015 |
| 11 | ARUN DALL MILL | 21/2, | Heavy Industrial Area | Jodhpur | 13-04-2015 & 06/10/2016 |
| 12 | Junawa Print | Kh.no. 468/02, Junano Ki Dhani | Nr. MIA, Phase II, Bansi | Jodhpur | 06/05/2015 |
| 13 | Ajanta Creations C/o Sh. Ravindra Jain | 1033/740 | Nr. Derby Colony, Shobhawato Ki Dhani | Jodhpur | 08/05/2015 |
| 14 | L.R. Creation | Plot No. 3/C | Vivakanand Industrial Area, Junawo ki Dhani | Jodhpur | 08/05/2015 |
| 15 | Saar Industries | Plot No. 8/5, A&B, Kh. No. 10967/740 | Vyasji Ki Bawari, Basni IInd Phase | Jodhpur | 08/05/2015 |
| 16 | Ambica Sales | | Plot No.28, Khasra No. 156/157, Ram Nagar, Sangria | Jodhpur | 08/05/2015 |
| 17 | Kamal S/O Gopal Rathi (Shree Ji Textile) | | K. No. 126 Gram Salawas - Boranada Salawas Road | Jodhpur | 08/05/2015 |
| 18 | Manoj Kumar S/o Pukhraj Tatar Ambika Textile | | 176/8 & 176/9, Salawas Boranada Road | Jodhpur | 08/05/2015 |
| 19 | Mumtaj Bano (Mumtaz W/o Mohd. Hanif) | 154/2 & 155/2 | Boranada Salawas Road | Jodhpur | 08/05/2015 |
| 20 | Nisar Mohd. Hazi Usman | Khasra No.- 154/1 & 155/1 | Gram, Salawas, Salawas-Boranada Road | Jodhpur | 08/05/2015 |
| 21 | Pramod & Pramod | | Ram Nagar, Sangaria | Jodhpur | 08/05/2015 |



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| Sl. No. | Name of Industry | Plot no. | Address | District | Date of closure direction issued |
|---|---|---|---|---|---|
| 22 | Arjun Prints | 1-A, KH.NO. 740/1031, | Near Rajesh Motors, Basni Ph-II | Jodhpur | 13/05/2015 |
| 23 | Choudhary Industries | Block No.E&F, Khasra No. 177/3 | Near Bhomiaji Ka Than, Main Salawas Road, Vill. Post Sangaria | Jodhpur | 13/05/2015 |
| 24 | DAULAT INDUSTRIES | Plot No. 8 A, 8 B, 9 & 9A | Dhionano Ki Dhani, Pal | Jodhpur | 13/05/2015 |
| 25 | Ganpati Madeup & Garment | Plot No.21, Kh.no. 467 | Junano Ki Dhani, PAL | Jodhpur | 13/05/2015 |
| 26 | Jitendra Industries | Plot No. D, Khasara No. 177/3 | Near Bhomiaji Ka Than, Main Salawas Road, Vill. Post Sangaria | Jodhpur | 13/05/2015 |
| 27 | Kamdhenu Madeup & Garment | Plot No.19, Kh.no. 467, Junano Ki Dhani | Nr. MIA, Phase II, Bansi | Jodhpur | 13/05/2015 |
| 28 | Krishna Garment | Plot No. 20, Kh.no. 467 | Junano Ki Dhani, PAL, Nr. MIA, Phase II | Jodhpur | 13/05/2015 |
| 29 | M.B. Industries | Plot No. A, Khasara No. 177/3 | Near Bhomiaji Ka Than, Main Salawas Road, Vill. Post Sangaria | Jodhpur | 13/05/2015 |
| 30 | Salasar Balaji Industries | Block No. G, Khasra No. 177/3, | Near Bhomiaji Ka Than, Main Salawas Road, Vill. Post Sangria | Jodhpur | 13/05/2015 |
| 31 | Sangam Fabrics | Plot no. 138 (313/99) | Mahavir Nagar Heavy Ind. Area | Jodhpur | 13/05/2015 |
| 32 | Shri Balaji Industries | Block No. 1, Khasra No. 177/3 | Near Bhomiaji Ka Than, Main Salawas Road, Vill. Post Sangaria | Jodhpur | 13/05/2015 |
| 33 | SUNCITY HOLDING & TRADING LTD. | Near Junao Ki Dhani | Village-Dhinana Ki Dhani | Jodhpur | 13/05/2015 |
| 34 | V.N. Exports | Plot No.3-B, Khasra No. 470 | Dhinana ki Dhani, Near Durbi Textile, Vill - Pal | Jodhpur | 13/05/2015 |
| 35 | Vardhman Industries | Plot No. 1 | Junawa ki Dhani, Pal Near MIA Phase II, Basni | Jodhpur | 13/05/2015 |
| 36 | Vineeta Fabrics | Kh. no. 177/3-B, Bhomiya Ji Ka Than | Sangariya | Jodhpur | 13/05/2015 |
| 37 | Aaftab Dying | Kh. No. 129 | Boranada Road, Salawas, Luni | Jodhpur | 13/05/2015 |
| 38 | Ashapura Impex | 16 | Behind Bhomiya ji Ka Than, Sangriya Phanta | Jodhpur | 13/05/2015 |
| 39 | Babulal Gaur HUF | Khasra No.115,115/2 | Village Salawags, Boranada Raod | Jodhpur | 13/05/2015 |
| 40 | Bakhtawar Textiles | Khasra No. 119/3 | Boranada Main Road | Jodhpur | 13/05/2015 |
| 41 | Bhandari Impex | Kh.No.-126/8 | Sangariya | Jodhpur | 13/05/2015 |
| 42 | Femina Screen Art & Prints | Plot No. 21, Khasra No. 228/48 | Opp. Patrol Pump Street, Tanawara | Jodhpur | 13/05/2015 |

468

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| Sr. No. | Name of Industry | Plot no. | Address | District | Date of closure direction issued |
|---|---|---|---|---|---|
| 43 | Jagdamba Fabrics | Khasra No. 26/5 | Front Tanawada Fanta, Near Main Salawas Road Tanawada | Jodhpur | 13/05/2015 |
| 44 | Khatoon Exports | Kh. No.118 | Salawas, Boranada Road , Luni | Jodhpur | 13/05/2015 |
| 45 | Maharanisa Fabrics | Khasra No. 26/1 | Front Tanawada Fanta, Near Main salawas Road, In-front of Jain Temple, Tanawada | Jodhpur | 13/05/2015 |
| 46 | Pari Impex | Khasra no. 132/2 | Balaji Nagar, Near Sangariy Industrial Area | Jodhpur | 13/05/2015 |
| 47 | Rishabh Creation | Khasra no. 126 | Balaji Nagar, Near Sangariy Industrial Area | Jodhpur | 13/05/2015 |
| 48 | Saraswati Textile | 10 | Rishab Nagar, Near Jain Mandir, Tanawada Ind. Area | Jodhpur | 13/05/2015 |
| 49 | Smt. Anop Kanwar | Plot NO. 173-181 | Shri Ram Nagar, Basni | Jodhpur | 13/05/2015 |
| 50 | Subhro Bano W/o Faruq Bhai (Mohammed Nisar) | | Rishabh Nagar, Tanawara | Jodhpur | 08-05-2015 & 13-05 2015 |
| 51 | Subhro Bano W/o Faruq Bhai (Mohammed Nisar) | | Rishabh Nagar, Tanawara | Jodhpur | 13/05/2015 |
| 52 | Gulam Mohd. s/o Anwar, | | C-1, Near Masjid, Bhagwan Mahaveer Colony, Near Haddi Mill, Heavy Industrial Area | Jodhpur | 15/05/2015 |
| 53 | Mariyam Fabrics, | 2-C, Near Masjid, Bhagwan Mahaveer Colony, Near Haddi Mill | Heavy Industrial Area | Jodhpur | 15/05/2015 |
| 54 | Nazmin Ansari, | | Plot No. 7-A, Bhagwan Mahaveer Colony, Near Haddi Mill, Heavy Industrial Area | Jodhpur | 15/05/2015 |
| 55 | Veetex Creation | Plot No. 14 | Vivakanand Ind. Area, Junawo ki Dhani | Jodhpur | 22/05/2015 |
| 56 | Surbhit Textile | 24-B | Light Industrial Area | Jodhpur | 30/06/2015 |
| 57 | Modi Industries | Plot No. 58-B | Behind New Power House | Jodhpur | 14-07-2015 & 29 11 2018 |
| 58 | Kaytee Fab Prints | 1096/740-7/2A, Road NO. 7 | MIA Phase II, Basni | Jodhpur | 20/08/2015 |
| 59 | Jodhpur Saree Chappai Udyog | E-216 | MIA Phase II, Basni | Jodhpur | 02/09/2015 |
| 60 | Dinesh Panwar (Ramesh Ji Mali) | | Behind Gopal Rathi ki Factory, Salawas Boranada Road, Luni Jodhpur | Jodhpur | 02/12/2015 |
| 61 | M.M.R., Near Sona Ram Unit II | | Om Ji Patel Salawas Petrol Pump ke Piche, Salawas Boranada Road, Luni Jodhpur | Jodhpur | 02/12/2015 |



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| Sr. No. | Name of Industry | Plot no. | Address | District | Date of closure direction issued |
|---|---|---|---|---|---|
| 62 | Mohammad Habid ke Samane Vali Factory | | khasra No. 126 Gram Salawas, Salawas Boranada Road, Luni | Jodhpur | 02/12/2015 |
| 63 | Mohammad Raies | | Khasara No. 126/14 Part-B Salawas Boranada Raod, Luni jodhpur | Jodhpur | 02/12/2015 |
| 64 | Mohammad Rais ke Samane Wali Factory | | khasra No. 126 Gram Salawas, Salawas Boranada Road, Luni | Jodhpur | 02/12/2015 |
| 65 | Om Ji Patel (Behind Salawas Petrol Pump) | | khasra No. 129 Gram Salawas, Salawas Boranada Road, Luni | Jodhpur | 02/12/2015 |
| 66 | Om ji Patel (Near Mohmd Habid Units) | | khasra No. 126 Gram Salawas, Salawas Boranada Road, Luni | Jodhpur | 02/12/2015 |
| 67 | Rameshwar Ji (Near Gopal Rathi Unit) | | khasra No. 126 Salawas Boranada Road, Luni | Jodhpur | 02/12/2015 |
| 68 | Sangam Fashion | Plot No.6, Kh. No. 118 | Salawas to Boranada Main Road, Salawas | Jodhpur | 02/12/2015 |
| 69 | Sona Ram (Unit I), Near by Salawas Petrol Pump | | khasra No. 129 Gram Salawas, Salawas Boranada Road, Luni | Jodhpur | 02/12/2015 |
| 70 | Sona Ram (Unit II), Near by Salawas Petrol Pump | | khasra No. 129 Gram Salawas, Salawas Boranada Road, Luni | Jodhpur | 02/12/2015 |
| 71 | Yashdeep | | khasra No. 126 Salawas Boranada Road, Luni | Jodhpur | 02/12/2015 |
| 72 | VAISHALI FABRICS | 34 B | Heavy Industrial Area | Jodhpur | 31/05/2016 |
| 73 | Sharda Industrial Corporation | 21/5, | Heavy Industrial Area | Jodhpur | 03/06/2016 |
| 74 | Richa Textiles | F-550 | MIA Phase II, Basni | Jodhpur | 06-06-2016 & 29-11-2018 |
| 75 | Shanti Textile Industry | 20/5, | Heavy Industrial Area | Jodhpur | 15/06/2016 |
| 76 | Amar Print (O.S. Textile) | G-725, Phase IV | RIICO Industrial Area, Boranada | Jodhpur | 08/08/2016 |
| 77 | Arjun Fabrics | F-861, Phase IV | RIICO Industrial Area, Boranada | Jodhpur | 08/08/2016 |
| 78 | Fakir Mohammed | | G-753 ,IV Phase ,Boranada Jodhpur | Jodhpur | 08/08/2016 |
| 79 | Fashion Collection | | G-903, Phase-IV, Boranada | Jodhpur | 08/08/2016 |
| 80 | Gupta Garments | H-42-43, Phase II | RIICO Industrial Area, Boranada | Jodhpur | 08/08/2016 |
| 81 | Gupta Industries | G-822-823, Phase IV | RIICO Industrial Area, Boranada | Jodhpur | 08/08/2016 |
| 82 | M S Top Handicraft | | G-809 ,IV Phase ,Boranada Jodhpur | Jodhpur | 08/08/2016 |



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| Sr. No. | Name of Industry | Plot no. | Address | District | Date of closure direction issued |
|---|---|---|---|---|---|
| 83 | Marudhar International | | G-806, IV phase, Boranada, Jodhpur | Jodhpur | 08/08/2016 |
| 84 | Narayan Enterprises | | G-834, Phase-IV, Boranada | Jodhpur | 08/08/2016 |
| 85 | Pawan Udyog | G-49-50, Phase I | RIICO Industrial Area, Boranada | Jodhpur | 08/08/2016 |
| 86 | Pratima Agro Industries (Vidhan Industries) | | G-782 (B), Boranada | Jodhpur | 08/08/2016 |
| 87 | Subham Industries | | E-11, II Phase Boranada Jodhpur | Jodhpur | 08/08/2016 |
| 88 | Surti Export | G-721, Phase IV | RIICO Industrial Area, Boranada | Jodhpur | 08/08/2016 |
| 89 | Vaishali International | | G-724, Phase-IV, Boranada | Jodhpur | 08/08/2016 |
| 90 | Vidhata Enterprises | | G-835, Phase-IV, Boranada | Jodhpur | 08/08/2016 |
| 91 | S.N.M. CREATIONS | Plot no. 813, Road No. 8, Jodhana Ind. Estate | MIA Phase II, Basni | Jodhpur | 09-08-2016 & 29/11/2018 |
| 92 | A.B. Fashion | G-673 | RIICO Industrial Area, Boranada | Jodhpur | 19/09/2016 |
| 93 | F.R. Textile (Sara Textile) | | E-528, MIA, Phase-II, Basni | Jodhpur | 19/09/2016 |
| 94 | Mahendra Somani (Suresh Paliwal / Jaidev Fashion) | | Gram Sangaria Kh. No. 1 | Jodhpur | 30/09/2016 |
| 95 | Sharda Prints | | NEW SHRAMIK COLONY BASNI | Jodhpur | 30/09/2016 |
| 96 | Vishnu Fabrics | Khasra no. 103, 585, Balaji Nagar Salawags Road, Sangaria, Jodhpur | Khasra no. 103, 585, Balaji Nagar Salawags Road, Sangaria, Jodhpur | Jodhpur | 30/09/2016 |
| 97 | Ajoy Prints | F-72-73 | MIA Phase I, Basni | Jodhpur | 06/10/2016 |
| 98 | Basant Udyog | E-650 (B) | MIA Phase II, Basni | Jodhpur | 06/10/2016 |
| 99 | Jagdish Textiles | F-58 | MIA Phase I, Basni | Jodhpur | 06/10/2016 |
| 100 | Kishor Kumar and Company | Plot No. F-74 | MIA Phase I, Basni | Jodhpur | 06/10/2016 |
| 101 | Kohinoor Textiles | E-17 | MIA Phase I, Basni | Jodhpur | 06/10/2016 |
| 102 | Kushal Fabric (Abani Textile) | 14 A(II) | Heavy Industrial Area | Jodhpur | 06/10/2016 |
| 103 | Lalchand Pukhraj | 21/1, | Heavy Industrial Area | Jodhpur | 06/10/2016 |
| 104 | Lodha Textile | C-63 | MIA Phase I, Basni | Jodhpur | 06/10/2016 |
| 105 | M.P. Fabrics | Plot No. F-71 | MIA Phase I, Basni | Jodhpur | 06/10/2016 |
| 106 | Mahaveer Mills | F-255-256, Road No. 7 | MIA Phase II, Basni | Jodhpur | 06/10/2016 |
| 107 | NAVEEN TEXTILES | 28/4, | Heavy Industrial Area | Jodhpur | 06/10/2016 |
| 108 | Prateek Textile Mills | F-268 | MIA Phase II, Basni | Jodhpur | 06/10/2016 |
| 109 | Priya Indusries | F-57 | MIA Phase I, Basni | Jodhpur | 06/10/2016 |
| 110 | Rani Saree Corporation | E-219 | MIA Phase II, Basni | Jodhpur | 06/10/2016 |



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| Sr. No. | Name of Industry | Plot no. | Address | District | Date of closure direction issued |
|---|---|---|---|---|---|
| 111 | Shivam Metals (Textile devision) | 6, Behind New Power House | Industrial Area | Jodhpur | 06/10/2016 |
| 112 | Shree Ram Processors (Old name : Digvijay Textile) | 12-A | Heavy Industrial Area | Jodhpur | 06/10/2016 |
| 113 | Sujanmal & Company (Gurpreet & Sons) | 21/2 B | Heavy Industrial Area | Jodhpur | 06/10/2016 |
| 114 | Village Antiques & Ethnic | 20/1, | Heavy Industrial Area | Jodhpur | 06/10/2016 |
| 115 | S. Kumar Industries | 8-B | Light Industrial Area | Jodhpur | 06-10-2016 & 31/05/2018 |
| 116 | Kana Ram Bhati UNIT -I (Shopping Market) | | khasra No. 131 Gram Salawas, Salawas Boranada Road, Luni | Jodhpur | 06/10/2016 |
| 117 | Kana Ram Bhati UNIT -II | | khasra No. 131 Gram Salawas, Salawas Boranada Road, Luni | Jodhpur | 06/10/2016 |
| 118 | Puspa Devi W/o Omprakash Bhati | | Plot No. 8/6 ;Kh No. 1096/740;Vyas Ji ki Bawari;Near Kesariya ji ka Mandir,Jodhpur | Jodhpur | 06/10/2016 |
| 119 | Rajendra Textile | 17-B | Heavy Industrial Area | Jodhpur | 06/10/2016 |
| 120 | Quality Chemicals | | E-99, MIA Magwalo Ki Dhani, MIA Phase II, Basni, Jodhpur | Jodhpur | 21/08/2017 |
| 121 | B.P.B. (India) | G-625 | MIA Phase II, Basni, Jodhpur | Jodhpur | 26/05/2018 |
| 122 | Chanchal Industries | A-45 | MIA, Phase-II , Basni, Jodhpur Tehsil:Jodhpur | Jodhpur | 26/05/2018 |
| 123 | Rajesh Metals | G-624 | MIA Phase II, Basni, Jodhpur | Jodhpur | 26/05/2018 |
| 124 | GAUTAM TIMBER | G-94 | New Industrial Area | Jodhpur | 26/05/2018 |
| 125 | Kothari Textiles | F-627 | MIA Phase II, Basni | Jodhpur | 26/05/2018 |
| 126 | Lakshya Prints | Plot No.-1, Road No. 8 | Nakoda Industrial Area, Basni | Jodhpur | 26/05/2018 |
| 127 | Marwar Emery Stone | G-86 | New Industrial Area | Jodhpur | 26/05/2018 |
| 128 | Osian Impex | 36 | Heavy Industrial Area | Jodhpur | 26/05/2018 |
| 129 | Praveen Udyog | G-103 | Heavy Industrial Area | Jodhpur | 26/05/2018 |
| 130 | Rama Global | 21(2)-BT-22(1) A | Heavy Industrial Area | Jodhpur | 26/05/2018 |
| 131 | Sona Fabrics (Old Name-Suresh Enterprises) | GS-100 | Heavy Industrial Area | Jodhpur | 26/05/2018 |
| 132 | Suresh Creations | G-102 | New Industrial Area | Jodhpur | 26/05/2018 |
| 133 | Daulat Industries | 17-A | Heavy Industrial Area | Jodhpur | 31/05/2018 |
| 134 | Reliable Steel | 6 | New Nakoda Industrial Estate, Nr MIA-II , Basni | Jodhpur | 31/05/2018 |
| 135 | A.K. International | 2 | Nakoda Industrial Area, Basni | Jodhpur | 31/05/2018 |



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| Sr. No. | Name of Industry | Plot no. | Address | District | Date of closure direction issued |
|---|---|---|---|---|---|
| 136 | MOHAN LAL TEXTILE | 19-D | Heavy Industrial Area | Jodhpur | 31/05/2018 |
| 137 | Rajasthan Battery Plates | 25, Opp. I.T.I. | Light Industrial Area | Jodhpur | 31/05/2018 |
| 138 | Rishabh Creation | Khasara No. 991/740 Road No. 8 | MIA Phase II, Basni | Jodhpur | 31/05/2018 |
| 139 | Sarvottam Prints | 991/740, Road No. 8 | MIA Phase II, Basni | Jodhpur | 31/05/2018 |
| 140 | Sorabh Textiles | 24 (A) | Light Industrial Area | Jodhpur | 31/05/2018 |
| 141 | Surendra Impex | Plot No.3 | Nakoda Industrial Area, Basni | Jodhpur | 31/05/2018 |
| 142 | V. N. EXPORTS (EXIM), Part of Ravindra Textile | 19-B | Heavy Industrial Area | Jodhpur | 31/05/2018 |
| 143 | Vertex | E-634, , Khasra No. 991/740, Road No. 8 | MIA Phase II, Basni | Jodhpur | 31/05/2018 |
| 144 | C.A. Moulabux | Plot no. 59, BNPH | Heavy Industrial Area | Jodhpur | 03/07/2018 |
| 145 | Kaycee Containers | E-650 (A) | MIA Phase II, Basni | Jodhpur | 03/07/2018 |
| 146 | SONA TEXTILES | Plot No 7,7A,7B,8, Khasra No. 470 | Village-Dhinana Ki Dhani, Near Junao Ki Dhani, Pal | Jodhpur | 03/07/2018 |
| 147 | Tahira Bano (Old Name- Ashapura Textiles) | Plot no. 60 | Heavy Industrial Area | Jodhpur | 03/07/2018 |
| 148 | Vinayak Prints | G-731 & 734 | MIA Phase II, Basni | Jodhpur | 03/07/2018 |
| 149 | Arihant Metals | | 16-B (1), Heavy Industrial Area, Jodhpur | Jodhpur | 04/09/2018 |
| 150 | Kairas Mombatik Prints | | Gali No. 4, Heavy Industrial Area, Jodhpur | Jodhpur | 05/09/2018 |
| 151 | A One textile (Old name : Chhipa Gulam Rasool) | E-535(A) | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 152 | AHEMDABAD SCREEN ART | E-514 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 153 | Chhajer Fabrics | 13-14, KH.NO. 1829/1031 | Behind Rajesh Motors, Basni | Jodhpur | 29/11/2018 |
| 154 | Chhipa Yusuf AllarakhJi | E-535 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 155 | CHUNDRI GHAR TEXTILE | 57 | Heavy Industrial Area | Jodhpur | 29/11/2018 |
| 156 | Dharmveer Textile Ind. | E-333, Road No. 8 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 157 | Faisal Prints | Vyas Ji Ki Bawari, Near Road No. 8 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 158 | Ganganagar Textile | E-330 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 159 | Grinding Minerals | 62 | Heavy Industrial Area | Jodhpur | 29/11/2018 |
| 160 | GURUCHARAN ENTERPRISES | G-584 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 161 | HAJI ALLARAKH TEXTILE | E-535 D | MIA Phase II, Basni | Jodhpur | 29/11/2018 |



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| Sr. No. | Name of Industry | Plot no. | Address | District | Date of closure direction issued |
|---|---|---|---|---|---|
| 162 | HAJI YUSUF TEXTILE | E-535 C | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 163 | Hussain Textiles | Khasra No. 1033/740 | Raghav Nagar, Behind Derby Textile, Basni | Jodhpur | 29/11/2018 |
| 164 | Javesh Fabrics | E-132 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 165 | Khatri Industries | G-732 & 735 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 166 | M.K. Fashion | H-703, Gali No. 8 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 167 | Manidhari International | P. No.4, Khasra No. 837/1031 | Behind Rajesh Motors, Basni | Jodhpur | 29/11/2018 |
| 168 | Mannu Fashion | 1087/740/1 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 169 | Marudhara Ultramarine | E-513 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 170 | Mohd. Salim Mohd. Yakub | K.No. 992/740 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 171 | Neelkamal Job Works | E-509 (A) | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 172 | Pawan Fabrics | Plot no. 20, Khasra no. 1836/1520 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 173 | Resham Textiles | F-314-315 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 174 | Rishabh Art and Craft | Khasra no. 1090/740, Behind Rajesh Motors | New Industrial Area | Jodhpur | 29/11/2018 |
| 175 | Sardar Industries | E-331 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 176 | Sarvottam Apparels | E-635 (A) | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 177 | Shirin Textile | E-326 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 178 | Sourabh Chemical (Raj Guru Fine Chemicals) | BNPH | Heavy Industrial Area | Jodhpur | 29/11/2018 |
| 179 | Verma Textiles | E-332 (B) | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 180 | Vijay Laxmi Textile | E-11 | MIA Phase II, Basni | Jodhpur | 29/11/2018 |
| 181 | Subham Sale (Tyre Pyrolysis Plants) | | C/o. Suresh Solanki (Owner), G-27, Boranada Industrial Area, Jodhpur | Jodhpur | 08/01/2019 |
| 182 | Shiva Steels | | C-237, MIA Block no. 7/8, Khasra no. 1096, 740/17, Jodhana Industrial Estate, Basni-II Phase, Jodhpur | Jodhpur | 10/01/2019 |
| 183 | SUMAN FABRICS (Mayur Saree Print Udyog) | F-250 | MIA Phase II, Basni | Jodhpur | 22/01/2019 |
| 184 | Shri Laxmi Textile | E-12 | MIA Phase II, Basni | Jodhpur | 23/01/2019 |
| 185 | R.B. Prints | | B-2, Near Masjid, Bhagwan Mahaveer Colony, Haddi Mill, MIA, Jodhpur | Jodhpur | 08/05/2019 |
| 186 | Shan Industries | F-137 | MIA Phase II, Basni, Jodhpur | Jodhpur | 11/06/2019 |



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ANNEXURE-X1 R

# मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड

पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016
दूरभाष: 0755-2466735 (O), फैक्स: 0755- 2463742, पी.बी.एक्स: 0755-2517600, 2466191
ई-मेल: : rskori2762@gmail.com, ms-mppcb@mp.gov.in, it_mppcb@rediffmail.com
वेब: www.mppcb.mp.gov.in

MAGNIFICENT MP

कमांक 284 /तक /मुप्रनिबो/2020, भोपाल, दिनांक 31-01-2020

प्रति,

श्री पी.के. गुप्ता,
एडीशनल डायरेक्टर एंड डिवीजन हैड-IPC-VII,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
परिवेश भवन, पूर्वी अर्जुन नगर,
दिल्ली-110032,

विषय :- **Submission of action plan on Hon'ble NGT Order dated 14.11.2019 (corrected on 19.11.2019) in the matter of O.A. 1038/2018 - reg.**

संदर्भ :-
1. केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली का पत्र कमांक CPCB/ IPC-VII/CEPI/ NGT Order/2019/8826 दिनांक 29/11/2019
2. बोर्ड का पत्र कमांक 180 दिनांक 21/01/2020
3. आपका पत्र कमांक CPCB/ IPC-VII/CEPI/ NGT Order/ 2019/ दिनांक 23/01/2020

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उपरोक्त विषयान्तर्गत संदर्भित पत्र के माध्यम से सिंगरौली (म.प्र.) सीपीए औद्योगिक क्षेत्र के संबंध में चाही गई जानकारी के तारतम्य् में निर्धारित प्रपत्र A एवं B में संलग्न कर प्रेषित है। आपके द्वारा प्रेषित किये गये जल, वायु, भू-जल आदि के नमूना परीक्षण परिणामों के आधार पर सिंगरौली (म.प्र.) प्रदूषित औद्योगिक क्षेत्र के सेपी स्कोर की गणना पृथक से कर आपकी ओर भेजी जावेगी। उपरोक्त तथ्यों के परिप्रेक्ष्य मे सिंगरौली (म.प्र.) क्षेत्र के सेपी स्कोर की गणना बोर्ड के स्तर पर की जा रही है, कृपया सूचनार्थ ।

संलग्न :- उपरोक्तानुसार।

(आर.एस. कोरी)
सदस्य सचिव

475

Format-A

**Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial area**

**Name of SPCB/PCC: MP Pollution Control Board**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of the Industrial area | Type of Industrial area ( Severely polluted /Critically polluted ) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries not-Complying with Environmental standards | No. of Industries closed down based on closure direction issued | Attach a separate sheet with list of industries to whom closure order issued |
| 1 | Singrauli (M.P.) | Severely polluted | Red (List attached Annexure-1) | Small | 0 | Nil | Nil | N.A. |
| | | | | Medium | 4 | Nil | Nil | N.A. |
| | | | | Large | 9 | Nil | Nil | N.A. |
| | | | Orange | Small | 0 | - | - | - |
| | | | | Medium | 0 | - | - | - |
| | | | | Large | 0 | - | - | - |
| | | | Other Polluting Activities | CETP | 0 | - | - | - |
| | | | | TSDF | 0 | - | - | - |
| | | | | Others | 0 | - | - | - |

476

Sdt.
RO/MPPCB/Singrauli

**Format-B**

**Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely polluted Industrial Areas**

**Name of SPCB/PCC: MP Pollution Control Board**

| I | II | III | IV | V | VI | VII | VIII | IX |
|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of the Industrial area | Type of Industrial area (Critically /Severely polluted Areas) | Industrial Category | Scale of Operation | Total No. of Industries | No. of Industries Non-Complying with Environmental standards in last 5 years | Total amount of Environmental compensation imposed in Lakhs | Total amount of Environmental Compensation received in Lakhs |
| 1 | Singrauli (M.P.) | Severely polluted | Red | Small | 0 | Nil | - | - |
| | | | | Medium | 4 | Nil | | |
| | | | | Large | 9 | Nil | 4781.20 | 100.00 (Annexure-2) |
| | | | Orange | Small | 0 | - | - | - |
| | | | | Medium | 0 | - | - | - |
| | | | | Large | 0 | - | - | - |
| | | | Other Polluting Activities | CETP | 0 | - | - | - |
| | | | | TSDF | 0 | - | - | - |
| | | | | Others | 0 | - | - | - |

**Note:** 1. Separate list of industries to whom Environmental Compensation with amount imposed and received may be provided

2. Cost of restoration of the damage to the environment of each CPA/SPA may be provided

RO / Singrauli

Annexure-1

## List of Industries PIA Singrauli (M.P.)

| S.No. | Name & address of industry | Scale | Category |
|---|---|---|---|
| 1 | NTPC, Vindhyachal, Vindhya nagar, Singrauli, MP | Large | Red |
| 2 | NCL, Nighi, Singrauli,MP | Large | Red |
| 3 | NCL, Amlohri area, Singrauli,MP | Large | Red |
| 4 | NCL, Dudhichua area, Singrauli,MP | Large | Red |
| 5 | NCL, Jayant Project, Singrauli,MP | Large | Red |
| 6 | NCL, Jhingurda area, Singrauli,MP | Large | Red |
| 7 | NCL Khadia, Singrauli,MP | Large | Red |
| 8 | NCL Bina, Singrauli,MP | Large | Red |
| 9 | Central Workshop, P.O.Jayant, Singrauli, MP | Medium | Red |
| 10 | IDL Explosives Ltd., P.O.Jayant, Singrauli, MP | Medium | Red |
| 11 | Indian Oil Corporation-IBP Bulk Explosive Div., P.O.Jayant, Singrauli, MP | Medium | Red |
| 12 | Indian Explosives Pvt. Ltd. (Oricca) Bulk Support Plant, P.O.Jayant, Singrauli, MP | Medium | Red |
| 13 | Indian Oil Corporation Ltd.- Oil Depot, P.O.Jayant, Singrauli, MP | Medium | Red |

Addl.
RO Singrauli

**Annexure-2**

List of Industries to whom Environmental Compensation imposed

| S. No | Name of the unit | Total amount of Environmental compensation imposed in Lakhs | Reason for levying Environmental compensation | Remarks |
|---|---|---|---|---|
| 1 | NTPC, Vindhyachal, Vindhya nagar, Singrauli, MP | 416.70 | Non utilization of fly ash as per notification as per the order of NGT in OA 453 of 2019 | Hon,ble Supreme Court has given stay on the final order dated 11.10.2019 of NGT to deposit Environmental Compensation vide order dated 06.12.2019 |
| 2 | NCL, Nighi, Singrauli,MP | 547.50 | | |
| 3 | NCL, Amlohri area, Singrauli,MP | 655.50 | | |
| 4 | NCL, Dudhichua area, Singrauli,MP | 547.50 | | |
| 5 | NCL, Jayant Project, Singrauli,MP | 736.50 | | |
| 6 | NCL, Jhingurda area, Singrauli,MP | 682.50 | | |
| 7 | NCL Khadia, Singrauli,MP | 547.50 | | |
| 8 | NCL Bina, Singrauli,MP | 547.50 | | |
| 9 | NTPC, Vindhyachal, Vindhya nagar, Singrauli, MP | 100.00 | Ash dyke Breach | Industry has deposited Environmental Compensation |